सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published by the Advocate General with the consent of Patna High Court)

SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

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Monday 24th April , 2017

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Note :— 1. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II.

2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.

3. All matters would be listed as per roster. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 6th April 2017

DIVISION BENCHES

1. Hon'ble The Chief Justice & Hon'ble Mr. Justice Sudhir Singh (Monday, Tuesday & Thursday- Whole Day) (Wednesday & Friday – 1st Half)	**I CWJC –Group-6- Relating to PIL II CWJC- Group-7 Relating to Validity of Acts , Rules & Regulations etc. III CWJC-Group-8- Relating to All Direct and Indirect Taxation etc. IV CWJC-Group-9-32(ii)- (State Taxation Matters) / M. A. (Taxation)— Orders , Admission & Hearing V CWJC-Group-30--LPA (2016 and 2017) VI Referred matters civil and criminal) VII Civil Review (D.B.) —Orders, Admission & Hearing VIII Group- 53--Cr. WJC (D.B.)-- B.C.C. Act— Orders, Admission & Hearing. IX CWJC-Group-23--Company Appeal (D.B.) X CWJC-Group-36--Supreme Court Appeal XI Any other civil matters not assigned to any other D.B.**
2. Hon'ble Mr. Justice Samarendra Pratap Singh& Hon'ble Mr. Justice Arun Kumar	**I. Criminal Appeals (D.B.)--Group-41-- up to years 2012 (Custody matter) -- Orders, Orders on Petitions & Hearing II. Death Reference--Group- 55-- Hearing III. Specially Assigned Matters**
3. Hon'ble Mr. Justice Ajay Kumar Tripathi Hon'ble Justice Smt. Nilu Agrawal	**ICWJC--Group- 30--LPA (upto 2015) -Orders , Admission & Hearing II CWJC-Group-- 11— CAT Matters - Orders, Admission & Hearing. III CWJC-Group-10 - Relating to Judicial Service III. Group –33(i)--MJC-Contempt (D.B.)--Orders, Admission & Hearing IV. Specially Assigned Matters**
4. Hon'ble Mr. Justice Kishore K. Mandal Hon'ble Mr. Justice Sanjay Kumar	**I. Criminal Appeals (D.B.)--Group- 41-- from 2013 (Custody matters)-Orders, Orders On Petitions & Hearing II. Specially Assigned Matters**
5. Hon'ble Mr. Justice Dr. Ravi Ranjan & Hon'ble Mr. Justice Vikash Jain	**I. Cr. WJC- Group-23- Including Habeas corpus (D.B.) — Orders, Admission & Hearing. II. Cr. Appeal (D.B.)--Group- 41— Orders, Admission & Hearing. III Original Criminal Misc.(D.B.) IV. M.A. --Group- 32(i) --(Family Court Matters) Orders, Admission & Hearing V. Commercial Appellate Division Matter - Group- 34 VI. Specially Assigned Matters**

CIVIL & CRIMINAL SINGLE BENCHES

1.Hon'ble The Chief Justice (Wednesday & Friday)	**2nd half— I. Request Case- (Group-35) II. MJC- (Group-33)**
2.Hon'ble Mr. Justice Jyoti Saran	**I. CWJC- Group-13 Service Matters (other than Education Service) —Orders , Admission & Hearing (2016 to 2017)**
3.Hon'ble Mr. Justice Rakesh Kumar	**I. CWJC- Group-13 Service Matters (other than Education Service) —Orders , Admission & Hearing (upto 2015) II. MJC- Group-33 (Other than Contempt)— Orders, Admission & Hearing.**
4. Hon'ble Mr. Justice Dinesh Kumar Singh	**1st half -- I. CWJC- Group-21 Environment related II.CWJC- Group-22 Miscellaneous 2nd half-- III. Group – 45 Criminal Misc. Quashing --Orders, Admission & Hearing.**
5. Hon'ble Mr. Justice Mungeshwar Sahoo	**I. Group-1 to 5 –(Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (upto 2006) II. Group- 29- F.A.– Order & Hearing (upto 2006)**
6. Hon'ble Mr. Justice Hemant Kumar Srivastava	**I. Group-1 to 5 –(Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (From 2007 to 2015) II. Group- 29- F.A.– Order & Hearing (From 2007) III. CWJC- Group-17 IV. Group- 32, 38, 39 & 40 (Test cases)**
7. Hon'ble Mr. Justice V. Nath	**I. Group-1 to 5 – (Cer. Appeal, C. Misc., C. Rev., C. Ref, C.Rvn. etc.)Order, Admission and Hearing (2016 to 2017) II. Group- 37- Second Appeal**
8. Hon'ble Mr. Justice Shivaji Pandey	**I. MJC (Contempt) Group – 33 (2015 to 2017) II. CWJC — Group —16(Trade & Commerce) —Orders, Admission & Hearing (2015 to 2017) III. Group — 24 to 27 (Company Matters) — Orders, Admission & Hearing**
9. Hon'ble Mr. Justice Ashwani Kumar Singh	**1st half -- I. CWJC — Group —15 (Retirement benefit) II. CWJC — Group —20 (Industrial Law) 2nd half --III. Group – 45 Criminal Misc. Quashing --Orders, Admission & Hearing.**
10. Hon'ble Mr. Justice Ahsanuddin Amanullah	**I. CWJC — Group —18(Municipal, Local bodies etc) II. CWJC- Group-14(Education Service) (upto 2017) -- Orders, Admission & Hearing**
11. Hon'ble Mr. Justice Aditya Kumar Trivedi	**I. Group- 42 Criminal Appeal II. Group- 43 Criminal Appeal (S.J.) (From 2015) --- Orders, Admission & Hearing**
12. Hon'ble Mr. Justice Rajendra Kumar Mishra	**I. Group – 45 Criminal Misc. Quashing --- Orders, Admission & Hearing II. Group – 46 Criminal Misc. Bail --- Orders & Admission**

13. Hon'ble Mr. Justice Chakradhari Sharan Singh	**I. Group – 44 Criminal Appeal U/s 341 Cr. PC** **II. Group – 47 to 52 Criminal Misc. Modification, Restoration, Transfer, C. Bail, Cr. Ref., Cr. Rev. etc.** **III. Group – 57 Govt. Appeal (S.J.)** **IV. Group – 59 SLA** **V. CWJC- Group-12 Education Matters** **VI. CWJC- Group-19 Election Matters** **- Orders, Admission & Hearing**
14. Hon'ble Mr. Justice Prabhat Kumar Jha	**I. Group – 45 Criminal Misc. Quashing** **--- Orders, Admission & Hearing** **II. Group – 46 Criminal Misc. Bail** **--- Orders & Admission**
15. Hon'ble Mr. Justice Jitendra Mohan Sharma	**1st half --I. Group – 46 Criminal Misc. Bail-- Orders & Admission** **2nd half-- II. Group – 45 Criminal Misc. Quashing** **--Orders, Admission & Hearing.**
16. Hon'ble Justice Smt. Anjana Mishra	**I. Group – 33 MJC (Contempt) (upto 2014)** **II. CWJC — Group —16 (Trade-commerce)** **—Orders, Admission & Hearing (upto 2014)**
17. Hon'ble Mr. Justice Sudhir Singh (Wednesday & Friday)	**2nd half-- Group – 46 Criminal Misc. Bail-- Orders & Admission**
18. Hon'ble Mr. Justice Birendra Kumar	**I. Group – 46 Criminal Misc. Bail** **--- Orders & Admission** **II. Group- 54 Cr. WJC** **--- Orders, Admission & Hearing**
19. Hon'ble Mr. Justice Arvind Srivastava	**1st half -- I. Group – 46 Criminal Misc. Bail-- Orders & Admission** **2nd half --II. Group – 45 Criminal Misc. Quashing** **--Orders, Admission & Hearing.**
20. Hon'ble Mr. Justice Vinod Kumar Sinha	**I. Group – 46 Criminal Misc. Bail** **--- Orders & Admission** **II. Group- 43 Criminal Appeal (S.J.) (upto 2014)** **--- Orders, Admission & Hearing**
21. Hon'ble Mr. Justice Sanjay Priya	**1st half -- I. Group – 46 Criminal Misc. Bail-- Orders & Admission** **2nd half -- II. Group – 45 Criminal Misc. Quashing** **--Orders, Admission & Hearing.**

Civil Review Petitions and MJC (Restoration) in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.

Patna High Court
The 4th April, 2017

By order of Hon'ble The Chief Justice
Sd/-Prem Ranjan Mishra
Registrar (List)

N O T I C E

Special Benches would be sitting during the Summer Vacation, in the first week of Vacation starting from Monday 22nd of May, 2017 to Thursday 25th May, 2017 to clear the Backlog of cases. These would be in addition to the regular sitting of Vacation Benches to hear urgent matter during the Vacation. Options are invited from Lawyers, Litigants for listing of their cases before the Special Bench during this period i.e. from 22.05.2017 to 25.05.2017 after obtaining "No Objection" from the respective State Counsels or the Counsel for the opposite party. The cases would not be dismissed if the respective counsels are unable to attend the Court nor will any ex-parte order passed in the absence of the Counsel.

By Order of Hon'ble the Chief Justice
Sd/-
(Prem Ranjan Mishra)
Registrar (List)

Patna High Court
Dated the 11th April, 2017

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The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published by the Advocate General with the consent of Patna High Court)

SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 24-04-2017

Urgent Mentioning Notice

1 Urgent matters of D.B.- II & D.B.-V may be mentioned before D.B.- IV.

2 Urgent matters of Hon'ble Mr. Justice Jyoti Saran may be mentioned before Hon'ble Mr. Justice Rakesh Kumar.

Monday the 24th April 2017
CHIEF JUSTICE'S COURT (AT 10.30 A.M.)
The Chief Justice &
Mr. Justice Sudhir Singh

FOR ORDERS (ON OFFICE NOTES)

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	L.P.A/676/2015 IN (CR. APP (DB)/22632/2011)	1	THE CHAIRMAN CENTRAL SELECTION BOARD vs SANTOSHI KUMARI & ORS	Mr.SANJAY PANDEY Mr.BINOD KUMAR MISHRA	Mr.SC18- N. HODA KHAN Mr.SAPTASHWA SINGH Mr.PRAVEEN KUMAR	
2.	L.P.A/1187/2015 IN (CWJC/18901/2011)	3	THE CENTRAL SELECTION BOARD OF CONSTABLE & ANR vs NARESH KUMAR CHAUDHARI & ORS	Mr.SANJAY PANDEY Mr.BINOD KUMAR MISHRA	Mr.P.K. SINGH- SC12	
3.	MA/318/2016	4	COMMISSIONER OF INCOME TAX 1 vs PATLIPUTRA BUILDERS PVT. LTD.	Smt.ARCHANA SINHA @ ARCHANA SHAHI		
4.	L.P.A/491/2016 IN (CWJC/1294/2015)	4	MRS. GUNJAN KUMARI vs THE STATE OF BIHAR & ORS	Mr.UDAY PRAKASH SHRARMA	Mr.D.K. SINHA- AAG2	
5.	L.P.A/1423/2016 IN (CWJC/1423/2016)	3	THE STATE OF BIHAR & ORS vs SHIV RANI DEVI	Mr.PAWAN KUMAR Mr.ANIL KUMAR SINHA (GA1)		
6.	L.P.A/1448/2016 IN (CWJC/976/2004)	3	VINOD KUMAR OJHA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR MISHRA Mr.MANISH KUMAR MISHRA		
7.	L.P.A/1553/2016 IN (CWJC/9800/2008)	3	SHREE NIWAS UPADHYAY & ANR vs THE STATE OF BIHAR & ORS	Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.DURGESH NANDAN- AAG14	
8.	L.P.A/2088/2016 IN (MJC/3822/2013)	3	KAMLESH SHARMA @ KAMLESH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.ASHUTOSH RANJAN PANDEY- AAG15 Mr.SATYAM SHIVAM SUNDARAM	
9.	L.P.A/2312/2016 IN (CWJC/6243/2016)	3	MD. TAUHEED ALAM vs THE PRINCIPAL SECRETARY, PRIMARY EDUCATION, EDUCATION DEPARTMENT, GOVT. OF BIHAR & ORS	Mr.BIJAY SHANKAR CHOUBEY	Mr.ASHUTOSH RANJAN PANDEY-AAG15 Mr.MD. RASHID ALAM	
10.	L.P.A/2363/2016 IN (C. REV./232/2010)	3	BADRI THAKUR vs THE BIHAR STATE ELECTRICITY BOARD & ORS	Mr.RANJEET KUMAR		
11.	MJC/28/2017 RESTORATION IN (CWJC/5875/2016)	1	NAND KISHORE SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SHAILESH KUMAR SINGH	Mr.MD. KHURSHID ALAM (AAG 12)	
12.	L.P.A/42/2017 IN (CWJC/10285/2016)	3	T. B. CONTROL EMPLOYEE ASSOCIATION vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR TIWARI	Mr.S.D. YADAV- AAG9 Mr.KAMALA KANT UPADHYAY	
13.	L.P.A/43/2017 IN (CWJC/9685/2014)	3	KUMARI MANUJA KUMARI SINGH @ KUMARI MANUJA SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR Mr.GAJENDRA KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY- AAG15	

14.	L.P.A/93/2017 IN (CWJC/13369/2013)	3	THE MANAGING DIRECTOR & ANR vs BIRBAL SINGH & ORS	Mr.SHAILENDRA KUMAR SINGH	
15.	L.P.A/256/2017 IN (CWJC/445/2017)	3	THE DISTRICT MAGISTRATE vs NAGENDRA KUMAR	Mr.AJAY KUMAR SHARMA	
16.	L.P.A/258/2017 IN (CWJC/12276/2016)	3	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED vs M/S DINA METALS LIMITED	Mr.VIJAY KUMAR VERMA	Mr.SUMIT KUMAR JHA Mr.SURAJ SAMDARSHI
17.	MJC/337/2017 RESTORATION IN (L.P.A/987/2015)	1	RAJESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.GIRISH PANDEY	Mr.S. RAJA AHMAD (AAG 5)
18.	MJC/338/2017 RESTORATION IN (L.P.A/1032/2015)	1	RAJESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.GIRISH PANDEY	Mr.S. RAJA AHMAD (AAG 5)
19.	L.P.A/390/2017 IN (CWJC/18432/2015)	3	THE STATE OF BIHAR & ORS vs SANJAY KUMAR	Mr.CHHOTE LAL MISHRA	

FOR ORDERS

1.	CWJC/15547/2016 Miscellaneous	5	NAGRIK ADHIKAR MANCH vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SHARMA Mr.SMT. SANGITA KUMARI Mr.SANTOSH KUMAR	Mr.LALIT KISHORE- PAAG 1
2.	CWJC/15563/2016 Medical/Health iss	3	DEVIKA BISWAS vs THE UNION OF INDIA & ORS	Mr.VIKASH KUMAR PANKAJ	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ALOK KUMAR JHA Mr.BINAY KUMAR PANDEY
3.	CWJC/20304/2016 Encroachment of Ro	1	RAHUL SINGH vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR SINGH Mr.SHAILENDRA KUMAR JHA Mr.NEELAM KUMARI	Mr.LALIT KISHORE(PAAG1) Mr.PRASOON SINHA Mr.YASHRAJ BARDHAN
4.	CWJC/8344/2014 Miscellaneous	4	KEDAR SINGH vs THE STATE OF BIHAR & ORS	Mr.AJAY MUKHERJEE	Mr.SC9-RAJ NANDAN PRASAD Mr.GIRIJISH KUMAR Mr.VIKASH KUMAR (SC11)
5.	CWJC/11682/2014 PUBLIC INTEREST LI	6	CHANDRA BHUSHAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.GA2- PRASOON SINHA Mr.AWADHESH KUMAR Mr.NITYANAND MISHRA Mr.SHAKTI SUMAN KUMAR Mr.KAMLESH KISHORE Mr.RAJESH RANJAN Mr.RAGHWANAND (GA11)
6.	CWJC/20866/2014 Miscellaneous	6	ASHOK KUMAR GUPTA vs THE STATE OF BIHAR & ORS	Mr.MAZHARUL HASSAN Mr.RAM NARESH SHARMA	Mr.GA13- SMT. N. MISHRA Mr.DURGA NAND JHA
7. with	CWJC/9770/2015 Miscellaneous	5	MANJIT KUMAR SINGH @ MANJEET KR. SINGH vs THE STATE OF BIHAR & ORS	Mr.RANA VIKRAM SINGH Mr.JEETENDRA NARAYAN	Mr.SUNIL KR. MANDAL (SC24) Mr.ASHISH GIRI
8.	CWJC/14263/2015 Miscellaneous	4	MANAUR ALAM vs THE STATE OF BIHAR & ORS	Mr.amit pandey Mr.PURUSHOTTAM PANDEY	Mr.DEVENDRA KR SINHA () Mr.PRANAV KUMAR Mr.ASHISH GIRI
9.	CWJC/11687/2015 PUBLIC INTEREST LI	5	MD. RABBAN vs THE STATE OF BIHAR & ORS	Mr.VIVEKANAND PRASAD SINGH	Mr.AAG3-ROY SHIVAJEE NATH Mr.S.D.YADAV (AAG9)
10. with	CWJC/12450/2015 PUBLIC INTEREST LI	4	NAGRIK ADHIKAR SURAKASHA SAMITTI vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA KUMAR SINHA NO.-1	Mr.P.K. VERMA (AAG5)
11.	CWJC/909/2015 PUBLIC INTEREST LI	5	ANIL SHAHI vs THE STATE OF BIHAR & ORS	Mr.JAI VARDHAN NARAYAN Mr.RADHE SHYAM Mr.SARVENDRA KUMAR VERMA	Mr.AAG5- P.K. VERMA Mr.RAVI BHUSHAN VERMA
12. with	CWJC/19471/2015 Pollution etc.	19	IN THE MATTER OF NEWS REPORT PUBLISHED IN THE HINDUSTAN HINDI DAINIK ANR HINDUSTAN TIMES (BOTH)PATNA DATED 15TH DECEMBER 2015 vs THE GOVERNMENT OF BIHAR & ORS	Mr.. Mr.MRIGANK MAULI (AMICUS CURIAE)	Mr.PRASOON SINHA Mr.RAGHWANAND Mr.VIJAY KUMAR VERMA Smt.BINITA SINGH Mr.ANJANI KUMAR (AAG6)
13. with	CWJC/18942/2015 Pollution etc.	13	SAMIR KUMAR vs THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.BHOLA KUMAR Mr.SHIVENDRA PRASAD	Mr.AAG5- P.K. VERMA Smt.BINITA SINGH Mr.SUJEET KUMAR SINHA
14.	CWJC/11370/2016 Pollution etc.	3	DEEPALI SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.SUMEET KUMAR SINGH	Mr.AAG6- ANJANI KUMAR Smt.BINITA SINGH
15.	L.P.A/2120/2016 IN (CWJC/12822/2016)	4	TULIKA SHEKHAR & ORS vs THE STATE OF BIHAR & ORS	Mr.SUMAN KUMAR SINGH Mr.RAJESH KR. SINGH Mr.DHARMENDRA KUMAR SINGH	Mr.KAUSHAL KR.JHA-AAG8 Mr.PIYUSH LALL
16.	CWJC/4503/2016 Miscellaneous	3	PATNA CIVIL SOCIETY vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.ASHOK KUMAR CHOUDHARY- AAG13
17.	CWJC/4871/2016 Miscellaneous	3	GYANDEEP CHAHUMUKHI VIKASH SADAN & ORS vs THE UNION OF INDIA & ORS	Mr.MADHU PRASUN	Mr.ROY SHIVAJI NATH- AAG3 Ms.SONI SHRIVASTAVA Mr.S.D.YADAV (AAG9) Mr.ANJANI KR.SHARAN (CGC) Mr.V.N.P.SINHA (EOU)

18.	CWJC/5028/2016 PUBLIC INTEREST LI	3	UDAY SHANKAR vs THE CHANCELLOR, ARYABHATTA KNOWLEDGE UNIVERSITIES OF BIHAR & ORS	Mr.RAJ KAMAL Mr.MANOJ KUMAR YADAV	Mr.ANJANI KUMAR- AAG6 Mr.ANAND KUMAR OJHA Mr.RAJENDRA KUMAR GIRI Mr.ARIF RAZA
19.	CWJC/6340/2016 Miscellaneous	3	MANOJ KUMAR SAHANI vs THE UNION OF INDIA & ORS	Mr.HARE KRISHNA PRASAD Mr.PANKAJ KUMAR SINHA	Mr.AAG3- ROY SHIVAJEE NATH Mr.SUJEET KUMAR SINHA Mr.S.D.YADAV (AAG9) Mr.RAM ANURAG SINGH (CGC)
20.	CWJC/6609/2016 Miscellaneous	3	SURESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR THAKUR Mr.SANJAY KUMAR	Mr.ANJANI KUMAR- AAG6
21. with	CWJC/6916/2016 Miscellaneous	10	BIHAR STATE HOMEOPATHY ASSOCIATION vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR Mr.RAJESH KUMAR SINGH Mr.ARVIND KUMAR SHARMA	Mr.LALIT KISHORE- PAAG Mr.ANSHUMAN SINGH (CGC) Mr.S.D.SANJAY (ADDL.S.G)
22. with	CWJC/6506/2016 Miscellaneous	3	M/S ASHA HOMOEO HALL & ORS vs THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.NIKHIL KUMAR AGRAWAL	Mr.LALIT KISHORE (PAAG)
23. with	CWJC/3135/2016 Miscellaneous	5	M/S LALITA HOMEO PHARMACY vs THE UNION OF INDIA & ORS	Mr.AMISH KUMAR Mr.MANISH KUMAR SINGH	Mr.LALIT KISHORE (PAAG) Mr.ANSHAY BAHADUR MATHUR (CGC) Mr.S.D.SANJAY (ADDL.S.G)
24. with	CWJC/7855/2016 Miscellaneous	1	M/S. BIHAR NATIONAL PHARMACY vs THE UNION OF INDIA & ORS	Mr.AJIT KUMAR Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ASHUTOSH KUMAR JHA	Mr.LALIT KISHORE- PAAG Mr.ANSHUMAN SINGH (CGC) Mr.S.D.SANJAY (ADDL.S.G)
25.	CWJC/11026/2016 Miscellaneous	3	M/S GERMAN HOMEO PHARMACY & ORS vs THE UNION OF INDIA & ORS	Mr.AJIT KUMAR Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.AAG10- PUSHKAR NARAIN SHAHI Mr.ANSHUMAN SINGH (CGC)
26.	CWJC/7514/2016 Medical/Health iss	1	SUDHIR KUMAR OJHA vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.GA5- JAI SHANKAR BARNWAL Mr.KISHORE KUMAR SINHA Mr.SHILPA SINGH (GA12)
27.	CWJC/7956/2016 Miscellaneous	6	MD. FIROZ AKHTAR vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINGH Mr.ANJANI SINGH Mr.NEERAJ KUMAR SINGH	Mr.ROY SHIVAJEE NATH-AAG3 Mr.S.D.YADAV (AAG9)
28.	CWJC/8372/2016 Miscellaneous	3	RAJO MANJHI vs THE STATE OF BIHAR & ORS	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.AJAY- GA12
29.	CWJC/9550/2016 Medical/Health iss	4	RAVI KANT SINHA vs THE STATE OF BIHAR & ORS	Mr.SRIRAM KRISHNA Mr.SANJAY KUMAR Mr.SIDDHARTH SHANKAR PANDEY	Mr.PRABHAT KUMAR VERMA-AAG5 Mr.BINDHYACHAL RAI Mr.PRABHAT KUMAR SINGH Mr.SIDDHARTHA PRASAD
30.	CWJC/11096/2016 PUBLIC INTEREST LI	3	BIHAR PRADESH MADHYAMIK SHIKSHAK EVAM SHIKSHAKETTAR KARMCHARI MAHASANGH vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.AAG10- PUSHKAR NARAIN SHAHI Mr.GYAN SHANKAR Mr.MANISH KUMAR (GP4)
31.	CWJC/11437/2016 Encroachment of Ro	4	RAM PRAVESH RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.SUBASH CHANDRA YADAV Mr.SHYAMA KANT SINGH	Mr.ANIL KUMAR SINHA- GA9
32.	CWJC/11970/2016 Education Matters	1	VIVEKA NAND PATEL & ORS vs THE STATE OF BIHAR & ORS	Mr.RAM ISHWAR PRASAD	Mr.AAG10- PUSHKAR NARAIN SHAHI
33.	CWJC/12376/2016 Miscellaneous	3	JAGADISH SINGH vs THE UNION OF INDIA & ORS	Mr.RAVI SHANKAR GANGULI Mr.DHARMESH KUMAR SHRIVASTAVA	Mr.AAG10- PUSHKAR NARAIN SHAHI Mr.ANSHUMAN SINGH (CGC)

FOR ORDERS (ON PETITIONS)

1.	CR. APP (DB)/329/2015 R.I.FOR LIFE(302)-IA-1877/2015 IA- 2253/2016	4	MANSUR DEVAN vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN Mr.ARJUN PRASAD	Mr.S.C.MISHRA(APP)
2.	L.P.A/1709/2015 IA- 7711/2015	3	AJIT KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRAHALAD KUMAR BHAGAT	Mr.SC27- KINKAR KUMAR Mr.KAMALA KANT UPADHYAY
3.	C. REV./155/2016 IA- 3031/2016	5	BABU LAL MISTRY vs THE STATE OF BIHAR & ORS	Mr.DIWAKAR PRASAD KARN	
4.	L.P.A/309/2016 IA- 1158/2016	7	THE STATE OF BIHAR & ORS vs SAURAV KUMAR BASAK & ANR	Mr.UJJWAL KUMAR SINHA	Mr.VINAY KRISHNA TRIPTHY
5.	L.P.A/399/2016 IA- 1702/2016	4	PARMA NAND PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.MADHURESH PRASAD-GP12 Mr.SIDDHARTHA PRASAD Mr.BINDHYACHAL RAI STANDING COUNSEL Mr.KUMAR MANISH (SC5)
6.	L.P.A/508/2016 IA- 2177/2016	1	RAM KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHANTANU KUMAR	Mr.PRABHAT KUMAR VERMA (AAG3)
7.	L.P.A/855/2016 IA- 3563/2016 IA- 3564/2016	7	THE INDIAN OIL CORPORATION LTD. COMPANY & ORS vs PRAKASH CHANDRA CHAUDHARY & ANR	Mr.ANIL KUMAR SINHA	Mr.PRAHALAD KUMAR BHAGAT Mr.SANJEEV KUMAR SINGH Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA Mr.ABHIMANYU DEO
8.	L.P.A/1972/2016 IA- 8288/2016	1	RENU CHAURASIA vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.KAUSHAL KR.JHA-AAG8

9.	L.P.A/2095/2016 IA- 10006/2016	4	OM PRAKASH SINGH vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.ASHUTOSH RANJAN PANDEY-AAG15 Mr.KAMALA KANT UPADHYAY
10.	L.P.A/622/2017 IA- 2427/2017	3	HIRA PRASAD SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR SINHA Mr.ADITYA NARAIN SINGH	Mr.RAJ BALLABH PRASAD YADAV- AAG11 Mr.RAKESH KUMAR JHA Smt.ANITA KUMARI Mr.MUKESH KUMAR Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.S.B.K.MANGALAM
11.	MA/58/2009 INCOME TAX ACTIA-6021/2015	4	COMMISSIONER OF INCOME TAX & A vs M/S PLV JEWELLERS & SONS	Mr.HARSHWARDHAN PRASAD Mr.SUMAN KUMAR MISHRA Mr.ARCHANA SINHA @ ARCHANA SHAHI	
12.	MA/59/2009 INCOME TAX ACTIA-1090/2015	3	COMMISSIONER OF INCOME TAX & A vs NEERAJ VERMA	Mr.HARSHWARDHAN PRASAD Mr.ARCHANA SINHA @ ARCHANA SHAHI	
13.	MA/60/2009 INCOME TAX ACTIA-1091/2015	3	COMMISSIONER OF INCOME TAX 1 & vs M/S VERMA & COMPANY	Mr.HARSHWARDHAN PRASAD Mr.ARCHANA SINHA @ ARCHANA SHAHI	
14.	L.P.A/1469/2015 IA- 6497/2015	3	DEVENDRAJEE vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR	Mr.SC7-MITHILESH KUMAR PATHAK
15.	L.P.A/1741/2015 IA- 7836/2015	5	DIWAKAR KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY (AAG15)

FOR ADMISSION

1.	L.P.A/242/2017 IN (CWJC/405/2017)	3	PRAMOD MAHTO vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR SAH	Mr.YOGENDRA PRASAD SINHA-AAG7 Mr.AMIT SHRIVASTAVA
2.	CR. WJC/268/2017 B.C.C. ACT	3	ATMA YADAV vs THE STATE OF BIHAR & ORS	Mr.SHYAMA KANT SINGH Mr.RAMESH KUMAR SINGH Mr.RAKESH KUMAR SHRIVASTAVA	Mr.RAM BALAK MAHTO (AG)
3.	L.P.A/566/2017 IN (CWJC/3265/2017)	3	RAJANI KUMARI vs THE STATE ELECTION COMMISSION & ORS	Mr.ASHOK KUMAR Mr.BIBHUTI NARAYAN Mr.RAM PRAWESH KUMAR	Mr.KAUSHAL KUMAR JHA-AAG8 Mr.AMIT SHRIVASTAVA Mr.GIRISH PANDEY
4.	L.P.A/697/2014 IN (CWJC/6537/2010)	6	JAWAHAR JHA vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.MANIKANT MISHRA (GP25) Mr.ANIL KR.SINGH (GP26)
5.	L.P.A/753/2014 IN (CWJC/22758/2012)	5	BRAJBHUSAN SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR	Mr.KUNDAN BHADUR SINGH (SC22)
6.	L.P.A/894/2014 IN (CWJC/1706/2013)	4	SARSWATI KUMARI vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.KAUSHAL KUMAR JHA (AAG8)
7.	L.P.A/949/2014 IN (CWJC/17222/2013)	3	CHANDRABHUSHAN & ANR vs THE STATE OF BIHAR & ORS	Mr.KRIPA NAND JHA	Mr.TEJ BAHADUR SINGH (AAG7) Mr.VIKAS KUMAR
8.	L.P.A/1966/2015 IN (CWJC/8604/2015)	1	ATUL KUMAR vs THE PUNJAB NATIONAL BANK THROUGH ITS CHAIRMAN & ANR	Mr.UDAY PRATAP SINGH Mr.RANA RANVIJAY PRATAP	
9.	CWJC/14291/2015 INCOME TAX	3	SMT. SANJU DEVI vs THE UNION OF INDIA & ORS	Mr.BHUBNESHWAR PRASAD Mr.SARBOTTAM KUMAR SARKAR	Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.SUMAN KUMAR MISHRA
10.	L.P.A/15/2016 IN (CWJC/14698/2014)	6	DINESH KUMAR SINGH & ANR vs THE MADHYA BIHAR GRAMIN BANK & ORS	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH	Mr.VED PRAKASH SRIVASTVA Mr.VED PRAKASH SRIVASTVA Mr.PRAVEEN PRABHAKAR
11.	L.P.A/60/2016 IN (CWJC/1413/2005)	7	RAM SHANKAR CHAUDHARY vs THE STATE BANK OF INDIA & ANR	Mr.PRABHASH RANJAN THAKUR	Mr.KAUSHLENDRA KUMAR SINHA
12.	L.P.A/204/2016 IN (CWJC/461/2011)	5	AJIT KUMAR @ SONU KUMAR vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA NATH JHA	Mr.PARTHA SARTHY- GA11
13.	L.P.A/340/2016 IN (CWJC/8762/2014)	4	BIDYA NAND DAS vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.RENU JHA	Mr.GP27- PURNENDU SINGH Mr.AJAY KR.RASTOGI (AAG10)
14.	L.P.A/405/2016 IN (C. REV./108/2014)	4	SARVANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.AMAR NATH SINGH Mr.MUKESH KUMAR JHA	Mr.AAG15- YOGENDRA PD. SINHA
15.	L.P.A/410/2016 IN (CWJC/2029/2014)	4	BHUP NARAYAN MISHRA vs THE STATE OF BIHAR & ORS	Mr.RAJEEV RANJAN	
16.	L.P.A/472/2016 IN (CWJC/15131/2012)	4	ASHOK KUMAR YADAV vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR BHARTEE	Mr.AJAY BEHARI SINHA (GA8)
17.	L.P.A/481/2016 IN (CWJC/4213/2015)	4	THE STATE OF BIHAR & ORS vs K N R J K M KAMLA (J V)	Mr.NISHANT KUMAR JHA Mr.SUSHIL KUMAR (GP22)	Mr.PRABHAT RANJAN
18.	L.P.A/529/2016 IN (CWJC/13273/2015)	3	KUMKUM KUMARI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.BINOD KUMAR	Mr.ABBAS HAIDER- SC16 Mr.ABBAS HAIDER (SC6) Mr.RAM VINAY PD.SINGH @ SANJAY
19.	L.P.A/685/2016 IN (CWJC/3991/2011)	3	MAHESH KUMAR & ORS vs THE UNION OF INDIA & ORS	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.DR. PANKAJ Mr.KANAK VERMA (CGC)
20.	L.P.A/753/2016 IN (CWJC/11148/2015)	5	JAGMANIA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAS BIHARI THAKUR	Mr.JASHAWIR SINGH ARORA Mr.RAVI BHATIA Mr.MANOJ KUMAR

21.	L.P.A/815/2016 IN (CWJC/15785/2007)	3	SIA DEVI vs THE STATE OF BIHAR & ORS	Mr.BRISKETU SHARAN PANDEY Mr.GYAN SHANKAR	Mr.YOGENDRA PRASAD SINHA (AAG7) Mr.PIYUSH LALL (AC TO LALIT KISHORE)
22.	L.P.A/841/2016 IN (CWJC/7420/2014)	3	RAJ KUMAR SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD SINGH	Mr.PRABHAT KUMAR SINGH-SC12
23.	L.P.A/883/2016 IN (CWJC/3038/2016)	3	OM PRAKASH PANDEY & ORS vs THE STATE OF BIHAR & ORS	Mr.VIKAS RATAN BHARTI	Mr.GP2- RAJIV KR SINGH Mr.DEVI DAS SRIVASTAVA
24.	L.P.A/909/2016 IN (CWJC/7303/2015)	5	MD. KHURSHID ALAM vs THE PRINCIPAL SECRETARY, HUMAN RESOURCES AND DEVELOPMENT DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RUPAK KUMAR Mr.MUKESH KUMAR SINHA	Mr.SC22- KUNDAN BAHADUR SINGH Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR Mr.KAMESHAR PRASAD GUPTA (GP-10)
25.	L.P.A/988/2016 IN (CWJC/5506/2013)	5	DR. SURENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH	Mr.GA5- JAI SHANKAR BARNWAL Mr.SANJAY PANDEY Mr.SHILPA SINGH (GA12)
26.	L.P.A/1008/2016 IN (CWJC/2605/2000)	7	RAJESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.RANJEET KUMAR PANDEY
27.	L.P.A/1294/2016 IN (CWJC/13485/2013)	3	RAMJEE SAH vs THE STATE OF BIHAR & ORS	Mr.SUBHASH CHANDRA BOSE	Mr.MADHURESH PRASAD-GP12 Mr.RAJ NANDAN PRASAD Mr.PIYUSH LALL (AC TO LALIT KISHORE) Mr.KUMAR MANISH (SC5)
28.	L.P.A/1302/2016 IN (CWJC/8659/2014)	4	PRASHANT KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.UGRANATH MALLIK Mr.BIRENDRA NARAYAN SHARMA	Mr.ASHOK PRIYADARSHI- GA4 Mr.KISHORE KUMAR SINHA Mr.AMIT PRAKASH (GA13)
29.	L.P.A/1304/2016 IN (CWJC/1304/2016)	3	KAPIL DEO MISHRA vs THE STATE OF BIHAR & ORS	Mr.GOPAL BOHRA Mr.GOPAL BOHRA	Mr.MD.KHURSHID ALAM (AAG12)
30.	L.P.A/1337/2016 IN (CWJC/18675/2011)	3	PUSHPA DEVI vs THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN	
31.	L.P.A/1646/2016 IN (CWJC/7315/2015)	4	DR. BIRENDRA KUMAR SINGH vs BIHAR SCHOOL EXAMINATION BOARD (SENIOR SECONDARY) & ORS	Mr.SUNIL KUMAR SINGH	Mr.GYAN SHANKAR Mr.SHUBH NARAIN SINGH Mr.SUNIL KUMAR MANDAL (SC3)
32.	L.P.A/1988/2016 IN (CWJC/2120/2014)	6	KUMARI REKHA BHARATI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR	Mr.SURESH CHAND GIRI Mr.SUMAN KUMAR SINGH Mr.KAUSHAL KUMAR JHA (AAG8)
33.	L.P.A/2249/2016 IN (CWJC/9230/2016)	1	DR. B. R. AMBEDKAR COLLEGE OF EDUCATION & ORS vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.ASHUTOSH RANJAN PANDEY-AAG15 Mr.GIRIJISH KUMAR Mr.SHRI NATH PATHAK Mr.SUNIL KUMAR SINGH
34.	L.P.A/2270/2016 IN (CWJC/17023/2016)	5	VINOD KUMAR PASWAN vs THE STATE OF BIHAR & ORS	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA Mr.SANJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY- AAG15 Mr.SURESH PRASAD SINGH Mr.SANJAY KUMAR
35.	L.P.A/2285/2016 IN (CWJC/16664/2016)	3	KAMLA PATI SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.RAJ BALLABH PRASAD YADAV- AAG11
36.	L.P.A/2390/2016 IN (CWJC/14958/2016)	1	ANIL KUMAR CHOUDHARY & ORS vs THE HIGH COURT OF JUDICATURE AT PATNA & ORS	Mr.JITENDRA KUMAR ROY	Mr.MRIGANK MAULI
37.	CWJC/17102/2016 VALIDITY OF ACT	3	JAYANT PRASAD MODI & ORS vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR SINHA	Mr.PUSHKAR NARAIN SHAHI-AAG6
38.	CWJC/1893/2017 SALES TAX ACT/VAT	3	HOTEL GARGEE GRAND vs THE STATE OF BIHAR & ORS	Mr.PRITISH KUMAR LAL Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR Mr.ALOK KUMAR	Mr.LALIT KISHORE(PAAG1)
39.	CWJC/4242/2017 VALIDITY OF ACT	1	DR. AJAY KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN	Mr.P.N.SHAHI-AAG6
40.	CWJC/4670/2017 VALIDITY OF ACT	1	S. M. ZAFAR IMAM vs THE HONBLE CHANCELLOR OF UNIVERSITIES OF BIHAR, PATNA & ORS	Mr.SANJAY KUMAR Mr.SARVA DEO SINGH	Mr.LALIT KISHORE -PAAG1 Mr.RAJENDRA KUMAR GIRI Mr.MD. NADIM SERAJ
41.	CWJC/5954/2017 SALES TAX ACT/VAT	1	M/S VAIBHAV EDIBLES PVT LTD vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ARCHANA SINHA @ ARCHANA SHAHI	Mr.LALIT KISHORE(PAAG1)
42.	CWJC/3827/2011 VALIDITY OF ACT	16	BIHAR STATE DAFADAR CHAUKIDAR vs THE STATE OF BIHAR & ORS	Mrs.REKHA PRASAD Mr.ABHINAV SRIVASTAVA Mr.ROHIT KISHORE PRASAD Mr.RAJESH KUMAR SINGH	Mr.ASHOK KR CHOUDHRY SC13
43.	MJC/5157/2012 CONTEMPT IN (CWJC/4646/2012)	3	BIRENDRA RAM vs THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV	Mr.ABHAY SHANKAR JHA (SC14) Mr.SATYA DEO KUMAR (SC5) Mr.ANANT PD.SINGH (SC15)
44.	L.P.A/1187/2013 IN (CWJC/3903/2010)	7	RAJEEV RANJAN vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR SINGH	
45.	L.P.A/1649/2013 IN (CWJC/22264/2012)	5	THE BIHAR STATE ELECTRICITY BOARD & ORS vs BISHAMBHAR SINGH	Mr.VINAY KIRTI SINGH Mr.AKHILESHWAR SINGH	

46. with	MJC/3743/2013 CONTEMPT IN (CWJC/21380/2012)	13	BRANJIT KUMAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.ANITA KUMARI	Mr.V.M.K SINHA (AAG13) Mr.SHASHI SHEKHAR TIWARY
47. with	MJC/1893/2015 CONTEMPT	1	LALAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.VIVEK PRASAD- GP18 Mr.(GP7)
48. with	L.P.A/442/2016 CONTEMPT	5	LALAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY Mr.CHANDRA MOLESHWAR	Mr.ASHOK KUMAR CHOUDHARY- AAG13 Mr.S.B.K.MANGALAM
49. with	C. REV./441/2016 CONTEMPT	3	LALAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.ASHUTOSH RANJAN PANDEY (AAG 15) Mr.AJAY KR SINGH NO.1
50. with	L.P.A/603/2017 CONTEMPT	1	LALAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.ASHUTOSH RANJAN PANDEY (AAG15)
51.	MJC/448/2016 CONTEMPT	4	LALAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.A.UJJWAL ()
52.	L.P.A/699/2014 IN (CWJC/16023/2012)	6	ARCHANA KUMARI vs THE STATE OF BIHAR & ORS	Mr.BIJAY SHANKAR CHOUBEY	Mr.PRASHANT PRATAP (GP6) Mr.AJIT KUMAR Mr.SHAILENDRA KUMAR Mr.KRISHNA MURARI RAWT
53.	L.P.A/995/2014 IN (CWJC/8800/2013)	3	MADHAV KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.ANIL PRASAD SINGH	Mr.GP5- RAJIV ROY
54.	L.P.A/1003/2014 IN (CWJC/8794/2013)	5	BALIRAM SINGH vs THE BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.ASHOK KUMAR MISHRA Mr.PRATIBHA SRIVASTAVA Mr.VARUN KUMAR	Mr.AJEET PRATAP SINGH Mr.PIYUSH LALL
55.	L.P.A/1012/2014 IN (CWJC/23530/2013)	4	DANISH YAZDANI vs THE STATE OF BIHAR & ORS	Mr.MD. ANJUM AKHTER Mr.SARVA DEO SINGH	Mr.GA12- AJAY Mr.PIYUSH LALL Mr.KHATIM REZA Mr.SHITANSHU SHEKHAR MISHRA Mr.SYED FIROZ RAZA
56.	L.P.A/1031/2014 IN (CWJC/23160/2012)	4	POONAM KUMARI vs THE STATE OF BIHAR & ORS	Mr.VIJAY ANAND	Mr.YOGENDRA PD. SINHA (AAG15)
57.	L.P.A/1054/2014 IN (CWJC/23437/2013)	3	JITENDRA KUMAR YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SC20- ANIL KUMAR UPADHAYAY
58.	L.P.A/1070/2014 IN (CWJC/21207/2012)	3	MAHESH PRASAD MISHRA vs THE STATE OF BIHAR & ORS	Mr.AMAR NATH MISHRA Mr.BRAJ NANDAN SINGH	
59.	L.P.A/1158/2014 IN (CWJC/20784/2013)	1	SABIHA NASEEM vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.ARUN KUMAR ARUN Mr.RAJESHWAR SINGH (GA10) Mr.S.K. SHARMA (GA1)
60. with	L.P.A/1237/2014 IN (C. REV./49/2009)	10	BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY& ANR. vs MANOJ KUMAR SINHA & ANR	Mr.PIYUSH LALL	Mr.HARISH KUMAR (GP32) Mr.RAMESHWAR PANDEY
61.	L.P.A/1477/2014 LPA	4	THE CHAIRMAN BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY& ANR. vs MOST. MANORAMA DEVI & ORS.	Mr.PIYUSH LALL	Mr.HARISH KUMAR (GP32)
62.	L.P.A/1277/2014 IN (CWJC/19358/2013)	3	DR. GONAUR SAH vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA	Mr.RAJIV KUMAR SINGH (GP2) Mr.SUDHIR SINGH Mr.ARUN KUMAR ARUN Mr.PRABHAKAR JHA (GP-27)
63.	L.P.A/1303/2014 IN (CWJC/12147/2013)	1	PANKAJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.KARUNA KANT JHA	
64.	L.P.A/1331/2014 IN (CWJC/18843/2013)	1	THE CHAIRMAN BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY & ORS vs BISHWA KALYAN GANGULY	Mr.RAJEEV RANJAN PRASAD Mr.RAJENDRA KUMAR Mr.NILANJAN CHATTERJEE	Mr.PRASHANT SINHA
65.	L.P.A/1341/2014 IN (CWJC/19532/2013)	1	LAKSHMI SINHA vs THE STATE OF BIHAR & ORS	Mr.KAUSHAL KUMAR	
66.	L.P.A/1344/2014 IN (CWJC/19256/2012)	3	JEEVAN GANJU vs THE STATE OF BIHAR & ORS	Mr.NEERAJ KUMAR	Mr.MADHURESH PRASAD (GP12) Mr.KUMAR MANISH (SC5)
67.	L.P.A/1349/2014 IN (CWJC/9268/2013)	3	BINDESHWARI PRASAD SINGH @ BINDESHWAR PD. SINGH vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR AMBASTHA Mr.RAKESH BIHARI SHARAN	Mr.KINKAR KUMAR (SC27)
68.	L.P.A/1355/2014 IN (CWJC/18767/2012)	1	PRABHU NATH SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJNI KANT JHA	
69.	L.P.A/1362/2014 IN (CWJC/9730/2013)	1	NAND KISHORE SHUKLA vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.SATYA PRAKASH Mr.VIPIN KUMAR SINGH	Mr.GP11- AWANISH NANDAN SINHA
70.	L.P.A/1369/2014 IN (CWJC/18108/2013)	1	RAMPATIA DEVI vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR Mr.PRAVEEN KUMAR	
71.	MJC/1747/2014 CONTEMPT IN (CWJC/3383/2013)	9	SUBODH PANDIT vs THE STATE OF BIHAR & ORS	Mr.PRATAP SHARMA Mr.ARUN KUMAR LAL Mr.GIRJANAND PRASAD	Mr.(G A-13) Mr.NAMRATA MISHRA (GA13)

72.	CWJC/13490/2014 VALIDITY OF ACT	6	PRAKASH KUMAR vs THE STATE OF BIHAR & ORS	Mr.ADITYA PRAKASH SAHAY Mr.MANAS PRAKASH	Mr.SC23-KUMAR PRIYARANJAN Mr.KUMAR PRIYA RANJAN (SC23) Mr.ANIRBAN KUNDU (SC24)
73.	COMP. APP.(DB)/4/2015 IN (COM PET/17/2003)	8	BIHAR STATE EXPORT CORPORATION WORKER UNION THROUGH ITS PRESIDENT, MAHAKANT JHA & ANR vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN SINGH Mr.RAMANUJ TIWARY Mr.ASHUTOSH RANJAN PANDEY Mr.SANJAY GANDHI	Mr.LALIT KISHORE (PAAG) Mr.SURESH MISHRA
74.	CWJC/1062/2015 VALIDITY OF ACT	4	DEVENDRA JHA vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.S.A. ALAM (SC3) Mr.S.S.P.YADAV (SC14)
75. with	L.P.A/1304/2015 IN (CWJC/1371/2014)	5	THE STATE OF BIHAR & ORS vs MANOJ KUMAR	Mr.BIPIN KUMAR Mr.SUNIL KUMAR MANDAL (SC24)	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH
76. with	L.P.A/1421/2015 LPA	1	THE STATE OF BIHAR & ORS vs ABHAY KUMAR	Mr.BIPIN KUMAR Mr.SUNIL KUMAR MANDAL (SC3)	Mr.RAJEEV KUMAR SINGH Mr.RAJESH KUMAR SINGH Mr.KUMAR NIKHIL Mr.NIRALA KR.SINGH
77. with	L.P.A/1448/2015 LPA	1	THE STATE OF BIHAR & ORS vs BINDU KUMARI	Mr.ARJUN PRASAD Mr.SUNIL KUMAR MANDAL (SC24)	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH
78.	L.P.A/73/2017 LPA	3	THE STATE OF BIHAR & ORS vs KAMLA SINHA	Mr.ARJUN PRASAD Mr.SUNIL KUMAR MANDAL (SC3)	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH
79. with	L.P.A/1379/2015 IN (CWJC/22440/2013)	9	SANOJ PATEL vs THE STATE OF BIHAR & ANR	Mr.RAM SUMIRAN RAI	Mr.SATYAM SHIVAM SUNDARAM Mr.KAMALA KANT UPADHYAY
80. with	L.P.A/1231/2014 LPA	4	RAJESH KUMAR & ORS vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS.	Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH	Mr.GP-18 V.PRASAD Mr.SATYABIR BHARTI Mr.SATYAM SHIVAM SUNDARAM
81.	L.P.A/1515/2014 LPA	7	MITHILESH PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.SATYABIR BHARTI Mr.SATYAM SHIVAM SUNDARAM
82. with	MJC/1514/2015 CONTEMPT IN (L.P.A/1076/2013)	8	DR. MADHU SINHA vs THE STATE OF BIHAR & ORS	Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.SUNIL KR. MANDAL (SC24) Mr.SUNIL KUMAR MANDAL (SC3)
83.	C. REV./160/2016 CONTEMPT	1	THE STATE OF BIHAR THROUGH SECRETARY CUM INSPECTOR GENERAL,DEPARTMENT OF REGISTRATION BIHAR & ORS vs DR. MADHU SINHA & ORS	Mr.RANJEET KUMAR	Mr.SANJEET KUMAR Mr.RAJ KAMAL
84.	CWJC/1564/2015 VALIDITY OF ACT	7	KEDAR PASWAN & ORS vs THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.PAAG- LALIT KISHORE
85.	L.P.A/1785/2015 IN (CWJC/1514/2011)	3	NIRMALA KUMARI & ORS vs THE VICE CHANCELLOR, KAMESHWAR SINGH DARBHANGA SANSKRIT VISHWAVIDYALAYA & ORS	Mr.BIPIN BIHARI SINGH Mr.RAJESH KUMAR	Mr.AWADHESH PRASAD SINHA Mr.ARABIND NATH PANDEY
86. with	CWJC/2995/2015 VALIDITY OF ACT	5	AARTI DEVI vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.LALIT KISHORE (PAAG)
87. with	CWJC/4280/2015 VALIDITY OF ACT	4	JAYNITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.HRIDAY NARAYAN HARSHIT	Mr.GP10-KUMARI AMRITA
88. with	CWJC/3236/2015 VALIDITY OF ACT	3	RUKAIYA BEGUM vs THE STATE OF BIHAR & ORS	Mr.DINESH JHA	Mr.LALIT KISHORE (PAAG)
89. with	CWJC/5924/2015 VALIDITY OF ACT	3	TABASUM PRAWEEN vs THE STATE OF BIHAR & ORS	Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.LALIT KISHORE (PAAG)
90. with	CWJC/7558/2015 VALIDITY OF ACT	3	MOSTT. RUNA KUMARI vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR	Mr.LALIT KISHORE (PAAG)
91. with	CWJC/7846/2015 VALIDITY OF ACT	3	KUMARI SUJATA @ SUJATA KUMARI vs THE STATE OF BIHAR & ORS	Mr.PRAKASH MAHTO	Mr.LALIT KISHORE- PAAG Mr.PRABHAT RANJAN SINGH
92. with	CWJC/8762/2015 VALIDITY OF ACT	3	KARMA DEVI vs THE STATE OF BIHAR & ORS	Mr.SHASHI NATH JHA	Mr.LALIT KISHORE (PAAG)
93.	CWJC/8613/2013 VALIDITY OF ACT	26	REENA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAM PRAWESH KUMAR	Mr.ANJANI KUMAR () Smt.SMT. SUDHA AMBASTHA Mr.ANJANI KUMAR (AAG6)
94.	CWJC/7281/2015 VALIDITY OF ACT	4	SHEO SHANKAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH	Mr.LALIT KISHORE- PAAG
95. with	CWJC/8225/2015 VALIDITY OF ACT	6	SHAILESH CHANDRA GUPTA vs THE STATE OF BIHAR & ANR	Mr.KUNDAN KUMAR Mr.RANJEET KUMAR	Mr.PAAG- LALIT KISHORE
96. with	CWJC/10956/2015 VALIDITY OF ACT	3	VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINGH Mr.SHIW KUMAR PRABHAKAR Mr.ARVIND KUMAR SHARMA	Mr.KUMAR ALOK- SC8
97.	CWJC/15784/2014 VALIDITY OF ACT	6	NAVIN KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.PAAG- LALIT KISHOR Mr.KISHORE KUMAR SINHA

98.	CWJC/17446/2015 VALIDITY OF ACT	5	RATNESH MISHRA & ORS vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SHARMA Mr.RAJESH KUMAR Mr.PANKAJ KUMAR SINGH Mr.MD. SHAKIR AHMAD Mr.GAJENDRA KUMAR SINGH	Mr.LALIT KISHORE- PAAG Mr.SATYABIR BHARTI Mr.PIYUSH LALL
99.	COMP. APP.(DB)/1/2016	5	SANJAY SUCHANTI & ANR vs ANURAG CINEMA (P) LTD. HAJIPUR & ORS.	Mr.ARUN KUMAR Mr.RAM AKWAL SINGH	Mr.ALOK KUMAR Mr.RAJIV RANJAN TIWARI Mr.PRIYA GUPTA
100.	COMP. APP.(DB)/3/2016 IN (COM PET/08/1998)	4	BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY vs M/S GOPAL JUTE INDUSTRIES PRIVATE LIMITED & ORS	Mr.RAJEEV RANJAN PRASAD Mr.RAJENDRA KUMAR Mr.NILANJAN CHATTERJEE	Mr.GAUTAM KUMAR KEJRIWAL
101.	L.P.A/33/2016 IN (CWJC/14386/2009)	7	THE STATE OF BIHAR & ORS vs RATAN KUMAR & ORS	Mr.ALOK RANJAN	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN
102.	L.P.A/125/2016 IN (CWJC/13262/2015)	5	DR. SATYAJIT NANDQULIAR vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.NAVJOT YESHU Mr.MUKESH KUMAR SINGH	Mr.S.D.YADAV (AAG9)
103.	L.P.A/136/2016 IN (CWJC/16938/2010)	8	KRANTI KUMAR KAMAL vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MANOJ KUMAR Mr.PRIYADARSHI MATRI SHARAN	Mr.BINAY KUMAR Mr.RAKESH KUMAR SONI Mr.MD. NAJMUL HODDA Mr.ASHUTOSH RANJAN PANDEY (AAG15)
104. with	L.P.A/162/2016 IN (CWJC/9760/2012)	9	NARESH KUMAR MISHRA & ORS vs BIHAR STATE BEVERAGES CORPORATION LTD. & ORS	Mr.PRABHAT RANJAN SINGH Mr.ASHUTOSH RANJAN PANDEY	Mr.GIRIJISH KUMAR Mr.VIKAS KUMAR
105.	L.P.A/568/2016 LPA	1	BIRENDRA KUMAR ROY & ORS vs BIHAR STATE BEVERAGES CORPORATION LTD. & ORS	Mr.PRABHAT RANJAN SINGH Mr.ASHUTOSH RANJAN PANDEY	Mr.VIKAS KUMAR
106.	L.P.A/167/2016 IN (CWJC/1498/2011)	3	AVINASH KUMAR CHAKERWORTY & ORS vs THE STATE OF BIHAR & ORS	Mr.KISHORE KUMAR THAKUR Mr.RAJESH KUMAR	Mr.AAG11- ASHOK KUMAR KESHARI
107.	L.P.A/240/2016 IN (CWJC/1456/2011)	5	PYARE SAH vs THE STATE OF BIHAR & ORS	Mr.BHOLA KUMAR	Mr.DR. ANSHUMAN- SC14
108.	L.P.A/269/2016 IN (CWJC/19502/2011)	4	DR. BRAHM DEO SAH vs THE STATE OF BIHAR & ORS	Mr.RAMASHRAY ROY Mr.RANG NATH DWIWEDI	Mr.GA1- SHYAM KISHOR SHARMA Mr.BHASKAR SHANKAR Mr.GIRIJISH KUMAR Mr.RAJESHWAR SINGH (GA10)
109.	L.P.A/319/2016 IN (CWJC/13707/2014)	4	NORTH BIHAR POWER DISTRIBUTION COMPANY LTD. vs M/S VENKY STEEL PVT. LTD.	Mr.VINAY KIRTI SINGH Mr.AKHILESHWAR SINGH	Mr.FAHAD KHURSHID Mr.SURAJ SAMDARSHI Mr.SUMIT KUMAR JHA
110.	L.P.A/350/2016 IN (CWJC/19054/2015)	4	SAVITRI DEVI & ANR vs THE STATE OF BIHAR & ORS	Mr.ANAND KISHORE CHOUDHARY	
111.	L.P.A/351/2016 IN (CWJC/5841/2015)	4	RAM BABU SHARMA vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINGH Mr.RAJANI RANJAN PD. SINGH	Mr.SMT. BINITA SINGH- GP31
112.	L.P.A/368/2016 IN (CWJC/9675/2000)	5	THE STATE OF BIHAR & ORS vs RAM BABU DAS & ORS	Mr.SATISH NARAIN SINGH	
113.	L.P.A/383/2016 IN (CWJC/13830/2010)	4	MOHAN MAHTO vs MAHENDRA MANDAL & ORS	Mr.AJAY KUMAR VERMA Mr.ANITA KUMARI Mr.MADHUBALA VERMA Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AAG6- ANJANI KUMAR
114.	L.P.A/426/2016 IN (CWJC/20648/2011)	5	MOSTT. RANJU DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.OM PRAKASH MAHARAJ	Mr.SANJAY PANDEY- GP21 Mr.AVINASH KUMAR Mr.SUSHIL KUMAR (GP22)
115.	L.P.A/443/2016 IN (CWJC/11472/2011)	4	PRATIMA DEVI & ANR vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA KUMAR SINHA NO.-1	Mr.GP6- PRASHANT PRATAP
116.	L.P.A/572/2016 IN (CWJC/23563/2012)	4	PURUSHOTTAM KUMAR AGARWAL vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR JHA	Mr.GP12-MADHURESH PRASAD Mr.KUMAR MANISH (SC5)
117.	L.P.A/575/2016 IN (CWJC/1810/2015)	3	PREM KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.SHALLY KUMARI Mr.SIYA RAM SHAHI	Mr.SC5- SATYA DEO KUMAR
118.	L.P.A/626/2016 IN (CWJC/8811/2015)	7	JAGRANATH PRASAD GUPTA vs THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI Mr.SIDDHARTHA PRASAD Mr.VINAY MISTRY Mr.ASHISH KUMAR	Mr.SC1- MADHUKAR KRISHNA SINHA Mr.ASIF KALIM Mr.BINOD KUMAR SINHA Mr.SIDDHARTHA PRASAD Mr.KAMLESH KISHORE (AC TO SC12) Mr.PANKAJ KUMAR (SC12) Mr.SANCHAY SRIVASTAVA
119.	L.P.A/648/2016 IN (CWJC/17758/2015)	4	SURENDRA CHAUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.ANUJ KUMAR	Mr.GA12- AJAY
120.	L.P.A/649/2016 IN (CWJC/17717/2010)	3	M/S RAM PRAVESH RAI ESTATE PVT. LTD. vs THE BIHAR STATE FINANCIAL CORPORATION & ORS	Mr.BINOD KUMAR SINGH Mr.BINOD KUMAR SINGH	Mr.SUBHASH CHANDRA BOSE

121.	L.P.A/675/2016 IN (CWJC/13925/2014)	4	MANOJ KUMAR BHARTI vs THE STATE OF BIHAR & ORS	Mr.VIBHUTI RANJAN SONVADRA	Mr.AAG4- JAWAHAR PRASAD KARN
122.	L.P.A/684/2016 IN (CWJC/14719/2011)	3	SHWETA RANI SINGH vs THE STATE OF BIHAR & ORS	Mr.MADHUSUDAN KUMAR	Mr.GA1- SHYAM KISHORE SHARMA Mr.RAJESHWAR SINGH (GA10)
123.	L.P.A/694/2016 IN (CWJC/10442/2015)	17	DR. ABDUL LATIF vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.ARVIND UJJWAL- SC25 Mr.SHASHI BHUSHAN SINGH Mr.RAJU GIRI Mr.RAJESH SINGH Mr.ANJANI KUMAR (AAG4)
124.	L.P.A/699/2016 IN (CWJC/2449/2016)	4	MD. MANSUR ALAM & ANR vs THE STATE BANK OF INDIA & ORS	Mr.PRAVEEN PRABHAKAR Mr.VED PRAKASH SRIVASTVA Mr.ABHEY KUMAR SINGH	Mr.ALOK KUMAR AGRAWAL Mr.ALOK KUMAR Mr.MR. SATYADARSHI SANJAY
125.	L.P.A/728/2016 IN (CWJC/12946/2008)	3	JAI NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR	
126.	L.P.A/732/2016 IN (CWJC/17831/2013)	4	RAVISHANKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.ASHOK KUMAR GARG Mr.RITU PRIYDERSHINY Mr.DINESHWAR PANDEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.RAJU GIRI- GP30
127.	L.P.A/733/2016 IN (CWJC/6285/2014)	5	VINOD KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHIK	Mr.AAG2- D.K.SINHA
128.	L.P.A/738/2016 IN (CWJC/17148/2015)	6	M/S HPCL BIOFUELS LIMITED vs HARINAGAR SUGAR MILLS LIMITED & ORS	Mr.RANJIT SHARAN Mr.LAXMI NARAYAN DAS Mr.NAZIR ALAM	Mr.RAMESH KUMAR AGRAWAL Mr.SHIVE KUMAR
129.	L.P.A/740/2016 IN (CWJC/2071/2013)	4	M/S PURNEA PLYWOOD INDUSTRIES vs THE BIHAR STATE FINANCIAL CORPORATION & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.ASHOK KUMAR GARG Mr.YOGENDRA KUMAR DWIVEDI Mr.DINESHWAR PANDEY	Mr.ASHISH GIRI Mr.RAJU GIRI
130.	L.P.A/742/2016 IN (CWJC/18037/2014)	3	ABDUL WARIS vs THE STATE OF BIHAR & ORS	Mr.MD. IMTIYAZ HUSSAIN	Mr.GA13- SMT.NAMRATA MISHRA
131. with	L.P.A/747/2016 IN (CWJC/22948/2011)	3	UMESH SHARMA vs THE BIHAR STATE HOUSING BOARD & ORS	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.AJIT KUMAR Mr.ASHUTOSH KUMAR JHA	
132.	L.P.A/604/2016 LPA	1	SMT. SATULA DEVI vs THE BIHAR STATE HOUSING BOARD & ORS	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.AJIT KUMAR	
133.	L.P.A/754/2016 IN (CWJC/8864/2014)	17	DR. PADMALATA THAKUR NEE SHARMA vs THE PATNA UNIVERSITY & ORS	Mr.ASHHAR MUSTAFA	Mr.DIGVIJAY SINGH Mr.ABHINAV SRIVASTAVA Ms.SONI SHRIVASTAVA Mr.RAUSHAN
134.	L.P.A/757/2016 IN (CWJC/224/2008)	3	SATYADEO SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.BAMDEO PANDEY Mr.JITENDRA PANDEY	
135.	L.P.A/759/2016 IN (CWJC/5622/2014)	3	NIDHI BHARGAVA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.DEVENDRA KUMAR SINHA- AAG2 Mr.KAMALA KANT UPADHYAY
136.	L.P.A/761/2016 IN (CWJC/8878/2005)	4	MD. ISRARUL HAQUE @ ISHRAZUL HAQUE & ORS vs THE STATE OF BIHAR & ORS	Mr.VINOD GAUTAM	Mr.RAJU GIRI- GP30 Mr.SYED MOHAMMAD SHABBIR ALAM Mr.SANJAY SINHA Mr.DEEPAK KUMAR SINGH Mr.MD. SHAHAB KHALIL
137.	L.P.A/788/2016 IN (CWJC/6891/2011)	4	M/S SRI RAM ENTERPRISES vs THE UNION OF INDIA & ORS	Mr.GAUTAM KUMAR KEJRIWAL	Mr.ANIL KUMAR SINHA Mr.KUMAR ALOK Mr.ANIL SINGH Mr.D.K.SINHA
138.	L.P.A/789/2016 IN (CWJC/15849/2011)	4	RAM KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.GOPAL PRASAD ROY Mr.DEEPAK KUMAR	Mr.KAUSHAL KUMAR JHA- AAG14 Mr.RAJENDRA KUMAR GIRI
139.	L.P.A/791/2016 IN (CWJC/7048/2014)	7	SIMMI KUMARI & ANR vs THE STATE OF BIHAR & ORS	Mr.SIDHENDRA NARAYAN SINGH	Mr.GP3- SANTOSH KR.JHA
140.	L.P.A/812/2016 IN (CWJC/13013/2015)	6	PRASHANT KUMAR PRIYADARSHI vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.AAG11- A.K.KESHARI Mr.MD. KHURSID ALAM (AAG12)
141.	L.P.A/824/2016 IN (CWJC/17808/2013)	5	MD. SHAMIM ANSARI vs THE STATE OF BIHAR & ORS	Smt.SMT. SUDHA AMBASTHA Mr.SARITA BAJAJ	Mr.S. RAZA AHMAD- AAG9
142.	L.P.A/825/2016 IN (CWJC/8403/2008)	5	NAND KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.VIVEK KUMAR	
143.	L.P.A/845/2016 IN (CWJC/1580/2016)	6	SUJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUBHASH KUMAR JHA Mr.RANJAN KUMAR JHA	Mr.RAJIV ROY- GP5 Mr.DURGA NAND JHA
144.	L.P.A/857/2016 IN (CWJC/20430/2014)	4	ASHOK KUMAR vs THE SECRETARY, BIHAR SCHOOL EXAMINATION BOARD, (HIGHER SECONDARY)	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH	Mr.AJAY BEHARI SINHA
145.	L.P.A/868/2016 IN (CWJC/2263/2015)	6	DR. RAJNISH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY Mr.CHANDRA MOLESHWAR Mr.NAGENDRA MISTRY	
146.	L.P.A/884/2016 IN (CWJC/1552/2013)	1	DIGRANJAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.MD. NAZIR ANSARI Mr.RAMENDRA NATH MUKHOPADHAYA Mr.AJAY KUMAR	Mr.GA3- VINAY KIRTI SINGH

147.	L.P.A/899/2016 IN (C. REV./224/2015)	5	LAKHENDAR KUMAR SAHNI vs THE STATE OF BIHAR & ORS	Ms.MAHASWETA CHATTERJEE	Mr.AAG13- ASHOK KR.CHOUDHARY
148.	L.P.A/915/2016 IN (CWJC/10008/2012)	6	MD. MURSHID ALAM vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA NARAYAN SINGH Mr.MANOJ KUMAR Mr.SANDEEP KUMAR Mr.DINKAR RAJ BHANDARI Mr.KUMAR NANDAN	Mr.MD. HARUN QUARESHI Mr.SUBHASH PRASAD SINGH (GA3)
149.	L.P.A/923/2016 IN (CWJC/425/2013)	3	DR. GIRISH KUMAR SINGH vs THE UNION OF INDIA & ORS	Mr.VIKASH KUMAR Mr.PRITISH KUMAR LAL	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.NITESH KUMAR Mr.ANSHAY BAHADUR MATHUR (CGC) Mr.AWADH BIHARI OJHA
150.	L.P.A/926/2016 IN (CWJC/14545/2015)	3	AJIT SINGH vs THE STATE OF BIHAR & ORS	Mr.SHIWJAG CHOUDHARY	Mr.AAG14- KAUSHAL KR.JHA
151. with	L.P.A/930/2016 IN (CWJC/15667/2014)	11	THE STATE OF BIHAR & ORS vs ASHOK KUMAR SINGH & ORS	Mr.RAM PRAWESH KUMAR Mr.ARVIND UJJWAL	Mr.LALAN KUMAR Mr.SANTOSH KUMAR MISHRA Mr.BINOD KUMAR YADAV (SC18)
152. with	L.P.A/645/2016 LPA	3	THE STATE OF BIHAR & ANR vs IMTIYAZ AHMAD & ORS	Mr.REWTI KANT RAMAN Mr.ARVIND UJJWAL Mr.BINITA SINGH SC-25 Mr.MD.NADIM SERAJ (GP5)	Mr.LALAN KUMAR Mr.SANTOSH KUMAR MISHRA
153. with	L.P.A/61/2016 LPA	1	THE RAJENDRA AGRICULTURE UNIVERSITY PUSA & ORS vs CHANDRA KANT SHARMA & ORS	Mr.ARVIND UJJWAL	
154. with	L.P.A/1575/2015 LPA	1	THE RAJENDRA AGRICULTURE UNIVERSITY PUSA & ORS vs RAM KUMAR RAI & ORS	Mr.ARVIND UJJWAL	Mr.SC20-DR. A.K. U PADHYAYA Mr.SANJAY KUMAR GIRI
155. with	L.P.A/2054/2015 LPA	1	THE RAJENDRA AGRICULTURE UNIVERSITY, PUSA & ORS vs MD. NAJMUDDIN & ORS	Mr.ARVIND UJJWAL	Mr.PRABHAT KUMAR SINGH-SC12 Mr.SANJAY KUMAR GIRI
156. with	L.P.A/2022/2015 LPA	3	THE RAJENDRA AGRICULTURE UNIVERSITY, PUSA & ORS vs KAMLESH KUMAR THAKUR & ORS	Mr.ARVIND UJJWAL	Mr.SANJAY KUMAR GIRI
157. with	L.P.A/2048/2015 LPA	1	THE RAJENDRA AGRICULTURE UNIVERSITY, PUSA & ORS vs ASHOK RAUT & ORS	Mr.ARVIND UJJWAL	Mr.SANJAY KUMAR GIRI
158. with	L.P.A/766/2016 LPA	4	THE STATE OF BIHAR & ANR vs MD. NAJIMUDDIN & ORS	Mr.SANJEEV KUMAR SINGH Mr.RISHI RAJ SINHA (SC19)	Mr.ARVIND UJJWAL Mr.SANJAY KUMAR GIRI
159. with	L.P.A/1466/2016 LPA	4	THE STATE OF BIHAR & ANR vs KISHORE PASWAN & ORS	Mr.SURYAKANT KUMAR Mr.AJAY BEHARI SINHA	Mr.LALAN KUMAR Mr.SANTOSH KUMAR MISHRA
160. with	L.P.A/1442/2016 LPA	3	THE STATE OF BIHAR & ANR. vs RAM KUMAR RAI & ORS.	Mr.NARESH PRASAD Mr.ARVIND UJJWAL	Mr.LALAN KUMAR Mr.SANTOSH KUMAR MISHRA
161. with	L.P.A/1159/2016 LPA	3	THE STATE OF BIHAR & ORS vs KAMLESH KUMAR THAKUR & ORS	Mr.SUSHANT PRAVEER Mr.KINKAR KUMAR (SC9) Mr.ARVIND UJJWAL	Mr.LALAN KUMAR Mr.SANTOSH KUMAR MISHRA
162. with	L.P.A/2125/2015 LPA	1	THE RAJENDRA AGRICULTURE UNIVERSITY, PUSA & ORS vs ASHOK KUMAR SINGH & ORS	Mr.ARVIND UJJWAL	Mr.ASHOK KUMAR- SC11 Mr.SANJAY KUMAR GIRI
163. with	L.P.A/973/2016 LPA	3	THE STATE OF BIHAR & ANR vs KAUSHAL KISHORE & ORS	Mr.PANKAJ KUMAR SINGH Mr.INDRADEO PRASAD (SC27)	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH
164.	L.P.A/2011/2015 LPA	1	THE RAJENDRA AGRICULTURE UNIVERSITY PUSA & ORS vs IMTIYAZ AHMAD & ORS	Mr.ARVIND UJJWAL	Mr.SANJAY KUMAR GIRI
165.	L.P.A/963/2016 IN (CWJC/16676/2013)	5	SMT. DHANARAJIA DEVI vs THE STATE OF BIHAR & ORS	Mr.SHYAM NARAYAN PANDEY Mr.KRISHNA CHANDRA OJHA	Mr.DEVENDRA KUMAR SINHA-AAG2
166.	L.P.A/981/2016 IN (CWJC/2732/2013)	7	MADHURI KUMARI vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR NO-2	Mr.MANIKANT MISHRA- GP25 Mr.VIKAS KUMAR Mr.ANIL KR.SINGH (GP26)
167.	L.P.A/989/2016 IN (CWJC/2766/2013)	5	NAGAR PANCHAYAT MAKHDUMPUR vs THE STATE OF BIHAR & ORS	Mr.BINAY KUMAR SINGH Mr.BINAY KUMAR SINGH	Mr.RAMESH SINGH Mr.SUNIL KUMAR SUMAN
168. with	L.P.A/992/2016 IN (CWJC/11466/2015)	1	A. K. GOPALAN SHAIKSHIK SOCIETY vs THE BIHAR SCHOOL EXAMINATION BOARD (SENIOR SECONDARY) & ORS	Mr.AVANINDRA KUMAR JHA Mr.SANDHYA MISHRA Mr.PURUSHOTTAM KUMAR JHA	Mr.GP7- DHURJATI KR.PRASAD Mr.GYAN SHANKAR
169.	CWJC/20037/2016 LPA	1	A. K. GOPALAN SHAIKSHIK SOCIETY & ANR vs THE BIHAR SCHOOL EXAMINATION BOARD (SENIOR SECONDARY) PATNA & ORS	Mr.AVANINDRA KUMAR JHA Dr.SANDHYA MISHRA Mr.PURUSHOTTAM KUMAR JHA	Mr.KAMESHWAR KUMAR-GP17 Mr.GYAN SHANKAR Mr.LALIT KISHORE
170.	L.P.A/993/2016 IN (CWJC/3028/2016)	3	YOGESH OJHA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	
171.	L.P.A/1017/2016 IN (CWJC/19307/2015)	3	MD. RAFIQUE ALAM vs THE STATE OF BIHAR & ORS	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.GP30- RAJU GIRI Mr.MD. RASHID ALAM

172.	L.P.A/1020/2016 IN (CWJC/7992/2011)	3	PREM PRAKASH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.MANOJ KUMAR Mr.SHAILENDRA PRASAD Mr.BANKEY BIHARI SINGH	Mr.GAUTAM BOSE- AAG8 Mr.SHASHI BHUSHAN KUMAR Mr.R.B.PRASAD YADAV (AAG11)
173.	L.P.A/1025/2016 IN (C. REV./378/2012)	4	BIHAR ASAINIK SEVA SWABALAMBI SAHKARI GRIH NIRMAN LIMITED vs THE CHAIRMAN CUM MANAGING DIRECTOR, BANK OF INDIA & ORS	Mr.SANJAY KUMAR JHA Mr.PRAVEEN PRABHAKAR Mr.VED PRAKASH SRIVASTVA Mr.RAMADHAR TIWARI	
174.	L.P.A/1030/2016 IN (CWJC/2315/2013)	6	MOST. PRABHAWATI vs THE STATE OF BIHAR & ORS	Mr.DILIP KUMAR Mr.PRABHAT KUMAR Mr.UDAI SHANKAR SINGH	
175.	L.P.A/1045/2016 IN (CWJC/7896/2014)	3	RAKESH KUMAR vs THE UNION OF INDIA & ORS	Mr.SATISH CHANDRA MISHRA Mr.MD. NURUL HODA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.PRANAV KUMAR Mr.ASHISH GIRI Mr.ANIL KUMAR SINHA Mr.KANAK VERMA (CGC)
176.	L.P.A/1054/2016 IN (CWJC/2339/2013)	7	SUNITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.ANIL KUMAR SINHA- GA9 Mr.ANIL KUMAR
177.	L.P.A/1071/2016 IN (CWJC/2144/2013)	5	SANJAY KUMAR SINGH vs RANVIJAY SINGH & ORS	Mr.SYED MASLEH-UDDIN ASHRAF Mr.FAUZIA SHAKIL Mr.AJAY KUMAR SINGH	Mr.SMT. NAMRATA MISHRA-GA13
178. with	L.P.A/1075/2016 IN (CWJC/18639/2015)	14	SUDHA RANI SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR SINHA	Mr.GP26- NIRBHAY KUMAR SINGH Mr.BIPIN BIHARI SINGH Mr.GYAN SHANKAR Mr.SANJAY KUMAR JHA Mr.SARVA DEO SINGH
179.	CWJC/10938/2015 LPA	7	SHEO NARAYAN RAM vs THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR SINHA	Mr.MD. RAISUL HAQUE- SC4 Mr.BIPIN BIHARI SINGH Mr.PIYUSH LALL Mr.VED PRAKASH SRIVASTVA Mr.MANISH KUMAR
180.	L.P.A/1076/2016 IN (CWJC/8691/2014)	3	ANIL KUMAR SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.SC6- MANINDRA KISHORE SINGH Mr.PIYUSH LALL Mr.SUBHASH CHANDRA MISHRA (SC16)
181.	L.P.A/1085/2016 IN (CWJC/6620/2014)	3	RAVI KANT KUMAR TONI vs THE STATE OF BIHAR & ORS	Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY	
182.	L.P.A/1093/2016 IN (CWJC/13453/2011)	3	RAM PUJAN SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJ KUMAR CHOUDHARY	Mr.ANJANI KUMAR- AAG6
183.	L.P.A/1095/2016 IN (CWJC/16119/2014)	4	BIRENDRA KUMAR PANDEY vs THE VICE CHANCELLOR, VEER KUNWAR SINGH UNIVERSITY & ORS	Mr.AMARENDRA KUMAR	Mr.GP3- SANTOSH KUMAR JHA Mr.KUMAR PRIYA RANJAN Mr.PRABHAT KUMAR VERMA Mr.SUBHASH CHANDRA YADAV GP-15
184.	L.P.A/1102/2016 IN (CWJC/4047/2015)	5	SHRI GULABCHAND MANDAL & ANR vs THE STATE OF BIHAR & ORS	Mr.MIRA KUMARI	
185.	L.P.A/1110/2016 IN (CWJC/8804/2015)	3	ABDUL HALIM vs THE STATE OF BIHAR & ORS	Mr.OBAIDUR RAHMAN Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.ANSHUMAN SINGH- GP24 Mr.RAMADHAR SINGH (GP25)
186.	L.P.A/1120/2016 IN (CWJC/6611/2016)	4	POST GRADUTE TEACHERS ASSOCIATION & ORS vs TDHE STATE ELECTION COMMISSION & ORS	Mr.VIRENDRA PRASAD Mr.NUTAN SAHAY	Mr.AMIT SHRIVASTAVA
187.	L.P.A/1129/2016 IN (CWJC/7633/2016)	5	VANDNA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH Mr.DIPAK KUMAR	Mr.AAG6- ANJANI KUMAR Mr.AMIT SHRIVASTAVA
188.	L.P.A/1130/2016 IN (CWJC/912/2016)	4	NARENDRA SINGH vs THE BIHAR LEGISLATIVE COUNCIL & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.KAUSHAL KUMAR JHA
189.	L.P.A/1137/2016 IN (CWJC/7244/2014)	4	CHANDESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.VANDANA SINGH	Mr.SHYAM KISHORE SHARMA-GA1 Mr.RAJESHWAR SINGH (GA10)
190.	L.P.A/1143/2016 IN (MJC/2441/2013)	4	MANISH KUMAR DWIVDEI & ORS vs THE STATE OF BIHAR & ORS	Mr.RANJEET TIWARY Mr.JITENDRA KUMAR PANDEY Mr.CHETNA SINHA	Mr.SC6- MANINDRA KISHORE SINGH Mr.SUBHASH CHANDRA MISHRA (SC16)
191.	L.P.A/1156/2016 IN (CWJC/3069/2016)	3	NAGENDRA KUMAR SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA	Mr.GA7- SUBHASH PD.SINGH
192.	L.P.A/1172/2016 IN (C. REV./21/2016)	3	NITU DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJAY PRASAD	Mr.GA10- SMT.NIVEDITA NIRVIKAR Mr.GYAN PRAKASH OJHA (GA7)
193.	L.P.A/1185/2016 IN (CWJC/14034/2013)	1	ARVIND KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR JHA	Mr.GP11- AWANISH NANDAN SINHA

194.	L.P.A/1189/2016 IN (CWJC/17182/2013)	5	THE CHAIRMAN, MOTIHARI MUNICIPALITY & ORS vs THE STATE OF BIHAR & ORS	Mr.RAGHWANAND	Mr.RAJESH MOHAN
195.	L.P.A/1245/2016 IN (CWJC/4206/2011)	3	GOPAL KRISHAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH Mr.YUGAL KISHORE	
196.	L.P.A/1269/2016 IN (CWJC/7175/2016)	3	M/S. NANDAN GHAR SANSAR DEVELOPERS PRIVATE LIMITED vs THE BIHAR STATE POWER (HOLDING) COMPANY LIMITED & ORS	Mr.NARENDRA KUMAR SINGH Mr.GYAN PRAKASH	Mr.VINAY KIRTI SINGH
197. with	L.P.A/1271/2016 IN (CWJC/6151/2012)	4	SARIKA KUMARI vs THE INDIAN OIL CORPORATION LTD. & ORS	Mr.DIWAKAR UPADHYAYA	Mr.ANIL KUMAR SINHA
198.	L.P.A/1033/2016 LPA	3	SARIKA KUMARI vs INDIAN OIL CORPORATION LTD. & ORS	Mr.DIWAKAR UPADHYAYA Mr.NIHAR NANDAN AMBASTA	
199.	L.P.A/1273/2016 IN (CWJC/3542/2016)	3	MANI BHUSHAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT TIWARY Mr.ANIL KUMAR Mr.NITESH KUMAR	Mr.ANSHUMAN SINGH- GP24 Mr.RAMADHAR SINGH (GP25)
200.	L.P.A/1279/2016 IN (CWJC/15447/2015)	4	DHANANJAY PRASAD PATEL vs THE STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR RAI Mr.VANDANA KISHORE	Mr.SC33- RITESH KUMAR Mr.AJEET KUMAR (GA9) Mr.ARVIND UJJWAL (SC4)
201.	L.P.A/1291/2016 IN (CWJC/22154/2014)	4	NITA SINHA vs THE CHAIRMAN CUM MANAGING DIRECTOR, BIHAR STATE POWER (HOLDING) COMPANY & ORS	Mr.RANJAN KUMAR SINHA Mr.SEEMA	
202.	L.P.A/1295/2016	4	KUMARI SHIWANI VERMA vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH	Mr.SANJAY PANDEY Mr.P.K.VERMA (AAG3)
203.	L.P.A/1298/2016 IN (CWJC/4692/2014)	1	RAM PUKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA	Mr.AAG11- ASHOK KUMAR KESARI Mr.DHRUBA MUKHERJEE Mr.MADHURESH PRASAD
204.	L.P.A/1308/2016 IN (CWJC/13016/1996)	3	SHEO KUMAR JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR JHA Mr.SUBHASH KUMAR JHA	Mr.ANIL KUMAR MUKUND Mr.ANIRUDH PANDEY
205.	L.P.A/1314/2016 IN (CWJC/7142/2016)	3	SHIV KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.GYAN PRAKASH	Mr.RAJIV ROY- GP5 Mr.AMIT SHRIVASTAVA
206.	L.P.A/1315/2016 IN (REQ. CASE/10/2014)	3	BRAJ KISHORE PANDEY vs M/S HEM DEVELOPERS PVT. LTD. & ORS	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD Mr.RASHMI SRIVASTAVA	
207.	L.P.A/1318/2016 IN (CWJC/9684/2011)	3	ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.NAVENDU KUMAR	Mr.AAG14- KAUSHAL KR.JHA
208.	L.P.A/1319/2016 IN (CWJC/6639/2013)	4	RAM RAM TIWARI vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.AJIT PRATAP SINGH- SC15
209.	L.P.A/1320/2016 IN (CWJC/7779/2016)	3	BHARTI SINGH vs THE STATE OF BIHAR & ORS	Mr.NIKHIL KUMAR AGRAWAL Mr.ASHISH GIRI	Mr.GP12- MADHURESH PRASAD Mr.KUMAR MANISH (SC5)
210.	L.P.A/1388/2016 IN (CWJC/8588/2015)	4	GANGESH KUMAR CHAUDHARY & ANR vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.AAG2- DEVENDRA KUMAR SINHA Mr.KAMALA KANT UPADHYAY
211.	L.P.A/1395/2016 IN (CWJC/10854/2015)	4	NAMITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.DHANESHWAR PRASAD GUPTA	
212.	L.P.A/1396/2016 IN (CWJC/11140/1998)	3	RATISH CHANDRA KARN vs THE STATE BANK OF INDIA & ORS	Mr.PRAKASH KUMAR Mr.SEEMA KUMARI Mr.RENU JHA Mr.SHASHI KUMAR	Mr.AJAY KUMAR SINHA
213.	L.P.A/1397/2016 IN (CWJC/9575/2015)	3	RESHMI PRIYA vs THE STATE OF BIHAR & ORS	Mr.DHANESHWAR PRASAD GUPTA	
214.	L.P.A/1400/2016 IN (CWJC/3508/2014)	6	MOKHTAR AHMAD & ANR vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA KUMAR SINGH	Mr.ARVIND UJJWAL- SC25 Mr.SANJEEV KUMAR SINGH Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR Mr.PRITISH KUMAR LAL Mr.(SC4)
215.	L.P.A/1443/2016 IN (CWJC/9123/2013)	1	AMRENDRA KUMAR TRIPATHI & ORS. vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR Mr.PRITISH KUMAR LAL Mr.PRATUSH KUMAR PANDEY	Mr.PRABHAT KUMAR SINGH- SC12
216.	L.P.A/1444/2016 IN (CWJC/12734/2013)	1	PRAVIN CHANDRA PRASAD vs THE UNION OF INDIA & ORS	Mr.PRAVIN CHANDRA PRASAD	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.CHHAYA MISHRA (CGC)
217.	L.P.A/1446/2016 IN (CWJC/5047/2016)	3	SUNITA SINHA vs THE PRINCIPAL SECRETARY HUMAN RESOURCE DEVELOPMENT DEPARTMENT, GOVERNMENT OF BIHAR & ORS	Mr.SANJAY KUMAR OJHA	Mr.SC6- MANINDRA KISHORE SINGH
218.	L.P.A/1463/2016 IN (CWJC/8690/2016)	3	TRIPATHI NURSING HOME vs THE STATE OF BIHAR & ORS	Mr.KULANAND JHA Mr.NAGENDRA KUMAR	Mr.GA9- ANIL KUMAR SINHA
219.	L.P.A/1476/2016 IN (CWJC/20808/2014)	3	DHARAMVEER KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN SINGH	Mr.GP21- SANJAY PANDEY

220.	L.P.A/1486/2016 IN (CWJC/3277/2009)	4	SMT. KUMUD SAHU CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.BIJOY KANT MISHRA Mr.ASHUTOSH JHA Mr.NARENDRA PANDEY	Mr.MANINDRA KISHORE SINGH- SC6
221.	L.P.A/1489/2016 IN (CWJC/12255/2007)	4	SMT. KUMUD CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.BIJOY KANT MISHRA Mr.ASHUTOSH JHA Mr.NARENDRA PANDEY	Mr.AJAY BEHARI SINHA- SC19
222.	L.P.A/1492/2016 IN (CWJC/13970/2013)	3	M/S VIJETA CONSTRUCTION LTD. vs THE STATE OF BIHAR & ORS	Mr.SANJEEV RANJAN Mr.SHISHIR KUMAR	Mr.AAG13- ASHOK KR.CHOUDHARY Mr.RAJENDRA PRASAD Mr.ASHUTOSH RANJAN PANDEY(AAG15)
223.	L.P.A/1498/2016 IN (CWJC/15273/2015)	4	LALA AJAI KUMAR KARN vs THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN	Mr.ASHUTOSH RANJAN PANDEY (AAG15)
224.	L.P.A/1499/2016 IN (CWJC/5024/2016)	3	BHAGIA DEVI vs THE STATE OF BIHAR & ORS	Mr.GOPAL BOHRA Mr.SUNIL KUMAR SHARMA Mr.KUMAR SATYANAND	Mr.AAG- YOGENDRA PRASAD SINHA
225.	L.P.A/1500/2016 IN (CWJC/18474/2014)	5	SAWITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH Mr.RAM NARAYAN	Mr.SC- MANOJ KUMAR AMBASTHA Mr.SUSHIL KUMAR RAY Mr.AMARESH KUMAR SINGH Mr.MANOJ KR.AMBASTHA (SC26)
226.	L.P.A/1501/2016 IN (CWJC/4193/2016)	3	RAM NATH THAKUR & ORS vs THE STATE OF BIHAR & ORS	Mr.DEVENDRA KUMAR	
227.	L.P.A/1503/2016 IN (CWJC/1614/2014)	3	ABHAY KUMAR CHOUDHARY vs THE STATE OF BIHAR & ORS	Smt.VEENA KUMARI JAISWAL	Mr.GA- AJAY
228.	L.P.A/1504/2016 IN (CWJC/12452/2015)	1	SANGEETA KUMARI vs THE BHUPENDRA NARAYAN MANDAL UNIVERSITY & ORS	Mr.DIWAKAR PRASAD SINGH	
229.	L.P.A/1506/2016 IN (CWJC/18405/2015)	3	REETA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.DUDH NATH SINGH	
230.	L.P.A/1519/2016 IN (CWJC/17326/2015)	5	RAM VINAY PRASAD vs THE STATE OF BIHAR & ORS	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.GP- AWANISH NANDAN SINHA Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY Mr.A.N.SINHA (GP21)
231.	L.P.A/1521/2016 IN (CWJC/4944/2008)	4	RAMAUTAR PANDIT vs THE STATE OF BIHAR & ORS	Mr.PRAMOD RAJPATI Mr.ASHUTOSH KUMAR	Mr.SUBHASH PRASAD SINGH-GA
232.	L.P.A/1532/2016 IN (CWJC/8748/2016)	3	ADARSH DIVYA VIKAS vs THE STATE OF BIHAR & ORS	Mr.KRISHNA MOHAN MISHRA Mr.ARJUN PRASAD	Mr.GA6- SMT NAMRATA MISHRA Mr.BINOD KUMAR
233.	L.P.A/1536/2016 IN (CWJC/21939/2013)	1	SUBODH KUMAR JHA & ANR vs THE STATE OF BIHAR & ORS	Mr.JAI SHANKAR PRASAD Mr.AMRENDRA KUMAR SINHA NO.-1	Mr.AAG9- SURYADEO YADAV
234.	L.P.A/1537/2016 IN (CWJC/16546/2015)	3	HARI SHANKAR CHAUHAN vs THE UNION OF INDIA & ORS	Mr.PANKAJ KUMAR JHA	Mr.MD. NADIM SERAJ-GP5 Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
235.	L.P.A/1538/2016 IN (CWJC/18411/2008)	3	JUWA DEVI vs THE STATE OF BIHAR & ORS	Mr.NARESH KUMAR MEHTA	
236.	L.P.A/1540/2016 IN (CWJC/6522/2014)	3	SUSHILA DEVI vs THE STATE OF BIHAR & ORS	Mr.GAUTAM KUMAR YADAV	Mr.AJAY KUMAR RASTOGI - AAG10
237.	L.P.A/1545/2016 IN (CWJC/9210/2016)	1	VEENA DEVI vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.VIKAS KUMAR	Mr.AMIT SHRIVASTAVA

FOR ADMISSION II

1.	CWJC/7264/2016 with VALIDITY OF ACT	3	M/S TRIGGER GOODS PVT.LTD. vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE (PAAG)
2.	CWJC/10947/2016 with VALIDITY OF ACT	3	M/S K. M. SUGAR MILLS LIMITED vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE- PAAG
3.	CWJC/7425/2016 with VALIDITY OF ACT	3	SANJAY R. KUMAR vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE (PAAG)
4.	CWJC/7426/2016 with VALIDITY OF ACT	3	M/S PASHUPATINATH DISTRIBUTORS PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE (PAAG)
5.	CWJC/7477/2016 with VALIDITY OF ACT	3	M/S SPICY BEVERAGE PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE (PAAG)
6.	CWJC/7545/2016 with VALIDITY OF ACT	3	M/S ALLY FOODS PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.HARSH SINGH	Mr.LALIT KISHORE- PAAG
7.	CWJC/7553/2016 VALIDITY OF ACT	3	M/S HINDUSTAN SPIRITS LTD. vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE- PAAG
8.	CWJC/7382/2016 VALIDITY OF ACT	3	M/S ESSVEEGEE BREWERIES PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE- PAAG
9.	CWJC/7384/2016 VALIDITY OF ACT	3	M/S DOON VALLEY DISTILLERIES vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE (PAAG)
10.	CWJC/7394/2016 VALIDITY OF ACT	3	M/S RANA SUGARS LTD. vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE (PAAG)
11.	CWJC/7416/2016 VALIDITY OF ACT	3	M/S COOPERATIVE COMPANY LTD. vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE (PAAG)

FOR HEARING

1.	MA/713/2008 BIHAR VALUE ADDED	12	M/S JYOTHY LABORATORIES LIMITE vs THE STATE OF BIHAR & ORS	Mr.SUBHASH CHANDRA JHA Mr.SUSHILA AGRAWAL Mr.GAUTAM KUMAR KEJRIWAL Mr.AJAY KUMAR SINHA	Mr.LALIT KISHORE(AAG-3)
2.	L.P.A/1284/2011 IN (CWJC/425/2011)	6	SATYENDRA KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.SANJAY KUMAR SHARMA	Mr.SHYAM KISHOR SHARMA(GA3) Mr.ARUN KR.SINHA Mr.RAJESHWAR SINGH (GA10) Mr.S.K.SHARMA (GA1) Mr.RAJAN PD.
3.	MA/245/2008 INCOME TAX ACT	12	DHARMRAJ PRASAD BIBHUTI vs INCOME TAX APPELLATE TRI.& ORS	Mr.D.V. PATHY	Mr.S.K. SHARAN Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.SUMAN KUMAR MISHRA (JR.SC)
4.	CWJC/5230/2008 SALES TAX ACT/VAT	10	M/S BHARAT SANCHAR NIGAM LTD. vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR SHAHI Mr.AJIT KUMAR Mr.ARCHANA SHAHI Mr.SANDEEP KUMAR	Mr.(AAG3)
5. with	CWJC/6689/2008 VALIDITY OF ACT	1	LALIT CONSTRUCTION PVT.LTD. vs THE UNION OF INDIA & ORS	Mr.K.M.MISHRA	Mr.DR.R.RANJAN(ASST.SG) Mr.ARCHANA SINHA Mr.S.K.SHARAN
6. with	CWJC/7109/2008 VALIDITY OF ACT	1	M/S DEEPAK AND ASSOCIATES vs THE UNION OF INDIA & ORS	Mr.KRISHNA MOHAN MISHRA	Mr.SUDHIR SINGH(ASST.SG) Mr.S.K.SHARAN Mr.SANJAY KUMAR (C.G.C.) Mr.SANJAY KUMAR (C.G.C.) Mr.S.K.SHARAN
7. with	CWJC/18669/2008 VALIDITY OF ACT	1	MASTRINE PHARMACEUTICALS PVT.L vs THE UNION OF INDIA & ORS	Mr.S.N.SINHA Mr.KRISHNA MOHAN MISHRA	Mr.SUDHIR SINGH(ASST.SG) Mr.ARCHANA PRASAD Mr.RISHI RAJ SINHA Mr.DWIVEDY SURENDRA Mr.HARSHWARDHAN PRASAD Mr.DR.PANKAJ Mr.HARSHWARDHAN PRASAD Mr.JIWAN PRAKASH SAHAY
8. with	CWJC/19015/2008 VALIDITY OF ACT	1	BIHAR SURGICO MEDICO AGENCY vs THE UNION OF INDIA & ORS	Mr.S.N.SINHA Mr.KRISHNA MOHAN MISHRA	Mr.SUDHIR SINGH(ASST.SG) Mr.ARCHANA PRASAD Mr.ARCHANA SINHA Mr.RISHI RAJ SINHA Mr.DIN BANDHU MISHRA Mr.HARSHWARDHAN PRASAD Mr.DR.PANKAJ Mr.HARSHWARDHAN PRASAD Mr.JIWAN PRAKASH SINHA(CGC)
9. with	CWJC/22/2009 VALIDITY OF ACT	1	SAMARPAN VETERINARY ENTERPRISE vs THE UNION OF INDIA & ORS	Mr.S.N.SINHA Mr.KRISHNA MOHAN MISHRA	Mr.SUDHIR SINGH(ASST.SG) Mr.RISHI RAJ SINHA Mr.ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD Mr.ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD Mr.SUMAN KUMARI SINGH Mr.RAGIV AHSAN
10. with	CWJC/23/2009 VALIDITY OF ACT	1	ANIL KUMAR SINHA vs THE UNION OF INDIA & ORS	Mr.S.N.SINHA	Mr.SUDHIR SINGH(ASST.SG) Mr.ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD Mr.SATYA PRAKASH TRIPATHY Mr.HARSHWARDHAN PRASAD Mr.ARCHANA SHAHI
11. with	CWJC/135/2009 VALIDITY OF ACT	1	SUNIL KUMAR SINHA vs THE UNION OF INDIA & ORS	Mr.S.N.SINHA Mr.KRISHNA MOHAN MISHRA	Mr.SUDHIR SINGH(ASST.SG) Mr.RISHI RAJ SINHA Mr.ARCHANA PRASAD Mr.KRISHNA MURARI PRASAD-1 Mr.HARSHWARDHAN PRASAD Mr.ARCHANA SHAHI Mr.ARCHANA SHAHI Mr.KRISHNA MURARI PRASAD-1 Mr.HARSHWARDHAN PRASAD
12. with	CWJC/136/2009 VALIDITY OF ACT	1	SRI BABA CHEMICAL WORKS,PATNA vs THE UNION OF INDIA & ORS	Mr.S.N.SINHA Mr.KRISHNA MOHAN MISHRA	Mr.SUDHIR SINGH(ASST.SG) Mr.ACHANA SHAHI Mr.HARSHWARDHAN PRASAD Mr.ACHANA SHAHI Mr.SATYA PRAKASH TRIPATHY Mr.HARSHWARDHAN PRASAD
13.	CWJC/138/2009 VALIDITY OF ACT	1	MANAS SALES CORPORATION,PATNA vs THE UNION OF INDIA & ORS	Mr.S.N.SINHA Mr.KRISHNA MOHAN MISHRA	Mr.SUDHIR SINGH(ASST.SG) Mr.ARCHANA SINHA Mr.HARSHWARDHAN PRASAD Mr.HARSHWARDHAN PRASAD
14. with	CWJC/17667/2008 VALIDITY OF ACT	1	RAJNANDAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.LAKMESH MARVIND Mr.RAJNISH KUMAR	Mr.(AG) Mr.D.K.SINHA(AAG2)

15.	CWJC/17842/2008 VALIDITY OF ACT	1	HILSA PRIMARY AGRICULTURAL CRE vs THE STATE OF BIHAR & ORS	Mr.LAKMESH MARVIND Mr.RAJNISH KUMAR Mr.RAJNISH KUMAR	(AG) Mr.D.K.SINHA(AAG2)
16. with	CWJC/18130/2008 VALIDITY OF ACT	1	TATA SKY LTD. vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.(AG) Mr.LALIT KISHORE (AAG1)
17.	CWJC/5768/2011 VALIDITY OF ACT	1	BHARAT BUSINESS CHANNEL LIMITE vs THE STATE OF BIHAR & ORS	Mr.SANDEEP KUMAR Mr.MUKESH Mr.AJIT KUMAR	Mr.LALIT KISHOR AAG1
18. with	MA/13/2009 INCOME TAX ACT	7	MAHESH KUMAR AGARWAL @ MAHESH vs ACIT,CENTRAL CIRCLE 4	Mr.DR.KAMAL DEO SHARMA Mr.SRIRAM KRISHNA	Mr.SUMAN KUMAR MISHRA Smt.ARCHANA SINHA @ ARCHANA SHAHI
19.	MA/14/2009 INCOME TAX ACT MA OTHERS	4	MAHESH KUMAR AGARWAL @ MAHESH vs ACIT,CENTRAL CIRCLE 4	Mr.DR. KAMAL DEO SHARMA Mr.SRIRAM KRISHNA	Mr.SUMAN KUMAR MISHRA Smt.ARCHANA SINHA @ ARCHANA SHAHI
20. with	MA/479/2009 CUSTOMS EXCISE & S	1	M/S PREMIER SECURITY ENTERPRIS vs CUSTOMS EXCISE & ORS.	Mr.AMARESH KUMAR SINHA Mr.RAVI VERMA Mr.SANJAY KUMAR PANDEY	Mr.N. NIRVIKAR Mr.SATYA PRAKASHTRIPATHY Mr.ARCHANA SINHA Mr.ARCHANA MEENAKSHEE
21.	MA/827/2010 MA TAXATION	1	COMMISSIONER OF CENTRAL EXCISE vs M/A PREMIER SECURITY ENTERPIRS	Mr.ARCHNA MEENAKSHEE Mr.SATYA PRAKASHTRIPATHY Mr.ARCHANA SINHA	Mr.SANJAY KUMAR Mr.ALOK KUMAR @ ALOK KR SHAHI
22.	MA/484/2009	1	COMMISSIONER OF CENTRAL EXCISE vs M/S PRABHAT ZARDA FACTORY LTD.	Mr.NIVEDITA NIRVIKAR Mr.SATYA PRAKASHTRIPATHY Mr.ARCHANA SINHA	Mr.PANKAJ KUMAR Mr.D.V.PATHY

Monday the 24th April 2017
Court No. 11 (AT 10.30 A.M.)
Mr. Justice Ajay Kumar Tripathi &
Justice Smt. Nilu Agrawal

FOR ADMISSION

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	L.P.A/1055/2014	7	RAMCHANDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.SIDDHARTH HARSH	Mr.PAAG- LALIT KISHORE Mr.ANJANI KUMAR MISHRA	
2.	L.P.A/1078/2014 IN (CWJC/22530/2012)	3	SHAHNAWAZ ALAM & ORS vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.ASHUTOSH RANJAN PANDEY (AAG15)	
3.	L.P.A/1164/2014 IN (CWJC/22386/2012)	3	MITHLESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.ASHUTOSH RANJAN PANDEY (AAG15)	
4.	L.P.A/1300/2014 IN (CWJC/22151/2012)	1	MD. JAWED AKHTAR vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.ASHUTOSH RANJAN PANDEY (AAG15)	
5.	L.P.A/1709/2013 IN (CWJC/15675/2007)	4	SUKH BILASH THAKUR vs THE BIHAR STATE ELECTRICITY BOARD & ORS	Mr.SANTOSH KUMAR VERMA Mr.NAVIN SHARMA Mr.RANJEET KUMAR	Mr.VINAY KIRTI SINGH	
6.	L.P.A/235/2014	11	MD. NURUL HODA vs THE STATE OF BIHAR & ORS	Mr.RITESH KUMAR Mr.PRAMOD KUMAR	Mr.MD. N. HODA KHAN (SC18) Mr.M.N.H.KHAN (SC1)	
7.	L.P.A/922/2014 IN (CWJC/8991/2010)	3	THE BIHAR STATE SCHEDULED CASTE CO-OPERATIVE DEVELOPMENT vs THE EMPLOYEES PROVIDENT FUND & ORS	Mr.ANAND KUMAR OJHA Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.SUMAN KUMAR JHA Mr.RAJESH PRASAD CHOUDHARY Mr.JAHAN ARA Mr.PRASOON SINHA Mr.DR.MANKESHWAR TIWARI	
8.	L.P.A/1049/2014 IN (CWJC/20963/2011)	5	RAKESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.DHARMENDRA JHA Mr.SATYA PRAKASH Mr.KRISHNA KUMAR SINGH	Mr.RAJENDRA KUMAR JAIN Mr.AJAY KR.JAIN	
9.	L.P.A/1085/2014 IN (CWJC/21003/2012)	7	OM PRAKASH vs ABHAY CHANDRA MISHRA & ORS	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.PARTH SARTHI (GA11) Mr.SHANTANU KUMAR Mr.BAJARANGI LAL Mr.AWANISH NANDAN SINHA(GP11)	
10.	L.P.A/2186/2015 IN (CWJC/10834/2006)	6	THE UNION OF INDIA & ORS vs M/S JINDAL STEEL & POWER LTD.	Mr.BIJOY KUMAR SINHA Mr.S.D.SANJAY (ADDL.S.G)	Mr.BIRENDRA KUMAR Mr.SHAILENDRA KUMAR	
11.	C. REV./68/2017 IN (L.P.A/1942/2015)	3	MUNI LAL HARIJAN & ORS vs THE STATE OF BIHAR & ORS	Mr.AKSHAY LAL PANDIT Mr.URVASHI BHARTI Mr.RAJESH KUMAR	Mr.MD. KHURSHID ALAM (AAG 12) Mr.RAMCHANDRA LAL DAS	
12.	L.P.A/207/2008	1	SHIVAM JAN SWASTH EWAM SARWANG vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR		
13.	L.P.A/1117/2014 IN (CWJC/811/2013)	7	ACHARYA ABHISHEK ANANT DWIVEDI vs BIHAR STATE BOARD OF HINDU RELIGIOUS TRUST BOARD & ORS	Mr.RAVINDRA KUMAR SHUKLA	Mr.OM PRAKASH AGRAWAL Mr.SHIV PRASAD GUPTA Mr.RAM SWARUP PRASAD Mr.GANPATI TRIVEDI	
14.	L.P.A/1129/2014 IN (CWJC/5829/2008)	3	ZAHIRUDDIN KHAN vs THE STATE BANK OF INDIA & ORS	Mr.AKASHDEEP	Mr.KAUSHLENDRA KUMAR SINHA Mr.NAMRATA MISHRA	
15.	L.P.A/1218/2014 IN (CWJC/5423/2008)	4	M/S PARGEET AIR PRODUCTS PVT. LTD. vs THE BIHAR STATE CREDIT & INVESTMENT CORPORATION LIMITED & ORS.	Mr.PRIYA GUPTA Mr.SUSHILA AGRAWAL Mr.HEMANT KUMAR	Mr.PIYUSH LALL Mr.NIRMAL KUMAR	
16.	L.P.A/1230/2014 IN (CWJC/761/2013)	3	KUMARI NEELAM vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SC-13 ARVIND KUMAR-1 Mr.S.IQBAL AHMAD SC-20	
17.	L.P.A/1257/2014 IN (CWJC/6282/2014)	1	MANIK CHAND TALAB AND MANDIR SUDHAR SAMITTEE vs THE BIHAR STATE BOARD OF RELIGIOUS TRUST & ORS	Mr.JAGNNATH SINGH		
18.	L.P.A/1286/2014 IN (CWJC/12516/2010)	1	GANESH PANDIT vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.ASHUTOSH RANJAN PANDEY (AAG15)	
19.	L.P.A/1287/2014 IN (CWJC/15044/2012)	5	ASHITOSH KUMAR MAJUMDAR vs THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR	Mr.GA9- ANIL KUMAR SINHA	
20.	L.P.A/1290/2014 IN (CWJC/15412/2010)	7	THE STATE OF BIHAR & ORS vs MANAGING COMMITTEE OF MAHATMA NAUMI NARAYAN HIGH SCHOOL	Mr.JAI PRAKASH	Mr.SURAJ NARAIN YADAV	
21.	L.P.A/1294/2014 IN (CWJC/11834/1997)	8	MOST LADALI KHATUN & ORS. vs THE STATE OF BIHAR & ORS	Mr.BINODANAND MISHRA Mr.JAWED GAFFAR KHAN	Mr.SC28- AJEET KUMAR Mr.INDRADEO PRASAD (SC27)	
22.	L.P.A/1296/2014 IN (CWJC/1524/2014)	5	DR. SUDHA SINGH vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINGH Mr.ANJANI SINGH	Mr.SC7-MITHILESH KUMAR PATHAK Mr.GIRIJISH KUMAR	
23.	L.P.A/1297/2014 IN (CWJC/13378/2008)	1	PATNA MUNICIPAL CORPORATION & ORS vs UDAY KUMAR SINGH	Mr.RANJEET KUMAR PANDEY		

24.	L.P.A/1305/2014 IN (CWJC/7857/2011)	1	PINKI KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA	Mr.GP9- DIN BANDHU SINGH Mr.NITYANAND Mr.BIRJU PRASAD (GP13)
25.	L.P.A/1310/2014 IN (CWJC/3646/2013)	4	ARADHANA KUMARI vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR TIWARY Mr.SATYA PRAKASH Mr.VIPIN KUMAR SINGH	Mr.GP30- RAJU GIRI Mr.KUMARI AMRITA (GP3)
26.	L.P.A/1311/2014 IN (CWJC/891/2014)	5	KARTIK LAL vs THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR	Mr.ANSHUL (SC32) Mr.BINAY KUMAR PANDEY Mr.SUNIL KUMAR SINGH Mr.KUMARI AMRITA (GP10)
27.	L.P.A/1314/2014 IN (CWJC/360/2013)	1	BIRENDRA KUMAR DAS @ SHANTI KUMAR DAS vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR Mr.KUBER PATHAK Mr.RITA KUMARI UPADHYAYA Mr.DR. ANSHUMAN	
28.	L.P.A/1316/2014 IN (CWJC/2167/2014)	5	KAMAL PLANTATION PRIVATE LTD. & ANR vs NATIONAL HIGHWAY AUTHORITY OF INDIA & ORS	Mr.RAMANUJ TIWARY Mr.ASHUTOSH RANJAN PANDEY	Mr.RAM BALAK MAHTO (AG) Mr.SHRI NATH PATHAK
29.	L.P.A/1317/2014 IN (CWJC/12142/2006)	1	NIRANJAN BHAGAT vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR Mr.HARENDRA PRASAD Mr.ARVIND KUMAR	Mr.AAG6- ANJANI KUMAR
30.	L.P.A/1318/2014 IN (CWJC/3903/2014)	1	PREM KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR Mr.SYED ASGHER NAJMI	Mr.GA11- PARTHA SARTHY
31.	L.P.A/1319/2014 IN (CWJC/3040/2014)	1	ABDUR RAUF & ORS vs THE UNION OF INDIA & ORS	Mr.SUNIL KUMAR Mr.SANTOSH CHANDRA BHASKAR	Mr.SANJAY KUMAR(ASG) Mr.RAM ANURAG SINGH Mr.AJAY KUMAR SINHA
32.	L.P.A/1320/2014 IN (CWJC/2593/1998)	1	ARUN KUMAR SINGH vs THE BIHAR STATE ELECTRICITY BOARD & ORS	Mr.AJAY KUMAR SHARMA	Mr.VINAY KIRTI SINGH
33.	L.P.A/1322/2014 IN (CWJC/3370/2014)	3	BABITA KUMARI & ANR vs THE STATE OF BIHAR & ORS	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA	Mr.PRASHANT PRATAP (GP6) Mr.KISHORE KUMAR SINHA
34.	L.P.A/1324/2014 IN (CWJC/8721/2011)	5	THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY & ORS vs NATHUNI RAM	Mr.RAJEEV RANJAN PRASAD Mr.RAJENDRA KUMAR Mr.NILANJAN CHATTERJEE	
35.	L.P.A/1329/2014 IN (MJC/2825/2013)	1	KAPILDEO PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.KUMAR MALENDU Mr.MANIBHUSHAN PRATAP SENGAR	Mr.RAJESH SINGH (GP16)
36.	L.P.A/1332/2014 IN (CWJC/9664/1997)	4	THE STATE OF BIHAR & ORS vs ASHOK KUMAR VERMA	Mr.RAJENDRA PRASAD	Mr.BAJARANGI LAL Mr.RAM BILASH ROY RAMAN
37.	L.P.A/1333/2014 IN (CWJC/6056/2006)	1	ASHOK KUMAR vs THE CHAIRMAN NORTH BIHAR KSHETRIAYA GRAMIN BANK & ORS	Mr.SHAMBHU PRASAD YADAV	Mr.PRABHAKAR JHA
38.	L.P.A/1334/2014 IN (CWJC/7512/2013)	1	RAGHUBANS SINGH vs BIHAR STATE ROAD TRANSPORT CORPORATION BIHAR PATNA & ORS.	Mr.MRITUNJAY PRASAD SINGH	
39.	L.P.A/1335/2014 IN (CWJC/8462/2013)	1	SAHJA NAND SHARMA vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR	
40.	L.P.A/1336/2014 IN (CWJC/1156/2013)	1	KHUSHBU KUMARI vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.SC15- AJIT PRATAP SINGH Smt.ANITA KUMARI Mr.CHANDAN
41.	L.P.A/1342/2014 IN (CWJC/3581/2014)	1	KRISHNA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.GA4- ASHOK PRIYADARSHI Mr.AMIT PRAKASH (GA13)
42.	L.P.A/1345/2014 IN (CWJC/11660/2008)	1	SURENDRA KUMAR GOND vs THE UNION OF INDIA & ORS	Mr.SATYENDRA NARAYAN SINGH	Mr.SC17-ARBIND KUMAR NO. II Mr.N. A. SHAMSI (A.S.G.) Mr.MANOJ KUMAR SINGH Mr.NAGENDRA PD.YADAV (SC23) Mr.ANSHUMAN SINGH (CGC)
43.	L.P.A/1350/2014 IN (CWJC/4095/2012)	1	DR. HIMANSHU SHEKHAR PATHAK vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR TIWARY Mr.NAGENDRA UPADHYAY	
44.	L.P.A/1351/2014 IN (CWJC/16060/2010)	1	RAJESH KUMAR vs THE CENTRAL BANK OF INDIA & ORS	Mr.DINESH PRASAD VERMA	Mr.AJAY KUMAR SINHA
45.	L.P.A/1356/2014 IN (CWJC/401/2011)	1	RAMDEO SINGH vs UTTAR BIHAR GRAMIN BANK & ORS	Mr.RAM HRIDAY PRASAD Mr.SANGIV KUMAR	
46.	L.P.A/1357/2014 IN (CWJC/9879/2013)	1	ARVIND PRATAP SINGH @ KRISHNA MURARI SINGH vs THE STATE OF BIHAR & ORS	Mr.AKHOURI VIPIN BIHARI SHRIVASTAVA	Mr.RAM BALAK MAHTO (AG) Mr.SHRI NATH PATHAK
47.	L.P.A/1358/2014 IN (CWJC/13700/2008)	1	PATNA MUNICIPAL CORPORATION & ORS vs BALRAM PRASAD SINGH	Mr.RANJEET KUMAR PANDEY	
48.	L.P.A/1359/2014 IN (CWJC/16039/2010)	1	AKTHAR ALI @ AKHTAR ALI vs THE CENTRAL BANK OF INDIA & ORS	Mr.DINESH PRASAD VERMA	Mr.AJAY KUMAR SINHA

49.	L.P.A/1370/2014 IN (TEST SUIT/1/2010)	8	RAKESH BIHARI SHARAN vs ALKA SHARAN & ORS	Mr.PRAVEEN KUMAR Mr.UDAY PRATAP SINGH	Mr.DHIRENDRA NARAIN MALLIK Mr.UDAY PRATAP SINGH Mr.MANOJ KUMAR AMBASTHA Mr.SUDHIR KUMAR SINGH
50.	L.P.A/1371/2014 IN (CWJC/8837/2012)	4	MANISH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.SANJAY PANDEY Mr.KUMAR MANISH (SC21)

FOR HEARING

1.	L.P.A/1854/2012 IN (CWJC/783/2011)	12	NHPC & ORS vs RAMAKANT SINGH	Mr.RAJESHWAR PRASAD	Mr.LAL BABU SINGH
2.	L.P.A/883/2013 IN (CWJC/10445/2007)	29	THE STATE OF BIHAR & ORS vs ANWARI KHATOON & ORS	Mr.ANURAG SAURAV	Mr.HANSRAJ Mr.AJAY KUMAR Mr.AJAY KUMAR GAUTAM Mr.MD. MUSHTAQUE ALAM Mr.SUSHIL KUMAR SINGH
3.	L.P.A/491/2011 IN (CWJC/439/2003)	5	ALOK KUMAR SINHA vs THE PRESIDING OFFICER, LABOUR	Mr.ALOK KUMAR SINHA (IN PERS	Mr.AHSANUDDIN AMANULLAH GA4 Mr.S.RAHMAN (A/C TO GA4)
4. with	L.P.A/1689/2014 IN (CWJC/11651/2013)	6	THE MANAGING DIRECTOR BIHAR STATE INDUSTRIAL DEVELOPMENT CORPORATION vs THE STATE OF BIHAR & ORS	Mr.RAJEEV RANJAN PRASAD Mr.RAJENDRA KUMAR Mr.NILANJAN CHATTERJEE	Mr.GA5- JAI SHANKAR BARNAWAL Mr.SURESH KUMAR Mr.SHILPA SINGH (GA12)
5.	L.P.A/1426/2014 LPA	5	THE STATE OF BIHAR & ORS vs TAPESHWAR PRASAD & ANR.	Mr.RAVI BHARDWAJ Mr.SHILPA SINGH (GA12)	Mr.TAPESHWAR PRASAD Mr.NILANJAN CHATTERJEE Mr.RAJEEV RANJAN PRASAD Mr.SURESH KUMAR Mr.RAJENDRA KUMAR
6.	L.P.A/1544/2014 IN (CWJC/23268/2013)	6	THE STATE OF BIHAR & ORS vs BOARD OF DIRECTORS OF BIHAR STATE CO OPERATIVE MARKETING UNION LTD. & ORS	Mr.SHAMBHU NATH Mr.S.D.YADAV (AAG9) Mr.RAY SHIVAJI NATH (AAG3)	Smt.KIRAN KUMARI Mr.SANJAY KUMAR(ASG) Mr.SURENDRA KUMAR MISHRA Ms.NIVEDITA NIRVIKAR Mr.PRANAV KUMAR Mr.ASHISH GIRI Mr.BINDHYACHAL RAI Mr.NISHI NATH OJHA Mr.ISHWARI SINGH Mr.DHRUBA MUKHERJEE
7.	L.P.A/902/2015 IN (CWJC/11250/1999)	4	HARI BANSH NARAIN SINGH vs THE BIHAR STATE ELECTRICITY BOARD & ORS	Mr.PRAKASH MAHTO	Mr.VINAY KIRTI SINGH
8. with	L.P.A/1556/2015 IN (CWJC/8597/2010)	8	DR. JAWAHAR LAL & ORS vs VEER KUNWAR SINGH UNIVERSITY & ORS	Mr.ABHINAV SRIVASTAVA	Mr.PAAG- LALIT KISHORE Mr.ABHISHEK Mr.SUNIL KUMAR SINGH Mr.SANJAY KUMAR Mr.RAHUL NATH Mr.RAJENDRA KUMAR GIRI Mr.RAJESH PRASAD CHOUDHARY Mr.SARVA DEO SINGH
9. with	L.P.A/1567/2015 LPA	3	DR. RAJ KUMAR MADHUDAR & ORS vs VEER KUNWAR SINGH UNIVERSITY & ORS	Mr.AMARESH KUMAR SINGH Mr.SUSHIL KUMAR RAY Mr.KUMAR KAMAL NAYAN	Mr.LALIT KISHORE (PAAG) Mr.SANJAY KUMAR Mr.ABHISHEK Mr.SUNIL KUMAR SINGH Mr.SANJAY KUMAR Mr.RAHUL NATH Mr.RAJENDRA KUMAR GIRI Mr.RAJESH PRASAD CHOUDHARY
10.	L.P.A/1715/2015 LPA	1	DR. ABHA SINGH & ORS vs DR. MITHILESH KUMAR PANDEY & ORS	Mr.PIYUSH LALL Mr.KAMAL KISHOR SINGH	Mr.LALIT KISHORE (PAAG) Mr.SARVA DEO SINGH Mr.KINKAR KUMAR Mr.ABHISHEK Mr.SUNIL KUMAR SINGH Mr.SANJAY KUMAR Mr.RAHUL NATH
11.	L.P.A/52/1992	4	PATANIA JHA @ ARBIND JHA & ORS vs BACHU MAHTON & ORS	Mr.SUBHRO SANYAL	Mr.SHYAMESHWAR DAYAL
12.	L.P.A/898/1996	1	PHANI BHUSHAN SINHA vs STATE OF BIHAR & ORS	Mr.SHIVENDRA KISHORE Mr.ANJANI PRASAD	Mr.(GP1) Mr.MOHAMMED ABU HAIDAR
13.	L.P.A/852/2008	4	THE INDIAN OIL CORPN.LTD.& ORS vs CHITTRANJAN NATH(EX-TRAINEE HO	Mr.K.N.GUPTA Mr.SATYENDRA KRISHNA PD.	Mr.ANIL PRASAD SINGH Mr.SHAISHAV KUMAR

(AT 2.15 P.M.)

FOR ADMISSION

1.	CWJC/8005/2016 C.A. TRIBUNAL	9	SHYAMA PRASAD YADAV vs THE UNION OF INDIA & ORS	Mr.SHILPI KESHRI Mr.AMARJEET PRABHAKAR	Mr.ANIL KUMAR SINHA Mr.BIJOY KUMAR SINHA
2.	CWJC/9468/2016 C.A. TRIBUNAL	5	THE UNION OF INDIA & ORS vs ASHISH KUMAR JHA	Mr.ANIL KUMAR SINHA Mr.NAGADEO CHOUBEY	Mr.AJAY KUMAR SHARMA Mr.OM PRAKASH SINGH
3.	CWJC/11639/2016 C.A. TRIBUNAL	4	THE UNION OF INDIA & ORS vs ALAKHDEO SINGH	Mr.SANJAY KUMAR(ASG)	Mr.ANIRUDH KUMAR VERMA Mr.VYAS KUMAR MISHRA

4.	CWJC/11969/2016 C.A. TRIBUNAL	3	THE UNION OF INDIA & ORS vs MAHENDRA PRASAD	Mr.SANJAY KUMAR(ASG)	Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SANJAY KUMAR CHAUBEY
5.	CWJC/2647/2017 C.A. TRIBUNAL	4	RAKESH KUMAR SINGH vs THE UNION OF INDIA & ORS	Mr.RABINDRA NATH TIWARI Mr.KANTI JHA Mr.SHYAM KISHORE MISHRA Mr.SHREYA	Mr.ANIL KUMAR SINHA Mr.ABBAS HAIDER
6. with	CWJC/2938/2017 C.A. TRIBUNAL	3	SAHEB PRASAD vs THE UNION OF INDIA & ORS	Mr.HEMANT KUMAR KARAN Mr.JAYANT KUMAR KARN Mr.SUJEET KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RENUKA SHARMA (CGC)
7. with	CWJC/1990/2017 C.A. TRIBUNAL	3	DASTGIR ALAM vs THE UNION OF INDIA & ORS	Mr.HEMANT KUMAR KARAN Mr.JAYANT KUMAR KARN Mr.SUJEET KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) () Mr.RENUKA SHARMA (CGC)
8.	CWJC/2003/2017 C.A. TRIBUNAL	3	RANJAN KUMAR SAH vs THE UNION OF INDIA & ORS	Mr.HEMANT KUMAR KARAN Mr.JAYANT KUMAR KARN Mr.SUJEET KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) () Mr.RAJESH KUMAR VERMA
9.	CWJC/3246/2017 C.A. TRIBUNAL	4	THE UNION OF INDIA & ORS vs SHYAMDEO PRASAD & ORS	Mr.NARESH DIKSHIT Mr.VIVEK ANAND AMRITESH	
10.	CWJC/3248/2017 C.A. TRIBUNAL	4	THE UNION OF INDIA & ORS vs BRIJA NAND PRASAD & ORS	Mr.NARESH DIKSHIT Mr.VIVEK ANAND AMRITESH	
11.	CWJC/3973/2017 C.A. TRIBUNAL	1	TAPESHWAR BAITHA & ORS vs THE UNION OF INDIA & ORS	Mr.AJAY KUMAR TIWARY Mr.ARVIND KUMAR SHARMA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.CHHAYA MISHRA (CGC)
12.	CWJC/3994/2017 C.A. TRIBUNAL	1	ALOK KUMAR vs THE UNION OF INDIA & ORS	Mr.PRASHANT SINHA Mr.AMIT KUMAR SINGH Mr.KUMAR MANAVENDRA	Mr.ANIL KUMAR SINHA Mr.SANJEET KUMAR TIWARI
13.	CWJC/4050/2017 C.A. TRIBUNAL	1	MEENA DEVI vs THE UNION OF INDIA & ORS	Mr.HEMANT KUMAR KARAN Mr.JAYANT KUMAR KARN Mr.SUJEET KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.SATYAVRAT VERMA
14.	CWJC/4211/2017 C.A. TRIBUNAL	1	S. S. A RIZVI vs THE UNION OF INDIA & ORS	Mr.SANJAY KUMAR CHAUBEY Mr.MUNNA PD DIXIT (M.P. DIXIT)	Mr.ANIL KUMAR SINHA Mr.ARUN KUMAR ARUN
15.	CWJC/4345/2017 C.A. TRIBUNAL	1	THE UNION OF INDIA & ORS vs NAR SINGH THAKUR	Mr.SHEKHAR SINGH	
16.	CWJC/4451/2017 C.A. TRIBUNAL	1	PREM PRASAD SHARMA vs THE UNION OF INDIA & ORS	Mr.VIJAY KUMAR Mr.PRABHAT KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.KANAK VERMA (CGC)
17.	CWJC/4612/2017 C.A. TRIBUNAL	1	THE UNION OF INDIA & ORS vs MD. KARAR HUSAIN	Mr.SATYESHWAR PRASAD	
18.	CWJC/4617/2017 C.A. TRIBUNAL	3	RATAN SHANKAR vs THE UNION OF INDIA & ORS	Mr.UDAI SHANKAR SINGH	Mr.ANIL KUMAR SINHA Mr.ANIL SINGH
19.	CWJC/4623/2017 C.A. TRIBUNAL	1	THE CHIEF SECRETARY, GOVERNMENT OF BIHAR & ORS vs MD. MANSOOR AHMAD & ORS	Mr.UJJWAL KUMAR SINHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Ms.NIVEDITA NIRVIKAR
20.	CWJC/4632/2017 C.A. TRIBUNAL	3	BHAGWATI DEVI & ANR vs THE UNION OF INDIA & ORS	Mr.PREM RANJAN KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)
21.	CWJC/4737/2017 C.A. TRIBUNAL	1	YOGENDRA PRASAD vs THE UNION OF INDIA & ORS	Mr.SATISH CHANDRA MISHRA Mr.MD. NURUL HODA Mr.UMA KANT MISHRA	Mr.ANIL KUMAR SINHA
22.	CWJC/4872/2017 C.A. TRIBUNAL	1	PRABHU GANGA vs THE UNION OF INDIA & ORS	Mr.KAMAL KISHORE JHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.ANIL KUMAR SINHA Mr.BIJOY KUMAR SINHA
23.	CWJC/4914/2017 C.A. TRIBUNAL	1	LALKESHWAR PRASAD vs THE UNION OF INDIA & ORS	Mr.HEMANT KUMAR KARAN Mr.JAYANT KUMAR KARN Mr.SUJEET KUMAR	Mr.HARENDRA PRASAD SINGH
24.	CWJC/5111/2017 C.A. TRIBUNAL	1	THE UNION OF INDIA & ORS vs BINOD SINGH	Mr.SATYESHWAR PRASAD	
25.	CWJC/5131/2017 C.A. TRIBUNAL	3	MAHESH SHARMA vs THE UNION OF INDIA & ORS	Mr.SANJEEV VERMA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)
26.	CWJC/5176/2017 C.A. TRIBUNAL	1	KAMESHWAR PRASAD & ORS vs THE UNION OF INDIA & ORS	Mr.RAGHWENDRA SHARAN PANDEY Mr.TRIPURARI SHARAN PANDEY	Mr.ANIL KUMAR SINHA Smt.KALPANA
27.	CWJC/5218/2017 C.A. TRIBUNAL	1	RAJBALLY SINGH vs THE UNION OF INDIA & ORS	Mr.ASHOK KUMAR SINGH Mr.PARMESHWAR VISHWAKARMA	Mr.GOPAL KRISHNA AGRAWAL Mr.GOPAL KRISHNA AGRAWAL Mr.KUMAR RAVISH
28.	CWJC/5282/2017 C.A. TRIBUNAL	1	RAM KHELAWAN SAH vs THE UNION OF INDIA & ORS	Mr.AMAR NATH JHA Mr.INDRA DEO PRASAD	Smt.RENUKA SHARMA Smt.RENUKA SHARMA Mr.RAKESH KUMAR Mr.SHALLY KUMARI
29.	CWJC/5306/2017 C.A. TRIBUNAL	3	THE UNION OF INDIA & ORS vs RABINDRA KUMAR & ANR	Mr.NISHI NATH OJHA	
30.	CWJC/5401/2017 C.A. TRIBUNAL	1	THE UNION OF INDIA & ORS vs S. S. CHOUBEY	Mr.BINDHYACHAL SINGH Mr.RAM BINOD SINGH Mr.AMIT KR. SINGH	
31.	CWJC/5643/2017 C.A. TRIBUNAL	1	BINOD BIHARI DAS VIMAL vs UNION OF INDIA & ORS	Mr.PRAVIN CHANDRA PRASAD	Mr.ANIL KUMAR SINHA
32.	CWJC/5731/2017 C.A. TRIBUNAL	1	BABLU KUMAR vs THE UNION OF INDIA & ORS	Mr.AJAY KUMAR Mr.ROHIT MISHRA	Mr.ANIL KUMAR SINHA

33.	CWJC/5779/2017 C.A. TRIBUNAL	1	THE UNION OF INDIA & ORS vs SANTOSH KUMAR	Ms.NIVEDITA NIRVIKAR Mr.MANOJ KUMAR	
34.	CWJC/5800/2017 C.A. TRIBUNAL	1	ANIL KUMAR vs THE UNION OF INDIA & ORS	Mr.SHISHIR KUMAR Mr.ARCHANA PALKAR KHOPDE	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ANJANI KUMAR SHARAN
35.	CWJC/5803/2017 C.A. TRIBUNAL	1	THE UNION OF INDIA & ORS vs HIRENDRA THAKUR	Mr.SIDDHARTHA PRASAD	
36.	CWJC/5933/2017 C.A. TRIBUNAL	3	MAHESH PAL vs THE UNION OF INDIA & ORS	Mr.ROHIT MISHRA Mr.VIKASH JHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.KUMAR PRIYA RANJAN (CGC)
37.	CWJC/5966/2017 C.A. TRIBUNAL	1	THE UNION OF INDIA & ORS vs G. K. MISHRA	Mr.ANIL KUMAR SINHA	
38.	CWJC/6067/2017 C.A. TRIBUNAL	1	SANTOSH KUMAR vs THE UNION OF INDIA & ORS	Mr.HEMANT KUMAR KARAN Mr.JAYANT KUMAR KARN Mr.SUJEET KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)
39.	CWJC/6071/2017 C.A. TRIBUNAL	1	SHEWETA KUMARI SHARMA vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR KARAN Mr.JAYANT KUMAR KARN	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)
40.	CWJC/6106/2017 C.A. TRIBUNAL	1	DILIP KUMAR vs THE UNION OF INDIA & ORS	Mr.SHASHI KUMAR Mr.MD. KAMALUDDIN Mr.DR.GAJENDRA PRASAD SINGH	Mr.ANIL KUMAR SINHA

FOR HEARING

1. with	L.P.A/1461/2014 IN (CWJC/9167/2012)	17	DR. JITENDRA RAJAK & ORS vs THE STATE OF BIHAR & ORS	Mr.KRISHNA CHANDRA	Mr.PRASHANT PRATAP (GP6) Mr.GIRIJISH KUMAR Mr.SUNIL KUMAR SINGH Mr.PRIYADARSHI MATRI SHARAN
2. with	L.P.A/1473/2014 LPA	1	DR. SUNIL SUMAN & ORS vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.GP6- PRASHANT PRATAP Mr.GIRIJISH KUMAR
3. with	L.P.A/1474/2014 LPA	1	DR. SATISH SINGH CHANDRA & ORS vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SHARMA Mr.SHIW KUMAR PRABHAKAR Mr.MANOJ KUMAR SINGH Mr.DILIP KUMAR ROY Mr.SANJAY KUMAR Mr.RAJESH KUMAR SINGH	Mr.GP6- PRASHANT PRATAP Mr.GIRIJISH KUMAR Mr.SUNIL KUMAR SINGH Mr.SATYAM SHIVAM SUNDARAM
4. with	L.P.A/18/2015 LPA	3	DR. ARUN KUMAR vs THE STATE OF BIHAR & ORS	Mr.VIRENDRA PRASAD Mr.BIRENDRA NARAYAN SHARMA Smt.NUTAN SAHAY Mr.SANJAY KUMAR	Mr.GIRIJISH KUMAR Mr.PRASHANT PRATAP (GP6) Mr.AMIT KUMAR SINGH
5. with	L.P.A/43/2015 LPA	3	DR. PRAVIN KUMAR vs DR. ARUN KUMAR SINHA & ORS	Mr.NUTAN SAHAY Mr.VIRENDRA PRASAD Mr.RAM SANDESH ROY Mr.UGRANATH MALLIK	
6. with	L.P.A/17/2015 LPA	3	DR. SHAILAJ KUMAR SHRIVASTAVA vs DR. ARUN KUMAR SINHA	Mr.NAVIN PRASAD SINGH Mr.NARAYAN SINGH	Mr.PRASHANT PRATAP () Mr.GIRIJISH KUMAR
7. with	L.P.A/176/2015 LPA	1	DR. MD. SHAMSUL ISLAM vs DR. ARUN KUMAR SINHA & ORS	Mr.MANOJ KUMAR Mr.NILESH KUMAR Mr.MD.IMTEYAZ AHMAD Mr.KRISHNA CHANDRA	Mr.GP6- PRASHANT PRATAP Mr.GIRIJISH KUMAR Mr.SEEMA GHAYALA
8. with	L.P.A/177/2015 LPA	1	DINESH KUMAR YADAV vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.NILESH KUMAR Mr.MD.IMTEYAZ AHMAD Mr.KRISHNA CHANDRA	Mr.GP6- PRASHANT PRATAP Mr.GIRIJISH KUMAR Mr.SEEMA GHAYALA
9.	L.P.A/267/2015 LPA	3	DR. RAJ KUMAR MAZUMDAR & ANR. vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.PRASHANT PRATAP () Mr.BHASKAR SHANKAR Mr.GIRIJISH KUMAR
10.	CWJC/12924/2015 C.A. TRIBUNAL	9	ANUPAM SHUKLA vs THE UNION OF INDIA & ORS	Mr.RANA PRATAP SINGH Mr.DHARMENDRA KUMAR SINGH Mr.JITENDRA SINGH	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.KAUSHAL KUMAR JHA Mr.ANSHAY BAHADUR MATHUR (CGC)

FOR ORDERS

1.	MJC/30/2016 CONTEMPT IN (L.P.A/1288/2013)	10	M/S DIRGHAYU MAHAVIR DIAGNOSTIC THROUGH ITS MANAGING DIRECTOR DR. ABHISHEK TIWARY vs THE STATE OF BIHAR THROUGH SRI R.K.MAHAJAN THE PRINCIPAL SECRETARY HEALTH BIHAR & ORS	Mr.SHAILESH KUMAR Mr.SATISH KUMAR SINHA Mr.ASHHAR MUSTAFA	Mr.AMAR NATH DEO (SC26) Mr.DINESH MAHARAJ Mr.SATYAVRAT VERMA Mr.KISHORE KUMAR SINHA Mr.SAJID SALIM KHAN (SC25)
2.	MJC/863/2017 MODIFICATION IN (L.P.A/1489/2011)	1	RAMARCHA PRASAD ROY & ORS vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SINHA Mr.SANJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG15
3.	MJC/992/2017 MODIFICATION IN (L.P.A/1489/2011)	1	BAIDNATH PRASAD CHOURASIYA & ORS vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SINHA Mr.SANJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY (AAG 15)

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/2008/1995 OTHERS	8	MAHINDRA KUMAR SINGH & ORS vs PRABHAT KR.SINGH @ BUCHU BABU	Mr.ASHWINI KUMAR RAY Mr.SHAILENDRA KUMAR DWIVEDI Mr.MATHURA NATH ROY	Mr.MADAN PRASAD SINGH NO-2 Mr.DHARMENDRA KUMAR RAJU
2.	MJC/4759/2013 RESTORATION IN (L.P.A/1152/2010)	6	RAJDEO RAI vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR PANDEY	Mr.SANJAY KR NO.1 (SC12) Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM Mr.MD. ANIS AKHTAR
3.	MJC/5103/2013 RESTORATION IN (MA/417/2009)	4	CEEAILCON vs INCOME TAX APPELLATE TRIBUNAL PATNA BENCH, PATNA & ORS.	Mr.D.V.PATHY	Smt.ARCHANA SINHA @ ARCHANA SHAHI
4.	MJC/4463/2014 CONTEMPT IN (MJC/2873/2014)	1	AVANINDRA KUMAR JHA vs THE REGISTRAR GENERAL OF HIGH COURT OF JUDICATURE AT PATNA & ORS.	Mr.PURUSHOTTAM KUMAR JHA	Mr.DEVENDRA KR SINHA (AAG2) Mr.BINDHYACHAL SINGH
5.	MJC/2561/2016 CONTEMPT IN (L.P.A/759/2012)	4	DR. SHYAM SUNDER SHARMA vs THE STATE OF BIHAR THROUGH THE SECRETARY & ORS	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.GA10 NIVEDITA NIRVIKAR Mr.GYAN PRAKASH OJHA (GA7)
6.	MJC/749/2017 CONTEMPT IN (CWJC/2918/2016)	1	MD. SHAHNAWAJ ANSARI vs THE UNION OF INDIA THROUGH COMMISSIONER, MINISTRY OF MICRO GENERAL AND MEDIUM ENTERPRISES, GOVT. OF INDIA & ORS	Mr.MD. ASLAM ANSARI	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAVINDER KUMAR SHARMA Mr.DHANENDRA CHAUBEY
7.	MJC/938/2017 MODIFICATION IN (L.P.A/1489/2011)	1	INDRAKALA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR Mr.SANJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
8.	MJC/976/2017 MODIFICATION IN (L.P.A/1489/2011)	1	DAMYANTI KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.RANJEET KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
9.	MJC/985/2017 MODIFICATION IN (L.P.A/1489/2011)	1	MAHESH RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR Mr.SANJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15

FOR ORDERS (ON PETITIONS)

1.	MJC/5307/2012	5	MANAGER SINGH vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.RAMA KANT SINGH	Mr.SHYAM KISHOR SHARMA (GA3) Mr.PRABHAT RANJAN SINGH Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY Mr.RAJESHWAR SINGH (GA10)
2.	MJC/802/2014 IA- 3937/2014	3	SHASHILENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.VIVEK ANAND KUMAR Mr.DURGA NAND JHA	Mr.RAJIV ROY (GP5)
3.	MJC/3841/2014 IA- 2893/2017 IA- 8536/2014	6	ARUN KUMAR DALMIA vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR	Mr.GA12- AJAY
4.	MJC/855/2016 IA- 1999/2016 IA- 62/2017	3	RAVINDRA SINGH vs USHA SARAN @ USHA DEVI	Mr.BACHAN JEE OJHA	
5.	MJC/2001/2016 IA- 8792/2016	5	SHISHIR KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR VERMA Mr.SUMAN KUMAR VERMA	Mr.AAG10 P N SHAHI

FOR ADMISSION

1.	MJC/3879/2016 CONTEMPT IN (CWJC/3911/2014)	3	M/S RAFAI SCRAP UDYOG vs SHRI R. K. VERMA, THE SECRETARY, MINISTRY OF RAILWAY, THE UNION OF INDIA & ORS	Mr.ALOK KUMAR AGRAWAL Mr.SUSHILA AGRAWAL	Mr.PAAG1 LALIT KISHORE Mr.SIDDHARTHA PRASAD Mr.ANIL KUMAR SINHA
2.	MJC/2509/2013 CONTEMPT IN (L.P.A/978/2009)	15	KUMAR RAMESH CHANDRA PRASAD & ANR vs THE UNION OF INDIA & ORS	Mr.SATISH KUMAR AGRAWAL Mr.SATISH KUMAR AGRAWAL Mr.BINAY KUMAR	Mr.LALIT KISHOR (AAG1) Mr.N. A. SHAMSI (A.S.G.) Mr.RAVINDER KUMAR SHARMA (CGC)
3.	MJC/325/2015 CONTEMPT IN (CWJC/10081/2005)	4	BEAUTY WITHOUT CRUELTY, THROUGH BINAY KRISHNA vs THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR SINHA Mr.NAGADEO CHOUBEY Mr.BINAY KRISHNA (IN PERSON)	Mr.AAG10 P.N.SAHI
4.	MJC/478/2015 CONTEMPT IN (L.P.A/745/2005)	5	RAM KESHWAR RAM vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR	Mr.DEVENDRA KR SINHA (AAG2) Mr.MR. RANJAN KUMAR Mr.SANJAY PANDEY
5.	MJC/203/2016 CONTEMPT IN (L.P.A/824/2012)	3	SATYENDRA KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR OJHA	Mr.GP17 BINOD JI VERMA
6.	MJC/204/2016 CONTEMPT IN (L.P.A/824/2012)	3	JAGESHWAR PRASAD SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR OJHA	Mr.GP17 BINOD JI VERMA

7.	MJC/765/2016 CONTEMPT IN (L.P.A/1410/2012)	3	ANIL KUMAR vs THE STATE OF BIHAR THROUGH DHARMENDRA SINGH GANGWAR PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION & ORS	Mr.DHARMESH KUMAR SHRIVASTAVA Mr.RAVI SHANKAR GANGULI	Mr.SUBHASH PD. SINGH (GA7)
8.	MJC/1767/2016 CONTEMPT IN (L.P.A/724/2012)	3	BIKRAMA KUMAR SAH @ BIKARMA PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.GA3 NAMRATA MISHRA
9.	MJC/2887/2016 CONTEMPT IN (C. REV./30/2016)	4	KRISHNA DEO PRASAD vs THE UNION OF INDIA THROUGH D. K. GAYAN THE GENERAL MANAGER, E. C. RAILWAY, HAJIPUR & ORS	Mr.ANIL KUMAR TIWARY Mr.ASHOK KUMAR CHOUDHARY	Mr.ANIL KUMAR SINHA
10.	MJC/3649/2016 CONTEMPT IN (CWJC/7634/2016)	3	M/S M. J. & SONS DISTILLERY & BREWERIES PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.PAAG1 LALIT KISHORE
11.	MJC/3662/2016 CONTEMPT IN (CWJC/415/2016)	3	NARAYAN MISHRA vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR & ORS	Mr.NARAYAN MISHRA	Mr.AAG3 PRABHAT KUMAR VERMA
12.	MJC/4144/2016 CONTEMPT IN (MJC/1905/2016)	4	JAGDEO BHINDWAR vs THE CHIEF SECRETARY, GOVT. OF BIHAR, OLD SECRETARIAT, DISTRICT-PATNA, NAMELY MR. ANJANI KUMAR SINGH, I. A. S & ORS	Mr.PURUSHOTTAM KUMAR JHA	Mr.AAG15 ASHUTOSH RANJAN PANDEY
13.	MJC/371/2017 CONTEMPT IN (CR. WJC/1160/2016)	1	KRISHNA MOHAN MISHRA vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.AAG3 PRABHAT KUMAR VERMA
14.	MJC/714/1989 OTHERS	1	RATAN LAL DAS vs COLLECTOR PURNEA	Mr. C.B.DEY	Mr. K.N.P.SINGH
15.	MJC/154/1991 OTHERS	1	RAMA NAND PD. SINGH vs B.S.E.B.	Mr. BINOY SHARMA	Mr.D.N.YADAV (GA)
16.	MJC/361/1992 OTHERS	1	THAKUR RAJESHWAR PD.SINGH vs SHAKEEL AHAMAD	Mr.SURESH CHAND GIRI	Mr.YOGENDRA PD SINHA 1 (SC4)
17.	MJC/1333/1992 OTHERS	1	KRISHNA PD vs STATE AND ORS	Mr.DHARNIDHAR JHA	
18.	MJC/2103/1993 CONTEMPT	1	SURAJ DEO SINGH vs CHANDRA DEV VERMA & ORS	Mr.JAY RAI	Mr.A.K PANDEY
19.	MJC/1608/1997 OTHERS	4	THE BIHAR PENSIONERS SAMAJ vs THE STATE OF BIHAR & ANR	Mr.LALIT KISHORE	Mr.(SC1) Mr.RAJESHWAR SINGH (GA10) Mr.(AAG3) Mr.PRABHAKAT TEKRIWAL(GA1)
20.	MJC/1000/2003 CONTEMPT	3	MISS KAMINI vs STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.SHREE KANT PANDEY	Mr.(SC10) Mr.KAUSHAL KUMAR JHA Mr.ARVIND UJJAWAL(SC-25)
21.	MJC/453/2005 CONTEMPT	3	IN THE MATTER OF CONTEMPT AGAI vs	Mr.	
22.	MJC/3111/2005 CONTEMPT	1	MAHARANA PRATAP SINGH vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.RADHA MOHAN PANDEY	Mr.(GA)
23.	MJC/2302/2007 CONTEMPT	4	CAPART CGC.EMPLOYEES UNION OF vs UNION OF INDIA	Mr.JYOTI SARAN Mr.ASHISH GIRI Mr.NIKHIL KUMAR AGRAWAL	Mr.DR.R.RANJAN (ASST.SG) Mr.ANSHUMAN
24.	MJC/2073/2008 CONTEMPT	3	RAM KRIPAL PRASAD vs N.P.SINGH R.G I/C P.H.C & ORS	Mr.ASHOK KUMAR SINHA NO-3 Mr.BINDHYACHAL SINGH	Mr.LALIT KISHORE (AAG3) Mr.PIYUSH LALL
25.	MJC/3618/2008 CONTEMPT	3	THE IJARI GRAM PANCHAYATS THRU vs THE STATE OF BIHAR & ORS	Mr.ASHUTOSH RANJAN PANDEY Mr.RAMANUJ TIWARY	Mr.(GA5)

FOR HEARING

1.	MJC/953/1996 OTHERS	4	SUDHIR KUMAR & ORS vs STATE OF BIHAR & ORS	Mr.SHIVENDRA KISHORE	Mr.(AG) Mr.P.K.SHAHI Mr.SHEKHAR SINGH Mr.SARVDEO SINGH
2.	MJC/2896/1996 OTHERS	3	KASHI NATH PRASAD vs THE STATE OF BIHAR & ORS	Mr.H.NATH SINGH	Mr.(GP2)
3. with	MJC/894/1997 OTHERS	4	PRIYABRAT NARAIN YADAV vs THE STATE OF BIHAR & ORS	Mr.PRIYA RANJAN	Mr.K.K.MANDAL (SC10)
4.	CWJC/5878/1989 OTHERS	1	PRIYABRAT NARAYAN YADAV vs STATE & ORS	Mr.GOPAL SHANKAR Mr.ALOK CHANDRA PD.	GP1, JC TO GP1
5.	MJC/1796/1997 OTHERS	4	BASANT RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.R.N.MUKHOPADHAYA	Mr.(SC10) Mr.ASHOK KUMAR KESHARI
6.	MJC/2033/1998 OTHERS	1	SATYA NARAYAN PRASAD & ORS vs BADRI NARAYAN PRASAD & ORS	Mr.RAMESHWAR PD 2	Mr.KUMAR BRAJENDRA NATH

7.	MJC/3541/1998 OTHERS	1	NARAYAN PRASAD AMBAST & ANR vs SHRI T.N.LAL DAS & ORS	Mr.TARA NATH JHA Mr.(SC4)
8.	MJC/1877/1999 OTHERS	1	GOPI KANT JHA vs THE STATE OF BIHAR & ORS	Mr.BIJAY KUMAR PANDEY Mr.(GP5)
9.	MJC/1098/2000 CONTEMPT	7	BRAJ NANDAN PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR DUBEY Mr.(AAG2)
10.	MJC/502/2012 CONTEMPT IN (L.P.A/1057/2011)	4	SUNIL KUMAR & ORS vs ARUN KUMAR & ORS	Mr.SANJAY KUMAR Mr.DEVENDRA KR SINHA AAG2
11.	MJC/1559/2012 CONTEMPT IN (L.P.A/1209/2004)	11	DILIP KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.CHANDRA MAULI CHAURASIA Mr.LALIT KISHOR AAG1 Mr.(AG) Mr.D.K.SINHA (AAG2)

Monday the 24th April 2017
Court No. 8 (AT 10.30 A.M.)
Mr. Justice Kishore K. Mandal &
Mr. Justice Sanjay Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR JUDGMENT			
1. with	CR. APP (DB)/892/2013 R.I FOR LIFE (302/	7	PAPPU YADAV vs THE STATE OF BIHAR	Mr.SAJID SALIM KHAN Mr.BRAJ NANDAN SINGH	Mr.G.P.JAISWAL (APP) Mr.RAJESH ROY Mr.RAGHWENDRA KUMAR	
2. with	CR. APP (DB)/1011/2013 R.I. FOR LIFE (302 CR.APP(DB)	8	SHYAMDEO YADAV vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.SIYARAM PANDEY Mr.SHANKAR KUMAR Mr.ANSUL Mr.SHAILENDRA KUMAR	Mr.G.P.JAISWAL (APP) Mr.RAJESH ROY Mr.RAGHWENDRA KUMAR	
3. with	CR. APP (DB)/989/2013 R.I.FOR LIFE(302,1 CR.APP(DB)	9	BALMIKI YADAV & ORS vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR Mr.BIMAL KUMAR Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH Mr.BASANT KUMAR TRIPATHY	Mr.A.K.SINHA(APP)	
4.	CR. APP (DB)/933/2013 R.I. FOR LIFE (302 CR.APP(DB)	12	RABINDRA YADAV & ORS. vs THE STATE OF BIHAR	Mr.ANSUL Mr.SIYARAM PANDEY Mr.SHANKAR KUMAR Mr.SHAILENDRA KUMAR Mr.JAVED ASLAM	Mr.CHANDRA BHUSHAN PRASAD (APP) Mr.RAJESH ROY Mr.RAGHWENDRA KUMAR	
			TO BE MENTIONED			
1.	CR. APP (DB)/60/2017 IMPRISONMENT FOR L	4	RANBIR YADAV vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH Mr.HARISH KUMAR Mr.RAGHWENDRA PRATAP SINGH Mr.PRATIK MISHRA	Mr.SRI DILIP KUMAR SINHA (APP20) Mr.ANIL KUMAR	
			FOR ORDERS			
1. with	CR. APP (DB)/69/2017 R.I FOR LIFE (302,	6	BHIM SHARMA vs THE STATE OF BIHAR	Mr.DIWAKAR UPADHYAYA	Mr.SHASHI BALA VERMA (APP137) Mr.RAJIVA RANJAN Mr.SANTOSH KUMAR VERMA	
2.	CR. APP (DB)/133/2017 R.I. FOR LIFE (302 CR.APP(DB)	6	PRAMOD SHARMA & ANR vs THE STATE OF BIHAR	Mr.DIWAKAR UPADHYAYA	Mr.SRI GANESH PRASAD JAISWAL ()	
3. with	CR. APP (DB)/160/2017 R.I FOR LIFE (302,	1	RAJ KUMAR PASWAN vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.RAVI RANJAN	Mr.SRI AJAY MISHRA (APP72)	
4.	CR. APP (DB)/175/2017 R.I. FOR LIFE (302 CR.APP(DB)	1	RANJAN KUMAR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Smt.BABITA KUMARI Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR	Mr.SHASHI BALA VERMA ()	
5. with	CR. APP (DB)/162/2017 R.I. FOR LIFE (302	1	BRIJ KISHORE SINGH vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.BABITA KUMARI Mr.SHASHANK SHEKHAR	Mr.SRI MAYANAND JHA (APP35)	
6. with	CR. APP (DB)/174/2017 R.I. FOR LIFE (302 CR.APP(DB)	1	AJIT KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR	Mr.SRI SHIVESH CHANDRA MISHRA ()	
7.	CR. APP (DB)/249/2017 R.I. FOR LIFE (302 CR.APP(DB)	1	AWADH KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.VIPIN KUMAR SINGH	Mr.SRI SATYA NARAYAN PRASAD ()	
8.	CR. APP (DB)/166/2017 IMPRISONMENT FOR L	4	KAVINDRA SAO vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI ABHIMANYU SHARMA (APP3)	
9.	CR. APP (DB)/170/2017 IMPRISONMENT FOR L	3	ANIL YADAV & ANR vs THE STATE OF BIHAR	Mr.KRISHNA PRASAD SINGH Mr.UMA SHANKAR SINGH	Mr.SRI DILIP KUMAR SINHA (APP20)	
10.	CR. APP (DB)/266/2017 R.I FOR LIFE (302,	1	KISHORI CHAUHAN & ANR vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.MD.IMTEYAZ AHMAD	Mr.SRI SHIVESH CHANDRA MISHRA (APP62) Mr.DEEPAK KUMAR Mr.SUDHIR KR. RAJ	
11.	CR. APP (DB)/283/2017 IMPRISONMENT FOR L	1	PRAMOD MAHTON vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.SRI SATYA NARAYAN PRASAD (APP59) Mr.AMRENDRA KUMAR SINHA NO.-1	
	not today					
12.	CR. APP (DB)/284/2017 IMPRISONMENT FOR L	1	DHANANJAY PATHAK vs THE STATE OF BIHAR	Mr.DIGVIJAY KUMAR OJHA Mr.KAMAL KISHORE SINHA	Mr.SRI MAYANAND JHA (APP35)	

13.	CR. APP (DB)/325/2017 IMPRISONMENT FOR L	1	SHANKAR CHAUDHARY vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SRI DILIP KUMAR SINHA (APP20) Mr.ARUN KUMAR Mr.BIPIN KUMAR
14.	CR. APP (DB)/347/2017 R.I FOR LIFE (364A	3	MOHD PHOOL SHARIF @ PHOOL SHARIF & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI MAYANAND JHA (APP35) Mr.DHANANJAY KUMAR TIWARY Mr.BABAN KUMAR
15.	CR. APP (DB)/368/2017 R.I. FOR 20 YEARS	3	CHANDAN MUKHIYA @ CHANNA MUKHIYA vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SHASHI BALA VERMA (APP137)

FOR ORDERS (ON OFFICE NOTES)

1. with	CR. APP (DB)/1004/2016 R.I.FOR LIFE(302/3	5	MD. ALAM KHAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.SRI ASHWANI KUMAR SINHA (APP11) Mr.DR. SANJAY KUMAR SINGH
2. with	CR. APP (DB)/1009/2016 R.I FOR LIFE (302/ CR.APP(DB)	3	DOMI MAHTO vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.RAMESH KUMAR SINGH	Mr.SRI ABHIMANYU SHARMA () Mr.DR. SANJAY KUMAR SINGH
3.	CR. APP (DB)/1034/2016 R.I.FOR LIFE(302/3 CR.APP(DB)	7	BIMAL MAHTO vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.RAMESH KUMAR SINGH	Mr.SRI SATYA NARAYAN PRASAD () Mr.DR. SANJAY KUMAR SINGH
4.	G. APP. (DB)/4/2017 AGAINST ACQUITTAL	3	THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, WEST CHAMPARAN, BETTIAH vs FAKHRUDDIN KHAN & ORS	Mr.MUKESHWAR DAYAL	
5.	CR. APP (DB)/41/2017 AGAINST ACQUITTAL	3	PAPPU KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR	Mr.SHASHI BALA VERMA (APP137)
6.	CR. APP (DB)/209/2017 R.I. FOR LIFE (302	3	NASIR KHAN vs THE STATE OF BIHAR	Mr.RAVI KUMAR PANDAY Mr.AWADHESH KUMAR PANDEY	Mr.SRI ASHWANI KUMAR SINHA (APP11)
7.	CR. APP (DB)/307/2017 R.I. FOR LIFE (302	3	MD. NAYEEM vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.SRI DILIP KUMAR SINHA (APP20)
8.	CR. APP (DB)/320/2017 R.I. FOR 10 YEARS	3	MAHENDRA RAI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SHASHI BALA VERMA (APP137)
9.	CR. APP (DB)/321/2017 R.I. FOR 10 YEARS	3	PAWAN KUMAR @ PAWAN MAHTO vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI SATYA NARAYAN PRASAD (APP59)

FOR ORDERS (ON PETITIONS)

1.	CR. APP (DB)/309/2016 R.I.FOR LIFE(364A,IA-732/2017	3	CHULBUL SINGH @ BULBUL SINGH vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINHA Mr.PARMATMA SINGH	Mr.AJAY MISHRA(APP) Mr.BIJAY KUMAR DUBEY Mr.PRABHAT KUMAR SINGH
2.	CR. APP (DB)/1034/2013 R.I. FOR LIFE(302)IA-764/2017 not today	2	BUTTAN SAO vs THE STATE OF BIHAR	Mr.RAKESH KUMAR Mr.KUMAR ALOK Mr.LILAWATI SINGH Mr.MANISHA PRAKASH	Mr.A.SHARMA(APP)
3.	CR. APP (DB)/570/2014 R.I.FOR LIFE(302,3IA-1215/2016 IA- 969/2015 IA- 1207/2015 IA- 1767/2015 IA- 1072/2016 IA- 676/2017	15	BHOLA YADAV & ORS vs THE STATE OF BIHAR	Mr.JITENDRA NATH TIWARY Mr.ANAND KISHORE CHOUDHARY Mr.UPENDRA MISHRA Mr.RAJIV RANJAN Mr.SURESH PRASAD SHARMA Mr.NAWAL KISHORE SINGH Mr.ANIL KUMAR SINHA Mr.A.ALI KHAN	Mr.D.K.SINHA(APP) Mr.BINOD KR YADAV
4.	CR. APP (DB)/648/2014 R.I. FOR LIFE(364/IA-607/2016 IA- 106/2017	5	NARAYAN TANTI vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR Mr.PRAKASH MAHTO	Mr.G.P.JAISWAL(APP) Mr.ARBIND KUMAR
5.	CR. APP (DB)/132/2015 IMPRISONMENT FOR LIA-2169/2016	3	KUN KUN SAHNI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.A.SHARMA(APP) Mr.ARVIND KUMAR Mr.YUGAL KISHORE
6.	CR. APP (DB)/466/2015 R.I. FOR LIFE(302/IA-271/2017	3	SURESH CHAUDHARY vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.G.P.JAISWAL(APP)
7.	CR. APP (DB)/516/2015 LIFE IMPRISIONMENTIA-2359/2016	3	DHARMENDRA DAS & ORS vs THE STATE OF BIHAR	Mr.ATUL CHANDRA Mr.ANIL KUMAR SINHA	Mr.AJAY MISHRA(APP) Mr.MD. NURUL HODA
8.	CR. APP (DB)/547/2015 R.I. FOR LIFE(302/IA-843/2017 IA- 1035/2016 IA- 1679/2016 IA- 487/2017 not today	6	AWADHESH GIRI vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN KUMAR	Mr.AJAY MISHRA(APP) Mr.NAJMUL HODA
9.	CR. APP (DB)/655/2016 R.I. FOR 12 YEARS(IA-845/2017	5	RAMASHISH SAHANI vs THE STATE OF BIHAR	Mr.SATYAVRAT VERMA	Mr.SRI MAYANAND JHA (APP35)

FOR HEARING

1. with	CR. APP (DB)/101/2013 R.I.FOR LIFE(302,3	4	TUNTUN SINGH vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.ABHIMANU SHARMA(APP)
2.	CR. APP (DB)/109/2013 R.I.FOR LIFE(302)-CR.APP(DB) part heard	5	DHANJIT SINGH & ANR vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.S.C.MISHRA(APP)
3. with	CR. APP (DB)/255/2013 R.I. FOR LIFE (364	18	BANTI GUPTA @ KAMAL KUMAR GUPTA @ KAMAL KISHORE GUPTA vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY Mr.ANIL KUMAR SINHA Mr.ARVIND KUMAR Mr.BIRJU PRASAD	Mr.G.P.JAISWAL (APP) Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA Mr.G.P. JAISWAL
4. with	CR. APP (DB)/284/2013 R.I.FOR LIFE(364(A CR.APP(DB)	9	SUMIT KUMAR @ YASH @ ASHWINI GUPTA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINHA Mr.ASHOK KUMAR Mr.BIRJU PRASAD Mr.PRAHLAD KUMAR Mr.PANKAJ KUMAR SINHA	Mr.S.B.VERMA(APP) Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA
5. with	CR. APP (DB)/250/2013 R.I.FOR LIFE(302,3 CR.APP(DB)	3	MITHILESH KUMAR RAI vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY Mr.ANIL KUMAR SINHA Mr.ARVIND KUMAR Mr.BIRJU PRASAD	Mr.D.K.SINHA(APP) Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA
6. with	CR. APP (DB)/234/2013 R.I.FOR LIFE(302/3 CR.APP(DB)	5	JAGJEET PRASAD GUPTA vs THE STATE OF BIHAR	Mr.KUMAR KAUSHIK Mr.GHANSHYAM TIWARY	Mr.S.B.VERMA(APP) Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA
7. with	CR. APP (DB)/535/2013 R.I. FOR LIFE (302 CR.APP(DB)	6	AMIT KUMAR @ SHANKAR vs THE STATE OF BIHAR	Mr.KUMAR KAUSHIK Mr.BIRJU PRASAD Mr.ASHOK KUMAR	Mr.ABHIMANYU SHARMA (APP) Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA
8.	CR. APP (DB)/401/2013 R.I.FOR LIFE(364A, CR.APP(DB)	8	SANJAY RAI vs THE STATE OF BIHAR	Mr.BIRJU PRASAD Mr.ANIL KUMAR SINHA Mr.ARVIND KUMAR	Mr.G.P.JAISWAL(APP) Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA
9. with	CR. APP (DB)/278/2013 R.I.FOR LIFE(307)-	2	LALAN PASWAN & ANR. vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT	Mr.BINOD BIHARI SINGH (APP)
10.	CR. APP (DB)/410/2013 R.I.FOR LIFE(307)-CR.APP(DB)	6	RAJ KUMAR PASWAN vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR	Mr.S.B.VERMA(APP)
11.	CR. APP (DB)/288/2013 R.I. FOR LIFE (302	6	BALIRAM RAI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.A.K.SINHA (APP)
12.	CR. APP (DB)/289/2013 R.I. FOR LIFE (376	5	SUNIL PASWAN vs THE STATE OF BIHAR	Mr.SUMANT SINGH Mr.AARUNI SINGH Mr.SANJAY KUMAR Mr.MRITUNJAY KUMAR JHA	Mr.AJAY MISHRA (APP)
13. with	CR. APP (DB)/291/2013 R.I.FOR LIFE(302)-	5	GAURAV YADAV vs THE STATE OF BIHAR	Mr.SATISH CHANDRA	Mr.D.K.SINHA(APP)
14.	CR. APP (DB)/154/2013 R.I.FOR LIFE(302/3 CR.APP(DB)	2	MANGAN YADAV & ORS vs THE STATE OF BIHAR	Mr.SATISH CHANDRA	Mr.D.K.SINGH(APP)
15. with	CR. APP (DB)/307/2013 R.I.FOR LIFE(302,3	10	UPENDRA SAHNI vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.SHIVENDRA KUMAR SINHA Mr.PRAMOD KUMAR SINGH Mr.RAKESH KUMAR	Mr.D.K.SINHA(APP) Mr.SHIVENDRA KR.SINHA Mr.PRASHANT KR.CHAUDHARY
16. with	CR. APP (DB)/299/2013 R.I.FOR LIFE(302/3 CR.APP(DB)	5	HARISH CHANDRA KAHAR @ HARI CHARAN KAHAR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.SHIVENDRA KUMAR SINHA Mr.NILESH KUMAR	Mr.G.PD.JAYASWAL(APP) Mr.MD. KHURSHID ALAM
17. with	CR. APP (DB)/314/2013 BAIL IPC 302,34,39 CR.APP(DB)	5	RANJIT SAHNI @ KHARGA SAHNI vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.SHIVENDRA KUMAR SINHA Mr.AMIT KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.GANESH PD.JAISWAL(APP)
18.	CR. APP (DB)/316/2013 R.I. FOR LIFE (302 CR.APP(DB)	7	SHAMBHU KAHAR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.SHIVENDRA KUMAR SINHA Mr.AMIT KUMAR	Mr./SMT. S.B.VERMA (APP) Mr.MD. KHURSHID ALAM
19. with	CR. APP (DB)/340/2013 R.I. FOR LIFE (396	13	LALLU YADAV @ SANJAY YADAV & ANR. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.SHEO KUMAR PRASAD	Mr.S.C.MISHRA (APP) Mr.A.K.SINHA (APP)
20. with	CR. APP (DB)/645/2011 CR.APP(DB)	1	SUNIL YADAV vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.SHEO KUMAR PRASAD	Mr.S.C.MISHRA (APP) Mr.DURGESH NANDAN
21.	CR. APP (DB)/837/2011 CR.APP(DB)	1	UMESH YADAV vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.OM PRAKASH SINGH Mr.SHEO KUMAR PRASAD	Mr.S.B.VERMA(APP)
22. with	CR. APP (DB)/362/2013 R.I. FOR LIFE (302	4	ASHOK YADAV vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR	Mr.A.SHARMA (APP)
23.	CR. APP (DB)/194/2013 R.I.FOR LIFE(302/3 CR.APP(DB)	3	SULO YADAV @ SULLA YADAV & ANR. vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.ABHIMANYU SHARMA Mr.UDAY PRASAD
24.	CR. APP (DB)/381/2013 R.I. FOR LIFE (376	10	PINTU KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.AJAY MISHRA (APP)

25. with	CR. APP (DB)/389/2013 R.I.FOR LIFE(302/3	3	SIPAHI MAHTO vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.VIVEKA NANDSINGH Mr.NIHAR NANDAN AMBASTA	Mr.A.K.SINHA(APP)
26.	CR. APP (DB)/402/2013 R.I.FOR LIFE(302,2 CR.APP(DB)	2	BIGAN KUMAR MAHTO vs THE STATE OF BIHAR	Mr.VINAY RANJAN	Mr.D.K.SINHA (APP)
27.	CR. APP (DB)/395/2013 R.I.FOR LIFE(302,3	16	RAM VILASH YADAV & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.G.P.JAISWAL(APP)
28.	CR. APP (DB)/426/2013 R.I.FOR LIFE(302,3	5	BHUPENDRA KUMAR MEHTA vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.JYOTSNA KUMARI Mr.DR. RAJESH KUMAR SINGH Mr.CHANDRA MOHAN JHA	Mr.D.K.SINHA(APP)
29. with	CR. APP (DB)/434/2013 R.I. FOR LIFE (302	11	MRITUNJAY SINGH @ TINKU SINGH vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.G.P.JAISWAL (APP) Mr.SHAMBHU SHARAN SINGH
30. with	CR. APP (DB)/423/2013 R.I.FOR LIFE(302) CR.APP(DB)	2	RAMADHAR SINGH vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.A.K.SINHA(APP)
31.	CR. APP (DB)/429/2013 IMPRISONMENT FOR L CR.APP(DB)	2	JANARDAN SINGH & ORS. vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.S.C.MISHRA (APP)
32.	CR. APP (DB)/452/2013 R.I. FOR LIFE (302	9	MD. NIZAM & ORS vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN Mr.SITA RAM YADAV Mr.DR. ABDUS SHAKOOR	Mr.G.P.JAISWAL (APP) Mr.ANJANI KUMAR SINHA
33.	CR. APP (DB)/463/2013 R.I.FOR LIFE(304,4	7	DHARMENDRA MAHATO & ORS vs THE STATE OF BIHAR	Mr.ABHISHEK KRISHNA GUPTA Mr.BHIM SEN PRASAD	Mr.G.P.JAISWAL(APP)
34.	CR. APP (DB)/472/2013 R.I. FOR LIFE (302	6	RAMA SINGH vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.VIJAY KUMAR SINGH Mr.RAVI RANJAN Mr.SADA NAND ROY Mr.PREM SHEELA PANDEY Mr.SHASHANK SHEKHAR	Mr.S.B.VERMA (APP)
35.	CR. APP (DB)/474/2013 R.I.FOR LIFE(302,5	4	KHEDAN THAKUR vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.MADAN JEET KUMAR Mr.SHIV SAGER SHARMA Mr.NAGENDRA KUMAR Mr.ANIL KUMAR	Mr.S.C.MISHRA (APP)
36. with	CR. APP (DB)/481/2013 R.I. FOR LIFE (302	2	SAMHUT SHARMA vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN	Mr.S.C.MISHRA (APP)
37.	CR. APP (DB)/502/2013 R.I. FOR LIFE (302 CR.APP(DB)	2	LAMBU SHARMA @ MUNNA SHARMA vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN	Mr.AJAY MISHRA (APP)
38.	CR. APP (DB)/485/2013 R.I.FOR LIFE(302/3	13	RAJBALLAM MAHTO & ORS. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH NO-10 Mr.INDRADEO PRASAD Mr.SANJAY KUMAR	Mr.AJAY MISHRA (APP) Mr.AJAY MISHRA

Monday the 24th April 2017
Court No. 7 (AT 10:30 A.M.)
Mr. Justice Rakesh Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CWJC/8389/2005 INCR/W.HOLD, BOARD	6	JAGDISH KUMAR SINHA vs THE BIHAR SCHOOL EXAM.BOARD &O	Mr.NIRANJAN KUMAR Mr.MUKUL JEE Mr.SANJAY KUMAR GUPTA	Mr.J.P.SHUKLA Mr.PURNENDU SINGH	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CWJC/16968/2007 SELECTION , NON GA	7	JAINANDAN YADAV vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KR.ROY Mr.ASHISH DEV	Mr.(GA7)	
2.	CWJC/17113/2008 SALARY, BOARD/CORP	7	MAHENDRA RAI vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR TIWARY	Mr.(GP10) Mr.BIRJU PRASAD (GP13)	
			FOR ORDERS (ON PETITIONS)			
1.	CWJC/11805/2014 IA- 2675/2015	1	UMESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RANA ISHWAR CHANDRA Mr.DR. RAMESH KUMAR SINGH	Mr.AMRENDRA NARAYAN RAI Mr.BIRJU PRASAD(GP-13)	
			FOR ADMISSION			
1.	CWJC/10885/2008 SELECTION , NON GA	12	SONI KUMARI vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINHA Mr.BIJOY KUMAR SINHA	Mr.(SC20) Mr.RAJ NANDAN PRASAD Mr.NAVENDU KUMAR Mr.NARENDRA KUMAR Mr.VIKASH KUMAR (SC11)	
2.	CWJC/12272/2008 SELECTION , NON GA	7	MEERA DEVI vs THE STATE OF BIHAR & ORS	Mr.BRIJ KISHORE MISHRA Mr.SACHIDA NAND RAI	Mr.(GA5)	
3.	CWJC/12295/2008 SELECTION , NON GA	10	KUMARI SUSHMA @ SUSMA vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD	Mr.(SC16) Mr.SANJAY KUMAR SINGH Mr.MITHILESH KUMAR PATHAK- SC7 Mr.SHASHI BHUSHAN KUMAR (SC7	
4.	CWJC/13145/2008 SELECTION , NON GA	16	DWARIKA CHOUBEY vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR PATHAK	Mr.KINKAR KUMAR (SC2) Mr.SATYABIR BHARTI Mr.RAJESH KUMAR VERMA Mr.SANJAY PANDEY Mr.UDAI SHANKAR SINGH	
5.	CWJC/15248/2008 SELECTION , POLIC	14	KUMARI MADHURI SINHA vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.MANISH KUMAR NO 13 Mr.UMESH KUMAR Mr.BINAY KR.SINGH Mr./NIRMALA KUMARI	Mr.(GP2) Mr.RITESH KUMAR SINGH Mr.PRABHAKAR JHA (GP-27) Mr.RAJEEV KR.SINGH (GP15) Mr.RAJIV KUMAR SINGH (GP2)	
6.	CWJC/15811/2008 PROMOTION , NON G	11	AMRAWATI SINHA vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.(GP22) Mr.RISHI RAJ SINHA (GP19) Mr.GYAN PRAKASH OJHA (GP-22) Mr.KUMAR ALOK (SC8)	
7.	CWJC/17035/2008 RGL.AD-HOC., NON G	9	CHOTE LAL PANDIT vs THE STATE OF BIHAR & ORS	Mr.BRAJESH KUMAR SINGH	Mr.(GA4) Mr.R.B.PRASAD YADAV (AAG11)	
8. with	CWJC/17147/2008 SELECTION , NON GA	7	SANGEETA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAM SEVAK CHOUDHARY	Mr.(AAG5)	
9.	CWJC/16098/2009 SELECTION , NON GA	1	SMITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAM SEVAK CHOUDHARY	Mr.(SC10) Mr.PARTHA SARTHY Mr.PARTHA SARTHY (GA11)	
10.	CWJC/17302/2008 RGL.AD-HOC., NON G	9	JANARDAN CHAUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.GYAN PRAKASH	Mr.(SC21) Mr.SARVESH KUMAR SINGH (AAG13) Mr.R.R.KR.PANDEY (SC29) Mr.M.D.DWIVEDI(SC23)	
11.	CWJC/17728/2008 COMP.GRND. , BOARD	7	SANJAY KUMAR DAS vs THE FOOD CORPORATION OF INDIA&	Mr.AJIT KUMAR SINGH	Mr.PRABHAKAR TEKRIWAL Mr.DR.MANKESHWAR TIWARI Mr.PRASHANT KUMAR VERMA	
12.	CWJC/17786/2008 SELECTION , BOARD	7	RAMESH CHANDRA RAJAK vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR	Mr.(SC10) Mr.VINAY KIRTI SINGH Mr.ANAND KR. JHA Mr.ASHOK KR. KARNA Mr.PARTHA SARTHY (SC10) Mr. PARTHA SARTHY (GA11)	
13.	CWJC/17913/2008 DISCP.PROC., NON G	18	HALO DEVI vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR Mr.ARBIND KUMAR	Mr.(AAG11) Mr.AJEET SINHA Mr.J.P.KARN	
14. with	CWJC/17922/2008 PROMOTION , POLIC	8	ANJANI KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.CHOUDHARY SHYAM NANDAN Mr.SANJAY KUMAR SINGH	Mr.(AAG9) Mr.SANJAY PANDEY Mr.RANJIT SINHA	
15.	CWJC/5757/2009 PROMOTION , POLIC	6	ANJANI KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.CHOUDHARY SHYAM NANDAN Mr.SANJAY KUMAR SINGH Mr.SANJAY KUMAR SINGH	Mr.(AAG10) Mr.SANJAY PANDEY Mr.K.B.NATH Mr.SUBODH CHANDRA JHA Mr.K.B.NATH	

16.	CWJC/18400/2008 RGL.AD-HOC., NON G	8	LAKSHMAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.KISHORE KUMAR THAKUR	Mr.(AAG11)
17.	CWJC/18587/2008 SENIORITY , GAZET	9	BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR VERMA	Mr.(AAG3) Mr.SATISH CHANDRA JHA-3
18.	CWJC/350/2009 RGL.AD-HOC., BOARD	6	AWADH KISHORE SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SHUBH NARAIN SINGH	Mr.(SC1) Mr.PRABHAKAR SINGH Mr.SHILPA SINGH (GA12) Mr.R.B.VERMA
19.	CWJC/1299/2009 SALARY, BOARD/CORP	9	PRAMOD PANDIT vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR NO. 1	Mr.(SC3) Mr.GIRIJISH KUMAR Mr.P.K.SHAHI Mr.S.S.P.YADAV (SC14)
20.	CWJC/3055/2009 SALARY, BOARD/CORP	6	HARI SHANKAR RAI vs THE BIHAR STATE CONSTRUCTION C	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.J.P.SHUKLA Mr.HARSHVARDHAN SHIVSUNDARAM
21.	CWJC/3529/2009 OTHERS, OTHERS	9	YADAV KRISHNA MOHAN vs THE UNION OF INDIA & ORS	Mr.MANISH KUMAR Mr.RAJ KISHORE PRASAD Mr.VINAY KIRTI SINGH Mr.SURESH PD. SINGH Mr.AKHILESHWAR SINGH Mr.MANOJ KUMAR Mr.RAJ KISHORE PD.-2	Mr.SUDHIR SINGH(ASST.SG) Mr.PANCHAM LAL JAISWAL Mr.SANJAY KUMAR(ASG) Mr.BINAY KUMAR PANDEY Mr.BINAY KR.PANDEY Mr.SARVADEO SINGH (CGC) Mr.(ASG) Mr.ANJANI KR.SHARAN (CGC)
22.	CWJC/3850/2009 DISCP.PROC., BANK	5	SANJAY JHA @ SANJAY KR.JHA vs THE INDUSTRIAL DEVP.BANK OF IN	Mr.ASHWANI KUMAR SINHA Mr.VIPIN KUMAR SINGH Mr.SUSHIL KUMAR SINGH Mr.RAM BINOD SINGH Mr.PANKAJ KUMAR SINGH	Mr.ALOK KUMAR AGRAWAL Mr.RAJIV RANJAN TIWARI
23.	CWJC/4508/2009 REM/DIS/TER, OTHER	10	A.K.PANDEY @ AJIT KUMAR PANDEY vs THE UNION OF INDIA & ORS	Mr.RAJENDRA PRASAD Mr.DR.AMRENDRA KUMAR I	Mr.SUDHIR SINGH(ASST.SG) Mr.KUMAR PRIYA RANJAN
24.	CWJC/6250/2009 REM/DIS/TER, BOARD	7	RAGHUBANSH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.JAVED ASLAM Mr.NAGENDRA PRASAD YADAV NO-1 Mr.ASHOK KUMAR KASHYAP Mr.NARESH DASS Mr.RAGHUBANSH PD.SINGH (IN PERSON)	Mr.(GP20) Mr.GYAN SHANKAR Mr.HARISH KUMAR Mr./MRS.SUJATA MUKHERJEE
25.	CWJC/6931/2009 OTHERS, NON GAZETT	7	UPENDRA RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV RANJAN Mr.BELA SINGH	Mr.(GP22) Mr.GIRIJISH KUMAR Mr.SARVESH KUMAR (GP24)
26.	CWJC/7831/2009 OTHERS, BANK SER.	5	SHYAM SUNDER SINGH vs THE STATE OF BIHAR & ORS	Mr.ANISH CHANDRA SINHA	Mr.(SC5) Mr.RAKESH KUMAR JHA Mr.SHRI NATH PATHAK Mr.NITIRANJAN JHA
27.	CWJC/8366/2009 SALARY, BOARD/CORP	5	MD.AMANULLAH vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINHA	Mr.(GP8) Mr.JAINENDRA KUMAR SINHA Mr.P.K.VERMA
28.	CWJC/8898/2009 SALARY, BOARD/CORP	5	SURAJ BAHADUR vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR JHA 2	Mr.(SC16) Mr.UMA KANT SINGH Mr.SHASHI BHUSHAN KR.(SC7) Mr.SC12 PANKAJ KUMAR Mr.AMITESH KUMAR
29.	CWJC/10288/2009 PROMOTION , BOARD	7	BINDESHWARI PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINHA	Mr.MANISH KUMAR (GP8) Ms.DIVYA VERMA Mr.P.K.VERMA
30.	CWJC/10833/2009 OTHERS, POLICE SER	7	PRAMILA KUNWAR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KR.SINGH Mr.PRABHAT KUMAR SINGH Mr./SMT.SUDHA SINGH	Mr.(AAG8) Mr.S.RAZA AHMAD(AAG9)
31.	CWJC/11418/2009 DISCP.PROC., BOARD	7	BRIJNANDAN LAL BARNWAL vs BIHAR STATE ELECTRICITY BOARD&	Mr.MAHESH KUMAR	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
32.	CWJC/11538/2009 REM/DIS/TER, OTHER	8	MOST. SHIV SATI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.SURYA NARAYAN ROY Mr.RAMENDRA NATH MUKHOPADHAYA Mr.NEERAJ KUMAR	Mr.(GP17) Smt.BINITA SINGH Mr.MANOJ KUMAR AMBASTHA Mr.LALIT KISHORE Mr.MANOJ KR.AMBASTHA (SC26)
33.	CWJC/11678/2009 VOLUN.RETIR, BOARD	7	PRABESH KUMAR JHA vs THE L.I.C. OF INDIA & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR	Mr.RAJEEV RANJAN PRASAD
34.	CWJC/11839/2009 SALARY, OTHERS	6	KAMAL NATH TRIVEDI & ANR vs THE STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.SANJAY KUMAR JHA	Mr.(AAG1) Mr.NARESH DIKSHIT Mr.A.K.KESHARI (AAG11)
35.	CWJC/12086/2009 DISCP.PROC., BOARD	6	GANGA SAFI vs LIFE INSURANCE CORPN.OF INDIA&	Mr.RENU JHA Mr.MUKESH PD.SINGH	Mr.RAJEEV RANJAN PRASAD
36.	CWJC/13029/2009 REM/DIS/TER, BANK	7	BALI RAM PRASAD SINGH vs THE G.M.(H.R.) CUM REVIEWING A	Mr.CHANDRA BHUSHAN SINGH	Mr.AJAY KUMAR SINHA Mr.RANJIT SINHA Mr.SURESH PD SINGH NO.1

37.	CWJC/13662/2009 CONTIN.SER , BOARD	5	RAMESH KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.ROHIT KISHORE PRASAD Mr.RATAN KUMAR SINHA	Mr.(SC15) Mr.RANJAN KUMAR DUBEY Ms.SANGEETA SHARMA Mr.RAJIV SHANKAR DWIVEDI Mr.RAJEEV RANJAN PD. Mr.SUNIL KUMAR MANDAL (SC3)
38.	CWJC/13993/2009 PAY SCALES , BOARD	5	SIDHESHWAR SINGH vs THE BIHAR STATE ELECTRICITY BO	Mr.ASHOK KUMAR Mr.DR.RAJENDRA PRASAD	Mr.VINAY KIRTI SINGH
39.	CWJC/16365/2009 REM/DIS/TER, OTHER	7	NO.041707679 EX CT/GD AWTAR YA vs THE UNION OF INDIA & ORS	Mr.SHAMBHU SN.SINGH Mr.ONKAR KUMAR	Mr.SUDHIR SINGH(ASST.SG) Mr.SANJAY KUMAR(ASG) Mr.SARVADEO SINGH (CGC) Mr.ANJANI KR.SHARAN (CGC)
40.	CWJC/16785/2009 DISCP.PROC., BOARD	5	DASRATH PRASAD SINGH vs THE BIHAR STATE ELECTRICITY BO	Mr.R.K.SINHA Mr.NILESH KUMAR NIRALA	Mr.VINAY KIRTI SINGH Mr.NAMRATA MISHRA
41.	CWJC/16809/2009 REM/DIS/TER, OTHER	7	NAVIN CHANDRA PANDIT vs THE UNION OF INDIA & ORS	Mr.RANJAN KUMAR SINHA Mr.MUKESH KUMAR	Mr.N.A. SHAMSI (ASGI) Mr.ANJANI KR.SHARAN (CGC) Mr.RASHID IZHAR (CGC)
42.	CWJC/18018/2009 COMP.RETIR., BANK	5	BASHISTH KUMAR vs UNION BANK OF INDIA &ORS	Mr.SATYA NAND SHUKLA Mr.AJAY MISHRA Mr.BRAJ KISHORE KR.MISHRA	Mr.AJAY KUMAR SINHA Mr.MANISH KUMAR
43.	CWJC/3857/2010 PROMOTION , NON G	8	LAXMAN DAS & ANR vs THE STATE OF BIHAR & ORS	Mr.MADNA PD.SINGH-2 Mr.ARUN KUMAR SINGH	Mr.(SC19) Mr.KUMAR MANISH (SC5) Mr.KUMAR MANISH (SC-21) Mr.RAKESH KR.SAMRENDRA(SC21)
44.	CWJC/5404/2010 PROMOTION , OTHER	10	PREM PASWAN vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MRITYUNJAY KUMAR Mr.RAMA KANT SINGH Mr.ALOK KUMAR SINGH Mr.MD.JUBAIR ANSARI	Mr.SC-22 Mr.SUBASH CHANDRA YADAV (GP15)
45.	CWJC/5970/2010 SELECTION , NON GA	7	SEEMA KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.ASHUTOSH TRIPATHY Mr.SANJAY KR.PANDEY Mr.PRABHAKER DWIVEDI	Mr.(AAG9) Mr.RAJEEV KUMAR SINGH Mr.DURGESH NANDAN (AAG14)
46.	CWJC/7390/2010 OTHERS, NON GAZETT	7	SUDHIR CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.ASIT KUMAR JHA Mr.GOPAL JHA	Mr.(GP22) Mr.KUMAR ALOK (SC8) Mr.RISHI RAJ SINHA (GP19)
47.	CWJC/7713/2010 SELECTION , NON GA	7	KUMARI SANGEETA vs THE STATE OF BIHAR & ORS	Mr.RENU JHA Mr.SANJAY KUMAR PANDEY Mr.INDIRA KUMARI	Mr.(GP15) Mr.DURGA NAND JHA
48.	CWJC/8137/2010 OTHERS, POLICE SER	7	KUMARI RINKU BANERJI vs THE STATE OF BIHAR & ORS	Mr.VIVEKANAND VIVEK	Mr.(AAG2)
49.	CWJC/8275/2010 SELECTION , POLIC	9	YOGENDRA PRASAD YADAV vs THE STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR MISHRA Mr.VIJAY KUMAR	Mr.(GA8)
50.	CWJC/8281/2010 SELECTION , POLIC	8	MD.SERAJ vs THE STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR MISHRA Mr.VIJAY KUMAR	Mr.(GA10) Mr.NIVEDITA NIRVIKAR (GA10) Mr.GYAN PRAKASH OJHA (GA7)
51.	CWJC/8385/2010 SELECTION , POLIC	8	ASHUTOSH KUMAR vs THE STATE OF BIHAR & ORS	Mr.NIRMALA KUMARI Mr.RAKESH KUMAR SINGH Mr.PURNENDU NARAYAN SINGH	Mr.(SC13) Mr.M.N.H.KHAN(SC18)
52.	CWJC/8517/2010 SELECTION , POLIC	8	DIPAK KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.NIRMALA KUMARI Mr.RAKESH KUMAR SINGH Mr.PURNENDU NARAYAN SINGH	Mr.(SC14) Mr.AJAY BEHARI SINHA
53.	CWJC/9004/2010 SELECTION , NON GA	8	RINKU KUMARI vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.(GP7) Mr.SHANKAR KISHORE SHAHI Mr.KUMAR ALOK (SC7)
54.	CWJC/9025/2010 SELECTION , POLIC	8	LALAN KUMAR GUPTA vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.(GP10) Mr.BIRJU PRASAD(GP-13)
55.	CWJC/9628/2010 PROMOTION , GAZETT	7	SHIV RATAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR VARMA Mr.SHANTI PRATAP	Mr.(GP14) Mr.(AAG7) Mr.MD.RAISUL HAQUE (SC4)
56.	CWJC/9961/2010 PROMOTION , OTHER	7	NIVEDITA DAS & ORS vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINHA Mr.SUMAN KUMAR JHA	Mr.(AAG4) Mr.S.D.YADAV (AAG9)
57.	CWJC/10399/2010 SELECTION , NON GA	7	THAKUR KUMUD RANJAN vs THE STATE OF BIHAR & ORS	Mr.PREM KUMAR JHA Mr.RAJESH KUMAR JHA Mr.SHIV NARAYAN JHA	Mr.(GP22) Mr.AJAY KUMAR VERMA Mr.RISHI RAJ SINHA (GP19) Mr.MADHUBALA VERMA Mr.KUMAR ALOK (SC8)
58.	CWJC/10610/2010 SENIORITY , NON G	8	MITHILESH KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY	Mr.(AAG11)
59.	CWJC/11059/2010 SENIORITY , GAZET	3	ACHHE LAL RAM & ANR vs THE STATE OF BIHAR & ORS	Mr.KISHORE KUMAR THAKUR	Mr.(AAG11) Mr.SANTOSH KR.VERMA Mr.P.N.PATHAK

60. with	CWJC/11208/2010 PROMOTION , NON G	8	ASHOK KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.ABHIMANYU SHARMA Mr.PRABHAT KUMAR SINGH Mr.KAMAL DEO SHARMA Mr.SHANTANU KUMAR	Mr.(GA7) Mr.AVINASH KUMAR (SC30) Mr.GHANSHYAM SHARMA
61.	CWJC/22474/2011 PROMOTION , NON G	6	UPENDRA KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.SHANTANU KUMAR Mr.SHAILENDRA KUMAR SINGH	Mr.KINKAR KUMAR (SC2) Mr.J.K.ROY -1 (SC13)
62.	CWJC/11744/2010 REM/DIS/TER, NON G	6	CHANDRAMA KUMARI vs THE STATE OF BIHAR & ORS	Mr.SANDEEP KUMAR Mr.MUKESH Mr.AJIT KUMAR	Mr.(SC14) Mr.RABI BHUSHAN PRASAD NO. 1 Mr.SURENDRA KISHORE THAKUR Mr.S.RAZA AHMAD (AAG9) Mr.AJAY BEHARI SINHA (GA8)
63.	CWJC/12449/2010 OTHERS, NON GAZETT	16	PRAMOD KUMAR GOND @ PRAMOD GON vs THE STATE OF BIHAR & ORS	Mr.DIN BANDHU SINGH Mr.RAJ NARAYAN MISHRA Mr.AMBUJ NAYAN CHAUBEY Mr.MANOJ KUMAR Mr.ARUN KUMAR PANDEY Mr.SANTOSH KUMAR	Mr.(SC20) Mr.VIKASH KUMAR (SC11)
64.	CWJC/12484/2010 DISCP.PROC., GAZET	7	ASHOK KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR PD SINHA Mr.LALA PURUSHOTTAM KR RAJGRIHAR	Mr.(GA2) Mr.RAGHWANAND (GA11) Mr.J.P.KARN
65.	CWJC/12577/2010 PROMOTION , GAZETT	7	KAPIL DEO PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAM JANAM PRASAD	Mr.(AAG11)
66.	CWJC/12713/2010 REM/DIS/TER, NON G	6	SUNITA SINHA vs THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN	Mr.(SC23) Mr.SHEO SHANKAR PRASAD (SC8)
67.	CWJC/12740/2010 SELECTION , NON GA	7	DEVENDRAJEE vs THE STATE OF BIHAR & ORS	Mr.ANIRUDH KUMAR SINHA	Mr.(SC16) Mr.ABHINAV SRIVASTAVA Mr.SHASHI BHUSHAN KUMAR(SC7) Mr.GAJENDRA PRASAD YADAV (SC17)
68.	CWJC/12769/2010 SALARY, NON GAZETT	7	RAJESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KR.SINGH Mr.ANIRUDH KUMAR SINGH Mr./SMT.SUDHA SINGH	Mr.(AAG2)
69.	CWJC/12806/2010 SELECTION , NON GA	7	BULBUL KUMARI vs THE STATE OF BIHAR & ORS	Mr.CHOUDHARY PREM KR.THAKUR Mr.BINDESHWAR KUMAR Mr.BINDESHWAR KUMAR	Mr.(SC6) Mr.VINAY KIRTI SINGH
70.	CWJC/12840/2010 SELECTION , POLIC	7	MITHILESH KUMAR JAISWAL vs THE STATE OF BIHAR & ORS	Mr.AJAY NANDAN SAHAY Mr.VIJAY KUMAR SINGH I Mr.ASHA SWAROOP	Mr.(AAG4) Mr.KAMALA KANT UPADHYAY Mr.S.D.YADAV (AAG9) Mr.P.K.SHAHI
71.	CWJC/12920/2010 REM/DIS/TER, NON G	6	MUSARAT ARA vs THE STATE OF BIHAR & ORS	Mr.JIBENDRA MISHRA	Mr.(GP9)
72.	CWJC/12924/2010 DISCP.PROC., NON G	6	JAI LAL PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.SANJAY KUMAR SHARMA Mr.HANS LAL KUMAR	Mr.(AAG11)
73.	CWJC/12986/2010 SALARY, NON GAZETT	6	RAM JI SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.MANISHA SINGH	Mr.(SC18) Mr.J.P.KARN Mr.BINOD KUMAR LABH
74.	CWJC/12998/2010 PROMOTION , NON G	6	JAI RAM SINGH vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.(SC21) Mr.SARVESH KUMAR SINGH (AAG13)
75.	CWJC/12999/2010 SELECTION , NON GA	6	MD.ANWAR ALI KHAN vs THE STATE OF BIHAR & ORS	Mr.ABHINAY RAJ	Mr.(GP5) Mr.S.D. SANJAY (AAG12)
76.	CWJC/13016/2010 OTHERS, NON GAZETT	6	PANCHANAND RAI vs THE STATE OF BIHAR & ORS	Mr.SATYA NARAYAN MISHRA Mr.BASANT KUMAR MISHRA	Mr.(SC24) Mr.AJAY (GA5)
77.	CWJC/13028/2010 SALARY, NON GAZETT	6	OM PRAKASH ROY vs THE STATE OF BIHAR & ORS	Mr.SHIVENDRA KISHORE Mr.SAROJ KUMAR	Mr.(AAG1) Mr.SAROJ KUMAR Mr.A.K.KESHARI (AAG11)
78. with	CWJC/13032/2010 OTHERS, GAZETTED S	6	SURESH PRASAD SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.(AAG11) Mr.RAKESH KUMAR Mr.SUBHASH CHOUDHARY Mr.SHANKAR KUMAR THAKUR Mr.MUKUL SINHA
79.	CWJC/15692/2010 OTHERS, GAZETTED S	6	VINAY KUMAR & ORS vs THE STATE OF BIHAR & ANR	Mr.PRABHU NATH PATHAK Mr.SHIVENDRA PRASAD Mr.UMA SHANKAR SHARMA	Mr.(AAG11) Mr.SUBHASH CHOUDHARY Mr.MUKUL SINHA
80.	CWJC/13037/2010 PROMOTION , GAZETT	6	ABHAYA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.KALI PD.SINGH	Mr.(GP1) Mr.SANTOSH KUMAR JHA Mr.HARISH KUMAR (GP-32) Mr.SUBASH CHANDRA YADAV (GP15)
81.	CWJC/13075/2010 REVERSION , NON G	7	SRI PRAKASH GUPTA vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.(AAG6) Mr.ANJANI KUMAR
82.	CWJC/13078/2010 OTHERS, NON GAZETT	7	JITENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR SINHA-1	Mr.(GP4) Mr.RAJIV ROY (GP5)

83.	CWJC/13082/2010 DISCP.PROC., GAZET	6	SURESH CHANDRA GUPTA vs THE STATE OF BIHAR & ORS	Mr.KALI PD.SINGH	Mr.(SC24) Mr.AJAY (GA5)
84.	CWJC/13084/2010 DISCP.PROC., NON G	6	RAJENDRA PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.(SC9)
85.	CWJC/13085/2010 SALARY, GAZETTED S	7	MOST.KANTA MANDAL vs THE STATE OF BIHAR & ORS	Mr.PRAVINA KUMARI(RAI)	Mr.(AAG6) Mr.DHRUBA MUKHERJEE Mr.MADHURESH PRASAD Mr.NISHI NATH OJHA Mr.ANJANI KUMAR Mr.J.P.KARN
86.	CWJC/13099/2010 PAY SCALES , GAZET	6	PANDEY VENKATESH PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR	Mr.(GP2) Mr.ANIL KR.SINGH (GP26)
87.	CWJC/13111/2010 REM/DIS/TER, NON G	5	RAJ KUMAR CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.DR.SHASHI S.KISHORE Mr.SHIVPUJAN SAHAY	Mr.(GP4) Mr.GIRIJISH KUMAR Mr.P.K.SHAHI Mr.RAJIV ROY (GP1) Mr.MUJTABAUL HAQUE (GP12)
88.	CWJC/13130/2010 REM/DIS/TER, NON G	5	SOHAN YADAV vs THE STATE OF BIHAR & ORS	Mr.DR.SHASHI S.KISHORE Mr.SHIVPUJAN SAHAY Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA Mr.VIRENDRA PRASAD	Mr.O.P.UPADHYAY (SC(C)2)
89.	CWJC/13134/2010 DISCP.PROC., NON G	6	JEEV NATH MISHRA vs THE STATE OF BIHAR & ORS	Mr.KRISHNA MOHAN MISHRA	Mr.(SC23) Mr.SHEO SHANKAR PRASAD (SC8)
90.	CWJC/13139/2010 PAY SCALES , NON G	6	BIJAY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SURENDRA MISHRA	Mr.(GP19) Mr.ARCHANA MEENAKSHEE (GP6) Mr.PANDEY SANJAY SAHAY (SC31)
91.	CWJC/13161/2010 REM/DIS/TER, NON G	5	RITU KUMARI vs THE STATE OF BIHAR & ORS	Mr.MD.NADIM SERAJ Mr.SHAILESH KUMAR	Mr.(GA6) Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA Mr.ASHOK PRIYADARSHI GA4 Mr.AMIT PRAKASH (GA13) Mr.DIWAKAR UPADHYAYA
92.	CWJC/13163/2010 COMP.GRND. , NON G	7	GAURI SHANKAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.PRAFULL CHANDRA JHA	Mr.(AAG4) Mr.S.D.YADAV (AAG9)
93.	CWJC/13168/2010 DISCP.PROC., GAZET	7	MANOJ KUMAR RAJAK vs THE STATE OF BIHAR & ORS	Mr.MD.FAIZ AHMAD	Mr.(AAG11)
94.	CWJC/13193/2010 REM/DIS/TER, NON G	5	RAJENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.BIRENDRA KUMAR Mr.RAM DAS SINGH Mr.PANKAJ KUMAR JHA	Mr.(SC21) Mr.SARVESH KUMAR SINGH (AAG13)
95.	CWJC/13195/2010 REM/DIS/TER, NON G	5	GITA DEVI vs THE STATE OF BIHAR & ORS	Mr.SURENDRA PRASAD SINGH 4	Mr.(GP5) Mr.S.D. SANJAY (AAG12)
96.	CWJC/13225/2010 SALARY, GAZETTED S	6	BINDU KUMAR vs THE STATE OF BIHAR & ORS	Mr.FAROQUE MOAZZAM	Mr.(AAG11)
97.	CWJC/13253/2010 PROMOTION , NON G	6	BIBI AFSANA KHATUN vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.(AG) Mr.S. M. EHTESHAM Mr.J.P.KARN
98.	CWJC/13272/2010 PROMOTION , NON G	6	SRI KAMLA PRASAD vs THE STATE OF BIHAR & ORS	Mr.DEO NATH PRASAD Mr.SHAILENDRA KUMAR SINHA	Mr.(SC23) Mr.SHEO SHANKAR PRASAD (SC8)
99.	CWJC/13277/2010 REM/DIS/TER, NON G	5	PRAVIN ARA vs THE STATE OF BIHAR & ORS	Mr.DEV KUMAR PANDEY Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA	Mr.(SC8) Mr.AJAY (SC11)
100.	CWJC/13281/2010 DISCP.PROC., GAZET	6	RAJ NANDAN KUMAR SHYAMLA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.SANJAY KUMAR SHARMA Mr.HANS LAL KUMAR	Mr.(GA4) Mr.R.B.PRASAD YADAV (AAG11)
101.	CWJC/13282/2010 SELECTION , NON GA	6	MD.JASIMUDDIN vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr.(AAG4) Mr.S.D.YADAV (AAG9)
102.	CWJC/13286/2010 COMP.GRND. , NON G	6	DILIP KUMAR vs THE STATE OF BIHAR & ORS	Mr.BINOY KUMAR SINHA-1 Mr.ALOK KUMAR	Mr.(GP10) Mr.BIRJU PRASAD (GP13)
103.	CWJC/13291/2010 PROMOTION , NON G	6	BASHISHTHA NARAIN SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAILESH KUMAR SHARMA	Mr.(SC1) Ms.NIVEDITA NIRVIKAR Mr.J.P.KARN
104.	CWJC/13315/2010 RGL.AD-HOC., NON G	6	SANJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.NITYANAND	Mr.(SC4)
105.	CWJC/13337/2010 SELECTION , NON GA	6	UMESH RAJAK & ORS vs THE STATE OF BIHAR & ORS	Mr.SYED M.ASHRAF Mr.RATAN KUMAR	Mr.KINKAR KUMAR (SC2) Mr.GIRIJISH KUMAR Mr.P.K.SHAHI
106.	CWJC/13374/2010 COMP.GRND. , NON G	6	RINKU KUMARI vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD Mr.SUSHIL KUMAR RAJAK Mr.NEERAJ RAJ	Mr.(GA6) Mr.AMIT PRAKASH (GA13)
107.	CWJC/13391/2010 REM/DIS/TER, NON G	5	SHIV DHARI YADAV vs THE STATE OF BIHAR & ORS	Mr.RAM SAGAR SINGH	Mr.(SC10) Mr.PARTHA SARTHY (GA4)

108.	CWJC/13421/2010 PROMOTION , NON G	7	VIJAY KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.MANI SHANKAR NARAYAN Mr.VISHUNDEO NARAYAN Mr.CHANDRA SHEKHAR JHA	Mr.(AG)
109.	CWJC/13460/2010 RGL.AD-HOC., NON G	6	KRISHNA NAND ACHARYA vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.PRASHANT SINHA Mr.SATYA PRAKASH	Mr.(SC16) Mr.SHASHI BHUSHAN KUMAR(SC7) Mr.GAJENDRA PRASAD YADAV (SC17)
110.	CWJC/13477/2010 SELECTION , NON GA	6	POONAM DEVI vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.(AAG9)
111.	CWJC/13487/2010 SELECTION , NON GA	6	SMT.SWARNLATA KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJESH RANJAN-1 Mr.SHAKTI SUMAN KUMAR	Mr.O.P.UPADHYAY (SC(C)2) Mr.PRABHAKAR JHA (GP27) Mr.RAJIV KUMAR SINGH (GP2)
112.	CWJC/13498/2010 REM/DIS/TER, GAZET	6	VIKASH CHANDRA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA Mr.AMIT KUMAR MISHRA	Mr.R.C.THAKUR (SC(C)4)
113.	CWJC/13545/2010 SELECTION , NON GA	7	SUNITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY	Mr.(GP22) Mr.SARVESH KUMAR (GP24) Mr.RISHI RAJ SINHA (GP19) Mr.KUMAR ALOK (SC8)
114.	CWJC/13606/2010 OTHERS, NON GAZETT	6	NARESH SINGH vs THE STATE OF BIHAR & ORS	Mr.DEEPAK KUMAR SINHA	Mr.(AAG11)
115.	CWJC/13618/2010 PROMOTION , NON G	6	BRIJ BIHARI SINGH vs THE STATE OF BIHAR & ORS	Mr.SHEO SHANKAR PRASAD	Mr.(SC1)
116.	CWJC/13639/2010 SELECTION , POLIC	6	MUNNA SETH vs THE STATE OF BIHAR & ORS	Mr.RAM HRIDAY PRASAD Mr.RAKESH KUMAR SINGH	Mr.(AAG3)
117.	CWJC/13674/2010 OTHERS, NON GAZETT	6	DEO KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.KINKAR KUMAR (SC2) Mr.RAJESH KUMAR VERMA
118.	CWJC/13711/2010 PAY SCALES , NON G	6	AMRESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.ANIRUDH KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.(AAG10)
119.	CWJC/13741/2010 PAY SCALES , NON G	6	DEO BHARAT SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN Mr.SHARAT PRASAD	Mr.(SC7)
120.	CWJC/13742/2010 OTHERS, NON GAZETT	6	MANJU KUMARI @MANJU DEVI vs THE STATE OF BIHAR & ORS	Mr.AVINASH KUMAR SINGH	Mr.(GP4) Mr.RAJIV ROY (GP1)
121.	CWJC/13751/2010 SELECTION , POLIC	6	RAMESH KUMAR YADAV vs THE STATE OF BIHAR & ORS	Mr.JAI KISHORE SHARMA	Mr.(GP12) Mr.ANIL KR.SINGH (GP26) Mr.KAMESHWAR KUMAR (GP17)
122.	CWJC/13761/2010 SELECTION , POLIC	6	NAND KISHORE NANDAN vs THE STATE OF BIHAR & ORS	Mr.JAI KISHORE SHARMA	Mr.(GP11) Mr.AWANISH NANDAN SINHA(GP11
123.	CWJC/13763/2010 PROMOTION , NON G	7	ALOK KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.HANS LAL KUMAR Mr.ARVIND KUMAR PATHAK Mr.SANJAY KR.SHARMA	Mr.(GP12) Mr.ANIL KR.SINGH (GP26) Mr.KAMESHWAR KUMAR (GP17)
124.	CWJC/13764/2010 SELECTION , NON GA	6	TONI KUMARI vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR SINGH 2	Mr.(GP22) Mr.NIKESH KUMAR Mr.SHAMBHU SHARAN SINGH Mr.KUMAR ALOK (SC-8) Mr.ANIL KUMAR UPADHYAY(SC-2) Mr.ARCHANA MEENAKSHEE (GP6) Mr.RISHI RAJ SINHA (GP19)
125.	CWJC/13808/2010 RGL.AD-HOC., NON G	6	MAKSUDAN LAL KARN vs THE STATE OF BIHAR & ORS	Mr.SHREEKANT LABH Mr.RAJEEV KUMAR LABH	Mr.(AAG8) Mr.S.RAZA AHMAD (AAG9)
126.	CWJC/13829/2010 SELECTION , NON GA	6	VIJAY KUMAR JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR Mr.SHASHI BHUSHAN PANDEY	Mr.(SC6) Mr.KAMALA KANT UPADHYAY Mr.VINAY KIRTI SINGH Mr.P.K.SHAHI
127.	CWJC/13845/2010 DISCP.PROC., NON G	6	NAWLESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM KUMAR JHA	Mr.(SC5) Mr.SANJEET KUMAR Mr.PIYUSH LALL Mr.(AAG3)

FOR HEARING

1.	CWJC/2159/2015 REM/DIS/TER, BANK	5	SMT. NEELAM KUMARI vs THE SYNDICATE BANK & ORS	Mr.NAGADEO CHOUBEY Mr.SUBASH CHANDRA YADAV Mr.ABHINAV SRIVASTAVA Mr.PRASHANT KUMAR Mr.AMARESH KUMAR SINHA Mr.RAUSHAN	Mr.SANJIV KUMAR.
2.	CWJC/2330/2015 REM/DIS/TER, NON G	3	RAJESH RANJAN PODDAR vs THE STATE OF BIHAR & ORS	Mr.PRITISH KUMAR LAL Mr.RAJEEV SHEKHAR	Mr.GP8- MANISH KUMAR Mr.VIVEK PRASAD (GP7)
3.	CWJC/6573/2015 REM/DIS/TER, BANK	5	MANORATH NATH CHOUDHARY vs UCO BANK & ORS	Mr.AJAY KUMAR SINHA Mr.MANJU JHA	Mr.RANJEET KUMAR PANDEY

4.	CWJC/8367/2000 RGL.AD-HOC., NON G	7	RAM DAS THAKUR vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.PRASHANT SINHA Mr.RAJU GIRI Mr.VIKAS RATAN BHARTI Mr.PRABHAKAR KUMAR	Mr.(GP6) Mr.SHASHI BHUSHAN KR.(SC-7) Mr.MANINDRA KISHORE SINGH (SC6) Mr.PANKAJ KUMAR (SC12) Mr.(SC16)
5.	CWJC/15601/2001 SALARY, GAZETTED S	7	DR.ANIRUDH PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI NATH JHA Mr.BRAJESH KUMAR Mr.UJJWAL KUMAR SINHA	Mr.(GP4) Mr.SYED SHAH SHABBAR HUSSAIN Mr.SHARAD KUMAR SINHA (GP15) Mr.SITA R. YADAV (GP16)

(AT 2.15 P.M.)

FOR ORDERS

1.	MJC/1204/2007 MODIFICATION	3	ABHISHEK KUMAR SINHA & ORS vs STATE OF BIHAR & ORS	Mr.AJAY BEHARI SINHA	Mr.DR.POONAM KUMARI
2.	MJC/3105/2015 MODIFICATION IN (CWJC/6263/2015)	1	SHIV NATH RAY vs THE FOOD CORPORATION OF INDIA THROUGH ITS CHAIRMAN & ORS	Mr.PRABHAKAR TEKRIWAL Mr.SHASHI DHAR JHA	Mr.SURENDRA KUMAR SINGH

FOR ORDERS (ON OFFICE NOTES)

1. with	MJC/2401/2004 TRANSFER	7	SYED ASKARI HADI ALI AUGUSTINE vs SYED HASAN FRANCIS IMAM & ORS	Mr.ABINASH KUMAR	Mr.SHABBIR AHMAD Mr.SHASHANK SHEKHAR JHA Mr.SYED QAISAR HASAN Mr.KHATIM REZA Mr.SANJAY KUMAR OJHA Mr.BINOD KUMAR GUPTA Mr.ANIL KUMAR SAXENA Mr.SHYAM KISHOE SINHA Mr.SANJAY KR. JHA Mr.SHASHANK SHEKHAR JHA
2.	MJC/2402/2004 TRANSFER	11	SYED ASKARI HADI ALI AUGUSTINE vs DR.SHAHIDA HASAN & ORS	Mr.ABINASH KUMAR	Mr.GAJENDRA PRATAP SINGH Mr.KHATIM REZA Mr.SHASHANK SHEKHAR JHA
3.	MJC/1462/2015 TRANSFER	3	DADAN ROY @ DADAN SINGH vs MOST. MAMTA DEVI & ORS	Mr.BACHAN JEE OJHA	

FOR ORDERS (ON PETITIONS)

1.	MJC/3784/2016 IA- 614/2017	4	RABIYA SULTANA vs MD. ASLAM	Mr.SANJEEV RANJAN	
2.	MJC/954/2017 IA- 3083/2017 IA- 2925/2017	1	DR. VIDYA JHA vs PURNENDU KUMAR	Mr.KANTI JHA Mr.NAVIN KUMAR Mr.MADHAV ROY	

FOR ADMISSION

1.	MJC/3646/2014 TRANSFER IN (MAT. REF./09/2013)	9	SUDHA DEVI vs DHARMENDRA KUMAR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.AMRENDRA KUMAR
2.	MJC/2365/2015 TRANSFER IN (MAT. REF./114/2014)	3	RUPA KUMARI VERMA vs SANDIP KUMAR MISHRA & ANR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA	Mr.MAHENDRA THAKUR Mr.VIJAY KUMAR
3.	MJC/56/2016 TRANSFER IN (MAT. REF./840/2015)	4	VAGISHA KUMARI @ KHUSHBOO vs AMRESH KUMAR	Mr.ANIL KR SINGH NO. 6 Mr.RANJIT KUMAR	Mr.CHANDRA MOHAN JHA
4.	MJC/3304/2016 OTHERS	3	BABI DEVI vs NAVAL GUPTA	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	
5.	MJC/4079/2016 TRANSFER	4	ANAMIKA @ MUNNI vs SHISHIR KUMAR	Mr.SANJAY KUMAR SINGH	Mr.NACHIKETA JHA

N.B.:- Hon'ble Judge may again take up leftover cases of 10.30 A.M. after 2.15 P.M. cases.

(AT 4.00 P.M.)

FOR ORDERS

1.	E.P./12/2015	33	GOPAL KRISHNA VERMA @ GOPAL KRISHNA BARMA vs MEWA LAL CHAUDHARY	Mr.PARIJAT SAURAV Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.BAIDYA NATH THAKUR

FOR HEARING

1.	E.P./11/2015	37	AMARENDRA PRATAP SINGH vs MD. NAWAZ ALAM	Mr.RAJ KUMAR Mr.PRAVEEN KUMAR	Mr.RAM SUBHAS SINGH Mr.RAJESH KUMAR Mr.SURENDRA KUMAR CHOUBEY
2.	E.P./4/2014	83	RAM NIRANJAN ROY vs RAM KUMAR SHARMA & ANR.	Mr.RAM NIRANJAN ROY	Mr.SIDDHARTHA PRASAD

Monday the 24th April 2017
Court No. 20 (AT 10:30 A.M.)
Mr. Justice Dinesh Kumar Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CWJC/8838/2016 FOREIGN ACT	7	SHAHZAD HUSSAIN vs THE UNION OF INDIA & ORS	Mr.RAM NARAYAN BRAHMACHARI Mr.MANISH DHARI SINGH	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAM ANURAG SINGH	
2. with	CWJC/2636/2017 LAND ENCROACHMENT	4	SATYANARAYAN PRASAD @ SATYANARAYAN SAW vs THE STATE OF BIHAR & ORS	Mr.SHYAMA KANT SINGH Mr.RAKESH KUMAR SHRIVASTAVA	Mr.RISHI RAJ SINHA- SC19	
3. with	CWJC/2680/2017 LAND ENCROACHMENT	1	MOST. UMA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SHRIVASTAVA Mr.SHYAMA KANT SINGH	Mr.RAJ KISHORE ROY- GP18	
4. with	CWJC/2674/2017 LAND ENCROACHMENT	1	KRIPASHANKAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHYAMA KANT SINGH Mr.RAKESH KUMAR SHRIVASTAVA	Mr.SAJID SALIM KHAN- SC25	
5. with	CWJC/2663/2017 LAND ENCROACHMENT	1	KISHORE KUMAR @ KISHORE PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SHRIVASTAVA Mr.SHYAMA KANT SINGH	Mr.MD. KHURSHID ALAM-AAG12	
6. with	CWJC/2682/2017 LAND ENCROACHMENT	1	MD. IDRIS vs THE STATE OF BIHAR & ORS	Mr.SHYAMA KANT SINGH Mr.RAKESH KUMAR SHRIVASTAVA	Mr.S.C. YADAV- GP15	
7.	CWJC/3691/2017 LAND ENCROACHMENT	3	ASHOK PASWAN & ANR vs THE STATE OF BIHAR & ORS	Mr.SHYAMA KANT SINGH Mr.RAKESH KUMAR SHRIVASTAVA	Mr.RISHI RAJ SINHA-SC19	
8.	CWJC/6042/2017 LAND ENCROACHMENT	3	RAJ KISHOR SAHA & ORS vs THE STATE OF BIHAR & ORS	Mr.VISHWA RANJAN CHOUDHARY	Mr.MD KHURSHID ALAM-AAG12	
9.	CWJC/6046/2017 OTHER MISC. MATTER	3	REYAZUL HAQUE SIDDIQUI vs THE STATE OF BIHAR & ORS	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA Mr.RANJIT KUMAR THAKUR	Mr.SMT.KUMARI AMRITA-GP3	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CWJC/9470/2015 CIV.WRIT ARISING F	3	PUSHPA DROLIA & ANR vs RAMAUTAR MAHTON & ORS	Mr.SIDDHARTHA PRASAD	Mr.PRANAV KUMAR Mr.ASHISH GIRI Mr.ANIL KUMAR Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	
2.	CWJC/5709/2016 CIV.WRIT ARISING F	3	INDIAN OIL CORPORATION & ANR vs GAYATRI DEVI & ORS	Mr.AMLESH KUMAR VARMA Mr.SHAKIB AYAZ Mr.ANIL KUMAR SINHA	Mr.SANAT KUMAR MISHRA Smt.SARITA BAJAJ	
			FOR ORDERS (ON PETITIONS)			
1.	CWJC/9514/2012 IA- 2464/2017	7	BIRENDRA SHARMA vs NARESH YADAV & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mrs.VINEETA SINHA	
			FOR ADMISSION			
1.	CWJC/5286/2017 OTHER MISC. MATTER	5	INDU DEVI vs THE STATE OF BIHAR & ORS	Mr.ANUJ KUMAR Mr.ANSUL	Mr.KAUSHAL KR. JHA- AAG8 Mr.PARASHURAM SINGH Mr.ARBIND KUMAR Mr.SUNIL KUMAR SINGH	
2.	CWJC/11216/2013 LAND ENCROACHMENT	8	BHAGMANO DEVI vs THE STATE OF BIHAR & ORS	Mr.ASHUTOSH RANJAN PANDEY Mr.RAMANUJ TIWARY	Mr.ANIL KR UAPDHYAY (SC20)	
3.	CWJC/11992/2013 LAND ENCROACHMENT	9	MD. SHAUKAT ALI vs THE STATE OF BIHAR & ORS	Mr.MD. HELAL AHMAD Mr.MD. ANJUM AKHTER	Mr.SHYAM KISHOR SHARMA (GA3) Mr.SHARVESH CHANDRA VERMA Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (SC)	
4.	CWJC/12014/2013 LAND ENCROACHMENT	9	PRAMOD SINGH vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR GIRI	Mr.ASHOK KUMAR KESHRI (AAG11)	
5.	CWJC/12106/2013 LAND ENCROACHMENT	8	VIJAY SAH vs THE STATE OF BIHAR & ORS	Smt.RINA SINHA	Mr.NIVEDITA NIRVIKAR (GP3) Mr.GYAN PRAKASH OJHA (GA7)	
6.	CWJC/12224/2013 LAND ENCROACHMENT	8	NAND KISHOR RAI vs THE STATE OF BIHAR & ORS	Mr.PRAVIN KUMAR	Mr.AJAY BIHARI SINHA (SC19)	
7.	CWJC/12717/2013 LAND ENCROACHMENT	8	ARJUN PRASAD SINGH vs THE PATNA MUNCIPAL CORPORATION & ORS.	Mr.JAI RAM SINGH	Mr.HARGOVIND SINGH HIMKAR	
8.	CWJC/12727/2013 LAND ENCROACHMENT	8	GIRIJA DEVI & ANR vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR SINHA- I Mr.BHOLA KUMAR	Mr.TEJ BAHADUR SINGH (AAG7)	
9.	CWJC/12875/2013 LAND ENCROACHMENT	8	KAMAL NARAYAN JHA vs THE STATE OF BIHAR & ORS	Mr.GAGAN DEO YADAV	Mr.MANIKANT MISHRA (GP25)	
10.	CWJC/12886/2013 LAND ENCROACHMENT	8	SHYAM CHANDRA SAHANI vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR	Mr.RAJESH SINGH (GP16)	
11.	CWJC/12929/2013 LAND ENCROACHMENT	8	VIJAY SINGH vs THE STATE OF BIHAR & ORS	Mr.NIRAJ KUMAR	Mr.HARENDRA PD. SINGH (GA8)	
12.	CWJC/12961/2013 LAND ENCROACHMENT	8	CHIRKUT BIND vs THE STATE OF BIHAR & ORS	Mr.SUJEET KUMAR Mr.SATISH KUMAR SINHA	Mr.AMAR NATH DEO (SC26)	
13.	CWJC/13091/2013 LAND ENCROACHMENT	8	MAHENDRA YADAV vs THE STATE OF BIHAR & ORS	Mr.SHANKAR KUMAR	Mr.PRASOON SINHA (GA2) Mr.RAGHWANAND (GA11)	

14.	CWJC/13093/2013 LAND ENCROACHMENT	8	SATYA NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.SANJAY KUMAR OJHA	Mr.MADHURESH PRASAD (GP12) Mr.MADANJEET KUMAR(GP20)
15.	CWJC/13179/2013 LAND ENCROACHMENT	8	JANNATI KHATOON vs THE STATE OF BIHAR & ORS	Mr.JAVED ASLAM	Mr.GEETA KUMARI (GP28) Mr.AJAY KUMAR RASTOGI (AAG10)
16.	CWJC/13209/2013 LAND ENCROACHMENT	8	BHIM SHANKER TIWARI vs THE STATE OF BIHAR & ORS	Mr.GHULAM RABBANI Mr.JAVED ASLAM Mr.BABAN ROY	Mr.NAWAL KISHOR SINGH (SC2) Mr.J.K.ROY -1 (SC13)
17.	CWJC/13256/2013 LAND ENCROACHMENT	8	RAM SAGAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAVI KUMAR Mr.RAVI KUMAR Mr.SANJEEV KUMAR Mr.SHASHI KUMAR	Mr.PRASOON SINHA (GA2) Mr.RAGHWANAND (GA11)
18.	CWJC/13280/2013 LAND ENCROACHMENT	8	PHOOL CHAND AGRAWAL vs THE STATE OF BIHAR & ORS	Mr.DIWAKAR SINHA Mr.ARCHANA PRASAD	Mr.RAJENDRA KR. JHA (GP18) Mr.VIVEK PRASAD (GP7)
19.	CWJC/13324/2013 LAND ENCROACHMENT	8	NARAYAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.VIKRAM JEET Mr.VIBHAKAR KUMAR	Mr.KINKAR KUMAR (SC27)
20.	CWJC/13361/2013 LAND ENCROACHMENT	8	ANWARUL HAQUE ANSARI @ ANWAR ANSARI vs THE STATE OF BIHAR & ORS	Mr.RAGHWENDRA KUMAR Mr.AWADHESH KUMAR PANDIT	Mr.V.M.K SINHA (AAG13) Mr.ASHUTOSH RANJAN PANDEY (AAG15)
21.	CWJC/13460/2013 LAND ENCROACHMENT	8	LALBABU YADAV vs THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR VERMA Mr.MITHILESH KUMAR	Mr.SUBHASH PD. SINGH (GA7) Mr.SANJAY KUMAR NO.-7
22.	CWJC/13543/2013 LAND ENCROACHMENT	8	RADHA SARAN SINGH vs THE STATE OF BIHAR & ORS	Mr.AJIT KUMAR OJHA Mr.NUTAN MISHRA	Mr.JAWAHAR PD. KARN (AAG4)
23.	CWJC/13574/2013 LAND ENCROACHMENT	8	GIRIJA NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.AMIT ANAND Mr.SRI RAM CHANDRA PANDEY	Mr.JAWAHAR PD. KARN (AAG4)
24.	CWJC/13634/2013 LAND ENCROACHMENT	8	DILIP KUMAR @ DILIP YADAV vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SINHA	Mr.V.M.K SINHA (AAG13) Mr.RABINDRA KUMAR PRIYADARSHI Mr.ASHUTOSH RANJAN PANDEY (AAG15)
25.	CWJC/13640/2013 LAND ENCROACHMENT	8	JANARDAN PD. YADAV vs THE STATE OF BIHAR & ORS	Mr.MANOJ MADHAV Mr.BINOY KUMAR	Mr.NEERAJ NANDAN (GP20)
26.	CWJC/13691/2013 LAND ENCROACHMENT	8	RAMPRIT DAS vs THE STATE OF BIHAR & ORS	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.GEETA KUMARI (GP28) Mr.AJAY KUMAR RASTOGI (AAG10)
27.	CWJC/13713/2013 LAND ENCROACHMENT	8	MAHENDRA MANDAL vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR Mr.SANJEEV SARAN	Mr.NEERAJ NANDAN (GP20) Mr.AVINASH KUMAR (SC30) Mr.M.N.H.KHAN (SC1)
28.	CWJC/13765/2013 LAND ENCROACHMENT	8	SHALIKGRAM RAI @ SHALIKGRAM SINGH vs THE STATE OF BIHAR & ORS	Mr.SACHCHIDA NAND SINGH	Mr.P.N. SAHI (AAG14)
29.	CWJC/13932/2013 LAND ENCROACHMENT	8	GHULAM RABBANI & ANR vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR	Mr.PARTH SHARTHI (SC10) Mr.DR. ANAND KUMAR Mr.PIYUSH LALL
30.	CWJC/14059/2013 LAND ENCROACHMENT	8	KHATRANI DEVI vs THE STATE OF BIHAR & ORS	Mr.SHIVENDRA PRASAD	Mr.SANJAY PANDEY (GP21)
31.	CWJC/14232/2013 LAND ENCROACHMENT	8	INDRADEO SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.BISHWANATH PRASAD SINGH	Mr.KUNDAN BHADUR SINGH (SC22)
32.	CWJC/14290/2013 LAND ENCROACHMENT	8	NAYAK KRISHNAKANT vs THE STATE OF BIHAR & ORS	Mr.AMAR NATH SINGH Mr.MUKESH KUMAR JHA	Mr.SUNIL KR. MANDAL (SC24)
33.	CWJC/14297/2013 LAND ENCROACHMENT	8	KAMLESHWAR SAH vs THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR JHA	Mr.DHURJATI KR PRASAD (GP7)
34.	CWJC/14315/2013 LAND ENCROACHMENT	8	BINOD SHARMA vs THE STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR	Mr.PARTH SHARTHI (SC10) Mr.ARUN KUMAR ARUN Mr.SHAILENDRA KUMAR
35.	CWJC/14361/2013 LAND ENCROACHMENT	8	SHAILENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.DRONACHARYA	Mr.RAKESH KR SAMRENDRA (SC21) Mr.INDRADEO PRASAD (SC27)
36.	CWJC/14503/2013 LAND ENCROACHMENT	8	DIGVIJAY SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJEEV RANJAN NO.II	Mr.JAISHANKAR BARNWAL (SC1) Mr.SHILPA SINGH (GA12)
37.	CWJC/14538/2013 LAND ENCROACHMENT	8	ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINHA	Mr.RAJENDRA KR. JHA (GP18) Mr.DINESH CHOUDHARY Mr.SANJEEV NIKESH Mr.RANJEET CHOUBEY Mr.VIVEK PRASAD (GP7)
38.	CWJC/14640/2013 LAND ENCROACHMENT	8	KANTI KUMARI SINHA vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.AMAR NATH DEO (SC26) Mr.AWADHESH KUMAR
39.	CWJC/14651/2013 LAND ENCROACHMENT	8	HARI MOHAN SHARMA vs THE STATE OF BIHAR & ORS	Mr.BRAJ NANDAN KUMAR TIWARY	Mr.GIRIJA SHANKAR PD (GP1) Mr.U.S.S.SINGH (GP19)
40.	CWJC/14658/2013 LAND ENCROACHMENT	8	SHAMBHUNATH AGRAHARI vs THE STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR UPADHYAY Mr.ABHAY KUMAR PANDEY Mr.OM PRAKASH UPADHYAY	Mr.KUNDAN BHADUR SINGH (SC22)
41.	CWJC/14725/2013 LAND ENCROACHMENT	8	NARAIN MAHTO @ NARAIN PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAJAN Mr.LOVEKUSH KUMAR	Mr.S.S. SHABBAR HUSSAIN (GP4) Mr.SITA R.YADAV (GP16)

42.	CWJC/14844/2013 LAND ENCROACHMENT	8	SATYA NARAYAN SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GAJENDRA KUMAR SINGH	Mr.S.D. SANJAY (AAG12) Mr.GANPATI TRIVEDI
43.	CWJC/14863/2013 LAND ENCROACHMENT	8	CHHEDI YADAV vs THE STATE OF BIHAR & ORS	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA	Mr.P.K. VERMA (AAG5)
44.	CWJC/14916/2013 LAND ENCROACHMENT	8	CHANDRADEO PANDIT vs THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR VERMA	Mr.DINBANDHU SINGH (GP9) Mr.BIRJU PRASAD(GP-13)
45.	CWJC/14954/2013 LAND ENCROACHMENT	8	NARAYAN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY Mr.RAJESH KUMAR	Mr.KUNDAN BHADUR SINGH (SC22)
46.	CWJC/15041/2013 LAND ENCROACHMENT	8	HARIBANSH NARAYAN YADAV vs THE STATE OF BIHAR & ORS	Mr.GAGAN DEO YADAV	Mr.YOGENDRA PD. SINHA (AAG15)
47.	CWJC/15068/2013 LAND ENCROACHMENT	8	VISHWANATH DUBEY vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR TIWARY	Mr.ANJANI KR SHARAN (SC9) Mr.SUBHASH CHANDRA MISHRA (SC16) Mr.M.K. SINGH(SC-6)
48.	CWJC/15086/2013 LAND ENCROACHMENT	8	MASIULLAH ALI vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.PARTH SHARTHI (SC10) Mr.ARABIND NATH PANDEY
49.	CWJC/15106/2013 LAND ENCROACHMENT	8	MD. ANAYATULLAH vs THE STATE OF BIHAR & ORS	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.AWDHESH KUMAR PANDEY (GA9)
50.	CWJC/15143/2013 LAND ENCROACHMENT	8	RASALPUR PRIMARY AGRICULTURAL CREDIT SAHYOG SAMITI LTD. vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR MISHRA	Mr.ABHAY SHANKAR JHA (SC14) Mr.ANURADHA SINGH (SC21)
51.	CWJC/15191/2013 LAND ENCROACHMENT	8	RAVINDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR NO.III	Mr.RAKESH KR SAMRENDRA (SC21) Mr.AJIT KUMAR (SC28) Mr.INDRADEO PRASAD (SC27)
52.	CWJC/15217/2013 LAND ENCROACHMENT	8	KRISHNA BHAGAT vs THE STATE OF BIHAR & ORS	Mr.DHANNJAY KUMAR NO 2	Mr.PRAHLAD KR. BHAGAT (GP13) Mr.ANIL KUMAR SAXENA Mr.SHABBIR AHMAD Mr.AJAY KUMAR RASTOGI(AG10) Mr.PURNENDU SINGH (GP27)
53.	CWJC/15335/2013 LAND ENCROACHMENT	8	BHARATI DEVI vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR SINGH Mr.SYED MASLEH-UDDIN ASHRAF Mr.RANJIT JHA	Mr.ABHAY SHANKAR JHA (SC14)
54.	CWJC/15390/2013 LAND ENCROACHMENT	8	JAWAHAR PRASAD SINGH @ PRABHAT KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA KUMAR SINGH	Mr.RAJESH SINGH (GP16)
55.	CWJC/15467/2013 LAND ENCROACHMENT	8	ANUP LAL SAH vs THE STATE OF BIHAR & ORS	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA	Mr.SANJAY KR NO.1 (SC12)
56.	CWJC/15622/2013 LAND ENCROACHMENT	8	MD. ASRUDDIN vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.KAUSHAL KR JHA AAG-14
57.	CWJC/15640/2013 LAND ENCROACHMENT	8	SOMNATH TIWARY vs THE DISTRICT MAGISTRATE KAIMUR BHABHUA & ORS	Mr.RADHA MOHAN PATHAK Mr.SANJAY KUMAR PANDEY	Mr.KUMAR PRIYA RANJAN (SC23) Mr.ANIRBAN KUNDU (SC24)
58.	CWJC/15714/2013 LAND ENCROACHMENT	8	AASH MOHAMAD @ AASH MOHAMAD MIYA vs THE STATE OF BIHAR & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.PRASHANT PRATAP (GP6)
59.	CWJC/15834/2013 LAND ENCROACHMENT	8	RAMA NAND SHARMA vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR DWIVEDI	Mr.NIRBHAY K.SINGH (GP26)
60.	CWJC/15864/2013 LAND ENCROACHMENT	8	RAMESH CHANDRA JHA vs THE STATE OF BIHAR & ORS	Mr.AMISH KUMAR	Mr.MANOJ KR. AMBASTHA (GP14) Mr.AJAY KR.RASTOGI (AAG10)
61.	CWJC/5800/2013 LAND ENCROACHMENT	34	KENDRIYA PENSIONER SAMAJ & ORS vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR PANDIT	Mr.RAJENDRA KR. JHA (GP18) Mr.BISHWA BIBHUTI KUMAR SINGH Mr.SUNIL KUMAR SINGH Mr.SANJAY PRAKASH VERMA Mr.VIVEK PRASAD (GP18)
62.	CWJC/9052/2014 LAND ENCROACHMENT	3	RAMESH PURI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.AAG13- A.K.CHOUDHARY
63.	CWJC/19384/2014 LAND ENCROACHMENT	3	SHYAM NANDAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.MD. HELAL AHMAD	Mr.GA11- PARTHA SARTHY
64. with	CWJC/21985/2014 LAND ENCROACHMENT	4	RAM SOGARATH MAHTO @ RAM SWARATH MAHTO & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KISHORE VERMA Mr.ANJANI KUMAR	Mr.GP30- RAJU GIRI Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY Mr.KUMARI AMRITA (GP3)
65.	CWJC/2840/2014 LAND ENCROACHMENT	1	RAM CHANDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.KUMARI AMRITA ()

66.	CWJC/3178/2015 LAND ENCROACHMENT	4	MD. NASIM ANSARI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.SANTOSH KUMAR SINGH	Mr.R.R. K PANDEY (SC29) Mr.MASROOR ALAM Mr.RASHID IZHAR Mr.SANJAY PRAKASH VERMA Mr.MD. HELAL AHMAD Mr.LAKMESH MARVIND Mr.HARGOVIND SINGH HIMKAR
67.	CWJC/7417/2015 LAND ENCROACHMENT	1	PREMA DEVI vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH	Mr.PURNENDU SINGH- GP27 Mr.AJAY KR.RASTOGI (AAG10)
68.	CWJC/10657/2015 LAND ENCROACHMENT	4	BANGALI YADAV vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU PRASAD YADAV	Mr.PRASHANT PRATAP (GP6)
69.	CWJC/11095/2015 LAND ENCROACHMENT	3	RAM UDGAR SAH vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD SINGH	Mr.SUNIL KR. MANDAL (SC24)
70.	CWJC/13333/2015 LAND ENCROACHMENT	3	LALAN SINGH vs THE STATE OF BIHAR & ORS	Mr.NALIN KUMAR Mr.AMIT KUMAR SINGH Mr.RAM KISHORE SINGH	Mr.SC24 S.K.MANDAL
71.	CWJC/1458/2016 LAND ENCROACHMENT	8	AVINASH KUMAR MOHAN vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR	Mr.GP19- RAJESH KUMAR Mr.GP20 MADANJEET KUMAR
72.	CWJC/3022/2016 LAND ENCROACHMENT	10	SHIVDAS PANDEY vs THE STATE OF BIHAR & ORS	Mr.BIJENDRA KUMAR Mr.YUGAL KISHORE Mr.ANSHUMAN Mr.RAJEEV NAYAN	Mr.SC29- R.R.K. PANDEY Mr.SATISH KUMAR SINHA Mr.ZAINUL ABEDIN Mr.SYED ASGHER NAJMI Mr.MD. NADIM SERAJ Mr.SARVESH KUMAR SINGH (AAG13)
73.	CWJC/7626/2016 LAND ENCROACHMENT	7	RAMASHRAY SINGH vs THE STATE OF BIHAR & ORS	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH	Mr.HARISH KUMAR- GP32
74.	CWJC/10642/2016 LAND ENCROACHMENT	3	CHANDESHWAR PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.GAGAN DEO YADAV	Mr.GP17- BINODJI VERMA Mr.RAJ KISHORE ROY (GP18)
75.	CWJC/11249/2016 LAND ENCROACHMENT	4	SUNAINA DEVI vs THE STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR UPADHYAY Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA	Mr.GA5- JAI SHANKAR BARNWAL Mr.KAUSHAL KUMAR Mr.RAJESH KUMAR Mr.SHILPA SINGH (GA12) Mr.A.C. TO G.A. - 12
76.	CWJC/11426/2016 LAND ENCROACHMENT	6	ASHOK PAPER MILLS LIMITED vs THE UNION OF INDIA & ORS	Mr.SANJAY KUMAR OJHA	Mr.MADHUKAR KRISHNA SINHA- SC1 Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC) Mr.PANKAJ KUMAR (SC12)
77.	CWJC/15708/2016 LAND ENCROACHMENT	8	MANAHAR GOPAL vs THE STATE OF BIHAR & ORS	Mr.BHUBNESHWAR PRASAD Mr.RITU SHEKHAR Mr.MD. NADIM SERAJ Mr.SARBOTTAM KUMAR SARKAR	Mr.RAJ KISHORE ROY- GP18 Mr.CHANDRA MOHAN SINGH
78.	CWJC/19735/2016 LAND ENCROACHMENT	4	ANAND KUMAR JHA @ BUCH JHA & ANR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR Mr.MONIKA	Mr.RAJ KISHORE ROY-GP18 Mr.SHAILENDRA KUMAR DWIVEDI
79.	CWJC/19776/2016 LAND ENCROACHMENT	3	RAJU KUMAR vs THE STATE OF BIHAR & ORS	Mr.MILIND KUMAR MISHRA	Mr.VIKASH KUMAR-SC11
80.	CWJC/2246/2017 LAND ENCROACHMENT	4	ARBIND KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.AVINASH KUMAR Mr.PRAVIN KUMAR Mr.NILESH KUMAR Mr.SHASHANK SHEKHAR	Mr.MD. KHURSHID ALAM-AAG12 Mr.ARVIND KUMAR PANDEY
81.	CWJC/2613/2017 LAND ENCROACHMENT	3	PARAMANAND CHOUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU NATH JHA	Mr.MD. KHURSHID ALAM-AAG12
82.	CWJC/4106/2017 LAND ENCROACHMENT	3	SHANKAR PASWAN & ORS vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SHRIVASTAVA	Mr.RAJ KISHORE ROY-GP18
83.	CWJC/4325/2017 LAND ENCROACHMENT	3	RAJESH YADAV vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SHRIVASTAVA	Mr.MD KHURSHID ALAM-AAG12
84.	CWJC/5956/2017 LAND ENCROACHMENT	1	HARI KISHORE SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR MISHRA Mr.BINAY KANT MANI TRIPATHI Mr.AJITA	Mr.SAJID SALIM KHAN -SC25
85.	CWJC/8242/2014 FREEDOM FIGHTER	6	UMESH KUMAR vs THE UNION OF INDIA & ORS	Mr.SANJEEV KUMAR	Mr.SC9- RAJ NANDAN PRASAD Mr.VIKASH KUMAR (SC11) Mr.ANSHUMAN SINGH (CGC)
86. with	CWJC/9554/2015 MINES REGULATION &	7	M/S RAM PRAVESH RAI ESTATE PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH	Mr.AJAY- GA12 Mr.RAJENDRA PRASAD Mr.RAJENDRA PRASAD
87.	CWJC/13136/2015 MINES REGULATION &	4	M/S RAM PRAVESH RAI ESTATE PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH	Mr.DEVENDRA KR SINHA () Mr.RAJENDRA PRASAD
88.	CWJC/2500/2016 OTHER MISC. MATTER	1	KISHORE KUMAR vs THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH	Mr.ASHOK KUMAR KESHRI-AAG11
89.	CWJC/13159/2016 MINES REGULATION &	1	SRI RAJENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.RAJENDRA PRASAD	Mr.SMT.KUMARI AMRITA-GP13 Mr.RAJENDRA PRASAD Smt.BINITA SINGH

90.	CWJC/16510/2016 OTHER MISC. MATTER	1	SIYARAM MISHRA vs THE STATE OF BIHAR & ORS	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.SUNIL KR. MANDAL- SC3
91.	CWJC/20040/2016 FOREST ACT	1	AMIT KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH Mr.DHARMENDRA KUMAR SINGH	Mr.AWANISH NANDAN SINHA-GP21
92.	CWJC/1686/2017 OTHER MISC. MATTER	3	RAMANUJ PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.RAJESH KUMAR SINGH	Mr.ARCHANA MEENAKSHEE-GP6 Mr.NIKESH KUMAR
93.	CWJC/1928/2017 FOREST ACT	1	SHIVJEE KUMAR vs THE STATE OF BIHAR & ORS	Mr.AJAY NANDAN SAHAY Mr.RAVI SHANKAR SAHAY	Mr.GAJENDRA PD.YADAV-SC17
94.	CWJC/3116/2017 OTHER MISC. MATTER	1	RAJENDRA PASWAN vs THE STATE OF BIHAR & ORS	Mr.SATYAM SHIVAM SUNDARAM Mr.NABIN KUMAR	Mr.SUNIL KR.MANDAL-SC3
95.	CWJC/3595/2017 OTHER MISC. MATTER	4	CENTRAL SELECTION BOARD OF CONSTABLE, BIHAR vs STATE INFORMATION COMMISSION & ORS	Mr.KUNAL TIWARY Mr.RATNESH KUMAR SINGH	Mr.MD.RAISHUL HAQUE-SC10 Smt.BINITA SINGH Mr.VINOD GAUTAM
96.	CWJC/5636/2017 LAND ENCROACHMENT	1	BHUVNESHWAR JHA vs THE STATE OF BIHAR & ORS	Mr.NAVESH NANDAN Mr.SURENDRA PRASAD SINGH	Mr.RISHI RAJ SINHA- SC19
97.	CWJC/8343/2007 LAND ENCROACHMENT	2	UPENDRA KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.RATANAKAR JHA	Mr.(GP9) Mr.NAMRATA MISHRA
98.	CWJC/1271/2012 LAND ENCROACHMENT	4	KHUSHAR TANTI & ORS vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR VERMA	Mr.PRASHANT PRATAP GP6 Mr.HIRA JHA Mr.DHANANJAY KUMAR Mr.CHANDRA SHEKHAR SINGH Mr.RAM NARAYAN MAHTO
99.	CWJC/5224/2012 OTHER MISC. MATTER	3	DILIP KUMAR YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH Mr.PRABHAT KUMAR DIPAK Mr.ABHISHEK Mr.MRS. ANITA RAGHAVENDRA	Mr.GIRIJA SHANKAR PD GP1 Mr.KANTI JHA Mr.MADHAV ROY Mr.RABINDRA NATH TIWARI Mr.SUBASH CHANDRA YADAV (GP15)
100.	CWJC/13132/2013 LAND ENCROACHMENT	8	DR. BINAY KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.RATANAKAR JHA	Mr.AWDHESH KUMAR PANDEY (GA9)
101.	CWJC/9166/2014 LAND ENCROACHMENT	1	MD. KASIM ANSARI vs THE STATE OF BIHAR & ORS	Mr.ROHIT KISHORE PRASAD Mr.RATAN KUMAR SINHA	Mr.AAG10- P.N.SHAHI
102.	CWJC/15553/2014 LAND ENCROACHMENT	1	MAHADEO SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH	Mr.SC21 KUMAR MANISH Mr.RAM HRIDAY PRASAD Mr.KUMAR MANISH (SC 5)
103.	CWJC/8602/2015 LAND ENCROACHMENT	1	JAGDISH RABI DAS vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR DAS NO.- 2	Mr.SC3-SYED ARSHAD ALAM
104.	CWJC/19645/2015 LAND ENCROACHMENT	3	BHOLA RAI vs THE STATE OF BIHAR & ORS	Mr.SITA RAM YADAV	Mr.ANSHUMAN SINGH- GP24 Mr.RAMADHAR SINGH (GP25)
105.	CWJC/4279/2016 INDIAN REGISTRATIO	1	DR. ABANESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA	Mr.PRABHAT KUMAR SINGH-SC12 Mr.PRASOON SINHA Mr.SANJAY PRAKASH VERMA Mr.RISHI RAJ SINHA (SC19)
106.	CWJC/4922/2016 MINES REGULATION &	4	JAI PRAKASH GUPTA vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR Mr.DR. ANAND KUMAR	Mr.NAWAL KISHORE SINGH-SC2 Mr.RAJENDRA PRASAD Mr.J.K.ROY -1 (SC13)
107.	CWJC/8652/2016 ENVIORNMENT & POLL	1	MAA BHAGWATI ATTA OIL MILL vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SHARMA	Mr.AWANISH NANDAN SINHA-GP11 Smt.BINITA SINGH
108.	CWJC/10159/2016 OTHER MISC. MATTER	3	TARA CHARAN MISHRA vs THE STATE OF BIHAR & ORS	Mr.CHANDRA KANT Mr.ANANT PRASAD SHRIVASTAVA	Mr.GP26- NIRBHAY KUMAR SINGH
109.	CWJC/10221/2016 ENVIORNMENT & POLL	3	RAM BRIKSHA BHAGAT vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR	Mr.RAJIV ROY- GP5
110.	CWJC/12601/2016 LAND ENCROACHMENT	9	UMA SHANKAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SRIVASTVA Mr.JITENDRA KISHORE VERMA	Mr.HARISH KUMAR-GP8 Mr.SIDDHARTHA PRASAD
111.	CWJC/14774/2016 LAND ENCROACHMENT	1	OM PRAKASH LAL vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.MD.KHURSHID ALAM-AAG12
112.	CWJC/16067/2016 LAND ENCROACHMENT	1	UMESH KUMAR ROY vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR Mr.NAND KISHORE SINGH	Mr.SYED IQBAL AHMAD- SC20 Mr.AMLESH KUMAR VARMA
113.	CWJC/16181/2016 LAND ENCROACHMENT	1	MAHESHWAR PD. CHOUDHARY & ORS vs THE UNION OF INDIA & ORS	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA	Mr.SUBHASH CHANDRA YADAV- GP15 Mr.SANJAY KUMAR SINGH Mr.RAMADHAR SHEKHAR
114.	CWJC/16270/2016 OTHER MISC. MATTER	1	RASHIDA KHATOON vs THE STATE OF BIHAR & ORS	Mr.SYED ASGHER NAJMI Mr.SHASHI BHUSHAN KUMAR	Mr.SHEOSHANKAR PRASAD-SC8
115.	CWJC/17430/2016 LAND ENCROACHMENT	3	BIDYANAND PRASAD vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR Mr.SATYENDRA KUMAR BHATNAGAR Mr.ARUN KUMAR Mr.DEEPANJALI GUPTA	Mr.SUBHASH PRASAD SINGH-GA3 Mr.VIJAY SHANKAR UPADHYAY

116.	CWJC/18208/2016 LAND ENCROACHMENT	1	SAKINA KHATOON vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KUMAR TIWARY Mr.ASHOK KUMAR SINHA NO.-2 Mr.LOKESH	Mr.KHURSHID ALAM-AAG12
117.	CWJC/18357/2016 ARMS ACT	3	SOHAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.PAWAN KUMAR SINGH Mr.RAJU KUMAR	Mr.SHEO SHANKAR PRASAD-SC8
118.	CWJC/18453/2016 LAND ENCROACHMENT	1	HRISHIKESH MISHRA vs THE STATE OF BIHAR & ORS	Mr.NITYANAND MISHRA Mr.BALMEEKI PANDEY BHASKER	Mr.RAJ KISHORE ROY- GP18
119.	CWJC/19091/2016 FOREST ACT	3	SUNIL KUMAR BARNAWAL vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.RAGHWANAND-GA11
120.	CWJC/19649/2016 OTHER MISC. MATTER	1	PUNAM DEVI vs THE STATE BANK OF INDIA & ORS	Mr.SANJAY KUMAR VERMA	Mr.KAUSHLENDRA KUMAR SINHA Mr.RAKESH KUMAR SINGH Mr.SRI SUNIL KUMAR SINGH
121.	CWJC/19775/2016 LAND ENCROACHMENT	1	JAGDISH SINGH vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR	Mr.SUBHASH CHANDRA YADAV- GP15
122.	CWJC/19883/2016 FOREST ACT	3	PINTU KUMAR vs THE STATE OF BIHAR & ORS	Mr.MD. JAVED JAFAR KHAN	Mr.GAJENDRA PD.YADAV-SC17
123.	CWJC/20164/2016 LAND ENCROACHMENT	1	KAMAKHYA NARAIN SINGH vs THE STATE OF BIHAR & ORS	Mr.DEEPAK KUMAR Mr.AMARENDRA NARAYAN	Mr.SUBHASH CHANDRA YADAV-GP15
124.	CWJC/20588/2016 LAND ENCROACHMENT	1	BINOD SINGH vs THE STATE OF BIHAR & ORS	Mr.RABINDRA PRASAD SINGH	Mr.KINKAR KUMAR-SC9
125.	CWJC/117/2017 LAND ENCROACHMENT	1	RAI BAHADUR DALIP NARAYAN SINGH TRUST ESTATE vs THE STATE OF BIHAR & ORS	Mr.KUMAR UDAY SINGH	Mr.SUSHIL KUMAR- GP22 Mr.VINAY KIRTI SINGH Mr.KUMAR MANISH Mr.RAJESH SINHA Mr.AWADHESH PRASAD SINHA
126.	CWJC/153/2017 LAND ENCROACHMENT	1	SUDHIR KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.JAY PRAKASH SHARMA	Mr.RAJ KISHORE ROY- GP18
127.	CWJC/989/2017 LAND ENCROACHMENT	1	MURARI SINGH vs THE STATE OF BIHAR & ORS	Mr.BISHWA NATH CHAUDHARY Mr.SANJAY KR THAKUR PRIYADARSHI	Mr.RAJ KISHORE ROY-GP18

FOR HEARING

1.	CWJC/6050/2011 ARMS ACT	1	VIJAY PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR ARUN Mr.SIYARAM PANDEY	Mr.PRASOON SINHA GA2 Mr.RAGHWANAND (GA11)
2.	CWJC/7083/1999 HOUSING BOARD MATT	45	SUDHIR RANJAN & ANR. vs THE STATE OF BIHAR & ORS	Mr.ASHRAF ANSARI Mr.SUMIT KUMAR	Mr.(GP9) Mr.ANSHUMAN SINGH Mr.AHSANUDDIN AMANULLAH Mr.ANSHUMAN SINGH Mr.NIRBHAY KR.SINGH (GP26) Mr.(GP26)
3.	CWJC/2537/2006 ARMS ACT	36	HARI OM KUMAR vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.RAVINDRA KUMAR Mr.RAJESH RANJAN KUMAR	Mr.(SC9) Mr.(SC7) Mr.ANSHUMAN SINGH (GP24)
4.	CWJC/2605/2006 ARMS ACT	30	SHAILENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSHAN DAS Mr.PROMOD MANBANSH Mr.DR.KUMAR BINODE BARIAR	Mr.(SC9) Mr.(SC7) Mr.ANSHUMAN SINGH (GP24)
5.	CWJC/7115/2006 ARMS ACT	1	BRAJDEO SINGH YADAV vs THE STATE OF BIHAR & ORS	Mr.RAJU GIRI Mr.VIKAS RATAN BHARTI	Mr.(SC12) Mr.MANOJ PRIYADARSHI(SC17) Mr.NAGENDRA PD.YADAV (SC23)

(AT 12.00 NOON)

TO BE MENTIONED

1.	CR. MISC./4587/2016 QUASHING(498A)-IPCQSH COMPLAIN FOR OTHER	4	GAJENDRA BHAGAT vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.ARBIND KUMAR PANDEY(APP)
2.	CR. MISC./43389/2016 A.BAIL IPC 498A/34A.BAIL	3	MUKESH KUMAR SAH vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.SRI AMITESH KUMAR (APP8)

FOR ADMISSION

1.	CR. MISC./3228/2015 QUASHING (406/409/QSH F.I.R. FOR CONGNIZ	1	RENU KUMARI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.BHARAT BHUSHAN (APP)
2.	CR. MISC./6008/2015 QUASHING(498A)-IPCQSH COMPLAIN FOR OTHER	3	ARVIND YADAV @ VIKAS YADAV vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR	Mr.ADITYA NARAYAN SINGH-I(APP)
3.	CR. MISC./8259/2015 QUASHING(379,504,5QSH F.I.R. FOR CONGNIZ	1	AMULYA KUMAR ROY @ AMULYA ROY vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	Mr.S.N.SHUKLA (APP)
4.	CR. MISC./8962/2015 QUASHING(227 CR.P.QSH S.T	1	AMRESH KUMAR @ PINTU vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.BINOD KUMAR NO. 3 (APP)
5.	CR. MISC./10286/2015 QUASHING (245) CR.QSH COMPLAIN FOR OTHER	1	RAVINDRA KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.ANUJ KUMAR Mr.JAVED ASLAM	Mr.HIRDAY PRASAD SINGH (APP)

6.	CR. MISC./11866/2015 QUASHING (376,341,QUASHING	1	INDRAMANI RAI vs STATE OF BIHAR & ANR	Mr.PRAFULL CHANDRA JHA	Mr.J.UPADHYAY(APP)
7.	CR. MISC./15789/2015 QUASHING(302,34) IQSH S.T	1	DINESH CHAUDHARY & ORS. vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.ANUJ KR.SRIVASTAV(APP)
8.	CR. MISC./16637/2015 QUASHING (406) IPCQSH F.I.R. FOR CONGNIZ	1	GANGESHWAR PRASAD @ GANGESWAR PRASAD vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.MANOJ KUMAR 1 (APP)
9.	CR. MISC./20994/2015 QUASHING (420/419/QSH F.I.R. FOR CONGNIZ	1	BISHESHWAR YADAV @ BISHESHWAR PD. YADAV vs THE STATE OF BIHAR	Mr.NILENDU KUMAR CHOUDHARY Mr.MANISH KUMAR NO-2	Mr.MADHURANAND JHA (APP)
10.	CR. MISC./21554/2015 QUASHING(323,384,3QSH COMPLAIN FOR CONGN	1	UDAY CHANDRA CHOUDHARY & ANR. vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.RAM SUMIRAN RAI(APP)
11.	CR. MISC./24174/2015 QUASHING (420,467,QSH COMPLAIN FOR DIREC	1	DINESH KUMAR YADAV & ANR vs STATE OF BIHAR & ANR	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.KUNJ BIHARI SHARAN	Mr.SANJAY KR.SINGH(APP)
12.	CR. MISC./24562/2015 QUASHING (406,420,QSH F.I.R. FOR DIRECT	3	RAUNAQ SINGH KANDEY vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH	Mr.AJIT KUMAR(APP)
13.	CR. MISC./24621/2015 QUASHING (146) CR.QUASHING	1	PRAMOD SINGH @ PRAMOD KUMAR vs THE STATE OF BIHAR & ORS	Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA	Mr.SHYAM KUMAR SINGH (APP) Mr.RAJESH KUMAR Mr.YASHRAJ BARDHAN
14.	CR. MISC./25524/2015 QUASHING(498A,379)QSH COMPLAIN FOR CONGN	1	VIDYA NAND DUBEY & ORS vs STATE OF BIHAR & ANR	Mr.NAWAL KISHOR PRASAD Mr.DHARMENDRA KUMAR	Mr.ZAINUL ABEDIN(APP)
15.	CR. MISC./25839/2015 QUASHING(147,323,3QSH F.I.R. FOR CONGNIZ	1	MAHENDRA SAH & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.PARMANAND KUMAR (APP)
16.	CR. MISC./26241/2015 QUASHING(302,342,3QSH COMPLAIN FOR OTHER	1	LAXMAN MANJHI (CHAUKIDAR) vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH	Mr.ASHA KUMARI(APP)
17.	CR. MISC./27530/2015 QUASHING(U/S 14(2)QSH COMPLAIN FOR CONGN	1	M/S. AARON HEALTHCARE AND EXPORT (P) LTD. & ORS vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.NAVIN SHARMA	Mr.SATYAVERAT VERMA (APP)
18.	CR. MISC./28383/2015 QUASHING(323,452,3QSH COMPLAIN FOR CONGN	1	MRITUNJAY KUMAR vs STATE OF BIHAR & ANR	Mr.AVANISH KUMAR SINGH Mr.SIDDHARTH HARSH Mr.AMBUJ NAYAN CHAUBEY Mr.VIKAS KUMAR	Mr.ASHRAF ANSARI(APP)
19.	CR. MISC./29162/2015 QUASHING(498A,354,QSH F.I.R. FOR CONGNIZ	1	KRISHNAWATI KUER @ KRISHNAWATI DEVI & ANR vs STATE OF BIHAR & ANR	Mr.RAGHUNANDAN KUMAR SINGH	Mr.DR.RAVINDRA KUMAR(APP)
20.	CR. MISC./29545/2015 QUASHING(447,384,4QSH COMPLAIN FOR CONGN	1	PHOOL SINGH @ PHOOL SHARMA @ AJIT KUMAR SHARMA vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.ANITA KUMARI (APP)
21.	CR. MISC./32112/2015 QUASHING(498A) IPCQSH F.I.R. FOR OTHERS	3	SHARVAN DAS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.LALAN KUMAR (APP)
22.	CR. MISC./32448/2015 QUASHING (406/420/QUASHING	1	SANJAY KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH	Mr.INDU BALA PANDEY (APP)
23.	CR. MISC./32468/2015 QUASHING(307,323,3QSH F.I.R. FOR OTHERS	1	RAVINDRA SHARMA & ANR. vs STATE OF BIHAR & ANR	Mr.RAJENDRA PRASAD Mr.AMRESH	Mr.SANJAY KUMAR SHARMA(APP) Mr.UDAY KUMAR
24.	CR. MISC./32559/2015 QUASHING (498A,34)QSH F.I.R. FOR CONGNIZ	1	JAGDISH PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR	Mr.NITYANAND(APP)
25.	CR. MISC./35469/2015 QUASHING(498A,34) QSH F.I.R. FOR CONGNIZ	1	RAKESH RANJAN @ RAJA vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR	Mr.RAM ANURAG SINGH (APP) Mr.BIMLESH KUMAR PANDEY
26.	CR. MISC./36691/2015 QUASHING(323,386,3QSH COMPLAIN FOR CONGN	1	NIRANJAN PRASAD vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.LALA PRAKASH CHANDRA LAL	Mr.MADHURANAND JHA(APP)
27.	CR. MISC./37060/2015 QUASHING (227 CR.PQSH F.I.R. FOR DISCHAR	1	HARI NATH MISHRA @ HARE NATH MISHRA & ORS vs STATE OF BIHAR & ANR	Smt.PUNAM SHRIVASTAVA Mr.PRADEEP KUMAR SINHA	Mr.SURESH PD.SINGH(APP)
28.	CR. MISC./37376/2015 QUASHING(447,448,4QUASHING	4	SANGITA DEVI vs THE STATE OF BIHAR & ORS	Mr.AMISH KUMAR	Mr.DR.INDIWAR KUMARI(APP)
29.	CR. MISC./37664/2015 QUASHING (414,120BQSH F.I.R. FOR CONGNIZ	1	SWETA KUMARI vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.PRANAV KUMAR(APP)
30.	CR. MISC./38141/2015 QUASHING(353,343,3QSH F.I.R. FOR DIRECT	1	RAM SHAKAL RAI & ORS. vs STATE OF BIHAR & ANR	Mr.AMISH KUMAR	Mr.DR.INDIWAR KUMARI(APP)
31.	CR. MISC./38203/2015 QUASHING(498A) IPCQSH F.I.R. FOR CONGNIZ	1	RAM BABU YADAV & ORS vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR JHA Mr.DHRAMVEER	Mr.M.K. KHARE(APP)

32.	CR. MISC./38209/2015 QUASHING (420/406/QSH COMPLAIN FOR OTHER	3	AWADHESH JHA @ AWADHESH KUMAR JHA vs THE STATE OF BIHAR THROUGH VIGILANCE & ANR	Mr.DUDH NATH SINGH Mr.NILESH KUMAR Mr.AMIT KUMAR	Mr.RAMAKANT SHARMA (LAW OFF. VIG)
33.	CR. MISC./38253/2015 QUASHING(498A,323,QS H F.I.R. FOR CONGNIZ	1	SUMIT KUMAR vs STATE OF BIHAR & ANR	Mr.SANJIV SHARAN	Mr.RANA RANDHIR SINGH(APP) Mr.ARUN KUMAR Mr.BIPIN KUMAR
34.	CR. MISC./38559/2015 QUASHING (323/341)QSH COMPLAIN FOR CONGN	1	DINESHWAR YADAV @ DINESHWAR PRASAD SUDHANSHU & ORS. vs STATE OF BIHAR & ANR	Mr.AMISH KUMAR	Mr.U.L.VERMA (APP)
35.	CR. MISC./38748/2015 QUASHING(307,504,3QSH F.I.R. FOR CONGNIZ	1	RAHUL KUMAR vs STATE OF BIHAR & ANR	Mr.RAJKUMAR RAJESH Mr.GIRISH CHANDRA	Mr.NAGENDRA PRASAD (APP)
36.	CR. MISC./38767/2015 QUASHING (457,452,QUASHING	1	BIBI RUKHASANA @ BIBI RUKSANA vs STATE OF BIHAR & ANR	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA Mr.PANKAJ KUMAR Mr.KAMLESH KUMAR PATHAK Mr.SWAPNIL KUMAR SINGH	Mr.S.M.RAHMAN(APP)
37.	CR. MISC./39835/2015 QUASHING (504)IPCQSH F.I.R. FOR CONGNIZ	1	BHARAT YADAV & ANR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.SHAILENDRA KR.SINGH(APP)
38.	CR. MISC./40004/2015 QUASHING(482 CR.P.QSH F.I.R. FOR OTHERS	1	BIBI HAJRA KHATOON vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.UMA NATH MISHRA(APP)
39.	CR. MISC./40296/2015 QUASHING (239 CR.PQSH F.I.R. FOR DISCHAR	1	MAHABIR RAM vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.S.DAYAL(APP)
40.	CR. MISC./41366/2015 QUASHING (498A/494QSH F.I.R. FOR CONGNIZ	1	CHINTA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.MURARI NARAIN CHAUDHARY	Mr.DR. RAVINDRA KUMAR (APP)
41.	CR. MISC./41931/2015 QUASHING(228 CR.P.QSH F.I.R. FOR DISCHAR	1	BABLU KUMAR @ BABLU SINGH & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA MAULI CHAURASIA	Mr.RAM SHANKAR DAS(SPL.APP)
42.	CR. MISC./42294/2015 QUASHING(406,420,3QSH F.I.R. FOR CONGNIZ	1	DR. ZAHOOR ALAM @ DR. MD. ZAHOOR ALAM & ORS vs STATE OF BIHAR & ANR	Mr.AMIR ALAM Mr.BIRENDRA KUMAR	Mr.SHAILENDRA KUMAR NO.2 (APP)
43.	CR. MISC./42617/2015 QUASHING(228 CR.P.QUASHING	1	REKHA RAI & ORS vs THE STATE OF BIHAR	Mr.DILIP KUMAR TONDON	Mr.SAHIN BEGUM(APP)
44.	CR. MISC./43597/2015 QUASHING(145 CR.P.QUASHING	1	SMT. USHA SINHA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR(ASG) Mr.KAMLENDRA PD. SINGH	Mr.J.UPADHYAY(APP)
45.	CR. MISC./44230/2015 QUASHING(258 CR.P.QSH F.I.R. FOR OTHERS	1	AHMAD ALI ANSARI @ AMHAD ALI & ANR vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.A.L.PANDIT(APP)
46.	CR. MISC./44422/2015 QUASHING(302,201,1QSH F.I.R. FOR CONGNIZ	3	RAVINDRA YADAV vs THE STATE OF BIHAR	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.KUNJ BIHARI SHARAN	Mr.SANJAY KUMAR SHARMA(APP) Mr.PRABHAKAR SINGH
47.	CR. MISC./44735/2015 QUASHING(420,409,1QSH F.I.R. FOR DIRECT	3	MANOJ KUMAR SAH vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.B.N.PANDEY(APP)
48.	CR. MISC./45894/2015 QUASHING (125) CR.QUASHING	1	SOBRITA DEVI vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR JHA	Mr.PARMESHWAR MEHTA (APP)
49.	CR. MISC./46223/2015 QUASHING (323/504)QSH COMPLAIN FOR CONGN	1	ADYA PRASAD SINHA @ DR. ADYA PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.PRAVIN KUMAR	Mr.MD. ANSARUL HAQUE (APP)
50.	CR. MISC./47520/2015 QUASHING (307,341,QUASHING	1	PRAMOD RAJPATI & ANR vs STATE OF BIHAR & ANR	Mr.SURAJ NARAIN YADAV Mr.SUBESH SHARMA Mr.NIKHILESH KUMAR	Mr.SMT. SAHIN BEGAM(APP)
51.	CR. MISC./48242/2015 QUASHING (239) CR.QSH F.I.R. FOR DISCHAR	1	SNEH LATA JHA @ SNEHALATA JHA & ANR vs THE STATE OF BIHAR	Mr.KRISHNA CHANDRA Mr.PRAVIN KUMAR	Mr.UMESHA NAND PANDIT (APP)
52.	CR. MISC./48288/2015 QUASHING (363/34) QSH COMPLAIN FOR CONGN	1	MD. ILTAF HOSSAIN ANSARI @ MD. ILTAF HUSSAIN & ORS vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.M.K. NIRALA (APP)
53.	CR. MISC./48336/2015 QUASHING (376(G))IQSH F.I.R. FOR DISCHAR	3	SARWAN YADAV @ SARWAN KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA	Mr.ASHOK KR.SINGH(APP) Mr.BACHAN JEE OJHA
54.	CR. MISC./49381/2015 QUASHING(323,379,5QSH F.I.R. FOR CONGNIZ	1	BHISHM PRASAD SINGH @ BHISHM KUMAR RAI vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.RABINDRA KUMAR PRIYADARSHI Mr.KAUSHAL KUMAR SINGH	Mr.GULNAR BEGUM(APP) Mr.RABINDRA KUMAR PRIYADARSHI
55.	CR. MISC./49409/2015 QUASHING(467,468,1QSH F.I.R. FOR CONGNIZ	1	DR. BINOD SINGH vs THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU, PATNA	Mr.RADHA MOHAN SINGH Mr.DEWENDRA NARAYAN SINGH	Mr.RAMAKANT SHARMA(L.O,I/C VIGI)

56.	CR. MISC./49431/2015 QUASHING (380)IPCQSH COMPLAIN FOR OTHER	1	YOGENDRA BHAGAT & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.PRATIBHA SRIVASTAVA Mr.VARUN KUMAR	Mr.NAVIN KR.PANDEY(APP)
57.	CR. MISC./49904/2015 QUASHING (25(1BA)/QSH F.I.R. FOR CONGNIZ	1	RAKESH RANJAN vs THE STATE OF BIHAR	Mr.DR. ANJANI PD. SINGH	Mr.S.D. SINGH YADAV (APP)
58.	CR. MISC./50095/2015 QUASHING (396)IPCQSH F.I.R. FOR CONGNIZ	1	SUJIT KUMAR BHAGAT @ SUJIT KUMAR vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.J.UPADHYAY(APP)
59.	CR. MISC./51389/2015 QUASHING (25(1BA)/QSH F.I.R. FOR CONGNIZ	1	BHARAT PRASAD vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.ATUL KUMAR PANDEY Mr.PRAVIN KUMAR	Mr.B.N. PANDEY (APP)
60.	CR. MISC./52164/2015 QUASHING (379/341/QSH S.T	1	HARENDRA RAM & ORS vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR	Mr.A.DAYAL (APP)
61.	CR. MISC./52355/2015 QUASHING(U/S 4 D.PQSH COMPLAIN FOR CONGN	1	SUJIT KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR	Mr.MADHURANAND JHA(APP)
62.	CR. MISC./52435/2015 QUASHING (379/323/QSH F.I.R. FOR OTHERS	1	GHANSHYAM PRASAD vs STATE OF BIHAR & ANR	Mr.NAND KISHORE PRASAD	Mr.SURENDRA KUMAR (APP)
63.	CR. MISC./53387/2015 QUASHING(228 CR.P.QSH F.I.R. FOR DISCHAR	1	BINDESHWAR THAKUR & ANR vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.AMBIKA BHAGAT(SPL.APP)
64.	CR. MISC./53449/2015 QUASHING(205 CR.P.QSH COMPLAIN FOR OTHER	1	SHANTI DEVI vs STATE OF BIHAR & ANR	Smt.MADHURI LATA Mr.RAJNANDAN KUMAR	Mr.KALYAN SHANKAR (APP)
65.	CR. MISC./53947/2015 QUASHING (302/201/QSH F.I.R. FOR CONGNIZ	1	RAM AGYA SINGH @ RAM ADYA SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR	Mr.VEENA KUMARI JAISWAL (APP) Mr.MADAN JEET KUMAR Mr.ANIL KUMAR
66.	CR. MISC./54447/2015 QUASHING (379/341/QSH F.I.R. FOR OTHERS	1	YUGAL KISHORE SINGH vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SHARMA	Mr.S.N SHUKLA (APP)
67.	CR. MISC./55045/2015 QUASHING(427,379)-QSH COMPLAIN FOR CONGN	1	AKBAR ANSARI @ ALI AKBAR ANSARI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.B.N.PANDEY(APP)
68.	CR. MISC./55250/2015 QUASHING(323,406,5QSH COMPLAIN FOR CONGN	1	SUDHIR SINGH vs STATE OF BIHAR & ANR	Mr.BIPIN KUMAR Mr.ARUN KUMAR Mr.MUKESH KUMAR SINGH	Mr.S.N.SHUKLA(APP)
69.	CR. MISC./55278/2015 QUASHING (498A) IPQSH COMPLAIN FOR CONGN	1	DEEP KUMAR vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.RAJENDRA PRASAD NAT (APP)
70.	CR. MISC./55283/2015 QUASHING(323,341,1QSH F.I.R. FOR CONGNIZ	1	UPENDRA PASWAN & ORS vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.AJAY KUMAR-II(APP)
71.	CR. MISC./55695/2015 QUASHING(302,201,3QSH F.I.R. FOR CONGNIZ	1	SIDHESHWAR PRASAD @ BAUANAND @ BAUNAND YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR	Mr.RAM SUMIRAN ROY (APP) Mr.MADAN JEET KUMAR Mr.ANIL KUMAR
72.	CR. MISC./56278/2015 QUASHING(379,448,3QSH F.I.R. FOR CONGNIZ	1	SUDHA SINGH RATHAUR & ORS. vs STATE OF BIHAR & ANR	Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH	Mr.J.UPADHYAY(APP)
73.	CR. MISC./56460/2015 QUASHING (420/465/QSH F.I.R. FOR CONGNIZ	1	MD. SAJJAD ALAM @SAJJAD ALAM vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.RAJENDRA PRASAD NAT (APP) Mr.RAMAKANT SHARMA
74.	CR. MISC./57191/2015 QUASHING (498A/341QSH F.I.R. FOR CONGNIZ	1	DINANATH SINGH @ DINANATH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINHA Mr.SUDHIR KUMAR SINHA	Mr.MANOJ KUMAR (APP)
75.	CR. MISC./57429/2015 QUASHING(409,420) QSH F.I.R. FOR CONGNIZ	1	UMESH NARAYAN PARBAT vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.PRAVEEN PRABHAKAR	Mr.UPENDRA KUMAR(APP) Mr.SHAILENDRA KUMAR SINGH
76.	CR. MISC./58303/2015 QUASHING (498A,323QSH COMPLAIN FOR CONGN	1	JANAK NANDANI DEVI @ JANAKNANDINI SHAHI vs STATE OF BIHAR & ANR	Smt.MADHURI LATA Mr.RAJA RAM MISHRA Mr.RAJNANDAN KUMAR	Mr.BINOD KUMAR(APP)
77.	CR. MISC./58552/2015 QUASHING(379,323,5QSH COMPLAIN FOR CONGN	1	DEEP KUMAR vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.RAJENDRA PD.NUT(APP)

(AFTER THE ABOVE)
FOR ADMISSION

1.	CR. MISC./44305/2011 QUASHING	5	HARI NANDAN MEHTA vs THE STATE OF BIHAR & ANR	Mr.NARESH KUMAR MEHTA	Mr.MD.A.HAQUE SAHARA (APP)
2.	CR. MISC./18829/2012 QUASHING	5	KAMLESHWAR LAL KARN AND OTHERS vs THE STATE OF BIHAR AND ANR.	Mr.HARI KISHORE THAKUR	Mr.SANJAY KUMAR SINGH(APP) Mr.ANIL KUMAR SINHA Mr.KRISHNA KANT SINGH
3.	CR. MISC./43109/2012 QUASHING(394)-IPC B QSH OF THE ORDER OF IN (CR. WJC/931/2012)	7	MD. JAWAID MANZOOR vs STATE OF BIHAR & ANR	Mr.SAURABH KUMAR Mr.MD. NAJMUL HODDA Mr.SAURABH KUMAR	Mr.GAUTAM BOSE (AAG8) Mr.GAUTAM BOSE-AAG8

4.	CR. MISC./49126/2012 QUASHING(420/406)-QSH F.I.R. FOR CONGNIZ	10	SUSHIL KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR	Mr.S.EHTESHAMUDDIN (APP)
5.	CR. MISC./15542/2013 QUASHING(323,504)-QSH COMPLAIN FOR CONGN	9	ARVIND KUMAR @ ARBIND BHAGAT & ANR vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY Mr.SANJAY KUMAR GHOSARVEY	Mr.DR. KUMAR UDAY PRATAP(APP)
6.	CR. MISC./15611/2013 QUASHING(379,135 EQSH F.I.R. FOR DIRECT	10	JAGDISH MAHTO & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN SINGH	Mr.NIRMAL KR.SINHA(APP) Mr.PRAKASH KUMAR
7. with	CR. MISC./16159/2013 QUASHING(323/379/4QSH COMPLAIN FOR OTHER	9	CHANDESHWARI BHAGAT & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SHAILENDRA KR.SINGH (APP) Mr.BINAY KANT MANI TRIPATHI
8.	CR. MISC./32966/2013 QUASHING(379,323,4 QSH COMPLAIN FOR O	7	BASO SAH vs STATE OF BIHAR & ANR	Mr.BINAY KANT MANI TRIPATHI Mr.AJAY KUMAR MISHRA	Mr.JITENDRA KR. RAI 1 (APP)
9.	CR. MISC./17825/2013 QUASHING(323,504)-QSH COMPLAIN FOR CONGN	10	RAM PRATAP RAM & ORS. vs STATE OF BIHAR & ANR	Mr.BINOD BIHARI SINHA	Mr.G.S.GUPTA (APP) Mr.B.J.OJHA(OP2)
10.	CR. MISC./18812/2013 QUASHING(420,467,4QSH F.I.R. FOR CONGNIZ	11	SURENDRA PRASAD SHARMA @ SURENDRA PRASAD SINGH vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR	Mr.NARSINGH TANTI (APP) Mr.NAWAL KISHORE SHARMA
11.	CR. MISC./37712/2013 QUASHING(498A)- IPCQSH COMPLAIN FOR CONGN	7	MD. ANWAR @ MD. AKBAR & ORS. vs STATE OF BIHAR & ANR	Mr.MD. SOBAN ASGHAR	Mr.LALLAN KUMAR (APP)
12.	CR. MISC./37724/2013 QUASHING(467,468,4QSH F.I.R. FOR CONGNIZ	9	AMARDEEP @ PHULAN vs THE STATE OF BIHAR & ANR	Mr.RAMESH KUMAR AGRAWAL Mr.RAJ NANDAN PRASAD	Mr.J.UPADHYAY(APP) Mr.RAJESH SINHA Mr.NIRAJ KUMAR
13.	CR. MISC./37863/2013 QUASHING(467,420,1QSH F.I.R. FOR CONGNIZ	8	MUNNI DEVI vs STATE OF BIHAR & ANR	Mr.SUMANT SINGH	Mr.D.P.TIWARY (APP) Mr.PANKAJ KUMAR SINGH Mr.VIJAY KUMAR SINGH
14.	CR. MISC./37926/2013 QUASHING(498A)- IPCQUASHING	7	NAGHMA PARVEEN vs STATE OF BIHAR & ANR	Mr.ABINASH KUMAR	Mr.RAM BACHAN SINGH (APP) Mr.RASHID RAIS
15.	CR. MISC./37977/2013 QUASHING (420,419,QUASHING	8	LAL KUMAR YADAV @ LALAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.AMISH KUMAR	Mr.S.DAYAL(APP) Mr.SUDISH KUMAR Mr.SANJAY KUMAR SINGH
16.	CR. MISC./37985/2013 QUASHING(420)-IPC QUASHING	14	M/S SUN PLANT AGRO LIMITED ITS MANAGING DIRECTOR & ANR. vs STATE OF BIHAR & ANR	Mr.ANURAG SAURAV	Mr.NITYANAND(APP) Mr.MD. RAHMATULLAH
17. with	CR. MISC./38008/2013 QUASHING (332,333,QUASHING	6	MANIKANT ACHARAYA vs THE STATE OF BIHAR	Mr.RAJANI KANT PATHAK Mr.SATISH KUMAR	Mr.RAMCHANDRA SINGH(APP)
18.	CR. MISC./38298/2013 QUASHING(307,379,4 QUASHING	4	MANIKANT ACHARAYA vs THE STATE OF BIHAR	Mr.RAJANI KANT PATHAK Mr.SATISH KUMAR	Mr.RAM CHANDRA SINGH(APP)
19.	CR. MISC./38042/2013 QUASHING(302/307/3QSH F.I.R. FOR CONGNIZ	7	OBED @ UBED ALAM & ORS vs THE STATE OF BIHAR	Mr.KUMARI RITAMBHARA	Mr.ASHOK KR.SINGH-1 (APP)
20. with	CR. MISC./38131/2013 QUASHING (498A,323QUASHING	10	SHIV SHAMBHU KUMAR @ BAMBAM vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.UMA NATH MISHRA(APP) Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR
21.	CR. MISC./10284/2014 QUASHING(498/323) QUASHING	5	CHAKRAVARTI PRASAD SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.UDAY CHANDRA PD.(APP)
22.	CR. MISC./38198/2013 QUASHING (379,447,QSH F.I.R. FOR CONGNIZ	8	KANTI DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RIKESH SINHA Mr.KUMAR ALOK	Mr.RAM SHANKAR DAS (SPL.P.P.) Mr.DHANANJAY MISHRA Mr.DHANENDRA CHAUBEY
23.	CR. MISC./38262/2013 QUASHING(323,324,3QSH COMPLAIN FOR CONGN	10	KARM LAL & ANR vs STATE OF BIHAR & ANR	Mr.PRAFULL CHANDRA JHA	Mr.H.A.KHAN (APP) Mr.AMIT KUMAR SINGH Mr.SHAHZAD HASSAN KHAN Mr.PRAVEEN KUMAR
24.	CR. MISC./38292/2013 QUASHING (120(B),4QSH F.I.R. FOR CONGNIZ	8	DEVENDRA KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.OM PRAKASH SINGH Mr.JAGJIT ROSHAN	Mr.RENUKA RATNAKAR (APP) Mr.RAMAKANT SHARMA (L/O VIGILENCE)
25. with	CR. MISC./38373/2013 QUASHING(498A,34)-QSH F.I.R. FOR CONGNIZ	10	URMILA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.SUMANT SINGH Mr.NILESH KUMAR Mr.RAVI RANJAN Mr.AARUNI SINGH Mr.AMIT KUMAR	Mr.SHAILENDRA KUMAR-IIAPP) Mr.BIRENDRA KUMAR SINGH Mr.PRAVIN KUMAR
26.	CR. MISC./30960/2014 QUASHING (498A,34) QSH F.I.R. FOR CON	1	RAJU RANJAN vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH Mr.NILESH KUMAR Mr.RAVI RANJAN Mr.MALAY KUMAR CHOUDHARY	Mr.INDRA KR.SINGH(APP) Mr.BIRENDRA KUMAR SINGH
27.	CR. MISC./38536/2013 QUASHING (467,468)QUASHING	10	SURENDRA GIRI vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR THAKUR Mr.ARABIND NATH PANDEY Mr.VARUN KUMAR	Mr.MADHURANAND JHA(APP) Mr.RADHA MOHAN PATHAK Mr.SANJAY KUMAR PANDEY
28.	CR. MISC./38561/2013 QUASHING (379,323,QSH COMPLAIN FOR CONGN	7	SHAMBHU NARAYAN THAKUR @ SHAMBHU THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.RAM SAGAR SINGH Mr.MUKESH KUMAR RANA	Mr.HARENDRA PD.(APP) Mr.RATANAKAR JHA

29.	CR. MISC./38569/2013 QUASHING (418)IPCQSH F.I.R. FOR OTHERS	7	ASHOK KUMAR TIWARI @ ASHOK TIWARI & ORS. vs THE STATE OF BIHAR	Mr.ALOK KUMAR JHA	Mr.SATYAVRAT VERMA(APP) Mr.GHULAM RABBANI
30.	CR. MISC./38573/2013 QUASHING(498A)- IPCQSH COMPLAIN FOR CONGN	8	YAMUNA SINGH vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR	Mr.S.N.SHUKLA (APP) Mr.ANIRUDH MISHRA
31.	CR. MISC./38858/2013 QUASHING(379/506/5QSH COMPLAIN FOR CONGN	8	ARUN KUMAR SINGH @ ARUN KUMAR @ ARUN SINGH vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.MD.ANZARUL HAQUE SAHARA (APP) Mr.RAKESH KUMAR SHARMA Mr.RAJ KUMAR PANDEY
32.	CR. MISC./38884/2013 QUASHING (467,468)QUASHING	9	RAM BILASH YADAV vs STATE OF BIHAR & ANR	Mr.AMBIKA BHAGAT Mr.KAMAL KUMAR SINHA	Mr.SANJAY KR. PANDEY(APP) Mr.PRAVEEN KUMAR AGRAWAL
33.	CR. MISC./41817/2013 QUASHING(380/223/4QSH COMPLAIN FOR CONGN	6	ANANDI THAKUR & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.USHA KUMARI-1 Mr.SURENDRA PRASAD SINGH	Mr.NAND KISHORE PD.(APP) Mr.VIJAY KUMAR @ VIJAY KR. SINGH
34.	CR. MISC./41827/2013 QUASHING(379,323)-QSH COMPLAIN FOR CONGN	7	PREM KUMAR @ PREM LAL JAISWAL & ORS. vs STATE OF BIHAR & ANR	Mr.RAJIVE RANJAN SINGH Mr.SUNIL KUMAR SINGH	Mr.DR.KR.UDAY PRATAP (APP)
35.	CR. MISC./41865/2013 QUASHING(325,323,3QSH F.I.R. FOR CONGNIZ	7	SANJAY CHOUDHARY vs STATE OF BIHAR & ANR	Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.PRABHU NARAYAN SHARMA	Mr.SADANAND PASWAN (SLP.PP.) Mr.PARMATMA SINGH
36.	CR. MISC./41901/2013 QUASHING(420,465,4QSH COMPLAIN FOR CONGN	7	MRIDULA SINHA & ORS vs THE STATE OF BIHAR	Mr.RAM PRASAD SINGH	Mr.SHAILENDRA KUMAR 1 (APP) Mr.SANJAY PRASAD
37.	CR. MISC./41912/2013 QUASHING(498A,370)QS H COMPLAIN FOR CONGN	7	YOGENDRA MAHASET & ORS. vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.NAZIR ANSARI (APP) Mr.RATANAKAR JHA
38.	CR. MISC./41961/2013 QUASHING(498A,323,QS H F.I.R. FOR CONGNIZ	6	VIMAL SINGH & ANR vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.S.M.RAHMAN (APP) Mr.SUDHIR KUMAR SINHA
39.	CR. MISC./42024/2013 QUASHING(448/406/4QSH F.I.R. FOR CONGNIZ	8	PRADIP JAIN vs THE STATE OF BIHAR	Mr.GOURANGA CHATTERJEE	Mr.MD.ASLAM ANSARI (APP)
40.	CR. MISC./42043/2013 QUASHING(420,467,4QSH F.I.R. FOR CONGNIZ	6	SURESH RAI vs STATE OF BIHAR & ANR	Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.PRABHU NARAYAN SHARMA	Mr.PRONOTI SINGH(APP)
41.	CR. MISC./42054/2013 QUASHING(33/44 ELEQSH F.I.R. FOR CONGNIZ	5	SAVITRI DEVI vs THE STATE OF BIHAR & ORS	Mr.SUBHASH CHANDRA DUBEY Mr.RANJEET CHOUBEY	Mr.SURESH PD.SINGH (APP) Mr.NAMRATA MISHRA
42.	CR. MISC./42056/2013 QUASHING(420,467,4QSH F.I.R. FOR OTHERS	6	MANAS KUMAR MISHRA vs STATE OF BIHAR & ANR	Mr.RAJNI KANT JHA	Mr.ARVIND KUMAR PANDEY(APP) Mr.MD. NAJMUL HODDA
43.	CR. MISC./42078/2013 QUASHING(153/146/1QSH F.I.R. FOR CONGNIZ	12	ASHOK KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR Mr.ROHIT KUMAR NO.- 5	Mr.SANJAY KR.SHARMA (APP) Mr.BIJOY KUMAR SINHA
44.	CR. MISC./42104/2013 QUASHING(406,420,4QSH COMPLAIN FOR CONGN	7	MD. SHAMIM vs STATE OF BIHAR & ANR	Mr.SHAHABUDDIN AZEEM @ S. AZEEM	Mr.SATYENDRA PRASAD (APP)
45.	CR. MISC./42153/2013 QUASHING(467/46/46QSH F.I.R. FOR CONGNIZ	6	UDAYKANT CHAUDHARY vs STATE OF BIHAR & ANR	Mr.RAJEEV KUMAR SINGH Mr.MANOJ KUMAR	Mr.SUCHETA YADAV(APP)
46.	CR. MISC./42179/2013 QUASHING(498A,323)QS H COMPLAIN FOR CONGN	6	RAM EKBAL RAI & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR Mr.PANKAJ KUMAR DAS	Mr.RAJENDRA PD. NAT (APP) Mr.ANSUL
47.	CR. MISC./42205/2013 QUASHING(409,420,4QSH F.I.R. FOR CONGNIZ	6	PRASANT RAJ vs STATE OF BIHAR & ANR	Mr.RAJIVE RANJAN SINGH	Mr.AHMAD ALI (APP)
48.	CR. MISC./42222/2013 QUASHING(467,420,4QSH COMPLAIN FOR CONGN	6	BHUSHAN SINGH & ORS vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH Mr.UPENDRA MISHRA	Mr.PREM KR. JHA (APP) Mr.VIJAY KUMAR
49.	CR. MISC./42268/2013 QUASHING(323,341,5QSH COMPLAIN FOR CONGN	6	PARAMJEET SINGH @ PRARAMJEET SINGH ANAND vs STATE OF BIHAR & ANR	Mr.DEWENDRA NARAYAN SINGH	Mr.KUMAR VIRENDRA NARAYAN (APP)
50.	CR. MISC./42323/2013 QUASHING (304(B),3QSH COMPLAIN FOR CONGN	8	MD. SHAHZAD ALI & ORS. vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA	Mr.ATAUR RAHMAN(APP)
51.	CR. MISC./42342/2013 QUASHING (323,341,QSH F.I.R. FOR CONGNIZ	6	RAMESHWAR PANDEY & ORS. vs STATE OF BIHAR & ANR	Mr.REWTI KANT RAMAN	Mr.SHARDA KUMARI(APP) Mr.ASHOK KUMAR PANDEY Mr.RAJNISH KUMAR DUBEY
52.	CR. MISC./42358/2013 QUASHING(365/120B)QU ASHING	5	RAMSUDDIN SONI vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR SINGH	Mr.SMT.ASHA DEVI (APP)
53.	CR. MISC./12528/2016 QUASHING (498A/341QUASHING	3	DR. RAFE @ ABDUR RAFE & ORS vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.U.S.P SINGH (APP)

54.	CR. MISC./12707/2016 QUASHING (135) EL.QSH F.I.R. FOR CONGNIZ	3	SURENDRA SAH @ SURENDRA PRASAD vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR JHA	Mr.H.A. KHAN (APP) Mr.VINAY KIRTI SINGH Mr.RATAN PRASAD SINHA
55.	CR. MISC./13245/2016 QUASHING(341,323,5QSH COMPLAIN FOR CONGN	3	BHOLA SINGH & ORS vs STATE OF BIHAR & ANR	Mr.MD. ATAUL HAQUE Mr.PRANAV KUMAR	Mr.ANIL KR. SINGH(APP)
56.	CR. MISC./13490/2016 QUASHING(498A,506,D ORDER OF COGNIZANCE	3	RANJEET KUMAR & ANR VS STATE OF BIHAR & ANR	Ms.KUSUMLATA DAS	Mr.SATYENDRA PRASAD (APP) Mr.ARUN Mr.SANJAY KUMAR @ S.K. Mr.ANSUL
57.	CR. MISC./15239/2016 QUASHING(419,420,4P OTHER UNCATEGORIZED	3	CHANDRA SHEKHAR GUPTA VS STATE OF BIHAR & ANR	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.AJAY KUMAR (APP)
58.	CR. MISC./15903/2016 QUASHING (302,427,QSH F.I.R. FOR OTHERS	5	JAGAN YADAV @ JAGGU YADAV VS STATE OF BIHAR & ANR	Mr.SAJID SALIM KHAN Mr.RAM PRAVESH NATH TIWARI	Mr.RAJENDRA PD.NAT(APP) Mr.KAMAL KUMAR SINHA
59.	CR. MISC./16400/2016 QUASHING (406/420)B QSH OF THE ORDER OF	3	RAVI SHANKAR DUBEY VS STATE OF BIHAR & ANR	Mr.MUKESH KANT	Mr.MD.ARIF (APP)
60.	CR. MISC./16762/2016 QUASHING (323/341/B QSH OF THE ORDER OF	3	SANGITA DEVI & ANR VS STATE OF BIHAR & ANR	Mr.SANDIP KUMAR GAUTAM	Mr.SANJAY KUMAR (APP)
61.	CR. MISC./16967/2016 QUASHING (227) CR.F QSH OF ORDER OF DISC	3	RAJU SINGH @ RAJ KUMAR SINGH & ORS. VS THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.RAM SHANKAR DAS (APP)
62.	CR. MISC./19255/2016 QUASHING (498A/34)F QSH OF ORDER OF DISC	4	RAMESHWAR PRASAD & ORS VS STATE OF BIHAR & ANR	Mr.ARVIND KUMAR SHARMA	Mr.NAGENDRA PRASAD (APP)
63.	CR. MISC./21846/2016 QUASHING(406,420) F QSH OF ORDER OF DISC	5	BIPIN BIHARI SINHA VS STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.NAND KUMAR (APP) Mr.RAKESH KUMAR SINGH Mr.RAKESH KUMAR SINGH
64.	CR. MISC./22282/2016 QUASHING (125 CR.PK ORDER OF MAINTAINAN	8	MD. AKHALAQUE ALAM VS STATE OF BIHAR & ANR	Mr.ANUJ KUMAR Mr.BIBHUTI NARAYAN	Mr.ANUSAIYA JAISWAL(APP) Mr.JAI NARAIN THAKUR
65.	CR. MISC./22410/2016 QUASHING (341,323,B QSH OF THE ORDER OF	3	AMIT KUMAR & ORS VS STATE OF BIHAR & ANR	Mr.SANDIP KUMAR GAUTAM	Mr.MURLIDHAR(APP) Mr.BINOD KUMAR SINGH Mr.VAGISHA PRAGYA VACAKNAVI
66.	CR. MISC./23188/2016 QUASHING (323,385,B QSH OF THE ORDER OF	3	AMIT KUMAR & ANR VS STATE OF BIHAR & ANR	Mr.SANDIP KUMAR GAUTAM	Mr.J.UPADHYAY(APP) Mr.BINOD KUMAR SINGH Mr.VAGISHA PRAGYA VACAKNAVI
67.	CR. MISC./28903/2016 QUASHING (498A,494F QSH OF ORDER OF DISC	3	NITIN KUMAR VS STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN	Mr.SMT. RITA VERMA (APP126) Mr.VIKAS RATAN BHARTI
68.	CR. MISC./30893/2016 QUASHING (125 CR.PK ORDER OF MAINTAINAN	3	ROHIT KUMAR @ KUMAR ROHIT VS STATE OF BIHAR & ANR	Mr.MUKESH KUMAR SINGH	Mr.SRI ATAUR RAHMAN (APP191) Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.VARUN KUMAR
69.	CR. MISC./31958/2016 QUASHING(125 CR.PCK ORDER OF MAINTAINAN	3	MUKESH PRASAD VS STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.SMT INDU KUMARI SRIVASTAVA (APP23) Mr.ANIL KUMAR TIWARY
70.	CR. MISC./36130/2016 QUASHING (489(A),4N ORDER OF RELEASE OF	3	KALIM SADDIQUE VS THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUDHARY	Mr.SRI BINOD KUMAR 2 (APP88)
71.	CR. MISC./38041/2016 QUASHING (406,420,N ORDER OF RELEASE OF	3	RAJESH KUMAR VS THE STATE OF BIHAR	Mr.KUMAR UDAY SINGH	Mr.SRI RAM BILASH ROY RAMAN (APP49)
72. with	CR. MISC./5823/2017 QUASHING (30A) EXCN ORDER OF RELEASE OF	4	AMIT KUMAR VS THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.DINKAR KUMAR	Mr.SRI VINOD SHANKAR MODI (APP188)
73.	CR. MISC./1287/2017 QUASHING (47A EXCI N ORDER OF RELEASE	3	RAJ KUMAR SINGH VS THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.DINKAR KUMAR	Mr.SRI TARUN PRASAD MANDAL ()
74.	CR. MISC./7304/2017 QUASHING (420,467,F QSH OF ORDER OF DISC	3	SARJU PRASAD & ORS VS STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH	Mr.SRI ANIL PRASAD SINGH (APP210)
75.	CR. MISC./9278/2017 QUASHING (498A,307D ORDER OF COGNIZANCE	3	PAWAN KUMAR VS STATE OF BIHAR & ANR	Mr.AMIR ALAM Mr.DHANANJAY KUMAR	Mr.SRI JHARKHANDI UPADHYAY (APP28) Mr.RAVI BHARDWAJ
76.	CR. MISC./15742/2017 QUASHING (120B,420C QSH OF ORDER OF COGN	3	AMIT ANAND @ AMIT KUMAR VS THE STATE OF BIHAR THROUGH C B I , A C B , DR. SRI KRISHNA SINGH PATH, BAILEY ROAD, PATNA	Mr.JAGNNATH SINGH	Mr.BIPIN KUMAR SINHA

FOR HEARING

1.	CR. MISC./20953/1996 QUASHING	8	SHREE PRAKASH SINGH & ORS VS STATE OF BIHAR & ANR	Mr.SUBHRO SANYAL	Mr.SANJEEB KR. MISHRA Mr.JAYANTA RAY CHAUDHURY Mr.L. K. BAJLA Mr.P. K. SINHA
2.	CR. MISC./24533/2008 QUASHING	12	TRILOK KUMAR MISHRA @ TRILOK NATH MISHRA VS STATE OF BIHAR & ANR	Mr.ANIL KUMAR MUKUND Mr.RAKHA MUKUND	Mr.M.N.JHA(APP) Mr.SAMEER RANJAN
3.	CR. MISC./42374/2008 QUASHING	10	SMT.MEENA DEVI & ORS VS STATE OF BIHAR & ANR	Mr.LAXMI NR.SINGH Mr.S.DAS Mr.RANJIT SHARMA Mr.S.DE	Mr.RAM SUMIRAN RAI (APP) Mr.SHAILENDRA KR. JHA Mr.NAGESWAR SINGH

4.	CR. MISC./50768/2008 QUASHING	8	RAGHUNATH SINGH & ORS **VS** STATE OF BIHAR & ANR	AKHILESHWAR PRASAD SINGH Mr.AKHILESHWAR PD. SINGH	Mr.S.S.SABBAR HUSSAIN (APP) Mr.M.HAQUE (APP) Mr./SMT.ANJANA MISHRA Mr.NAGENDRA KUMAR
5.	CR. MISC./53198/2008 QUASHING	10	RAJESH KUMAR & ORS **VS** STATE OF BIHAR & ANR	Mr.KUMARI SMITA SONI	Mr.SHAILENDRA KUMAR 1(APP) Mr.PRAMOD KUMAR

(AT 1:00 P.M.)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./45877/2016 A.BAIL IPC 498AA.BAIL	6	AMIT KUMAR **vs** STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN NO.II Mr.SUNIL KUMAR	Mr.MD. ANSARUL HAQUE (APP159) Mr.DUDH NATH SINGH Mr.SAMRENDRA KUMAR JHA Mr.PRASHANT J6H6A

FOR ADMISSION

1.	CR. MISC./24529/2016 A.BAIL 420,467,34 A.BAIL	11	FULMATI DEVI @ SANYUKTA DEVI & ANR **vs** STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR	Mr.DASHRATH MEHTA(APP) Mr.PRAVEEN KUMAR Mr.ASHOK KUMAR SINGH Mr.AMBRISH RAHUL Mr.NAVIN KUMAR Mr.VISHAL VIKRAM RANA Mr.KUNDAN KUMAR SINGH Mr.AMIT SINGH
2. with	CR. MISC./24533/2016 A.BAIL 307,498A,32A.BAIL	12	MITHILESH TIWARI & ANR **vs** STATE OF BIHAR & ANR	Mr.AJIT KUMAR OJHA Mr.NUTAN MISHRA	Mr.TAPESHWAR SHARMA(APP) Mr.BINAY KUMAR PANDEY
3. with	CR. MISC./24664/2016 A.BAIL IPC 498A,32 A.BAIL	3	RAJNEESH KUMAR **vs** STATE OF BIHAR & ANR	Mr.AJIT KUMAR OJHA Ms.NUTAN MISHRA Smt.PREM SHEELA PANDEY	Smt.RAJ KISHORE SINGH(APP) Mr.BINAY KUMAR PANDEY
4. with	CR. MISC./23744/2016 A.BAIL IPC 379,498 A.BAIL	3	RAJNEESH KUMAR **vs** STATE OF BIHAR & ANR	Mr.AJIT KUMAR OJHA Ms.NUTAN MISHRA	Mr.SRI SATYAVARAT VERMA () Mr.AJAY MISHRA Mr.RAKESH KUMAR SINHA
5.	CR. MISC./15839/2016 QUASHING (498A/324 A.BAIL	3	RAJNEESH KUMAR & ORS. **vs** STATE OF BIHAR & ANR	Mr.NUTAN MISHRA Mr.AJIT KUMAR OJHA	Mr.MD.ARIF (APP) Mr.BINAY KUMAR PANDEY
6.	CR. MISC./28056/2016 A.BAIL IPC 498A,32A.BAIL	9	PRABHAT RANJAN **vs** STATE OF BIHAR & ANR	Mr.MADAN KUMAR	Mr.SRI SURESH PRASAD SINGH (APP230) Mr.LAKSHMI KANT SHARMA Smt.BABITA KUMARI
7.	CR. MISC./36152/2016 A.BAIL IPC 498A,32A.BAIL	8	SUDHIR KUMAR **vs** STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINGH	Mr.SRI AJAY KUMAR -2 (APP71) Mr.RAKESH KUMAR SHRIVASTAVA
8.	CR. MISC./36495/2016 A.BAIL IPC 498A,32A.BAIL	7	BIPIN YADAV **vs** STATE OF BIHAR & ANR	Mr.ABDUL WADOOD Mr.AMARENDRA KUMAR	Mr.SRI SURENDRA PRASAD SINGH (APP143) Mr.THAKUR BRAJESH SINGH Mr.NAJEEB AHMAD
9.	CR. MISC./37007/2016 A.BAIL IPC 498A, 3A.BAIL	7	BABLOO CHAUDHARY **vs** STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.SMT. INDU BALA PANDEY (APP27) Mr.DEEPAK KUMAR
10.	CR. MISC./41918/2016 A.BAIL 498A IPC&3/A.BAIL	5	SAURABH BHARDWAJ **vs** STATE OF BIHAR & ANR	Mr.ATUL KUMAR PANDEY Mr.BALMEEKI PANDEY BHASKER	Mr.SMT. PRONATI SINGH (APP44) Mr.DAVENDRA KUMAR PANDEY
11.	CR. MISC./42113/2016 A.BAIL IPC 498A, 3A.BAIL	6	SAJJAN KUMAR BHAGAT **vs** STATE OF BIHAR & ANR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI AJAY KUMAR JHA (APP243) Mr.PRITISH KUMAR LAL

Monday the 24th April 2017
Court No. 39 (AT 10:30 A.M.)
Mr. Justice Mungeshwar Sahoo

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	FA/1216/1980	6	MAHARAJ MANDAL vs DUKHAVAN MANDAL & ORS	Mr.KRISHNA MOHAN Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.PARMESHWAR PD.	
2.	FA/355/1983	7	NIRSU MAHTON AND ORS vs SUBI LAL SAH & ORS	Mr.R.AHSAN Mr.SYED MOHAMMAD SHABBIR ALAM Mr.SABA ASHFAQUE Mr.DEEPAK KUMAR SINGH Mr.MD. SHAHAB KHALIL Mr.KHURSHID AHMAD SIDDIQUI Mr.AZHAR ALAM Mr.KHALID AHSAN Mr.S.R.HAQUE	Mr.P.VEDASAN Mr.B.K.AMBASTHA	
3.	FA/523/1986	1	RAMAGYA THAKUR & ORS vs NAND KISHORE THAKUR & ORS	Mr.UMAKANT PD. 1		
4.	FA/304/1989	3	BASUDEO SAO vs SUKHDEO SAO	Mr.KUNDAN BAHADUR SINGH Mr.MANOJ KUMAR Mr.NEERAJ RAJ	Mr.NAWAL KISHORE SHARMA Mr.RAM SWARUP PRASAD Mr.NAWAL KISHORE SHARMA Mr.SITA RAM PRASAD	
5.	FA/15/1991	3	CANARA BANK vs RAJ KUMAR YADAV & ORS.	Mr.BAGISHWAR PD Mr.RATNESH NANDAN SINHA Mr.AMRESH KUMAR LAL	Mr.NARENDRA PD SINGH Mr.A.K.LAL Mr.ARBIND KUMAR Mr.BAGESHWARI PRASAD Mr.JITENDRA PD. SINHA	
6.	FA/5/1994	4	JAGANNATH BHAGAT MALI vs BHAGWAT PRASAD MALI & ORS	Mr.SUDHIR KUMAR BIJPURIA Mr.SANAT KUMAR MISHRA Mr.MANISH KUMAR	Mr.RAGHAV PD. Mr.SHASHI BHUSHAN	
7.	FA/347/1994	1	SMT. SABITRI DEVI & ANR vs SUDIN NARAYAN THAKUR & ANR	Mr.. Mr.ANJANA MISHRA Mr.KHATIM REZA	Mr.SYED FIROZ RAZA Mr.ABBAS HAIDER	
8.	FA/638/1995	5	SMT.SARASWATI DEVI @SARATI DEVI & ANR. vs CHANDO DEVI & ORS	Mr.VIJAY KUMAR SINHA 1 Mr.ARVIND KUMAR Mr.SATYA NAND SHUKLA Mr.RAVI BHUSHAN PRASAD SINHA	Mr.SATISH CHANDRA JHA Mr.KAUSHAL CHANDRA JHA Mr.NARENDRA NATH MISHRA	
9.	MJC/4100/2016 RESTORATION IN (CWJC/1235/2016)	1	NAGINA DEVI vs SHALIK PANDEY & ORS	Mr.ARABIND NATH PANDEY		
			FOR ORDERS (ON PETITIONS)			
1.	FA/430/1994 IA- 4207/2001 IA- 8011/1999 IA- 5438/2003 IA- 2595/1999 IA- 5437/2003	3	RAJENDRA PRASAD SHARMA vs RAM RAJ PRASAD GUPTA & ORS	Mr.PRAMOD KUMAR THAKUR Mr.ALKA VERMA Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3 Mr.SUNIL KUMAR SINGH	Mr.LAXMI NARAYAN DAS Mr.AJAY KUMAR Mr.RANJIT KUMAR Mr.KISLAY	
2.	FA/122/1997 IA- 2798/2001 IA- 11657/1998 IA- 5158/2012 IA- 4605/2004 IA- 5968/2005 IA- 6116/2004 IA- 6198/2004 IA- 5998/2012 IA- 683/2017	2	HARIHAR PRASAD @ LALA BABU vs CHANDRAWATI DEVI & ORS	Mr.SUSHANTA KR. DAS		
3.	FA/11/2002 IA- 8045/2015 IA- 8309/2015 IA- 8310/2015	4	SHRAVAN SINGH & ORS vs HARE RAM SINGH & ORS	Mr.AMRENDRA NARAIN RAI Mr.JAINANDRA KUMAR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	
4.	MJC/3381/2015 IA- 921/2017	6	BAHADUR SAH & ORS vs ARHUL DEVI & ORS	Mr.CHANDRA BHUSHAN DAS		
			FOR ORDERS			
1.	E.P./2/2015	50	HULAS PANDEY vs RADHA CHARAN SAH & ORS	Mr.SHRI PRAKASH SRIVASTAVA Mr.AMRENDRA NARAYAN RAI	Mr.SUNIL PRASAD SINGH Mr.RAJENDRA PRASAD SAH Mr.MAKARDHWAJ UPADHYAY	

PATNA HIGH COURT	54	Monday 24th April, 2017 Mr. Justice Mungeshwar Sahoo

FOR HEARING

1.	FA/297/1996	7	LAL BABU SINGH & ORS vs PARMANAND SINGH & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.SYED MOHAMMAD SHABBIR ALAM Mr.ASIF KALIM Mr.KHALID AHSAN Mr.ASHISH GIRI Mr.MD. SHAHAB KHALIL Mr.RAJU GIRI Mr.AKHOURI BAIDYA NATH PD. Mr.FAROOQUE AHMAD	Mr.. Mr.RAJU GIRI Mr.SANJAY KUMAR GIRI Mr.MAHESH.NR.PARBAT
2.	FA/423/1993	5	SHEOJI SAH & ANR vs MUKH NARAIN SAH & ORS	Mr.AKHOURI BAIDYA NATH PD. Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD Mr.NIGAM KUMAR	Mr.YOGENDRA PRASAD SINHA
3.	FA/668/1993	5	MOST.PANNA DEVI & ORS vs AYODHYA PRASAD & ORS	Mr.BINOD KUMAR SINGH Mr.DHARMENDRA KUMAR SINGH Mr.KALINDRA KUMAR RAI	Mr.S.D.SANJAY Mr.ALOK KUMAR AGRAWAL Mr.BALMEEKI PANDEY BHASKER Mr.NITYANAND MISHRA Smt.SUSHILA AGRAWAL Mr.ANJANI KUMAR Mr.RAMCHANDRA SAHNI Mr.SURAJ SAMDARSHI Mr.PRIYA GUPTA Mr.ALOK KUMAR AGRAWAL Mr.S.D.SANJAY Mr.RAJESH KUMAR
4.	FA/391/2001	4	THE STATE OF BIHAR & ORS vs M/S UNEMPLOYED ENGINEER	Mr.BINOD KUMAR (JC TO SC2) Mr.R.B.PRASAD YADAV (AAG11) Mr.GAUTAM BOSE (AAG8) Mr.(GA4)	Mr.RAMA KANT SHARMA Mr.ANJANI KUMAR Mr.BINOD KUMAR SINGH Mr.UMESH PRASAD SINGH
5.	FA/63/2002	5	THE STATE OF BIHAR & ORS vs RAM PARVESH RAI & ANR	Mr.S.QAISAR HASAN (JC TO GP2 Mr.ABBAS HAIDER	Mr.RAMAKANT SHARMA Mr.ANJANI KUMAR Mr.BINOD KUMAR SINGH
6.	FA/212/2004	6	DR.UDAY KANT MISHRA vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR JHA Mr.RABINDRA NATH TIWARI Mr.ABHISHEK KAUSHIK Mr.JITENDRA NATH	Mr.(AAG7) Mr.B.K.SINGH
7.	FA/61/2005	5	DR.BISHWAPATI CHATTERJEE vs DR.KANCHAN ROY & ANR	Mr.G.ARUN Mr.ANUPA NAND Mr.ANISH CHANDRA	Mr.BIMLENDU MISHRA Mr.POONAM MISHRA Mr.RISHIT DEO KR.SINGH
8.	FA/10/1983	10	GAGAN DEO ROY vs RAM PRATAP SINGH & ORS	Mr.R.P.SINHA Mr.VINAY KUMAR MISHRA Mr.ANAND K. OJHA Mr.NAGENDRA DUBEY Mr.VINAY KUMAR MISHRA Mr.SUNIL KUMAR Mr.SUBHASH CHANDRA DUBEY Mr.ARUN KUMAR MISHRA	Mr.NARESH PD. Mr.SURENDRA KISHORE THAKUR Mr.NIRMAL KUMAR SINHA-3 Mr.ARUN KUMAR Mr.R. KUMARI Mr.ASHOK KUMAR-1 Mr.LALA DEOKINANDAN PD.
9.	FA/52/1987	16	KODAI SAH & ANR vs ANANDI DEVI & ORS	Mr.S.N.TRIPATHI Mr.RAVI RANJAN Mr.S.N.SINGH Mr.V.K.SINGH Mr.BINOD KUMAR SINGH Mr.RATAN KUMAR	Mr.KAMESHWAR PD. GUPTA Mr.SYED MOHAMMAD SHABBIR ALAM Mr.ATIF INAM Mr.SANJAY SINHA Mr.DEEPAK KUMAR SINGH Mr.MD. SHAHAB KHALIL Mr.ASIF KALIM Ms.SABA ASHFAQUE Mr.A.AZIZ Mr.KHURSHID AHMAD SIDDIQUI Mr.NAJEEB AHMAD Mr.S.R.HAQUE Mr.KHURSHID AHMAD
10.	FA/399/1993	3	SMT.PARBATI DEVI & ORS vs STATE OF BIHAR	Mr.RANJIT KUMAR SINGH	
11.	FA/586/1993	3	STATE OF BIHAR & ANR vs GAURI SHANKAR MISHRA	Mr.A.K.DWIVEDI JC TO SC 4	Mr.KISHORE KUMAR THAKUR Mr.K.K.THAKUR
12.	FA/97/1996	30	GANESH RAI & ORS vs DEVENDRA KUMAR & ORS	Mr.BIRENDRA KUMAR SINGH Mr.MAHESHWAR PRASAD Mr.AVANINDRA KR.JHA	Mr.SARVENDRA KUMAR VERMA Mr.SUNIL KUMAR TIWARY Mr.J.K.BHAGAT Mr.ALKA VERMA Mr.F.R.MALLICK
13.	FA/223/2002	4	PREM MOHAN SINGH vs DR.MADAN MOHAN SINGH & ORS	Mr.SATYENDRA KUMAR JHA Mr.SMT. ANURADHA SINGH Mr.MD. WALIUR RAHMAN	Mr.NAGENDRA RAI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Smt.ANITA KUMARI Mr.NAVIN KUNJ Mr.SHRI KRISHNA SINHA
14.	SA/661/2010	11	MD. NURUL HAQUE vs DR. MUSTAFA KHAN & ORS.	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.SANJAY KUMAR JHA	Mr.KHATIM REZA Mr.MD. WALIUR RAHMAN Mr.KHATIM REZA

15.	FA/471/1977	8	SARDAR LAL SINGH vs RAM CHANDRA PD.	Mr.KALYAN KUMAR GHOSE Mr.SHANTANU BHATTACHARJEE Mr.ARCHANA MEENAKSHI	
16.	FA/89/1978	5	MOST. TUNTUN DEVI AND ORS vs SURYADEO MISHRA	Mr.S.S.DWIVEDI Mr.VIVEKA NAND PATHAK Mr.SHAMBHU SHARAN SINGH Mr.RAVI SHANKAR DWIVEDI Mr.BINOD SHEKHAR TIWARY Mr.UMA KANT SINGH	Mr.SATISH CH.SHIYA Mr.UDAY SHANKAR SHARAN SINGH Mr.JANARDAN PD.SINGH Mr.B.K.PANDEY
17.	FA/185/1978	6	SMT. YAMUNA DEVI AND ORS. vs BUTAI MAHTO AND ORS.	Mr.RAMANAND KUMAR Mr.DURGA NAND JHA Mr.VIVEK ANAND KUMAR Mr.SATISH CHANDRA JHA	Mr.NARAYAN SINGH Mr.ONKAR NATH SINHA Mr.MAHESHWAR DHAR DWIVEDI
18.	FA/428/1978	3	RANJATAN SINGH & ORS vs SUKHRAM SINGH & ORS	Mr.M.P.SINGH 2 Mr.NEERAJ KUMAR Mr.N.P.SINGHNGH	
19.	FA/433/1978	8	SRI MADHUSUDAN SINGH vs GITA DEVI & ORS	Mr.P.N. ROY Mr.MRRITYUNJAY PRASAD SINGH- Mr.NASEEM AHMED Mr.ASHISH ANSHU Mr.RABI SHANKAR DHARI SINGH	Mr.BIKASH NARAIN CHOUDHARY Mr.MRITUNJAY PRASAD SINGH Mr.PRAMOD KUMAR PANDEY Mr.MADHURENDRA KUMAR Mr.ANIL KUMAR JHA Mr.BHUPENDRA NARAYAN Mr.MADHURENDRA KUMAR Mr.MRITYUNJAY PD.SINGH-2 Mr.RATAN KUMAR KUER
20.	FA/439/1978	5	SHIV NARAYAN RAM & ORS. vs MOST MATISARI & ORS	Mr.J.PRASAD Mr.AJAY MISHRA	Mr.SUSHI CHANDRA SINHA Mr.AKSHAY LAL PANDIT
21.	FA/447/1978	4	SURYABRAT KUNWAR & ORS vs GUPTESHWAR SHARMA	Mr.K.P.ROY Mr.RAVI RANJAN Mr.BINOD KUMAR SINGH Mr.B.K.SHARMA Mr.VIJAY KUMAR SINHA Mr.B.K.SHRIVASTAVA Mr.N.K.SINGH Mr.ASHOK KUMAR ROY Mr.S.N.TRIPATHI	Mr.BANWARI SHARMA Mr.RAM PADARATH PD.SINGH Mr.BINOD KUMAR SINGH Mr.RAJESH KUMAR
22.	FA/451/1978	3	RAM SEVAK SINGH & ORS vs RAJ KUMARI DEVI & ORS	Mr.KARUNA NIDHAN KESHAV Mr.CHAUBEY JHAWAHAR Mr.HARI SHANKAR Mr.ASHOK KUMAR JHA Mr.NAWAL KISHORE PD. SINGH Mr.NAGESHWAR SHARAN Mr.ONKAR NATH SINHA Mr.B.P.PANDEY	Mr.NAWAL KISHORE AGARWAL Mr.PRABHU DAYAL SINHA
23.	FA/465/1978	5	SMT CHAMPA DEVI vs MOST BINDA DEVI & ORS	Mr.YUGAL KISHORE PD. Mr.RAVINDRA KUMAR SINHA Mr.BIMAL KUMAR Mr.NISHI NATH OJHA Mr.SANJAY PRIYADARSHI Mr.R.N.SAHAY Mr.SARANGDHAR PD.BIMAL Mr.S.K. SINGH	Mr.DHANANJAY KR. Mr.HARENDRA PRASAD Mr.MADHUSUDAN SHARMA Mr.ASHUTOSH JHA
24.	FA/475/1978	23	BAJRANGI MISTRY & ORS vs SHYAM SUNDER PD.	Mr.PASHUPATI PRASAD SINHA Mr.REWTI KANT RAMAN	Mr.NAND KISHORE PD-2 Mr.NAND KISHORE PRASAD II
25.	FA/483/1978	4	RITA LAL SAO & ORS vs LAKSHMI NARAIN SAO & ORS	Mr.MADAN MOHAN Mr.SATYA NAND SHUKLA Mr.NAJMUL HODA Mr.D. PD.	Mr.NAWAL KISHORE AGRAWAL Mr.BIPIN BIHARI PRASAD Mr.VIDYA SAGAR Mr.DIWAKAR PRASAD KARN

PATNA HIGH COURT	56	Monday 24th April, 2017 Mr. Justice Hemant Kumar Srivastava

Notice: Learned Counsels are informed that the matter will be listed in the following manners-

(i). Monday & Tuesday (1st half) - CWJC (Gr.-17), 2nd half - First Appeal
(ii). Wednesday(1st half) - CWJC (Gr.-17), 2nd half - Tied up matters
(iii). Thursday(1st half) - Civil Revision, 2nd half - M. A.
(iv). Friday(1st half) - Civil Revision, 2nd half - Testamentary Cases/Suits.

2. Reg. Testamentary Cases/Suits listed under the heading "For Hearing" under Testamentary Jurisdiction. The Learned Advocates appearing on behalf of both sides of Test.Cases/Suits are requested to inform the office latest by 12.00 Noon on the date of listing by filing slip in Original and Election Department, so that original documents connected with Test. Cases/Suit listed for hearing are smoothly carried to the Court.

3. Learned Counsels are informed that the urgent mentioning will be made on every Monday.

Monday the 24th April 2017
Court No. 14 (AT 10:30 A.M.)
Mr. Justice Hemant Kumar Srivastava

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR JUDGMENT			
1.	CWJC/4844/2015 LAND ACQUISITION AT 2:15 P.M.	6	SMT. SHANTI ROY & ORS vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.MANISH KUMAR NO-2 Mr.PANCHU RAM	Mr.GA11- PARTHA SARTHI Mr.PRASOON SINHA Mr.MD.KHURSHID ALAM (AAG12)	
			TO BE MENTIONED			
1.	CWJC/20580/2014 OTHERS	6	SRI GOVERDHAN PUJARI vs THE STATE OF BIHAR & ORS	Mr.SRI GOVERDHAN PUJARI	Mr.GP26- N.K. SINGH	
2.	CWJC/1178/2017 LAND ACQUISITION	3	RAJ KUMAR SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.MALLIKA MAZUMDAR Mr.PREM KUMAR	Mr.SUBHASH CHANDRA YADAV-GP15 Mr.ANJANI KUMAR SHARAN Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)	
3.	CWJC/1476/2017 LAND ACQUISITION	3	RAM BALAK SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.MALLIKA MAZUMDAR Mr.PREM KUMAR	Mr.MD.KHURSHID ALAM-AAG12 Mr.ANSHAY BAHADUR MATHUR Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)	
			FOR ORDERS			
1.	CWJC/3221/2015 OTHERS	6	SUMITRA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.GAUTAM KUMAR KEJRIWAL Mr.ALOK KUMAR	Mr.SC1- M.K. SINHA Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD Mr.TARUN PRASAD MANDAL	
2.	CWJC/5946/2017 MUTATION ACT	1	SHRI SHYAM SAI CLESSES PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.NAVIN PRASAD SINGH Mr.NARAYAN SINGH	Mr.SUBHASH CHANDRA YADAV-GP15	
3.	CWJC/5949/2017 MUTATION ACT	1	SUNIL KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.RISHI RAJ SINHA-SC19	
4.	CWJC/5987/2017 LAND CEILING (SURP	1	SHREE 108 LAKSHMI NARAYANJEE & ORS vs THE STATE OF BIHAR & ORS	Mr.BHUBNESHWAR PRASAD Mr.HARI SHANKAR ROY Mr.SARBOTTAM KUMAR SARKAR	Mr.SUBHASH CHANDRA YADAV-GP15	
5.	CWJC/6044/2017 OTHERS	3	HAWALDAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN Mr.AJAY PATHAK	Mr.SAJID SALIM KHAN -SC25	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CWJC/2070/2003 LAND CEILING (PRE-	6	KAILASH GIRI vs THE STATE OF BIHAR & ORS	Mr.RAJU GIRI Mr.SANJAY KUMAR GIRI	Mr.S.A.ALAM (SC)C Mr.PRAMOD KUMAR SINGH Mr.AJAY (GA5)	
2.	CWJC/8477/2009 LAND CEILING (PRE-	8	MD.RAQUIB & ANR vs THE STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA Mr.RAVINDRA KR.CHOUDHRY	Mr.KUMARI AMRITA(SC(C)1) Mr.DEEPAK KUMAR SINGH Mr.ATIF INAM	
3.	MJC/663/2012 RESTORATION IN (CWJC/11737/1997)	1	RAM CHANDRA RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.ANJANI KUMAR SINHA NO-1	Mr.RAJEEV KR. SINGH GP15 Mr.RAJIV KUMAR SINGH (GP2)	
4.	MJC/3462/2014 RESTORATION IN (CWJC/11677/2006)	1	MUNNI DEVI vs THE STATE OF BIHAR & ORS	Mr.RAS BIHARI THAKUR	Ms.NIVEDITA NIRVIKAR	
5.	CWJC/17671/2016 LAND CEILING (SURP	3	MAHATMA RAI @ MAHATMA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR GARG	Mr.SUBHASH CHANDRA YADAV- GP15 Mr.REWTI KANT RAMAN	

6.	CWJC/2166/2017 MUTATION ACT	3	RAMESH KANCHAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJ KISHORE SRIVASTAVA	Mr.RAJ KISHORE ROY-GP18 Mr.SANJAY KUMAR JHA Mr.ABHAY SHANKAR JHA Mr.GANESH PRASAD YADAV

FOR ORDERS (ON PETITIONS)

1.	MJC/40/2008 IA- 2869/2017	3	KRITIYA NAND RAM vs THE STATE OF BIHAR & ORS	Mr.FAROOQUE MOZZAM Mr.JITENDRA KUMAR GIRI	Mr.(SC8) Mr.AMBRISH KUMAR JHA Mr.BINIT KUMAR

FOR ADMISSION

1.	CWJC/15209/2005 LAND CEILING (PRE- Pthd	8	LALDEO SINGH vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.SYED HUSSAIN MAJEED	Mr.DINU KUMAR (SC(C)1) Mr.AKSHAY LAL PRASAD Mr.LAKSHMI KANT SHARMA Mr.PRABHAKAR JHA (GP-27) Mr.RAJIV KUMAR SINGH (GP2) Mr.R.K.SINGH (GP15) Mr.DIWAKAR PRASAD SINGH Mr.RAJESH KUMAR
2. with	CWJC/3050/2017 LAND ACQUISITION	1	USHA DEVI vs THE NATIONAL HIGHWAY, AUTHORITY OF INDIA & ORS	Mr.RAVI KUMAR PANDAY Mr.MADHUKAR MISHRA	Mr.SAJID SALIM KHAN-SC25 Mr.SHRI NATH PATHAK
3.	CWJC/4778/2017 LAND ACQUISITION	4	SHANTI PRASAD @ SMT. SHANTI DEVI vs THE UNION OF INDIA & ORS	Mr.CHANDRA MAULI CHAURASIA	Mr.SUBHASH CHANDRA YADAV-GP15 Mr.SHRI NATH PATHAK Mr.S.D.SANJAY (ADLSG) Mr.ANSHAY BAHADUR MATHUR (CGC)
4.	CWJC/5475/2006 LAND CEILING (PRE-	4	KISHORI SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINGH Mr.RADHA MOHAN PANDEY	Mr.O.P.UPADHYAY (SC(C)2) Mr.PRABHAKAR JHA (GP27) Mr.RAJIV KUMAR SINGH (GP2)
5.	CWJC/2004/2008 MUTATION ACT	2	JAGDISH THAKUR vs THE STATE OF BIHAR & ORS	Mr.MD.SOBAN ASGHAR Mr.ANUJ KR.SINGH	Mr.(SC10) Mr.PARTHA SARTHY (GA4)
6.	CWJC/17836/2008 MUTATION ACT	8	INESH GIRI vs THE STATE OF BIHAR & ORS	Mr.VIKAS RATAN BHARTI Mr.RAJU GIRI Mr.MRIGENDRA KUMAR SINGH	Mr.(AAG1) Mr.BINOD KUMAR Mr.BIMLESH KUMAR PANDEY Mr.MD.KHURSHID ALAM (AAG12) Mr.LALLAN KUMAR VERMA Mr.SANJEEV KR.(AC TO LALIT KISHORE P.AAG)
7.	CWJC/17242/2009 CONSOLIDATION	6	DINANATH MISHRA & ORS vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR SINGH 2 Mr.KRISHNA PRASAD SINGH 2	Mr.(SC23) Mr.MANOJ KUMAR SINGH Mr.OM PRAKASH UPADHYAY Mr.GIRIJANAND PRASAD Mr.RAGHWENDRA KUMAR (SC22) Mr.AJIT PRATAP SINGH (SC15)
8.	CWJC/17775/2010 LAND ACQUISITION	5	BIPIN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.VIVEKANAND PD.SINGH	Mr.(AAG3)
9.	CWJC/17738/2011 LAND ACQUISITION	11	RAJESH KUMAR GUPTA & ANR vs THE UNION OF INDIA & ORS	Mr.ARUN PRASAD AMBASTHA Mr.RUPESH RANJAN Mr.RAVINDRA KUMAR CHOUDHARY	Mr.KUMAR PRIYA RANJAN (SC23) Mr.SHRI NATH PATHAK Mr.RAVINDER KUMAR SHARMA (CGC) Mr.N.A. SHAMSI (ASGI) Mr.S.D.SANJAY (ADDL.S.G) Mr.ANIRBAN KUNDU (SC24)
10.	CWJC/20769/2011 CONSOLIDATION	4	RAM JANAM SINGH vs THE STATE OF BIHAR & ORS	Mr.RANJIT KUMAR SINGH	Mr.PARTH SHARTHI (SC10) Mr.SHIW KUMAR PRABHAKAR Mr.DINU KUMAR Mr.ACHUTANAND SINHA Mr.ARVIND KR.SHARMA
11.	CWJC/16563/2012 LAND CEILING (PRE-	4	KALAWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.PRABHAT KUMAR DIPAK Mr.JITENDRA PRASAD SINGH Mr.MRS. ANITA RAGHAVENDRA Mr.ABHISHEK Mr.ARVIND KUMAR PANDEY	Mr.RAJIV KUMAR SINGH (GP2) Smt.ARTI KUMARI Mr.JAI PRAKASH SINGH Mr.PRABHAKAR JHA (GP27)
12.	CWJC/20246/2012 CONSOLIDATION	6	INDRADEO GUPTA vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.AMIT BHUSHAN Mr.AJAY KUMAR Mr.RAVI BHATIA	Mr.NIRBHAY K.SINGH (GP26) Mr.VINAY RANJAN
13.	CWJC/23287/2013 MUTATION ACT	6	MRITYUNJAY SINGH vs PATNA MUNICIPAL CORPORATION & ORS	Mr.JAGDISH PRASAD SINGH	Mr.HARGOVIND SINGH HIMKAR Mr.PRASOON SINHA
14.	CWJC/24153/2013 MUTATION ACT	7	ABUL HASSAN vs THE STATE OF BIHAR & ORS	Mr.MD. SHAMIMUL HODA Mr.SURYA NARAYAN YADAV	Mr.GIRIJA SHANKAR PD (GP1) Mr.DURGA NAND JHA Mr.U.S.S.SINGH (GP1)
15.	CWJC/25090/2013 MUTATION ACT	6	SNEH LATA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.UDAY SHANKAR SHARAN SINGH Mr.RAKESH KUMAR	Mr.PRASHANT PRATAP (GP6) Mr.UDAY SHANKAR CHOUDHARY Mr.AMBUJ NAYAN CHAUBEY
16.	CWJC/25582/2013 MUTATION ACT	6	ABHA SINGH vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.GAUTAM BOSE (AAG8) Mr.RANDHIR KUMAR NO-1 Mr.ARVIND KUMAR

17.	C. REV./77/2014 IN (CWJC/8039/2013)	3	LAKSHMI PRASAD vs VISHNU KANT GUPTA & ORS.	Mr.MADHU PRASUN	
18.	C. REV./122/2014 IN (CWJC/979/2014)	4	NAIM KHALIPHA vs THE STATE OF BIHAR & ORS	Mr.RANJAY KUMAR PATEL Mr.PRABHAKAR SINGH	Mr.DHURJATI KR PRASAD (GP7)
19. with	C. REV./250/2014 IN (CWJC/395/2014)	4	THE STATE OF BIHAR & ORS vs KAPILESHWAR JHA & ORS.	Mr.BINOD KUMAR SINHA Mr.HARISH KUMAR (GP8)	
20.	MJC/329/2017 CV RIVIEW	1	DAMODAR JHA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR JHA Mr.SHAILENDRA KUMAR JHA Mr.ABHAY SHANKAR JHA	Mr.AAG4 ANJANI KUMAR
21.	CWJC/1891/2014 LAND ACQUISITION	9	SRI VIJAY KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.RAJESH KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.RAJEEV KUMAR SINGH	Mr.RAM BALAK MAHTO (AG) Mrs.MRS. ANITA RAGHAVENDRA Mr.SHRI NATH PATHAK Mr.PRABHAT KUMAR DIPAK Mr.ABHISHEK
22.	CWJC/2868/2014 BIHAR TENENCY ACT	10	YASHRAJ SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR CHOUDHARY Mr.MADAN JEET KUMAR	Mr.GP-28 GEETA KUMARI Mr.DR. RAJESH KUMAR SINGH Mr.AJAY KR.RASTOGI (AAG10)
23.	CWJC/3212/2014 LAND ACQUISITION	7	MRITYUNJAY KUMAR vs THE UNION OF INDIA & ORS	Mr.RAJAN Mr.NEELAM PRASAD	Mr.SC13- ARVIND KR Mr.N. A. SHAMSI (A.S.G.) Smt.PUNAM KUMARI SINGH Mr.KUMAR GOUTAM Mr.SANJAY KUMAR(ASG) Mr.SHRI NATH PATHAK Mr.DR.PUNAM KRI.SINGH (CGC) Mr.SYED IQBAL AHMAD (SC20)
24.	CWJC/3802/2014 LAND ACQUISITION	7	RAVINDAR KUMAR PANDEY @ RAVINDRA PANDEY & ANR vs THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR SINHA Mr.SHAKIB AYAZ Mr.ABHIMANYU VATSA	Mr.GP-18 V.PRASAD
25.	CWJC/4130/2014 MUTATION ACT	8	DHARAM MUNI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAKESH CHANDRA	Mr.GP18- VIVEK PRASAD Mr.RAMANUJ TIWARY Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY
26. with	CWJC/4445/2014 LAND ACQUISITION	6	RAMBADAN SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJ KAMAL Mr.SANJEET KUMAR	Mr.SC14-DR. ANSHUMAN Mr.ANURADHA SINGH (SC21)
27.	CWJC/4567/2014 LAND ACQUISITION	1	MEERA DEVI vs THE STATE OF BIHAR & ORS	Mr.RAJ KAMAL Mr.SANJEET KUMAR	Mr.RAM BALAK MAHTO ()
28.	CWJC/4500/2014 MUTATION ACT	9	WARIS ALI FAROOQUI vs THE STATE OF BIHAR & ORS	Mr.SURAJ SAMDARSHI	Mr.SC-16 A.HAIDER Mr.PRASOON SINHA Mr.HARGOVIND SINGH HIMKAR Mr.SANJAY PRAKASH VERMA Mr.ABBAS HAIDER (SC6)
29.	CWJC/4756/2014 SHAIRAT	6	SHIV MAHALDAR vs THE STATE OF BIHAR & ORS	Mr.DHARMENDRA KUMAR SINHA Mr.RAVI SHANKAR GANGULI	Mr.PANDEY S SAHAY (SC31) Mr.SWAPNIL KUMAR SINGH Mr.ARCHANA MEENAKSHEE (GP6)
30.	CWJC/5878/2014 LAND ACQUISITION	12	ABHAY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA	Mr.DEVENDRA KR SINHA (AAG2) Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY Mr.PAAG- 2
31.	CWJC/6222/2014 CIV.WRIT ARISING F	3	SHIV SHANKAR PASWAN & ORS vs SINGHESHWAR YADAV & ORS	Mr.BRAJ NANDAN SINGH	Mr.KUMAR VISHOKA NAND
32.	CWJC/6385/2014 LAND CEILING (SURP	5	KEDAR PRASAD SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR TIWARY Mr.NAGENDRA UPADHYAY Mr.MAHENDRA PATHAK	Mr.DHURJATI KR PRASAD (GP7)
33.	CWJC/6398/2014 LAND ACQUISITION	4	RAVI SHANKAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.NARESH DIKSHIT	Mr.ANIL KUMAR (GP23) Mr.S.D.YADAV (AAG9) Mr.RAY SHIVAJI NATH(AAG3)
34.	CWJC/6615/2014 BIHAR TENENCY ACT	3	MD. MOHSIN & ANR vs THE STATE OF BIHAR & ORS	Mr.MD. HELAL AHMAD Mr.NAUSHAD AKHTAR	Mr.RAJESH SINGH (GP16) Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR Mr.SHRAWAN KUMAR SARAF Mr.KAMESHWAR KUMAR (GP17)
35.	CWJC/6942/2014 LAND REFORMS ACT	4	SANJAY KUMAR SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.RANJAN KUMAR JHA	Mr.GA10- SMT.NIVIDITA NIRVIKAR Mr.NEERAJ KUMAR ALIAS SANIDH Mr.GYAN PRAKASH OJHA (GA7)
36.	CWJC/6982/2014 LAND ACQUISITION	3	RAM KISHORE SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KISHORE VERMA Mr.SURENDRA KISHORE VERMA Mr.ANJANI KUMAR Mr.DEV KUMAR PANDEY	Mr.ROY SHIVAJI NATH (AAG3) Mr.S.D.YADAV (AAG9)

37.	CWJC/7027/2014 LAND ACQUISITION	4	HAR GOVIND SINHA vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.GOPAL SWAROOP DUBEY Mr.RITU PRIYDERSHINY Mr.YOGENDRA KUMAR DWIVEDI Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.ANIMESH KUMAR	Mr.RAM BALAK MAHTO (AG) Mr.ANSHUMAN SINGH Mr.ANIL KUMAR SINHA
38.	CWJC/7100/2014 LAND CEILING (PRE-	11	RAJDEO RAI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.JASHAWIR SINGH ARORA Mr.RAVI BHATIA	Mr.SC11- A.KUMAR Mr.NAVIN NIKUNJ Mr.NAGENDRA RAI
39.	CWJC/7182/2014 BIHAR TENENCY ACT	1	SUSHIL ROY & ORS vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.GP18- VIVEK PRASAD Mr.MD. MUSOWIR
40. with	CWJC/7296/2014 LAND ACQUISITION	5	ANJALI KUMARI & ORS vs THE UNION OF INDIA & ORS	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.GP8- MANISH KUMAR Mr.MAHESH PRASAD Mr.SUNIL KUMAR RAVI Mr.AMARESH KUMAR SINGH Mr.VIVEK PRASAD (GP7)
41.	CWJC/2428/2015 LAND ACQUISITION	3	AMARJEET PRASAD CHAURASIYA & ORS vs THE UNION OF INDIA & ORS	Mr.ATUL CHANDRA	Mr.RAM BALAK MAHTO () Mr.ASHOK KUMAR KESHARI Mr.MAHESH PRASAD Mr.KRISHNA CHANDRA Mr.SATYESHWAR PRASAD
42.	CWJC/7366/2014 BIHAR TENENCY ACT	3	LOKESHWAR PRASAD SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR	Mr.SC-23 KUMAR PRIYA RANJAN Mr.ABDUL WADOOD Mr.KULANAND JHA Mr.ANIRBAN KUNDU (SC24)
43.	CWJC/7730/2014 LAND ACQUISITION	4	MD. MOZAHID HUSSAIN & ORS vs THE UNION OF INDIA & ORS	Mr.GAUTAM KUMAR YADAV Mr.ANJUM PERVEEN Mr.MD. SHAHAB KHALIL Mr.FAKHRUDDIN ALI AHMAD	Mr.RAM BALAK MAHTO (AG) Mr.N. A. SHAMSI (A.S.G.) Mr.ANSHAY BAHADUR MATHUR Mr.SHRI NATH PATHAK Mr.SUNIL KUMAR-II Mr.SHYAM BIHARI SINGH (CGC)
44.	CWJC/7752/2014 BIHAR TENENCY ACT	1	SHIVA NARAYAN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR MUKUND Mr.ANIRUDH PANDEY	Mr.AAG6- ANJANI KUMAR
45.	CWJC/7842/2014 BIHAR TENENCY ACT	1	MD. BARIK & ANR vs THE STATE OF BIHAR & ORS	Mr.SUSHANTA KUMAR DAS	Mr.GA-8 SANDEEP KUMAR Mr.KRISHNA CHANDRA JHA Mr.DHIRENDRA KUMAR JHA
46.	CWJC/7922/2014 BIHAR TENENCY ACT	1	SHIVA NARAYAN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR MUKUND Mr.ANIRUDH PANDEY	Mr.TEJ BAHADUR SINGH (AAG7)
47.	CWJC/8539/2014 BIHAR TENENCY ACT	1	SHIVA NARAYAN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR MUKUND Mr.ANIRUDH PANDEY	Mr.JAWAHAR PD. KARN (AAG4) Mr.DURGESH NANDAN (AAG14)
48.	CWJC/8669/2014 LAND ACQUISITION	3	MAHESHWAR PRASAD SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.PRAKASH KUMAR Mr.NEERAJ KUMAR	Mr.AAG6- ANJANI KUMAR
49.	CWJC/8974/2014 LAND ACQUISITION	3	AWADH BIHARI SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.ANIRUDH KUMAR VERMA	Mr.RAM BALAK MAHTO (AG) Mr.ANIL KUMAR SINHA
50.	CWJC/9467/2014 LAND ACQUISITION	1	SHASHI BALA DEVI vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINHA	Mr.KINKAR KUMAR (SC27)
51.	CWJC/9539/2014 LAND ACQUISITION	1	MAHAVIDYA DEVI vs THE STATE OF BIHAR & ORS	Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN	Mr.AAG5-P.K. VERMA
52.	CWJC/9572/2014 LAND ACQUISITION	1	SARJOO SHARAN SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.VISHWANATH PRASAD	Mr.AVNISH NANDAN SINHA (GP11)
53.	CWJC/9682/2014 LAND ACQUISITION	1	SENAPATI MAHTO vs THE STATE OF BIHAR & ORS	Ms.MEENU Mr.SATISH KUMAR VERMA	Mr.RAM BALAK MAHTO (AG) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK Mr.ANIL KUMAR SINHA Mr.RABINDRA KUMAR PRIYADARSHI
54.	CWJC/9809/2014 LAND ACQUISITION	1	LAV KUSH SINGH @ VIJAY SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.ANIL KUMAR CHOUDHARY	Mr.RAM BALAK MAHTO (AG)
55.	CWJC/9840/2014 LAND ACQUISITION	1	GANGANAND KUMAR @ BRAHMCHARI vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR PANDEY	Mr.AAGVI- ANJANI KUMAR Mr.MAHESH PRASAD Mr.NEERAJ KUMAR GUPTA
56.	CWJC/10169/2014 MUTATION ACT	3	BIJENDRA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.BHUPENDRA KUMAR VERMA	Mr.MADHURESH PRASAD (GP12) Mr.GYANAND ROY Mr.KUMAR MANISH (SC 5)
57.	CWJC/10262/2014 LAND ACQUISITION	1	MANOJ KUMAR MEHTA vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.AG-RAM BALAK MAHTO
58.	CWJC/10297/2014 LAND ACQUISITION	1	RAM DENI DEVI vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR SAH Mr.JITENDRA SINGH	Mr.MANIKANT MISHRA (GP25) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK Mr.RAVINDER KUMAR SHARMA Mr.ANIL KR. SINGH (GP26)

59.	CWJC/10320/2014 MUTATION ACT	1	SHAILESH KUMAR PANDEY @ RAJAN PANDEY vs THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR Mr.RANJEET KUMAR	Mr.SC28- AJEET KUMAR Mr.INDRADEO PRASAD (SC27)
60.	CWJC/10519/2014 LAND ACQUISITION	1	JAMIRUDDIN SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.MRIGENDRA KUMAR Mr.KUSUM KUMARI	Mr.AAG6-ANJANI KUMAR
61.	CWJC/10572/2014 LAND ACQUISITION	1	BHUALI PRASAD vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR PANDEY	Mr.AAG13- A.K.CHOUDHARY Mr.NARESH DIKSHIT Mr.MAHESH PRASAD Mr.ASHUTOSH RANJAN PANDEY (AAG15)
62.	CWJC/10591/2014 LAND ACQUISITION	1	MD. SATTAR vs THE STATE OF BIHAR & ORS	Mr.RAM SUMIRAN SINGH	Mr.GA3- V.K.SINGH
63.	CWJC/10610/2014 LAND ACQUISITION	3	UPENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.KRISHNA CHANDRA	Mr.SC4-MD.RAISUL HAQUE Mr.BINAY KUMAR (AC TO SC10)
64.	CWJC/10621/2014 LAND ACQUISITION	1	RAM KUMAR SINGH vs THE UNION OF INDIA & ORS	Mr.VAIDEHI RAMAN PRASAD SINGH Mr.RAJAN Mr.MRITYUNJAY KUMAR	Mr.RAM BALAK MAHTO (AG) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK Mr.RAVINDER KUMAR SHARMA (CGC)
65.	CWJC/10700/2014 MUTATION ACT	4	SRI AJAY KUMAR RAI @ AJAY PRASAD RAI vs THE STATE OF BIHAR & ORS	Mr.RADHA MOHAN PATHAK Mr.MANOJ KUMAR Mr.SANJAY KUMAR PANDEY Mr.ANJANI PARASHAR Mr.AJAY KUMAR Mr.JASHAWIR SINGH ARORA Mr.RAVI BHATIA	Mr.ASHOK KUMAR KESHRI (AAG11) Mr.SATYENDRA RAI Mr.SANJAY PARASMANI Mr.SHEKHAR SINGH Mr.NAGADEO CHOUBEY Mr.MD.KHURSHID ALAM (AAG12)
66.	CWJC/10710/2014 MUTATION ACT	1	SHEO KUMARI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR MANOJ Mr.CHANDRA SHEKHAR JHA Mr.MANOJ KUMAR MANOJ	Mr.AAG6-ANJANI KUMAR
67.	CWJC/10723/2014 LAND ACQUISITION	1	PANKAJ KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH	Mr.SC21-KUMAR MANISH Mr.KUMAR MANISH (SC5)
68.	CWJC/10763/2014 LAND ACQUISITION	1	SANJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.RABI BHUSHAN PRASAD NO. 1	Mr.SC30- AVINASH KUMAR Mr.SC1 M. N. H. KHAN
69.	CWJC/10930/2014 LAND ACQUISITION	1	UMA KANT SAHA & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.AG-RAM BALAK MAHTO
70.	CWJC/10978/2014 LAND ACQUISITION	1	RAM KUMAR ROY & ANR vs THE UNION OF INDIA & ORS	Mr.RAJESH KUMAR SINGH Mr.SHIW KUMAR PRABHAKAR Mr.ARVIND KUMAR SHARMA	Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
71.	CWJC/11067/2014 LAND ACQUISITION	11	DAYANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.GANPATI TRIVEDI Mr.RAJIV KUMAR SINGH	Mr.PIYUSH LALL Mr.PRASHANT PRATAP Mr.MADHURESH PD. (G.P. - XII) Mr.KUMAR MANISH (SC 5)
72.	CWJC/11107/2014 LAND ACQUISITION	10	BRAJ KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.GANPATI TRIVEDI Mr.RAJIV KUMAR SINGH	Mr.GP13- NASIM YAHYA Mr.KUMAR PRIYA RANJAN Mr.PIYUSH LALL Mr.NASIM YAHYA (G.P.-13)
73.	CWJC/11154/2014 LAND ACQUISITION	1	ABADH KISHORE SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR	Mr.RAM BALAK MAHTO (AG) Mr.SHRI NATH PATHAK
74.	CWJC/11259/2014 LAND ACQUISITION	1	HIRA LAL SINGH vs THE STATE OF BIHAR & ORS	Mr.KAPIL DEO SINGH Mr.VIJAY KUMAR	Mr.AAG14- KAUSHAL KUMAR JHA
75.	CWJC/11267/2014 OTHERS	5	SHAMBHU LAL HARIZAN & ORS vs THE STATE OF BIHAR & ORS	Mr.SARANGDHAR JHA	Mr.SC12- P.K.SINGH Mr.RISHI RAJ SINHA (SC19)
76.	CWJC/11307/2014 LAND ACQUISITION	3	ARBIND KUMAR vs THE NATIONAL HIGHWAY AUTHORITY OF INDIA & ORS	Mr.RAJ NANDAN PRASAD SINGH Mr.AMIT ANAND	Mr.N. A. SHAMSI (A.S.G.) Mr.RAVINDER KUMAR SHARMA Mr.SHRI NATH PATHAK Mr.UMESH KUMAR SINGH (CGC)
77.	CWJC/11308/2014 LAND ACQUISITION	1	KALICHARAN KANTH vs THE STATE OF BIHAR & ORS	Mr.UDAY CHAND PRASAD Mr.KAMESHWAR PRASAD GUPTA Mr.MANOJ KUMAR Mr.AMAR PRAKASH Mr.SHASHI NATH JHA	Mr.DEVENDRA KR SINHA (AAG2)
78.	CWJC/11312/2014 LAND ACQUISITION	1	RAM BHAJU YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI Mr.JAI NANDAN SINGH Mr.VINAY MISTRY	Mr.RAM BALAK MAHTO (AG)
79.	CWJC/11491/2014 LAND ACQUISITION	1	RAMAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR SINGH	Mr.RAM BALAK MAHTO (AG) Mr.ANIL SINGH Mr.MAHESH PRASAD

FOR HEARING

1.	CWJC/5151/1998 CONSOLIDATION	6	RAM ASHISH MAHTO & ANR vs THE STATE OF BIHAR & ORS	Mr.HARI JI UPADHYAY Mr.OM PRAKASH UPADHYAY Mr.BHUBNESHWAR PRASAD Mr.MANOJ KR.SINGH Mr.RAJEEV RANJAN KUMAR	Mr.(GP2) Mr.JAI PRAKASH SINGH Mr.ARTI SINGH Mr.A.N.SINHA (GP11) Mr.PRABHAKAR JHA (GP27) Mr.RAJEEV KR.SINGH (GP15) Mr.G.P.SRIVASTAVA Mr.GOPAL PRASAD SRIVASTAVA

2.	CWJC/7280/2014 ELECTRICITY MATTER	6	M/S TRINA CONSTRUCTION PVT. LTD. vs THE BIHAR STATE POWER HOLDING COMPANY LTD. & ORS	Mr.SURAJ SAMDARSHI	Mr.VINAY KIRTI SINGH
3.	CWJC/4425/1986 CONSOLIDATION	3	SATYA NARAIN RAI & ORS vs JT.DIRECTOR,CONSOLIDATION BIH.	Mr.NARESH CHANDRA VERMA	Mr.SC2 Mr.PHULENDRA KUMAR Mr.BIMLENDU MISHRA
4.	CWJC/4324/1989 LAND CEILING (SURP	1	FAZLUR RAHMAN & ORS vs STATE	Mr. F.R. MALLICK	Mr.(SC6)
5.	CWJC/8743/1991 CONSOLIDATION	14	RAMASRAY RAI vs STATE & ORS	Mr. B.S.TIWARI Mr.KUNAL TIWARY Mr.RAM RANG TIWARI	Mr.(GP4) Mr.RAMA NAND PODDAR Mr.ADITYA NARAYAN Mr.RAM CHARITRA SINGH

(AT 2.15 P.M.)

TO BE MENTIONED

1.	FA/103/2016	3	MOSTT. PRABHAWATI KUNWAR vs PURUSHOTTAM KUMAR SINGH & ORS	Mr.SHAILESH KUMAR	
2.	FA/16/2017	3	MAGMA FINCORP LTD. vs VINOD KUMAR DWIVEDI & ORS	Mr.SURENDRA KISHORE THAKUR Mr.BRAJESH KUMAR SINGH	
3.	FA/20/2017	3	BINDU DEVI & ORS vs AWADHESH KUMAR GUPTA & ORS	Mr.NAGENDRA RAI Mr.NAVIN NIKUNJ	

FOR ORDERS (ON OFFICE NOTES)

1.	FA/188/2008	7	SIDH NATH SINGH vs KUNDAN KUMAR SINGH & ORS	Mr.PRAVEEN PRAKASH Mr.PRAVEEN PRAKASH Mr.DILIP KUMAR SINHA Mr.DILIP KUMAR SINHA	Mr.RAY SAURABH NATH Mr.PRAMOD KUMAR
2.	FA/138/2009	1	THE STATE OF BIHAR & ORS vs RAM CHANDRA SINGH	Mr.SHISHIR KUMAR(AC-GA3)	
3.	FA/139/2009	1	HEMA @ SWETA PANDEY @ SWETA DE vs MANISH PANDEY	Mr.BINOD KUMAR SINGH Mr.PARMANAND PD.NR.SAHI	
4.	FA/60/2012	7	RAMAKANT SINGH & ORS vs TEJ NARAYAN SINGH & ORS	Mr.MD. ATAUL HAQUE	Mr.MADAN JEET KUMAR
5.	FA/96/2012	8	DEODUT SINGH & ORS vs RABINDRA NATH SINGH & ORS	Mr.RANJAN KUMAR DUBEY Mr.RAKESH CHANDRA Mr.SANGEETA SHARMA Mr.RAJIV SHANKAR DVIVEDI Mr.NULL	Mr.SUNIL KUMAR Mr.BHIM SEN PRASAD
6.	FA/201/2012	4	JAI PRAKASH BHARTI vs PARMILA KUNWAR & ORS.	Mr.ANISH CHANDRA SINHA Mr.SANGHA MITRA GHOSH	Mr.MADAN JEET KUMAR
7.	FA/74/2013	43	HARIHAR SINGH & ORS. vs SURUJ SINGH & ORS.	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH Mr.RAMANUJ TIWARY Mr.ASHUTOSH RANJAN PANDEY	Mr.RAMANUJ TIWARY Mr.ASHUTOSH RANJAN PANDEY Mr.RAJEEV KUMAR SINHA
8.	FA/122/2013	5	SRI GIRIJESH SHARMA & ANR. vs SMT. DAULAT DEVI & ORS.	Mr.MD. WALIUR RAHMAN Mr.TEJ NARAYAN SINGH Mr.SATYENDRA PRASAD SINGH	
9.	FA/130/2013	3	BINOD KUMAR MISHRA @ BINOD MISHRA vs PANKAJ MISHRA & ORS.	Mr.SABAL KUMAR JHA	
10.	FA/16/2014	6	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs SMT. MANJU VERMA	Mr.NEERAJ KUMAR	Mr.ABINASH KUMAR Mr.MANISH KUMAR

FOR ORDERS (ON PETITIONS)

1.	FA/225/2007 IA- 8354/2012 IA- 8355/2012 IA- 4673/2014 IA- 1200/2017	18	KAMLA DEVI & ORS vs CHINTA DEVI & ORS	Mr.SUDHIR KUMAR Mr.SUDHIR KUMAR	Mr.PRAMOD KUMAR SINHA
2.	FA/259/2008 IA- 7105/2008 IA- 4868/2014	6	SHYAMJEE PRASAD vs BAGESHWAR PRASAD & ORS	Mr.ANUJ KUMAR SHRIVASTAVA	Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.RAJIV SHANKAR DVIVEDI
3.	FA/114/2009 IA- 4266/2009	4	THE STATE OF BIHAR & ANR vs SHRI MANOJ KUMAR & ORS	Mr.J.P.KISHORE(AC-SC16) Mr.SHASHI BHUSHAN KR. (SC7) Mr.M.K.SINHA (SC1)	Mr.RAY SAURABH NATH Mr.MANJRI NATH Mr./MRS.MANJARI NATH Mr.SC12 PANKAJ KUMAR
4.	FA/118/2010 IA- 2671/2017 IA- 7922/2015 IA- 6794/2016 IA- 8088/2016	6	REKHA DEVI vs SRI ARBIND KUMAR JAISWAL & ANR	Mr.ABHAY KUMAR Mr.JAGDISH PRASAD BHAGAT	Mr.DHIREDNRA NATH JHA

5.	FA/27/2011 IA- 1291/2011	4	BAIJNATH PD. DAS vs DR. GOPAL KUMAR SEN & ORS	Mr.RAGHUNATH SINGH Mr.AMITESH KUMAR	
6.	FA/173/2013 IA- 983/2015 IA- 6432/2013 IA- 558/2015 IA- 9846/2015 IA- 1468/2017	6	MD. SALIM MANSURI & ORS. vs THE DISTRICT DEVELOPMENT COMMISSIONER, EAST CHAMPARAN & ORS.	Mr.PRAVIN KUMAR	Mr.AJAY KUMAR SINGH Mr.SANJAY KUMAR Mr.GOPAL JHA
7.	FA/14/2014 IA- 692/2014	4	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs AASHISH RANJAN	Mr.NEERAJ KUMAR	Mr.ABINASH KUMAR Mr.MANISH KUMAR
8.	FA/150/2014 CONVERT FROM C.R.NIA- 3990/2015 IA- 2468/2016	15	LALTI DEVI & ANR. vs RAJNANDAN PRASAD & ANR.	Mr.RABINDRA PRASAD SINGH	Mr.LAL BABU KESHARI
9.	FA/164/2014 IA- 6185/2014	4	THE STATE OF BIHAR THROUGH COLLECTOR, NAWADA vs MOTI SAO	Mr.KAMLESH KUMAR SHARMA Mr.KAMESHAR PRASAD GUPTA (GP-10)	
10.	FA/178/2014 IA- 6453/2014 IA- 9173/2014 IA- 6380/2015 IA- 1910/2016	6	RAMJHARO KUNWAR & ANR. vs SUNIL KUMAR & ORS.	Mr.SANJEET KUMAR SINGH Mr.PATANJALI RISHI Mr.MRITUNJAY KUMAR Mr.MANOJ KR.(AC TO P.N.SHAHI)	Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI Mr.BINOD KUMAR SINGH

(AT 3:30 P.M.)
FOR HEARING

1.	FA/208/2007	15	GANESH RAI & ORS vs JITENDRA GOTTAM & ORS	Mr.ABDUL WADOOD Mr.AMRENDRA KUMAR	Mr.MD.BAHAUDDIN Ms.KUSUMLATA DAS
2.	FA/226/2007	1	BIHAR STATE ELECTRICITY BOARD vs VIJAY ELECTRICALS LIMITED & AN	Mr.VINAY KIRTI SINGH	Mr.PUSHKAR NARAIN SHAHI Mr.AJEET NARAYAN SINHA Mr.RITESH KUMAR-1
3.	FA/229/2007	9	SMT.SHUSHILA DEVI & ANR vs BRAJ BHUSHAN JHA	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.DR.ANJANI PRASAD SINGH Mr.HANSRAJ Mr.MRIGENDRA KUMAR
4.	FA/250/2007	1	ISHWAR DAYAL PRASAD & ORS vs DHIRENDRA KUMAR & ORS	Mr.MANI SHANKAR NARAYAN Mr.NARENDRA KUMAR SINHA Mr.VISHUNDEO NARAYAN	Mr.NAGENDRA RAI Mr.NAVIN NIKUNJ Mr.BINOD MURARI MISHRA
5.	FA/187/2008	1	SALMA KHATOON & ANR vs MOHAMMAD ANWAR ALAM	Mr.ADITYA NARAYAN SINGH-1 Mr.SUNIL KUMAR	Mr.RAJIV SHANKAR DVIVEDI Mr.RAMESH SINGH Mr.RANJAN KUMAR DUBEY Mr.MANISH KUMAR NO-2 Mr.RASHID ZAFAR Mr.GAJENDRA KUMAR SINGH Mr.RAKESH CHANDRA
6.	FA/13/2009	18	MADHURI KUMARI & ORS. vs MUKTI NARAIN SINGH & ORS	Mr.SHANKAR KUMAR Mr.ABINASH KUMAR Mr.SHANKAR KUMAR	Mr.KRIPA NAND JHA Mr.BIRENDRA KUMAR
7.	FA/97/2009	5	SRI BIJAY CHAUHAN & ORS vs RAMRATI DEVI & ORS	Mr.BHOLA PRASAD Mr.MUKESH KUMAR JHA	Mr.RAJENDRA KUMAR JHA Mr.BIDHANESH MISRA Mr.BIDHANESH MISHRA Mr.TANUJA MISHRA
8. with	FA/200/2010	6	SMT. MANSA SINGH vs RAVI BHUSHAN	Mr.MADAN JEET KUMAR Mr.RAM CHANDRA PD. SINGH	Mr.MANISH CHANDRA GANDHI
9.	FA/208/2010 FA	1	RAVI BHUSHAN vs SMT. MANAA SINGH	Mr.MANISH CHANDRA GANDHI Mr.PANKAJ KUMAR SINHA	
10.	FA/6/2011	6	DR. RAI CHANDI NATH SAHAY vs ANIMESH RANJAN & ORS	Mr.AMIT PRAKASH Mr.SONI SHRIVASTAVA	Mr.RAJKISHORE PRASAD Mr.TEJ BAHADUR ROY Mr.MANOJ KUMAR SINHA Mr.JITENDRA KISHORE VERMA
11.	FA/30/2012	6	BRIJESH PD. vs MANKESHWAR PD. & ORS	Mr.PRASHANT KUMAR Mr.AMARESH KUMAR SINHA Mr.NAGADEO CHOUBEY	Mr.LALAN KUMAR VERMA
12.	FA/58/2012	17	MOHMAD SHAHID & ORS vs TRIPURARI SHARAN & ORS	Mr.KAMALA KANT TIWARY Mr.RATNA DEEP PRASAD Mr.ARVIND KUMAR TEWARY Mr.SANJAY KR.@ MANNU	Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.DHIRDYUTI KUMAR VERMA Mr.RANJEET KUMAR Mr.KUNDAN KUMAR
13.	FA/159/2012	21	GANGAJALI DEVI & ORS. vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.GOPAL SWAROOP DUBEY Mr.BIBHUTI NARAYAN Mr.YOGENDRA KUMAR DWIVEDI Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR Mr.ASHOK KUMAR GARG Mr.AMBUJ NAYAN CHAUBEY	Mr.K.B.SINGH (SC22)
14.	FA/211/2012	10	SRI LALA SAO & ANR. vs SMT/ CHANDRAKALA DEVI	Mr.AJAY KR SINGH NO.1	Smt.SMT. SUDHA AMBASTHA

15.	FA/25/2013	21	MD. HABIB ANSARI @ HABIB MIAN & ORS. vs KHAIRU NISA	Mr.ABHISHEK Mr.JITENDRA PRASAD SINGH Mr.PRABHAT KUMAR DIPAK Mr.MRS. ANITA RAGHAVENDRA	Mr.RAMESH JHA
16.	FA/38/2013	25	THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY & ORS. vs M/S ASHOKA TEXTILE MILLS PROPERTORY CONCERN OF SHRI A.K. THAKUR	Mr.AMIT BHUSHAN Mr.KAMESHWAR PD.GUPTA (GP10) Mr.NEERAJ KR (AC TO SC22)	Mr.DILIP KUMAR Mr.RANJEET KUMAR
17.	FA/93/2013	23	MANORAMA DEVI vs MST. PAVITRI DEVI ANR.	Mr.RAKESH CHANDRA Mr.NEERAJ KUMAR Mr.KAMLESH KUMAR SHARMA Mr.RAM NIBAS PRASAD	Mr.MUKESH KUMAR Mr.DRONACHARYA
18.	FA/140/2013	12	SMT. LEELA DEVI & ANR. vs LAL BAHADUR SINGH & ORS.	Mr.MD. WALIUR RAHMAN	Mr.SUBROTESWAR DE Mr.RAJEEV KUMAR SINHA Mr.LAXMI NARAYAN DAS Mr.SUBHDEEP DAS
19.	FA/160/2014	16	NARESH KUMAR AGARWAL vs SYED ATAUR RAHMAN @ SYED ATUR RAHMAN & ANR.	Mr.ABINASH KUMAR	Mr.GAUTAM KUMAR YADAV Mr.SHRI KRISHNA SINHA Mr.DURGA NARAYAN Mr.NAND KISHORE SINGH
20.	FA/175/2014	11	SRI PREMAN YADAV vs SRI BIRJU PRASAD & ANR.	Mr.MANOJ KUMAR Mr.JASHAWIR SINGH ARORA Mr.RAVI BHATIA	Mr.RABINDRA KUMAR Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY

Monday the 24th April 2017
Court No. 4 (AT 10:30 A.M.)
Mr. Justice V. Nath

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	SA/258/1987	15	RAM CHANDRA RAI vs MUNA DEVI	Mr. AKHILESHWAR KUMAR Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.RAJIV SHANKAR DVIVEDI	Mr.UDAY SHANKAR SARAN SINGH Mr.UDAY SHANKAR SHARAN SINGH Mr.VIRENDRA KUAR	
2.	SA/226/2002	12	GAUR GOPAL SAHA vs BRAJ KISHORE SHARMA & ANR	Mr.LALIT KISHORE Mr.AMARENDRA KUMAR MISHRA	AKHILESHWAR PRASAD SINGH Mr.SHIVENDRA SHANKAR Mr.RAVI BHATIA Mr.MANOJ KUMAR Mr.PRAMOD KUMAR	
3.	SA/431/2009	15	SMT. SHANIT DEVI & ANR. vs GHANSHYAM SINGH & ORS.	Mr.PUSHKAR NR. SHAHI Mr.RAVI KUMAR	Mr.RAVINDRA KUMAR Mr.SANJEET KUMAR SINGH Mr.MADAN MOHAN Mr.SAMIR KUMAR	
4.	SA/120/2010	3	MADARSA AZIZIA KHAZINATUL_O_LO vs PAWAN KUMAR KEDIA & ORS.	Mr.M.S. HODA		
5.	SA/52/2013	4	UMESH SINGH & ORS. vs SMT. MAHA DEVI & ORS.	Mr.MADHURENDRA KUMAR	Mr.ANIL KUMAR TIWARY	
6.	SA/282/2014	4	CHITRANJAN KUMAR SINGH vs SMT. RESHMA DEVI & ORS.	Mr.OM PRAKASH SINGH	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	
7.	SA/376/2016	3	RAJKALI DEVI & ORS vs JANKI DEVI @ JANAKIA DEVI & ORS	Mr.DRONACHARYA		
8.	SA/377/2016	3	MOST. VINDHYACHALI DEVI & ORS vs DAYA SHANKAR PANDEY & ORS	Mr.ARBIND KUMAR SINGH Mr.MANISH RAI SHARMA		
9.	SA/391/2016	4	THE STATE OF BIHAR & ORS vs RAJENDRA SINGH & ORS	Mr.BINOD KUMAR		
10.	SA/402/2016	4	RAM BINAY SHARMA vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.ASHOK KUMAR GARG Mr.YOGENDRA KUMAR DWIVEDI Mr.RITU PRIYDERSHINY		
			FOR ORDERS (ON PETITIONS)			
1.	SA/475/1998 IA- 5955/2004 IA- 10461/2010 IA- 5043/2004 IA- 7073/2013 IA- 9481/2016 IA- 430/2017 IA- 1911/2017	10	SUKRITYA DEVI & ORS vs AWADH NARAIN YADAV & ORS	Mr.RANJAN KUMAR JHA Mr.JITENDRA KUMAR GIRI	Mr.. Mr.JITENDRA KUMAR GIRI Mr.DR.RAJESH KUMAR SINGH Mr.CHAUDHARY PREM KR.THAKUR	
2.	SA/317/1999 IA- 4459/2006	3	KRISHNA MISHRA @ KRISHNA NATH vs DINANATH MISHRA & ORS	Mr.SUKUMAR SINHA	Mr.LALAN KUMAR SINGH	
3.	C. REV./238/2005 IA- 639/2006 IA- 1143/2006 IA- 1142/2006	10	SAVITRI DEVI & ORS vs RADHEY SHYAM SINGH & ORS	Mr.ANIL KUMAR	Mr.NITYA NAND PD.CHOUDHARY Mr.ABHAY KUMAR Mr.AJOY KUMAR CHAKRABORTY Mr.SANJAY KUMAR Mr.KRISHNA MURARI RAWT	
4.	SA/209/2010 IA- 4590/2010 IA- 4589/2010 IA- 4186/2013	4	UMRAWATI KUNWAR & ORS. vs DWARIKA YADAV & ORS.	Mr.HARI KANT RAKESH Mr.PRASHANT KUMAR Mr.N.D.CHOUBEY		
5.	SA/731/2010 IA- 9024/2016	7	KAMLESHWARI PD. vs THE STATE OF BIHAR & ORS.	Mr.RAKESH CHANDRA Mr.SANGEETA SHARMA Mr.RAJIV SHANKAR DVIVEDI Mr.RANJAN KUMAR DUBEY		
6.	SA/315/2013 IA- 1251/2017	7	KRISHNA YADAV @ BHANKHERA & ORS. vs SRI RAM CHAUDHARY & ORS.	Mr.SANJAY KUMAR PANDEY Mr.SANJAY KUMAR PANDEY	Mr.SIDHENDRA NARAYAN SINGH	
7.	SA/359/2013	5	S.M. ARSHUR RAHMAN & ORS. vs MD. HELAL AHMAD & ORS.	Mr.MANISH		

8.	SA/242/2014 IA- 6885/2014 IA- 1260/2017 IA- 1261/2017	7	STATE OF BIHAR & ANR vs BRIJ NANDAN SINGH & ANR.	Mr.NEERAJ KUMAR Mr.KAMESHAR PRASAD GUPTA (GP-10)	Mr.BABU NANDAN PRASAD Mr.DRONACHARYA
9.	SA/286/2014	11	SURJEET SINGH & ORS. vs UMESH PRASAD CHAUDHARY & ORS.	Mr.ARUN KUMAR LAL Mr.RAM KUMAR SINGH	Mr.RAMESH KUMAR CHOUDHARY Mr.BHARAT BHUSHAN
10.	SA/35/2015 IA- 2944/2015 IA- 2945/2015	19	NAGAR PANCHAYAT , RAJGIR NALANDA & ANR vs BHAGWAN SRI RAM JANKI THAKURJI MAHARAJ & ORS	Mr.DEO RAJ KUMAR PRASAD Mr.SAVITRI DEVI Mr.SUNIL KUMAR MANDAL (SC3)	Mr.UTSAV KUMAR Mr.S.K.MANDAL (SC3)
11.	SA/58/2015 IA- 5770/2015 IA- 2441/2017	4	DHARMNATH BHARTI & ANR vs BEDAMO KUWAR & ORS	Mr.SANJAY KUMAR JHA Mr.VED PRAKASH SRIVASTVA Mr.PRAVEEN PRABHAKAR	Mr.NAGENDRA RAI
12.	SA/135/2015 IA- 6531/2015 IA- 9595/2015	6	MAHANTH GOVIND DAS vs THE STATE OF BIHAR & ORS	Mr.AMIT BHUSHAN Mr.RAJEEV RANJAN Mr.SHRI PRAKASH SRIVASTAVA	Mr.SAMIR KUMAR Mr.SANKET
13.	SA/188/2015 IA- 7699/2015	3	SMT. KALMI DEVI & ORS vs JANAK RISHIDEO & ORS	Mr.JAINENDRA KUMAR Mr.MRIGENDRA KUMAR	
14.	SA/274/2015 IA- 9645/2015	8	THE STATE OF BIHAR THROUGH THE COLLECTOR GAYA & ORS vs RAI HARSHWARDHAN PRASAD	Mr.NEERAJ KUMAR Mr.KAMESHWAR PD.GUPTA (GP10)	
15.	SA/281/2015 IA- 9807/2015 IA- 7219/2016	7	THE STATE OF BIHAR THROUGH THE COLLECTOR DARBHANGA & ORS vs M/S RAM LAGAN & COMPANY THROUGH ITS MANAGING PARTNER SRI RAM LAGAN CHOUDHARY AND ANOTHER	Mr.KAMLESH KUMAR SHARMA Mr.KAMESHWAR PD.GUPTA (GP10)	Mr.RAMASHANKAR SINGH Mr.BIMAL KUMAR Mr.BISHWANATH PRASAD SINGH Mr.B.N.P.SINGH
16.	SA/287/2015 IA- 10012/2015 IA- 2539/2016	3	LAXMI RAM @ LAXMI MOCHI & ORS vs LAXMI DEVI	Mr.RAJESH KUMAR SINGH Mr.MANOJ KUMAR Mr.ARVIND KUMAR SHARMA	Mr.SANJAY KUMAR JHA Mr.SATYA VEER
17.	SA/17/2016 IA- 439/2016	3	MANORMA DEVI vs PARMANAND YADAV & ORS	Mr.MUKESH KUMAR RANA Mr.SHASHI NATH JHA	Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR
18.	SA/39/2016 IA- 1641/2017	1	RAM PRASAD GAHLOT & ORS vs SITA RAM DUSADH & ORS	Mr.NAND KISHORE PRASAD SINHA	
19.	SA/74/2016 IA- 2121/2016 IA- 6647/2016	6	THE STATE OF BIHAR AND ANR vs ARUN KUMAR JAIN & ORS	Mr.NEERAJ KUMAR Mr.KAMESHWAR PD.GUPTA (GP10)	Mr.RAJIB RANJAN JHA Mr.ANIL CHANDRA Mr.SANJAY KR. SINHA Mr.RANJEET KUMAR MISHRA
20.	C. REV./105/2016 IA- 6014/2016 IA- 7915/2016	3	PARTH KUMAR YADAV & ANR vs PANKAJ GUPTA & ORS	Mr.DINESHWAR MISHRA Mr.RANJAN KUMAR DUBEY Mr.PARTH GAURAV	
21.	C. REV./109/2016 IA- 6013/2016 IA- 7914/2016	3	PARTH KUMAR YADAV & ANR vs PANKAJ GUPTA & ORS	Mr.DINESHWAR MISHRA Mr.RANJAN KUMAR DUBEY Mr.PARTH GAURAV	
22.	SA/196/2016 IA- 547/2017	1	RAMSWAROOP PASWAN vs JANARDAN PRASAD SINGH	Mr.RAM SANDESH ROY	
23.	SA/286/2016 IA- 6775/2016 IA- 695/2017	4	RAVINDRA NATH RAI & ORS. vs VIJAY BAHADUR RAI & ORS.	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	
24.	SA/290/2016 IA- 7150/2016 IA- 7151/2016 IA- 7152/2016	6	SMT. CHAMPA DEVI vs MAN MOHAN SHARMA & ORS.	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.PARTH GAURAV Mr.PRANESH KUMAR	
25.	SA/328/2016 IA- 182/2017	4	JAGDISH SHARMA vs KAILASH MISHTRY & ORS	Mr.BACHAN JEE OJHA	
26.	SA/338/2016 IA- 7158/2016	3	JAI NARAYAN YADAV vs DHANA DEVI & ORS	Mr.JAGDISH PRASAD BHAGAT	
27.	SA/357/2016 IA- 6396/2016 IA- 6835/2016	4	SHIV SHANKAR SAFI & ORS vs BAUE LAL MAHTO & ORS	Mr.PRABHAS RANJAN Mr.ASHOK KUMAR PRASAD Mr.DEEPAJ KUMAR AIREY	
28.	SA/358/2016 IA- 8426/2016	4	SANJULA DEVI & ORS vs SRI RAM NARAYAN PRASAD & ORS	Mr.BISHWA NATH UPADHYAY	
29.	SA/363/2016 IA- 8975/2016	3	DEO CHARAN RAM @ DEO CHARAN PRASAD vs MANIK CHAND SETH	Mr.SANJAY KUMAR Mr.RAMCHANDRA SINGH Mr.JITENDRA KUMAR SINGH Mr.SHANKAR KUMAR	
30.	SA/378/2016 IA- 9333/2016	4	MOST. SANUPA KUER & ORS vs HRIDYA SHARMA & ORS	Mr.RAKESH CHANDRA Mr.UMESH KUMAR SINGH Mr.SANGEETA SHARMA Mr.PARTH GAURAV	
31.	SA/396/2016 IA- 2353/2017	4	SHIOMUNI KUMHAR & ORS vs KANHAIYA KUMHAR & ORS	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPHADHYA SAURABH KUMAR	
32.	SA/448/2016 IA- 2610/2017 IA- 7780/2016	3	KAILASH MAHTHA & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR JHA	

33.	SA/457/2016 IA- 9385/2016	3	UMESH PRASAD vs SURESH PRASAD & ORS	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA	
34.	SA/503/2016 IA- 1910/2017	4	VISHWANATH SINGH vs SURAJDEO SAO & ORS	Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE	
35.	SA/534/2016 IA- 2221/2017	4	SHIV SHANKAR PRASAD & ORS vs BRAHMDEO PRASAD	Mr.SANJAY KUMAR GIRI Mr.SANTOSH KUMAR MISHRA	
36.	SA/579/2016 IA- 9213/2016	4	SMT. SHOBHA KUMARI & ANR vs RANJIT SAO & ORS	Mr.ABHINAY RAJ	Mr.SHIV KUMAR DWIVEDY Mr.SHIV KUMAR DWIVEDY
37.	SA/580/2016 IA- 9212/2016	3	SMT. SHOBHA KUMARI & ANR vs RANJIT SAO & ORS	Mr.ABHINAY RAJ	Mr.SHIV KUMAR DWIVEDY Mr.SHIV KUMAR DWIVEDY
38.	SA/621/2016 IA- 1266/2017	4	MOSTT. RADHA DEVI @ RADHA vs GULABI DEVI	Mr.AJIT RANJAN KUMAR	
39.	SA/628/2016 IA- 10099/2016	3	THE STATE OF BIHAR & ORS vs SMT. BASANTI DEVI	Mr.NARESH PRASAD	
40.	SA/16/2017 IA- 122/2017	3	GITA RAM vs LALPARI DEVI & ORS	Mr.SHIV KUMAR DWIVEDY	
41.	SA/102/2017 IA- 1671/2017 IA- 1672/2017 IA- 1861/2017	3	CENTRAL BANK OF INDIA vs RAMESH KUMAR	Mr.AJAY KUMAR SINHA	
42.	SA/108/2006 IA- 4451/2015	7	MOHAMMAD NAYEEMUDDIN vs SURAJ MAHTO	Mr.SHREE NIWAS SINGH	
43.	SA/568/2010 IA- 1329/2015 IA- 3309/2011 IA- 4077/2012 IA- 8731/2010 IA- 8849/2013 IA- 1828/2015 IA- 9313/2014	23	MOSTT. LAKSHMI DEVI vs SMT. SONA DEVI & ORS.	Mr.DHIRENDRA KUMAR MISHRA Mr.BRIJ BIHARI TIWARY	Mr.RAJENDRA PRASAD SINGH Mr.S.P.SINGH

FOR ADMISSION

1.	MJC/1706/2010 RESTORATION	4	SACHCHIDANAND PRASAD & ORS. vs UMA SHANKAR PRASAD @ BHOLA PRA	Mr.M.MAJUMDAR	Mr.NAVESH NANDAN Mr.SURENDRA PRASAD SINGH Mr.ASHOK KUMAR
2.	MJC/4514/2014 RESTORATION	5	SMT. KAMLA DEVI vs THE UNION OF INDIA & ORS.	Mr.DINU KUMAR	Mr.RAVINDER KUMAR SHARMA
3.	MJC/4942/2014 RESTORATION IN (SA/306/2004)	6	RAMESHWR SAO vs VISHWANATH PANDEY & ORS	Mr.SANJEEV KUMAR	
4.	MJC/2954/2015 CONTEMPT IN (SA/589/1991)	5	NARAYANTAK SINGH & ORS vs MOST. JAGATRAN & ORS	Mr.BINOD BIHARI SINHA	Mr.SHYAMA KANT SINGH
5.	MJC/113/2016 RESTORATION IN (MJC/1233/2003)	4	JYOTISH CHANDRA JHA vs THE STATE OF BIHAR THROUGH THE COLLECTOR PURNIEA	Mr.ASHOK KUMAR MALLICK	
6.	MJC/1611/2016 RESTORATION IN (SA/202/2008)	3	RAM LAL PAL vs BUTAE PAL & ANR	Mr.RAJANI KANT PANDEY	

(AFTER THE ABOVE OR AT 11.30 A.M. WHICHEVER IS EARLIER)
FOR HEARING UNDER ORDER 41 RULE 11 CPC

1.	SA/86/2009	5	SAHDEO PANDIT & ORS vs HIRA DEVI & ANR	Mr.NAGENDRA PRASAD YADAV NO-1	
2.	SA/61/2010	10	SHASHI BHUSHAN PRASAD & ORS. vs MOST. SAWITRI DEVI & ORS.	Mr.KRISHNA KISHORE SINHA Mr.ASHOK KUMAR Mr.ANIL KUAMR SINHA	Mr.SHABBIR AHMAD Mr.ANIL KUMAR SAXENA
3.	SA/51/2013	11	RAM NATH SINGH vs ANANT KUMAR JAIN & ORS.	Mr.DEEPAK KUMAR Mr.PANKJESH SHARMA	Mr.PRAKASH CHANDRA AGRAWAL
4.	SA/64/2013	6	AWADHKISHOR SINHA & ORS. vs CHANDRAWATI DEVI & ORS.	Mr.CHANDRA KANT	
5.	SA/103/2014	13	MUSTARI BEGUM vs WAHID MIAN & ORS.	Mr.MD.IMTEYAZ AHMAD Mr.RAVI RANJAN Mr.MALAY KUMAR CHOUDHARY	Mr.RISHIKESH OJHA Mr.LAKSHMI KANT SHARMA Mr.ANIL KUMAR MISHRA Mr.RAVI PRAKASH DWIVEDI Mr.RAJESH KUMAR
6. with	SA/17/2013	15	PFOR. RAM NATH RAI & ORS. vs MOSTT. DHANPATI KUNWAR & ORS.	Mr.RAMESH JHA Mr.ABHAY KUMAR ROY	
7.	SA/18/2013 SA	8	PROF. RAM NATH RAI & ORS. vs MOSTT. DHANPATI KUNWAR & ORS.	Mr.RAMESH JHA Mr.ABHAY KUMAR ROY	
8.	SA/70/2014	6	DEWESHWAR SHARMA vs PRATIMA DEVI & ORS.	Mr.RAJ KISHORE PRASAD SINGH Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE	Mr.NAGENDRA RAI
9.	SA/159/2014	8	SHUBABATI DEVI vs DURGAWATI DEVI & ORS.	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	

10.	SA/174/2014	5	JAY PRAKASH PRASAD & ORS. vs MD. HASANAIN & ORS.	Mr.UDIT NARAYAN SINGH Mr.GAJENDRA KUMAR SINGH	
11.	SA/192/2014	10	BADRI PRASAD SAH vs KISHAN KUMAR CHOUDHARY	Mr.SHASHI BHUSHAN KUMAR Mr.ABINASH KUMAR	Mr.ANJANI KUMAR SINHA Mr.SURAJ NARAIN YADAV
12.	SA/319/2014	6	MOST. AASHA KUER & ORS. vs MOST. VEEN DEVI & ORS.	Mr.SATYENDRA PANDEY Mr.SATYENDRA PANDEY	
13.	SA/26/2015	3	THE PATLIPUTRA COOPERATIVE HOUSE CONSTRUCTION SOCIETY LTD. vs THE STATE OF BIHAR & ANR	Mr.UJJWAL KUMAR SINHA	
14.	SA/83/2015	4	SHRI NARAYAN SAH vs SHRI CHANDRA SHEKHAR SINGH	Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.AMBUJ NAYAN CHAUBEY Mr.NARESH PRASAD Mr.YOGENDRA KUMAR DWIVEDI	Mr.SANTOSH KUMAR
15.	SA/104/2015	7	CHANDRAMANI @ CHANDRAMANI DEVI & ORS vs MOST. BACHCHI DEVI & ORS	Mr.DINESHWAR PRASAD SINGH	Mr.SUDHIR KUMAR
16.	SA/125/2015	3	BADAMIA DEVI & ORS vs MAHESHWAR MOCHI & ORS	Mr.RUDAL PRASAD	
17.	SA/168/2015	4	DHURPAT THAKUR vs SUSHILA DEVI	Mr.MURARI PRASAD SINHA	Mr.BINOD KUMAR SINGH Mr.BINOD KUMAR SINGH
18.	SA/171/2015	1	SMT.DHIRA MISHRA @ DHIRA DEVI & ORS vs MD. LAIQUE AHMAD & ORS	Mr.DHANENDRA CHAUBEY Mr.RAKESH KUMAR TIWARY	
19.	SA/195/2015	5	GANESH JHA vs CHHEDI PRASAD JHA	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.DHARMENDRA KUMAR SINHA	
20.	SA/204/2015	4	RAMASHISH KUMAR PAL& ORS vs DAYAMANTI DEVI & ORS	Mr.ARUN KUMAR SINGH	
21.	SA/223/2015	7	SK. MASROOR @ SK. MANSOOR AND ORS vs BIBI MAHNOOR & ORS	Mr.DIWAKAR UPADHYAYA	
22.	SA/224/2015	3	BIBI SABIRAH NISHA vs AHMAD MIAN & ORS	Mr.MD. WALIUR RAHMAN Mr.KRISHNA KANT TIWARI	
23.	SA/241/2015	4	MANIK LAL KARMAKAR vs SMT. SARASWATI DEVI	Mr.AMBUJ NAYAN CHAUBEY Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.DINESHWAR PANDEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.RAMA NAND PODDAR Mr.RAVINDRA KUMAR CHOUDHARY
24.	SA/242/2015	1	SHANTI DEVI & ORS vs RAM DULARI DEVI & ORS	Mr.BISHWA NATH CHAUDHARY	
25.	SA/245/2015	4	KAMLI DEVI vs TUTIYA DEVI	Mr.DRONACHARYA Mr.ARBIND KUMAR MISHRA	Mr.RAM SUBHAS SINGH Mr.DINESH KUMAR PAJIYAR
26.	SA/246/2015	4	AJAY KUMAR GUPTA vs SMT. SHANTI DEVI & ORS	Mr.AJAY KUMAR SINGH Mr.ANJANI SINGH	Mr.BRAJESH KUMAR
27.	SA/251/2015	6	BADRU NISHA & ORS vs MOHAMMED SADARUDDIN KHAN	Mr.AMARENDRA NARAYAN Mr.DEEPAK KUMAR	
28.	SA/259/2015	4	DAYA SHANKAR SINGH vs UMA SHANKAR SINGH	Mr.REWTI KANT RAMAN	Mr.SURENDRA KUMAR MISHRA
29.	SA/269/2015	5	SUNIL KUMAR vs NARENDRA PRASAD	Mr.ABHISHEK	Mr.JITENDRA KUMAR
30.	SA/290/2015	4	LAKHAN SAO vs SRIMATI GIRJA DEVI & ORS	Mr.GIRJANAND PRASAD Mr.ARUN KUMAR LAL	
31.	SA/7/2016	3	SARWAN MAHTO vs SUJAY KUMAR MAHTO	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	
32.	SA/18/2016	6	DILIP KUMAR SRIVASTAVA @ DILIP KUMAR VERMA & ORS vs SRI RAM JANKEE JEE DIETY & ORS	Mr.SUMAN KUMAR	
33.	SA/35/2016	3	SMT. MALTI DEVI & ORS vs SMT. ANURADHA KUSHWAHA & ORS	Mr.RANJAN KUMAR DUBEY Mr.RAKESH CHANDRA	
34.	SA/38/2016	4	HANUMAN MAL DUGGAR @ HANUMAN MAL DUGAR vs SHAILESH KUMAR SAHA & ORS	Mr.ABBAS HAIDER Mr.SYED HUSSAIN MAJEED Mr.RAVISH CHANDRA Mr.RANJAY KUMAR SINGH	Mr.AJATSHATRU Mr.DR. ANSHUMAN Mr.SANJAY KUMAR Smt.RITA KUMARI UPADHYAYA
35.	SA/52/2016	3	VISHWANATH PRASAD & ORS vs MOHAN RAUT & ORS	Mr.KUMAR UDAY SINGH	
36.	SA/76/2016	5	SHANKER PRASAD vs ASHA GUPTA	Mr.PRABHAT KUMAR DIPAK Mr.ARVIND KUMAR PANDEY	Mr.RAGHAV PRASAD
37.	SA/93/2016	4	PARAM HANS SINGH vs LALLAN SINGH & ANR	Mr.ARBIND KUMAR SINGH	
38.	SA/96/2016	5	BABUWA NONIA & ORS vs SABUJA DEVI & ORS	Mr.MUKUL PRASAD	Mr.MANISH KUMAR NO-2
39.	SA/100/2016 CONVERT FROM C.R.N	5	SUDHAMA BHAGAT & ORS vs RAJENDRA BHAGAT & ORS	Mr.SANJAY KUMAR PANDEY NO-5 Mr.ANITA KUMARI	

40.	SA/132/2016	6	SONA DEVI vs SRIMATI CHAMPA DEVI & ORS	Mr.VISHAL SAURABH	Mr.BHOLA KUMAR
41.	SA/274/2016	4	RAMADHAR CHAUDHARY & ORS. vs BISHAMBHAR CHOUDHARY & ORS.	Mr.PANKAJ KUMAR Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR	

FOR ORDERS

1.	SA/69/2010 (AT 2.15 PM)	4	HARPAL CHOUDHARY vs GERE LAL CHOUDHARY & ANR.	Mr.AJAY KUMAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD
2.	SA/220/2014 (AT 2.15 PM)	7	JANARDAN SINGH vs SMT./ SACHIDA DEVI @ SAVITA DEVI	Mr.AMBUJ NAYAN CHAUBEY Mr.GOPAL SWAROOP DUBEY Mr.RITU PRIYDERSHINY Mr.DINESHWAR PANDEY Mr.RAM PRAWESH KUMAR Mr.ASHOK KUMAR Mr.ASHOK KUMAR GARG Mr.DEEPAK BHARTI	Mr.SANJEET KUMAR TIWARI Mr.ASHOK KUMAR SINGH
3.	SA/308/2014 (AT 2.15 PM)	5	SONMA DEVI & ORS. vs BINDESHWAR YADAV & ORS .	Mr.SHAILENDRA KUMAR BHARTEE	
4.	SA/8/2015	9	KAMTA CHOUDHARY & ORS vs AWADH BIHARI SAH & ORS	Mr.SURESH PRASAD SINGH Mr.UTTAM KUMAR	

(AT 12.30 P.M.)

FOR ORDERS (ON PETITIONS)

1.	C.R./278/2016 IA- 8869/2016 IA- 8870/2016	7	THE STATE OF BIHAR & ORS vs M/S MISHRA & COMPANY	Mr.NARESH PRASAD	Mr.ANUP KUMAR
2. with	C.R./301/2016 IA- 9736/2016 IA- 9737/2016	7	THE STATE OF BIHAR & ANR vs M/S DAYANANAD PRD SINHA & COM, PARTNER SRI DAYANAND PRASAD SINHA	Mr.DINESH MAHARAJ Mr.R.B.PRASAD YADAV (AAG11)	Mr.LAL BABU SINGH
3.	C.R./303/2016 IA- 9795/2016-12-16 IA- 9796/2016-12-16	7	THE STATE OF BIHAR & ORS vs M/S DAYANAND PRD SINHA & COM	Mr.DINESH MAHARAJ Mr.R.B.PRASAD YADAV (AAG11)	Mr.L.B.SINGH

FOR ADMISSION

1.	C.R./17/2016	9	SURESH KUMAR @ SURESH PRASAD KUMAR & ORS vs BECHAN SINGH & ORS	Mr.SUNIL KUMAR ALIAS SHARMA	Mr.ARJUN KUMAR Mr.ALOK KUMAR
2.	C.R./51/2016	6	BHEEM PRASAD vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY PUBLIC HEALTH ENGINEERING DEPARTMENT BIHAR PATNA & ORS	Mr.SHIVENDRA KUMAR SINHA	
3.	C.R./114/2016	3	SHAILENDRA MOHAN SINGH @ BHRIGUNATH SINGH vs BIJOY KUMAR ROY	Mr.SANAT KUMAR MISHRA	
4.	C.R./116/2016	3	DINESH THAKUR vs SMT. GITA DEVI & ORS.	Mr.ALOK KUMAR JHA	Mr.SANJIV KUMAR Mr.HARENDRA KUMAR
5.	C.R./118/2016	4	JANARDHAN UPADHYAY vs RAJDEO NARAIN SINGH & ANR	Mr.SAROJ KUMAR UPADHYAY Mr.JAI KUMAR SINGH	
6.	C.R./119/2016	3	MAHESH KUMAR vs DHIRENDRA KUMAR SINHA & ORS.	Mr.BAIDYA NATH THAKUR	
7.	C.R./2/2016	9	DINANATH SAH vs GANESH PRASAD & ORS	Mr.RAJU GIRI Mr.SANTOSH KUMAR MISHRA	Mr.RAKESH KUMAR Mr.AJAY KUMAR SINGH
8.	C.R./113/2016	5	MOHAN YADAV & ORS. vs SIKANDAR MANDAL	Mr.SANJAY KUMAR(ASG) Mr.SHASHI SHEKHAR	
9.	C.R./122/2016	3	SRINIWAS SINGH vs SRI CHANDRADEV SINGH	Mr.PRABHAT RANJAN SINGH	
10.	C.R./126/2016	3	JAGDISH SHARMA @ MANOJ KUMAR & ORS. vs SMT. SHANTI DEVI & ANR.	Mr.ABINASH KUMAR Mr.SUSANTA KUMAR ROY	
11.	C.R./134/2016	4	DEWANAND SINGH & ORS. vs RADHA RAMAN SINGH & ORS.	Mr.UTSAV KUMAR Mr.PARTHA SARTHY Mr.APURVA KUMAR Mr.AKSHAY LAL PRASAD	
12.	C.R./135/2016	4	THE STATE OF BIHAR & ORS vs M/S SRI RAM ENTERPRISES PROP. SHRI GIRIRAJ SHARMA	Mr.ANURAG SAURAV	Mr.GAUTAM KUMAR KEJRIWAL
13.	C.R./137/2016	3	RAJ KISHORE SAH vs PUNEET SAH & ORS.	Mr.JITENDRA KUMAR	

14.	C.R./139/2016	4	MITHILESH MAHTO vs MOSMAT CHANDRAKALA DEVI & ORS	Mr.BHAVESH KUMAR	
15.	C.R./140/2016	4	DHARMAWATI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.RANJAN KUMAR DUBEY	Mr.SC22 KUNDAN BAHADUR SINGH Mr.KAMESHWAR PD.GUPTA (GP10)
16.	C.R./142/2016	3	NANDJI CHAUDHARY & ANR vs DINANATH SHARMA & ANR	Mr.SANJAY KUMAR PANDEY NO-5	
17.	C.R./143/2016	4	GAUTAM SHARMA & ORS vs ANIL KUMAR SHARMA & ORS	Mr.RAJENDRA PRASAD Mr.RAM PRAWESH KUMAR	
18.	C.R./144/2016	5	THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY & ORS vs M/S SONA CONSTRUCTION THROUGH ITS MANAGING DIRECTOR	Mr.KAMLESH KUMAR SHARMA	Mr.UMA SHANKAR TIWARY
19.	C.R./148/2016 CONVERTED FROM (C. IN (CWJC/11860/2015)	3	BHAGWAN DEVI & ORS vs NAGENDRA KUMAR & ORS	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA	Mr.MANOJ KUMAR Mr.RAVI BHATIA
20.	C.R./149/2016 CONVERTED FROM (C. IN (CWJC/18797/2015)	4	SHANKAR RAI & ORS vs ROOP CHAND YADAV & ORS	Mr.SANJAY KUMAR PANDEY NO-5	
21.	C.R./151/2016 CONVERTED FROM (C. IN (CWJC/19494/2015)	3	SUSHIL KUMAR SINGH vs DULHIN USHA KIRAN DEVI & ORS	Mr.ANIRUDH MISHRA	
22.	C.R./156/2016	4	SMT. NUTAN KUMARI vs SRI YUGAL MANDAL & ORS	Mr.DEEPAK KUMAR SINHA	
23.	C.R./157/2016	4	SMT. SIDHIDATRI SINHA RITUMADHAR vs SRI OM PRAKASH NARAIN SINHA	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	
24.	C.R./160/2016 CONVERTED FROM (C. IN (CWJC/19799/2015)	4	HARI NARAYAN SINGH & ORS vs GEETA DEVI & ANR	Mr.MANORANJAN KUMAR Mr.USHA KUMARI SINGH	
25.	C.R./163/2016	4	EMPLOYEES STATE INSURANCE CORPORATION & ORS vs ROY UMESH CHANDRA	Mr.DR. ANSHUMAN Mr.SANJAY KUMAR	
26.	C.R./164/2016 CONVERTED FROM (C. IN (CWJC/14020/2015)	5	GANPAT SHARMA & ORS vs SMT. BIBHA DEVI	Mr.DRONACHARYA Mr.ARGHESH KUMAR Mr.PRAMOD KUMAR	
27.	C.R./165/2016	4	M. ARIFUZZAMAN vs SHAZIA KHAN & ANR	Mr.SATISH KUMAR SINHA	Mr.PANKAJ MAIJORWAR
28.	C.R./167/2016	6	BAIDYANATH PATHAK vs BISHWANATH PATHAK & ORS	Mr.ANIRUDH KUMAR VERMA Mr.VYAS KUMAR MISHRA	Mr.RABINDRA KUMAR
29.	C.R./169/2016	5	DR. KAMALUDDIN ASHRAF & ORS vs MOSST. RAFAT ASHRAF & ORS	Mr.MAHENDRA PRASAD Mr.SATYA PRAKASH	
30.	C.R./170/2016	5	MD. MOKHTAR KHAN vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SINHA Mr.RAJ KISHORE PRASAD	Mr.GP X- KAMESHWAR PRASAD GUPTA
31.	C.R./171/2016	4	KRISHNA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.KAMLESH KUMAR SHARMA	Mr.GP X- KAMESHWAR PRASAD GUPTA
32.	C.R./174/2016	1	FUNU JAISWAL & ORS vs ASHOK RAM & ORS	Mr.ABINASH KUMAR Mr.SUSANTA KUMAR ROY	
33.	C.R./176/2016	5	STATE OF BIHAR THROUGH THE COLLECTOR, PRINCIPAL SECRETARY & ORS vs M/S MARUTI ENTERPRISES	Mr.ANIL KUMAR UPADHYA (SC 2) Mr.NARESH PRASAD (AC TO SC2)	
34.	C.R./177/2016	3	KAUSHAL KUMAR SINGH vs SHEO KUMARI DEVI & ORS	Mr.RAJ KISHORE PRASAD Mr.BISHWA NATH CHAUDHARY	Mr.SHAILESH KUMAR SINGH
35.	C.R./178/2016	8	SHYAMBABU SAH vs SHYAM BABU SAH	Mr.SURENDRA KISHORE THAKUR Mr.SUBODH KUMAR Mr.Y. MADHAVI	Mr.RAJESH MOHAN
36.	C.R./179/2016	6	ANISH KHAN vs SHYAM BABU SAH	Mr.SURENDRA KISHORE THAKUR Mr.SUBODH KUMAR Mr.Y. MADHAVI	Mr.RAJESH MOHAN
37.	C.R./181/2016	4	ANANDI SAH vs JAGANNATH SAH & ORS	Mr.JITENDRA KISHORE VERMA Mr.ANJANI KUMAR Mr.ABHISHEK ANAND	
38.	C.R./182/2016	3	KANTI DEVI vs MANOJ KUMAR	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA	
39.	C.R./183/2016	6	ANIL SINGH vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR TIWARY	Mr.GP X- KAMESHWAR PRASAD GUPTA

40.	C.R./184/2016	4	ANIL SINGH vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR TIWARY	Mr.GP X- KAMESHWAR PRASAD GUPTA

FOR ORDERS

1.	C.R./180/2016 (AT 2.15 PM)	6	ARBIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR TIWARY	Mr.GP X- KAMESHWAR PRASAD GUPTA
2.	C.R./162/2016	10	M/S R. K. CONSTRUCTION vs THE STATE OF BIHAR & ORS	Mr.RAJ KISHORE PRASAD	Mr.GPX- KAMESHWAR PRASAD GUPTA

(AT 2.15 P.M.)

FOR ORDERS (ON PETITIONS)

1.	C.MISC./315/2017 IA- 2935/2017	3	SAVITRI DEVI & ORS vs SUKHARANI DEVI	Mr.ARVIND PRASAD SINGH	
2.	C.MISC./369/2017 IA- 2864/2017 IA- 2106/2017	5	BIMLA DEVI & ORS vs MOST. DEO KUMARI & ORS	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA	Mr.NIKESH KUMAR

FOR ADMISSION

1.	C.MISC./362/2017	3	MD. NAYEEM & ORS vs SANJAY KUMAR VERMA & ORS	Mr.UMESH KUMAR ROY Mr.ANANT KUMAR SINHA	
2.	C.MISC./367/2017	3	LAKSHMI NARAYAN MANDAL vs SHYAM LAL MANDAL & ORS	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	
3.	C.MISC./376/2017	4	BACHCHI DEVI vs KAVITA DEVI	Mr.DEVENDRA KUMAR	
4.	C.MISC./378/2017	1	BAIJNATH PRASAD vs SURESH PRASAD	Mr.ABHINAY RAJ	Mr.MAHENDRA PRASAD VERMA Mr.VISHWANATH PRASAD
5.	C.MISC./379/2017	1	THAKUR SINGH @ THAKUR PRASAD SINGH & ORS vs MOST. GITA DEVI & ANR	Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	
6.	C.MISC./381/2017	1	RAJESHWAR PANDEY & ANR vs KISHUN PANDEY & ORS	Mr.ABHITABH KUMAR Mr.ANIL KUMAR	Mr.RAJEEV KUMAR SINHA
7.	C.MISC./382/2017	1	ARUN KUMAR SAH @ ARUN KUMAR & ANR vs MANJU DEVI & ORS	Mr.NAVESH NANDAN Mr.SURENDRA PRASAD SINGH	
8.	C.MISC./383/2017	1	MAKHAN PRASAD SINGH vs MISHRILAL SINGH & ORS	Mr.RATAN KUMAR SINHA	
9.	C.MISC./384/2017	1	SMT. PUNITA KUMARI vs THE ESTATE OF LATE CHHOTOO MAHTO & ORS	Mr.PRATIK KUMAR SINHA Mr.RAM SWARUP PRASAD	
10.	C.MISC./385/2017	1	SHILPA SAHU vs ABHINAW PRAKASH	Mr.SUDHIR KUMAR RAJ Mr.DR. JAYANT KISHORE VERMA	
11.	C.MISC./386/2017	1	STANLEY ANTHONY vs SANJAY KUMAR	Mr.SUNIL KUMAR SRIVASTAVA	Mr.JAGNNATH SINGH
12.	C.MISC./387/2017	1	ROSHANI & ORS vs MD. ISTIYAK & ORS	Mr.RASHID IZHAR Mr.SHARAD SHEKHAR	
13.	C.MISC./388/2017	1	RAMJINISH RAI vs SURENDRA RAI & ORS	Mr.ARVIND KUMAR JHA Mr.UMA KANT TIWARY	
14.	C.MISC./393/2016	9	MD. MAKHI AHMAD vs SHEKH KADIR & ANR	Mr.DHANNJAY KUMAR NO 2	Ms.SABA ASHFAQUE Mr.MD. SHAHAB KHALIL
15.	C.MISC./624/2016	5	RAJESH KUMAR vs RAM SHRESTH MAHTO	Mr.MD. ANIS AKHTAR Mr.ASIF KALIM Mr.MAHTAB ALAM Mr.WASI AKHTAR	Mr.SATYA NARAYAN MISHRA
16.	C.MISC./640/2016	6	VIJAY KUMAR RAUT vs BALESHWAR MAHTO & ORS	Mr.ANIRUDH KUMAR SINHA	Mr.MANAS PRAKASH
17.	C.MISC./683/2016	6	MD. EJAZ HUSSAIN & ORS vs MD. YUNUS & ORS	Mr.KHATIM REZA Mr.SYED FIROZ RAZA	Ms.SABA ASHFAQUE Mr.ASIF KALIM Mr.MD. SHAHAB KHALIL
18.	C.MISC./686/2016	5	TABASSUM HAYAT & ORS vs SHAMA HAYAT & ORS	Mr.SHAILESH KUMAR SINGH	Mr.BISHWA NATH CHAUDHARY
19.	C.MISC./719/2016	5	MD. AMIR SUBAHANI & ORS vs ABU MD. SAJJAD AKHTAR & ORS	Mr.KHATIM REZA Mr.SYED FIROZ RAZA	Mr.MANOJ KUMAR Mr.RAVI BHATIA
20.	C.MISC./753/2016	4	SUNIL KUMAR DAS vs PARMANAND YADAV @ PARO YADAV	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.BIPIN BIHARI PRASAD Mr.KUMAR LALITESHWAR PD SINGH
21.	C.MISC./765/2016	3	CHAND MAULESHWAR PRASAD @ CHANDRA MOLESHWAR PRASAD vs DR. ANJISHNU PRAKASH	Mr.UMA SHANKAR SINGH Mr.BHAGYA NARAIN GUPTA	
22.	C.MISC./825/2016	4	AWADH BIHARI SINGH & ANR vs SMT. KIRAN SAH & ORS	Mr.ARUN KUMAR RAI	Mr.CHANDRA SHEKHAR JHA Mr.BINAY KUMAR SINGH Mr.AJAY KUMAR SINGH
23.	C.MISC./882/2016	3	RAM BALI CHAUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM	Mr.RAJ KISHORE ROY-GP18 Mr.LALIT NARAYAN JHA

24.	C.MISC./899/2016	3	PRANAV KUMAR SUDHANSHU vs KANCHAN BALA	Mr.JAGNNATH SINGH	Mr.RAJESH KUMAR Mr.VINOD KUMAR SETH
25.	C.MISC./904/2016	4	SHANKAR SAH vs MOSMAT SAGO DEVI @ SAGO SAH & ORS	Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR
26.	C.MISC./914/2016	3	ASHOK KUMAR SINGH @ ASHOK SINGH vs RAMAWATI DEVI & ORS	Mr.DURGA NAND JHA	Mr.AMISH KUMAR Mr.PRABHAKAR THAKUR
27.	C.MISC./921/2016	3	MD. SABIH & ORS vs JAHAN ARA & ORS	Mr.BHOLA KUMAR	Mr.SATISH KUMAR SINHA Mr.SHAILESH KUMAR Mr.MD. NADIM SERAJ
28.	C.MISC./922/2016	3	MAHESH SINGH vs SIYA RAM SINGH & ORS	Mr.LAKMESH MARVIND	Mr.SANJAY KUMAR MISHRA Mr.SANJAY KUMAR MISHRA
29.	C.MISC./951/2016	3	HARI SHANKAR PANDEY & ORS vs KESHAV SHARAN PANDEY & ORS	Mr.SANJAY KUMAR PANDEY Mr.ASHUTOSH TRIPATHY	Mr.ASHOK KUMAR SINHA NO.-2 Mr.LOKESH Mr.KRISHNA KUMAR TIWARY
30.	C.MISC./972/2016	4	MOST. RISI DEVI & ORS vs RAM DULARI DEVI & ORS	Mr.MANOJ KUMAR NO.-1	
31.	C.MISC./976/2016	3	JITENDRA DAS vs SANGEETA DEVI @ SHARMILA DEVI	Mr.BIJAY BHUSHAN PRASAD	Mr.SUNEIL KUMAR THAKUR
32.	C.MISC./996/2016	3	OM SHARMA & ORS vs RAJESHWAR PRASAD & ANR	Mr.SANTOSH KUMAR SINHA -2 Mr.VIJAY KUMAR VERMA	Mr.SAMIR KUMAR SINHA Mr.AKHILESHWAR DAYAL
33.	C.MISC./999/2016	4	RAM BHAROSHA YADAV & ORS vs KAILU YADAV @ KEDAR YADAV & ORS	Mr.AWADHESH KUMAR SINGH TARUN Mr.JITENDRA PD. SHAHA Mr.SHRI KRISHNA SINHA	Mr.ARUN KUMAR SINHA
34.	C.MISC./1015/2016	3	DEWANTI DEVI vs SHEELA DEVI & ORS	Mr.ANISH CHANDRA SINHA Mr.KRISHNA MURARI RAWT Mr.SANGHA MITRA GHOSH	Mr.ABHAY KUMAR PANDEY Mr.MANOJ KUMAR SINGH
35.	C.MISC./1019/2016	3	JAI MANGAL SAO vs SHIVANGINI DEVI & ORS	Mr.KAMLESH KUMAR SHARMA	Mr.SHIWESH CHANDRA MISHRA
36.	C.MISC./1063/2016	4	SANSARIYA DEVI vs BIRENDRA PRASAD GUPTA & ORS	Ms.PRAKRITITA SHARMA	Mr.MANOJ KUMAR NO.-1
37.	C.MISC./1065/2016	4	SATYA NARAYAN SINGH vs AWADHESH SINGH & ORS	Mr.BISHWA NATH CHAUDHARY	Mr.RAJENDRA KISHORE PRASAD Mr.ROHIT KISHORE PRASAD
38.	C.MISC./1069/2016	3	HIRA PASWAN vs BIMLA GOND & ANR	Mr.SANJEEV RANJAN Mr.SHISHIR KUMAR	Smt.MINA KUMARI Mr.HARSHWARDHAN SAHAY
39.	C.MISC./1073/2016	3	CHHABILA PRASAD YADAV & ORS vs JAMUNA SINGH	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.RITESH KUMAR SINHA	Mr.ANSHUMAN SINGH Mr.RAKESH KUMAR NO.1 Mr.RAMAKANT YADAV
40.	C.MISC./1076/2016	3	PRIYA RANJANA PANJIYAR GUPTA vs VISHWANATH PRASAD SAH & ORS	Mr.JITENDRA KUMAR	Mr.ANUJ KUMAR

FOR ORDERS

1.	C.MISC./419/2016	7	DHRUB NARAYAN SINGH vs BAIKUNTH SINGH & ORS	Mr.SIDDHARTH HARSH	Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY
2.	C.MISC./743/2017 (CONVERTED FROM C. IN (C.R./276/2016)	1	RAMESHWAR YADAV & ANR vs SRI SHEO SHANKAR CHAUBEY & ORS	Mr.MOHAMMED ABU HAIDAR Mr.MD.ABU SHAJAR	
3.	C.MISC./744/2017 (CONVERTED FROM C. IN (C.R./244/2016)	1	KABUTRI DEVI @ RITA DEVI & ANR vs SHANTI DEVI	Mr.BINOD KUMAR Mr.BHARAT PRASAD AGRAWAL	
4.	C.MISC./745/2017 (CONVERTED FROM C. IN (C.R./47/2017)	1	CHANDRA THAKUR @ SHAILENDRA KUMAR THAKUR vs SMT. MANI DEVI & ORS	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ Mr.NEERAJ KUMAR	
5.	C.MISC./746/2017 (CONVERTED FROM C. IN (C.R./147/2016)	1	RAHUL MISHRA vs SABITA MISHRA & ANR	Mr.SUNIL KUMAR Mr.RAVINDRA KUMAR SINHA	Mr.KAMAL KUMAR SINHA
6.	C.MISC./759/2017	3	RAM PRASAD SAH & ORS vs MOST. ANURAGI DEVI & ORS	Mr.SHIV SHANKAR SAH	
7.	C.MISC./760/2017	3	PRAMOD KUMAR SINGH @ RAM PRAKASH SINGH @ RAM PRAVESH SINGH vs SUNIL KUMAR SHARMA	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	
8.	C.MISC./766/2017 CONVERTED FROM (C. IN (C.R./227/2016)	1	MOTIUR RAHMAN & ANR vs THE STATE OF BIHAR & ANR	Mr.PURUSHOTTAM JHA Mr.VIKASH KUMAR JHA	
9.	C.MISC./767/2017	1	RAMESHWAR PRASAD SINGH & ORS vs SACHCHIDA NAND SINGH @ BIHARI JI SINGH	Mr.ARABIND NATH PANDEY Mr.VARUN KUMAR	

Monday the 24th April 2017
Court No. 17 (AT 2.15 P.M.)
Mr. Justice Shivaji Pandey

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1. with	CR. MISC./22924/2016 R.BAIL IPC 21&29 NR.BAIL-1	9	SUBODH KUMAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.RAN VIJAY KUMAR SINGH	Mr.L.K.SHARMA(APP) Mr.S.D. SANJAY (ASG)	
2. with	CR. MISC./55151/2015 R.BAIL U/S 21,29 N R.BAIL-1	4	SUBODH KUMAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.RAJ NANDAN PRASAD	Mr.NAND KISHORE PD.(APP)	
3.	CR. MISC./26178/2016 R.BAIL-1	3	SUBODH KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.Nawal Kishore Agrawal Mr.RAJENDRA SINGH @ SHASTRI	Mr.SRI BINOD KUMAR 3 () Mr.BIPIN KUMAR SINHA (SC-CBI)	
	(Vide order No.6 dt. 8.6.2016 passed in Cr. Misc. No. 18211 of 2016 status of Learned counsel Mr. Ran Vijay Kumar Singh (AOR. No. 04609) has been put under suspended animation, till further orders.)					
			FOR ORDERS			
1.	CWJC/16523/2016 WORKS CONTRACT	6	MANOJ KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR SINHA Mr.GOPAL TIWARI Mr.NAGADEO CHOUBEY	Mr.ARVIND UJJWAL-SC4 Mr.VIKAS KUMAR Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY	
			FOR ADMISSION			
1.	CWJC/350/2017 TRADE & COMMERCE	8	BIHAR OFFSET PRINTERS ASSOCIATION & ANR vs THE STATE OF BIHAR & ORS	Mr.SIDDHARTHA PRASAD Mr.KANSTUBH	Mr.KAMESHWAR KUMAR-GP17 Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.NIKESH KUMAR Mr.RAJNANDAN KUMAR Mr.AMAR NATH SINGH Mr.ABHAY SHANKAR SINGH Mr.KAMAL KISHORE SINGH Mr.AMBUJ NAYAN CHAUBEY Mr.AMIT KUMAR MISHRA Mr.AMIT KUMAR Mr.VIKAS KUMAR Mr.SUMAN KUMAR JHA Mr.AJIT KUMAR Mr.NAVIN KUMAR SINGH Mr.RAJESH DAYAL Mr.AMIT PANDEY Mr.SANDEEP KUMAR	
2.	CWJC/783/2017 WORKS CONTRACT	4	TECHNO ELECTRIC AND ENGINEERING COMPANY LIMITED vs BIHAR STATE POWER (HOLDING) COMPANY LIMITED & ORS	Mr.RAJU GIRI Mr.SANTOSH KUMAR MISHRA	Mr.VINAY KIRTI SINGH Mr.SHAKIB AYAZ Mr.ANKIT KATRIAR Mr.ANAND KUMAR OJHA SC(BSPHCL)	
3.	CWJC/14311/2016 WORKS CONTRACT	9	M/S R. K. ELECTRICALS AND ENGINEERING 47 vs THE STATE OF BIHAR & ORS	Mr.NAND GOPAL MISHRA Mr.RAGHAWENDRA KUMAR MISHRA	Mr.PANKAJ KUMAR- SC12 Mr.NILANJAN CHATTERJEE Smt.BINITA SINGH Mr.RAJEEV RANJAN PRASAD Mr.RAJENDRA KUMAR	
4.	CWJC/953/2017 PUBLIC DEMAND RECO	4	ANJANI KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA	Mr.S. RAZA AHMAD- AAG5 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY	
5.	CWJC/3146/2015 TRADE & COMMERCE	7	SMT. MUNNI KUMARI RAI vs THE STATE BANK OF INDIA & ORS	Mr.RAJENDRA PRASAD	Mr.KAUSHLENDRA KUMAR SINHA Mr.ANISH KUMAR Mr.HARSHWARDHAN SAHAY	
6.	CWJC/5446/2015 TRADE & COMMERCE	7	ANIL KUMAR vs THE STATE BANK OF INDIA & ORS	Mr.KAILASH NATH DIWAKAR Mr.PANCHAM LAL JAISWAL Mr.SANJEEV KUMAR MISHRA Mr.RAJU KUMAR	Mr.KAUSHLENDRA KUMAR SINHA Mr.MUKUND MOHAN JHA Mr.KAUSHLENDRA KUMAR SINHA Mr.ABHISHEK KUMAR	
7.	CWJC/8997/2015 CUSTOM	7	M/S BENGAL AUTO ENRERPRIES vs THE UNION OF INDIA & ORS	Mr.MD. SHAHNAWAZ ALI	Ms.NIVEDITA NIRVIKAR Mr.SATYA PRAKASHTRIPATHY	
8.	CWJC/200/2016 ARISING FROM DRT	5	NIRMALA ELECTRONICS vs INDIAN OVERSEAS BANK THROUGH GENERAL MANAGER & ANR	Mr.RAJESH KUMAR DUBEY Mr.KIRAN PANDEY Mr.NAGESH DUBEY	Mr.SANJAY SINGH THAKUR	

9.	CWJC/1336/2016 TRADE & COMMERCE	4	M/S KHUSHI PACKAGED DRINKING WATER INDUSTRIES vs THE STATE BANK OF INDIA & ANR	Mr.MRITUNJAY PRASAD SINGH	Mr.KAUSHLENDRA KUMAR SINHA Mr.DR. JITENDRA KUMAR SINGH
10.	CWJC/2622/2016 WORKS CONTRACT	6	MD. TARIQUE ANWAR vs THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN	Mr.ASHOK KUMAR KESHRI-AAG11 Mr.MD.KHURSID ALAM (AAG12)
11.	CWJC/5768/2016 TRADE & COMMERCE	6	KAUSHAL KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.SATYA PRAKASH	Mr.SC6- MANINDRA KISHORE SINGH Mr.ANIL KUMAR SINHA Mr.ANKIT KATRIAR Mr.SUBHASH CHANDRA MISHRA (SC16)
12.	CWJC/6903/2016 CONTRACT (SATUTORY	6	BABBAN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SHARMA	Mr.AVINASH KUMAR- SC30 Mr.M.N.H.KHAN (SC1) Mr.M. NASHRUL HODA KHAN (SC1)
13.	CWJC/9053/2016 CONTRACT (SATUTORY	4	M/S S. N. SUPPLIERS AGENCY vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA	Mr.GP31- SMT.BINITA SINGH
14.	CWJC/9862/2016 WORKS CONTRACT	4	PADAM KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.AMARENDRA KUMAR Mr.PRAKRITITA SHARMA	Mr.HARISH KUMAR- GP32 Mr.GIRIJISH KUMAR
15.	CWJC/10103/2016 MOTOR VECHILE MATT	3	UPENDRA KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.SC33- RITESH KUMAR Mr.AJEET KUMAR (GA9)
16.	CWJC/10487/2016 TRADE & COMMERCE	3	M/S NEW RATAN PRIYA vs THE STATE OF BIHAR & ANR	Mr.RAJESH DAYAL	Mr.MADHURESH PRASAD-GP12 Mr.KUMAR MANISH (SC 5)
17. with	CWJC/11130/2016 WORKS CONTRACT	3	MRINAL SINGH CHAUHAN vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.AMAR NATH DEO- SC26 Mr.RABINDRA KUMAR PRIYADARSHI Mr.MD. NADIM SERAJ Mr.SAJID SALIM KHAN (SC25)
18.	CWJC/8737/2016 WORKS CONTRACT	4	RAJNISH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ANURAG SAURAV	Mr.ARVIND KUMAR NO. 2-SC17 Mr.RABINDRA KUMAR PRIYADARSHI Mr.NAGENDRA PD.YADAV (SC23)
19.	CWJC/11513/2016 TRADE & COMMERCE	3	NAGENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAKIB AYAZ Mr.PARIJAT SAURAV	Mr.SC9- RAJ NANDAN PRASAD Mr.KUMAR PRIYA RANJAN Mr.VIKASH KUMAR (SC11)
20.	CWJC/11517/2016 WORKS CONTRACT	3	M/S DAYANAND PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.LAL BABU SINGH	Mr.GP25- MANIKANT MISHRA Mr.ANIL KUMAR SINGH(GP26)
21.	CWJC/12594/2016 WORKS CONTRACT	6	TAUFIQUE AHMAD vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR Mr.ABHISHEK KUMAR	Mr.CHITRANJAN SINHA(PAAG2)
22.	CWJC/12748/2016 STATE FINANCIAL CO	3	SHYAM LAL vs THE STATE OF BIHAR & ORS	Mr.DAVENDRA KUMAR PANDEY	Mr.KUMAR PRIYA RANJAN-SC23 Mr.PARTHA SARTHY Mr.ANIRBAN KUNDU (SC24)
23.	CWJC/12920/2016 CONTRACT (SATUTORY	7	M. R. K. ASSOCIATES vs THE STATE OF BIHAR & ORS	Mr.ALOK	Mr.VIKASH KUMAR- SC11
24.	CWJC/13152/2016 TRADE & COMMERCE	3	MANORANJAN PRASAD vs PUNJAB NATIONAL BANK & ORS	Mr.LAXMI NARAYAN DAS Mr.SUBROTESWAR DE Mr.NAZIR ALAM	Mr.KUMAR PRIYA RANJAN
25.	CWJC/13244/2016 WORKS CONTRACT	3	OMPAKASH KUMAR vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR	Mr.RAJIV ROY-GP1 Mr.DURGA NAND JHA
26. with	CWJC/14665/2016 TRADE & COMMERCE	8	SUBODH KUMAR GUPTA vs THE STATE OF BIHAR & ORS	Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.S. RAZA AHMAD- AAG5 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY
27. with	CWJC/16064/2016 TRADE & COMMERCE	1	SUBODH KUMAR GUPTA vs THE STATE OF BIHAR & ORS	Mr.RAJ KAMAL Mr.SANJEET KUMAR	Mr.SANJAY KR. GIRI- GP9 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY
28.	CWJC/16029/2016 TRADE & COMMERCE	1	SUBODH KUMAR GUPTA vs THE STATE OF BIHAR & ORS	Mr.RAJ KAMAL Mr.SANJEET KUMAR	Mr.SMT. NAMRATA MISHRA-GA6 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY
29.	CWJC/15149/2016 TRADE & COMMERCE	4	MAHESH SAH vs THE UNION OF INDIA & ORS	Mr.SUBHASH CHANDRA BOSE	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.PRABHAKAR JHA Mr.KAUSHAL KUMAR JHA Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC)
30.	CWJC/15330/2016 WORKS CONTRACT	3	RANVIJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.VINOD GAUTAM Mr.RAM VINAY PD. SINGH	Mr.HARISH KUMAR- GP8
31.	CWJC/15503/2016 TRADE & COMMERCE	3	KAUSHALYA KUMARI vs INDIAN OIL CORPORATION LTD. & ORS	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP Mr.ABHAY SHANKER	Mr.ANIL KUMAR SINHA Mr.RAJ SHEKHAR Mr.SANJAY KUMAR Mr.ANKIT KATRIAR

32.	CWJC/16556/2016 CONTRACT (SATUTORY	3	M/S LABORATE PHARMACEUTICALS INDIA LIMITED vs THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI	Mr.SURYADEO YADAV-AAG9
33.	CWJC/17139/2016 PUBLIC DEMAND RECO	8	AMIT JAISWAL vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR Mr.ARTI KUMARI	Mr.S. RAZA AHMAD- AAG5 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY
34.	CWJC/17455/2016 TRADE & COMMERCE	3	M/S OMDEO PACKERS & MOVERS PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.RANA VIKRAM SINGH	Mr.SMT.NAMRATA MISHRA-GA6 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY
35.	CWJC/17510/2016 TRADE & COMMERCE	5	SHASHI KIRAN DEVI vs THE A. G. M. (NODAL OFFICER) S. B. I. (L. H. O.) GANDHI MAIDAN PATNA & ORS	Mr.ANIL KUMAR SINGH Mr.JAI PRAKASH SINGH Mr.DEVENDRA PRASAD SINGH Mr.UMA KUMARI	Mr.SATYA PRAKASHTRIPATHY
36.	CWJC/17585/2016 WORKS CONTRACT	3	HOTEL GARGEE GRAND vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.AMIT SHRIVASTAVA Mr.PRITISH KUMAR LAL	Mr.DURGESH NANDAN-AAG14 Mr.RAJEEV RANJAN PRASAD Mr.ABHIMANYU VATSA
37.	CWJC/17913/2016 TRADE & COMMERCE	4	MANSUR ALAM vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR NO.-7	Mr.MD. KHURSHID ALAM-AAG12 Mr.DR. BINAY KUMAR SINGH Mr.RAM KISHUN PRASAD
38.	CWJC/17965/2016 WORKS CONTRACT	7	M/S STAR CONSTRUCTION vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.KUMAR ALOK-SC7
39. with	CWJC/17997/2016 WORKS CONTRACT	3	PRIYA RANJAN vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU NATH	Mr.RAJIV ROY-GP1 Mr.SHARVESH CHANDRA VERMA
40.	CWJC/241/2017 WORKS CONTRACT	3	UMESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU NATH	Mr.SUBHASH PD. SINGH- GA3 Mr.RABINDRA KUMAR PRIYADARSHI
41.	CWJC/18050/2016 WORKS CONTRACT	3	M/S K. S CONSTRUCTION & COMPANY vs THE STATE OF BIHAR & ORS	Mr.MANISH SAHAY Mr.ANIL KUMAR SINHA	Mr.KUMAR ALOK-SC7
42.	CWJC/18300/2016 WORKS CONTRACT	3	PINKU KUMARI vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.SYED IQWAL AHMAD-SC20 Mr.RABINDRA KUMAR PRIYADARSHI Mr.VIKAS KUMAR
43.	CWJC/18355/2016 WORKS CONTRACT	5	CLASSIC COAL CONSTRUCTION PRIVATE LIMITED vs EAST CENTRAL RAILWAY THROUGH GENERAL MANAGER & ORS	Mr.VIKAS KUMAR	Mr.ANIL KUMAR SINHA Mr.AMARESH KUMAR SINHA
44.	CWJC/18406/2016 WORKS CONTRACT	3	JAIN STUDIOS LTD. vs THE STATE HEALTH SOCIETY & ORS	Mr.ARUN KUMAR RAI Mr.ADITYA PRAKASH SAHAY	Mr.K.K.SINHA
45.	CWJC/18424/2016 WORKS CONTRACT	3	AKHILESH SINGH vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SINHA	Mr.KAMESHWAR PRASAD GUPTA-GP10
46.	CWJC/18653/2016 WORKS CONTRACT	3	PREM PRATAP RAY vs THE STATE OF BIHAR & ORS	Mr.USHA KUMARI Mr.SHASHI BHUSHAN SINGH	Mr.PRASHANT PRATAP- GP2 Mr.PRASOON SINHA
47.	CWJC/18886/2016 WORKS CONTRACT	3	M/S KUMAR KANT CONSTRUCTION vs THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.PUSHKAR NARAIN SHAHI-AAG6 Mr.PRABHU NATH PATHAK
48.	CWJC/19017/2016 WORKS CONTRACT	3	SHREE KANT KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SINHA	Mr.P.N. SHAHI- AAG6
49.	CWJC/19331/2016 WORKS CONTRACT	3	M/S. P I SYSTEMS PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.PIYUSH LALL Mr.BINAY KUMAR	Mr.VIKASH KUMAR-SC11
50.	CWJC/19641/2016 WORKS CONTRACT	4	M/S A2Z INFRA ENGINEERING LTD. vs THE STATE OF BIHAR & ORS	Mr.SHAKIB AYAZ Mr.ANKIT KATRIAR	Mr.SUBHASH PRASAD SINGH-GA3 Mr.VINAY KIRTI SINGH
51.	CWJC/19663/2016 WORKS CONTRACT	3	SACHCHIDA NAND SINGH vs THE STATE OF BIHAR & ORS	Mr.MANISH SAHAY Mr.ANIL KUMAR SINHA	Mr.CHITTRANJAN SINHA-PAAG2
52.	CWJC/19914/2016 WORKS CONTRACT	3	S. B. ENGICON PRIVATE LIMITED vs THE UNION OF INDIA & ORS	Mr.MD. NURUL HODA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ARUN KUMAR ARUN Mr.ANSHAY BAHADUR MATHUR (CGC) Mr.SHAILENDRA KUMAR
53.	CWJC/20177/2016 ARISING FROM DRT	3	M/S ASADULLAH COLD STORAGE & ORS vs THE DEBT RECOVERY TRIBUNAL & ORS	Mr.KAMALA KANT TIWARY	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.VIVEK PRASAD Mr.KANAK VERMA (CGC)
54.	CWJC/140/2017 L.I.C./INSURANCE	3	RAMADHAR KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR SINHA Mr.ADITYA NARAIN SINGH	Mr.CHITTRANJAN SINHA-PAAG2 Mr.SHIV MOHAN SAHA Mr.K.K. SINHA
55.	CWJC/243/2017 WORKS CONTRACT	3	SAJAN KUMAR YADAV vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU NATH	Mr.RAJIV ROY- GP1 Mr.VINAY RANJAN

56. with	CWJC/476/2017 WORKS CONTRACT	3	GORAKH PRASAD & ORS vs THE INDIAN OIL CORPORATION LTD. & ORS	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR	Mr.ANIL KUMAR SINHA Mr.ANKIT KATRIAR
57. with	CWJC/523/2017 WORKS CONTRACT	3	BIHAR PETROLEUM DEALERS ASSOCIATION & ORS vs INDIAN OIL CORPORATION LIMITED & ORS	Mr.HARSH SINGH	Mr.ANKIT KATRIAR
58.	CWJC/3797/2017 WORKS CONTRACT	3	BIHAR PETROLEUM DEALERS ASSOCIATION & ORS vs THE INDIAN OIL CORPORATION LTD. & ORS	Mr.GAUTAM KUMAR KEJRIWAL	Mr.S.D SANJAY (ADDL. SOC. GEN.) () Mr.ANIL KUMAR SINHA Mr.CHHAYA MISHRA (CGC)
59.	CWJC/522/2017 WORKS CONTRACT	3	AJAY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.KANHAIYA PANDEY Mr.RAKESH NARAYANSINGH Mr.KUMARI PRIYANKA	Mr.KAMESHWAR PD. GUPTA-GP10
60.	CWJC/569/2017 WORKS CONTRACT	3	TATHAGAT CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.SUSHIL KUMAR- GP22
61.	CWJC/1058/2017 PUBLIC DEMAND RECO	4	LAXMAN PASWAN & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJU GIRI Mr.SANTOSH KUMAR MISHRA Mr.ADITYA NARAYAN	Mr.S. RAZA AHMAD- AAG5 Mr.SHAILENDRA KUMAR SINGH
62.	CWJC/1124/2017 ARISING FROM DRT	3	SAROJ KUMAR JHA vs DEBT RECOVERY TRIBUNAL THROUGH ITS REGISTRAR, PATNA & ORS	Mr.RAJESH RANJAN	Mr.KUMAR PRIYA RANJAN Mr.KAUSHLENDRA KUMAR SINHA
63.	CWJC/1235/2017 PUBLIC DEMAND RECO	4	SHATRUGHAN KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA	Mr.S.RAZA AHMAD-AAG5 Mr.SHAILENDRA KUMAR SINGH

Monday the 24th April 2017
Court No. 6 (AT 10.30 A.M.)
Mr. Justice Ashwani Kumar Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (DEFECTIVE CASES)			
1.	CWJC/5341/2017 POST RETIRE, NON G	3	UMASHANKAR PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.PRAMENDRA KUMAR SINGH	Mr.ANJANI KUMAR-AAG4	
			FOR ORDERS			
1.	CWJC/1603/2014 POST RETIRE, BANK	19	SHRI PARAM HANS SINGH vs THE ALLAHABAD BANK THROUGH ITS CHAIRMAN & MANAGING DIRECTOR & ORS	Mr.BRISKETU SHARAN PANDEY	Smt.NILU AGRAWAL Mr.ZAKI HAIDER Smt.NILU AGRAWAL Mr.MANOJ KUMAR	
			FOR ADMISSION			
1.	CWJC/8871/2014 POST RETIRE, NON G	6	MD. ALLAUDDIN @ ALLAUDDIN vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	Mr.KUNDAN BHADUR SINGH (SC22) Mr.RAJ NANDAN PRASAD Mr.SHAILENDRA KUMAR SINGH Mr.KAMESHWAR PD.GUPTA (GP10)	
2.	CWJC/12773/2014 POST RETIRE, NON G	5	UPENDRA NARAIN SINHA vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR Mr.MADHURI LATA Mr.PRANAV KUMAR	Mr.GP18- VIVEK PRASAD	
3.	CWJC/3108/2016 POST RETIRE, NON G	3	NAWAL KISHOR RAM vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR NO.- 4 Mr.RATNESH KUMAR SINGH	Mr.SC17-ARBIND KUMAR NO. II Mr.SATYABIR BHARTI Mr.KUMAR PRIYA RANJAN Mr.NAGENDRA PD.YADAV(SC23)	
4.	CWJC/12086/2016 POST RETIRE, UNIV.	4	DIVA KANT PATHAK vs THE VICE CHANCELLOR, LALIT NARAYAN MITHILA UNIVERSITY & ORS	Mr.SANJAY KUMAR JHA Mr.DHIRENDRA KUMAR JHA	Mr.CHANDRA MOHAN SINGH	
5.	CWJC/13603/2016 POST RETIRE, UNIV.	1	YOGENDRA ROY vs THE MAGADH UNIVERSITY, BODH GAYA & ORS	Mr.MITHILESH KUMAR RAI Mr.VANDANA KISHORE Mr.ARUN KUMAR SINGH Mr.VIRENDRA KUMAR RAY	Mr.GIRIJISH KUMAR	
6.	CWJC/14271/2016 POST RETIRE, POLIC	5	AWADHESH MISHRA vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.PRABHAT KUMAR VERMA-AAG3	
7.	CWJC/14316/2016 POST RETIRE, SCHOO	1	PUNIT RAI vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.JITENDRA KR. ROY NO. 1-SC13	
8.	CWJC/16425/2016 POST RETIRE, NON G	1	SHAKUNTLA DEVI vs THE STATE OF BIHAR & ORS	Mr.Suman Kumar MishraSUMAN KUMAR MISHRA	Mr.HARISH KUMAR-GP8 Mr.RAKESH KUMAR SINGH Mr.KAUSHLENDRA KUMAR SINHA Mr.ARUN KUMAR ARUN	
9.	CWJC/17078/2016 POST RETIRE, BOARD	1	KEDAR CHANDRA MISHRA vs THE STATE OF BIHAR & ORS	Mr.LALIT NARAYAN JHA Mr.PRAVIN KUMAR JHA	Mr.SANJAY KR. GIRI- GP9 Mr.VANDANA KISHORE Mr.MITHILESH KUMAR RAI	
10.	CWJC/17561/2016 POST RETIRE, GAZET	8	RANJANA GUPTA vs THE STATE OF BIHAR & ORS	Mr.RATNESH KUMAR SINGH Mr.SANJAY KUMAR	Mr.KAUSHAL KR.JHA-AAG8 Mr.KUMAR PRIYA RANJAN	
11.	CWJC/18007/2016 POST RETIRE, NON G	1	LALAN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RATAN KUMAR	Mr.RAJ KISHORE ROY-GP18 Mr.SATYENDRA KUMAR JHA	
12.	CWJC/18397/2016 POST RETIRE, UNIV.	4	SANDHYA AKHAURI vs THE VICE CHANCELLOR, PATNA UNIVERSITY & ORS	Mr.DILIP KUMAR Mr.BINIT KUMAR	Mr.SMT. SHILPA SINGH- GA12 Mr.DIGVIJAY SINGH	
13.	CWJC/18415/2016 POST RETIRE, GAZET	1	ASHOK VERMA vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.MD. KHURSHID ALAM-AAG12 Mr.ANJANI KUMAR SHARAN	
14.	CWJC/19893/2016 POST RETIRE, UNIV.	4	DR. PARSURAM SINGH vs VEER KUNWAR SINGH UNIVERSITY & ORS	Mr.RAVI RANJAN	Mr.PRABHAT KUMAR VERMA Mr.ARABIND NATH PANDEY	
15.	CWJC/20081/2016 POST RETIRE, UNIV.	1	DR. LAXMAN SINGH vs VEER KUNWAR SINGH UNIVERSITY & ORS	Mr.RAVI RANJAN	Mr.PRABHAT KUMAR VERMA	
16.	CWJC/20209/2016 POST RETIRE, NON G	1	BIBI RASHIDA KHATOON vs THE STATE OF BIHAR & ORS	Mr.RAJKUMAR RAJESH Mr.GIRISH CHANDRA	Mr.SHEOSHANKAR PRASAD-SC8 Mr.SATYENDRA KUMAR JHA	
17.	CWJC/1498/2017 POST RETIRE, GAZET	1	DR. RAM PARASHIDH SINGH vs THE STATE OF BIHAR & ORS	Mr.BINIT KUMAR Mr.SANDHYA KUMARI	Mr.RAJ KISHORE ROY- GP18 Ms.NIVEDITA NIRVIKAR	
18.	CWJC/3620/2017 POST RETIRE, SCHOO	4	MD. SHABBIR AHMAD vs THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN Mr.BISHNU KANT DUBEY	Mr.MADHAW PRASAD YADAV-GP23	
19.	CWJC/3872/2017 POST RETIRE, BOARD	1	SADHU SHARAN vs THE BIHAR STATE HOUSING BOARD & ORS	Mr.RAKESH KUMAR Mr.BINOD KUMAR SINHA	Mr.KINKAR KUMAR- SC9 Mr.ANIL KUMAR SINHA	

20.	CWJC/4679/2017 POST RETIRE, UNIV.	1	RAGHWENDRA VIKRAM SINGH GAUTAM vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH Mr.PRABHAT KUMAR SINGH	Mr.KAMESHWAR KUMAR - GP17 Mr.PRABHAT KUMAR VERMA Mr.KINKAR KUMAR
21.	CWJC/5420/2017 POST RETIRE, GAZET	1	REWATI RAMAN SINGH vs THE STATE OF BIHAR & ORS	Mr.LALIT NARAYAN JHA	Mr.VIKASH KUMAR-SC11 Mr.DR. ANAND KUMAR
22.	CWJC/5562/2017 POST RETIRE, SCHOO	1	RAM BALAK PANDEY vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SHARMA	Mr.MADHAW PRASAD YADAV-GP23
23. with	CWJC/19042/2012 POST RETIRE, UNIV.	24	DR. SURENDRA PRASAD @ DR. SURENDRA ANAL vs THE T.M. BHAGALPUR UNIVERSITY & ORS.	Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA	Mr.RAJEEV KR. SINGH (GP15) Mr.RAJENDRA KUMAR GIRI Mr.ANIL SINGH
24.	CWJC/21610/2012 POST RETIRE, UNIV.	7	DR. MD. AKHTAR TOWHEED vs THE TILKA MANGHI BHAGALPUR UNIVERSITY & ORS	Mr.PURUSHOTTAM KUMAR JHA	Mr.MANOJ KR. AMBASTHA () Mr.RAJENDRA KUMAR GIRI Mr.ANIL SINGH
25.	CWJC/5040/2014 POST RETIRE, UNIV.	5	ARYA PRIYAMBER & ORS vs THE B.R.A. BIHAR UNIVERSITY & ORS	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR	Mr.GA-5 JAI SHANKAR BARNWAL Mr.HARENDRA KUMAR TIWARY Mr.SHILPA SINGH (GA12)
26.	CWJC/6216/2014 POST RETIRE, BANK	8	DASRATH PRASAD CHOUDHARY vs THE CHAIRMAN UTTAR BIHAR GRAMIN BANK & SORS	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.SUBHASH CHANDRA BOSE Mr.PRASHANT VEDASEN
27.	CWJC/11392/2014 POST RETIRE, NON G	7	GAUR MOHAN ROY vs THE STATE OF BIHAR & ORS	Mr.BIJAY SHANKAR CHOUBEY Mr.SHAILENDRA KUMAR SINGH	Mr.SC16-ABBAS HAIDER Mr.DR. ANAND KUMAR Mr.ABBAS HAIDER (SC6)
28.	CWJC/11609/2014 POST RETIRE, NON G	6	ANURADHA DEVI vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY	Mr.RAJESH SINGH (GP16) Mr.AMRENDRA NARAYAN RAI Mr.KAMESHWAR KUMAR(GP17)
29.	CWJC/12403/2014 POST RETIRE, NON G	3	RAMJEE PRASAD vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR	Mr.MADHURESH PRASAD (GP12) Mr.JITENDRA KUMAR ROY Mr.KUMAR MANISH (SC 5)
30.	CWJC/12974/2014 POST RETIRE, BOARD	6	SATYA NARAYAN SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS Mr.SUBHDEEP DAS Mr.NAZIR ALAM	Mr.GP32- HARISH KR. Mr.SANTOSH KUMAR Mr.BISHWA BIBHUTI KUMAR SINGH
31.	CWJC/13028/2014 POST RETIRE, HEALT	4	KAMLA DEVI vs THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR SINHA Mr.RITA VERMA	Mr.GA6- SMT. NILU AGRAWAL Mr.RAJ NANDAN PRASAD Mr.NAMRATA MISHRA (GA13)
32.	CWJC/13108/2014 POST RETIRE, NON G	5	AWADHESH PRASAD vs THE STATE OF BIHAR & ORS	Mr.MANISH SAHAY	Mr.GP31-/SMT. BINITA SINGH Mr.SUNIL KUMAR Mr.BINDHYACHAL RAI Mr.MD.NADIM SERAJ (GP5)
33.	CWJC/13121/2014 POST RETIRE, UNIV.	4	MUKUND KUMAR JHA vs KAMESHWAR SINGH SANSKRIT UNIVERSITY & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.AWADHESH PRASAD SINHA Mr.RANA VIKRAM SINGH Mr.GYANAND ROY
34.	CWJC/13922/2014 POST RETIRE, POLIC	7	PRAMILA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.PRASHANT KUMAR CHOUDHARY Mr.NIRMALA KUMARI Mr.BINOD KUMAR SINHA	Mr.GP27- PURNENDU SINGH Mr.S. M. EHTESHAM Mr.AJAY KR.RASTOGI (AAG10)
35.	CWJC/14158/2014 POST RETIRE, OTHER	4	MOST. LALPARI SINGH vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.KINKAR KUMAR (SC27) Mr.RAGHWANAND Mr.SUDHIR SINGH Mr.PIYUSH LALL
36.	CWJC/14194/2014 POST RETIRE, BANK	3	BINOD SINGH SAUMITRA vs THE CHAIRMAN AND MANAGING DIRECTOR ALLAHABAD BANK & ORS	Mr.SANTOSH KUMAR Mr.SANDIP SINGH	Mr.AJAY KUMAR SINHA Mr.BINOD KUMAR SINHA
37.	CWJC/14388/2014 POST RETIRE, OTHER	4	PRIYANKA PALLAVI @ PRIANKA PALLAVI @ PRIANKA PALLVI & ORS vs ACCOUNTANT GENERAL GOVT. OF BIHAR & ORS	Mr.RAVI SHANKER PANKAJ	Mr.SC5- SATYADEO KUMAR Mr.KAUSHLENDRA KUMAR SINHA Mr.LALA PURUSHOTTAM KR RAJGRIHAR Mr.SC15 ANANT PRASAD SINGH
38.	CWJC/14416/2014 POST RETIRE, UNIV.	4	BHARAT PRASAD vs THE STATE OF BIHAR & ORS	Mr.VIRENDRA PRASAD Mr.BIRENDRA NARAYAN SHARMA Mr.RAJ KUMAR	Mr.SC10- S.S.PRASAD Mr.SARVA DEO SINGH Mr.SYED FIROZ RAZA
39.	CWJC/14468/2014 POST RETIRE, GAZET	4	LILAWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.RAM KISHORE SINGH Mr.RAJNISH KUMAR CHOUBEY	Mr.KINKAR KUMAR (SC27) Mr.DR. ANAND KUMAR
40.	CWJC/14501/2014 POST RETIRE, SCHOO	1	NARENDRA PANDEY vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.KUMARI AMRITA (GP10) Mr.KUMAR PRIYA RANJAN

41.	CWJC/14569/2014 POST RETIRE, POLIC	4	MOTIJHARI DEVI vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA NATH OJHA Mr.BIMAL KUMAR SINGH	Mr.JAWAHAR PD. KARN (AAG4) Mr.NAMRATA MISHRA Mr.BRIJESHWAR NARAYAN SINGH Mr.DURGESH NANDAN (AAG14)
42.	CWJC/14574/2014 POST RETIRE, GAZET	3	SHATRUGHAN KUMAR CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA PRASAD	Mr.SC29-R.R.K.PANDEY Mr.AJIT KUMAR Mr.SARVESH KUMAR SINGH (AAG13)
43.	CWJC/14680/2014 POST RETIRE, GAZET	5	NEELAM BHARTI vs THE STATE OF BIHAR & ORS	Mr.BIRJU PRASAD	Mr.GP-13 NASIM YAHYA Ms.NIVEDITA NIRVIKAR Mr.K.P.YADAV
44.	CWJC/14787/2014 POST RETIRE, SCHOO	1	VIJAY KUMAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR	Mr.GA-13 SMT.N.MISHRA Mr.SATYENDRA KUMAR JHA
45.	CWJC/14852/2014 POST RETIRE, NON G	4	ARJUN SINGH vs THE STATE OF BIHAR & ORS	Mr.RAVI BHUSHAN VERMA	Mr.GA-12 AJAY Mr.DHANENDRA CHAUBEY Mr.BRAJ NANDAN KUMAR TIWARY
46.	CWJC/14873/2014 POST RETIRE, SCHOO	1	YOGENDRA SAH vs THE STATE OF BIHAR & ORS	Mr.HARI KISHORE THAKUR	Mr.S.A. ALAM (SC3) Mr.MADHURESH PRASAD Mr.S.S.P.YADAV (SC14)
47.	CWJC/14878/2014 POST RETIRE, SCHOO	3	NAGESHWAR TIWARI vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH	Mr.SC-16 A.HAIDER Mr.VIVEK ANAND KUMAR
48.	CWJC/14916/2014 POST RETIRE, HEALT	3	PURUSHOTTAM PRASAD VERMA vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.GA-8 SANDEEP KUMAR Mr.PRABHAT RANJAN
49.	CWJC/15119/2014 POST RETIRE, SCHOO	3	BASUDEO NARAYAN VERMA & ANR vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR MISHRA	Mr.SC-16 A.HAIDER
50.	CWJC/15121/2014 POST RETIRE, SCHOO	3	MOST. NAULASHI DEVI vs THE STATE OF BIHAR & ORS	Mr.GHANSHYAM SHARMA	Mr.AAG-14 KAUSHAL KR.JHA
51.	CWJC/15177/2014 POST RETIRE, SCHOO	1	SRI MARKANDEY PATHAK vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.SC-13 ARVIND KUMAR-1 Mr.SATISH CHANDRA JHA Mr.S.IQBAL AHMAD SC-20

(AFTER THE ABOVE OR AT 12.00 NOON WHICHEVER IS EARLIER)

FOR ORDERS

1.	CWJC/15372/2015 EMPLOYEES PROVIDEN	8	ASSOCIATE SECURITY & INTELLIGENCE AGENCY vs THE REGIONAL PROVIDENT FUND COMMISSIONER & ORS	Mr.GOPAL KRISHNA Mr.PAWAN KUMAR	Mr.AMRENDRA NARAYAN RAI Mr.PRASHANT SINHA
2.	CWJC/18254/2016 EMPLOYEES PROVIDEN	3	STATE BANK OF INDIA SUPERVISING STAFF CO-OPERATIVE CREDIT SOCIETY LIMITED vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINHA	Mr.RAGHWENDRA KUMAR-SC22 Mr.ALOK KUMAR SINHA Mr.NALIN KUMAR

FOR ADMISSION

1.	CWJC/16365/2015 INDUSTRIAL DISPUTE	4	BIRENDERA KUMAR & ORS vs THE UNION OF INDIA & ORS	Ms.RENU JHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.SUJEET KUMAR SINHA Smt.RENUKA SHARMA Mr.ASHOK KUMAR DUBEY
2.	CWJC/18110/2015 OTHERS not today	4	THE GENERAL MANAGER (REGION), FOOD CORPORATION OF INDIA vs THE UNION OF INDIA & ORS	Mr.PRABHAKAR TEKRIWAL Mr.SHASHI DHAR JHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAVINDER KUMAR SHARMA (CGC)
3.	CWJC/4526/2016 INDUSTRIAL DISPUTE	1	THE BIHAR STATE ROAD TRANSPORT CORPORATION vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT TIWARY	Mr.YOGENDRA PD. SINHA-AAG15
4.	CWJC/7131/2016 EMPLOYEES PROVIDEN	1	BIHAR SHIKSHA PARIYOJNA PARISHAD vs THE REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEE PROVIDENT FUND ORGANISATION	Mr.GIRIJISH KUMAR	Mr.AMRENDRA NARAYAN RAI Mr.ABHINAV SRIVASTAVA Mr.PRASHANT SINHA Mr.RAUSHAN
5.	CWJC/7160/2016 OTHERS	1	MD. IRSHAD vs THE STATE OF BIHAR & ORS	Mr.PRIYADARSHI MATRI SHARAN	Mr.GP11- AWANISH NANDAN SINHA Mr.GAUTAM KUMAR YADAV Mr.GIRIJISH KUMAR
6.	CWJC/7361/2016 INDUSTRIAL DISPUTE	1	SHREE BAIDYANATH AYURVED BHAWAN PRIVATE LIMITED vs THE STATE OF BIHAR & ANR	Mr.ALOK KUMAR SINHA Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR	Mr.GP30- RAJU GIRI
7.	CWJC/7551/2016 WAGES,BONUS,AD-HOC	1	RAJENDRA SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. NAZIR ANSARI	Mr.AMAR NATH DEO- SC26 Mr.SAJID SALIM KHAN (SC25)
8.	CWJC/7661/2016 INDUSTRIAL DISPUTE	1	ATAR DEO SHARMA @ ATAR DEO vs THE UNION OF INDIA & ORS	Mr.AJIT KUMAR SINGH	Mr.NASHRUL HODA KHAN-SC18 Mr.SIDDHARTHA PRASAD Mr.ANIL KUMAR SINHA

9.	CWJC/8310/2016 INDUSTRIAL DISPUTE	1	ASHOK KUMAR & ORS vs STATE BANK OF INDIA & ANR	Mr.AMARESH KUMAR SINHA Mr.NAGADEO CHOUBEY	Mr.KAUSHLENDRA KUMAR SINHA Mr.BINOD BIHARI SINHA Mr.SRI SUNIL KUMAR SINGH Mr.AYAY DUTT MISHRA Mr.AMARJEET CHOUDHARY
10.	CWJC/8447/2016 INDUSTRIAL DISPUTE	1	THE GENERAL MANAGER (REGION), FOOD CORPORATION OF INDIA vs THE UNION OF INDIA & ORS	Mr.DR.MANKESHWAR TIWARI Mr.SAROJ KUMAR SHARMA Mr.JAHAN ARA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.SATYAVRAT VERMA Mr.RAJNI KANT JHA Mr.ARVIND KUMAR TEWARY (CGC)
11.	CWJC/8496/2016 EMPLOYEES PROVIDEN	1	TAJ MOHAMMAD vs THE STATE OF BIHAR & ORS	Mrs.RAJANI KUMARI Mr.VIJAY KUMAR	Mr.GP8- MANISH KUMAR Mr.VIVEK PRASAD (GP7)
12.	CWJC/8619/2016 INDUSTRIAL DISPUTE	1	THE GENERAL MANAGER (REGION), FOOD CORPORATION OF INDIA vs THE UNION OF INDIA & ORS	Mr.SUMAN KUMAR JHA Mr.DR.MANKESHWAR TIWARI Mr.JAHAN ARA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ARVIND KUMAR TEWARY (CGC) Mr.ANSHUMAN SINGH (CGC)
13.	CWJC/8678/2016 WAGES,BONUS,AD-HOC	1	BHAGIRITHI LOHAR vs THE STATE OF BIHAR & ORS	Mr.SYED MD. NAJMUL BARI	Mr.GP8- MANISH KUMAR Mr.AJAY KUMAR SINHA Mr.VIVEK PRASAD- GP7
14.	CWJC/8829/2016 INDUSTRIAL DISPUTE	3	THE GENERAL MANAGER (REGION), FOOD CORPORATION OF INDIA vs THE UNION OF INDIA & ORS	Mr.DR.MANKESHWAR TIWARI Mr.SAROJ KUMAR SHARMA Mr.JAHAN ARA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ABHAY SHANKAR JHA (CGC)
15.	CWJC/8944/2016 EMPLOYEES PROVIDEN	1	M/S SAVITRI DEVI AUTOMOBILES PVT. LTD. @ M/S SRIVAS HYUNDAI vs REGIONAL PROVIDENT FUND COMMISSIONER & ANR	Mr.ARBIND KUMAR JHA Mr.VIJAY KUMAR VERMA	Mr.KAUSHLENDRA KUMAR SINHA Mr.SANJIV KUMAR. Mr.AMRENDRA NARAYAN RAI Mr.SRI SUNIL KUMAR SINGH
16.	CWJC/9236/2016 INDUSTRIAL DISPUTE	1	LIFE INSURANCE CORPORATION OF INDIA & ANR vs THE UNION OF INDIA & ORS	Mr.RAJEEV RANJAN PRASAD Mr.RAJENDRA KUMAR Mr.NILANJAN CHATTERJEE	Mr.S.D.SANJAY (ADSG) Mr.ARVIND KUMAR TEWARY (CGC)
17.	CWJC/10186/2016 CONDITION OF SER.&	1	HITCHANDRA JHA vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR JHA	Mr.DR. A.K. UPADHYAYA-SC20
18.	CWJC/10205/2016 INDUSTRIAL DISPUTE	1	BHARTIYA COAL DUMP MAZDOOR SANGH & ANR vs THE UNION OF INDIA & ORS	Mr.PRABHAT RANJAN SINGH Mr.ASHUTOSH RANJAN PANDEY	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.VISHWA MOHAN KUMAR SINHA Mr.ANSHUMAN SINGH (CGC)
19.	CWJC/10295/2016 E.S.I.ACT	1	PATLIPUTRA SHOPPERS PLAZA PVT. LTD. & ANR vs THE REGIONAL DIERECTOR, REGIONAL OFFICE & ORS	Mr.AJAY KUMAR SHARMA	Mr.DR. ANSHUMAN Mr.SUDHIR KUMAR BIJPURIA
20.	CWJC/10336/2016 MINIMUM WAGES ACT	1	GYAN CHAND MANDAL vs THE PRINCIPAL SECRETARY, DEPARTMENT OF LABLOUR AND SOCIAL WELFARE & ORS	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.IBRAT ADNAN Mr.MANOJ KUMAR GUPTA	Mr.GP4- UMA SHANKAR Mr.MUJTABAUL HAQUE (GP12)
21.	CWJC/10701/2016 EMPLOYEES PROVIDEN	1	SOLAR ALTERNATIVES AND ASSOCIATED PROGRAMMES vs THE UNION OF INDIA & ORS	Mr.K.M.JOSEPH	Mr.AMRENDRA NARAYAN RAI Mr.SARVADEO SINGH
22.	CWJC/11129/2016 INDUSTRIAL DISPUTE	1	THE REGIONAL MANAGER CUM ASSISTANT GENERAL MANAGER, STATE BANK OF INDIA vs THE UNION OF INDIA & ORS	Mr.BINOD BIHARI SINHA Mr.ANIRUDH PD.SINHA Mr.AJAY DUTT MISHRA Mr.AMARJEET CHOUDHARY	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAJESH KUMAR VERMA
23.	CWJC/11649/2016 EMPLOYEES PROVIDEN	3	UTTAR BIHAR GRAMIN BANK vs THE UNION OF INDIA & ORS	Mr.AJAY KUMAR SINHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.AMRENDRA NARAYAN RAI Mr.PRASHANT SINHA Mr.KUMAR KAUSHIK Mr.ARVIND KUMAR TEWARY (CGC)
24.	CWJC/11871/2016 WORKMEN COMPENSATI	1	JAWAHAR SWARNKAR & ANR vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR SINGH Mr.MANISH KUMAR NO-2	Mr.PARTHA SARTHI- GA11 Mr.ARBIND KUMAR SINGH Mr.R. B. PD. YADAV (AAG11)
25.	CWJC/12050/2016 STATE INDUS.CAPITA	1	M/S RADHA FLOUR MILLS (P) LIMITED vs THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.SANKET	Mr.RAJIV ROY- GP5
26.	CWJC/12534/2016 WORKMEN COMPENSATI	1	ISHWARI SWARNKAR @ ISHWARI PRASAD vs THE STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR SINHA	Mr.MD. RAISUL HAQUE- SC10
27.	CWJC/12564/2016 DISMISAL	1	PAWAN KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR MISHRA Mr.BINOD KUMAR MISHRA	Mr.A.K.UPADHYAY-SC20
28.	CWJC/12622/2016 WORKMEN COMPENSATI	1	SRI NIWAS SINGH vs THE MANAGING DIRECTOR RICHA AND COMPANY PVT. LTD. & ANR	Mr.DHANANJAY KUMAR PANDEY	
29.	CWJC/12659/2016 WORKMEN COMPENSATI	5	PHULAN DEVI vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR SHARMA Mr.SHIW KUMAR PRABHAKAR	Mr.RAJIV ROY- GP5 Mr.VINAY KIRTI SINGH Mr.BIMLESH KUMAR JHA Mr.PRAKASH KUMAR Mr.ASHOK PRIYADARSHI

30.	CWJC/13404/2016 MINIMUM WAGES ACT	3	AJAY SHANKAR SINHA vs THE STATE OF BIHAR & ORS	Mr.MOHAMMED ABU HAIDAR Mr.SANJIV KUMAR	Mr.MANIKANT MISHRA-GP25 Mr.ANIL KR.SINGH (GP26)
31.	CWJC/13578/2016 EMPLOYEES PROVIDEN	1	CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORGANIZATION vs M/S K B I, KAMAL BRICKS INDUSTRIES	Mr.PRASHANT SINHA	
32.	CWJC/13661/2016 STATE INDUS.CAPITA	1	ANIL KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SUBHASH CHANDRA YADAV- GP15 Mr.RAVINDRA KUMAR Mr.KUMAR PRIYA RANJAN
33.	CWJC/13791/2016 INDUSTRIAL DISPUTE	1	RAMASHISH KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINGH Mr.LAL BABU SINGH	Mr.CHITRANJAN SINHA(PAAG2)
34.	CWJC/14286/2016 EMPLOYEES PROVIDEN	1	SURYADEO SINGH & ORS vs THE UNION OF INDIA & ORS	Mr.KARUNA NATH SAHAY	Mr.SARVESH KUMAR- GP24 Mr.ASHOK KUMAR KARNA Mr.PRABHAT KUMAR VERMA Mr.PRASHANT SINHA Mr.AMRENDRA NARAYAN RAI Mr.K.N.SAHAY Mr.SHYAM BIHARI SINGH (CGC)
35.	CWJC/14334/2016 EMPLOYEES PROVIDEN	1	THE CHAIRMAN, UTTAR BIHAR GRAMIN BANK vs THE DEPUTY CHIEF LABOUR COMMISSIONER (CENTRAL) & ORS	Mr.PRASHANT VEDASEN Mr.SUBHASH CHANDRA BOSE	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.SATYAVRAT VERMA Mr.PRASHANT VEDASEN
36.	CWJC/14523/2016 EMPLOYEES PROVIDEN	1	KAMAL KUMAR BOTHRA vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH Mr.MD. SHAKIR AHMAD	Mr.ANIL KUMAR SINGH-GP26
37.	CWJC/14583/2016 INDUSTRIAL DISPUTE	1	STATE BANK OF INDIA vs THE UNION OF INDIA & ORS	Mr.BINOD BIHARI SINHA Mr.AJAY DUTT MISHRA Mr.AMARJEET CHOUDHARY	Mr.RAGHWENDRA KUMAR-SC22 Ms.NIVEDITA NIRVIKAR Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
38.	CWJC/14709/2016 STATE INDUS.CAPITA	5	M/S HOTEL U. S. RESIDENCY vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL Mr.ALOK KUMAR Mr.SUSHILA AGRAWAL	Mr.LALIT KISHORE(PAAG1)
39.	CWJC/14715/2016 INDUSTRIAL DISPUTE	1	BHARAT PETROLEUM CORPORATION LIMITED vs THE UNION OF INDIA & ANR	Mr.RAJ DULAR SAH	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.TUHIN SHANKAR (CGC)
40.	CWJC/14923/2016 INDUSTRIAL DISPUTE	3	SHASHIKANT SINGH & ORS vs THE UNION OF INDIA & ORS	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.AJIT KUMAR	Mr.ANIL KUMAR SINHA Mr.NARESH DIKSHIT
41.	CWJC/14992/2016 INDUSTRIAL DISPUTE	1	THE BIHAR STATE ROAD TRANSPORT CORPORATION vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT TIWARY	Mr.CHITRANJAN SINHA(PAAG2)
42.	CWJC/15283/2016 INDUSTRIAL DISPUTE	1	THE GENERAL MANAGER, EAST CENTRAL RAILWAY, HAJIPUR & ORS vs THE UNION OF INDIA & ORS	Mr.ANIL KUMAR SINHA Mr.KUMAR RAVISH Mr.ABHIMANYU DEO	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.SANJAY KUMAR
43.	CWJC/15501/2016 WAGES,BONUS,AD-HOC	1	JAN JAGRAN SAKTI SANGATHAN vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR JHA Mr.SUMIT KUMAR JHA	Mr.ANJANI KUMAR- AAG4
44.	CWJC/15602/2016 EMPLOYEES PROVIDEN	1	CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORGANIZATION vs M/S ANIRUDH GAS SEVA	Mr.PRASHANT SINHA	
45.	CWJC/15622/2016 STATE INDUS.CAPITA	1	RAVI SHANKAR RAI vs THE STATE OF BIHAR & ORS	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.YOGENDRA PRASAD SINHA-AAG7 Smt.SHEELA SHARMA Mr.VIVEK PRASAD
46.	CWJC/16499/2016 MINIMUM WAGES ACT	1	M/S AMBA KESHARI CHITRA MANDIR & ORS vs THE STATE OF BIHAR & ORS	Mr.ATUL KUMAR PANDEY	Mr.ANIL KR. SINGH- GP26
47.	CWJC/16597/2016 MINIMUM WAGES ACT	1	RAJ KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.SMT.ANURADHA SINGH-SC21
48.	CWJC/16605/2016 E.S.I.ACT	1	ST PAUL INTERNATIONAL HIGH SCHOOL vs THE EMPLOYEES STATE INSURANCE CORPORATION & ANR	Mr.GAUTAM KUMAR KEJRIWAL Mr.AISHWARYA RITI	Mr.DR. ANSHUMAN
49.	CWJC/17133/2016 INDUSTRIAL DISPUTE	1	THE CHIEF GENERAL MANAGER, BHARAT SANCHAR NIGAM LIMITED & ANR vs SRI KRISHNA KUMAR SINGH & ANR	Mr.HARENDRA PRASAD SINGH Mr.SANTOSH KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.TUHIN SHANKAR (CGC)
50.	CWJC/17188/2016 MINIMUM WAGES ACT	1	GUNI KAMAT vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA SINGH	Mr.JITENDRA KR. ROY NO. 1-SC13 Mr.SATYAM SHIVAM SUNDARAM Mr.KUMARI SUJATA SINHA Mr.AWADHESH PRASAD SINHA

PATNA HIGH COURT	81	Monday 24th April, 2017 Mr. Justice Ashwani Kumar Singh

(AT 2.15 P.M.)

FOR ADMISSION

1.	CR. MISC./26730/2013 QUASHING(409,436,4QUASHING	12	VIJAY PRASAD vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.GOPESH KUMAR (APP)
2.	CR. MISC./36121/2013 QUASHING(482 CR.P.QUASHING	5	RAVISH KUMAR vs STATE OF BIHAR & ANR	Smt.USHA RAI Mr.RAKESH KUMAR	Mr.A.L.PANDIT(APP) Mr.RANJEET KUMAR PANDEY
3.	CR. MISC./38942/2013 QUASHING(498A,379,QSH COMPLAIN FOR CONGN	9	UPENDRA CHOUDHARY vs STATE OF BIHAR & ANR	Mr.DR. SHASHI SHEKHAR KISHORE	Mr.SURESH PD.SINGH(APP) Mr.NIRAJ KUMAR Mr.NEERAJ NANDAN
4. with	CR. MISC./42593/2013 QUASHING (498(A),3QSH F.I.R. FOR CONGNIZ	8	RASHMI SINGH & ANR. vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.DASHRATH MEHTA(APP) Mr.DEVENDRA KUMAR SINGH Mr.ABHAY KUMAR
5. with	CR. MISC./29270/2014 QUASHING(498A)-IPCQSH F.I.R. FOR CON	1	SMT. MANORAMA SINGH & ANR. vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.ZAINUL ABEDIN (APP)
6.	CR. MISC./47552/2013 QUASHING (447,504, QSH F.I.R. FOR CON	4	RANJIT KUMAR SINGH @ RANJIT SINGH vs STATE OF BIHAR & ANR	Mr.DEVENDRA KUMAR SINGH	Mr.SUNIL KR.PANDAY(APP) Mr.RAGHUNATH SINGH Mr.ANIL KUMAR
7. with	CR. MISC./42641/2013 QUASHING(406,120B,QSH COMPLAIN FOR CONGN	9	KISHORE SARAF @ KISHORE KUMAR SARAF & ANR vs STATE OF BIHAR & ANR	Mr.PRAKASH CHANDRA AGRAWAL	Mr.MAYANAND JHA (APP) Mr.RAVI RANJAN Mr.MD.IMTEYAZ AHMAD Mr.RAJEEV SAH
8.	CR. MISC./52369/2013 QUASHING(406,420)-QSH COMPLAIN FOR C not today	11	URMILA DEVI SAH @ URMILA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD Mr.RAJEEV SAH	Mr.NIRMALA KUMARI(APP) Mr.PRAKASH CHANDRA AGRAWAL
9.	CR. MISC./44162/2013 QUASHING (166)IPC,QSH F.I.R. FOR DIRECT	7	ARVIND KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.SANTOSH KUMAR SINGH	Mr.JAGDHAR PD.(APP)
10.	CR. MISC./44290/2013 QUASHING (406,420)QSH COMPLAIN FOR CONGN	6	ARUN KUMAR MURARKA @ ARUN MURARKA vs STATE OF BIHAR & ANR	Mr.GOURANGA CHATTERJEE	Mr.UPENDRA KUMAR (APP)
11.	CR. MISC./44306/2013 QUASHING (385,448,QSH COMPLAIN FOR CONGN	7	AMIT KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR CHOUDHARY	Mr.CHANDRA BHUSHAN PRASAD (APP) Mr.SHUBHESH PANDEY
12.	CR. MISC./44307/2013 QUASHING(406/420)-QSH COMPLAIN FOR CONGN	5	MAHESH KUMAR DUBEY vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD	Mr.ANURADHA SINGH (APP) Mr.MANENDRA KUMAR SINHA
13.	CR. MISC./44394/2013 QUASHING(406,323,3QSH F.I.R. FOR CONGNIZ	6	ANIL KUMAR CHAUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA	Mr.AMRENDRA PD.(APP) Mr.DR. SHASHI SHEKHAR KISHORE
14.	CR. MISC./44417/2013 QUASHING(182/211/3QSH F.I.R. FOR OTHERS	3	KUMARJEE JHA & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR PRASAD	Mr.ANIL KUMAR (APP) Mr.RATANAKAR JHA
15.	CR. MISC./44418/2013 QUASHING(406)-IPCQSH F.I.R. FOR CONGNIZ	4	ANIL KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.MAYANAND JHA (APP) Smt.VEENA KUMARI JAISWAL
16.	CR. MISC./44438/2013 QUASHING(384)-IPCQSH COMPLAIN FOR CONGN	5	SAYED EFTEKHAR AHMAD vs STATE OF BIHAR & ANR	Mr.DR. BIDHU RANJAN Mr.MANISH LAL DAS Mr.BINOD KUMAR	Mr.ARVIND KR. PANDEY (APP) Mr.SYED MOHAMMAD SHABBIR ALAM Mr.SANJAY SINHA Mr.KHALID AHSAN
17.	CR. MISC./44440/2013 QUASHING(323,341,5QSH F.I.R. FOR DISCHAR	5	DINBANDHU PRASAD vs STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.MAHTAB ALAM	Mr.AMBIKA BHAGAT (SPL.PP.) Mr.NAWNIT KUMAR TIWARY Mr.SUBODH KUMAR MISHRA
18.	CR. MISC./44441/2013 QUASHING(389,263,5QUASHING	7	YOGENDRA PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.DUDH NATH SINGH	Mr.PRADIP NR. KUMAR (APP) Mr.MANOJ KUMAR MANOJ
19.	CR. MISC./44483/2013 QUASHING (323,341)QUASHING	5	DAYANAND SINGH @ NEPO SINGH vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR	Mr.MURLIDHAR (APP) Mr.NAKUL KUMAR JAMUAR
20.	CR. MISC./44538/2013 QUASHING(467/468/4QSH F.I.R. FOR CONGNIZ	4	SHEO LAL SHARMA vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.NIRAJ KUMAR	Mr.SURESH PD.SINGH (APP) Mr.AKSHAY LAL PANDIT
21.	CR. MISC./44540/2013 QUASHING(323/504/3QUASHING	7	MD. KAUSAR & ANR. vs STATE OF BIHAR & ANR	Mr.RAGHAV PRASAD	Mr.RAM SHANKAR DAS (SPL.PP) Mr.SIDDHARTH HARSH Mr.AMBUJ NAYAN CHAUBEY
22.	CR. MISC./44600/2013 QUASHING(366A/376)QUASHING	6	SUNITA DEVI & ANR. vs THE STATE OF BIHAR & ORS	Mr.DINESH KUMAR GUPTA Mr.DHIRENDRA NATH JHA	Mr.SMT.RENU KUMARI (APP)
23.	CR. MISC./44624/2013 QUASHING(323,353,3QSH F.I.R. FOR CONGNIZ	7	RAJEEV RANJAN SINGH @ RAJU YADAV @ RAJEEV RANJAN YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.PRABHAKAR JHA	Mr.SADANAND PASWAN (SLP.PP.)
24.	CR. MISC./44628/2013 QUASHING(323,498A,QUASHING	3	ROSHAN ARA vs THE STATE OF BIHAR & ORS	Mr.SHANKAR KISHORE SHAHI	Mr.NIRMALA KUMARI (APP) Mr.KRISHNA KANT SINGH Mr.SYED SHAH SHABBAR HUSSAIN

25.	CR. MISC./44629/2013 QUASHING(467,468,2QSH F.I.R. FOR CONGNIZ	6	JYOTI MOHAN OJHA vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.NARENDRA KUMAR SINGH(APP) Mr.ALOK KUMAR JHA
26.	CR. MISC./44648/2013 QUASHING (406,420)QSH COMPLAIN FOR CONGN	8	SANJAY SHUKLA, VICE PRESIDENT OPERATION, HINDUSTAN MEDIA VENTURES LTD (HMVL), PATNA & ORS. vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR Mr.ANIRBAN KUNDU	Mr.U.S.P.SINGH(APP) Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI
27.	CR. MISC./44657/2013 QUASHING(379/385/3QSH COMPLAIN FOR CONGN	6	ANJUM ARA @ MANJURA KHATOON vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.C.JAWAHAR (APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA
28.	CR. MISC./44681/2013 QUASHING(467/468/4QSH COMPLAIN FOR CONGN	8	ALEXENDER OSTA & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR Mr.RAJESH KUMAR SHARMA	Mr.N.N.TIWARY (APP) Mr.MANI MADHUKAR
29.	CR. MISC./44739/2013 QUASHING(92 FACTORQUASHING	9	JAGDISH PRASAD AGRAWAL & ANR vs STATE OF BIHAR & ANR	Mr.SURAJ SAMDARSHI	Mr.RAJ KISHORE SINGH (APP)
30.	CR. MISC./44759/2013 QUASHING(63,68,628QUASHING	12	RAJNI KANT MISHRA vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.D.K.SINHA(APP) Mr.N. A. SHAMSI (A.S.G.) Mr.MD. ANIS AKHTAR Mr.ANSHAY BAHADUR MATHUR (CGC)
31.	CR. MISC./44770/2013 QUASHING(323/353/4QSH F.I.R. FOR CONGNIZ	4	RAJ NARAIN SHARMA & ORS. vs THE STATE OF BIHAR	Mr.MADAN MOHAN PRASAD Mr.MITHILESH KUMAR Mr.MANORANJAN PRASAD	Mr.SATYENDRA PRASAD (APP)
32.	CR. MISC./44780/2013 QUASHING(498A)-IPCQSH COMPLAIN. FOR DISC	7	RAVINDRA KUMAR & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GRIYAGHEY	Mr.SURENDRA KUMAR(APP) Mr.AMIT KUMAR SINGH Mr.RAM KISHORE SINGH
33.	CR. MISC./44826/2013 QUASHING(379,323,3QSH COMPLAIN FOR CONGN	5	AMRENDRA KUMAR vs THE STATE OF BIHAR	Mr.BINAY KUMAR SINGH	Mr.MAYANAND JHA (APP)
34.	CR. MISC./44851/2013 QUASHING (125 CR.PQUASHING	9	NIRMAL SAXENA vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.S.DAYAL(APP) Mr.PRAMOD MAN BANSH Mr.ATUL CHANDRA
35.	CR. MISC./44915/2013 QUASHING (7 P.C.ACQSH F.I.R. FOR CONGNIZ	2	ADESH KUMAR vs THE STATE OF BIHAR THROUGH C.B.I. ACB, SPECIAL POLICE ESTABLISHMENT, PATNA	Mr.BALESHWAR PRASAD CHOUDHARY Mr.KAMLESH KUMAR SHARMA Mr.VINOD GAUTAM	Mr.BIPIN KUMAR SINHA(SC/CBI)
36.	CR. MISC./45122/2013 QUASHING(498A/34)-QSH COMPLAIN FOR CONGN	8	RAJEEV KUMAR SHARMA vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR SHARMA	Mr.NITYANAND (APP) Mr.SANJEEV KUMAR SINGH
37.	CR. MISC./45340/2013 QUASHING (7)E.C.ACQSH F.I.R. FOR CONGNIZ	4	SHYAM NANDAN SINGH vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR	Mr.SANJAY KR.SINGH(APP)
38.	CR. MISC./45357/2013 QUASHING(323/341)-QSH COMPLAIN FOR CONGN	6	GUDDU KUMAR @ GUDDU KUMAR MANDAL vs STATE OF BIHAR & ANR	Mr.SHYAM SUNDER PANDEY	Mr.SANJAY KR.PANDEY (APP) Mr.BINOD KUMAR
39.	CR. MISC./45359/2013 QUASHING(406/420)-QSH COMPLAIN FOR CONGN	5	RAVINDRA KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR	Mr.PARMANAND PRASAD (APP) Mr.LAL BABU SINGH
40.	CR. MISC./45379/2013 QUASHING (304B,120QSH F.I.R. FOR CONGNIZ	8	PUNAM DEVI & ORS. vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINGH Mr.SURENDRA KUMAR SINGH	Mr.ASHOK KUMAR(APP) Mr.JOGENDRA PRASAD
41.	CR. MISC./45450/2013 QUASHING(465)-IPCQSH COMPLAIN FOR CONGN	4	PUSHPA RANJAN KUMAR vs STATE OF BIHAR & ANR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.ANIL KR. SINGH 1 (APP) Mr.RAKESH RANJAN Mr.ASHOK KUMAR
42.	CR. MISC./45489/2013 QUASHING(420/323/5QSH COMPLAIN FOR CONGN	6	SMT. BIBHA PRAKASH @ BIBHA SINHA vs STATE OF BIHAR & ANR	Mr.NARESH DIKSHIT	Mr.SMT.MADHURI LATA (APP) Mr.AJIT KUMAR SINGH
43.	CR. MISC./45507/2013 QUASHING(323,447,4QSH COMPLAIN FOR CONGN	4	INDRA NAND THAKUR & ANR. vs STATE OF BIHAR & ANR	Mr.RAJU GIRI	Mr.ARVIND KR. PANDEY (APP) Mr.AJIT KUMAR SINGH
44. with	CR. MISC./45519/2013 QUASHING (420,406,QSH F.I.R. FOR CONGNIZ	3	SAIFULLAH KHALID & ORS vs STATE OF BIHAR & ANR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.KR.PRIYA RANJAN(APP) Mr.SANJEET KUMAR
45.	CR. MISC./53326/2013 QUASHING (420,406, QSH F.I.R. FOR CON	8	MD. KALAM ANWAR & ORS. vs STATE OF BIHAR & ANR	Mr.SHAKIL AHMAD KHAN	Mr.RAJ BALLABH SINGH(APP) Mr.SANJEET KUMAR
46.	CR. MISC./45553/2013 QUASHING (323,504)QSH COMPLAIN FOR CONGN	6	PRIYARANJAN SAHAY vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR	Mr.MD. ANSURAL HAQUE (APP)
47.	CR. MISC./45562/2013 QUASHING (408 CR.PQSH F.I.R. FOR OTHERS	10	HARISHANKAR PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR SINGH Mr.VASANT VIKAS	Mr.KR.BIRENDRA NARAYAN (APP) Mr.JAVED ASLAM Mr.KHAWAJ HASAN KHAN

48.	CR. MISC./45627/2013 QUASHING (420,120BQUASHING	4	SUDHA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.KR.RANJIT RANJAN(APP) Mr.NACHIKETA JHA
49. with	CR. MISC./45631/2013 QUASHING(409,467,4QSH COMPLAIN FOR OTHER	13	GIRISH SHANKAR vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPT. OF EXCISE	Mr.ANSUL Mr.JAVED ASLAM	Mr.SATYENDRA NR. SINGH (APP)
50.	CR. MISC./46089/2013 QUASHING(420/421/4QSH COMPLAIN FOR O	9	GIRISH SHANKAR vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF EXCISE, PATNA, BIHAR	Mr.ANSUL Mr.JAVED ASLAM	Mr.SATYENDRA PRASAD (APP)
51.	CR. MISC./45639/2013 QUASHING(379)-IPCQSH COMPLAIN FOR CONGN	4	BHOLA YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJ KUMAR SINGH	Mr.RAJENDRA NATH JHA (APP) Mr.RAJ BANSH DUBEY
52.	CR. MISC./45642/2013 QUASHING(406)-IPC QUASHING	12	PRABHASH KUMAR vs STATE OF BIHAR & ANR	Mr.SANTOSH KUMAR SINGH	Mr.SUBHASH CHANDRA MISHRA(APP)
53.	CR. MISC./45648/2013 QUASHING(465,34)-IQSH F.I.R. FOR CONGNIZ	10	CHANDRA SEKHAR CHOUBEY & ORS. vs STATE OF BIHAR & ANR	Mr.MAYA SHANKAR MISHRA	Mr.MAYANAND JHA(APP) Mr.NAVIN SHARMA Mr.SUNIL KUMAR
54.	CR. MISC./45715/2013 QUASHING (7)E.C.ACQSH F.I.R. FOR CONGNIZ	9	SHAILENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.JAWAHAR PD. SINGH Mr.BIRENDRA KUMAR SINGH	Mr.MD. ASLAM ANSARI(APP)
55.	CR. MISC./45718/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	4	NAND LAL PRASAD & ANR. vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR Mr.RAJESH KUMAR SINHA Mr.AMRESH KUMAR SINHA	Mr.NAND KUMAR (APP) Mr.BHAVESH KUMAR
56.	CR. MISC./45765/2013 QUASHING(307/380/3QUASHING	8	MD. BASIR ANSARI @ BASIR ANSARI vs STATE OF BIHAR & ANR	Mr.UDAY KUMAR	Mr.RAJ BALLABH SINGH (APP) Mr.ASHOK KUMAR JHA
57.	CR. MISC./45878/2013 QUASHING(384/166/5QSH COMPLAIN FOR CONGN	8	BANS BAHADUR MAHTO vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.AMBIKA BHAGAT (SPL.PP) Mr.NIRMAL KUMAR SINHA-3
58.	CR. MISC./45884/2013 QUASHING(307/323/3QSH F.I.R. FOR CONGNIZ	3	KAMESHWAR TIWARY & ANR vs THE STATE OF BIHAR	Mr.SATYENDRA PANDEY Mr.RAJESH KUMAR SINHA	Mr.ANIL KR.SINGH (APP)
59.	CR. MISC./45891/2013 QUASHING(379/323/5QUASHING	8	VIJAY SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.MD. KHURSHID ALAM Mr.ARUN KUMAR BHAGAT Mr.RANA PRATAP SINGH	Mr.N.N.TIWARY (APP) Mr.SARVESH KUMAR SINGH
60.	CR. MISC./45921/2013 QUASHING(182)-IPCQUASHING	4	MAGHANI DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.DHANENDRA CHAUBEY	Mr.NARSING TANTI (APP) Mr.SADA NAND ROY
61.	CR. MISC./45950/2013 QUASHING (125 CR.PQUASHING	7	DR. FIROZ ALAM vs STATE OF BIHAR & ANR	Mr.HARISH KUMAR	Mr.ASHOK KR.SINGH(APP) Mr.SIDDHARTH HARSH Mr.AMBUJ NAYAN CHAUBEY
62.	CR. MISC./45962/2013 QUASHING (323,417,QUASHING	6	DR. MOHAMMAD ALI SIDDIQUI vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	Mr.RAJENDRA SINGH SHASTRY(APP) Mr.DIWAKAR SINHA
63.	CR. MISC./45986/2013 QUASHING(323,379,4QSH COMPLAIN FOR CONGN	4	RAM SUNDAR MAHTO @ SHIKARI MAHTO & ORS vs STATE OF BIHAR & ANR	Mr.ANSUL Mr.JAVED ASLAM	Mr.S.DAYAL (APP) Mr.PRAMOD KUMAR SINGH Mr.RAKESH KUMAR NO.1
64.	CR. MISC./46036/2013 QUASHING(406,420)-QSH COMPLAIN FOR CONGN	3	PARMANAND SINGH vs STATE OF BIHAR & ANR	Mr.KAMALA KANT TIWARY	Mr.RAJENDRA SINGH SHASTRI(APP) Mr.RAJ KISHORE PRASAD
65.	CR. MISC./46044/2013 QUASHING (420,467)QSH COMPLAIN FOR CONGN	7	YASHWANT SINGH vs STATE OF BIHAR & ANR	Mr.KRISHNA PRASAD SINGH Mr.UMA SHANKAR SINGH	Mr.YOGENDRA KR.SINGH(APP) Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.YOGENDRA KUMAR DWIVEDI
66.	CR. MISC./46048/2013 QUASHING (420,406,QUASHING	4	DEVENDRA JHA vs STATE OF BIHAR & ANR	Mr.SATISH CHANDRA JHA-3	Mr.RINA SINHA (APP)
67.	CR. MISC./46052/2013 QUASHING (498A,406QUASHING	7	PURUSHOTTAM SHARMA @ P.K. SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR PATHAK	Mr.ANSURAL HAQUE SAHARA(APP) Mr.UMESH KUMAR MISHRA
68.	CR. MISC./46070/2013 QUASHING(323/504/3QSH COMPLAIN FOR CONGN	6	SHAILENDRA PRASAD YADAV & ORS vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR SINHA Mr.PRIYA RANJAN	Mr.SADANAND PASWAN (SPL.PP) Mr.NAFISUZZOHA
69.	CR. MISC./46082/2013 QUASHING (306)IPCQUASHING	3	BAIJNATH PANDEY & ORS. vs THE STATE OF BIHAR	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.AJAY KR.JHA(APP) Mr.DINESHWAR PANDEY Mr.GOPAL GOVIND MISHRA Mr.ANIMESH KUMAR Mr.HOMA YUNUS

70.	CR. MISC./46095/2013 QUASHING(467,420,4QSH F.I.R. FOR CONGNIZ	6	REETA DEVI & ORS. vs THE STATE OF BIHAR	Mr.RADHA MOHAN PATHAK	Mr.ABHAY KR. ROY (APP)
71.	CR. MISC./46097/2013 QUASHING(306/34)-IQSH COMPLAIN FOR OTHER	6	KANCHAN DEVI vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.AJAY KR. JHA (APP) Mr.GOPAL GOVIND MISHRA
72.	CR. MISC./46116/2013 QUASHING(323/379/4QSH COMPLAIN FOR CONGN	7	ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.BRAJESH KUMAR	Mr.SMT.RENU KUMARI (APP)
73.	CR. MISC./46120/2013 QUASHING (406,420)QSH COMPLAIN FOR OTHER	4	SHIV KUMAR CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SURESH PRASAD SAH @ BARANWAL	Mr.RANA RANDHIR SINGH(APP)
74.	CR. MISC./46128/2013 QUASHING(323/420/4QSH COMPLAIN FOR CONGN	5	UMA SHANKAR MISHRA vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.J.UPADHYAY (APP)
75.	CR. MISC./46129/2013 QUASHING (307,498AQSH F.I.R. FOR CONGNIZ	11	RAMBILASH MEHTA vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH	Mr.AJAY KR.JHA(APP) Mr.BIJAY BHUSHAN PRASAD
76. with	CR. MISC./46131/2013 QUASHING(145/146 CQUASHING	6	ANITA DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.RAJESHWAR SINGH	Mr.SURESH PD.SINGH (APP)
77.	CR. MISC./42871/2013 QUAHING(146 CR.P.C QUASHING	15	RAKESH KUMAR PASWAN vs STATE OF BIHAR & ANR	Mr.RAJ KISHORE PRASAD Mr.TEJ BAHADUR ROY Mr.RAJESHWAR SINGH Mr.GAJENDRA PRATAP SINGH Mr.SANJAY KUMAR	Mr.ABHAY KUMAR 1 (APP) Mr.NARENDRA KUMAR Mr.LAKSHMI KANT SHARMA Mr.PHULENDRA KUMAR
78.	CR. MISC./46134/2013 QUASHING(409)-IPCQSH F.I.R. FOR OTHERS	5	DR. RAM BILAS SINGH vs STATE OF BIHAR & ANR	Mr.NILESH KUMAR Mr.DHANANJAY KUMAR	Mr.RAM PRIYA SARAN SINGH (APP) Mr.ASHOK KUMAR KESHARI
79.	CR. MISC./46135/2013 QUASHING(379,323,5QSH COMPLAIN FOR CONGN	3	ASHOK KUMAR vs STATE OF BIHAR & ANR	Mr.TUHIN SHANKAR Mr.SHASHI KANT KUMAR	Mr.UPENDRA KUMAR(APP) Mr.ARIF DAULA SIDDIQUIE Mr.MD. ANIS AKHTAR Mr.MAHTAB ALAM
80. with	CR. MISC./46148/2013 QUASHING(409,420)-QSH F.I.R. FOR CONGNIZ	5	NANDLAL @ NANDLAL JI & ORS. vs STATE OF BIHAR & ANR	Mr.UGRANATH MALLIK	Mr.RAM CHANDRA SINGH(APP) Mr.DIGVIJAY KUMAR OJHA Mr.PRASHANT KUMAR Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA
81.	CR. MISC./38466/2013 QUASHING(409/420)-QSH F.I.R. FOR CON	3	KUMAR KRANTI vs THE STATE OF BIHAR	Mr.ABHINAY RAJ	Mr.AKBAR ALI (APP) Mr.DIGVIJAY KUMAR OJHA Mr.PRASHANT KUMAR Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA
82.	CR. MISC./46177/2013 QUASHING (302,328,QUASHING	4	MOST. AMAL DEVI vs THE STATE OF BIHAR & ORS	Mr.SADA NAND ROY	Mr.MAYANAND JHA(APP) Mr.RANDHIR KUMAR NO-1
83.	CR. MISC./46180/2013 QUASHING(420,406,3QUASHING	7	USHA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.ROUNAK KUMAR SINGH "PANKAJ" Mr.SUDHIR KUMAR	Mr.ARUN KR. SINGH 5 (APP) Mr.BIJENDRA KUMAR SINGH
84.	CR. MISC./46181/2013 QUASHING(467,420,4QUASHING	7	PREMCHAND SINGH & ORS vs STATE OF BIHAR & ANR	Mr.BRAJ KISHORE SINGH Mr.RAMCHANDRA SINGH	Mr.MAYANAND JHA (APP)
85.	CR. MISC./46190/2013 QUASHING(304B,201)QSH F.I.R. FOR OTHERS IN (CR. REV./292/2011)	4	NATHUNI PRASAD SAHNI vs THE STATE OF BIHAR & ORS	Mr.PRAKASH CHANDRA GUPTA	Mr.MADHURI LATA (APP)
86.	CR. MISC./46194/2013 QUASHING(13 P/C ACQUASHING IN (CR. REV./1578/2010)	12	RAMJEE @ RAMJEE PASWAN vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR Mr.VIRENDRA KUMAR Mr.MADHURI LATA Mr.PRANAV KUMAR	Mr.PRONOTI SINGH (APP) Mr.RAMAKANT SHARMA
87.	CR. MISC./46200/2013 QUASHING (302,201,QSH F.I.R. FOR CONGNIZ	7	RAVI KUMAR & ORS. vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RAVI BHARDWAJ	Mr.ASHOK KR.SINGH 1(APP)

FOR HEARING

1.	CR. MISC./40712/2009 QUASHING (Sub. to Pthd.)	5	MURARI KUMAR & ORS vs THE STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH	Mr.J.S.PD.SINGH (APP) Mr.BIMLENDU MISHRA Mr.BIMAL KUMAR -2 Mr./ANITA KUMARI SINGH
2. with	CR. MISC./35265/2009 QUASHING	6	/DR.RAJESHWAR PRASAD SINGH @ RAJESHWAR PRASAD SINGH & ANR vs STATE OF BIHAR & ANR	Mr.L.B.SINGH	Mr.ACHHAIBAR SINGH (APP) Mr.DEVI DAS SHRIVASTAVA
3.	CR. MISC./36871/2009 QUASHING	4	/DR.ARUN KUMAR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.DEVI DAS SRIVASTAVA	J.UPADHYAYA (APP)

4.	CR. MISC./5358/2010 QUASHING	13	ABIR SINHA vs STATE OF BIHAR & ANR	Mr.KUMARI JYOTI	Mr.ABHA SINGH(APP) Mr.SANJIV KUMAR Mr.MD.ABU HAIDAR
5.	CR. MISC./15844/2010 QUASHING	5	VISHWANATH PRASAD YADAV & ANR vs STATE OF BIHAR & ANR	Mr.DR.ALOK KR.'ALOK' Mr.MAN MOHAN KR.	Mr.DINESH SINGH (APP)
6. with	CR. MISC./16710/2010 QUASHING	17	GYANDEO SHARMA vs THE STATE OF BIHAR	Mr.AMIR ALAM Mr.AMIT PRAKASH Mr.SONI SHRIVASTAVA	Mr.SANGEETA SHARMA (APP) Mr.ARVIND KUMAR Mr.ANIL KUMAR SINGH
7. with	CR. MISC./16712/2010 QUASHING	3	AMAR JYOTI SHARMA vs THE STATE OF BIHAR	Mr.AMIR ALAM Mr.AMIT PRAKASH Ms.SONI SHRIVASTAVA	Ms.SANGEETA SHARMA (APP) Mr.ARVIND KUMAR Mr.ANIL KUMAR SINGH
8.	CR. MISC./42657/2014 QUASHING (239) CR. QUASHING	5	AMAR JYOTI SHARMA vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, OLD SECRETARIAT, PATNA & ANR	Mr.SONI SHRIVASTAVA Mr.RAVI BHARDWAJ	Mr.UDAY CHANDRA PRASAD (APP) Mr.ARVIND KUMAR Mr.ANIL KUMAR SINGH
9. with	CR. MISC./39045/2010 QUASHING	22	SMT.SANMATI DEVI & ORS vs STATE OF BIHAR & ANR	Mr.SUSHMITA MISHRA Mr.SURYA NARAYAN SAH	Mr.S.AZEEM (APP) Mr.BINAY KANT MANI TRIPATHI
10.	CR. MISC./39109/2010 QUASHING	17	RAJESH TIWARI vs STATE OF BIHAR & ANR	Mr.INDRAJEET BHUSHAN Mr.SUSHMITA MISHRA	Mr.U.CHAND PD.(APP) Mr.BINAY KANT MANI TRIPATHI
11. with	CR. MISC./5750/2011 QUASHING	3	MAHENDRA PAL & ORS. vs THE STATE OF BIHAR & ANR.	Mr.ARUN KUMAR GUPTA Mr.BINOD KUMAR	Mr.MADAN KUMAR (APP) Mr.SHIVENDRA KUMAR SINHA
12.	CR. MISC./8578/2012 QUASHING	9	NARESH PAL@NARENDRA PAL & ORS vs THE STATE OF BIHAR & ANR	Mr.ARUN KUMAR GUPTA	Mr.YOGENDRA KUMAR (APP)
13.	CR. MISC./23995/2011 QUASHING	7	SHASHI KUMARI & ANR. vs THE STATE OF BIHAR & ANR.	Mr.SANDEEP KUMAR Mr.MUKESH	Mr.RITA VERMA(APP) Mr.SURESH PRASAD Mr.ARVIND KUMAR SINHA Mr.NAND KISHORE SINGH Mr.VED PRAKASH SRIVASTAVA
14.	CR. MISC./24105/2011 QUASHING	15	RAKESH MOHAN SINGH vs THE STATE OF BIHAR	Mr.RADHA MOHAN SINGH	Mr.DURGESH NANDAN (APP) Mr.RAJEEV RANJAN PRASAD
15.	CR. MISC./24281/2011 QUASHING	17	GUDDU CHAUDHARY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.SANGEETA SHARMA(APP)
16.	CR. MISC./24318/2011 QUASHING	16	DINESH PD. SINGH @ D.P. SINGH & ANR vs THE STATE OF BIHAR & ANR	Mr.BIBHAKAR TIWARY Mr.SUSHIL KUMAR SINGH	Mr.SANGITA SHARMA (APP) Mr.SANJAY KUMAR TIWARY
17.	CR. MISC./24565/2011 QUASHING	4	PRAKASH SINGH vs THE STATE OF BIHAR & ANR.	Mr.SIYA RAM SHAHI Mr.SHALLY KUMARI	Mr.J.KR.ROY 1 (APP) Mr.KRISHNA KUMAR YADAV Mr.CHOUDHARY SHYAM NANDAN Mr.RAVI S. PANKAJ
18.	CR. MISC./24610/2011 QUASHING	26	MD. ISRAIL & ORS. vs THE STATE OF BIHAR & ANR	Mr.RAM AKWAL SINGH Mr.PRAKASH CHANDRA JHA	Mr.SANJAY KR.TIWARY (APP) Mr.MD. ANJUM AKHTER Mr.MD. HELAL AHMAD Mr.NAUSHAD AKHTAR
19.	CR. MISC./24619/2011 QUASHING	7	MD. SADARUDDIN KHAN & ORS. vs THE STATE OF BIHAR & ANR.	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.S.M.RAHMAN (APP) Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEN KUMAR JAIPURIAR
20.	CR. MISC./24621/2011 QUASHING	5	ABHISHEK KUMAR @ CHANDAN KUMAR vs THE STATE OF BIHAR & ANRS.	Mr.RITESH KUMAR NARAIN SINGH Mr.PANKAJ KUMAR SINGH	Mr.NAVIN KR.PANDEY(APP) Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3
21.	CR. MISC./24656/2011 QUASHING	13	DHANESHWAR RAI & ORS. vs THE STATE OF BIHAR & ORS	Mr.RAJEEV RANJAN NO.II	Mr.MANI MADHUKAR(APP) Mr.SANTOSH KUMAR Mr.PANKAJ KUMAR Smt.SMT. ANURADHA SINGH
22.	CR. MISC./24658/2011 QUASHING	5	CHINNAM RAVI vs THE STATE OF BIHAR & ANR.	Mr.PRASHANT SINHA Mr.RAJESH KUMAR Mr.SANJAY SINGH THAKUR	Mr.B.P.SINGH(APP) Mr.SHANKAR DAYAL SINGH
23. with	CR. MISC./24841/2011 QUASHING	5	GANESH THAKUR vs THE STATE OF BIHAR & ANR.	Mr.RAMESH KUMAR CHOUDHARY	Mr.SATYENDRA PRASAD (APP)
24. with	CR. MISC./33429/2011 QUASHING	6	DILIP KUMAR SINHA vs THE STATE OF BIHAR & ANR.	Mr.RAMESH KUMAR CHOUDHARY	Mr.A.DAYAL(APP)
25.	CR. MISC./33430/2011 QUASHING	4	MAKESHWAR PASWAN @ MUNESHWAR PASWAN vs THE STATE OF BIHAR & ANR.	Mr.RAMESH KUMAR CHOUDHARY	Mr.A.DAYAL(APP)
26.	CR. MISC./25025/2011 QUASHING	11	MUSTAQUIM KAMAL ALIAS MD.MUSTAQUIM KAMAL & ORS vs THE STATE OF BIHAR & ANR	Mr.NAJMUL HODA	Mr.T.SHARMA (APP) Mr.SARANGDHAR JHA
27.	CR. MISC./25180/2011 QUASHING	18	SANJAY SONI vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.JYOTI PRABHAKAR	Mr.SHAKIR AHMAD (APP) Mr.PRABHAKAR KUMAR
28.	CR. MISC./25181/2011 QUASHING	15	SHEKH ABDUL HAI vs THE STATE OF BIHAR & ORS	Mr.RAM KISHUN PRASAD Mr.RAM KISHUN PRASAD	Mr.MURLIDHAR (APP) Mr.RAKESH RANJAN
29.	CR. MISC./25204/2011 QUASHING	5	SINHESHWAR YADAV vs THE STATE OF BIHAR & ORS	Mr.KAMAL KUMAR SINHA	Mr.ZAINUL ABEDIN (APP) Mr.RAJANI KANT SINGH

30.	CR. MISC./25460/2011 QUASHING	7	SAKET KUMAR @ SAKET SHARMA @ SAKET KUMAR SHARMA vs THE STATE OF BIHAR & ANR.	Mr.RADHA MOHAN SINGH	Mr.SANJAY KR.TIWARY(APP)
31.	CR. MISC./25499/2011 QUASHING	7	VANCENT WEI vs THE STATE OF BIHAR	Mr.MD. KAMALUDDIN Mr.RANJAY KUMAR SINGH	Mr.HRIDAY PD.SINGH(APP) Mr.ABINASH KUMAR
32.	CR. MISC./25663/2011 QUASHING	22	UDAY NARAIN RAI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.DIGVIJAY KUMAR OJHA	Mr.D.MEHTA(APP) Mr.RANJEET KUMAR Mr.SUNIL KUMAR
33.	CR. MISC./25690/2011 QUASHING	7	SAJJAD ASGHER @ HABIB vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA Mr.JITENDRA KUMAR PANDEY	Mr.ASHOK KUMAR-I(APP) Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR Mr.MANISH KR. -13 Mr.RAM NARESH ROY
34. with	CR. MISC./25695/2011 QUASHING	11	SHAKIL AZAM & ORS. vs THE STATE OF BIHAR & ANR.	Mr.RASHID RAIS	Mr.NAWAL KISHORE PD.(APP) Mr.ASHOK KUMAR PANDEY
35.	CR. MISC./27209/2011 QUASHING	7	JHUNNU AZAM @ JHUNU QURAISI @ SHUHAIL AZAM & ORS. vs THE STATE OF BIHAR & ANR.	Mr.RASHID RAIS	Mr.NAWAL KISHORE PD.(APP) Mr.ASHOK KUMAR PANDEY
36.	CR. MISC./31046/2013 QUASHING(239 CR.P.QSH F.I.R. FOR OTHERS	7	PRABHAKAR PRASAD & ANR. vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.MAYANAND JHA(APP)
37.	CR. MISC./31681/2013 QUASHING(203 CR.P.QUASHING	9	SIYARAM SINGH vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, NAWADA &ORS.	Mr.BINOD KUMAR SINGH	Mr.NIRMAL KR. SINHA (APP) Mr.SHEO KUMAR PRASAD Mr.ALOK KUMAR JHA
38.	CR. MISC./31938/2013 QUASHING(420,467,4QSH F.I.R. FOR DISCHAR	8	VIR BAHADUR KUNWAR & ORS vs THE STATE OF BIHAR	Mr.JAGDISH PRASAD SINGH	Mr.UMESHANAND PANDIT(APP) Mr.SUNEIL KUMAR THAKUR
39. with	CR. MISC./32029/2013 QUASHING(379,447,5QSH COMPLAIN FOR CONGN	7	DEO RAJ THAKUR vs STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR PRASAD SINGH	Mr.NASIM YAHAYA (APP) Mr.INDRA MOHAN KUMAR
40.	CR. MISC./15345/2011 QSH COMPLAIN FOR C	11	MADHESHWAR SHARMA vs THE STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR PRASAD SINGH	Mr.JITENDRA KR.ROY 1 (APP) Mr.INDRA MOHAN KUMAR Mr.ASHUTOSH SINGH
41.	CR. MISC./32081/2013 QUASHING(245 CR.P.QSH COMPLAIN. FOR DISC	9	BISHWA NATH SINGH & ORS vs STATE OF BIHAR & ANR	Mr.LOKESH KUMAR SINGH	Mr.PRANAV KUMAR(APP) Mr.NAVIN NIKUNJ Mr.NAGENDRA RAI
42.	CR. MISC./32197/2013 QUASHING(406)-IPCQSH F.I.R. FOR DISCHAR	7	SURENDRA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR VERMA	Mr.SUNIL KR. PANDEY (APP) Mr.RAJENDRA SINGH Ms.MALTI KUMARI
43.	CR. MISC./32490/2013 QUASHING(245 CR.P.QUASHING	9	MRS. MEERA TRIPATHI vs STATE OF BIHAR & ANR	Mr.GOPAL GOVIND MISHRA Mr.PRABEEN KUMAR SINGH Mr.VIJAY KUMAR MISHRA Mr.ANIL KUMAR SHARMA Mr.PRABHAT RANJAN SINGH	Mr.MAYANAND JHA(APP) Mr.MUKUND MOHAN JHA Mr.SHANTANU KUMAR
44.	CR. MISC./34927/2013 QUASHING(307/27 AMQSH COMPLAIN FOR OTHER	6	MUNNA SINGH vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.RAMANUJ TIWARY	Mr.DR.KUMAR UDAY PRATAP (APP) Mr.AJAY KUMAR TIWARI Mr.SHAILENDRA KUMAR SINGH
45.	CR. MISC./34985/2013 QUASHING(23,24 CONQUASHING	10	RAJIV SURI vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.SANDEEP KUMAR Mr.MUKESH	Mr.P.N.PANDIT (APP) Mr.ANSHAY BAHADUR MATHUR (CGC)
46.	CR. MISC./35178/2013 QUASHING(239 CR.P.QSH F.I.R. FOR DISCHAR	12	KANTEY KUMAR SINGH @ KANTI SINGH vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR NO 13 Mr.NITU KUMARI NO -7 Mr.ROHIT KUMAR NO.- 5	Mr.J.UPADHYAY (APP) Mr.GIRISH CHANDRA SHARMA Mr.RAMANUJ TIWARY Mr.ASHUTOSH RANJAN PANDEY Mr.UMA SHANKAR SHARMA Mr.BINOD KUMAR MISHRA

Monday the 24th April 2017
Court No. 3 (AT 10:30 A.M.)
Mr. Justice Vikash Jain

FOR HEARING

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. MISC./29944/2011 QUASHING	6	VIRENDER SINGH @ BINNI SINGH @ BIRENDER PAL SINGH & ORS. vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH	Mr.RANA RANDHIR SINGH(APP) Mr.RAJESH SINHA Mr.ANSHAY BAHADUR MATHUR	
2.	CR. MISC./30564/2011 QUASHING	9	SURENDRA UPADHAYAY & ORS. vs THE STATE OF BIHAR & ANR.	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.P.K.CHAURASIA(APP) Mr.AJAY MISHRA	
3.	CR. MISC./31135/2011 QUASHING	8	PRAMILA JHA & ORS. vs THE STATE OF BIHAR & ANR.	Mr.NARESH DIKSHIT	Mr.SMT.GULNAR BEGAM (APP) Mr.PAWAN KUMAR ARYA	
4.	CR. MISC./31461/2011 QUASHING	15	ASHOK KUMAR SINGH & ORS. vs THE STATE OF BIHAR & ANR.	Mr.RAJIV KUMAR SINGH Mr.KAMAL KISHORE JHA	Mr.ARVIND KUMAR PANDEY(APP)	
5.	CR. MISC./31532/2011 QUASHING(376,511)-QUASHING	12	SACHCHIDANAND CHOUDHARY vs THE STATE OF BIHAR	Mr.SATYENDRA RAI	Mr.T.SHARMA(APP) Mr.DR.AMRENDRA KUMAR -1 Mr.RAVI S.PANKAJ	
6.	CR. MISC./32053/2011 QUASHING	9	SHAMBHU PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU PRASAD(IMPERSON) Mr.UMESH KUMAR SINGH Mr.VINOD GAUTAM	Mr.NARENDRA KUMAR SINGH(APP) Mr.SHIVENDRA KUMAR SINHA Mr.MUKESH KUMAR NO-1 Mr.ASHOK KUMAR PATHAK	
7.	CR. MISC./32130/2011 QUASHING	7	PANKAJ KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RAJEEV NAYAN	Mr.S.M.RAHMAN(APP) Mr.NAWAL KISHORE PD.	
8.	CR. MISC./32188/2011 QUASHING	20	AJADI SAH @ AJADI SAH KANU & ORS. vs THE STATE OF BIHAR & ANR.	Mr.BINAY KANT MANI TRIPATHI Mr.AJAY KUMAR MISHRA	Mr.SANJAY KR.SHARMA(APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR	
9.	CR. MISC./32201/2011 QUASHING	8	PANKAJ KUMAR vs THE STATE OF BIHAR & ANR.	Mr.RAJEEV RANJAN PRASAD Mr.PRAKASH CHANDRA JHA	Mr.MANOJ KUMAR(APP)	
10.	CR. MISC./32444/2011 QUASHING	13	UDAY KUMAR SINGH & ORS. vs THE STATE OF BIHAR & ANR.	Mr.BIRESH KUMAR SINHA Mr.ABHINAY RAJ	Mr.DR.I.K.SRIVASTAVA(APP) Mr.SURYAKANT KUMAR	
11.	CR. MISC./32587/2011 QUASHING	10	PRAMOD SINGH & ORS. vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH Mr.JITENDRA NATH TIWARY Mr.UPENDRA MISHRA	Mr.JAGDHAR PRASAD (APP) Mr.RAJ KISHOR PRASAD	
12.	CR. MISC./32728/2011 QUASHING	14	DIEBOLD SYSTEM PVT. LTD THROUGH NARESH HOSANGADY & ANR. vs THE STATE OF BIHAR & ANR.	Mr.SAJID SALIM KHAN	Mr.J.UPADHYAY (APP)	
13.	CR. MISC./32828/2011 QUASHING	8	ASUTOSH KUMAR vs THE STATE OF BIHAR & ANR.	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.SANTOSH KUMAR PANDEY	Mr.J.UPADHYAY(APP)	
14.	CR. MISC./32931/2011 QUASHING	7	MD. MUSTAQUE AHMAD @ BACHCHA BABU & ANR. vs THE STATE OF BIHAR & ANR.	Mr.TEJENDRA SINHA	Mr.UDAY PRATAP SINGH(APP) Mr.NACHIKETA JHA	
15.	CR. MISC./33158/2011 QUASHING	9	RAMCHANDRAN JAIPRAKASH vs THE STATE OF BIHAR & ORS	Mr.DHANANJAYA NATH TIWARI	Mr.M.K.NIRALA (APP) Mr.MANOJ KUMAR GUPTA Mr.MANOJ KUMAR Mr.AMRIT ABHIJAT	
16.	CR. MISC./33161/2011 QUASHING	10	DHANANJAY PASWAN & ORS. vs THE STATE OF BIHAR & ANR.	Mr.CHANDRA MOHAN JHA	Mr.SANJAY KR.TIWARY (APP) Mr.AMARNATH JHA	
17.	CR. MISC./33319/2011 QUASHING	5	MOHAMMAD SHAMIM & ORS. vs THE STATE OF BIHAR & ORS	Mr.RAVI SHANKAR SAHAY Mr.AJAY NANDAN SAHAY	Mr.ANANT KUMAR (APP0 Mr.RAJANI KANT SINGH	
18.	CR. MISC./33336/2011 QUASHING	6	SUSHIL KUMAR THAKUR vs THE STATE OF BIHAR & ANR.	Mr.BIPIN BIHARI SINGH	Mr.R.B.S.PAHEPURI(APP) Mr.SANJAY KUMAR SINGH Mr.UJJWAL KUMAR SINHA Mr.SHAILESH KUMAR SINGH	
19.	CR. MISC./33344/2011 QUASHING	6	PRIYANKA KUMAR & ANR vs THE STATE OF BIHAR & ANR	Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA	Mr.NAVEEN KR.PANDEY (APP) Mr.HARISH KUMAR	
20. with	CR. MISC./33350/2011 QUASHING	7	GANGA DEVI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.RATANAKAR JHA	Mr.SHAILENDRA KR.SINGH (APP)	
21.	CR. MISC./14724/2014 QUASHING(498/323) QUASHING	8	JAIBIR JHA vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.MADAN KUMAR (APP)	
22.	CR. MISC./33427/2011 QUASHING	9	AJAY KUMAR SINGH @ LAKARU SINGH vs THE STATE OF BIHAR & ANR.	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.DILIP KUMAR(APP) Mr.RAJENDRA NATH SINHA	
23.	CR. MISC./33689/2011 QUASHING	17	SANJEEV AGRAWAL & ORS. vs THE STATE OF BIHAR & ANR.	Mr.AMARESH KUMAR SINHA Mr.NAGADEO CHOUBEY Mr.DAYANAND SINGH	Mr.MD.ATAUR RAHMAN (APP) Mr.SUNIL KUMAR -3	
24.	CR. MISC./33723/2011 QUASHING	4	PRAMOD KUMAR NIRALA vs THE STATE OF BIHAR & ORS	Mr.KAILASH NATH DIWAKAR Mr.PANCHAM LAL JAISWAL Mr.RAJU KUMAR	Mr.VINOD SHANKAR MODI(APP)	

25.	CR. MISC./33846/2011 QUASHING	6	MITHILESH KUMAR & ORS. vs THE STATE OF BIHAR & ANR.	Mr.PRASHANT KUMAR Mr.NAGADEO CHOUBEY	Mr.P.K.CHAURASIA(APP) Mr.VIKASH KUMAR Mr.VIKASH KUMAR
26.	CR. MISC./33980/2011 QUASHING	15	RAJENDRA PRASAD ARYA & ORS. vs THE STATE OF BIHAR & ANR.	Mr.UMESH CHANDRA VERMA	Mr.ANIL KUMAR (APP) Mr.AKHILESHWAR KUMAR SHRIVASTVA
27.	CR. MISC./34041/2011 QUASHING	7	MD. QAISER AHMAD ANR. vs THE STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.KUMAR GOUTAM	Mr.AWADHESH KUMAR SINGH(APP) Mr.SUBHASH KUMAR MISHRA
28.	CR. MISC./34067/2011 QUASHING	12	DWARIKA PRASAD & ORS. vs THE STATE OF BIHAR & ANR.	Mr.SATYA NARAYAN PRASAD	Mr.ANURADHA KUMARI (APP) Mr.DR. BINAY KUMAR SINGH
29.	CR. MISC./34160/2011 QUASHING(376,511)-QUASHING	7	RABINDRA PRASAD SAH vs THE STATE OF BIHAR & ANR	Mr.RANJEET KUMAR PANDEY	Mr.KUMAR PRIYA RANJAN (APP) Mr.NAGENDRA DUBEY
30.	CR. MISC./34492/2011 QUASHING	8	CHINTA DEVI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.RAJESH KUMAR PATHAK	Mr.ATUL CHANDRA (APP) Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR
31.	CR. MISC./34599/2011 QUASHING	8	DHIRENDRA PRASAD SINGH & ANR vs THE STATE OF BIHAR & ANR	Mr.KRISHNA KISHORE SINHA Mr.SHASHANK KUMAR SINGH Mr.ASHOK KUMAR	Mr.J.UPADHAYA (APP) Mr.SHIVENDRA KUMAR SINHA Mr.GUNJAN PRAKASH
32.	CR. MISC./34612/2011 QUASHING	14	VIDYA DEVI & ANR. vs THE STATE OF BIHAR & ANR.	Mr.AJIT RANJAN KUMAR Mr.HARENDRA KUMAR SINGH	Mr.SAHIN BEGAM (APP) Mr.SHASHI SHEKHAR SHARMA Mr.MOHIT KUMAR
33. with	CR. MISC./34661/2011 QUASHING	13	MAKESHWAR PASWAN @ MUNESHWAR PASWAN vs THE STATE OF BIHAR & ANR.	Mr.RAMESH KUMAR CHOUDHARY	Mr.RAM BACHAN SINGH (APP)
34. with	CR. MISC./34663/2011 QUASHING	11	GANESH THAKUR vs THE STATE OF BIHAR & ANR.	Mr.RAMESH KUMAR CHOUDHARY	Mr.D.MEHTA (APP)
35.	CR. MISC./34664/2011 QUASHING	9	DILIP KUMAR SINHA vs THE STATE OF BIHAR & ANR.	Mr.RAMESH KUMAR CHOUDHARY	Mr.ANISH CHANDRA (APP)
36.	CR. MISC./34665/2011 QUASHING	11	KANHAIYA PRASAD & ORS vs THE STATE OF BIHAR & ANR	Mr.SADA NAND ROY	Mr.NARSING TANTI (APP)
37.	CR. MISC./34720/2011 QUASHING	9	PRINCIPAL, MARY WARD KINDERGARTEN THROUGH SR.KARUNA C.J. vs THE STATE OF BIHAR & ORS	Mr.K.M.JOSEPH Mr.JOSE K. P. Mr.ANNAMMA MATHEW	Mr.RAMESH CHANDRA (APP) Mr.VIJAY ANAND
38.	CR. MISC./34767/2011 QUASHING	18	SANJAY KUMAWAT @ SANJAY JALANDHARA vs THE STATE OF BIHAR & ANR	Smt.ANITA KUMARI SINGH Mr.PRABHU NARAYAN SHARMA	Mr.M.N.JHA (APP) Mr.VANDANA SINGH Mr.GAJENDRA KUMAR SINGH Mr.RADHA KRISHNA SINGH
39.	CR. MISC./34768/2011 QUASHING	14	DHARMENDRA KUMAR vs THE STATE OF BIHAR & ANR.	Mr.SHAMANESHWARAM	Mr.AJIT KUMAR (APP) Mr.SANJAY KUMAR
40.	CR. MISC./34780/2011 QUASHING	10	NAGESHWAR NATH SINGH & ORS. vs THE STATE OF BIHAR & ANR.	Mr.JITENDRA PRASAD SINGH Mr.PRABHAT KUMAR DIPAK Mr.ABHISHEK	Mr.M.RAB (APP) Mr.BINOY KUMAR SINHA-1
41.	CR. MISC./34827/2011 QUASHING	15	MURARI MOHAN MASKARA vs THE STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR KEJRIWAL Mr.AKASH CHATURVEDI	Mr.RANA RANDHIR SINGH (APP) Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH
42.	CR. MISC./34891/2011 QUASHING	10	JITENDRA KUER @ JITENDRA PRASAD KUNWAR vs THE STATE OF BIHAR	Mr.ANSUL Mr.JAVED ASLAM	Mr.ANANT KUMAR(APP) Mr.SATISH KUMAR SINHA Mr.ABINASH KR. SINHA
43.	CR. MISC./35076/2011 QUASHING	15	TATA MOTORS FINANCE LIMITED vs THE STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.AMARESH KUMAR SINHA Mr.NAGADEO CHOUBEY	Mr.YOGENDRA KUMAR SINGH(APP) Mr.PRAMOD KUMAR Mr.SURENDRA MISHRA
44.	CR. MISC./35086/2011 QUASHING	8	MD. UJALE & ORS. vs THE STATE OF BIHAR & ANR.	Mr.UDAY KUMAR	Mr.PANCHANAND PANDIT(APP) Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR
45.	CR. MISC./35216/2011 QUASHING	11	QUAZI MOID vs THE STATE OF BIHAR & ANR	Mr.KAMESHWAR KUMAR Mr.SANJAY KUMAR	Mr.S.D.SINGH YADAV(APP) Mr.MEETA SINHA
46.	CR. MISC./35279/2011 QUASHING	13	KIRAN DEVI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.ASHOK KUMAR Mr.RAJENDRA PRASAD	Mr.J.UPADHAYA (APP) Mr.SHUBHESH PANDEY
47.	CR. MISC./35438/2011 QUASHING	12	NAWAL KISHORE SINGH vs THE STATE OF BIHAR & ANR.	Mr.SHRI PRAKASH SRIVASTAVA Mr.ANIL KUMAR Mr.RAJEEV RANJAN	Mr.B.P.SINGH (APP)
48.	CR. MISC./35511/2011 QUASHING	9	MAGADH COLONISER PVT. LTD. & ORS vs THE STATE OF BIHAR & ANR	Mr.JAGNNATH SINGH	Mr.M.N.JHA (APP)
49. with	CR. MISC./35597/2011 QUASHING	16	ADITYA PURI,MD., HDFC BANK LTD. vs THE STATE OF BIHAR & ANR.	Mr.DAYANAND SINGH Mr.AMARESH KUMAR SINHA Mr.NAGADEO CHOUBEY	Mr.MEENA SINGH (APP) Mr.DHANANJAY KUMAR Mr.ARUN KR.SINGH
50.	CR. MISC./24378/2012 QUASHING	10	MRS. TRIPTI SINHA vs THE STATE OF BIHAR	Mr.DAYANAND SINGH Mr.AMARESH KUMAR SINHA Mr.NAGADEO CHOUBEY	Mr./SMT.RENU KUMARI (APP)
51.	CR. MISC./35712/2011 QUASHING	16	NARESH MURTI vs THE STATE OF BIHAR & ANR	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	Mr.RAJENDRA SINGH SHASTRY (A Mr.AMIT KUMAR ANAND

52.	CR. MISC./35730/2011 QUASHING	12	NITU KUMARI & ANR. vs THE STATE OF BIHAR & ORS	Mr.MANOHAR PRASAD SINGH	Mr.KR.PRIYA RANJAN (APP) Mr.BIRENDRA KUMAR
53.	CR. MISC./35763/2011 QUASHING	8	MADNESHWAR JHA & ORS. vs THE STATE OF BIHAR & ANR.	Mr.ASHOK KUMAR MISHRA Mr.AMIT KUMAR MISHRA	Mr.RAM BACHAN SINGH (APP) Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH
54.	CR. MISC./35899/2011 QUASHING	13	MADAN PAL & ANR. vs THE STATE OF BIHAR & ANR.	Mr.SURENDRA KISHORE THAKUR Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR	Mr.KANHIYA KISHORE(APP) Mr.MANOJ KUMAR
55.	CR. MISC./35985/2011 QUASHING	11	SHASHI BALA SINHA & ANR vs THE STATE OF BIHAR & ANR.	Smt.BABITA KUMARI	Mr.FAHIMUDDIN(APP) Mr.ANURADHA KUMARI Mr.DEOVIND KUMAR SINGH Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI
56.	CR. MISC./36294/2011 QUASHING	7	RAKESH KUMAR & ANR. vs THE STATE OF BIHAR & ANR.	Mr.BIMLESH KUMAR PANDEY	Mr.B.M.P.SINHA(APP) Mr.RAJNISH KUMAR Mr.ARIN KUMAR SINGH -4
57.	CR. MISC./36506/2011 QUASHING	10	ASIF EKBAL @ MD. ASIF IKBAL & ANR. vs THE STATE OF BIHAR & ANR.	Mr.KUMAR SUNIL	Mr.DILIP KUMAR(APP) Mr.ASHRAF ANSARI
58.	CR. MISC./36686/2011 QUASHING	9	MURLIDHAR MISHRA vs THE STATE OF BIHAR & ANR.	Mr.PRAFULL CHANDRA JHA	Mr.KR.RANJEET RANJAN(APP)
59.	CR. MISC./36713/2011 QUASHING	11	SONU KUMAR vs THE STATE OF BIHAR & ANR	Mr.AWADHESH PRASAD SINHA Mr.KUMAR MRITUNJAY NARAIN	Mr.DR.INDIWAR KUMARI(APP) Mr.SUDISH KUMAR
60.	CR. MISC./36949/2011 QUASHING	3	KRISHNADEO CHAUDHARY & ORS vs THE STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.INDRA KUMAR SINGH(APP) Mr.VISHWA RANJAN CHOUDHARY
61.	CR. MISC./37087/2011 QUASHING	12	KANHAIYA LAL TRIVEDI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.RAJESH PRASAD CHOUDHARY	Mr./SMT.GULNAR BEGAM (APP) Mr.MUKUND MOHAN JHA
62.	CR. MISC./37420/2011 QUASHING	7	SANJAY KUMAR SAH & ORS. vs THE STATE OF BIHAR & ANR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.RAJENDRA PRASAD (APP) Mr.BHOLA PRASAD Mr.SWAPNIL KUMAR SINGH
63.	CR. MISC./37508/2011 QUASHING	12	GUPTESHWAR THAKUR @ GUPTESHWAR SHARMA vs THE STATE OF BIHAR & ANR	Mr.RAGHUNANDAN KUMAR SINGH	Mr.D.MEHTA(APP) Mr.PRABHAT RANJAN SINGH Mr.RAMANUJ TIWARY Mr.KANHAIYA PANDEY
64.	CR. MISC./37578/2011 QUASHING	9	RAJESH PRASAD & ORS. vs THE STATE OF BIHAR & ANR	Mr.BIRENDRA NARAYAN SHARMA	Mr.SHYAM BIHARI SINGH (APP) Mr.AMARENDRA KUMAR Mr.SATISH KUMAR Mr.ASHOK KUMAR
65.	CR. MISC./37579/2011 QUASHING	16	BALMIKI YADAV & ORS. vs THE STATE OF BIHAR & ANR	Mr.BHARAT LAL Mr.RAM NARESH SINGH	Mr.UMESH LAL VERMA (APP) Mr.ASHWINI KUMAR SINHA
66.	CR. MISC./37819/2011 QUASHING	3	UDIT NARAYAN SAH vs THE STATE OF BIHAR & ANR	Mr.RITESH KUMAR NARAIN SINGH Mr.PANKAJ KUMAR SINGH	Mr.B.LAL (APP)
67.	CR. MISC./37829/2011 QUASHING	1	BRAHMDEO SINGH & ORS. vs THE STATE OF BIHAR & ANR	Mr.MADAN JEET KUMAR Mr.MANOJ KUMAR	Mr.MURLIDHAR(APP) Mr.AMARENDRA KUMAR

Notice: (1) Learned counsel for the parties are requested to come prepared on the merits of their cases irrespective of the heading under which they are listed.
(2) Learned counsel for the parties are requested to get their brief paginated as per the court records to facilitate hearing.

Monday the 24th April 2017
Court No. 12 (AT 10.30 A.M.)
Mr. Justice Ahsanuddin Amanullah

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1.	CWJC/2012/2017 MUNCIPAL CORPORATI	6	JANAK SAH vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.ASHOK KUMAR GUPTA	Mr.SUBHASH PRASAD SINGH - GA3 Mr.AMARENDRA NATH VERMA Mr.JAGJIT ROSHAN Mr.PRIYADARSHI MATRI SHARAN Mr.ANWAR KARIM	
	AT 12.30 PM					
2.	CWJC/4596/2017 MUNCIPAL CORPORATI	3	KALAWATI DEVI vs THE STATE ELECTION COMMISSION & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AMIT SHRIVASTAVA Mr.RATNESH KUMAR PATHAK	
3.	CWJC/6062/2017 GRAM PANCHYAT/ ZIL	1	SHYAM BABU YADAV vs THE STATE ELECTION COMMISSION THROUGH ITS SECRETARY & ORS	Mr.RAJEEV RANJAN	Mr.RAJIV ROY-GP1 Mr.AMIT SHRIVASTAVA	
4.	CWJC/6075/2017 GRAM PANCHYAT/ ZIL	1	BIJENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.VIVEKA NAND SINGH	Mr.SUNIL KR.MANDAL-SC3 Mr.AMIT SHRIVASTAVA	
5.	CWJC/6090/2017 GRAM PANCHYAT/ ZIL	1	PUNAM SHARMA & ORS vs STATE ELECTION COMMISSION, BIHAR THROUGH ITS SECRETARY & ORS	Mr.GAJENDRA PRATAP SINGH	Mr.SUNIL KR.MANDAL-SC3 Mr.AMIT SHRIVASTAVA	

			FOR ORDERS			
1.	CWJC/18560/2016 CO-OPERATIVE MATTE	6	BASTHA PRIMARY AGRICULTURE CREDIT COOPERATIVE SOCIETY LTD. & ANR vs THE STATE OF BIHAR & ORS	Ms.MAHASWETA CHATTERJEE Mr.RAM NIBASH PRASAD	Mr.MANOJ KR.AMBASTHA-SC26 Mr.SATISH KUMAR SINHA Mr.RAKESH KUMAR JHA Mr.SHAILESH KUMAR Mr.PRAVIN KUMAR	
2.	CWJC/7561/2015 MUNCIPAL CORPORATI	9	DINESH RISHIDEO vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA Mr.SHAILENDRA KUMAR SINGH	Mr.SC28- AJEET KUMAR Mr.AMIT SHRIVASTAVA Mr.SANJEEV NIKESH Mr.INDRADEO PRASAD (SC27)	
	AT 10.30 A.M.					
3.	CWJC/9949/2016 CO-OPERATIVE MATTE	12	DR. LAXMI NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR JHA Mr.UMA KANT TIWARY	Mr.GP20- NADEEM SERAJ Mr.ISHWARI SINGH Mr.RAJA RAM RAI Mr.RAKESH KUMAR JHA Mr.KISHORE KUMAR SINHA Mr.KAUSHAL KUMAR JHA Mr.MUKESH KUMAR	
	AT 10.30 A.M.					
4.	CWJC/15373/2016 GRAM PANCHYAT/ ZIL	17	MUKESH KUMAR PANDEY & ORS vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.PUSHKAR NARAIN SHAHI-AAG6 Mr.SHRI PRAKASH SRIVASTAVA Mr.AMIT SHRIVASTAVA Mr.GAUTAM KUMAR KEJRIWAL Mr.RAJEEV RANJAN Mr.AMIT BHUSHAN Mr.SANTOSH BHARTI	
	AT 10.30 A.M.					
5.	CWJC/2959/2017 GRAM PANCHYAT/ ZIL	3	RAMAWATI DEVI vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SMT.ARCHANA MEENAKCHEE -GP6 Mr.GIRISH CHANDRA JHA Mr.PRASHANT KUMAR Mr.AMIT SHRIVASTAVA Mr.SHYAMESHWAR KUMAR SINGH Mr.SANJEEV NIKESH Mr.VIVEKA NAND SINGH	
	AT 10.30 A.M.					

6.	CWJC/11613/2016 MUNCIPAL CORPORATI	5	GUPTESHWAR SAH vs THE STATE OF BIHAR & ORS	Mr.OM PRAKASH UPADHYAY Mr.AJAY KUMAR PANDEY Mr.SHRI PRAKASH SRIVASTAVA	Mr.SC25- ARVIND UJJWAL Mr.ABHAY KUMAR PANDEY Smt.ANITA KUMARI
	AT 10.30 A.M.				
7.	CWJC/4418/2014 GRAM PANCHYAT/ ZIL	3	MD. ALI vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY Mr.SANJEET KUMAR TIWARI	Mr.SC-8 KUMAR ALOK Mr.AMIT SHRIVASTAVA
8.	CWJC/6095/2017 GRAM PANCHYAT/ ZIL	1	RAJENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAMESH KUMAR SINGH Mr.RAKESH KUMAR SHRIVASTAVA	Mr.K.K. JHA- AAG8 Mr.AMIT SHRIVASTAVA

FOR ADMISSION

1.	CWJC/892/2017 MUNCIPAL CORPORATI	4	MD. AZAD & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. ATAUL HAQUE	Mr.YOGENDRA PRASAD SINHA-AAG7 Mr.BISHWA BIBHUTI KUMAR SINGH
	At 12:00 Noon				
2.	CWJC/4049/2007 BIHAR RELIGIOUS TR	5	ACHARYA MAHANTH GURU PRASAD GO vs THE STATE OF BIHAR & ORS	Mr.NEERAJ SINGH Mr.RAM BABU RAI	Mr.(GA9) Mr.GANPATI TRIVEDI Mr.A.P.JITTU Mr.PRASHANT PRATAP
3.	CWJC/23798/2013 WAKF BOARD	4	SYED MD. FAROOQUE vs THE STATE OF BIHAR & ORS	Mr.MD. MUSHTAQUE ALAM Mr.MD. ANISUR RAHMAN Mr.AJAY KUMAR	Mr.NEELU AGRWAL (GA6) Mr.RASHID IZHAR Mr.MD. HELAL AHMAD Mr.RAVINDRA NATH DUBEY-AAG12 Mr.SARVESH KUMAR SINGH (AAG13)
	AT 12.00 Noon				
4.	CWJC/17586/2016 GRAM PANCHYAT RAJY	12	MALTI DEVI vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI	Mr.PUSHKAR NARAIN SHAHI-AAG6 Mr.AMIT SHRIVASTAVA Mr.SURENDRA KISHORE THAKUR
	AT 12.00 Noon				
5.	CWJC/869/2017 GRAM PANCHYAT/ ZIL	3	BINDU DEVI vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.ANITA KUMARI	Mr.MD.RAISUL HAQUE-SC10 Mr.AMIT SHRIVASTAVA Mr.UMESH KUMAR MISHRA
	AT 12.00 Noon				
6.	CWJC/5139/2017 MUNCIPAL CORPORATI	1	RAJU KUMAR vs THE STATE OF BIHAR & ORS	Mr.GYAN PRAKASH	Mr.SUNIL KUMAR MANDAL-SC3 Mr.AMIT SHRIVASTAVA Mr.INDU BHUSHAN
7.	CWJC/3897/2017 MUNCIPAL CORPORATI	3	COL. VIJOY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.UJJAWAL BHUSHAN Mr.RAUSHAN	Mr.KINKAR KUMAR-SC9 Mr.PRASOON SINHA Mr.YASHRAJ BARDHAN Mr.JITENDRA KUMAR SINGH
	AT 12.00 Noon				
8.	CWJC/4270/2017 CO-OPERATIVE SOCIE	4	ALI REZA vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SUSHIL KUMAR-GP22 Mr.KUNDAN KUMAR SINHA Mr.RAKESH KUMAR JHA Mr.SATYENDRA NARAYAN SINGH Mr.ADITYA NARAIN SINGH Mr.SHIV KUMAR Mr.SANJAY KUMAR Mr.OMPRAKASH GUPTA
9.	CWJC/12002/2016 MUNCIPAL CORPORATI	3	MOHAMMAD IBRAHIM & ANR vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR MISHRA Mr.RAVI PRAKASH DWIVEDI	Mr.GP15- SHARAD KUMAR SINHA Mr.BISHWA BIBHUTI KUMAR SINGH Mr.SITA R.YADAV (GP16)
10.	CWJC/15698/2016 GRAM PANCHYAT/ ZIL	9	RINA DEVI vs THE STATE ELECTION COMMISSION (PANCHAYAT) & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AMIT SHRIVASTAVA Mr.RAMCHANDRA SINGH Mr.ABHYA KUMAR
11.	CWJC/17462/2016 MUNCIPAL CORPORATI	12	KAUSHAL KAUSHIK vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.RAJIV ROY-GP1 Mr.SURENDRA PRASAD SINGH Mr.GOPAL GOVIND MISHRA Mr.ASHOK KUMAR Mr.A.K.SHARMA (AC TO LALIT KISHORE)
12.	CWJC/19477/2016 MUNCIPAL CORPORATI	3	SYED MAJID HUSSAIN vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SUBHASH PRASAD SINGH-GA3 Mr.UDAY SHANKAR PANDEY Mr.ANURAG SAURAV Mr.GYAN PRAKASH OJHA Mr.SRI RAM CHANDRA PANDEY Mr.AMIT ANAND Mr.SUSHANT PRAVEER
13.	CWJC/849/2017 GRAM PANCHYAT RAJY	3	VINITA DEVI vs THE STATE OF BIHAR & ORS	Mr.PRAFULL CHANDRA JHA	Mr.P.N SHAHI- AAG6
14.	CWJC/1274/2017 MUNCIPAL CORPORATI	5	KALAWATI SONI vs THE EXECUTIVE OFFICER, NAGAR PARISHAD, SASARAM	Mr.RANJAN KUMAR SRIVASTAVA Mr.JAGJIT ROSHAN	Mr.VIJAY SHANKAR UPADHYAY

15.	CWJC/1408/2017 GRAM PANCHYAT RAJY	4	SANGEETA SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SHARMA	Mr.KUMAR ALOK-SC7 Mr.JEETENDRA NARAYAN Mr.SANJAY PANDEY
16.	CWJC/1527/2017 CO-OPERATIVE MATTE	4	MAHUA VYAPAR MANDAL SAHYOG SAMITI LTD. & ORS vs THE STATE OF BIHAR & ORS	Mr.UMA KANT TIWARY	Mr.SUSHIL KUMAR- GP22 Mr.SANJAY KUMAR
17.	CWJC/2038/2017 BIHAR RELIGIOUS TR	3	COMPANY MANDAL vs THE BIHAR STATE BOARD OF RELIGIOUS TRUST & ORS	Mr.BINOD KUMAR SINGH Mr.VAGISHA PRAGYA VACAKNAVI	Mr.GANPATI TRIVEDI
18.	CWJC/2392/2017 MUNCIPAL CORPORATI	3	DHIRENDRA KUMAR vs THE CHAIRMAN, NAGAR PARISHAD, WARISALIGANJ, NAWADA	Mr.HANSRAJ	Mr.KRISHNA KANT TIWARI Mr.KRISHNA KANT TIWARI Mr.KUMAR KAUSHIK
19.	CWJC/3670/2017 MUNCIPAL CORPORATI	3	HARIHAR APARTMENT OWNERS ASSOCIATION & ANR vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.RAJIV ROY- GP1 Mr.PRASOON SINHA
20.	CWJC/4130/2017 BIHAR RELIGIOUS TR	1	NATHANY CHARITABLE TRUST & ANR vs THE STATE OF BIHAR & ORS	Mr.PRANAV KUMAR JHA Mr.KRISHNA KUMAR Mr.SUBODH KUMAR JHA	Mr.SUNIL KUMAR MANDAL-SC3 Mr.GANPATI TRIVEDI
21.	CWJC/4192/2017 CO-OPERATIVE SOCIE	1	BADRI NATH SINGH @ BASUKI NATH SINGH vs DEVANAND SINGH & ORS	Mr.BRAJ KISHORE SINGH CHOUHAN	Mr.AMIT PRAKASH- GA13 Mr.RAKESH KUMAR JHA
22.	CWJC/4662/2017 MUNCIPAL CORPORATI	1	ATENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.ANITA KUMARI	Mr.RAJIV ROY-GP1 Mr.VIJAY SHANKAR UPADHYAY
23.	CWJC/4971/2017 ZILA PARISHAD	1	VARSHA DEVI vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SMT. ARCHANA MEENAKSHEE-GP6 Mr.NIKESH KUMAR
24.	CWJC/5109/2017 GRAM PANCHYAT/ ZIL	1	SARITA DEVI vs THE STATE ELECTION COMMISSION, BIHAR THROUGH ITS SECRETARY & ORS	Mr.SANJAY KUMAR VERMA	Mr.GYAN PRAKASH OJHA-GA7 Mr.AMIT SHRIVASTAVA
25.	CWJC/2948/2009 BIHAR RELIGIOUS TR	23	MAHANTH HARENDRA GIRI vs THE STATE OF BIHAR & ORS	Mr.M.CHATTERJEE	Mr.(SC20) Mr.MANINDRA KISHORE SINGH Mr.DILIP KUMAR SINHA Mr.RAJENDRA PRASAD Mr.GANPATI TRIVEDI Mr.ASHOK KUMAR Mr.AMBUJ NAYAN CHAUBEY Mr.SUBHASH CHANDRA MISHRA (SC16) Mr.(SC9) Mr.DILIP KUMAR SINHA
26.	CWJC/12804/2015 BIHAR RELIGIOUS TR	6	SHRI RAM JI AND SHRI JANKI JI TEMPLE & ANR vs THE STATE OF BIHAR & ORS	Mr.YUGAL KISHORE Mr.SANJAY KUMAR SINGH	Mr.ASHOK KUMAR CHOUDHARY- AAG13 Mr.RAVINDRA KR SINHA NO.2 Mr.GANPATI TRIVEDI Mr.ASHUTOSH RANJAN PANDEY (AAG15)
27.	CWJC/9273/2016 GRAM PANCHYAT/ ZIL	4	SHARWAN PASWAN vs THE STATE OF BIHAR & ORS	Mr.DURGESH NANDAN Mr.NANDU KUMAR YADAV Mr.MANISHA PRAKASH	Mr.S.A. ALAM- SC3 Mr.AMIT SHRIVASTAVA Mr.S.S.P.YADAV (SC14)
28.	CWJC/18987/2016 GRAM PANCHYAT/ ZIL	6	KHUSBOO ARA vs THE STATE ELECTION COMMISSIONER (PANCHAYAT) & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.KUMAR ALOK- SC7 Mr.AMIT SHRIVASTAVA Mr.NAVJOT YESHU
29.	CWJC/3823/2017 GRAM PANCHYAT/ ZIL	1	MAHENDRA KUMAR PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.ABBAS HAIDER-SC6 Mr.AMIT SHRIVASTAVA
30.	CWJC/9626/2008 GRAM PANCHYAT/ ZIL	1	SHAIL DEVI vs THE STATE OF BIHAR & ORS	Mr.PRAMOD BAN BIHARI SINGH	Mr.(SC20) Mr.PUSHKAR NARAIN SHAHI Mr.RAJ NANDAN PRASAD Mr.SANJEEV NIKESH Mr.RITESH KUMAR-1 Mr.VIKASH KUMAR (SC11)
31.	CWJC/22682/2011 BIHAR RELIGIOUS TR	4	MAHANTH SHYAM NANDAN BHAGAT vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SHUKLA	Mr.PRASHANT PRATAP GP6 Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI
32.	CWJC/22766/2011 WAKF BOARD	5	ABDUR RAHMAN vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE	Mr.NIVEDITA NIRVIKAR GP3 Mr.MD. HELAL AHMAD Mr.KHATIM REZA Mr.RASHID IZHAR Mr.GYAN PRAKASH OJHA (GA7)
33. with	CWJC/2625/2012 WAKF BOARD	6	SYED SHAHID IMAM vs THE STATE OF BIHAR & ORS	Mr.KHATIM REZA	Mr.S.A. ALAM SC3 Mr.SANJAY KUMAR OJHA Mr.RAJESH MOHAN Mr.SYED ASGHER NAJMI Mr.SHABBIR AHMAD Mr.SYED QUISAR HUSSAIN

34. with	CWJC/6870/2012 WAKF BOARD	25	FAIZ MURTAZA ALI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR OJHA Mr.JAGNNATH SINGH Mr.PALLAVI SINGH Mr.PRAKASH KUMAR Mr.SANJAY KUMAR OJHA Mr.AMITABH SOHAN Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.K.B.UPADHYAY	Mr.PRAHLAD KR. BHAGAT GP13 Mr.MD. KAMALUDDIN Mr.SYED ASGHER NAJMI Mr.K.P.YADAV (GP11) Mr.SYED QUISAR HUSSAIN Mr.SHABBIR AHMAD Mr.NASIM YAHYA (GP13)
35. with	CWJC/12395/2012 WAKF BOARD	6	FAIZ MURTAZA ALI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR OJHA Mr.ASHOK KUMAR GARG Mr.RAJESH MOHAN Mr.NAWNIT KUMAR TIWARY Mr.K.B.UPADHYAY	Mr.MITHILESH KUMAR PATHAK () Mr.MD. KAMALUDDIN Mr.SYED ASGHER NAJMI Mr.SYED QAISER HASAN(WAQF BOARD) Mr.SYED QAISAR HASAN Mr.KHATIM REZA Mr.GAJENDRA PRASAD YADAV (SC17)
36. with	CWJC/8300/2012 WAKF BOARD	4	SHAMBHAVI MARKETING PVT.LTD. vs THE STATE OF BIHAR & ORS	Mr.AMITABH SOHAN Mr.BINAY KUMAR Mr.JAGNNATH SINGH Mr.ARVIND PRASAD SINGH Mr.SURESH SINGH Mr.PALLAVI SINGH	Mr.SHAIL KUMARI SC15 Mr.SYED ASGHER NAJMI Mr.SYED QAISER HASAN(WAQF BOARD) Mr.SYED QAISAR HASAN Mr.LALIT KISHORE (AAG1) Mr.SYED FIROZ RAZA Mr.SANJAY K.OJHA Mr.SHEO SHANKAR PRASAD (SC10)
37.	CWJC/14123/2015 WAKF BOARD	1	SYED SHAHID IMAM vs THE STATE OF BIHAR & ANR	Mr.SYED FIROZ RAZA	Mr.AMAR NATH DEO () Mr.SYED ASGHER NAJMI Mr.SYED QAISAR HASAN Mr.SAJID SALIM KHAN (SC25)
38.	CWJC/10139/2012 WAKF BOARD	11	THE BIHAR STATE SHIA WAKF BOAR vs THE SECRETARY MINORITY WELFARE	Mr.SYED QAISAR HASAN Mr.IQBAL ASIF NIAZI Mr.SYED ASGHER NAJMI Mr.MD.KASHIF YUNUS	Mr.AVNISH NANDAN SINHA GP11 Mr.SANJEEV KUMAR SINGH Mr.KHATIM REZA Mr.SANJAY PRAKASH VERMA Mr.BISHWA BIBHUTI KUMAR SINGH Mr.UMA KANT PRASAD Mr.KHATIM REZA
39.	CWJC/16106/2012 GRAM PANCHYAT/ ZIL	8	SUBODH KUMAR vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA PRATAP SINGH Mr.RAKESH KUMAR	Mr.DINBANDHU SINGH (GP9) Mr.BIRJU PRASAD (GP13)
40.	CWJC/12553/2013 WAKF BOARD	11	EKRAMUL HAQ & ANR vs THE STATE OF BIHAR & ORS	Mr.ZEYAUL HODA Mr.RAVI KANT KUMAR	Mr.NAMRTA MISHRA (GP17) Mr.RASHID IZHAR
41.	CWJC/17393/2013 BIHAR RELIGIOUS TR	8	OM PRAKASH SAH vs THE BIHR STATE RELIGIOUS TRUST BOARD PATNA & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.GANPATI TRIVEDI Mr.SHEKHAR SINGH
42.	CWJC/18470/2013 WAKF BOARD	7	MD. ISMILE @ MD. ISMILE SHAH vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.SANJAY KR NO.2 (GA5) Mr.N. A. SHAMSI (A.S.G.) Mr.RASHID IZHAR Mr.RAMADHAR SINGH (GP25) Mr.ANSHUMAN SINGH (CGC)
43.	CWJC/21312/2013 BIHAR RELIGIOUS TR	6	NAND KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR AMBASTHA	Mr.AJAY (SC11) Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI
44.	CWJC/22812/2013 WAKF BOARD	4	PARVEZ ALAM vs THE BIHAR STATE SUNNI WAKF BOARD & ORS	Mr.SUNIL KUMAR SINGH	Mr.RASHID IZHAR Mr.MD. HELAL AHMAD
45.	CWJC/22908/2013 BIHAR RELIGIOUS TR	4	MAHANTH TARKESHWAR GIRI vs THE STATE OF BIHAR & ORS	Mr.KUNAL TIWARY	Mr.PARTH SHARTHI (SC10) Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI Mr.PARTHA SARTHY (GA11)
46.	CWJC/24192/2013 WAKF BOARD	4	ASHOK DAS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KR. SINHA Mr.RAJIB RANJAN JHA	Mr.SANJAY KR NO.1 (SC12) Mr.MD. HELAL AHMAD Mr.RISHI RAJ SINHA (SC19) Mr.PRABHAT KR SINGH SC-12
47.	CWJC/1924/2014 BIHAR RELIGIOUS TR	3	ASHOK MANDAL vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.GP32- HARIS KUMAR Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI
48.	CWJC/2323/2014 BIHAR RELIGIOUS TR	3	MAHANTH RAMNARAYAN DAS CHELA OF LT. MAHARRTH BISHAMBHAR DAS vs THE BIHAR STATE RELIGIOUS TRUST BOARD & ANR	Mr.MADHESHWAR SINGH	Mr.GANPATI TRIVEDI
49.	CWJC/2590/2014 WAKF BOARD	1	MD. ADIL & ORS vs THE STATE OF BIHAR & ORS	Mr.BINAY KUMAR	Mr.GP-8 MANISH KUMAR Mr.RASHID IZHAR Mr.MD. HELAL AHMAD

50.	CWJC/4060/2014 BIHAR RELIGIOUS TR	1	SRI DURGA PRASAD SHAKURBARI TRUST vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.GP-27 PURNENDU SINGH Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI Mr.AJAY KR.RASTOGI (AAG10)
51.	CWJC/4815/2014 BIHAR RELIGIOUS TR	3	MAHANTH HARENDRA GIRI vs THE STATE OF BIHAR & ORS	Ms.MAHASWETA CHATTERJEE	Mr.MANIKANT MISHRA (GP25) Mr.SATYENDRA PRASAD SINGH Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.ANIL KR.SINGH (GP26)
52.	CWJC/4946/2014 BIHAR RELIGIOUS TR	1	MAHANTH DUKHHARAN DAS CHELA OF LATE MAHANATH AWADH DAS vs THE PRESIDENT BIHAR STATE RELIGIOUS TRUST & ORS	Mr.RAJEEV RANJAN SINHA	Mr.GANPATI TRIVEDI Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA Mr.SHEKHAR SINGH
53.	CWJC/5368/2014 WAKF BOARD	1	DR. MAHRUKH KHAN & ANR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR JHA Mr.MAHESH NARAYAN PARBAT Mr.PRAVEEN PRABHAKAR	Mr.GAUTAM BOSE (AAG8) Mr.JAGJIT ROSHAN Mr.MD. HELAL AHMAD Mr.RASHID IZHAR Mr.R.B.PRASAD YADAV (AAG11)
54.	CWJC/6185/2014 BIHAR RELIGIOUS TR	1	DILIP DAS vs THE BIHAR STATE BOARD OF RELIGIOUS TRUSTS	Mr.ASHOK KUMAR PRASAD Mr.PRABHAS RANJAN	Mr.GANPATI TRIVEDI Mr.SHEKHAR SINGH
55.	CWJC/6836/2014 BIHAR RELIGIOUS TR	2	M/S ASTERISK HOME PVT. LTD. & ANR vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA PRATAP SINGH	Mr.MANOJ KR. AMBASTHA (GP14) Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI Mr.MANOJ KUMAR AMBASTHA SC-26
56.	CWJC/7203/2014 WAKF BOARD	1	NIRANJAN DAS vs KHALILUR RAHMAN & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.RASHID IZHAR Mr.MD. HELAL AHMAD
57.	CWJC/7502/2014 BIHAR RELIGIOUS TR	1	MANOJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.BIDHANESH MISRA Mr.RAJENDRA KUMAR JHA Mr.TANUJA KUMARI (MISHRA)	Mr.RAJIV KUMAR SINGH (GP2) Ms.MAHASWETA CHATTERJEE Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI Mr.PRABHAKAR JHA (GP-27)
58.	CWJC/7514/2014 WAKF BOARD	1	HABIBUR RAHMAN vs THE STATE OF BIHAR & ORS	Mr.NAUSHAD AKHTAR	Mr.GEETA KUMARI (GP28) Mr.ATIF INAM Mr.RASHID IZHAR Mr.MD. HELAL AHMAD Mr.ABDUL AZIZ Mr.MD. KAMALUDDIN Mr.AJAY KR.RASTOGI (AAG10)
59.	CWJC/7867/2014 BIHAR RELIGIOUS TR	1	SURESH SINGH vs BIHAR STATE BOARD OF RELIGIOUS TRUST, PATNA & ORS	Mr.SURENDRA KUMAR CHOUBEY Mr.SANJAY KUMAR	Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI
60.	CWJC/8260/2014 BIHAR RELIGIOUS TR	1	RAM NARESH TIWARY vs THE STATE OF BIHAR & ORS	Mr.DHANESHWAR PRASAD GUPTA	Mr.RAJIV KUMAR SINGH (GP2) Mr.GANPATI TRIVEDI Mr.PRABHAKAR JHA (GP27)
61.	CWJC/8822/2014 BIHAR RELIGIOUS TR	1	RAVEENDRA NATH PANDEY ANR vs THE BIHAR STATE BOARD OF RELIGIOUS TRUST & ORS	Mr.BINOD KUMAR	Mr.SC16- ABBAS HAIDER Mr.SHEKHAR SINGH
62.	CWJC/9143/2014 WAKF BOARD	2	MD. SHAMIM & ORS vs THE PRESIDING OFFICER BIHAR WAQF TRIBUNAL & ORS	Mr.MD. SHAMIMUL HODA Mr.SURYA NARAYAN YADAV	Mr.RASHID IZHAR
63.	CWJC/9757/2014 BIHAR RELIGIOUS TR	1	BHIM LAL BISWAS vs THE BIHAR STATE RELIGIOUS TRUST & ORS	Mr.VINOD SHANKER MODI Mr.MANOJ KUMAR SINGH	Mr.GANPATI TRIVEDI
64.	CWJC/10060/2014 BIHAR RELIGIOUS TR	1	GOPAL PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR MISHRA Mr.SOURENDRA PANDEY	Mr.GA4- ASHOK PRIYADARSHI
65.	CWJC/10253/2014 BIHAR RELIGIOUS TR	1	RAMA SINGH vs THE STATE OF BIHAR & ORS	Ms.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.MD. SHAHAB KHALIL Mr.FAKHRUDDIN ALI AHMAD	Mr.GANPATI TRIVEDI
66.	CWJC/11200/2014 BIHAR RELIGIOUS TR	4	MAHANTH RAJENDRA DAS vs THE STATE OF BIHAR & ORS	Mr.SURYA NARAYAN ROY	Mr.DINBANDHU SINGH (GP9) Mr.GANPATI TRIVEDI Mr.BIRJU PRASAD (GP13) Mr.BIRJU PRASAD(GP-13)
67.	CWJC/12123/2014 WAKF BOARD	1	MOST. BIBI NASIBUN NISA vs THE BIHAR STATE SUNNI WAQF BOARD & ORS	Mr.FAKHRUDDIN ALI AHMAD Mr.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.TAFAZZUL AHMAD	Mr.SC1- MADHUKAR KRISHNA SINHA Mr.RASHID IZHAR Mr.MD. HELAL AHMAD Mr.MD. ANIS AKHTAR Mr.HARGOVIND SINGH HIMKAR Mr.RAVISH CHANDRA Mr.SYED HUSSAIN MAJEED Mr.PANKAJ KUMAR (SC12) Mr.(SC12)

68.	CWJC/12280/2014 MUNCIPAL CORPORATI	3	SANJAY KUMAR SINGH SANCHALAK KISAN BHAWAN vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR OJHA	Mr.MANOJ KR. AMBASTHA (GP14) Mr.HARGOVIND SINGH HIMKAR Mr.MANOJ KR.AMBASTHA (SC26)
69.	CWJC/12341/2014 WAKF BOARD	1	VIJAY PRASAD vs BIHAR SCHOOL EXAM.BOARD	Mr.NIL KAMAL	Mr.RASHID IZHAR Mr.MD. HELAL AHMAD
70.	CWJC/12560/2014 BIHAR RELIGIOUS TR	1	BHARTI THAKUR vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR JAIN	Mr.AMAR NATH DEO (SC26) Mr.GANPATI TRIVEDI Mr.SAJID SALIM KHAN (SC25)
71.	CWJC/13074/2014 BIHAR RELIGIOUS TR	1	MAHANTH RADHEY SHYAM DAS @ RADHEY SHYAM DAS vs THE STATE OF BIHAR & ORS	Mr.KAMESHWAR PRASAD SINGH Mr.SYED MD. NAJMUL BARI	Mr.SC29- R.R.K. PANDEY Mr.SARVESH KUMAR SINGH (AAG13)
72.	CWJC/13651/2014 WAKF BOARD	1	MOHD. MOBINAL HAQUE vs THE STATE OF BIHAR & ORS	Mr.ALKA VERMA	Mr.GA1- S.K.SHARMA Mr.RASHID IZHAR Mr.RAJESHWAR SINGH (GA10)
73.	CWJC/13719/2014 BIHAR RELIGIOUS TR	1	SHREE RAM JANKI & ANR vs THE STATE OF BIHAR & ORS	Mr.BHUBNESHWAR PRASAD	Mr.GP15- SHARAT KUMAR SINHA Mr.BINDHYACHAL RAI Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI Mr.SITA RAM YADAV (GP16)
74.	CWJC/14433/2014 BIHAR RELIGIOUS TR	1	SURENDRA BHAGAT vs THE STATE OF BIHAR & ORS	Mr.BAIDYA NATH THAKUR Mr.SHANKAR KUMAR THAKUR	Mr.SC17- ARVIND KUMAR-2 Mr.GANPATI TRIVEDI Mr.NAGENDRA PD.YADAV (SC23)

FOR HEARING

1.	CWJC/9838/2016 GRAM PANCHYAT/ ZIL	4	URMILA DEVI vs THE STATE CLECTION COMMISSION (PANCHAYAT) & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SC23- KUMAR PRIYA RANJAN Mr.SHRI PRAKASH SRIVASTAVA Mr.AMIT SHRIVASTAVA Mr.RAJESH RANJAN Mr.SANJEEV NIKESH Mr.SANJAY KUMAR PANDEY Mr.PANDEY SANJAY SAHAY Mr.ANIRBAN KUNDU (SC24)
2.	CWJC/992/1995 BIHAR RELIGIOUS TR	1	PRAYAG SAOSYA NARMADESHWAR MAH vs BIHAR HINDU RELIGIOUS TRUST BO	Mr.MITHLESH KUMAR KHARE Mr.PRAMOD RAJPATI	Mr.R.C.THAKUR

(AT 1.00 P.M)

FOR ADMISSION

1.	CWJC/19053/2016 PROMOTION , SCHOO	3	BHARAT KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.RAJEEV KUMAR SINGH Mr.RAJESH KUMAR SINGH	Mr.PRABHAKAR JHA- GP27
	At 1:00 PM				
2. with	CWJC/5825/2013 REM/DIS/TER, SCHOO	9	IRSHAD AHMED & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMA KANT SINGH Mr.NAVJOT YESHU Mr.MUKESH KUMAR SINGH	Mr.YOGENDRA PD. SINHA (AAG15) Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR
3. with	CWJC/18126/2015 REM/DIS/TER, SCHOO	1	RAJESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.PUSHPA SINHA	Mr.ARVIND KUMAR NO. 2- SC17 Mr.NAGENDRA PD.YADAV (SC23)
4.	CWJC/6681/2016 REM/DIS/TER, SCHOO	3	RABIA KHATOON & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH	Mr.SC24- SUNIL KUMAR MANDAL Mr.SANJAY KUMAR @ MANU Mr.ANJANA
	At 1:00 PM				
5.	CWJC/417/2015 SALARY, SCHOOL SER	4	MD. ASGHAR ALI & ORS vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.AAG6- ANJANI KUMAR
	At 1:00 PM				
6.	CWJC/13572/2015 OTHERS, SCHOOL SER	1	JAMUI ZILA TALIMI MARKAZ WORKERS ASSOCIATION vs THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN Mr.MD.AKRAM NAIYER	Mr.GP15- SHARAD KUMAR SINHA Mr.SITA R. YADAV (GP 16)
	At 1:00 PM				
7.	CWJC/4244/2016 REM/DIS/TER, SCHOO	1	SACHIDANAND SHARMA vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR SINGH	Mr.NADEEM SERAJ- GP20 Mr.MADANJEET KUMAR (GP20)
	At 1:00 PM				
8.	CWJC/6827/2016 REM/DIS/TER, SCHOO	5	PRIYANKA KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH Mr.SANJAY KUMAR(ASG)	Mr.RAJ NANDAN PRASAD- SC9 Mr.VIKASH KUMAR (SC- 11)
	At 1:00 PM				
9. with	CWJC/8429/2016 OTHERS, UNIV./COLL	1	DR. JUHILA MISHRA vs TILKAMANJHI BHAGALPUR UNIVERSITY & ORS	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI Mr.JAGNNATH SINGH Mr.NIRBHAY PRASHANT	Mr.RAJENDRA KUMAR GIRI Mr.AMARESH KUMAR SINGH Mr.SUSHIL KUMAR RAY Mr.CHANDRA KANT

10. with	CWJC/4713/2017 OTHERS, UNIV./COLL	1	SAMRENDRA KUMAR SUDHANSU vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR JHA	Mr.SMT. SHILPA SINGH-GA12
11.	CWJC/4727/2017 OTHERS, UNIV./COLL At 1:00 PM	1	DR. PAWAN KUMAR CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH Mr.GYAN ABHINAV	Mr.RAM BALAK MAHTO- AG Mr.MD. NADIM SERAJ Mr.AJAY BEHARI SINHA
12.	CWJC/13716/2016 PAY SCALES , SCHOO At 1:00 PM	1	INTEKHAB ALAM vs THE STATE OF BIHAR & ORS	Mr.ASHHAR MUSTAFA Mr.MD. MURAD ASHRAF	Mr.INDRADEO PRASAD- SC27 Mr.SURENDRA KISHORE THAKUR Mr.SURYA NARAYAN SAH
13.	CWJC/15261/2016 OTHERS, SCHOOL SER At 1:00 PM	3	SAHDEV BAITHA vs THE STATE OF BIHAR & ORS	Mr.ASHHAR MUSTAFA Mr.FAHAD KHURSHID Mr.MD. MURAD ASHRAF	Mr.PRABHAKAR JHA- GP27 Mr.ARUN KUMAR LAL Mr.GIRJANAND PRASAD Mr.NARESH PRASAD
14. with	CWJC/15956/2016 SELECTION , UNIV.	5	TATHAGAT AVATAR TULSI vs THE INDIAN INSTITUTE OF TECHNOLOGY, PATNA, BIHTA & ORS	Mr.TATHAGAT AVATAR TULSI (INPERSON)	Mr.DEVESH SHANKARAN Mr.RAJESH KUMAR VERMA Mr.DR. ANSHUMAN Mr.SANJAY KUMAR Smt.RITA KUMARI UPADHYAYA Mr.S.D.SANJAY (ADDL.S.G)
15. with	CWJC/1521/2017 SELECTION , UNIV.	1	TATHAGAT AVATAR TULSI vs THE INDIAN INSTITUTE OF TECHNOLOGY & ORS	Mr.Tathagat Avatar Tulsi	Mr.S.D SANJAY (ADDL. SOC. GEN.) () Mr.RAJESH KUMAR VERMA
16.	CWJC/17012/2016 SELECTION , UNIV.	8	TATHAGAT AVATAR TULSI vs THE NATIONAL INSTITUTE OF TECHNOLOGY PATNA & ORS	Mr.TATHAGAT AVATAR TULSI (INPERSON)	Mr.ASHISH GIRI Mr.SANJAY KUMAR GIRI
17.	CWJC/19766/2016 SUSPENSION , SCHOO At 1:00 PM	1	RAMKALI SINGH vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.RAM BALAK MAHTO- AG
18.	CWJC/2048/2017 SELECTION , SCHOO At 1:00 PM	5	MADHU KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.KAMESHWAR KUMAR-GP17 Mr.NIKESH KUMAR
19.	CWJC/2850/2017 TRANSFER , SCHOO At 1:00 PM	3	ARMANULLAH & ORS vs THE STATE OF BIHAR & ORS	Mr.PRATAP SHARMA	Mr.S.C. MISHRA- SC16
20.	CWJC/4154/2017 TRANSFER , SCHOO At 1:00 PM	1	UMESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.NAGADEO CHOUBEY	Mr.RAM BALAK MAHTO- AG
21.	CWJC/5733/2017 SELECTION , UNIV. At 1:00 PM	1	DR. SAPNA KUMARI vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAUSHAN Mr.BRAJESH KUMAR SINGH	Mr.SMT. BINITA SINGH-SC28 Mr.SANJAY PANDEY Mr.S.N.P SINHA
22.	CWJC/21183/2011 OTHERS, SCHOOL SER	6	BHARTI PANJIYAR vs THE STATE OF BIHAR & ORS	Mr.Suman Kumar MishraSUMAN KUMAR MISHRA	Mr./KUMARI AMRITA (GP10) Mr.SANJAY KUMAR Mr.J.P.KARN
23.	CWJC/22929/2011 SELECTION , SCHOO	2	BIPIN KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.ANIRUDH KUMAR VERMA	Mr.MANOJ PRIAYDARSHI SC17
24. with	CWJC/23041/2011 REM/DIS/TER, SCHOO	2	BHUNESHWAR KEWAT vs THE STATE OF BIHAR & ORS	Mr.ASHUTOSH RANJAN PANDEY Mr.RAMANUJ TIWARY Mr.RAM SAGAR PD.YADAV	Mr.S.S.SHABBAR HUSSAIN (GP4) Mr.RAJ NARAYAN MISHRA Mr.BAM BAHADUR JHA Mr.MANOJ KUMAR Mr.SURYA KANT MISHRA Mr.SHARAD KR.SINHA (GP15) Mr.SUSHIL KR.JHA Mr.SITA RAM YADAV (GP16)
25. with	CWJC/23042/2011 REM/DIS/TER, SCHOO	2	SATYA YADAV vs THE STATE OF BIHAR & ORS	Mr.RAMANUJ TIWARY Mr.SURYA NARAYAN SAH	Mr.DHURJATI KR.PRASAD (GP7) Mr.RAJ NARAYAN MISHRA Mr.BAM BAHADUR JHA Mr.MANOJ KUMAR Mr.SURYA KANT MISHRA Mr.SUSHIL KR.JHA
26. with	CWJC/23105/2011 REM/DIS/TER, SCHOO	2	UPENDRA YADAV vs THE STATE OF BIHAR & ORS	Mr.RAMANUJ TIWARY Mr.SURYA NARAYAN SAH	Mr.PRASHANT PRATAP (GP6) Mr.RAJ NARAYAN MISHRA Mr.BAM BAHADUR JHA Mr.MANOJ KUMAR Mr.SUSHIL KR.JHA Mr.SURYA KANT MISHRA
27.	CWJC/23466/2011 REM/DIS/TER, SCHOO	1	CHHOTE LAL YADAV vs THE STATE OF BIHAR & ORS	Mr.ASHUTOSH RANJAN PANDEY Mr.RAMANUJ TIWARY Mr.RAM SAGAR PD.YADAV	Mr.S.S.SHABBAR HUSSAIN (GP4) Mr.RAJ NARAYAN MISHRA Mr.BAM BAHADUR JHA Mr.MANOJ KUMAR Mr.SITA RAM YADAV (GP16) Mr.SURYA KANT MISHRA Mr.SUSHIL KR.JHA Mr.SHARAD KR.SINHA (GP15)

28.	CWJC/22898/2012 REM/DIS/TER, SCHOO	5	LALAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SATYAVRAT VERMA	Mr.V.M.K SINHA (AAG13) Mr.ASHUTOSH RANJAN PANDEY (AAG15)
29.	CWJC/1529/2013 REM/DIS/TER, SCHOO	16	RAJDEO SINGH vs THE STATE OF BIHAR & ORS	Mr.HARISH KUMAR	Mr.S.A. ALAM (SC3) Mr.S.S.P.YADAV (SC14)
30.	CWJC/7724/2013 OTHERS, UNIV./COLL	14	SRIKANT SINHA vs MAGADH UNIVERSITY & ORS	Mr.DRONACHARYA	Mr.MANIKANT MISHRA (GP25) Mr.GIRIJISH KUMAR Mr.HANSRAJ Mr.ANIL KR.SINGH (GP26)
31.	CWJC/18227/2013 SELECTION , SCHOO	10	MD. JAWED AKHTAR vs THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV Mr.AMAR PRAKASH	Mr.GEETA KUMARI (GP28) Mr.AJAY KUMAR Mr.AAG10 AJAY KUMAR RASTOGI
32.	CWJC/22019/2013 OTHERS, SCHOOL SER	12	UMESH KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAJ KISHORE PRASAD Mr.SURESH PD SINGH NO.1 Mr.SANJAY KUMAR	Mr.AVNISH NANDAN SINHA (GP11) Mr.SURESH PRASAD BHAKTA Mr.DIWAKAR YADAV Mr.PRABHAT NARAYAN SHARMA
33.	CWJC/23264/2013 SALARY, SCHOOL SER	13	TAPESHWAR SAFI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMA KANT SINGH Mr.MANOJ KUMAR Mr.RAM NARAYAN MAHTO Mr.RAJEEV KUMAR SINGH	Mr.DEVENDRA KR SINHA (AAG2) Mr.SANJAY KUMAR SRIVASTAVA Mr.DHARMESHWAR MISHRA
34. with	CWJC/10167/2014 REVERSION , SCHOO	4	PARWEEN KAUSAR @ PERWEEN KAUSAR vs THE STATE OF BIHAR & ORS	Mr.MD. HARUN QUARESHI	Mr.MD. N. HODA KHAN (SC18) Mr.GIRIJISH KUMAR
35. with	CWJC/6306/2016 REVERSION , SCHOO	1	SMT. PERWEEN KAUSER vs THE UNION OF INDIA & ORS	Mr.MAHASWETA CHATTERJEE	Mr.DEVENDRA KUMAR SINHA-AAG2 Mr.GIRIJISH KUMAR
36. with	CWJC/6180/2016 REVERSION , SCHOO	1	KUMARI VIJAY LAXAMI & ORS vs THE SECRETARY TO THE GOVERNMENT OF INDIA, MINISTRY OF HUMAN RESOURCES DEVELOPMENT DEPARTMENT OF SCHOOL AND LITERACY & ORS	Mr.MAHASWETA CHATTERJEE Mr.SAMIR KUMAR SINHA Mr.BASANT KUMAR MISHRA	Mr.ROY SHIVAJI NATH- AAG3 Mr.GIRIJISH KUMAR Mr.S.D.YADAV (AAG9) Mr.SHYAM BIHARI SINGH (CGC)
37. with	CWJC/6153/2016 REVERSION , SCHOO	1	SMT. SONI KUMARI & ORS vs THE SECRETARY TO THE GOVERNMENT OF INDIA & ORS	Mr.MAHASWETA CHATTERJEE Mr.SAMIR KUMAR SINHA	Mr.PARTHA SARTHI- GA11 Mr.GIRIJISH KUMAR Mr.KUMAR PRIYA RANJAN (CGC)
38. with	CWJC/6039/2016 REVERSION , SCHOO	1	RUPAM KUMARI & ORS vs THE UNION OF INDIA & ORS	Mr.MAHASWETA CHATTERJEE Mr.SAMIR KUMAR SINHA	Mr.ANJANI KUMAR- AAG6 Mr.GIRIJISH KUMAR Mr.KANAK VERMA (CGC)
39. with	CWJC/8100/2016 REVERSION , SCHOO	3	KUMARI UMA SINHA & ORS vs THE UNION OF INDIA & ORS	Mr.MAHASWETA CHATTERJEE Mr.SAMIR KUMAR SINHA	Mr.SANTOSH KUMAR JHA-GP3 Mr.GIRIJISH KUMAR Mr.CHHAYA MISHRA (CGC)
40. with	CWJC/8074/2016 REVERSION , SCHOO	1	SAPANA KUMARI & ANR vs THE UNION OF INDIA & ORS	Mr.MAHASWETA CHATTERJEE Mr.SAMIR KUMAR SINHA	Mr.KAUSHAL KR. JHA- AAG14 Mr.GIRIJISH KUMAR Mr.SHYAM BIHARI SINGH (CGC)
41.	CWJC/8058/2016 REVERSION , SCHOO	1	SWARNLATA SINHA & ORS vs THE UNION OF INDIA & ORS	Mr.MAHASWETA CHATTERJEE Mr.SAMIR KUMAR SINHA	Mr.SC8- KUMAR ALOK Mr.GIRIJISH KUMAR Mr.ALOK KUMAR JHA Mr.ALOK KUMAR JHA (CGC)
42.	CWJC/12513/2014 SELECTION , SCHOO	5	SURAJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.GYANAND ROY	Mr.KUNDAN BHADUR SINGH (SC22) Mr.PRABHAT KUMAR SINGH Mr.SATYAM SHIVAM SUNDARAM
43.	CWJC/14138/2014 OTHERS, SCHOOL SER	1	MD. ALAUDDIN AZMI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJ KISHORE PRASAD SINGH Mr.BAL BHUSHAN CHOUDHARY	Mr.GA1- SHYAM KISHORE SHARMA Mr.RAJESHWAR SINGH (GA10)
44.	CWJC/15669/2014 SELECTION , SCHOO	1	SUMAN KUMARI vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.AJAY BIHARI SINHA (SC19)
45.	CWJC/17991/2014 REM/DIS/TER, SCHOO	9	SHANKAR KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.MADHURESH PRASAD (GP12) Mr.NAVJOT YESHU Mr.MANOJ KUMAR Mr.RAJEEV KUMAR SINGH Mr.KUMAR MANISH (SC 5)
46.	CWJC/18043/2014 OTHERS, SCHOOL SER	1	SHAZIA TARANNUM vs THE STATE OF BIHAR & ORS	Dr.DR.RAJ KUMAR SINGH	Mr.AVINASH KUMAR (SC30) Mr.KAMALA KANT UPADHYAY Mr.SATYAM SHIVAM SUNDARAM Mr.CHANDRA BHUSHAN DAS Mr.SANJAY KUMAR
47.	CWJC/18174/2014 OTHERS, SCHOOL SER	3	SURENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.RAJESH SINGH (GP16)

48.	CWJC/19537/2014 SALARY, UNIV./COLL	3	UMA SHANKAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.AAG14- KAUSHAL KUMAR JHA Mr.DHRUBA MUKHERJEE Mr.HANSRAJ Mr.MRIGENDRA KUMAR Mr.VIKAS RATAN BHARTI
49.	CWJC/19745/2014 COMP.GRND. , SCHOO	1	NAVIN NEERAJ vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.RAJIV KUMAR SINGH (GP2) Mr.PRABHAKAR JHA (GP-27)
50.	CWJC/13229/2015 SELECTION , SCHOO	1	BIRENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR	Mr.MITHILESH KUMAR PATHAK (SC7) Mr.GAJENDRA PD.YADAV (SC17)
51.	CWJC/18386/2015 COMP.GRND. , SCHOO	1	RAVIKANT KUMAR vs THE STATE OF BIHAR & ORS	Mr.DILIP KUMAR Mr.GHANSHYAM SHARMA	Mr.BINOD JI VERMA- GP17
52. with	CWJC/19443/2015 REM/DIS/TER, SCHOO	1	MAHENDRA RAUT vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.RAJEEV KUMAR SINGH	Mr.SC27- KINKAR KUMAR
53.	CWJC/9064/2015 REM/DIS/TER, SCHOO	3	MANISH KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.NAVJOT YESHU Mr.MUKESH KUMAR SINGH	Mr.SC1- M.K. SINHA Mr.PIYUSH LALL Mr.ARVIND KUMAR SINHA Mr.RANJIT SINHA
54.	CWJC/427/2016 REM/DIS/TER, SCHOO	1	BISHWANATH SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINGH Mr.MANOJ KUMAR Mr.ARVIND KUMAR SHARMA Mr.SANTOSH KUMAR	Mr.GA12-AJAY
55.	CWJC/1499/2016 SALARY, UNIV./COLL	1	ANJANA JHA vs THE STATE OF BIHAR & ORS	Mr.SUBHASH CHANDRA JHA Mr.SACHINDRA KUMAR TIWARY	Mr.ANJANI KUMAR- AAG6 Mr.RAJENDRA KUMAR GIRI Mr.AMARENDRA KUMAR
56.	CWJC/2213/2016 REM/DIS/TER, SCHOO	1	MUNESHWAR PRASAD MUNNA vs THE STATE OF BIHAR & ORS	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.R.K. SINGH- GP2 Mr.NIKESH KUMAR Mr.PRABHAKAR JHA (GP27)
57.	CWJC/2508/2016 SALARY, SCHOOL SER	3	ARSH TARA KHATOON & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.SANJAY PANDEY- GP21 Mr.SUSHIL KUMAR (GP22)
58.	CWJC/4298/2016 REM/DIS/TER, SCHOO	1	KUMARI RUTUL @ PUTUL KUMARI vs THE STATE OF BIHAR & ORS	Mr.AMARENDRA NARAYAN Mr.DEEPAK KUMAR	Mr.GP14- M.K. AMBASTHA
59. with	CWJC/4466/2016 SALARY, SCHOOL SER	1	PRAHLAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.PUSHPA SINHA Mr.RISHI RAJ Mr.RAKESH ROSHAN SINGH	Mr.AJEET KUMAR- SC28 Mr.INDRADEO PRASAD (SC27)
60. with	CWJC/4478/2016 SALARY, SCHOOL SER	1	RAJ MOHAN SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.RAKESH ROSHAN SINGH Mr.RISHI RAJ	Mr.J.P. KARN- AAG4 Mr.DURGESH NANDAN (AAG14)
61. with	CWJC/4622/2016 SALARY, SCHOOL SER	1	RAJENDRA RAI vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.NAVJOT YESHU Mr.MUKESH KUMAR SINGH Mr.PUSHPA SINHA Mr.RISHI RAJ Mr.RAKESH ROSHAN SINGH	Mr.GP16- RAJESH SINGH
62. with	CWJC/4720/2016 SALARY, SCHOOL SER	1	JAI PRAKASH MANDAL vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.NAVJOT YESHU Mr.MUKESH KUMAR SINGH Mr.RISHI RAJ	Mr.ANJANI KUMAR- AAG6
63.	CWJC/4916/2016 SALARY, SCHOOL SER	1	KRISHNANAND TIWARI vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.PUSHPA SINHA Mr.RAKESH ROSHAN SINGH Mr.RISHI RAJ	Mr.S. RAZA AHMAD- AAG9
64.	CWJC/5770/2016 REVERSION , UNIV.	4	RAMESH JHA vs THE STATE OF BIHAR & ORS	Mr.KAUSHALESH CHOUDHARY	Mr.GP20- NADEEM SERAJ Mr.AWADHESH PRASAD SINHA
65.	CWJC/6086/2016 SALARY, UNIV./COLL	1	BIRESH SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.RAMA KANT SINGH	Mr.GA10- SMT.NIVEDITA NIRVIKAR Mr.GIRIJISH KUMAR Mr.GYAN PRAKASH OJHA (GA7)
66.	CWJC/6925/2016 REM/DIS/TER, SCHOO	1	DINESH KUMAR SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR Mr.MANOJ KUMAR Mr.RAJESH KUMAR SINGH Mr.ARVIND KUMAR SHARMA	Mr.RAJIV KUMAR SINGH (GP2) Mr.PRABHAKAR JHA (GP27)
67.	CWJC/7363/2016 SALARY, UNIV./COLL	1	DR. RAJENDRA PANDEY vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.NASIM YAHYA- GP13 Mr.ARABIND NATH PANDEY Mr.PRABHAT KUMAR VERMA Mr.K. P. YADAV (GP11)
68.	CWJC/8623/2016 SALARY, UNIV./COLL	1	JAWAHAR LAL YADAV vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA	Mr.RAM BALAK MAHTO (AG) Mr.RAJESH PRASAD CHOUDHARY Mr.PRABHAT KUMAR VERMA
69.	CWJC/9780/2016 OTHERS, SCHOOL SER	1	RAMESH SHARMA vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR Mr.MD. MUSHTAQUE ALAM	Mr.SC27- KINKAR KUMAR

70.	CWJC/10156/2016 SUSPENSION , SCHOO	4	SARITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR PANDEY	Mr.SC6- MANINDRA KISHORE SINGH Mr.SUBHASH CHANDRA MISHRA (SC16)
71.	CWJC/10192/2016 REM/DIS/TER, SCHOO	1	MANJU KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.PRIYADARSHI MATRI SHARAN	Mr.RAJESH KUMAR- GP19 Mr.GP20 MADANJEET KUMAR
72. with	CWJC/10301/2016 SELECTION , SCHOO	1	AMARENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR @ MANU Mr.DR. AJAY SHANKAR RAJOO Mr.ANJANA Mr.DHIRAJ KUMAR	Mr.NASIM YAHYA- GP13 Mr.K.P.YADAV (GP11)
73.	CWJC/6854/2016 SELECTION , SCHOO	1	ZILA PARISHAD AURANGABAD CUM EMPLOYMENT UNIT vs THE DISTRICT APPELLATE AUTHORITY (TEACHERS APPOINTMENT) & ORS	Mr.NIKESH KUMAR Mr.AMIT PANDEY	Mr.R.K. PRIYADARSHI- SC32 Mr.SANJAY KUMAR @ MANU Mr.SC3 SUNIL KUMAR MANDAL
74.	CWJC/10409/2016 PROMOTION , UNIV.	1	PROF. (DR.) PRAMOD KUMAR SINGH vs VEER KUNWAR SINGH UNIVERSITY & ORS	Mr.RAJEEV KUMAR SINGH Mr.PRIYADARSHI MATRI SHARAN	Mr.SC32- RAVINDRA KR.PRIYADARSHI Mr.RAJESH PRASAD CHOUDHARY Mr.PRABHAT KUMAR VERMA Mr.ARCHANA MEENAKSHEE (GP6)
75.	CWJC/11387/2016 REM/DIS/TER, SCHOO	3	MADHU KUMARI vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR	Mr.AWANISH NANDAN SINHA-GP11
76.	CWJC/11782/2016 PROMOTION , UNIV.	1	DR. MURARI PRASAD vs THE STATE OF BIHAR & ORS	Mr.AMARENDRA NARAYAN	Mr.AJAY- GA12 Mr.RAJESH SINGH Mr.MITHILESH KUMAR RAI
77. with	CWJC/12521/2016 REM/DIS/TER, SCHOO	5	BIRENDRA KUMAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR	Mr.MADANJEET SINGH- GP20
78.	CWJC/13256/2015 REM/DIS/TER, SCHOO	1	BIRENDRA KUMAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR Mr.KUMAR CHIRANJEEV RAI	Mr.GA11- PARTHA SARTHI
79. with	CWJC/12841/2016 PROMOTION , SCHOO	5	RANBIR KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.PRATAP SHARMA	Mr.GAJENDRA PD.YADAV-SC17
80. with	CWJC/16963/2016 PROMOTION , SCHOO	1	ANIL KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.PRATAP SHARMA	Mr.JITENDRA KR. ROY NO. 1-SC13
81.	CWJC/15804/2016 PROMOTION , SCHOO	1	KUMAR AMRENDRA & ORS vs THE STATE OF BIHAR & ORS	Mr.PRATAP SHARMA	Mr.JITENDRA KUMAR ROY-SC13
82.	CWJC/14474/2016 PROMOTION , SCHOO	1	AWADH KISHORE PASWAN vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR Mr.NIRANJAN KUMAR	Mr.JITENDRA KUMAR ROY-SC13
83.	CWJC/14697/2016 SELECTION , SCHOO	1	NAVIN KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.PRIYADARSHI MATRI SHARAN	Mr.MADANJEET SINGH- GP20
84.	CWJC/14804/2016 SALARY, SCHOOL SER	1	SHAHIDA SHAHEEN & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM	Mr.KAMESHWAR KUMAR-GP17 Mr.MD. RASHID ALAM
85.	CWJC/15065/2016 REM/DIS/TER, SCHOO	1	SHAIL KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAJESH KUMAR SINGH	Mr.SMT. NIVEDITA NIRVIKAR-GA7 Mr.GYAN PRAKASH OJHA (GA7)
86.	CWJC/15080/2016 OTHERS, SCHOOL SER	1	ARVIND KUMAR MISHRA & ORS vs THE STATE OF BIHAR & ORS	Mr.KHATIM REZA Mr.SYED FIROZ RAZA	Mr.MADANJEET SINGH- GP20 Mr.KAMALA KANT UPADHYAY
87.	CWJC/15306/2016 SELECTION , SCHOO	1	SANT KUMAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.MADHAW PD. YADAV- GP23
88.	CWJC/15357/2016 SELECTION , SCHOO	1	MD. HASRAT ALI MANSOORI vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.JITENDRA KR. ROY NO. 1-SC13
89.	CWJC/15603/2016 SELECTION , SCHOO	1	MOHD. OMAISH RAY vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.PRABHAKAR JHA-GP27
90.	CWJC/15620/2016 PAY SCALES , SCHOO	1	VIVEKANAND & ORS vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SMT. ANURADHA SINGH-SC21
91.	CWJC/15815/2016 SUSPENSION , SCHOO	1	BINDESHWAR RAJAK vs THE STATE OF BIHAR & ORS	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.SUBHASH CHANDRA MISHRA- SC16
92.	CWJC/16149/2016 SELECTION , SCHOO	1	JABIR ANSARI & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.MADHAW PD. YADAV- GP23
93.	CWJC/16179/2016 SELECTION , SCHOO	1	MD. MOFID ALAM vs THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR & ORS	Mr.RAVINDRA KUMAR SINGH	Mr.SUBHASH CHANDRA MISHRA- SC16
94.	CWJC/16549/2016 SELECTION , SCHOO	1	RAHUL KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.PRIYADARSHI MATRI SHARAN	Mr.JITENDRA KR. ROY NO. 1-SC13
95.	CWJC/17570/2016 PROMOTION , SCHOO	1	SUNIL KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.KAMESHWAR KUMAR-GP17
96.	CWJC/18134/2016 DISCP.PROC., SCHOO	1	MD. QUZZATUD DAULLA vs THE STATE OF BIHAR & ORS	Mr.RAJIV PRASHANT Mr.SHOBHA CHOUBEY	Mr.RAM BALAK MAHTO-AG
97.	CWJC/18438/2016 SALARY, SCHOOL SER	1	EZAZ AHMED & ORS vs THE BIHAR STATE MADRASA BOARD & ORS	Mr.SANJAY KUMAR SHARMA	Mr.SUBHASH CHANDRA MISHRA- SC16 Mr.MD. RASHID ALAM
98.	CWJC/19695/2016 SELECTION , UNIV.	1	KUMAR SANJEEV vs THE BIHAR AGRICULTURE UNIVERSITY & ORS	Mr.KINKAR KUMAR Mr.ZAKI HAIDER	Mr.CHANDRA MOHAN SINGH Mr.SHAILENDRA KUMAR SINGH

PATNA HIGH COURT	100	Monday 24th April, 2017 Mr. Justice Ahsanuddin Amanullah

99.	CWJC/20085/2016 PROMOTION , SCHOO	1	SAKALDEO SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR Mr.VIKAS KUMAR	Mr.S.C. MISHRA- SC16
100.	CWJC/20127/2016 SUSPENSION , SCHOO	1	LALIT KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.NAVIN SHARMA	Mr.RAM BALAK MAHTO- AG
101.	CWJC/20203/2016 REM/DIS/TER, SCHOO	1	PRIYADARSHI KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR	Mr.ASHUTOSH RANJAN PANDEY-AAG15
102.	CWJC/20408/2016 REM/DIS/TER, SCHOO	1	SHIKHA RANI vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA KRISHNA PRASAD Mr.BINOY KUMAR SINGH	Mr.RAM BALAK MAHTO- AG
103. with	CWJC/20473/2016 OTHERS, UNIV./COLL	1	ASHOK KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.GYAN PRAKASH	Mr.PRABHAKAR JHA-GP27 Mr.HANSRAJ
104. with	CWJC/3746/2017 OTHERS, UNIV./COLL	1	RAM CHANDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.GYAN PRAKASH	Mr.PRABHAKAR JHA- GP27 Mr.HANSRAJ Mr.MRIGENDRA KUMAR
105.	CWJC/4097/2017 OTHERS, UNIV./COLL	1	ARUN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.KAUSHAL KISHOR Mr.AKANKSHA Mr.SEIKH MD.AZIMUDDIN Mr.JYOTI KUMARI	Mr.RAM BALAK MAHTO-AG Mr.HANSRAJ
106.	CWJC/336/2017 SELECTION , SCHOO	1	MUKESH KUMAR YADAV vs THE STATE OF BIHAR & ORS	Mr.JEETENDRA NARAYAN	Mr.MADHAW PD. YADAV- GP23
107.	CWJC/440/2017 TRANSFER , SCHOO	3	RAM NANDAN SAH vs THE STATE OF BIHAR & ORS	Mr.GYAN PRAKASH	Mr.RAM BALAK MAHTO-AG
108.	CWJC/1037/2017 PROMOTION , SCHOO	1	AMITA DATTA vs THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV	Mr.SMT.BINITA SINGH-SC28
109.	CWJC/1105/2017 OTHERS, SCHOOL SER	1	RAMKRIT TIWARI vs THE STATE OF BIHAR & ORS	Mr.KARANDEEP KUMAR	Mr.JITENDRA KUMAR ROY NO-1 SC-13
110.	CWJC/1134/2017 SELECTION , UNIV.	4	DR. PRAGYA KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAUSHAN	Mr.PRABHAKAR JHA-GP27 Mr.SATYABIR BHARTI Mr.SANJAY PANDEY
111.	CWJC/2404/2017 SELECTION , UNIV.	3	KUSHALDEO PRASAD SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.DIWAKAR YADAV	Mr.RAM BALAK MAHTO- AG Mr.SANJAY PANDEY
112.	CWJC/2466/2017 SELECTION , SCHOO	1	MD. AKBAR HUSSAIN AZAD vs THE STATE OF BIHAR & ORS	Mr.ZAKI HAIDER	Mr.SMT.BINITA SINGH-SC28
113.	CWJC/2502/2017 PROMOTION , SCHOO	1	SANJEEV KUMAR RATNAKAR vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.MADANJEET SINGH-GP20
114.	CWJC/2525/2017 SELECTION , SCHOO	1	GOVIND KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.MURARI NARAIN CHAUDHARY Mr.VIJAY KUMAR	Mr.PRABHAKAR JHA- GP27
115.	CWJC/2586/2017 OTHERS, SCHOOL SER	1	MD. SHAIQUR RAHMAN vs THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN	Mr.ASHUTOSH RANJAN PANDEY -AAG 15
116.	CWJC/2688/2017 SELECTION , UNIV.	1	RANDHIR KUMAR SINGH vs DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY & ORS	Mr.ONKAR KUMAR Mr.NAWAL KISHOR SINGH	Mr.CHANDRA MOHAN SINGH
117.	CWJC/3153/2017 SUSPENSION , SCHOO	1	UDAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.RABINDRA KUMAR PRIYADARSHI	Mr.MADHAW PD. YADAV-GP23
118.	CWJC/3201/2017 REM/DIS/TER, SCHOO	1	PRIYANKA RAI vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR Mr.AJAY KUMAR Mr.UJJWAL KUMAR SINHA	Mr.PRABHAKAR JHA- GP27
119.	CWJC/3895/2017 PROMOTION , SCHOO	1	KANHAIYA PANDEY vs THE STATE OF BIHAR & ORS	Mr.UMESH PATHAK Mr.SHAILENDRA KUMAR	Mr.SUBHASH CHANDRA MISHRA- SC16
120.	CWJC/3929/2017 SALARY, SCHOOL SER	1	GOVIND TURI vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR	Mr.MADANJIT SINGH- GP20
121.	CWJC/3938/2017 REM/DIS/TER, UNIV.	1	ROHIT KUMAR vs CHANAKYA NATIONAL LAW UNIVERSITY & ORS	Mr.ANIL KUMAR MISHRA Mr.RAVI PRAKASH DWIVEDI	Mr.SMT. SHILPA SINGH- GA12
122.	CWJC/4764/2017 OTHERS, SCHOOL SER	1	SURYADEO KUMAR vs THE STATE OF BIHAR & ORS	Mr.RABINDRA PRASAD SINGH	Mr.ASHUTOSH RANJAN PANDEY-AAG15
123.	CWJC/5217/2017 SELECTION , UNIV.	1	SHANKAR DAYAL vs THE STATE OF BIHAR & ORS	Mr.KRISHNA CHANDRA Mr.AVINASH KUMAR	Mr.S.C. MISHRA- SC16 Mr.RAJENDRA KUMAR GIRI Mr.SANJAY PANDEY
124.	CWJC/5416/2017 TRANSFER , SCHOO	1	DISTRICT PRIMARY TEACHERS ASSOCIATION vs THE STATE OF BIHAR & ORS	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY	Mr.JITENDRA KUMAR ROY NO-1 SC13

(AT 2.15 P.M.)

FOR ORDERS

1.	CWJC/7130/2016 OTHERS, SCHOOL SER	7	JYOTI SUPRIYA & ORS vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR Mr.KUMAR CHIRANJEEV RAI Mr.MRITYUNJAY KUMAR	Mr.ASHOK KR. CHOUDHARY-AAG13 Mr.GIRIJISH KUMAR Mr.ANSHAY BAHADUR MATHUR (CGC) Mr.S.D.SANJAY (ADLSG)
	AT 2.15 P.M.				
2.	CWJC/2414/2017 SELECTION , SCHOO	4	RANDHIR PRASAD SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.SANDHYA MISHRA	Mr.SMT.SHILPA SINGH-GA12 Mr.AVANINDRA KUMAR JHA Mr.SWETA KUMARI Mr.SANJAY KUMAR Mr.ABHISHEK ANAND
	At 2:15 PM				

3.	CWJC/4101/2016 PAY SCALES , UNIV.	5	PRAMOD KISHORE NARAYAN & ORS vs THE STATE OF BIHAR & ORS	Mr.SHANTI PRATAP	Mr.GP8- MANISH KUMAR Mr.CHANDRA MOHAN SINGH Mr.ANJANI KUMAR SINHA Mr.U.P.SINGH (JC TO ARVIND UJJWAL) Mr.VIVEK PRASAD (GP7)
4.	CWJC/6059/2016 SELECTION , UNIV.	6	KULWANT KUMAR YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.PURUSHOTAM SHARMA Mr.AJIT KUMAR SINGH	Mr.RAJESH KUMAR- GP19 Mr.SANJAY PANDEY Mr.MADANJEET KUMAR (GP20)
5.	CWJC/6767/2016 SALARY, SCHOOL SER	4	MD. MUSTKIM vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.RAVINDRA NATH DUBEY-AAG12 Mr.SARVESH KUMAR SINGH (AAG13)
6.	CWJC/10244/2016 TRANSFER , SCHOO	4	VINOD KUMAR vs THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN PRASAD	Mr.RAM BALAK MAHTO (AG)
7.	CWJC/15856/2016 TRANSFER , SCHOO	8	RATNESH KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.MADANJEET SINGH-GP20
8.	CWJC/19339/2016 SALARY, SCHOOL SER	4	SALEHA KHATOON & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.RAM BALAK MAHTO-AG Mr.MD. RASHID ALAM
9.	CWJC/19408/2016 TRANSFER , SCHOO	3	NIRAJ KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN SINGH	Mr.RAM BALAK MAHTO- AG
10. with	CWJC/19956/2016 SELECTION , UNIV.	1	RANDHIR KUMAR SINGH & ORS vs DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY & ORS	Mr.ONKAR KUMAR Mr.NAWAL KISHOR SINGH	Mr.CHANDRA MOHAN SINGH
11. with	CWJC/20427/2016 SELECTION , UNIV.	3	JEETENDRA KUMAR & ORS vs DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY & ORS	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	
12.	CWJC/2953/2017 SELECTION , UNIV.	3	MANOJ KUMAR VATAYSHYAN & ANR vs DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY & ORS	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	
13.	CWJC/20234/2016 SELECTION , SCHOO	1	JANKI KUMARI vs THE STATE OF BIHAR & ORS	Mr.DILIP KUMAR TEWARI	Mr.MD.RAISUL HAQUE-SC10
14.	CWJC/748/2017 SELECTION , SCHOO	3	RUPESH KUMAR vs THE STATE OF BIHAR & ORS	Ms.NITU KUMARI Mr.ADITYA KUMAR Mr.RAVI RANJAN Mr.MD.IMTEYAZ AHMAD Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD Mr.AMIT KUMAR Mr.SHASHANK SHEKHAR	Mr.SMT.BINITA SINGH-SC28 Mr.GIRIJISH KUMAR
15.	CWJC/1062/2017 SALARY, SCHOOL SER	5	PRABHUNATH YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.SMT. SHILPA SINGH- GA12
16.	CWJC/1100/2017 SALARY, UNIV./COLL	5	DR. SHYAMA ROY vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.RAM BALAK MAHTO- AG Mr.GIRIJISH KUMAR Mr.SHASHI BHUSHAN SINGH Mr.RAJESH SINGH
17.	CWJC/2591/2017 TRANSFER , SCHOO	3	MANOJ KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY	Mr.RAM BALAK MAHTO-AG
18.	CWJC/2796/2017 OTHERS, SCHOOL SER	3	ASFAR SAYEED vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR BHAGAT	Mr.MADHAW PRASAD YADAV-GP23
19.	CWJC/3434/2017 SALARY, SCHOOL SER	3	MAHESH PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR	Mr.MADANJIT SINGH-GP20
20.	CWJC/3718/2017 SALARY, SCHOOL SER	4	KASHMIRA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.ADITYA PRAKASH SAHAY Mr.MANAS PRAKASH	Mr.SMT.BINITA SINGH-SC28

FOR ORDERS (ON PETITIONS)

1.	CWJC/21970/2013 IA- 3726/2014 IA- 5464/2015 IA- 658/2017 IA- 659/2017 IA- 660/2017	10	BISHWANATH CHOUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.AMIT KUMAR ANAND Mr.AMIT KUMAR ANAND Mr.KRISHNA KANT TIWARI	Mr.NAMRTA MISHRA (GP17) Mr.NAMRATA MISHRA (GA6)
2.	CWJC/364/2016 IA- 2857/2017 IA- 2112/2016	6	RAUSHAN KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR SINHA	Mr.GA12-AJAY Mr.SHASHI BHUSHAN SINGH Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY
3.	CWJC/5490/2016 IA- 1708/2017	1	KALPANA KUMARI vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.GP17- BINODJI VERMA Smt.PUNAM KUMARI SINGH Mr.GYAN SHANKAR Smt.BINITA SINGH Mr.SANJAY KUMAR Mr.RAJ KISHORE ROY (GP18)
4.	CWJC/9711/2016 IA- 1351/2017	1	SUSMITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RATNA DEEP PRASAD	Mr.J.P. KARAN- AAG4 Mr.RAJENDRA KUMAR GIRI

PATNA HIGH COURT	102	Monday 24th April, 2017 Mr. Justice Ahsanuddin Amanullah

5.	CWJC/19895/2016 IA- 1350/2017	1	SHYAM MOHAN CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.PRAFULL CHANDRA JHA	Mr.MADHAW PRASAD YADAV-GP23

FOR ADMISSION

1.	CWJC/20018/2013 OTHERS, UNIV./COLL	10	DR. BIRENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.MD. KAMRAN	Mr.RAKESH KR SAMRENDRA (SC21) Mr.MD. KHURSHID ALAM Mr.RAJEEV KUMAR SINGH Mr.MRITUNJAY KUMAR Mr.PATANJALI RISHI Mr.SANJEET KUMAR SINGH Mr.AJAY BEHARI SINHA Mr.AJIT KUMAR (SC28) Mr.INDRADEO PRASAD (SC27)
	At 2:15 PM				
2.	CWJC/4405/2013 SELECTION , SCHOO	16	VINAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH	Mr.PRASOON SINHA (GA2) Mr.RAJAN Mr.RAGHWANAND (GA11)
	AT 2.15 P.M.				
3.	CWJC/17152/2011 REM/DIS/TER, SCHOO	4	KAVITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.AMBRISH KUMAR JHA Mr.BALESHWAR KAMAT	Mr./KUMARI AMRITA (GP10) Mr.ANIL PRASAD SINGH Mr.MD.NAUSHADUZZOHA Mr.MD.HUSSAIN
	At 2:15 PM				
4.	CWJC/9594/2010 SELECTION , SCHOO	33	MANOJ KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SHARMA	Mr.KINKAR KUMAR (SC2) Mr.NIKESH KUMAR Mr.RAJESH KUMAR VERMA Mr.PRAMOD KUMAR SINHA Mr.ARVIND KUMAR SHARMA Mr.SUNIL KUMAR SINGH Mr.DEEPAK KUMAR Mr.SHRI NATH PATHAK Mr.KUMAR BRIJNANDAN Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH Mr.DHANNJAY KUMAR NO 2 Mr.SANJAY KUMAR (ASG)
5.	CWJC/13567/2011 SELECTION , SCHOO	6	MD.SARFARAZ ALI vs THE STATE OF BIHAR & ORS	Mr.RANG NATH CHOUBEY	Mr.DEVENDRA KR SINHA AAG2
6.	CWJC/12667/2012 OTHERS, UNIV./COLL	15	DR.VIJAY KUMAR JAISWAL vs THE BIHAR AGRICULTURE UNIVERSITY & ORS	Mr.SRI NIWAS JHA	Mr.S.RAZA AHMAD (AAG9) Mr.CHANDRA MOHAN SINGH Mr.SHAILENDRA KUMAR SINGH
7.	CWJC/2944/2013 REM/DIS/TER, SCHOO	12	SATYA NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINGH Mr.RITESH KUMAR Mr.RABINDRA KUMAR Mr.PRAMOD KUMAR	Mr.J.S. ARORA (SC6) Mr.RITESH KUMAR Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA
8.	CWJC/16423/2013 REM/DIS/TER, UNIV.	13	TEJU KUMAR vs RAJENDRA AGRICULTURAL UNIVERSITY BIHAR & ORS	Mr.GAJANAN ARUN Mr.MD. ANISUR RAHMAN	Mr.CHANDRA MOHAN SINGH Mr.MRIGANK MAULI Mr.RAVI RANJAN Mr.RAM PARWESH KUMAR Mr.VINAY MISTRY Mr.SHAILENDRA KUMAR SINGH Mr.AMIT KUMAR Mr.MRITUNJAY PRASAD SINGH Smt.SMT. SHASHI PRIYA PATHAK Mr.NILESH KUMAR Mr.ARVIND UJJWAL
9.	CWJC/13803/2014 REM/DIS/TER, SCHOO	5	MD. HASSIN ALAM vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.ROSHAN KUMAR MISHRA Mr.PRANAV KUMAR JHA	Mr.GA4- ASHOK PRIYADARSHI Mr.VINAY KRISHNA TRIPTHY Mr.SHOBHA CHOUBEY Mr.AMIT PRAKASH(GA13)
10.	CWJC/18997/2015 OTHERS, UNIV./COLL	1	DR. CHANDRA SHEKHAR CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA	Mr.GP26- N.K. SINGH Mr.RAJESH PRASAD CHOUDHARY Mr.SARVA DEO SINGH
11.	CWJC/233/2016 PROMOTION , UNIV.	10	SANJEEV KUMAR & ANR vs RAJENDRA AGRICULTURAL UNIVERSITY & ORS	Mr.PRABHU NATH PATHAK	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ARVIND UJJWAL Mr.DHURJATI KR.PRASAD (GP14) Mr.ANJANI KR.SHARAN (CGC)
12. with	CWJC/1762/2016 OTHERS, SCHOOL SER	4	ARVIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.PRASHANT PRATAP- GP6 Mr.GIRIJISH KUMAR
13. with	CWJC/1776/2017 OTHERS, SCHOOL SER	1	BIHAR ARAJPATRIT PRARAMBHIK SHIKSHAK SANGH & ANR vs THE STATE OF BIHAR & ORS	Mr.VIKAS KUMAR	Mr.ASHUTOSH RANJAN PANDEY- AAG15 Mr.GIRIJISH KUMAR
14.	CWJC/14996/2016 OTHERS, SCHOOL SER	3	BIRENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.VINOD KUMAR	Mr.SMT.SHILPA SINGH-GA12

15.	CWJC/6119/2016 OTHERS, SCHOOL SER	4	DEO NARAYAN RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI Mr.ROHIT KUMAR NO.- 5	Mr.SC28- AJEET KUMAR Mr.INDRADEO PRASAD
16.	CWJC/9004/2016 OTHERS, SCHOOL SER	6	MEENA DEVI vs THE STATE OF BIHAR & ORS	Mr.SARVA DEO SINGH Mr.SANJAY KUMAR	Mr.GP9- DIN BANDHU SINGH Mr.SIDDHARTHA PRASAD Mr.BIRJU PRASAD (GP13)
17.	CWJC/12488/2016 DISCP.PROC., SCHOO	1	RANJANA KUMARI vs THE STATE OF BIHAR & ORS	Mr.DHARMESH KUMAR SHRIVASTAVA	Mr.RAGHWANAND- GA11 Mr.RAGHWANAND (GA11)
18.	CWJC/14522/2016 SELECTION , SCHOO	3	MANOJ KUMAR RAJAK & ORS vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH	Mr.SUBHASH CHANDRA MISHRA- SC16 Mr.GIRIJISH KUMAR
19.	CWJC/17186/2016 PAY SCALES , SCHOO	5	UMESH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR BHAGAT Mr.NUTAN SAHAY	Mr.SMT. SHILPA SINGH- GA12
20.	CWJC/17677/2016 OTHERS, UNIV./COLL	3	BIRMANI PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.AVINASH KUMAR Mr.NILESH KUMAR Mr.AMIT KUMAR	Mr.SUBHASH CHANDRA MISHRA- SC16 Mr.RAJENDRA KUMAR GIRI
21.	CWJC/18003/2016 REM/DIS/TER, SCHOO	6	AWADHESH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR SINHA	Mr.ASHUTOSH RANJAN PANDEY-AAG15 Mr.AARUNI SINGH Mr.AVINASH KUMAR Mr.SATYAM SHIVAM SUNDARAM
22.	CWJC/18578/2016 SALARY, SCHOOL SER	1	MD. SAMSHAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR Mr.RAVI PRAKASH	Mr.PRABHAKAR JHA- GP27
23.	CWJC/159/2017 SUSPENSION , UNIV.	3	MOHAN MISHRA vs THE VICE CHANCELLOR, LALIT NARAYAN MITHILA UNIVERSITY & ORS	Mr.SANJAY KUMAR Mr.SARVA DEO SINGH	Mr.MD. NADIM SERAJ
24.	CWJC/219/2017 SELECTION , SCHOO	5	MD. SHAFIQULLAH vs THE STATE OF BIHAR & ORS	Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.SUBHASH CHANDRA MISHRA- SC16 Mr.GIRIJISH KUMAR
25.	CWJC/396/2017 REM/DIS/TER, SCHOO	4	MANJU DEVI vs THE STATE OF BIHAR & ORS	Mr.DR. OM PRAKASH OM	Mr.MADHAW PRASAD YADAV-GP23
26.	CWJC/1344/2017 TRANSFER , SCHOO	1	NUTAN KUMARI vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH	Mr.SMT. BINITA SINGH- SC28
27.	CWJC/1813/2017 PROMOTION , UNIV.	1	MD. SHAHID vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA	Mr.KAMESHWAR KUMAR-GP17 Mr.ARABIND NATH PANDEY Mr.PRABHAT KUMAR VERMA
28.	CWJC/2981/2017 SALARY, SCHOOL SER	3	FAUZIYA PRAVEEN vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.NIVEDITA NIRVIKAR Mr.MEENAKSHI SINGH	Mr.PRABHAKAR JHA-GP27
29.	CWJC/3617/2017 OTHERS, UNIV./COLL	1	DR. PARAS NATH SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH Mr.DIPAK KUMAR Mr.ASHUTOSH KUMAR	Mr.SUBHASH CHANDRA MISHRA- SC16 Mr.GIRIJISH KUMAR
30.	CWJC/16957/2015 REM/DIS/TER, UNIV.	5	THE MANAGING COMMITTEE, MAHANTH SHIV RATAN DAS SARVODAYA COLLEGE & ANR vs THE STATE OF BIHAR & ORS	Mr.VISHWAMBHAR PRASAD Mr.GYAN SHANKAR	Mr.AAG5- P.K. VERMA Mr.PIYUSH LALL Mr.GYAN SHANKAR Mr.ROHIT MISHRA Mr.ROHIT MISHRA
31.	CWJC/1211/2016 REM/DIS/TER, SCHOO	3	AJEET MISHRA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA Mr.PIYUSH SAURAV Mr.CHANDAN PRIYADARSHI	Mr.JAI SHANKAR BARNWAL-GA5 Mr.SHILPA SINGH (GA12)
32.	CWJC/8272/2016 SELECTION , SCHOO	3	ANIL KUMAR ROUT & ORS vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR JAIN	Mr.ABBAS HAIDER- SC16 Mr.GYAN SHANKAR Mr.PARTHA SARTHY
33.	CWJC/10919/2016 SELECTION , UNIV.	4	RAJESH KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SHANKAR KUMAR THAKUR Mr.BAIDYA NATH THAKUR	Mr.SUBHASH PD. SINGH- GA7 Mr.AMARENDRA NATH VERMA Mr.DEEPAK KUMAR Mr.SANJAY PANDEY
34.	CWJC/1981/2017 OTHERS, SCHOOL SER	3	MAIKU RAM vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.NIKKI SINGH	Mr.KAMESHWAR KUMAR-GP17
35.	CWJC/3510/2016 SELECTION , SCHOO	3	SUNIL KUMAR CHAUBEY vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.SMT. KUMARI AMRITA-GP10 Mr.KAMALA KANT UPADHYAY
36.	CWJC/20232/2016 REM/DIS/TER, SCHOO	4	RADHA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.PRIYADARSHI MATRI SHARAN	Mr.SMT.SHILPA SINGH-GA12
37.	CWJC/1516/2016 REM/DIS/TER, SCHOO	3	PRITI PRIYADARSHINI vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR	Mr.GP7- D.K. PRASAD Mr.MD. HUSSAMUDDIN AZAD Mr.ARUN KUMAR Mr.SANDHYA KUMARI SINHA
38.	CWJC/6416/2016 REM/DIS/TER, SCHOO	4	PRABHAT KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.GYANENDRA KUMAR SHUKLA Mr.SHAILENDRA KUMAR SINHA Mr.MD. SHAKIR AHMAD Mr.SANJEEV KUMAR MISHRA	Mr.SHARAD KR. SINHA- GP15 Mr.GYAN SHANKAR Mr.SITA RAM YADAV Mr.SITA RAM YADAV (GP16)

39.	CWJC/10257/2016 SELECTION , SCHOO	4	SHASHI BHUSHAN KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.VIBHUTI RANJAN SONVADRA	Mr.GP14- MANOJ KUMAR AMBASTHA Mr.AMRESH KUMAR SINHA Mr.MANOJ KR.AMBASTHA (SC26)
40.	CWJC/13930/2016 PROMOTION , UNIV.	10	SANJAY KUMAR TRIPATHI vs THE STATE OF BIHAR & ORS	Mr.AMIT KUMAR Mr.PRAVIN KUMAR Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.INDRADEO PRASAD-SC27 Mr.RAJESH PRASAD CHOUDHARY Mr.PRABHAT KUMAR VERMA
41.	CWJC/14137/2016 OTHERS, SCHOOL SER	3	SANTOSH KUMAR JANK & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAJESH KUMAR SINGH Mr.MUKESH KUMAR SINGH	Mr.SUNIL KR.MANDAL-SC3 Mr.KAMALA KANT UPADHYAY
42.	CWJC/16755/2016 OTHERS, SCHOOL SER	3	DINESHWAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.KAMESHWAR KUMAR-GP17
43.	CWJC/17018/2016 SELECTION , SCHOO	3	MD. INAMUL HAQUE vs THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN	Mr.JITENDRA KUMAR ROY-SC13
44.	CWJC/17688/2016 SALARY, SCHOOL SER	3	MD. ABID HUSSAIN & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. ZIAUL QUAMAR Mr.MANISH KUMAR	Mr.MADHAW PD. YADAV- GP23 Mr.MD. RASHID ALAM Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
45.	CWJC/851/2017 OTHERS, SCHOOL SER	3	SIDHNATH OJHA vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH TIWARI Mr.HIRA SHARMA	Mr.PRABHAKAR JHA-GP27
46.	CWJC/1156/2017 OTHERS, SCHOOL SER	3	RAUSHAN JAHAN & ORS vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA	Mr.JITENDRA KUMAR ROY NO-1 SC-13 Smt.SARITA BAJAJ
47.	CWJC/10096/2001 RGL.AD-HOC., UNIV.	4	KAMESHWAR PRASAD SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR Mr.PRABHAT KUMAR SINGH Mr.SHITANSHU SHEKHAR MISHRA Mr.UDAY CHAND PRASAD Mr.RANA VIKRAM SINGH	Mr.MADHUKAR KRISHNA SINHA SC1 Mr.MANINDRA KISHORE SINGH Mr.ARABIND NATH PANDEY Mr.RAJENDRA KUMAR GIRI Mr.MITHILESH KUMAR RAI Mr.SUBHASH CHANDRA MISHRA (SC16) Mr.SHIVENDRA KISHORE Mr.S.N.ROY Mr.P.K.VERMA (AAG5)
48.	CWJC/3694/2008 REM/DIS/TER, SCHOO	8	SADHANA KUMARI vs THE STATE OF BIHAR & ORS	Mr.J.N.SHRIVASTAVA Mr.PANKAJ KUMAR SINHA Mr.SHIVENDRA KUMAR SINHA Mr.KULA NAND JHA Mr.MANOJ KUMAR MANOJ	Mr.(GA7)
49.	CWJC/11520/2008 SALARY, SCHOOL SER	1	RAM NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SABAL KUMAR JHA	Mr.(SC22) Mr.SUBASH CHANDRA YADAV (GP15)
50.	CWJC/8374/2009 SALARY, UNIV./COLL	14	ALLAMA IQBAL COLLEGE,BIHARSHAR vs THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR	Mr.(GP19) Mr.BIRENDRA NARAYAN SHARMA Mr.RAJENDRA KUMAR GIRI Mr.GIRIJISH KUMAR Mr.SARVESH KUMAR SINGH Mr.JAI SHANKAR BARNAWAL Mr.GYAN PRAKASH OJHA (GP22) Mr.SUSHIL KUMAR (GP22) Mr.SANJAY PANDEY (GP21)
51.	CWJC/13329/2009 SALARY, UNIV./COLL	11	UMA SHANKER SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.(GP15) Mr.HARISH KUMAR Mr.HANSRAJ Mr.NILANJAN CHATTERJEE Mr.ANJANI KUMAR Mr.MADHURESH PRASAD (GP12) Mr.SHIVENDRA KISHORE
52.	CWJC/18219/2009 COMP.GRND. , SCHOO	3	MANISH KUMAR SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.PRABHAKAR SINGH @ ANIL	Mr.(GP7) Mr.J.K.ROY -1 (SC13) Mr.RABINDRA KR.CHAUBEY(SC-8)
53.	CWJC/4385/2010 SELECTION , SCHOO	20	RATNAWALI KUMARI vs THE STATE OF BIHAR & ORS	Mr.MD. ASLAM ANSARI Mr.MD. ASLAM ANSARI Mr.MANOJ KUMAR YADAV Mr.RAGHAV PRASAD-1	Mr.(SC12) Mr.UMESH KUMAR MISHRA Mr.NARENDRA PRASAD YADAV(SC-23)
54.	CWJC/5827/2010 SELECTION , UNIV.	29	DR.SADANAND JHA vs KAMESHWAR SINGH DARBHANGA SANS	Mr.SHAHZAD HASSAN KHAN Mr.CHANDAN JHA	Mr.SHIVENDRA KISHORE Mr.AMAR NATH SINGH Mr.SATYAM SHIVAM SUNDARAM Mr.VIKAS KUMAR Mr.SHIVESH CHANDRA MISHRA

55.	CWJC/7699/2010 SALARY, UNIV./COLL	4	MANI KANTH PATHAK vs KAMESHWAR SINGH DARBHANGA SANS	Mr.BIRENDRA KANT CHOUDHARY Mr.KALI PD.SINGH	Mr.(SC9) Mr.MRIGANK MAULI Mr.DURGA NAND JHA Mr.KRISHNA CHANDRA JHA Mr.SATYAM SHIVAM SUNDARAM Mr.AWADHESH PRASAD SINHA Mr.DHIRENDRA KUMAR JHA -2 Mr.SHIVENDRA KISHORE Mr.SHIWESH CHANDRA MISHRA Mr.SATYA DEO KUMAR(SC5)
56.	CWJC/12177/2010 PROMOTION , UNIV.	7	DR.SHOBHA RANI vs RAJENDRA AGRICULTURAL UNIVERSI	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	Mr.CHANDRA MOHAN SINGH
57.	CWJC/13128/2010 OTHERS, SCHOOL SER	12	SURENDRA PRASAD OJHA vs THE BIHAR STATE SANSKRIT BOARD	Mr.ANAND K.OJHA	Mr.(GP4) Mr.ANIL KUMAR ROY Mr.SATYAM SHIVAM SUNDARAM Mr.AWADHESH PRASAD SINHA Mr.RAJIV ROY (GP5) Mr.NIRANJAN KUMAR
58.	CWJC/13561/2010 REM/DIS/TER, SCHOO	11	VIJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA	Mr.(SC24) Mr.INDU SHEKHAR DWIVEDI Mr.AJAY (GA12)
59. with	CWJC/13964/2010 SALARY, SCHOOL SER	7	JYOTI RANI vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR 1 Mr.JAI KISHOR PODDAR	Mr.(AAG4) Mr.BINOD KUMAR SINGH Mr.S.D.YADAV (AAG9) Mr.DURGESH NANDAN (AAG14)
60.	CWJC/10729/2010 SALARY, SCHOOL SER	2	JYOTI RANI vs THE STATE OF BIHAR & ORS	Mr.SANJAY PRASAD	Mr.(AAG10) Mr.ANJANI KUMAR Mr.BINOD KUMAR SINGH Mr.BINOD KUMAR SINGH Mr.RAJESH KUMAR
61.	CWJC/14108/2010 REM/DIS/TER, SCHOO	5	SHUSHIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.BINOD PRASAD SINGH	Mr.(GA8) Mr.RAJESH KUMAR SINHA
62.	CWJC/14155/2010 SELECTION , SCHOO	3	MD.ABBAS vs THE STATE OF BIHAR & ORS	Mr.MD.FAHIMUDDIN	Mr.(GP20) Mr.HARISH KUMAR (GP8) Mr.SYED M.ASHRAF Mr.PANKAJ KR.SINGH
63. with	CWJC/14565/2010 REM/DIS/TER, SCHOO	27	MD.MUSA & ORS vs THE STATE OF BIHAR & ORS	Mr.GYAN SHANKAR Mr.BRISKETU SHARAN PANDEY	Mr.(SC13) Mr.ANURAG SAURAV Mr.ANAND MOHAN VERMA Mr.MD. N.HODA KHAN(SC18) Mr.PRAVIN KUMAR
64.	CWJC/14811/2010 REM/DIS/TER, SCHOO	3	GULSHAN ARA & ORS vs THE STATE OF BIHAR & ORS	Mr.GYAN SHANKAR Mr.BRISKETU SHARAN PANDEY	Mr.(GP1) Mr.PRAVIN KUMAR Mr.HARISH KUMAR (GP8) Mr.HARISH KUMAR (GP-32)
65.	CWJC/15618/2010 REM/DIS/TER, SCHOO	5	RAJENDRA PRASAD CHOUHAN vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY Mr.BAIDYA NATH THAKUR Mr.SANJEET KR.TIWARI	Mr.(GA9) Mr.RAJIB RANJAN JHA Mr.D.K.SINHA (AAG2)
66.	CWJC/15621/2010 SELECTION , SCHOO	4	HARENDAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PD. SHAHA Mr.SANJEEV NIKESH	Mr.(GP2) Mr.PUSHPENDRA KUMAR SINGH Mr.AMARNATH DEO (SC26) Mr.SAJID SALIM KHAN (SC25)
67.	CWJC/15691/2010 OTHERS, SCHOOL SER	3	RAKESH RANJAN vs THE STATE OF BIHAR & ORS	Mr.NAGESHWAR PRASAD Mr.SATISH CHANDRA MISHRA Mr.MD. NURUL HODA	Mr.(GP22) Mr.KUMAR ALOK (SC8) Mr.RISHI RAJ SINHA (GP19)
68.	CWJC/15920/2010 PAY SCALES , SCHOO	3	MANESHWAR LAL DAS vs THE STATE OF BIHAR & ORS	Mr.PRABHAS RANJAN Mr.ASHOK KUMAR PRASAD	Mr.(GA4) Mr.MR. R.B.PRASAD YADAV AAG-11
69. with	CWJC/15928/2010 OTHERS, UNIV./COLL	1	VIJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.HARISH KUMAR	Mr.(SC17) Mr.DIGVIJAY SINGH Mr.SHIVENDRA KISHORE Mr.AJAY KUMAR SINHA
70.	CWJC/12007/2009 OTHERS, UNIV./COLL	1	VIJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.HARISH KUMAR	Mr.(SC18) Mr.DIGVIJAY SINGH Mr.AJAY KR.SINHA
71.	CWJC/16149/2010 SELECTION , SCHOO	3	SANJEEV KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.(GP5) Mr.S.D.SANJAY(AAG12)
72.	CWJC/16327/2010 REM/DIS/TER, SCHOO	8	ASHOK KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD 1 Mr.HARENDRA KUMAR TIWARY Mr.MANOJ KUMAR YADAV	Mr.(AAG11) Mr.ONKAR KUMAR Mr.ARVIND KUMAR SINGH Mr.RAKESH KUMAR SINGH Mr.MUKESH KUMAR SINGH
73.	CWJC/16405/2010 REM/DIS/TER, SCHOO	3	GOBIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH	Mr.(GP22) Mr.UMA KANT PRASAD Mr.SANJEEV KUMAR SINGH Mr.RISHI RAJ SINHA (GP19) Mr.KUMAR ALOK (SC8)

PATNA HIGH COURT	106	Monday 24th April, 2017 Mr. Justice Ahsanuddin Amanullah

FOR HEARING

1. with	CWJC/8786/1996 RGL.AD-HOC., UNIV.	15	LAKSHMESHWAR SINGH & ORS vs JAI PRAKASH UNIVERSITY & ORS	Mr.LAL BABU KESHARI Mr.SHUBH NARAIN SINGH	Mr.MUKESH KUMAR SINHA Mr.AJAY Mr.HARENDRA KUMAR TIWARY Mr.HANSRAJ Mr.AJAY BEHARI SINHA Mr.SANTOSH KUMAR JHA Mr.SHILPA SINGH (GA12) Mr.JAI SHANKAR BARNWAL (GA5) Mr.VIVEKANAND SINGH Mr.(SC1)
2.	CWJC/8849/1998 RGL.AD-HOC., UNIV.	1	JAGAT RAM & ORS vs JAI PRAKASH UNIVERSITY & ORS	Mr.LAL BABU KESHARI Mr.SHUBH NARAIN SINGH Mr.SHYAMA NAND JHA	Mr.MUKESH KUMAR SINHA Mr.AJAY Mr.HARENDRA KUMAR TIWARY Mr.SANTOSH KUMAR JHA Mr.ANJANI KUMAR Mr.HANSRAJ Mr.AJAY BEHARI SINHA Mr.VIVEKANAND SINGH Mr.(SC7) Mr.(SC16)

Monday the 24th April 2017
Court No. 22 (AT 10:30 A.M.)
Mr. Justice Aditya Kumar Trivedi

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CR. APP (SJ)/313/2017 14A SC/ST ACT	4	BANTU SINGH @ SAROJ SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.ARUN KUMAR PANDEY Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA	Mr.BINAY KRISHNA (SPP245)	
2.	CR. APP (SJ)/414/2017 14(A)(2) SC/ST ACT	3	MUKESH PANDEY & ORS vs THE STATE OF BIHAR	Mr.RAJIV RANJAN KR. PANDEY	Mr.SRI SADANAND PASWAN (SPP246)	
			FOR ORDERS			
1.	CR. APP (SJ)/473/2017 R.I. FOR 10 YEARS Not today	4	NANDAN SAH & ORS vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR	Mr.SRI BINOD BIHARI SINGH (APP87)	
2. with	CR. APP (SJ)/555/2017 CONVERTED FROM (CR IN (CR. APP (DB)/1155/2016)	4	MOHIB vs THE STATE OF BIHAR	Smt.VEENA KUMARI JAISWAL	Mr.SRI DILIP KUMAR SINHA (APP20)	
3.	CR. APP (SJ)/653/2017 CONVERTED FROM (CR CR. APP(SJ)	4	SOBRATI vs THE STATE OF BIHAR	Mr.VEENA KUMARI JAISWAL	Mr.SRI GANESH PRASAD JAISWAL ()	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. APP (SJ)/841/2017 14A SC/ST ACT	3	MANOHAR PASWAN vs THE STATE OF BIHAR & ORS	Mr.PRAFULL CHANDRA JHA	Mr.BINAY KRISHNA (SPP245)	
2.	CR. APP (SJ)/843/2017 R.I. FOR 10 YEARS	3	ARUNA DEVI & ANR vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR	Mr.SRI GANESH PRASAD JAISWAL (APP25)	
3.	CR. APP (SJ)/844/2017 14(A)(2) SC/ST ACT	3	RADHE SHYAM SAH vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.BABITA KUMARI Mr.AMIT KUMAR	Mr.BINAY KRISHNA (SPP245)	
4.	CR. APP (SJ)/847/2017 14A SC/ST ACT	3	MUKUL TRIPATHI & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.KUMARI VANDANA	Mr.SRI ARUN KUMAR (APP82)	
5.	CR. APP (SJ)/850/2017 14A SC/ST ACT	3	ARBIND SAH & ORS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.MRITUNJAY KUMAR	Mr.SRI SADANAND PASWAN (SPP246)	
6.	CR. APP (SJ)/858/2017 14A OF SC/ST ACT	3	BABLU MANDAL & ORS vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA Mr.ROHIT KUMAR SHARMA	Mr.SRI SADANAND PASWAN (SPP246)	
7.	CR. APP (SJ)/867/2017 14(A)(2) SC/ST ACT	3	RAMANUJ PANDIT & ORS vs THE STATE OF BIHAR	Mr.RAKESH CHANDRA	Mr.SRI SADANAND PASWAN (SPP246)	
8.	CR. APP (SJ)/882/2017 AGAINST CONVICTION	3	MUNNA DAS vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR JHA	Mr.SRI BIPIN KUMAR (APP17)	
9.	CR. APP (SJ)/884/2017 14A OF SC/ST ACT	3	GIRJA DEVI vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINHA	Mr.SRI SADANAND PASWAN (SPP246)	
10.	CR. APP (SJ)/885/2017 14A SC/ST ACT	3	VIKI RAI @ VIKI KUMAR & ORS vs THE STATE OF BIHAR	Mr.TEJ PRATAP SINGH	Mr.SMT USHA KUMARI NO-1 (SPP247)	
11.	CR. APP (SJ)/887/2017 R.I. FOR 7 YEARS (	3	GUDDU JHA @ UTTAM JHA vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.SRI ABHAY KUMAR (APP70)	
			FOR ORDERS (ON PETITIONS)			
1.	CR. APP (SJ)/699/2016 R.I.FOR 10 YEARS (IA-552/2017	9	BHOLA RAM @ BHOLI RAM vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.SRI ABHAY KUMAR (APP70)	
2.	CR. APP (SJ)/685/2017 R.I. FOR 10 YEARS IA-805/2017 IA- 574/2017	4	CHANDRADEO SAO vs THE STATE OF BIHAR	Mr.RAJNI KANT JHA	Mr.SRI ZEYAUL HODA (APP69)	
			FOR ADMISSION			
1.	CR. MISC./35964/2016 R.BAIL IPC 302,341R.BAIL-1	7	CHHOTELAL RAM @ CHHOTELAL HARIJAN vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.SRI JITENDRA KUMAR SINGH (APP98)	
2.	CR. APP (SJ)/1092/2016 14A(2) OF SC/ST AC	6	SHANKAR MAHTO & ORS vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.BINAY KRISHNA (SPP245) Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	
3.	CR. APP (SJ)/1117/2016 CONVERTED FROM CR. IN (CR. MISC./31162/2016)	5	BIHARANI DEVI @ REENA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR MISHRA Mr.SOURENDRA PANDEY	Mr.SRI SADANAND PASWAN (SPP246) Mr.PRAMOD KUMAR VERMA Mr.BINAY KRISHNA (SPL.PP)	
4.	CR. APP (SJ)/17/2017 CONVERTED FROM CR. IN (CR. MISC./46735/2016)	5	URMILA DEVI & ORS vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINHA Mr.PANKAJ KUMAR SINGH	Mr.SRI SADANAND PASWAN (SPP246)	
5.	CR. APP (SJ)/346/2017 14A OF SC/ST ACT	4	INDAL YADAV & ANR vs THE STATE OF BIHAR	Mr.NAND KISHORE PRASAD SINHA	Mr.BINAY KRISHNA (SPP245)	
6.	CR. APP (SJ)/360/2017 14A SC/ST ACT	4	BHARAT SINGH & ANR vs THE STATE OF BIHAR	Mr.PURUSHOTAM SHARMA Mr.AJIT KUMAR SINGH	Mr.BINAY KRISHNA (SPP245)	
7.	CR. APP (SJ)/395/2017 14A SC/ST ACT	4	UMA DEVI & ORS vs THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.SMT USHA KUMARI NO-1 (SPP247) Mr.RANJAN KUMAR JHA	

8. with	CR. APP (SJ)/462/2017 14A SC/ST ACT	5	RAJEEV KUMAR @ SANJAY SINGH vs THE STATE OF BIHAR	Mr.SATYENDRA RAI	Mr.SRI SADANAND PASWAN (SPP246) Mr.AJAY KUMAR PANDEY
9. with	CR. APP (SJ)/518/2017 14A SC/ST ACT CR. APP(SJ) SC/ST	4	VIJAY KUMAR @ VIJAY SINGH @ MENDAR SINGH & ANR vs THE STATE OF BIHAR	Mr.SATYENDRA RAI	Mr.BINAY KRISHNA () Mr.AJAY KUMAR PANDEY
10.	CR. APP (SJ)/231/2017 U/S 14A OF SC/ST A CR. APP(SJ) SC/ST	4	MANNU SINGH @ ABHIMANYU SINGH vs THE STATE OF BIHAR	Mr.SATYENDRA RAI	Mr.BINAY KRISHNA () Mr.AJAY KUMAR PANDEY
11.	CR. APP (SJ)/483/2017 14(1) SC/ST ACT	4	SANJEEV SINGH @ SANJEEV KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.BINAY KRISHNA (SPP245)
12.	CR. APP (SJ)/516/2017 14(A)(2) SC/ST ACT	4	LALI DEVI @ LALI DEVI & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA	Mr.SMT USHA KUMARI NO-1 (SPP247) Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA
13.	CR. APP (SJ)/625/2017 14A SC/ST ACT	4	NIRMALA DEVI & ORS vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.AKHILESH KUMAR PANDEY	Mr.SMT USHA KUMARI NO-1 (SPP247)
14.	CR. APP (SJ)/631/2017 R.I. FOR 3 YEARS (	4	SANJAY MAHTO @ MUNNA MAHTO vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR	Mr.SRI BIPIN KUMAR (APP17)
15.	CR. APP (SJ)/837/2017 R.I. FOR 2 YEARS (	1	BANSHI BHAGAT & ANR vs THE STATE OF BIHAR	Mr.SATYENDRA RAI	Mr.BINAY KRISHNA (SPP245)
16.	CR. APP (SJ)/846/2017 14A(2) SC/ST ACT	3	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.SRI SADANAND PASWAN (SPP246)
17.	CR. APP (SJ)/848/2017 14A SC/ST ACT	3	PRABHA DEVI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.KALPNA KUSUM	Mr.BINAY KRISHNA (SPP245)
18.	CR. APP (SJ)/853/2017 R.I. FOR 7 YEARS (	1	PRAKASH KUSHWAHA & ANR vs THE STATE OF BIHAR	Mr.IRSHAD AHMAD KHAN	Mr.SRI BIPIN KUMAR (APP17)
19.	CR. APP (SJ)/855/2017 14A SC/ST ACT	1	PANKAJ YADAV vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.NITYANAND SHARMA	Mr.BINAY KRISHNA (SPP245)
20.	CR. APP (SJ)/856/2017 14A(2) SC/ST ACT	1	ROBIL YADAV @ ROBIN YADAV @ RABIL YADAV @ROBIL vs THE STATE OF BIHAR	Mr.ASHOK KUMAR YADAV	Mr.SMT USHA KUMARI NO-1 (SPP247)
21.	CR. APP (SJ)/857/2017 CONVERTED FROM (CR IN (CR. MISC./2870/2017)	3	SANJAY RAI @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.LALIT NARAYAN JHA Mr.PRAVIN KUMAR JHA	Mr.BINAY KRISHNA (SPP245)
22.	CR. APP (SJ)/859/2017 R.I FOR 7 YEARS (3	3	SUKIL KUMAR SAHNI vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY	Mr.SRI SUJIT KUMAR SINGH (APP180)
23.	CR. APP (SJ)/860/2017 R.I. FOR 10 YEARS	3	TUFANI MAHATO vs THE STATE OF BIHAR	Mr.RAVI KUMAR PANDAY Mr.AWADHESH KUMAR PANDEY	Mr.SRI BINOD BIHARI SINGH (APP87)
24.	CR. APP (SJ)/861/2017 R.I FOR 3 YEARS (4	4	SANJAY DAYAL & ANR vs THE STATE OF BIHAR THROUGH C. B. I.	Mr.RAVI BHARDWAJ Mr.ABHAY KUMAR	Mr.BIPIN KUMAR SINHA(SC,CBI)
25.	CR. APP (SJ)/862/2017 14A(2) OF SC/ST AC	3	JITENDRA SAH & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.BINAY KRISHNA (SPP245) Mr.SHAILENDRA KUMAR JHA
26.	CR. APP (SJ)/863/2017 14A(2) OF SC/ST AC	4	BIRJU LAL MANDAL @ JAY LAL vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.SMT USHA KUMARI NO-1 (SPP247)
27.	CR. APP (SJ)/864/2017 14A(2) OF SC/ST AC	3	ANIL KUMAR SINGH @ ANIL SINGH & ORS vs THE STATE OF BIHAR	Mr.PREM RANJAN KUMAR	Mr.BINAY KRISHNA (SPP245)
28.	CR. APP (SJ)/865/2017 14 SC/ST ACT	3	RAJDEV RAI @ RAJDEV RAM & ORS vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH	Mr.SRI SADANAND PASWAN (SPP246) Mr.ANIL KUMAR NO.1
29.	CR. APP (SJ)/868/2017 U/S 14A(2) OF SC/S	3	RAJEEV KUMAR vs THE STATE OF BIHAR	Mr.BHAVESH KUMAR Mr.PARMOD KUMAR	Mr.BINAY KRISHNA (SPP245)
30.	CR. APP (SJ)/869/2017 U/S 14A(2) OF SC/S	3	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN	Mr.SMT USHA KUMARI NO-1 (SPP247)
31.	CR. APP (SJ)/870/2017 14(A)(2) SC/ST ACT	1	VISHNUDAYAL SAH @ BISHNU DAYAL SAH & ORS vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.BINAY KRISHNA (SPP245) Mr.DEVENDRA KUMAR Mr.ARVIND KUMAR PATHAK
32.	CR. APP (SJ)/871/2017 14A SC/ST ACT	1	DEEPAK KUMAR @ DEEPAK MANJHI vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.AJAY KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)
33.	CR. APP (SJ)/872/2017 R.I. FOR 7 YEARS (	1	MD. TABREJ vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA Mr.KRISHNA MOHAN	Mr.SRI BIPIN KUMAR (APP17)
34.	CR. APP (SJ)/873/2017 R.I FOR 7 YEARS (3	1	CHANDRA KISHORE MANDAL @ FEKU MANDAL vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH	Mr.SRI SUJIT KUMAR SINGH (APP180)
35.	CR. APP (SJ)/874/2017 14(A)(2) SC/ST ACT	1	SANTOSH MEHTA @ SANTOSH KR. MEHTA & ORS vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K. Mr.ANSUL	Mr.BINAY KRISHNA (SPP245)
36.	CR. APP (SJ)/875/2017 R,I FOR 5 YEARS 46	1	ARJUN JHA vs THE UNION OF INDIA THROUGH CENTRAL BUREAU OF INVESTIGATION	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.BIPIN KUMAR SINHA(SC,CBI)

37.	CR. APP (SJ)/876/2017 14A(2) OF SC/ST AC	3	UMA SHANKAR TIWARI @ DEEPAK & ANR vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN	Mr.SMT USHA KUMARI NO-1 (SPP247)
38.	CR. APP (SJ)/877/2017 CONVERTED FROM (CR IN (CR. MISC./51616/2016)	3	AKASH SAO & ORS vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.BINAY KRISHNA (SPP245)
39.	CR. APP (SJ)/878/2017 IMPRISONMENT FOR 1	1	SHIV DUTT CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.PARIJAT SAURAV	Mr.SRI BINOD BIHARI SINGH (APP87)
40.	CR. APP (SJ)/880/2017 14(A)(2) SC/ST ACT	1	CHULHAI RAI & ORS vs THE STATE OF BIHAR	Mr.VAIDEHI RAMAN PRASAD SINGH Mr.RAJAN Mr.MRITYUNJAY KUMAR	Mr.SRI SADANAND PASWAN (SPP246)
41.	CR. APP (SJ)/881/2017 R.I. FOR 10 YEARS	1	MANTU PASWAN vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SRI ABHAY KUMAR (APP70)
42.	CR. APP (SJ)/883/2017 14(A)(2) SC/ST ACT	1	GURU PRASAD SAH & ORS vs THE STATE OF BIHAR	Mr.KUMAR UDAY SINGH	Mr.SMT USHA KUMARI NO-1 (SPP247)
43.	CR. APP (SJ)/886/2017 14A(2) OF SC/ST AC	3	BHIM SINGH vs THE STATE OF BIHAR	Mr.RANJEET CHOUBEY	Mr.SMT USHA KUMARI NO-1 (SPP247) Mr.SANJAY KUMAR PANDEY Mr.ASHUTOSH TRIPATHY
44.	CR. APP (SJ)/889/2017 14A SC/ST ACT	3	SULTAN NADAF vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.BINAY KRISHNA (SPP245)
45.	CR. APP (SJ)/892/2017 14(A)(2) SC/ST ACT	3	KALANAND YADAV & ORS vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SMT USHA KUMARI NO-1 (SPP247)
46.	CR. APP (SJ)/893/2017 R.I. FOR 5 YEARS (	3	MINTU MANJHI vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	Mr.SRI BINOD BIHARI SINGH (APP87)
47.	CR. APP (SJ)/894/2017 14(A)(2) SC/ST ACT	3	JAY SINGH & ANR vs THE STATE OF BIHAR	Mr.AJIT RANJAN KUMAR Mr.SUSHIL KUMAR JHA Mr.HARENDRA KUMAR SINGH	Mr.SRI SADANAND PASWAN (SPP246)
48.	CR. APP (SJ)/895/2017 14A OF SC/ST ACT	3	PUNAM DEVI vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.SRI SADANAND PASWAN (SPP246)
49.	CR. APP (SJ)/897/2017 R.I. FOR 10 YEARS	3	KAMIL @ KAMIL ALAM @ MD. KAMIL ALAM vs THE STATE OF BIHAR	Mr.SANJESH KUMAR SINGH Mr.F.R. MALLICK	Mr.SRI ZEYAUL HODA (APP69)
50.	CR. APP (SJ)/898/2017 14A(2) OF SC/ST AC	3	AJAY YADAV @ JAI YADAV vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.RAJ BANSH DUBEY Mr.RUDAL SINGH	Mr.SRI SADANAND PASWAN (SPP246) Mr.RANA BALJIT SINGH
51.	CR. APP (SJ)/899/2017 R.I. FOR 5 YEARS (	3	MOKIM DEWAN & ORS vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA	Mr.SRI ABHAY KUMAR (APP70)
52.	CR. APP (SJ)/900/2017 14A (2) SC/ST ACT	1	WAKIL SAHANI @ WAKIL SAHNI vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SRI SADANAND PASWAN (SPP246) Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR

(AT 2.15 P.M.)

FOR JUDGMENT

1. with	CR. APP (SJ)/459/2015 PROBATION OF OFFEN	7	AMRENDRA KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.GAURAV GOVIND	Mr.ABHAY KUMAR(APP) Mr.MANISH KUMAR NO-2
2.	CR. APP (SJ)/239/2015 R.I.FOR ONE YEAR(3 CR. APP(SJ)	3	YOG NARAYAN JHA & ORS. vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.ABHA SINGH(APP)

FOR HEARING

1.	CR. APP (SJ)/196/2015 R.I. FOR 7 YEARS (	5	SUNIL PASWAN & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.ANIMESH KUMAR MISHRA (AC)	Mr.S.A. AHMAD (APP) Mr.SUNEIL KUMAR THAKUR
2.	CR. APP (SJ)/197/2015 R.I.FOR 3 YEARS(3	3	RAKESH YADAV & ORS vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SUJIT KR.SINGH(APP)
3.	CR. APP (SJ)/198/2015 R.I.FOR 2 YEARS(1	3	SHARDA PRASAD SINGH & ORS vs THE STATE OF BIHAR	Mr.SARVESH KUMAR SINGH	Mr.Z.HODA(APP)
4.	CR. APP (SJ)/199/2015 R.I. FOR 3 YEARS(3	3	MANISH KUMAR AGARWAL @ MANISH AGARWAL & ANR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.Z.HODA(APP)
5. with	CR. APP (SJ)/200/2015 R.I. FOR 5 YEARS(3	3	SHITAL DAS YADAV vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH Mr.HARI NANDAN PRASAD YADAV	Mr.BIPIN KUMAR(APP)
6.	CR. APP (SJ)/203/2015 IMPRISONMENT 5YEAR CR. APP(SJ)	4	TUNNI BELDAR & ANOTHER vs THE STATE OF BIHAR	Mr.BIMLENDU SHEKHER THAKUR Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.BIPIN KUMAR (APP)
7.	CR. APP (SJ)/202/2015 R.I. FOR 7 YEARS (	6	KAMA PASWAN & ORS. vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI Mr.MRIGENDRA PRATAP SINGH Mr.SANJAY KUMAR	Mr.Z.HODA (APP) Mr.PURUSHOTTAM KUMAR Mr.RAMESH SINGH

8. with	CR. APP (SJ)/263/2015 R.I.FOR TEN YEARS(	7	MD. ISHRAFIL @ TULANA @ TUNNA vs THE UNION OF INDIA THROUGH N.C.B., PATNA	Mr.DR. BRAHMA DEO PRASAD Mr.RAKESH KUMAR	Mr.SANJAY KUMAR(ASG) Mr.MANOJ KUMAR SINGH (CGC)
9.	CR. APP (SJ)/271/2015 R.I.FOR TEN YEARS(CR. APP(SJ)	4	MARJEM SHEIKH vs THE UNION OF INDIA THROUGH N.C.B. PATNA	Mr.DR. BRAHMA DEO PRASAD Mr.RAKESH KUMAR	Mr.MANOJ KUMAR SINGH (CGC)
10.	CR. APP (SJ)/320/2015 AGAINST CONVICTION	10	SUNIL KUMAR @ SUNIL SINGH & ORS. vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.DEVENDRA PRASAD SINGH Mr.NILESH KUMAR	Mr.BIPIN KUMAR(APP) Mr.PAWAN KUMAR
11.	CR. APP (SJ)/572/2015 R.I.FOR 10 YEARS(	5	LOVELY DEVI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.S.A.AHMAD(APP)
12. with	CR. APP (SJ)/579/2015 R.I.FOR 7 YEARS (	4	SHIV SHANKAR SINGH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SMT.ABHA SINGH(APP) Mr.BINDHYACHAL SINGH Mr.RAM BINOD SINGH
13.	CR. REV./1017/2015 AGAINST CONVICTION CR. APP(SJ)	4	NAVEEN SINGH @ NAVEEN PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH Mr.PARIJAT SAURAV	Mr.UMESHANAND PANDIT(APP) Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH Mr.BHASKAR SHANKAR
14.	CR. APP (SJ)/592/2015 S.I. FOR 10 YEAR (	4	SHAMBHU SAH vs THE STATE OF BIHAR	Mr.SHRI PRAKASH TIWARI	Mr.BINOD BIHARI SINGH (APP)
15.	CR. APP (SJ)/593/2015 R.I.FOR 8 YEARS (	4	DILIP PASWAN vs THE STATE OF BIHAR	Mr.VINAY RANJAN	Mr.S.A.AHMAD(APP)
16. with	CR. APP (SJ)/599/2015 R.I. FOR10 YEARS (	5	HIRALAL YADAV @ SIKANDAR YADAV vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.ABHAY KUMAR (APP)
17.	CR. APP (SJ)/600/2015 R.I. FOR10 YEARS (CR. APP(SJ)	3	TULSI SAH vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.Z.HODA (APP)
18. with	CR. APP (SJ)/608/2015 R.I.FOR SEVEN YEAR	5	JAI KUMAR @ JAI PRAKASH vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.BIPIN KUMAR(APP) Mr.ARIF DAULA SIDDIQUIE Mr.KUMAR RAVISH
19. with	CR. APP (SJ)/496/2015 R.I.FOR SEVEN YEAR CR. APP(SJ)	5	MUNTZIM KAMAL vs THE STATE OF BIHAR	Mr.ANSUL Mr.ANUJ KUMAR	Mr.S.A.AHMAD(APP) Mr.ARIF DAULA SIDDIQUIE Mr.KUMAR RAVISH
20. with	CR. APP (SJ)/567/2015 R.I.FOR 7 YEARS (CR. APP(SJ)	4	VIVEK KUMAR vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SUJIT KR.SINGH(APP) Mr.ARIF DAULA SIDDIQUIE Mr.KUMAR RAVISH
21.	CR. APP (SJ)/520/2015 R.I. FOR10 YEARS (CR. APP(SJ)	5	RAVI RAI vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.SUJIT KUMAR SINGH (APP) Mr.ARIF DAULA SIDDIQUIE Mr.KUMAR RAVISH
22.	CR. APP (SJ)/610/2015 BIHAR SPL.COURTS A	3	KAPIL MUNI RAI & ORS vs STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY VIGILANCE DEPARTMENT GOVT. OF BIHAR	Mr.RAJNEESH	Mr.RAMAKANT SHARMA(L.O,I/C VIGI)
23. with	CR. APP (SJ)/622/2015 R.I.FOR FIVE YEARS	8	CHHOTU SINGH @ CHHOTU SIGH vs THE STATE OF BIHAR	Mr.DHRAMVEER Mr.CHANDAN KUMAR KASHYAP	Mr.VISHWANATH PD.SINGH(EOU) Mr.BINOD BIHARI SINGH
24.	CR. APP (SJ)/756/2015 R.I. FOR 5 YEARS (CR. APP(SJ)	4	DEEPAK SINGH @ DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	Mr.DHRAMVEER Mr.CHANDAN KUMAR KASHYAP	Mr.ABHA SINGH (APP)
25. with	CR. APP (SJ)/640/2015 R.I.FOR 7 YEARS (	4	ANIRUDH RAM vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.PRAKASH CHANDRA JHA	Mr.BIPIN KUMAR(APP) Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA
26. with	CR. APP (SJ)/652/2015 IMPRISONMENT FOR 7 CR. APP(SJ)	4	BHUAR RAM @ BHUAUR RAM & ORS vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.PRAKASH CHANDRA JHA	Mr.S.A. AHMAD (APP) Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA
27.	CR. APP (SJ)/644/2015 R.I. FOR 7 YEARS(3 CR. APP(SJ)	3	SURAJ PRASAD & ANR vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.PRAKASH CHANDRA JHA	Mr.SMT. ABHA SINGH(APP) Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA
28.	CR. APP (SJ)/645/2015 R.I.FOR SIX MONTHS	4	MANOHAR RAI @ MANOHAR ROY vs STATE OF BIHAR & ANR	Mr.GANGA PRASAD BIMAL Mr.RAJA SURENDRA MOHAN Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA Mr.AARUNI SINGH	Mr.S.A.AHMAD(APP) Mr.MR. SATYADARSHI SANJAY Mr.ANJANI KR.SHARAN (CGC)
29. with	CR. APP (SJ)/667/2015 R.I. FOR 10 YEARS(	3	NAND KISHORE RAM vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SMT. ABHA SINGH(APP)
30. with	CR. APP (SJ)/678/2015 R.I. FOR10 YEARS (CR. APP(SJ)	3	AJAY PASWAN @ BADAL vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.BIPIN KUMAR (APP)
31. with	CR. APP (SJ)/680/2015 R.I.FOR TEN YEARS(CR. APP(SJ)	3	ASHOK MAHTO @ ASHOK KUMAR vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SUJEET KUMAR SINGH(APP)

32.	CR. APP (SJ)/713/2015 R.I.FOR TEN YEARS(CR. APP(SJ)	4	VIJAY KUMAR SINGH @ VIJAY PRASAD vs THE STATE OF BIHAR	Mr.RABINDRA KUMAR	Mr.ABHA SINGH(APP)
33.	CR. APP (SJ)/670/2015 AGAINST CONVICTION	4	AMIT KUMAR & ORS. vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN	Mr.Z.HODA(APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA
34. with	CR. APP (SJ)/693/2015 R.I. FOR 7 YEARS(3	3	RAMDEO SAH & ORS. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SUJIT KR.SINGH(APP)
35.	CR. APP (SJ)/782/2015 R.I. FOR 7 YEARS (CR. APP(SJ)	6	SAKALDEO SAH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.BINOD BIHARI SINGH (APP)
36.	CR. APP (SJ)/695/2015 R.I.FOR TEN YEARS(	3	SARAFAT AHMED vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.S.N.PRASAD(APP)
37.	CR. APP (SJ)/697/2015 R.I. FOR 5 YEARS(3	5	MD. AFTAB ALAM @ AFTAB AALAM & ORS vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA Mr.RAGHVENDRA KUMAR SINGH	Mr.BIPIN KUMAR(APP)
38.	CR. APP (SJ)/701/2015 R.I. FOR 10 YEARS(	4	HIRA MAHALDAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.S.A.AHMAD(APP)
39.	CR. APP (SJ)/731/2015 R.I.FOR TEN YEARS(	4	NASEER ALI @ NASEER AHMAD vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.BIPIN KUMAR(APP)
40.	CR. APP (SJ)/24/2016 IMPRISONMENT FOR 1	4	AJAY SAHANI vs THE STATE OF BIHAR	Mr.SATISH KUMAR	Mr.SUJEET KUMAR SINGH (APP)
41.	CR. APP (SJ)/32/2016 R.I. FOR 10 YEARS	5	RANJEET SAHANI @ RANJIT SAHANI vs THE STATE OF BIHAR	Mr.NITYA NAND TIWARY	Mr.BINOD BIHARI SINGH (APP)
42.	CR. APP (SJ)/53/2016 R.I.FOR 10 YEARS(	4	SAUDAGAR TANTI vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.Z.HODA(APP)
43.	CR. APP (SJ)/62/2016 R.I.FOR 10 YEARS(	8	KIRTAN SHARMA vs THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.BIPIN KUMAR(APP) Mr.RAJ KUMAR Mr.VIJAY KUMAR
44. with	CR. APP (SJ)/75/2016 R.I.FOR 7 YEARS(3	4	JAHOOR ANSARI & ANR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.Z.HODA(APP)
45.	CR. APP (SJ)/229/2016 R.I. FOR 7 YEARS (CR. APP(SJ)	1	KARMULLA ANSARI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.Z.HODA (APP)
46.	CR. APP (SJ)/77/2016 R.I.FOR 7 YEARS(3	3	GOVIND SHARMA @ GOVIND KUMAR SHARMA vs THE STATE OF BIHAR	Mr.RAJ KUMAR	Mr.ABHAY KUMAR(APP)
47. with	CR. APP (SJ)/78/2016 R.I. FOR10 YEARS (	3	MUNNA MOHAMMAD vs THE STATE OF BIHAR	Mr.KULANAND JHA Mr.NAGENDRA KUMAR	Mr.SUJEET KUMAR SINGH (APP)
48. with	CR. APP (SJ)/141/2016 R.I. FOR 10 YEARS(CR. APP(SJ)	3	SIZIRA KHATOON vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA Mr.RASHMI JHA Mr.ABHISHEK KUMAR	Mr.SUJIT KUMAR SINGH(APP)
49.	CR. APP (SJ)/143/2016 R.I.FOR TEN YEARS(CR. APP(SJ)	3	SITA DEVI & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA Mr.RASHMI JHA Mr.ABHISHEK KUMAR	Mr.BIPIN KUMAR(APP)
50.	CR. APP (SJ)/79/2016 R.I. FOR 10 YEARS(	4	RAMAKANT RAM & ORS vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.SUJEET KR.SINGH(APP) Mr.SHYAM KUAMR Mr.SUMEET KUMAR SINGH
51.	CR. APP (SJ)/81/2016 R.I. FOR 8 YEARS(3	3	DINESH SAH vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.ABHAY KUMAR(APP)
52.	CR. APP (SJ)/97/2016 R.I. FOR10 YEARS (	4	SHEO SHANKAR SAH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHIW KUMAR PRABHAKAR Mr.UMA SHANKAR SHARMA	Mr.BINOD BIHARI SINGH (APP)
53.	CR. APP (SJ)/137/2016 R.I.FOR TEN YEARS(	4	NARESH KESHARI vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.ABHAY KUMAR (APP)
54.	CR. APP (SJ)/144/2016 R.I.FOR 10 YEARS(	4	JAMIL AKHTAR & ANR. vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN PANDEY	Mr.ABHA SINGH(APP)
55.	CR. APP (SJ)/146/2016 R.I. FOR 10 YEARS(	5	BUCHI DEVI @ BUCHHI @ BACHI DEVI vs THE STATE OF BIHAR	Mr.RAJ NARAYAN MISHRA Mr.MANOJ KUMAR Mr.ABHISHEK KUMAR	Mr.BINOD BIHARI SINGH(APP)
56.	CR. APP (SJ)/151/2016 R.I. FOR 7 YEARS(3	4	BUDU RAM PANDEY @ BUDH RAM PANDEY vs THE STATE OF BIHAR	Mr.JAI KISHORE SHARMA Mr.RANJEET KUMAR	Mr.S.A.AHMAD(APP)
57. with	CR. APP (SJ)/184/2016 R.I. FOR 10 YEARS(	4	NOORJAHAN KHATOON vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.Z.HODA(APP)
58.	CR. APP (SJ)/198/2016 R.I.FOR TEN YEARS(CR. APP(SJ)	3	KHEDU RAI & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.Z.HODA(APP)
59.	CR. APP (SJ)/195/2016 R.I.FOR SEVAN YEAR	4	RANVEER YADAV vs THE STATE OF BIHAR	Mr.ANJANI KUMAR JHA	Mr.SUJEET KUMAR SINGH(APP)
60.	CR. APP (SJ)/224/2016 R.I. FOR 10 YEARS(	6	SARBJIT KUMAR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.MALAY KUMAR CHOUDHARY	Mr.SUJEET KUMAR SINGH(APP) Mr.JAVED ASLAM Mr.ANUJ KUMAR
61.	CR. APP (SJ)/268/2016 R.I.FOR 10 YEARS (	5	NAVEEN KUWAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.Z.HODA(APP)
62.	CR. APP (SJ)/286/2016 R.I.FOR TEN YEARS(	6	MANISH KUMAR MISHRA vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.Z.HODA(APP)

63.	CR. APP (SJ)/337/2016 R.I. FOR 10 YEARS(	6	MANORAMA DEVI vs THE STATE OF BIHAR	Mr.PRAFULL CHANDRA JHA	Mr.SUJEET KUMAR SINGH(APP)
64.	CR. APP (SJ)/425/2016 R.I.FOR 10 YEARS (	7	SAUDHIN NUT @ SAHABUDDIN NUT & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI SUJIT KUMAR SINGH (APP180)
65. with	CR. APP (SJ)/440/2016 BIHAR SPECIAL COUR	5	DR. AMBUJ KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.RAVI RANJAN Mr.SUNIL KUMAR	Mr.RAMAKANT SHARMA(L.O.,I/C VIG.)
66.	CR. APP (SJ)/446/2016 BIHAR SPECIAL COUR CR. APP(SJ)	4	SMT. MADHUMITA VERMA & ORS vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.RAVI RANJAN Mr.SUNIL KUMAR	Mr.RAMA KANT SHARMA(L.O,I/C VIGI)
67.	CR. APP (SJ)/458/2016 AGAINST CONVICTION	3	SUSHIL CHOUDHARY vs THE STATE OF BIHAR	Mr.NAVJOT YESHU	Mr.SRI SUJIT KUMAR SINGH (APP180)
68. with	CR. APP (SJ)/492/2016 R.I.FOR 10 YEARS (	6	SUJIT KHAIRA @ SUJIT KR. KHAIRA @ JAGDISH KORA vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.SMT. ABHA SINGH (APP2) Mr.ABHA SINGH (APP)
69.	CR. APP (SJ)/487/2016 R.I.FOR 10 YEARS (CR. APP(SJ)	4	JANKI MANDAL vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.AKHAURI KAMAL KISHORE SAHAY Mr.ANSUL	Mr.SRI ZEYAUL HODA ()
70. with	CR. APP (SJ)/494/2016 R.I.FOR 10 YEARS (	5	SUJIT KHAIRA @ SUJIT KR. KHAIRA @ JAGDISH KORA vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.SRI BIPIN KUMAR (APP17)
71.	CR. APP (SJ)/532/2016 R.I.FOR 10 YEARS (CR. APP(SJ)	6	JANKI MANDAL vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI ZEYAUL HODA () Mr.Z.HODA (APP)
72.	CR. APP (SJ)/570/2016 R.I. FOR 6 YEARS(2	5	IMTIYAZ SAIN @ MALLU SAIN @ MALLU vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR SINGH	Mr.SRI SHYED ASHFAQUE AHMAD (APP64) Mr.S.D.SANJAY (ADDL.S.G) Mr.MANOJ KR.SINGH (CGC)
73.	CR. APP (SJ)/571/2016 R.I. FOR 10 YEARS	5	FAKIRA PAL @ FAKIR PAL vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.SHASHI BHUSHAN SINGH Mr.DHANANJAY KUMAR	Mr.SRI ZEYAUL HODA (APP69)
74.	CR. APP (SJ)/576/2016 R.I. FOR 10 YEARS(	5	JALAJ KUMAR vs THE STATE OF BIHAR	Mr.SYED EHTESHAMUDDIN	Mr.SRI ZEYAUL HODA (APP69)
75.	CR. APP (SJ)/586/2016 R.I.FOR 7 YEARS (3	5	CHANDAN KUMAR SINGH @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.OM PRAKASH PRASAD Mr.MRIGENDRA PRATAP SINGH	Mr.SRI ZEYAUL HODA (APP69)
76.	CR. APP (SJ)/587/2016 CONVERTED FROM CR. IN (CR. APP (DB)/626/2016)	5	GUDDU KUMAR BARNWAL @ GUDDU BARNWAL vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH Mr.MANOJ KUMAR Mr.ARVIND KUMAR SHARMA	Mr.SRI DILIP KUMAR SINHA (APP20)
77.	CR. APP (SJ)/593/2016 R.I FOR 5 YEARS 10	5	RAJ KISHORE SINGH vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH	Mr.SRI SHYED ASHFAQUE AHMAD (APP64) Mr.AJAY KUMAR SHARMA
78.	CR. APP (SJ)/595/2016 R.I. FOR 7 YEARS (	8	BHULAN SAH vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.RAKESH KUMAR NO.1 Mr.ANSUL	Mr.SRI ZEYAUL HODA (APP69) Mr.MADHURENDRA KUMAR
79.	CR. APP (SJ)/609/2016 R.I FOR 5 YEARS (3	5	NAND KISHOR SINGH vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL	Mr.SRI ABHAY KUMAR (APP70)
80.	CR. APP (SJ)/630/2016 R.I.FOR 7 YEARS (	5	JITENDRA MANDAL vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.SRI ZEYAUL HODA (APP69)
81.	CR. APP (SJ)/631/2016 R.I.FOR 10 YEARS (	5	JAINI MANDAL @ JAUNI MANDAL @ JAI PRAKASH MANDAL vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI BINOD BIHARI SINGH (APP87)

Monday the 24th April 2017
Court No. 23 (AT 10.30 A.M.)
Mr. Justice Rajendra Kumar Mishra

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. MISC./2321/2017 A.BAIL IPC 498A & A.BAIL	3	SANTOSH KUMAR PASWAN vs STATE OF BIHAR & ANR	Mr.SANJAY KR. SINHA	Mr.MD. ANZARUL HAQUE SAHARA (APP225)	
2.	CR. MISC./2473/2017 A.BAIL U/S 364/34 A.BAIL	3	ANKIT NARAIN SHAHI vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR DWIVEDI Mr.SAGHIR AHMAD	Mr.SRI PRADEEP NARAIN KUMAR (APP205)	
3.	CR. MISC./10965/2017 A.BAIL IPC 406,420A.BAIL	1	DHANJEET KUMAR vs THE STATE OF BIHAR	Mr.UDAY KUMAR MISHRA Mr.SUDAMA KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)	
			FOR ADMISSION			
1.	CR. MISC./19850/2016 A.BAIL IPC 420,406A.BAIL	15	MANISH KUMAR vs THE STATE OF BIHAR	Mr.ANSUL Mr.JAVED ASLAM	Mr.HIRDAY PD. SINGH(APP) Mr.SURESH PD SINGH NO.1	
2.	CR. MISC./34308/2016 A.BAIL 420,409 IPCA.BAIL	7	RAMESHWAR BHARTI @ RAMESHWAR BHARATI vs STATE OF BIHAR & ANR	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SRI DAMODAR PRASAD TIWARY (APP93) Mr.SHAILENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH	
3.	CR. MISC./42412/2016 A.BAIL 420,406,120A.BAIL	8	SACHCHIDA NAND SHARMA vs THE STATE OF BIHAR	Mr.SAKET TIWARY	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) Mr.PAWAN KUMAR Mr.AJAY KUMAR SINHA	
4.	CR. MISC./42546/2016 A.BAIL IPC 406,420A.BAIL	3	SUKDEO PASWAN vs THE STATE OF BIHAR	Mr.RABINDRA NATH KANTH	Mr.SRI UMESH LAL VERMA (APP146)	
5.	CR. MISC./47199/2016 A.BAIL IPC 420, 40A.BAIL	8	SHIV NARAYAN OJHA @ SHEO NARAYAN OJHA & ORS vs STATE OF BIHAR & ANR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI SHAILENDRA KUMAR - 1 (APP60) Mr.ANIL KUMAR	
6.	CR. MISC./49799/2016 A.BAIL IPC 406,409A.BAIL	3	MAMTA DEVI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.NAVESH NANDAN Mr.SURENDRA PRASAD SINGH Mr.ASHOK KUMAR	Mr.SMT. NIRMALA KUMARI (APP167)	
7.	CR. MISC./54798/2016 A.BAIL IPC 420, 40A.BAIL	3	PRADEEP KUMAR SAH @ PRADEEP SAH vs STATE OF BIHAR & ANR	Mr.AMAR NATH YADAV	Mr.SRI BRAJENDRA NATH PANDEY (APP91)	
8.	CR. MISC./54883/2016 A BAIL IPC 302,364A.BAIL	3	KANHAIYA DAS vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.SMT. INDU BALA PANDEY (APP27) Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	
9.	CR. MISC./55728/2016 A.BAIL IPC 409,420A.BAIL	9	SURENDRA NATH THAKUR & ORS vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SRI GOPESH KUMAR (APP26)	
10.	CR. MISC./202/2017 A.BAIL IPC 420,467A.BAIL	1	SAROJ SINHA vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153) Mr.RAMAKANT SHARMA (L.O,I/C VIGILANCE)	
11.	CR. MISC./651/2017 A. BAIL IPC 302,20A.BAIL	3	AMIRCHAN @ AMIR CHANDRA CHAUDHARY @ AMIRCHAN CHAUDHARY vs THE STATE OF BIHAR	Mr.PREM RANJAN KUMAR Mr.DHARMENDRA KUMAR	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)	
12.	CR. MISC./736/2017 A.BAIL 420,406,409A.BAIL	3	AMRENDRA KUMAR vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR Mr.PRAMOD KUMAR SINGH	Mr.SMT. REENA SINHA (APP163)	
13.	CR. MISC./2318/2017 A.BAIL IPC 366A,12A.BAIL	5	MITHILESH PRASAD CHAURASIYA @ MITHLESH KUMAR CHAURASIYA vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)	
14.	CR. MISC./2333/2017 A.BAIL IPC 364,34A.BAIL	4	BIBEK YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.SRI KALYAN SHANKAR (APP30)	
15.	CR. MISC./2411/2017 A.BAIL 406,420,467A.BAIL	3	MD. NISAR vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR JHA Mr.NEELAM KUMARI	Mr.SRI ZAINUL ABEDIN (APP196) Mr.SANJEEV KUMAR JHA	
16.	CR. MISC./2423/2017 A.BAIL 498A,323,42A.BAIL	4	SHIV SHANKAR YADAV vs STATE OF BIHAR & ANR	Mr.GAGAN DEO YADAV Mr.SANTOSH KUMAR Mr.VINOD KUMAR Mr.AMIT RANJAN Mr.NIRANJAN KUMAR Mr.KUSUM RANI	Mr.SMT. MEENA SINGH (APP166) Mr.SURESH KUMAR	
17.	CR. MISC./2513/2017 A.BAIL 498(A) IPCA.BAIL	3	JOGENDRA CHOUDHARY vs STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD	Mr.SRI JAI NARAIN THAKUR (APP184) Mr.ANISH KUMAR	
18.	CR. MISC./2589/2017 A.BAIL 307,323,341A.BAIL	4	CHHATHU SAHNI & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SRI AKBAR ALI (APP7)	

19.	CR. MISC./4406/2017 A.BAIL IPC 302,341A.BAIL	1	MD. SONU vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.SRI TAPESHWAR SHARMA (APP170)
20.	CR. MISC./5131/2017 A. BAIL 7 E. C. ACA.BAIL	3	MD. FAIYAJ AHMAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.BINOD KUMAR SINGH	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
21.	CR. MISC./5666/2017 A.BAIL IPC 341,323A.BAIL	5	RAKESH SAO @ RAKESH KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.SRI JITENDRA KUMAR SINGH (APP98) Mr.RAJESH KUMAR Mr.SANTOSH KUMAR PANDEY
22.	CR. MISC./5770/2017 A.BAIL IPC 406A.BAIL	3	VIJAY SHARMA @ VIJAY KUMAR SHARMA vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.SRI MUSTAQUE ALAM (APP36)
23.	CR. MISC./6344/2017 A.BAIL IPC 419,420A.BAIL	3	VIJAY KUMAR vs THE STATE OF BIHAR	Mr.AVINASH Mr.ANUJ KUMAR SINGH Mr.ARVIND KUMAR PRADHAN	Mr.SRI PANCHANAND PANDIT (APP115)
24.	CR. MISC./6381/2017 A. BAIL IPC 420,A.BAIL	3	RAM AWADHESH SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.SRI UDAY PRATAP SINGH (APP178)
25.	CR. MISC./6899/2017 A.BAIL IPC 406,420A.BAIL	4	SANJAY SINGH @ GOPAL SINGH vs THE STATE OF BIHAR	Mr.ANAND PRAKASH PRABHAKAR	Mr.SRI RAM NARESH RAY (APP212) Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR
26.	CR. MISC./6920/2017 A.BAIL IPC 409A.BAIL	4	MD. ASHRAF RAZA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR JHA	Mr.SRI S.M. RAHMAN (APP57)
27.	CR. MISC./6954/2017 A.BAIL IPC 302,201A.BAIL	3	MANITA DEVI @ MANISHA KUMARI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.JAY PRAKASH SINGH	Mr.SRI AMIT KUMAR RAKESH (APP179)
28.	CR. MISC./8005/2017 A. BAIL IPC 386,42A.BAIL	6	PRAFUL KUMAR @ PALPUN MAJUMDAR vs STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY	Mr.R.N.JHA (APP)
29.	CR. MISC./11870/2017 A.BAIL IPC 447,506A.BAIL	3	SURENDRA PRASAD vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY	Mr.SRI KUMAR RANJIT RANJAN (APP211)
30.	CR. MISC./11883/2017 A.BAIL IPC 323,341A.BAIL	1	ROHIT KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.MANOJ VATSAL	Mr.SRI SATYENDRA PRASAD (APP133)
31.	CR. MISC./11965/2017 A.BAIL IPC 420,467A.BAIL	3	KRISHNA SINGH & ORS vs THE STATE OF BIHAR	Mr.SATYAPAL SINGH	Mr.SRI MATLOOB RAB (APP34) Mr.RANG NATH CHOUBEY
32.	CR. MISC./11966/2017 A. BAIL IPC 420,40A.BAIL	1	PREM SHANKAR PASWAN vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SMT. ANUSUIYA JAISWAL (APP81) Mr.PRAMOD KUMAR PANDEY Mr.UMESH KUMAR SINGH Mr.BINOD KUMAR
33.	CR. MISC./12783/2017 A.BAIL IPC 376,419A.BAIL	3	MD. AJAJ @ MD. AJAJ HUSSAIN @ KAUSHAR @ MD. EZAZ HUSSAIN @ MD. EZAZ @ MD. KAISHER vs STATE OF BIHAR & ANR	Mr.SANJIV KUMAR SINGH	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
34.	CR. MISC./12823/2017 A. BAIL IPC 307,4A.BAIL	1	AJAY SHARMA & ANR vs THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.SHEKHAR SINGH Mr.SANJEEV KUMAR	Mr.SMT. PRONATI SINGH (APP44) Mr.SANTOSH KUMAR PANDEY
35.	CR. MISC./12831/2017 A.BAIL IPC 457,380A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI NARSINGH TANTI (APP111)
36.	CR. MISC./12833/2017 A. BAIL IPC 498A,A.BAIL	1	SANTOSH KUMAR DAS @ SANTOSH DAS vs THE STATE OF BIHAR	Mr.UMESH TIWARI	Mr.BRAJ KISHORE PRASAD(APP)
37.	CR. MISC./12835/2017 A. BAIL IPC 498A,A.BAIL	1	RAM NARESH SHARMA @ NARESH THAKUR vs STATE OF BIHAR & ANR	Mr.DUDHESHWAR SINGH Mr.SATISH KUMAR GIRI	Mr.SRI NAWAL KISHORE PRASAD (APP113)
38.	CR. MISC./12838/2017 A. BAIL IPC 302,34A.BAIL	1	SITO MANJHI & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI NARSINGH TANTI (APP111)
39.	CR. MISC./12839/2017 A. BAIL IPC 406,A.BAIL	1	VIVEK KUMAR @ VIVEK PRASAD vs THE STATE OF BIHAR	Mr.SHANKAR KUMAR	Mr.SRI NAVIN KUMAR PANDEY (APP112)
40.	CR. MISC./12841/2017 A. BAIL IPC 363,36A.BAIL	1	KRISHNA YADAV vs THE STATE OF BIHAR	Mr.DHARMENDRA JHA	Mr.SMT. MADHURI LATA (APP103)
41.	CR. MISC./13362/2017 A.BAIL IPC 307,147A.BAIL	1	MD. SADDAM vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PANKAJ KUMAR	Mr.SRI PRANAV KUMAR (APP207)
42.	CR. MISC./13363/2017 A.BAIL IPC 47(A)(FA.BAIL	1	JAWAHAR CHAUDHARY vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
43.	CR. MISC./13364/2017 A.BAIL IPC 307,341A.BAIL	1	SHYAM DEO PRASAD & ANR vs THE STATE OF BIHAR	Mr.CHANDRA KANT	Mr.SRI BINOD KUMAR 2 (APP88)
44.	CR. MISC./13368/2017 A. BAIL IPC 420,46A.BAIL	1	MD. ZEYAUDDIN vs STATE OF BIHAR & ANR	Mr.MD. ANISUR RAHMAN	Mr.SRI AJIT KUMAR (APP73) Mr.VINOD KUMAR
45.	CR. MISC./13371/2017 A. BAIL IPC 304B,2A.BAIL	1	PINKI DEVI @ ARCHANA KUMARI & ANR vs THE STATE OF BIHAR	Mr.KEDAR JHA	Mr.SRI UMANATH MISHRA (APP234) Mr.VIRENDRA KUMAR

46.	CR. MISC./13372/2017 A.BAIL IPC 420 R/WA.BAIL	1	REHANA KHATUN & ORS vs STATE OF BIHAR & ANR	Mr.VINOD KUMAR SETH Mr.RAJESH KUMAR	Mr.SRI MANOJ KUMAR - 1 (APP185) Mr.SANJEET KUMAR
47.	CR. MISC./13375/2017 A.BAIL IPC 307,147A.BAIL	1	ANIL PANDEY vs THE STATE OF BIHAR	Mr.RANA BALJIT SINGH	Mr.SRI LALAN KUMAR (APP224) Mr.ANURAG ANAND
48.	CR. MISC./13380/2017 A.BAIL IPC 272,273A.BAIL	1	PINTU YADAV & ORS vs THE STATE OF BIHAR	Mr.SYED EHTESHAMUDDIN	Mr.SRI SURENDRA KUMAR (APP190)
49.	CR. MISC./13381/2017 A.BAIL IPC 498A,30A.BAIL	1	RABEYA KHATOON @ RABYA KHATOON & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.SHAMSHAD ALAM	Mr.SRI RAM NARESH RAY (APP212)
50.	CR. MISC./13383/2017 A. BAIL IPC 376A.BAIL	1	KESHAW YADAV vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.SRI KUMAR RANJIT RANJAN (APP211)
51.	CR. MISC./13384/2017 A.BAIL IPC 302,34A.BAIL	1	RAJENDRA YADAV & ORS vs THE STATE OF BIHAR	Mr.NIRAJ KUMAR	Mr.SRI RAJBALLABH SINGH (APP122) Mr.RAKESH SINGH Mr.BHASKAR SHANKAR
52.	CR. MISC./13387/2017 A.BAIL IPC 307,341A.BAIL	1	SAURAV KUMAR @ SAURAV MAHALDAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SRI RAMCHANDRA SAHANI (APP124)
53.	CR. MISC./13388/2017 A.BAIL IPC 498A,32A.BAIL	1	SOHAN SAH vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR MANOJ	Mr.SMT. SAHIN BEGAM (APP134)
54.	CR. MISC./13389/2017 A. BAIL IPC 307,1A.BAIL	1	RINKU PASWAN vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.DR. RABINDRA KUMAR (APP206)
55.	CR. MISC./13390/2017 A.BAIL IPC 307,323A.BAIL	1	UMESH DAS & ORS vs THE STATE OF BIHAR	Mr.MIRA KUMARI	Mr.SRI PARMANAND KUMAR (APP244)
56.	CR. MISC./13391/2017 A.BAIL IPC 302,201A.BAIL	1	RAM SEWAK SINGH & ORS vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.SRI SATYA NAND SHUKLA (APP130)
57.	CR. MISC./13394/2017 A.BAIL IPC 420,406A.BAIL	1	SUNITA SINGH & ANR vs THE STATE OF BIHAR	Mr.AVINASH Mr.ANUJ KUMAR SINGH Mr.ARVIND KUMAR PRADHAN	Mr.SRI JAGDHAR PRASAD (APP203) Mr.PRAMOD KUMAR SINGH Mr.BIJAY BHANU Mr.MINAKSHI KUMARI
58. with	CR. MISC./13398/2017 A.BAIL IPC 467,468A.BAIL	1	NARESH PRASAD SINGH vs THE STATE OF BIHAR	Mr.GANESH SHARMA Mr.AJAY MUKHERJEE	Mr.SRI PARMANAND KUMAR (APP244)
59.	CR. MISC./4044/2017 A.BAIL 18A,18B,18C A.BAIL	5	AKHLESH KUMAR @ AKHILESH KUMAR vs THE STATE OF BIHAR	Mr.GANESH SHARMA Mr.AJAY MUKHERJEE	Mr.SRI SATYENDRA PRASAD ()
60.	CR. MISC./13399/2017 A.BAIL IPC 406,420A.BAIL	1	ASHARFILAL SINGH & ANR vs THE STATE OF BIHAR	Mr.KAMLESH KUMAR Mr.PRABHA KUMARI Mr.KAHKASHAN ALAM Mr.ANNAPURNA	Mr.SMT. SAHIN BEGAM (APP134) Mr.SHIVA SHANKAR PRASAD SINGH Mr.PUSHPENDRA PRIYEDARSHI
61.	CR. MISC./13401/2017 A.BAIL IPC 498A,34A.BAIL	1	BABLOO SINGH CHANDRAWANSHI @ BABLOO SINGH vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.SMT. ASHA DEVI (APP85)
62.	CR. MISC./13402/2017 A. BAIL IPC 304B,A.BAIL	1	SANJAN KUMARI (CHHOTI NANAD) vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.SMT. ASHA KUMARI (APP197)
63.	CR. MISC./13403/2017 A.BAIL IPC 272,273A.BAIL	1	VINAY KUMAR @ BACHAN @ VINAY vs THE STATE OF BIHAR	Mr.SHIV SAGER SHARMA Mr.NAGENDRA KUMAR	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
64.	CR. MISC./13404/2017 A.BAIL IPC 409A.BAIL	1	SRI BHAGWAT PRASAD @ BHAGWAT SINGH vs THE STATE OF BIHAR	Mr.KAUSHAL KISHORE SINHA Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY	Mr.SRI DASHRATH MEHTA (APP157)
65.	CR. MISC./13406/2017 A.BAIL IPC 272,273A.BAIL	1	SUBHASH PRASAD @ SUBHASH KUMAR vs THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.SHEKHAR SINGH	Mr.SRI DASHRATH MEHTA (APP157)
66.	CR. MISC./13408/2017 A.BAIL IPC 498A & A.BAIL	1	RAJESH PAL vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH	Mr.SMT. VEENA RANI PRASADD. (APP68)
67.	CR. MISC./13410/2017 A.BAIL IPC 414 & 4A.BAIL	1	BACHCHA SINGH vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI IFTEKHAR MAHMOOD (APP202)
68.	CR. MISC./13411/2017 A.BAIL IPC 147,149A.BAIL	1	MANISH SINGH @ MANISH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SUSHIL KUMAR JHA Mr.S.D. SANJAY (ASG)	Mr.SRI KHURSHID ANWAR (APP192) Mr.RAM ANURAG SINGH
69.	CR. MISC./13413/2017 A.BAIL IPC 304B,20A.BAIL	1	RANJEET MAHASETH @ RANJEET KUMAR vs THE STATE OF BIHAR	Mr.KEDAR JHA	Mr.SRI UMANATH MISHRA (APP234) Mr.VIRENDRA KUMAR
70.	CR. MISC./13414/2017 A.BAIL IPC 420,406A.BAIL	1	DEEPAK KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.DR. SHASHI SHEKHAR KISHORE Mr.PREETI	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
71.	CR. MISC./13416/2017 A. BAIL IPC 302,3A.BAIL	1	MD. YOSUF @ YOSUF & ANR vs THE STATE OF BIHAR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)

72.	CR. MISC./13417/2017 A.BAIL IPC 147,148A.BAIL	1	SANJAY KUMAR SHYAM @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
73.	CR. MISC./13418/2017 A. BAIL IPC 406,4A.BAIL	1	RAKESH CHAUDHARY @ RAMBABU CHAUDHARY vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.DR. INDIWAR KUMARI (APP22)
74.	CR. MISC./13420/2017 A. BAIL IPC 419,4A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.SRI ANISH CHANDRA (APP183)
75.	CR. MISC./13425/2017 A.BAIL IPC 307,147A.BAIL	1	RAJEEV KUMAR @ RAJEEV YADAV & ANR vs THE STATE OF BIHAR	Mr.SATISH KUMAR	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
76.	CR. MISC./13430/2017 A. BAIL IPC 341,3A.BAIL	1	MD. ANWAR & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.SMT. ASHA KUMARI (APP197)
77.	CR. MISC./13439/2017 A.BAIL IPC 307,147A.BAIL	1	GUDDU YADAV vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA Mr.VYAS KUMAR MISHRA	Mr.SRI JAI NARAIN THAKUR (APP184)
78.	CR. MISC./13444/2017 A.BAIL IPC 304B,20A.BAIL	1	RANJEET RAI vs THE STATE OF BIHAR	Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA Mr.SHASHI BHUSHAN BHARATI	Mr.SRI NAND KISHORE PD (APP38)
79.	CR. MISC./13447/2017 A.BAIL IPC 147,148A.BAIL	1	KUNDAN SINGH @ KUNDAN KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.JEETENDRA NARAYAN Mr.AMIT NARAYAN	Mr.SRI ATAUR RAHMAN (APP191)
80.	CR. MISC./13465/2017 A.BAIL IPC 468,467A.BAIL	1	SHIVNATH YADAV & ORS vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI ATUL CHANDRA (APP12)
81.	CR. MISC./13469/2017 A.BAIL IPC 307,341A.BAIL	1	MULHAY YADAV & ANR vs THE STATE OF BIHAR	Mr.ANUPA NAND JHA	Mr.SRI S. EHTESHAMUDDIN (APP56)
82.	CR. MISC./13471/2017 A.BAIL IPC 307,147A.BAIL	1	BIRENDRA SAHANI & ORS vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI ANAND KISHORE CHOUDHARY (APP201) Mr.RAJIVE RANJAN SINGH
83.	CR. MISC./13474/2017 A. BAIL IPC 307,3A.BAIL	1	MD. JAWED AKHTAR vs THE STATE OF BIHAR	Mr.BINDESHWAR KUMAR Mr.SHUBHAM KUMAR	Mr.SMT. PRONATI SINGH (APP44)
84.	CR. MISC./13476/2017 A. BAIL IPC 420 &A.BAIL	1	DILIP KUMAR & ANR vs THE STATE OF BIHAR	Mr.SUBHASH KUMAR Mr.MANOJ KUMAR SINGH	Mr.SRI NITYANAND TIWARY (APP41) Mr.PARMESHWAR MEHTA
85.	CR. MISC./13477/2017 A.BAIL IPC 498A,34A.BAIL	1	SUNITA DEVI & ORS vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.ROHIT KUMAR NO-5 Mr.NITU KUMARI NO-7 Mr.JITENDRA KUMAR BHARTI	Mr.SRI ABHAY KUMAR ROY (APP229) Mr.RAMCHANDRA JHA RAMAN Mr.BIDHAN CHANDRA JHA Mr.KRISHNA KUMAR
86.	CR. MISC./13479/2017 A.BAIL IPC 307,341A.BAIL	1	NARAYAN SAH @ NARAYAN KR. SAH vs THE STATE OF BIHAR	Mr.PRIYADARSHI MATRI SHARAN Mr.VISHAL SINHA	Mr.SRI BHARAT LAL (APP15) Mr.ASHOK KUMAR JHA
87.	CR. MISC./13481/2017 A.BAIL IPC 498A,32A.BAIL	1	MANISH KUMAR YADAV @ MANISH KUMAR@MNISH KUMAR vs STATE OF BIHAR & ANR	Mr.SUBHASH KUMAR JHA Mr.NAVIN KUMAR SINGH	Mr.SRI SADANAND PASWAN (SPP246) Mr.SHAILENDRA KUMAR JHA
88.	CR. MISC./13482/2017 A. BAIL IPC 272,2A.BAIL	1	VAIBHAV KUMAR vs THE STATE OF BIHAR	Ms.NITU KUMARI Mr.ADITYA KUMAR Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD	Mr.SMT RENU KUMARI (APP160)
89.	CR. MISC./13483/2017 A.BAIL IPC 498A,30A.BAIL	1	AFTAB ALAM vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SRI RAM BACHAN SINGH (APP189) Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM Mr.MD. ANIS AKHTAR
90.	CR. MISC./13485/2017 A.BAIL IPC 307,147A.BAIL	1	UMESH SAH & ANR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.PRABHAT KUMAR	Mr.SRI RAJKISHORE SINGH (APP172)
91.	CR. MISC./13486/2017 A.BAIL IPC 283,291A.BAIL	1	SOMNI DEVI vs THE STATE OF BIHAR	Mr.NAGESHWAR PRASAD SINHA Mr.MANI MADHUKAR	Mr.SMT. PRONATI SINGH (APP44)
92.	CR. MISC./13492/2017 A. BAIL IPC 307,3A.BAIL	1	GUNJAN KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAMCHANDRA SINGH Mr.NAND LAL SINGH Mr.JITENDRA KUMAR SINGH Mr.SHANKAR KUMAR	Mr.SMT. ANITA KUMARI (APP239)
93.	CR. MISC./13493/2017 A.BAIL 25(1-B)A,26A.BAIL	1	KAMDEO PASWAN vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.SRI NAGENDRA PRASAD (APP169)
94.	CR. MISC./13498/2017 A.BAIL IPC 307,341A.BAIL	1	KAMALDEO YADAV @KAMALDEO JADAV &ORS vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SRI RAMCHANDRA SAHANI (APP124)
95.	CR. MISC./13500/2017 A.BAIL IPC 341,323A.BAIL	1	MRITUNJAY KUMAR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH Mr.DIVYA BHARTI	Mr.MD. FAHIMUDDIN (APP235)
96.	CR. MISC./13501/2017 A. BAIL IPC 341,3A.BAIL	1	KANHAIYA SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SRI RAM BACHAN SINGH (APP189)

97.	CR. MISC./13510/2017 A.BAIL IPC 498A & A.BAIL	1	RAJESH KUMAR PARMAR vs STATE OF BIHAR & ANR	Mr.DR. BIDHU RANJAN	Mr.SRI AKBAR ALI (APP7)
98.	CR. MISC./13519/2017 A.BAIL IPC 307,147A.BAIL	1	RAHUL @ KULLU @ KALLU & ORS vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.SRI SURENDRA KUMAR (APP190)
99.	CR. MISC./13522/2017 A.BAIL IPC 498A,34A.BAIL	1	PINTU YADAV @ SUNIL YADAV vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.PRATIBHA SRIVASTAVA Mr.VARUN KUMAR	Mr.SRI RAJEEV NAYAN (APP231)
100.	CR. MISC./13523/2017 A. BAIL IPC 498A,A.BAIL	1	KANHAIYA KUMAR MANDAL @ KANHAIYA vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.SRI SURESH PRASAD SINGH (APP230)
101.	CR. MISC./13527/2017 A.BAIL IPC 420,467A.BAIL	1	RAJ KISHORE PRASAD SINHA vs STATE OF BIHAR & ANR	Mr.NAND KISHORE SINGH Mr.JITENDRA KUMAR	Mr.SRI NAND KUMAR (APP154) Mr.RAMAKANT SHARMA(L.O,I/C VIG.)
102.	CR. MISC./13529/2017 A. BAIL IPC 406,4A.BAIL	1	NIRMOD KUMAR @ NIRMED KUMAR vs THE STATE OF BIHAR	Mr.BINAY KUMAR	Mr.SMT RENU KUMARI (APP160)
103.	CR. MISC./13530/2017 A. BAIL IPC 307,50A.BAIL	1	BAIDYA NATH JHA & ORS vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI AMRENDRA PRASAD (APP77)
104.	CR. MISC./13531/2017 A. BAIL IPC 419,4A.BAIL	1	RAJENDRA PRASAD vs THE STATE OF BIHAR	Mr.RAJENDRA KUMAR JAIN Mr.AJAY KUMAR JAIN	Mr.SRI SHYAMESHWAR DAYAL (APP63)
105.	CR. MISC./13536/2017 A. BAIL IPC 406,4A.BAIL	1	SHAILENDRA KUMAR YADAV @ SHAILENDRA PRASAD YADAV & ORS vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SRI NAGENDRA PRASAD (APP169)
106.	CR. MISC./15538/2017 A. BAIL IPC 419,42A.BAIL	3	RAJENDRA PRASAD SINGH & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.SMT. MEENA SINGH (APP166) Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA
107.	CR. MISC./17003/2017 A. BAIL IPC 307,34A.BAIL	1	HEERA LAL MANDAL & ORS vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR Mr.MONIKA	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
108.	CR. MISC./17013/2017 A. BAIL IPC 363,36A.BAIL	1	ZAFIR ALAM @ MD. ZAFIR @ MD. JAFIR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA Mr.KASHYAP KAUSHAL	Mr.SMT. RENUKA RATNAKAR (APP125)
109.	CR. MISC./17020/2017 A. BAIL IPC 366,34A.BAIL	1	PRAVEEN MISHRA vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
110.	CR. MISC./17026/2017 A. BAIL IPC 420 & A.BAIL	1	SHIV SHANKAR PRASAD KESHRI @ SHIV SHANKAR PD. KESHRI vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.SRI MADHURANAND JHA (APP102)
111.	CR. MISC./17040/2017 A.BAIL IPC 323,406A.BAIL	1	ANIL KUMAR PANSARI vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.SRI NARSINGH TANTI (APP111)
112.	CR. MISC./17041/2017 A.BAIL IPC 436,34A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI PARMANAND PRASAD (APP116)
113.	CR. MISC./17042/2017 A. BAIL IPC 323,34A.BAIL	1	BHOLANTI DAS vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SMT. RITA VERMA (APP126)
114.	CR. MISC./17043/2017 A.BAIL IPC 307,341A.BAIL	1	RAJ KUMAR RAY @ RAJ KISHOR RAY & ORS vs THE STATE OF BIHAR	Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.SRI SANJAY KUMAR (APP127)
115.	CR. MISC./17044/2017 A.BAIL IPC 302,201A.BAIL	1	KAMLESH SAHNI & ORS vs THE STATE OF BIHAR	Mr.ANWAR KARIM Mr.SURESH MUKHIYA Mr.AMBUJ KUMAR CHANDRA	Mr.SRI HARENDRA PRASAD (APP96)
116.	CR. MISC./17045/2017 A. BAIL IPC 366A,3A.BAIL	1	SHASHI KUMAR vs THE STATE OF BIHAR	Mr.RAKESH KUMAR Mr.SATYESHWAR PRASAD	Mr.SRI PANCHANAND PANDIT (APP115)
117.	CR. MISC./17049/2017 A. BAIL IPC 363,36A.BAIL	1	MOWAJ AHMAD @ SADDAM HUSSAIN vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI UPENDRA KUMAR (APP67)
118.	CR. MISC./17053/2017 A.BAIL IPC 380A.BAIL	1	RAVI RANJAN KUMAR PATEL @ MARUTI NANDAN @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	Mr.RAM SWARUP PRASAD Mr.BAL MUKUND PRASAD SINHA	Mr.SRI ARBIND KUMAR PANDEY (APP84)
119.	CR. MISC./17055/2017 A. BAIL IPC 307,34A.BAIL	1	SHOBHIT KUMAR @ PRABHANSH KUMAR @ SHANU & ANR vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT Mr.MAYANK BILOCHAN	Mr.SRI SHAILENDRA KUMAR - 2 (APP61) Mr.RUDAL PRASAD Mr.RAHUL KUMAR Mr.RANDHIR KUMAR
120.	CR. MISC./17058/2017 A. BAIL IPC 147,34A.BAIL	1	KISHTOO @ ASHISH SAO vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD	Mr.SMT SANGEETA SHARMA (APP58)
121.	CR. MISC./17060/2017 A.BAIL IPC 366A,34A.BAIL	1	MD. TAUSHIK vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
122.	CR. MISC./17066/2017 A. BAIL IPC 498A,3A.BAIL	1	SHANKAR CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.SIDDHARTH HARSH	Mr.SMT. VEENA RANI PRASADD. (APP68)
123.	CR. MISC./17069/2017 A. BAIL IPC 307,1A.BAIL	1	RAJU RAM & ORS vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
124.	CR. MISC./17072/2017 A.BAIL IPC 364,365A.BAIL	1	ASHOK RISHIDEO vs THE STATE OF BIHAR	Mr.SANJEEV VERMA	Mr.MD. SUFIYAN (APP107)

125.	CR. MISC./17073/2017 A.BAIL IPC 323,341A.BAIL	1	GAURI MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.BIJAY BHUSHAN PRASAD Mr.VANDANA SINGH	Mr.SRI PARMANAND PRASAD (APP116)
126.	CR. MISC./17074/2017 A. BAIL 47A,F EXCIA.BAIL	1	MADAN YADAV vs THE STATE OF BIHAR	Mr.PREM RANJAN KUMAR	Mr.MD. SUFIYAN (APP107)
127.	CR. MISC./17080/2017 A. BAIL IPC 302,20A.BAIL	1	BILASH MANDAL & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.MD. ARIF (APP105)
128.	CR. MISC./17081/2017 A.BAIL IPC 307,341A.BAIL	1	MAHESH HARIJAN vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
129.	CR. MISC./17087/2017 A.BAIL IPC 366AA.BAIL	1	RAHUL KUMAR @ SONU vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN NO.II Mr.KUMARI SEEMA SINGH Mr.MOUSHMI RAJ	Mr.SRI RAJENDRA PRASAD NAT (APP123)
130.	CR. MISC./17088/2017 A.BAIL IPC 307,147A.BAIL	1	MOHAN RAI & ORS vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
131.	CR. MISC./17098/2017 A.BAIL IPC 406,420A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.SRI SATYENDRA PRASAD (APP133) Mr.PRAVEEN KUMAR
132.	CR. MISC./17100/2017 A.BAIL IPC 302,307A.BAIL	1	ARJUN YADAV vs THE STATE OF BIHAR	Mr.ANSHUMAN SINGH Mr.RAMAKANT YADAV	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
133.	CR. MISC./17101/2017 A. BAIL IPC 419,4A.BAIL	1	SANJEEV KUMAR JHA vs THE STATE OF BIHAR	Mr.RANJIT JHA	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
134.	CR. MISC./17105/2017 A. BAIL IPC 341,34A.BAIL	1	LALAN KUMAR & ANR vs THE STATE OF BIHAR	Mr.NAGENDRA KUMAR SINGH Mr.SUJIT KUMAR	Mr.SMT. GULNAR BEGAM (APP162)
135.	CR. MISC./17106/2017 A.BAIL IPC 341,323A.BAIL	1	JAHARUN NESA @ JAHRUN NESA & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI TAPESHWAR SHARMA (APP170) Mr.ZAKI HAIDER
136.	CR. MISC./17107/2017 A.BAIL IPC 307,341A.BAIL	1	CHATURI THAKUR vs THE STATE OF BIHAR	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.SRI SANJAY KUMAR (APP127)
137.	CR. MISC./17108/2017 A. BAIL IPC 302,20A.BAIL	1	SHASHI DEVI & ORS vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
138.	CR. MISC./17111/2017 A. BAIL IPC 420,4A.BAIL	1	AJAY KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.NIRANJAN PARIHAR Mr.NAWAL KISHORE SINGH	Mr.SMT. ANUSUIYA JAISWAL (APP81) Mr.ASHOK KUMAR GARG Mr.AMBUJ NAYAN CHAUBEY Mr.DINESHWAR PANDEY Mr.YOGENDRA KUMAR DWIVEDI Mr.ANIMESH KUMAR
139.	CR. MISC./17112/2017 A. BAIL IPC 365A.BAIL	1	AMITABH PRASAD vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH Mr.SANJAY KUMAR	Mr.SRI RAM NARESH RAY (APP212) Mr.SHREE NIWAS SINGH Mr.ASHOK KUMAR
140.	CR. MISC./17115/2017 A. BAIL IPC 498A,A.BAIL	1	PARMANAND SINGH & ORS vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.KUMAR RANJIT RANJAN	Mr.SRI SHYAM BIHARI SINGH (APP173)
141.	CR. MISC./17118/2017 A. BAIL IPC 420,4A.BAIL	1	SRIBALLAV PRASAD @ SRIBALLAV vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI DASHRATH MEHTA (APP157)
142.	CR. MISC./17119/2017 A. BAIL IPC 307,14A.BAIL	1	DILO YADAV @ DILESHWAR YADAV & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
143.	CR. MISC./17122/2017 A.BAIL IPC 143,144A.BAIL	1	CHANDAN @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.SMT. ANITA KUMARI SINGH (APP161)
144.	CR. MISC./17124/2017 A.BAIL IPC 498A,42A.BAIL	1	SANTOSH JHA vs STATE OF BIHAR & ANR	Mr.MD. MUSHTAQUE ALAM Mr.AJAY KUMAR	Mr.SRI AJIT KUMAR (APP73)
145.	CR. MISC./17129/2017 A.BAIL IPC 307,147A.BAIL	1	NAGENDRA SINGH @ NARENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.DIGVIJAY KUMAR OJHA Mr.KAMAL KISHORE SINHA	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
146.	CR. MISC./17130/2017 A. BAIL IPC 498A &A.BAIL	1	MRITYNJAY KUMAR @ MIRTUNJAY KUMAR vs STATE OF BIHAR & ANR	Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR Mr.UMA SHANKAR SHARMA	Mr.SRI ABHAY KUMAR ROY (APP229) Mr.SUNIL SRIVASTAVA
147.	CR. MISC./17133/2017 A. BAIL IPC 304B,2A.BAIL	1	SATNARAYAN RAM vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.RAJEEV RANJAN	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
148.	CR. MISC./17140/2017 A. BAIL IPC 436,34A.BAIL	1	SUMESH YADAV & ORS vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
149.	CR. MISC./17142/2017 A. BAIL IPC 420,46A.BAIL	1	SANTOSH YADAV @ SANTOSH KUMAR YADAV vs STATE OF BIHAR & ANR	Mr.CHANDRASHEKHAR Mr.NEERAD PARASHAR Mr.RAHUL KUMAR	Mr.SRI RANA RANDHIR SINGH (APP209)
150.	CR. MISC./17145/2017 A.BAIL IPC 120B,42A.BAIL	1	SURYA NARAYAN YADAV & ORS vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA Mr.MANJEET MISHRA Mr.MAZHER ALAM	Mr.YOGENDRA KUMAR SINGH (APP)
151.	CR. MISC./17146/2017 A. BAIL IPC 498A,A.BAIL	1	GAUTAM PRASAD SHARMA vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.SRI AJAY KUMAR-1 (APP6)
152.	CR. MISC./17149/2017 A. BAIL IPC 489A,A.BAIL	1	NEELAM DEVI vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.SRI GAURI SHANKAR GUPTA (APP95)

153.	CR. MISC./17152/2017 A.BAIL IPC 304B,34A.BAIL	1	ASHA DEVI vs THE STATE OF BIHAR	Mr.BRIJ BIHARI TIWARY Mr.LALAN KUMAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
154.	CR. MISC./17157/2017 A.BAIL IPC 420,406A.BAIL	1	MD. KAISAR @ MD. KAISAR ALAM vs STATE OF BIHAR & ANR	Mr.KUNDAN KUMAR SINGH	Mr.SRI PARMESHWAR MEHTA (APP42)
155.	CR. MISC./17160/2017 A.BAIL IPC 498A,34A.BAIL	1	ARBIND KUMAR YADAV @ ARBIND KUMAR & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.MD. ANSARUL HAQUE (APP159) Mr.UMESH CHANDRA VERMA
156.	CR. MISC./17164/2017 A.BAIL IPC 354,420A.BAIL	1	RANJIT KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.BIJAY SHANKAR CHOUBEY Mr.GAJENDRA NATH OJHA	Mr.SMT. SUMAN KUMARI SINGH (APP164)
157.	CR. MISC./17790/2017 A. BAIL IPC 419,42A.BAIL	1	NITESH KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
158.	CR. MISC./17792/2017 A. BAIL IPC 379,41A.BAIL	1	VINAY YADAV @ RAM VINAY YADAV & ANR vs THE STATE OF BIHAR	Mr.RANJIT KUMAR	Mr.SRI RANA RANDHIR SINGH (APP209)
159.	CR. MISC./17793/2017 A. BAIL IPC 341,38A.BAIL	1	MD. ISTEYAK AKELA @ ISTEYAK AKELA vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY	Mr.SRI UPENDRA KUMAR (APP67)
160.	CR. MISC./17795/2017 A. BAIL IPC 376,31A.BAIL	1	UMESH DAS & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.DR. KUMAR UDAY PRATAP (APP238)
161.	CR. MISC./17798/2017 A. BAIL 22A,23 NDPA.BAIL	1	BAUA LAL MANDAL @ BAUA MANDAL vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI RAJEEV NAYAN (APP231)
162.	CR. MISC./17801/2017 A. BAIL IPC 307,32A.BAIL	1	UPENDRA PRASAD & ORS vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI AHMAD ALI (APP5)
163.	CR. MISC./17805/2017 A. BAIL IPC 420,46A.BAIL	1	SRI ARVIND KUMAR vs THE STATE OF BIHAR	Mr.GAJENDRA PRATAP SINGH Mr.CHITRANJAN KUMAR SINGH	Mr.SRI ANIL PRASAD SINGH (APP210)
164.	CR. MISC./17810/2017 A.BAIL IPC 307,34A.BAIL	1	ASHOK SINGH @ ASHOK PRASAD SINGH @ ASHOK KUMAR SINGH vs THE STATE OF BIHAR	Mr.VARUN KUMAR Mr.UDAI SHANKAR SINGH	Mr.SRI DASHRATH MEHTA (APP157)
165.	CR. MISC./17815/2017 A. BAIL IPC 307,14A.BAIL	1	MAHESH SAHANI @ MAHESH SAHNI & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.YUGAL KISHORE	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
166.	CR. MISC./17818/2017 A.BAIL IPC 341,323A.BAIL	1	ASHOK MANDAL vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.HIRA JHA Mr.AARSH KUMAR	Mr.SRI MANOJ KUMAR - 1 (APP185)
167.	CR. MISC./17820/2017 A.BAIL IPC 498A,34A.BAIL	1	SANTOSH SINGH @ SANTOSH KR. SINGH vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
168.	CR. MISC./17824/2017 A.BAIL IPC 272,273A.BAIL	1	BIHARI RAI @ BIHARI KUMAR vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI RAJEEV NAYAN (APP231)
169.	CR. MISC./17825/2017 A.BAIL IPC 307,341A.BAIL	1	AMETUN & ORS vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINGH	Mr.DR. KUMAR UDAY PRATAP (APP238)
170.	CR. MISC./17831/2017 A.BAIL IPC 366,34A.BAIL	1	IRSAD MIAN @ IRSAD ALI vs THE STATE OF BIHAR	Mr.YOGENDRA PRASAD SINHA	Mr.SRI AKBAR ALI (APP7)
171.	CR. MISC./17833/2017 A.BAIL IPC 406,409A.BAIL	1	SUDEEP KUMAR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SMT. MADHURI LATA (APP103)
172.	CR. MISC./17836/2017 A.BAIL IPC 498A & A.BAIL	1	MD. JABIR HUSSAIN @ JABIR HUSSAIN vs STATE OF BIHAR & ANR	Mr.SHEIKH ARKAN AHMAD	Mr.SRI BISHESHWAR RAM (APP18)
173.	CR. MISC./17844/2017 A.BAIL IPC 7 E.C AA.BAIL	1	MAHESH PRASAD vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.SRI ANISH CHANDRA (APP183)
174.	CR. MISC./17845/2017 A. BAIL IPC 147,14A.BAIL	1	VISHESH RAI vs THE STATE OF BIHAR	Mr.JOGENDRA KUMAR	Mr.SMT. INDU BALA PANDEY (APP27)
175.	CR. MISC./17846/2017 A.BAIL IPC 406,420A.BAIL	1	SITESH KUMAR GIRI @ SITESH GIRI vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
176.	CR. MISC./17849/2017 A.BAIL IPC 406,420A.BAIL	1	RAJESH KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.ROHIT KUMAR NO-5 Mr.JITENDRA KUMAR BHARTI	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
177.	CR. MISC./17858/2017 A.BAIL IPC 307,147A.BAIL	1	SHIV SWARNKAR @ SHIV NR. SWARNKAR & ORS vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI NARENDRA KUMAR SINGH (APP150)
178.	CR. MISC./17860/2017 A.BAIL IPC 498A,49A.BAIL	1	MUKESH SINGH @ MUKESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.NARENDRA KUMAR	Mr.SRI UMESH LAL VERMA (APP146) Mr.JEETENDRA NARAYAN
179.	CR. MISC./17865/2017 A.BAIL IPC 406,420A.BAIL	1	KRITI DEVI vs STATE OF BIHAR & ANR	Mr.SYED MOHAMMAD SHABBIR ALAM Mr.MITHILESH KUMAR	Mr.SRI AJAY KUMAR JHA (APP243)
180.	CR. MISC./17869/2017 A.BAIL IPC 395,397A.BAIL	1	KAILASH @ BIJENDRA ROY & ANR vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.SRI MADAN KUMAR (APP223)

181.	CR. MISC./17870/2017 A.BAIL IPC 323,420A.BAIL	1	ABHAY KUMAR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.KUMAR SUNIL	Mr.SMT. GULNAR BEGAM (APP162)
182.	CR. MISC./17874/2017 A.BAIL IPC 498AA.BAIL	1	RAJO TUDDU vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.SRI JAGDHAR PRASAD (APP203)
183.	CR. MISC./17883/2017 A.BAIL IPC 307,147A.BAIL	1	RAVINDRA SINGH @ RAVINDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINGH Mr.PARMATMA SINGH	Mr.SRI YOGENDRA KUMAR (APP200)
184.	CR. MISC./17887/2017 A.BAIL IPC 307,341A.BAIL	1	MUKESH KUMAR @ MUKESH YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI KANHAIYA KISHORE (APP100)
185.	CR. MISC./17888/2017 A.BAIL IPC 304B,31A.BAIL	1	KANHAIYA RAUT @ KANHAIYA @ KRISHNA RAUT vs THE STATE OF BIHAR	Mr.MIRA KUMARI Mr.SHALINI RAUT	Mr.SRI ANANT KUMAR (APP237)
186.	CR. MISC./17890/2017 A.BAIL IPC 467,468A.BAIL	1	MEERA DEVI @ MEENA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD	Mr.SMT. SAHIN BEGAM (APP134)
187.	CR. MISC./17893/2017 A.BAIL IPC 304B,34A.BAIL	1	DEVENDRA THAKUR & ORS vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINGH	Mr.SRI RAMCHANDRA SINGH (APP51)
188.	CR. MISC./17895/2017 A.BAIL IPC 468A & A.BAIL	1	JIWAN PRAKASH @ JIWAN PRAKASH SINGH vs STATE OF BIHAR & ANR	Mr.CHHOTE LAL MISHRA	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
189.	CR. MISC./17897/2017 A.BAIL IPC 20,22 NA.BAIL	1	NAGENDRA YADAV & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINHA Mr.SUDHIR KUMAR SINHA	Mr.SRI ABHAY KUMAR - 1 (APP186)
190.	CR. MISC./17900/2017 A.BAIL IPC 302,149A.BAIL	1	KISHORI YADAV & ORS vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.SRI ARUN KUMAR (APP82)
191.	CR. MISC./17902/2017 A.BAIL IPC 302,120A.BAIL	1	NEYAMUDDIN @ MD NEYAMUDDIN & ANR vs THE STATE OF BIHAR	Mr.RADHA MOHAN SINGH	Mr.SRI RANA RANDHIR SINGH (APP209) Mr.ABHISHEK KUMAR
192.	CR. MISC./17914/2017 A.BAIL IPC 304B,20A.BAIL	1	SHAMBHU RAI vs STATE OF BIHAR & ANR	Mr.SUBODH PRASAD	Mr.SRI SATYENDRA PRASAD (APP133)
193.	CR. MISC./17915/2017 A. BAIL IPC 498A,3A.BAIL	1	NOOR ALAM vs STATE OF BIHAR & ANR	Mr.IQBAL ASIF NIAZI Mr.ABU BAKAR	Mr.SRI TARUN PRASAD MANDAL (APP204)
194.	CR. MISC./17916/2017 A.BAIL IPC 498A,32A.BAIL	1	RAJAN KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.RAKESH CHANDRA Mr.PRABHAT KUMAR SINGH	Mr.SRI RAM BACHAN SINGH (APP189)
195.	CR. MISC./17920/2017 A.BAIL IPC 304B,20A.BAIL	1	SATYANARAIN BHAGAT @ SATYANARAIN PRASAD & ORS vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.JAVED ASLAM Mr.ANSUL	Mr.SRI ASHOK KUMAR SINGH (APP213)
196.	CR. MISC./17922/2017 A. BAIL IPC 406,42A.BAIL	1	VIJAY KUMAR & ANR vs THE STATE OF BIHAR	Mr.ANUJIT SINHA Mr.VIJAY ANAND	Mr.DR. KUMAR UDAY PRATAP (APP238)
197.	CR. MISC./17925/2017 A.BAIL IPC 376,323A.BAIL	1	B. K. LALAN vs THE STATE OF BIHAR	Mr.RAJENDRA NATH SINHA Mr.BALAJEET KUMAR	Mr.SRI ASHOK KUMAR SINGH (APP213)
198.	CR. MISC./17926/2017 A. BAIL IPC 379 & A.BAIL	1	BINOD KUMAR vs THE STATE OF BIHAR	Mr.RAJENDRA PRASAD SAH Mr.SUNIL PRASAD SINGH	Mr.SRI ASHOK KUMAR (APP220)
199.	CR. MISC./17928/2017 A.BAIL IPC 323,341A.BAIL	1	SANJAY SINGH & ANR vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.SRI UDAY PRATAP SINGH (APP178)
200.	CR. MISC./17929/2017 A. BAIL IPC 307,14A.BAIL	1	UMESH YADAV vs THE STATE OF BIHAR	Mr.GOPAL KUMAR JHA	Mr.MD. ASHLAM ANSARI (APP241)
201.	CR. MISC./18049/2017 A.BAIL IPC 147,148A.BAIL	1	BABLU YADAV & ORS vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.SRI UDAY PRATAP SINGH (APP178)
202.	CR. MISC./18054/2017 A.BAIL IPC 498A,34A.BAIL	1	MUNIR ANSARI vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SRI KHURSHID ANWAR (APP192)
203.	CR. MISC./18055/2017 A.BAIL IPC 143,147A.BAIL	1	MAHANAND JHA @ MAYAKANT JHA @ BHAIRAB JHA vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SMT. MADHURI LATA (APP103)
204.	CR. MISC./18063/2017 A.BAIL IPC 406,504A.BAIL	1	MD. NOMANUL HAQUE vs STATE OF BIHAR & ANR	Mr.SWAPNIL KUMAR SINGH	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
205.	CR. MISC./18065/2017 A.BAIL IPC 420,409A.BAIL	1	RITESH KUMAR vs THE STATE OF BIHAR	Mr.UPENDRA KUMAR Mr.KUMARI SUJATA SINHA	Mr.SRI NIRMAL KUMAR SINHA (APP199)
206.	CR. MISC./18069/2017 A.BAIL IPC 147,148A.BAIL	1	RAJESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.SRI ABHAY KUMAR - 1 (APP186)
207.	CR. MISC./18071/2017 A.BAIL IPC 302,379A.BAIL	1	RANDHIR KUMAR MAHTO @ RANDHIR MAHTO @ RANDHIR KUMAR @ RANDHIR KUMAR VERMA vs THE STATE OF BIHAR	Mr.SUNIL SRIVASTAVA Mr.GIRISH CHANDRA SHARMA	Mr.SRI BINOD KUMAR (APP16) Mr.NIRANJAN PARIHAR Mr.ANIL KUMAR SHARMA
208.	CR. MISC./18073/2017 A. BAIL IPC 420,46A.BAIL	1	VIJAY KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL, VIGILANCE, PATNA	Mr.DINESHWAR MISHRA Mr.SURENDRA MISHRA Mr.ROHAN PRIYAM SAHAY Mr.AKSHAI SHASHI	Mr.RAMAKANT SHARMA (L.O.,INC., VIGILANCE)

209.	CR. MISC./18074/2017 A.BAIL IPC 498A,49A.BAIL	1	DINESH MAHATO vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR JHA	Mr.SRI RAJKISHORE SINGH (APP172)
210.	CR. MISC./18076/2017 A. BAIL IPC 302,12A.BAIL	1	DAMARU SAH vs THE STATE OF BIHAR	Mr.KUMAR BINODE BARIAR Mr.PRAMOD MAN BANSH	Mr.DR. INDIWAR KUMARI (APP22)
211.	CR. MISC./18080/2017 A. BAIL 30A,47 EXCA.BAIL	1	LALITA DEVI vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR SINGH	Mr.SRI PANCHANAND PANDIT (APP115)
212.	CR. MISC./18081/2017 A. BAIL 30A EXCISEA.BAIL	1	MANGAL MUKESH PRABHAKAR @ TINKU vs THE STATE OF BIHAR	Mr.KARUNA NATH SAHAY	Mr.SMT. PRONATI SINGH (APP44)
213.	CR. MISC./18083/2017 A.BAIL IPC 147,148A.BAIL	1	MATHURA YADAV vs THE STATE OF BIHAR	Mr.RAJESH ROY Mr.SHRINATH	Mr.SRI SURENDRA PRASAD SINGH (APP143)
214.	CR. MISC./18086/2017 A. BAIL IPC 498A,3A.BAIL	1	LUXMEENA DEVI @ LAXMI DEVI & ORS vs THE STATE OF BIHAR	Mr.BASANT KUMAR SINGH	Mr.SRI SHYAM BIHARI SINGH (APP173)
215.	CR. MISC./18087/2017 A.BAIL IPC 341,323A.BAIL	1	PAWAN YADAV @ PAWAN KUMAR YADAV & OTHERS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.SRI IFTEKHAR MAHMOOD (APP202)
216.	CR. MISC./18091/2017 A.BAIL IPC 498AA.BAIL	1	SHARAD KUMAR vs STATE OF BIHAR & ANR	Mr.JAI KISHOR PODDAR	Mr.SRI RAM BILASH ROY RAMAN (APP49) Mr.RATAN KUMAR
217.	CR. MISC./18094/2017 A.BAIL IPC 498A & A.BAIL	1	MD. HASHAN HASMI @ MOHAMAD HUSSAIN HASHMI vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR	Mr.SRI RAMCHANDRA SAHANI (APP124)
218.	CR. MISC./18097/2017 A.BAIL IPC 457,380A.BAIL	1	GOVIND KUMAR @ GOVINDA KUMAR vs THE STATE OF BIHAR	Mr.SHAFIUR RAHMAN Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.SRI SHYAM KUMAR SINGH (APP138)
219.	CR. MISC./18110/2017 A.BAIL IPC 147,148A.BAIL	1	KAILASH SAHANI & ORS vs THE STATE OF BIHAR	Mr.RANDHIR KUMAR NO-1	Mr.SRI PARMANAND KUMAR (APP244)
220.	CR. MISC./18116/2017 A.BAIL IPC 302,201A.BAIL	1	JAIMALA DEVI & ANR vs THE STATE OF BIHAR	Mr.SHIVANAND SINGH	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
221.	CR. MISC./18117/2017 A. BAIL IPC 307,14A.BAIL	1	AJAY RAM & ORS vs THE STATE OF BIHAR	Mr.ADITYA NATH JHA	Mr.SRI ASHARAF ANSARI (APP86)
222.	CR. MISC./18119/2017 A.BAIL IPC 419,420A.BAIL	1	JITU SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.RITESH KUMAR SINHA	Mr.SRI PARMESHWAR MEHTA (APP42)
223.	CR. MISC./18120/2017 A. BAIL IPC 307,34A.BAIL	1	SHASHI KANT SINGH @ PAPPU SINGH & ORS vs THE STATE OF BIHAR	Mr.DIWAKAR YADAV	Mr.SRI SURESH PRASAD SINGH (APP230) Mr.RAJESH KUMAR SINGH Mr.RANJANA SRIVASTAVA
224.	CR. MISC./18121/2017 A. BAIL IPC 419,42A.BAIL	1	SHAILENDRA CHOUDHARY @ SHAILENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.ARVIND PRASAD SINGH	Mr.MD. ANZARUL HAQUE SAHARA (APP225) Mr.RAMAKANT SHARMA (L.O.,INC., VIGILANCE)
225.	CR. MISC./18122/2017 A.BAIL IPC 420 & 1A.BAIL	1	KAMLESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI SANJAY KUMAR (APP127)
226.	CR. MISC./18123/2017 A. BAIL IPC 307,34A.BAIL	1	DEVENDRA PRASAD & ANR vs THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.SHEKHAR SINGH	Mr.SRI UDAY PRATAP SINGH (APP178)
227.	CR. MISC./18127/2017 A.BAIL IPC 302,34A.BAIL	1	NAGESHWAR YADAV vs THE STATE OF BIHAR	Mr.BHARAT LAL Mr.RABINDRA KUMAR	Mr.SRI SATYAVARAT VERMA (APP171)
228.	CR. MISC./18128/2017 A.BAIL IPC 341,323A.BAIL	1	RAJIV KUMAR SINGHANIYA @ PINTU SINGHANIYA vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.PRAVIN KUMAR	Mr.SRI DILIP KUMAR (APP19)
229.	CR. MISC./18129/2017 A.BAIL IPC 307,147A.BAIL	1	MANTUN CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.GHANSHYAM CHOUDHARY Mr.AJIT KUMAR VERMA	Mr.SRI MUSTAQUE ALAM (APP36)
230.	CR. MISC./18131/2017 A.BAIL IPC 498A,30A.BAIL	1	MD. PARVEZ vs STATE OF BIHAR & ANR	Mr.PARAS NATH	Mr.SRI SANJAY KUMAR PANDEY (APP222)
231.	CR. MISC./18132/2017 A.BAIL IPC 341,323A.BAIL	1	HARI PRASAD vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AKHILESH KUMAR	Mr.SRI ARUN KUMAR (APP82)
232.	CR. MISC./18134/2017 A. BAIL IPC 279,42A.BAIL	1	MANOJ YADAV vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.ANAND KISHORE SINHA	Mr.SRI RAM BACHAN SINGH (APP189)
233.	CR. MISC./18135/2017 A.BAIL IPC 498A,50A.BAIL	1	BALIRAM SAH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.UJJAWAL BHUSHAN	Mr.MD. FAHIMUDDIN (APP235)
234.	CR. MISC./19323/2017 MOD IN (CR. MISC./31127/2016)	1	SHIV KUMAR THAKUR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR PRASAD Mr.PRABHAS RANJAN	Mr.SRI ANIL KUMAR SINGH 1 (APP232) Mr.SHAILENDRA KUMAR SINGH
235.	CR. MISC./19624/2017 A. BAIL IPC 17,148A.BAIL	1	NIRANJAN KUMAR MANDAL @ NIRANJAN MANDAL & ANR vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.SMT. REENA SINHA (APP163)
236.	CR. MISC./19627/2017 A. BAIL IPC 304B,3A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Smt.BABITA KUMARI	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
237.	CR. MISC./19628/2017 A.BAIL IPC 419,420A.BAIL	1	GOPAL SINGH @ GOPAL MAHTO @ GOPAL KOIRI vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.MR. MANOJ KUMAR (APP168)

238.	CR. MISC./19630/2017 A.BAIL IPC 307,341A.BAIL	1	RAGHUWAR YADAV vs THE STATE OF BIHAR	Mr.UJJAWAL KUMAR Mr.ASHOK KUMAR VARMA	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
239.	CR. MISC./19631/2017 A.BAIL IPC 406,420A.BAIL	1	SAKALDEO PASWAN vs THE STATE OF BIHAR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.DR. RABINDRA KUMAR (APP206)
240.	CR. MISC./19632/2017 A. BAIL IPC 363,36A.BAIL	1	VISHWAKARMA SAH vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.SRI JAGDHAR PRASAD (APP203)
241.	CR. MISC./19634/2017 A. BAIL IPC 406,4A.BAIL	1	SURESH KUMAR vs THE STATE OF BIHAR	Mr.ANSUL Mr.ANUJ KUMAR	Mr.SRI MUKESHWAR DAYAL (APP37)
242.	CR. MISC./19636/2017 A. BAIL IPC 498A,3A.BAIL	1	MD. SAMID & ORS vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR JHA	Mr.SMT. SHARDA KUMARI (APP175)
243.	CR. MISC./19638/2017 A. BAIL IPC 307,34A.BAIL	1	DINESH MEHTA & ANR vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.SRI BHARAT BHUSHAN (APP156)
244.	CR. MISC./19639/2017 A.BAIL IPC 272,273A.BAIL	1	SUDHAN SAHANI vs THE STATE OF BIHAR	Mr.PATANJALI RISHI	Mr.SRI RANA RANDHIR SINGH (APP209)
245.	CR. MISC./19644/2017 A.BAIL IPC 420,3/4A.BAIL	1	UTTAM YADAV & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
246.	CR. MISC./19649/2017 A. BAIL IPC 498A &A.BAIL	1	INDRASAN PRASAD & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA	Mr.SRI AMITESH KUMAR (APP8)
247.	CR. MISC./19650/2017 A. BAIL IPC 376,32A.BAIL	1	SHANKAR YADAV vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
248.	CR. MISC./19652/2017 A.BAIL IPC 302,120A.BAIL	1	NEPALI YADAV vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
249.	CR. MISC./19654/2017 A.BAIL IPC 379,34A.BAIL	1	GUDDU KUMAR vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
250.	CR. MISC./19656/2017 A.BAIL IPC 307,324A.BAIL	1	KRISHNA YADAV vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
251.	CR. MISC./19657/2017 A.BAIL 47(A)(F) EXA.BAIL	1	AJAY CHOUDHARY vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.SRI JAGDHAR PRASAD (APP203)
252.	CR. MISC./19664/2017 A.BAIL IPC 302,34A.BAIL	1	MARMUN YADAV vs THE STATE OF BIHAR	Mr.ANWAR KARIM	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
253.	CR. MISC./19666/2017 A. BAIL IPC 307,34A.BAIL	1	VIJENDRA YADAV vs THE STATE OF BIHAR	Mr.SANJEEV NIKESH Mr.KUMAR GAURAV SINGH	Mr.SRI JAI NARAIN THAKUR (APP184)
254.	CR. MISC./19668/2017 A.BAIL IPC 272,273A.BAIL	1	GOPAL PRASAD vs THE STATE OF BIHAR	Mr.REWTI KANT RAMAN	Mr.SRI NAGENDRA PRASAD (APP169)
255.	CR. MISC./19671/2017 A.BAIL IPC 30A EXCA.BAIL	1	THAKUR CHAUDHARY vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.MD. NAZIR ANSARI (APP106)
256.	CR. MISC./19675/2017 A.BAIL IPC 447,436A.BAIL	1	JAFAR ALAM vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR Mr.BINAY KUMAR	Mr.SRI RAJBALLABH SINGH (APP122)
257.	CR. MISC./19677/2017 A.BAIL IPC 307,147A.BAIL	1	RAM EKBAL SINGH & ANR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI ASHOK KUMAR (APP220)
258.	CR. MISC./19678/2017 A.BAIL IPC 147,148A.BAIL	1	ABHISHEK GAURAV @ BITTU PANDEY @ ABHISHEK GAURAV @ BITTU@ABHISHEK GAURAV PANDEY vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.SRI BINOD KUMAR 2 (APP88)
259.	CR. MISC./19681/2017 A.BAIL IPC 420,467A.BAIL	1	SONE LAL SAHNI vs THE STATE OF BIHAR	Mr.CHANDAN JHA	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
260.	CR. MISC./19683/2017 A. BAIL IPC 498A &A.BAIL	1	BINDA CHAUDHARY @ BINDA CHAUDARY & ANR vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.SRI S. EHTESHAMUDDIN (APP56)
261.	CR. MISC./19687/2017 A.BAIL IPC 413,436A.BAIL	1	RAM VISHWASH RAI @ RAM VISWASH RAI vs THE STATE OF BIHAR	Mr.SHANKAR KUMAR	Mr.SRI RAJEEV NAYAN (APP231)
262.	CR. MISC./19690/2017 A.BAIL IPC 498A,32A.BAIL	1	DILIP RAI & ORS vs THE STATE OF BIHAR	Mr.DINESH KUMAR Mr.MRITUNJAY KUMAR	Mr.SRI MURLIDHAR (APP110)
263.	CR. MISC./19693/2017 A. BAIL 30A,34,35 A.BAIL	1	BHARAT CHOUDHARY vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.SRI ARBIND KUMAR PANDEY (APP84)
264.	CR. MISC./19694/2017 A. BAIL IPC 489A,A.BAIL	1	TARUN KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.KUMAR MRITUNJAY	Mr.SRI PRANAV KUMAR (APP207)
265.	CR. MISC./19696/2017 A.BAIL IPC 420,467A.BAIL	1	ABINAV KUMAR @ ANAND KUMAR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
266.	CR. MISC./19698/2017 A. BAIL 30A,56 EXCA.BAIL	1	DEV NARAIN YADAV & ANR vs THE STATE OF BIHAR	Mr.JAGJIT ROSHAN Mr.OM PRAKASH SINGH	Mr.SRI MANOJ KUMAR - 1 (APP185)
267.	CR. MISC./19699/2017 A.BAIL IPC 498A,34A.BAIL	1	MD. EHSAN ANSARI vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
268.	CR. MISC./19700/2017 A.BAIL IPC 498A,37A.BAIL	1	MD. RASUL vs STATE OF BIHAR & ANR	Mr.MD. RAHMATULLAH Mr.ANAMUL HAQUE	Mr.SRI NIRMAL KUMAR SINHA (APP199)

269.	CR. MISC./19705/2017 A. BAIL IPC 341,34A.BAIL	1	BHOLA PRASAD & ORS vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA Mr.SHRINATH	Mr.MD. ANSARUL HAQUE (APP159)
270.	CR. MISC./19710/2017 A. BAIL IPC 307,14A.BAIL	1	GAYATRI DEVI & ORS vs THE STATE OF BIHAR	Mr.NEERAD PARASHAR Mr.VISHAL VIKRAM RANA Mr.SHAMBHU NARAYAN SINGH Mr.KUMAR NIKHIL	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
271.	CR. MISC./19712/2017 A.BAIL IPC 498A,34A.BAIL	1	RAMANAND SINGH @ NAND BIHARI SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR YADAV	Mr.SRI UMESH LAL VERMA (APP146)
272.	CR. MISC./19713/2017 A.BAIL IPC 304B,12A.BAIL	1	KALEJ MAHTO & ORS vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.UDAY KUMAR SINGH Mr.MANAUR ALAM Mr.SHAILENDRA KUMAR SINGH	Mr.SRI IFTEKHAR MAHMOOD (APP202)
273.	CR. MISC./19717/2017 A.BAIL IPC 364,365A.BAIL	1	RAJESH SAHNI & ANR vs THE STATE OF BIHAR	Mr.SATYENDRA KUMAR SINHA Mr.AKHILESHWAR PANDEY Mr.RAJAN PANDEY	Mr.SRI SANJAY KUMAR SHARMA (APP236)
274.	CR. MISC./19719/2017 A. BAIL IC 406 & 1A.BAIL	1	AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND	Mr.SRI RAM BACHAN SINGH (APP189)
275.	CR. MISC./19721/2017 A.BAIL IPC 376,420A.BAIL	1	SRI RAM TIWARY vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR	Mr.SRI ANIL PRASAD SINGH (APP210)
276.	CR. MISC./19722/2017 A.BAIL IPC 307,341A.BAIL	1	MUNNA HANSDA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.MRIGENDRA PRATAP SINGH	Mr.SRI RAJKISHORE SINGH (APP172)
277.	CR. MISC./19726/2017 A. BAIL IPC 302,12A.BAIL	1	MOHPATIYA DEVI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
278.	CR. MISC./19727/2017 A.BAIL IPC 307,147A.BAIL	1	MANORAMA DEVI & ANR vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.SRI PRADEEP NARAIN KUMAR (APP205)

(AT 2.15 P.M.)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./21837/2013 QUASHING(406,120B)QSH COMPLAIN FOR CONGN	10	GYAN RANJAN KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.MITHILESH KUMAR	Mr.MANI MADHUKAR(APP)
2.	CR. MISC./25281/2013 QUASHING(420,120B)QSH COMPLAIN FOR CONGN	9	SUBODH KUMAR SHAHI vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.MD.SUFIYAN(APP)
3.	CR. MISC./50781/2013 QUASHING (498A,323QSH COMPLAIN FOR CONGN	8	KUMAR GAURAB @ KUMAR PANKAJ & ORS. vs STATE OF BIHAR & ANR	Mr.PRAKASH MAHTO	Mr.MADHURI LATA(APP)
4.	CR. MISC./53095/2013 QUASHING (323,341,QSH COMPLAIN FOR CONGN	9	POONAM KUMARI (DEVI) vs STATE OF BIHAR & ANR	Mr.UDAY CHAND PRASAD Mr.BINOD KUMAR SINHA Mr.AMAR PRAKASH	Mr.M.K.KHARE(APP)

FOR ADMISSION

1.	CR. MISC./29277/2014 QUASHING(418)-IPCQSH COMPLAIN FOR CONGN	7	M/S OTIS ELEVATOR COMPANY (INDIA) LTD. & ORS vs STATE OF BIHAR & ANR	Smt.MADHURI LATA	Mr.YOGENDRA KUMAR (APP) Mr.RAJ SHEKHAR
2.	CR. MISC./40677/2011 P.C. ACT	15	PREM KUMAR vs THE STATE OF BIHAR & ANR	Mr.MOHAN KUMAR SINGH	Mr.AMBAR ALI (APP) Mr.RAMAKANT SHARMA (L.O.(I/C
3.	CR. MISC./41711/2011 QUASHING	18	SURAJ PRASAD SAH @ SURAJ PD. & ORS. vs THE STATE OF BIHAR & ANR	Mr.MAHESHWAR PRASAD	Mr.B.LAL(APP) Mr.UMESH KUMAR Mr.NIRANJAN KUMAR
4.	CR. MISC./15998/2013 QUASHING(406,420,4QSH COMPLAIN FOR CONGN	14	SYED FAISAL RIZVI & ANR vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR	Mr.RAJENDRA NATH JHA (APP) Mr.ABINASH KUMAR Mr.MUKESH KUMAR MODI
5.	CR. MISC./26093/2013 QUASHING(3 R.P.(U.QUASHING	13	AAS MOHAMMAD vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.RAVINDRA KR SINHA NO.2 Mr.BIRENDRA KUMAR SINGH Mr.JYOTSNA KUMARI	Mr.PRANAV KUMAR (APP)
6.	CR. MISC./30707/2013 QUASHING(420)-IPC QSH COMPLAIN FOR CONGN	11	NEERAJ KUMAR vs STATE OF BIHAR & ANR	Mr.ANSUL	Mr.PARMANAND KUMAR (APP) Mr.SWASTIKA Mr.RAJESH KUMAR SHARMA Mr.ASHOK KUMAR
7.	CR. MISC./31429/2013 QUASHING(498A,323,QSH F.I.R. FOR CONGNIZ	10	ALOK KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR ANAND	Mr.SHAIELDRA KR.SINGH (APP) Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD
8. with	CR. MISC./32035/2013 QUASHING(498A)-IPCQUASHING	11	SUNIL KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.RANA RANDHIR SINGH (APP) Mr.RAM SHANKAR DAS

9.	CR. MISC./34075/2014 QUASHING(498) IPC QUASHING	5	SUNIL KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.DINESH MAHARAJ Mr.SATISH KUMAR SINGH	Mr.UPENDRA KUMAR(APP) Mr.RAM SHANKAR DAS
10.	CR. MISC./32276/2013 QUASHING (366A,367QUASHING	10	MD. BELAL AHMAD @ BELAL vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.MD. ANSHARUL HAQUE(APP)
11.	CR. MISC./32464/2013 QUASHING(498A,323,QSH COMPLAIN FOR CONGN	9	RITESH JAISWAL & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.IFTEKHAR MAHMOOD(APP) Mr.NAVENDU KUMAR
12.	CR. MISC./39508/2013 QUASHING(468,467,4QUASHING	10	KUNAL SHARMA & ANR vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2	Mr.AMITESH KUMAR(APP) Mr.NEERAJ KUMAR ALIAS SANIDH
13.	CR. MISC./39524/2013 QUASHING(379,447,3QSH F.I.R. FOR OTHERS	6	SHANTI DEVI vs THE STATE OF BIHAR	Mr.VIJAY KUMAR @ VIJAY KR. SINGH	Mr.PRONOTI SINGH (APP) Mr.AWADHESH KUMAR SINGH
14.	CR. MISC./39569/2013 QUASHING(379/436/3QUASHING	7	JAGDISH PURVEY & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.RAM ANURAG SINGH (APP)
15.	CR. MISC./39608/2013 QUASHING(380/323/3QSH F.I.R. FOR CONGNIZ	8	RAMJI PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.SAKET TIWARY	Mr.ASHOK KR-1 (APP) Mr.RAJ KISHOR PRASAD
16.	CR. MISC./42757/2013 QUASHING(420/406/3QSH F.I.R. FOR CONGNIZ	11	R.V. TYAGARAJAN & ANR vs STATE OF BIHAR & ANR	Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.KUMAR RANJIT RANJAN (APP) Mr.MAHESH PRASAD
17.	CR. MISC./42771/2013 QUASHING(420,469,4QUASHING	6	SHYAMDEO PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR	Mr.SHAILENDRA KR. SINGH (APP)
18.	CR. MISC./42830/2013 QUASHING(366/366A)QUASHING	12	MD. NASIBUR RAHMAN vs STATE OF BIHAR & ANR	Mr.VIJAY ANAND	Mr.ABHAY KR.RAI (APP) Mr.PRASOON SINHA Mr.ASHHAR MUSTAFA
19.	CR. MISC./42916/2013 QUASHING(323,147,3QSH COMPLAIN FOR CONGN	6	AJAI KUMAR GUPTA @ MUNTUN @ MUNTUN KUMAR GUPTA & ORS. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.RENUKA RATNAKAR (APP) Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH
20.	CR. MISC./42948/2013 (CONVERTED FROM CRQUASHING IN (CR. REV./631/2013)	8	FATEH BAHADUR THAKUR & ORS vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR	Mr.KHURSHID ANWAR (APP)
21. with	CR. MISC./42993/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR OTHER	8	KALPANA INDU & ORS vs STATE OF BIHAR & ANR	Mr.ANSUL Mr.BIMLESH KUMAR PANDEY Mr.SANJEEV KUMAR	Mr.RAM BACHAN SINGH (APP) Mr.DILIP KUMAR
22.	CR. MISC./46700/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR O	6	SHAMBHU INDU vs STATE OF BIHAR & ANR	Mr.MANAS PRAKASH Mr.BIMLESH KUMAR PANDEY	Mr.RAJENDRA PD. NAT (APP) Mr.DILIP KUMAR
23.	CR. MISC./43009/2013 QUASHING(406/418)-QUASHING	7	MR. MUKUND MOHAN vs STATE OF BIHAR & ANR	Mr.RAGHWENDRA KUMAR Mr.RAKESH KUMAR	Mr.RITA VERMA (APP) Mr.MUKESH KUMAR SINHA Mr.RUPAK KUMAR
24.	CR. MISC./46202/2013 QUASHING (406)IPCQSH COMPLAIN FOR CONGN	6	GAURAV KUMAR vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR	Mr.JITENDRA KR.SINGH 1(APP) Mr.SACHINDRA KUMAR TIWARY Mr.AJIT KUMAR SINHA Mr.AJAY KUMAR SINHA
25.	CR. MISC./46211/2013 QUASHING (307,323,QSH S.T	5	RAVINDRA MISHRA vs THE STATE OF BIHAR & ORS	Mr.KRIPA NAND JHA	Mr.UDAY PRATAP SINGH(APP) Mr.JITENDRA NARAIN SINHA
26. with	CR. MISC./46221/2013 QUASHING (323,379,QSH COMPLAIN FOR CONGN	3	CHUNCHUN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.DIWAKAR PRASAD SINGH	Mr.MAYANAND JHA(APP) Mr.RANJEET CHOUBEY
27. with	CR. MISC./4226/2014 QUASHING(406,420,3QSH COMPLAIN FOR C	4	REENA DEVI @ RINA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.DIWAKAR PRASAD SINGH	Mr.AMITESH KUMAR(APP) Mr.RANJEET CHOUBEY
28.	CR. MISC./4438/2014 QUASHING(420,406,3QSH COMPLAIN FOR C	7	REENA DEVI @ RINA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.DIWAKAR PRASAD SINGH	Mr.AJAY KUMAR-I(APP)
29.	CR. MISC./46224/2013 QUASHING (379,447,QSH COMPLAIN FOR CONGN	4	RANDHIR CHOUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH Mr.PRAVIN KUMAR Mr.CHANDRA MOHAN JHA	Mr.MANOJ KUMAR(APP)
30.	CR. MISC./46257/2013 QUASHING(323,504)-QSH COMPLAIN FOR CONGN	4	MIRZA EHSAN HAIDER SHAAM @ MIRZA EHSAN HAIDER @ DR. MIRZA AHSAN HAIDER SAAM vs STATE OF BIHAR & ANR	Mr.VINOD SHANKER MODI Mr.MANOJ KUMAR SINGH Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SHAILENDRA KUMAR-II(APP) Mr.RANJAN KUMAR JHA
31.	CR. MISC./46259/2013 QUASHING (498A)IPCQSH COMPLAIN FOR CONGN	7	MD. SAFID & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH	Mr.VEENA RANI PD.(APP) Mr.NAFISUZZOHA
32.	CR. MISC./46261/2013 QUASHING(366,366A)QUASHING	10	REEMA KUMARI @ REEMA DEVI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.ARUN KUMAR (APP) Mr.SHANKAR KUMAR

33.	CR. MISC./46264/2013 QUASHING(379,323,4QSH COMPLAIN FOR CONGN	4	MD. KAMALUDDIN & ORS. vs STATE OF BIHAR & ANR	Mr.SHYAMAL PRAKASH Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.AMRENDRA PD.(APP) Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA Mr.ARVIND KUMAR MOUAR
34.	CR. MISC./46270/2013 QUASHING (420,467,QSH F.I.R. FOR CONGNIZ	8	BHUNESHWAR UPADHYAY vs STATE OF BIHAR & ANR	Mr.DEV KUMAR PANDEY	Mr.U.S.P.SINGH(APP) Mr.SATYAM SHIVAM SUNDARAM
35.	CR. MISC./46283/2013 QUASHING (498A,323QSH F.I.R. FOR CONGNIZ	7	DR. NAND LAL MAHTO & ANR. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.ANUSAIYA JAISWAL(APP)
36.	CR. MISC./46285/2013 QUASHING(406,409,4QSH F.I.R. FOR CONGNIZ	4	SUSHIL KUMAR vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR KEJRIWAL Mr.AKASH CHATURVEDI	Mr.ANURADHA SINGH(APP)
37.	CR. MISC./46304/2013 QUASHING(302)-IPCQSH F.I.R. FOR CONGNIZ	4	KISHORI MANDAL @ KACHOURI MANDAL vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.A.L.PANDIT(APP)
38.	CR. MISC./46316/2013 QUASHING(304A,409,QUASHING	4	DR. MANJU JAISWAL vs STATE OF BIHAR & ANR	Mr.AMARENDRA NATH VERMA	Mr.ARUN KUMAR(APP) Mr.MOHAMMED ABU HAIDAR
39.	CR. MISC./46320/2013 QUASHING(354,323,4QUASHING	5	SERAJ ALAM @ SEHRAJ ALAM @ MD. SEHARAJ ALAM & ANR. vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SONI	Mr.NAGENDRA PD.(APP) Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY
40.	CR. MISC./46324/2013 QUASHING(406,417,4QUASHING	3	ANIL KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.MD.ASLAM ANSARI(APP) Mr.SAKET TIWARY
41.	CR. MISC./46333/2013 QUASHING(343,347,3QUASHING	4	ANIL KUMAR @ ANIL KR. YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR YADAV	Mr.B.M.P.SINHA(APP)
42.	CR. MISC./46336/2013 QUASHING(14(I) CHIQUASHING	3	SHASHI KANT RAI vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.AJAY KUMAR JHA(APP)
43.	CR. MISC./46347/2013 QUASHING(192,156 CQUASHING	5	ASHA SHRIVASTAVA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR VERMA	Mr.G.S.GUPTA (APP) Mr.SANJAY KUMAR JHA Mr.MAHESH NARAYAN PARBAT
44.	CR. MISC./46366/2013 QUASHING (323,341,QSH F.I.R. FOR CONGNIZ	4	RAJESH THAKUR & ANR. vs STATE OF BIHAR & ANR	Mr.MILIND KUMAR MISHRA	Mr.AMBIKA BHAGAT(APP)
45.	CR. MISC./46381/2013 QUASHING(406,420)-QUASHING	6	NAVIN KUMAR GUPTA @ SRI NAVEEN KR. GUPTA vs STATE OF BIHAR & ANR	Mr.SUJIT KUMAR SINGH	Mr.PRONOTI SINGH(APP) Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR
46.	CR. MISC./46418/2013 QUASHING (323,324,QSH F.I.R. FOR OTHERS	10	GANESH SAH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.SANGITA SHARMA(APP)
47.	CR. MISC./46438/2013 QUASHING (498A)IPCQUASHING	4	OM PRAKASH SINGH vs STATE OF BIHAR & ANR	Mr.SURENDRA PD. SINGH Mr.GIRISH CHANDRA JHA	Mr.DURESH NANDAN(APP)
48.	CR. MISC./46458/2013 QUASHING(379)-IPC QSH F.I.R. FOR CONGNIZ	6	MEERA SHARMA vs STATE OF BIHAR & ANR	Mr.DR. BIDHU RANJAN	Mr.HARENDRA PRASAD (APP) Mr.SUDISH KUMAR
49.	CR. MISC./46477/2013 QUASHING (409)IPCQUASHING	4	RADHA SHYAM SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY Mr.CHANDAN KUMAR VERMA	Mr.PREM KR.JHA(APP)
50.	CR. MISC./46480/2013 QUASHING(498A)-IPCQUASHING	8	RAUNAK SIDDIQUI & ORS vs THE STATE OF BIHAR	Mr.RAJIV KUMAR Mr.OJASWEE KUMAR Mr.RADHA KRISHNA SINGH Mr.RANJEET KUMAR PANDEY Mr.GAJENDRA KUMAR SINGH	Mr.JITENDRA KUMAR SINGH(APP) Mr.RAJIV NAYAN SINGH Mr.DHANNJAY KUMAR NO 2 Mr.SHYAM BIHARI SINGH Mr.SHASHI DHAR JHA Mr.JAY PRAKASH SINGH Mr.DINESH MAHARAJ
51. with	CR. MISC./46485/2013 QUASHING(304B,201,QUASHING	5	PUNAM @ PUNAM KUMARI & ANR. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.BINOD KUMAR-II(APP)
52.	CR. MISC./17042/2014 QUASHING(304/201/3 QUASHING	5	UPENDRA TIWARY @ PANDIT vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.AWADHESH KR. SINGH(APP)
53.	CR. MISC./46516/2013 QUASHING(7 E/C ACTQSH F.I.R. FOR CONGNIZ	11	POONAM BHARTI & ANR. vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.MD. FAHIMUDDIN (APP)
54.	CR. MISC./46551/2013 QUASHING(420)-IPCQSH COMPLAIN FOR CONGN	9	VIJAY KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA	Mr.JITENDRA KR. ROY 1 (APP) Mr.ALOK KUMAR JHA
55.	CR. MISC./46600/2013 QUASHING (63) COPYQSH COMPLAIN FOR OTHER	6	AAMIR KHAN vs STATE OF BIHAR & ANR	Mr.SAKET TIWARY	Mr.ARUN KR.PANDAY(APP) Mr.MANOJ KUMAR PANDEY

56.	CR. MISC./46603/2013 QUASHING (376)IPCQSH S.T	4	BALESHWAR MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.PRAKASH MAHTO	Mr.MD. ASLAM ANSARI(APP) Mr.PANKAJ KUMAR SINHA
57.	CR. MISC./46609/2013 QUASHING(420,120B,QU ASHING	4	BRAJ KISHORE & ORS. vs THE STATE OF BIHAR	Mr.ARUN KUMAR	Mr.ASHA KUMARI(APP) Mr.UDAY KUMAR
58.	CR. MISC./46639/2013 QUASHING(420,467,4QS H F.I.R. FOR OTHERS	7	RAM BILASH DAS vs STATE OF BIHAR & ANR	Mr.ANANT KUMAR-1 Mr.DEEPAK KUMAR SINHA	Mr.RAJENDRA PD. NAT(APP)
59.	CR. MISC./46646/2013 QUASHING(146 CR.P.QSH COMPLAIN FOR OTHER	13	MD. YUNUS ANSARI & ANR. vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR SINHA	Mr.ASHOK KUMAR 1 (APP) Mr.SHAILESH KUMAR Mr.UPENDRA PRASAD II
60.	CR. MISC./46648/2013 QUASHING (406,409,QSH F.I.R. FOR DIRECT	4	M/S JAY BAJRANG MINI RICE MILL, ITARHI (BUXAR) vs THE STATE OF BIHAR	Mr.RAKESH RANJAN Mr.MANENDRA KUMAR SINHA	Mr.RAM SEWAK CHOUDHARY(APP)
61.	CR. MISC./46668/2013 QUASHING(498A,380,QS H COMPLAIN FOR CONGN	5	OM PRAKASH JHA & ANR. vs STATE OF BIHAR & ANR	Mr.SHRAWAN KUMAR SARAF Mr.VIVEK PRASAD Mr.ASHOK KUMAR GUPTA	Mr.ARUN KUMAR PANDEY(APP) Mr.MRITUNJAY KUMAR JHA
62.	CR. MISC./46675/2013 QUASHING(418,201)- QSH F.I.R. FOR CONGNIZ	4	DR. J.L. SHARMA @ JANAK LAL SHARMA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.ANSURAL HAQUE SAHARA (APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA
63.	CR. MISC./46677/2013 QUASHING (406,420,QSH F.I.R. FOR DIRECT	4	RAM GOPAL PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.SANJAY KUMAR SHARMA	Mr.RAJIV NAYAN(APP) Mr.MAHESH NARAYAN PARBAT Mr.PRAVEEN PRABHAKAR
64.	CR. MISC./46678/2013 QUASHING(498A,306)QS H F.I.R. FOR CONGNIZ	8	GAURI SHANKAR BARNWAL @ GAURI SHANKAR PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.PUSHPA SINHA (APP) Mr.AMARENDRA KUMAR MISHRA
65.	CR. MISC./46695/2013 QUASHINGQSH COMPLAIN FOR OTHER	9	REGIONAL PASSPORT OFFICER PATNA NAMELY ANAND KUMAR vs STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.N. A. SHAMSI (A.S.G.)	Mr.MD. ANSHARUL HAQUE (APP) Mr.LOKESH KUMAR SINGH
66. with	CR. MISC./46714/2013 QUASHING(406,420)- QSH COMPLAIN FOR CONGN	5	ASHISH PANDIT vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.J.N.THAKUR (APP)
67.	CR. MISC./46630/2013 QUASHING(406,420)- QSH COMPLAIN FOR C	5	BIPLAB GHOSH vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.PREM KR. JHA (APP)
68.	CR. MISC./46736/2013 QUASHING (323,341,QUASHING	4	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY	Mr.DR. AJIT KUMAR(APP)
69.	CR. MISC./46747/2013 QUASHING (302,120BQSH COMPLAIN FOR OTHER	8	NARAYAN SHARMA & ORS vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.PRADIP NR. KUMAR(APP) Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA
70.	CR. MISC./46771/2013 QUASHING(420,120B)QU ASHING	3	NARESH PRASAD AGRAWAL vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.G.S.GUPTA (APP)
71.	CR. MISC./46845/2013 QUASHING (420,467,QSH COMPLAIN FOR CONGN	5	BALISTER @ BALISTER CHAUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.GYAN PRAKASH Mr.SHARWAN KUMAR	Mr.DURESH NANDAN(APP) Mr.CHANDAN KUMAR KASHYAP Mr.DHRAMVEER
72.	CR. MISC./46861/2013 QUASHING (420,323,QSH COMPLAIN FOR CONGN	3	PRAMOD KUMAR SINGH @ KUNWAR PRAMOD UJJAIN vs STATE OF BIHAR & ANR	Mr.TUHIN SHANKAR Mr.SHASHI KANT KUMAR	Mr.PARMESHWAR MEHTA(APP)
73.	CR. MISC./46864/2013 QUASHING(379,323,1QS H COMPLAIN FOR CONGN	4	BALISTER YADAV AND BALISTER & ORS. vs STATE OF BIHAR & ANR	Mr.GYAN PRAKASH	Mr.MAYANAND JHA (APP) Mr.CHANDAN KUMAR KASHYAP Mr.DHRAMVEER
74.	CR. MISC./46884/2013 QUASHING (498A,323QSH F.I.R. FOR OTHERS	8	CHANDRA PRABHA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.DURGESH NANDAN	Mr.RAJENDRA PD.NAT(APP) Smt.RINA SINHA Mr.ANIL KUMAR
75.	CR. MISC./46892/2013 QUASHING(498A,304BQ UASHING	3	KHUSHBU KHATOON vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR	Mr.P.N.PANDIT(APP) Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH
76.	CR. MISC./46893/2013 QUASHING(420,467,4QS H COMPLAIN FOR CONGN	4	AJIT KUMAR KARN vs THE STATE OF BIHAR & ORS	Mr.PRAKASH CHANDRA JHA Mr.ARBIND KUMAR SINGH	Mr.RENUKA RATNAKAR(APP) Mr.SUNIL KUMAR DUBEY
77.	CR. MISC./46913/2013 QUASHING(125 CR.P.QUASHING	8	RAHUL RAMAN & ORS. vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR PANDEY	Mr.JAGDHAR PRASAD (APP) Mr.ASHUTOSH JHA Mr.NARENDRA PANDEY
78.	CR. MISC./46953/2013 QUASHING (406,120BQSH COMPLAIN FOR CONGN	9	ABHAY KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR	Mr.P.K.CHAURASIA(APP)

79.	CR. MISC./46977/2013 QUASHING(138 N.I.AQSH COMPLAIN FOR OTHER	7	DEO NARAYAN PRASAD vs STATE OF BIHAR & ANR	Mr.SUBHASH KUMAR JHA	Mr.KALYAN SHANKER (APP) Mr.SANDIP KUMAR GAUTAM
80.	CR. MISC./46987/2013 QUASHING(188)-IPCQUASHING	10	MANJULA @ DR. MANJULA vs STATE OF BIHAR & ANR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.VINOD SHANKAR MODI (APP) Mr.DEEPAK KUMAR SINGH Mr.NEERAJ KUMAR
81.	CR. MISC./47004/2013 QUASHING (420)IPCQSH COMPLAIN FOR CONGN	6	ARUN PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.PRAKASH CHANDRA AGRAWAL Mr.PRAKASH CHANDRA AGRAWAL	Mr.SANTANU KUMAR (APP) Mr.BINOD KUMAR PANDEY Mr.RAKESH KUMAR VERMA
82.	CR. MISC./47034/2013 QUASHING (37) P.C.QSH COMPLAIN FOR CONGN	4	RAJEEV KUMAR vs STATE OF BIHAR & ANR	Mr.ANSUL Mr.RAJ KISHOR PRASAD	Mr.NAJIR ANSARI(APP)
83.	CR. MISC./47037/2013 QUASHING(379,465,3QSH COMPLAIN FOR CONGN	3	BIJAY KUMAR GUPTA & ORS. vs STATE OF BIHAR & ANR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.KUMAR PRIYA RANJAN(APP) Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH
84.	CR. MISC./47039/2013 QUASHING(379,323,4QSH COMPLAIN FOR CONGN	4	MAHESH THAKUR & ANR. vs STATE OF BIHAR & ANR	Mr.RAMESH KUMAR SINGH	Mr.ARUN KUMAR PANDEY(APP) Mr.MUKESH KUMAR RANA
85.	CR. MISC./47058/2013 QUASHING(408,120B)QSH COMPLAIN FOR CONGN	4	SHAILESH KUMAR @ SHAILESH KUMAR SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.JITENDRA KR. SINGH 1 (APP) Mr.VIJAY ANAND
86.	CR. MISC./47094/2013 QUASHING(467,420,4QSH F.I.R. FOR CONGNIZ	6	DHYANI SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH	Mr.SATYAVRAT VERMA (APP)
87.	CR. MISC./47131/2013 QUASHING (323,341,QSH COMPLAIN FOR CONGN	3	KRISHNA PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR	Mr.NAGENDRA PD.(APP) Mr.VIJAY KUMAR Mrs.RAJANI KUMARI
88. with	CR. MISC./47134/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	8	YOGENDRA THAKUR @ JOGENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.NIRMALA KUMARI(APP) Smt.MEETA SINHA
89.	CR. MISC./14250/2014 QUASHING(498A)-IPCQSH COMPLAIN FOR C	4	KAMLA DEVI @ KAMLA KUAWR & ANR. vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Smt.RENUKA RATNAKAR(APP) Smt.MEETA SINHA
90.	CR. MISC./47150/2013 QUASHING (307,326,QUASHING	7	SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.SUDHIR KUMAR THAKUR	Mr.UDAY PRATAP SINGH(APP)
91.	CR. MISC./47173/2013 QUASHING (323,341,QUASHING	6	SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.DINESH JHA	Mr.AMBIKA BHAGAT(SPL.P.P.)
92.	CR. MISC./47187/2013 QUASHING(323,447,5QSH F.I.R. FOR CONGNIZ	7	RAM NARESH BHAGAT vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.RAM SHANKAR DAS(SPL.P.P.)
93.	CR. MISC./47195/2013 QUASHING (406.409,QUASHING	11	TULSI DEVI vs THE STATE OF BIHAR	Mr.KARUNA NATH SAHAY	Mr.GAJENDRA PD.YADAV(APP)
94.	CR. MISC./47197/2013 QUASHING(25,26,35 QSH F.I.R. FOR CONGNIZ	9	RAMEKWAL SHARMA @ RAM EKWAL SINGH vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR	Mr.UMA NATH MISHRA(APP)
95.	CR. MISC./47199/2013 QUASHING(379,467,4QSH F.I.R. FOR OTHERS	12	SURENDRA JHA vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR JHA	Mr.NAWAL KISHORE PD.(APP) Mr.GAGAN DEO YADAV
96.	CR. MISC./47203/2013 QUASHING (498A,34)QSH COMPLAIN FOR CONGN	9	ABDUL RASHID @ A. RASHID & ORS. vs STATE OF BIHAR & ANR	Mr.MD. NURUL HODA	Mr.ARUN KR.PANDAY(APP) Mr.DILIP KUMAR Mr.ASHOK KUMAR Mr.RANJEET KUMAR Mr.SURENDRA PRASAD SINGH
97.	CR. MISC./47219/2013 QUASHING(227 CR.P.QSH S.T	13	NARAYAN PODDAR & ORS. vs STATE OF BIHAR & ANR	Mr.PRITISH KUMAR LAL	Mr.M.K.NIRALA(APP) Mr.BINOD KUMAR Mr.SANJEEV SARAN
98.	CR. MISC./47247/2013 QUASHING (7)E.C.ACQUASHING	4	CHAMPA DEVI & ORS. vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.A.DAYAL(APP)
99.	CR. MISC./47251/2013 QUASHING(304,353,3QSH F.I.R. FOR CONGNIZ	8	SHYAM LAL YADAV & ORS. vs THE STATE OF BIHAR	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.M.DAYAL (APP) Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA
100.	CR. MISC./47252/2013 QUASHING (498A)IPCQSH COMPLAIN FOR CONGN	5	DINESH CHOUDHARY & ORS. vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY	Mr.ASHA KUMARI (APP) Mr.GOPAL GOVIND MISHRA
101.	CR. MISC./47254/2013 QUASHING (498A,313QUASHING	5	RASHMI MISHRA & ORS. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR JHA	Mr.NAWAL KISHOR PD.(APP) Mr.NIRBHAY KUMAR SINGH

102. with	CR. MISC./47258/2013 QUASHING (302,34)IQUASHING	4	SHANE ILLAHI @ BACHHA BABU vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA	Mr.S.EHETESHAMUDDIN(APP) Mr.ANUJ KUMAR Mr.S.M. FAISAL SULAIMAN Mr.DHANNJAY KUMAR NO 2
103. with	CR. MISC./1325/2014 QUASHING (302,34)I QUASHING	3	MD. SHAUKAT & ORS. vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA	Mr.RAJESH KUMAR(APP) Mr.ANUJ KUMAR Mr.ANSUL
104.	CR. MISC./34470/2016 A.BAIL IPC 302,120 QUASHING	3	MD. SHAUKAT @ SHAUKAT vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA	Mr.SRI KUMAR VIRENDRA NARAYAN ()
105.	CR. MISC./47270/2013 QUASHING(420/34)-IQSH COMPLAIN FOR CONGN	4	RAJIB BANERJEE vs STATE OF BIHAR & ANR	Mr.AMRESH KUMAR SINHA Mr.RAJ KUMAR PASWAN	Mr.MD. SUFIYAN (APP) Mr.DHARMENDRA KUMAR SINHA Mr.RAVI SHANKAR GANGULI
106.	CR. MISC./47274/2013 QUASHING (323,341,QSH F.I.R. FOR CONGNIZ	4	RAMLAL THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR SINHA	Mr.RAMSHANKAR DAS (SPL.APP) Mr.RANA SANJAY KUMAR SINGH
107.	CR. MISC./47279/2013 QUASHING(406,420)-QSH COMPLAIN FOR OTHER	9	SURENDRA RAI vs THE STATE OF BIHAR	Mr.ANSUL Mr.JAVED ASLAM	Mr.RANA RANDHIR SINGH(APP)
108.	CR. MISC./47314/2013 QUASHING(379,120B,QSH F.I.R. FOR DIRECT	4	MANOJ SAO & ORS. vs STATE OF BIHAR & ANR	Mr.SHREE GANESH Mr.PRABHAT KUMAR MISHRA	Mr.ASHOK KUMAR (APP) Mr.BISHWA BHUSHAN SAHAY
109.	CR. MISC./47319/2013 QUASHING (47(A) EXQUASHING	12	KANHAIYA SAH & ANR. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.J.UPADHYAY(APP)
110.	CR. MISC./49925/2013 QUASHING(406,467,4QSH F.I.R. FOR CONGNIZ	9	AJAY KUMAR PANDEY vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.A.A.KHAN(APP)
111.	CR. MISC./49953/2013 QUASHING (376,354,QSH F.I.R. FOR CONGNIZ	9	JITU RAJ @ JITIN RAJ vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.U.L.VERMA(APP) Mr.CHITRANJAN KUMAR SINGH
112.	CR. MISC./51703/2013 QUASHING(420,417)-QSH COMPLAIN FOR CONGN	6	RAJ KUMAR THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.J.N.THAKUR (APP)
113.	CR. MISC./51716/2013 QUASHING(402,417) QSH COMPLAIN FOR CONGN	8	RAVI KHILANI (DIRECTOR) & ANR. vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN PRASAD Mr.RAJENDRA KUMAR	Mr.RAJENDRA SINGH SHASTRY (APP)
114.	CR. MISC./206/2014 QUASHING (420,467,QUASHING	7	RAMCHANDRA SINGH @ RAMCHANDRA MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.MIRA KUMARI	Mr.SHAILENDRA KR.SINGH(APP)
115.	CR. MISC./6578/2014 QUASHING(302)-IPC QSH F.I.R. FOR OTHERS	7	BHULAN BIN & ANR. vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.A.M.P.MEHTA (APP)
116.	CR. MISC./7733/2014 QUASHING(363,366,3QSH F.I.R. FOR CONGNIZ	8	PRANNATH KUMAR @ PRANNATH ROY & ORS vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.NAVIN KR. PANDAY (APP)
117.	CR. MISC./9897/2014 QUASHING (498A)IPCQSH COMPLAIN FOR CONGN	6	ALOK RANJAN vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH Mr.JAGDISH PRASAD Mr.SATYENDRA PRASAD SINGH	Mr.AMIT KR.RAKESH(APP) Mr.JAGDISH PRASAD NO-1
118.	CR. MISC./10528/2014 QUASHING (379)IPCQSH F.I.R. FOR DIRECT	9	MAHINDRA & MAHINDRA FINANCIAL SERVICES LIMITED vs STATE OF BIHAR & ANR	Smt.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY	Mr.S.EHETESHMUDDIN(APP)
119.	CR. MISC./13507/2014 QUASHING(498A,323)QSH COMPLAIN FOR CONGN	9	RAM DAYAL YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SHAHABUDDIN AZEEM @ S. AZEEM	Mr.PARMANAND KUMAR (APP) Mr.ARVIND PRASAD SINGH
120.	CR. MISC./2750/2015 QUASHING (341/323/QSH F.I.R. FOR CONGNIZ	4	SUNIL PANDEY & ORS vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.BHANU PRATAP SINGH (APP)
121.	CR. MISC./42985/2015 QUASHING(384,504,3QSH COMPLAIN FOR CONGN	5	MUNNA SINGH vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SINGH	Mr.SUCHETA YADAV(APP) Mr.RAKESH BIHARI SINGH
122.	CR. MISC./43205/2015 QUASHING (406)IPCQSH COMPLAIN FOR CONGN	3	RUPESH RAI @ RUPESH KUMAR vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.PANKAJ KUMAR DAS	Mr.MD. ANSURAL HAQUE SAHARA(APP)
123.	CR. MISC./48066/2015 QUASHING(498A,34) QSH F.I.R. FOR OTHERS	3	MITHILESH KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.SHASHI SHEKHAR KUMAR PRASAD Mr.NISHI PRASAD	Mr.UMESHANAND PANDIT(APP)
124.	CR. MISC./50995/2015 QUASHING (380/427/QSH F.I.R. FOR CONGNIZ	4	SATISH CHAND @ DR. SATISH KUMAR CHAND @ DADAN SINGH vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR Mr.BINDHYACHAL SINGH	Mr.M.K. NIRALA (APP) Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA
125.	CR. MISC./54968/2015 QUASHING (420,406,QSH F.I.R. FOR DIRECT	5	SADRE ALAM @ SADRE ALAM KHAN & ORS. vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.AJIT KUMAR	Mr.YOGENDRA KUMAR(APP) Mr.ZEYAUL HODA Mr.PATANJALI RISHI

PATNA HIGH COURT	129	Monday 24th April, 2017 Mr. Justice Rajendra Kumar Mishra

FOR HEARING

1.	CR. MISC./6868/2011 QUASHING	21	MAHAVIR GUPTA vs THE STATE OF BIHAR & ANR	Mr.ARBIND KUMAR SINGH	Mr.NAND KISHORE PD.(APP)
2.	CR. MISC./9229/2011 QUASHING	11	INDRADEO SINGH vs THE STATE OF BIHAR	Mr.RAM NARESH RAY Mr.YOGENDRA KUMAR Mr.MANISH KUMAR	Mr.DR.M.K.GAUTAM(APP)
3.	CR. MISC./9326/2011 QUASHING	3	AJOY SHANKAR DAFTUAR @ MUNNA vs THE STATE OF BIHAR & ORS	Mr.RABINDRA KUMAR PRIYADARSHI	Mr.ANIL KUMAR SINGH(APP) Mr.MUKESH Mr.SANDEEP KUMAR Mr.AJIT KUMAR
4.	CR. MISC./38970/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	6	FIRDAUS ALI @ TAMANNA vs STATE OF BIHAR & ANR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.KR.VIRENDRA NARAYAN (APP) Mr.MD. SHAHNAWAZ ALI

Monday the 24th April 2017

IN CHAMBERS (AT- 3.30 P.M)

Mr. Justice Rajendra Kumar Mishra

FOR ADMISSION

1.	CR. MISC./14354/2014 QUASHING(498/341/3QSH COMPLAIN FOR CONGN	15	SUNIL CHANDRA SINGH vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.M. HAQUE (APP) Mr.ANIRBAN KUNDU Mr.SUNIL KUMAR SINGH Mr.SANJAY KUMAR SINGH Mr.SEEMA SINGH (IN PERSON)

N.B.:- Hon'ble Judge will not hold court after luncheon interval

Monday the 24th April 2017
Court No. 32 (AT 10:30 A.M.)
Mr. Justice Chakradhari Sharan Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR HEARING			
1.	CWJC/15541/2015 SCH.COLL.UNIV.(EXC	7	MANAGING COMMITTEE OF MADARSA BASHARATIA vs THE STATE OF BIHAR & ORS	Mr.SHAKIL AHMAD KHAN	Mr.PURNENDU SINGH- GP27 Mr.DURGA NAND JHA Mr.ANIL KUMAR SAXENA Mr.SHABBIR AHMAD Mr.MD. RASHID ALAM Mr.AJAY KR.RASTOGI (AAG10)	
2. with	CWJC/7761/1997 ADMISSION, ALLOCAT	1	PARASHURAM SINGH vs THE STATE OF BIHAR & ORS	Mr.SURESH PRASAD BHAKTA	Mr.(GA)	
3.	MJC/5136/2010 ADMISSION, ALLOCAT	1	PARASHURAM SINGH vs THE STATE OF BIHAR & ORS.	Mr.ARBIND KUMAR SINGH Mr.JANARDAN PRASAD SINGH Mr.ARBIND KUMAR SINGH	RAM BILASH MAHTO AAG8 Mr.DHANANJAY KUMAR	
4.	CWJC/9347/2001 WITHHOLDING/CANCEL	1	BHARTI KUMARI vs L.N.M.UNIVERSITY & ORS	Mr.PRAMOD MANBANSH		
5.	CWJC/3739/2004 SCH.COLL.UNIV.(EXC	1	PAWAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR RAJ	Mr.(SC1)	
6.	CWJC/3747/2005 ESTB.& RECO.OF EDU	1	SRI NIWAS CHAUDHARY vs THE BIHAR INTERMEDIATE EDU.COU	Mr.JAY SHANKAR	Mr.S.A.NARAIN Mr.PANCHAM LAL JAISWAL Mr.SHRI NATH PATHAK Mr.KUMAR DHANANJAY SINGH Mr.LALIT KISHORE Mr.NAVANITI PRASAD SINGH Mr.VINAY KRISHNA TRIPATHI	
7.	CWJC/13290/2006 ESTB.& RECO.OF EDU	9	RAM PRAWESH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.PIYUSH ANAND Mr.ANJUM ARA	Mr.(GP19) Mr.RAJU GIRI Mr.AJAY BEHARI SINHA Mr.SHRI NATH PATHAK Mr.PANDEY SANJAY SAHAY (SC31) Mr.ANIL KUMAR UPADHYAYA (SC2) Mr.ARCHANA MEENAKSHEE (GP6) Mr.H.P.SINGH Mr.T.N.MAITIN	
8.	CWJC/11334/2007 ESTB.& RECO.OF EDU	11	BRAMHARSHI SAHJANAND SARSWATI vs THE STATE OF BIHAR & ORS	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH Mr.DHARMENDRA NATH MISHRA Mr.MANOJ KUMAR UPADHYAY	Mr.SANJAY PANDEY (GP21) Mr.SHIVA SHANKAR PRASAD SINGH Mr.VINAY KIRTI SINGH Mr.MANISH KUMAR Mr.SIDDHARTHA PRASAD Mr.RAJENDRA KR. JHA (GP18) Mr.S.A.NARAIN Mr.VIVEK PRASAD (GP18)	
9.	CWJC/8176/2008 MATTERS RELATING T	1	UMESH PRASAD SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.SANJAY KUMAR JHA Mr.SUMAN KUMAR SINGH Mr.GUPTESHWAR PRASAD	Mr.(GP5) Mr.SHRI NATH PATHAK Mr.P.K.SHAHI Mr.LALIT KISHORE Mr.BINAY KUMAR	
10.	CWJC/9349/2008 SCH.COLL.UNIV.(EXC	8	ST.JOSEPH'S G.H.SCHOOL, PURANA vs THE STATE OF BIHAR & ORS	Mr.K.M.JOSEPH Mr.HEMANT KUMAR	Mr.(AAG3)	
11.	CWJC/2573/2010 MATTERS RELATING T	1	DEGREE COLLEGE,BAGHA & ANR vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.(AAG1) Mr.MANAN KUMAR MISHRA Mr.P.K.SHAHI Mr.ASHOK KR. KESHARI (AAG11)	
			FOR ORDERS			
1.	CWJC/6041/2017 SCH.COLL.UNIV.(EXC	3	ASHOK KUMAR SINGH vs THE UNION OF INDIA & ORS	Mr.DEEPAK DAYAL Mr.AJIT KUMAR NO. 1	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)	
			FOR ADMISSION			
1.	CWJC/196/2017 WITHHOLDING/CANCEL (At 10.30 A.M)	5	CHANDAN KUMAR PANDEY vs THE PATNA UNIVERSITY & ORS	Mr.MANOJ KUMAR Mr.RAVI BHATIA	Mr.DIGVIJAY SINGH	
2.	CWJC/2594/2017 ADMISSION, INTERME (At 10.30 A.M)	5	BED PRAKASH SHARMA & ANR vs THE STATE OF BIHAR & ORS	Mr.TUHIN SHANKAR Mr.PATANJALI RISHI	Mr.SMT. SHILPA SINGH- GA12 Mr.GYAN SHANKAR Mr.SHITANSHU SHEKHAR MISHRA Mr.LALIT KISHORE	

3. with	CWJC/17708/2016 ADMISSION, MEDICAL	5	ADHISHREE vs THE UNION OF INDIA & ORS	Mr.ANSUL Mr.ANUJ KUMAR	Mr.RAMADHAR SINGH- GP25 Mr.VIKAS KUMAR Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC) Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
4. with	CWJC/19183/2016 ADMISSION, MEDICAL	3	DIPTY PREYASI vs THE UNION OF INDIA & ORS	Mr.ANUJ KUMAR Mr.FAHAD KHURSHID Mr.ANSUL	Mr.BINOD KR. YADAV- SC18 Mr.VIKAS KUMAR Mr.V.K.TRIPATHY
5.	CWJC/19135/2016 ADMISSION, MEDICAL (At 10.30 A.M)	3	MANISHA GAURAV vs THE UNION OF INDIA & ORS	Mr.ANUJ KUMAR Mr.FAHAD KHURSHID Mr.ANSUL	Mr.BIRJU PRASAD-GP13 Mr.VIKAS KUMAR Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC)
6.	CWJC/4028/2017 MATTERS RELATING T (At 10.30 A.M)	3	KHUSHBU KUMARI vs THE STATE OF BIHAR & ORS	Mr.VIKAS KUMAR	Mr.MANISH KUMAR- GP4 Mr.SANJAY PANDEY
7.	CWJC/4397/2017 SCH.COLL.UNIV.(EXC (At 10.30 A.M)	4	PUSPA SINHA vs JAI PRAKASH UNIVERSITY THROUGH ITS REGISTRAR & ORS	Mr.ARVIND KUMAR SHARMA Mr.KUMARI NEHA Mr.DEEPAK KUMAR	Mr.HANSRAJ Mr.RAJENDRA KUMAR GIRI
8.	CWJC/4542/2017 MATTERS RELATING T (At 10.30 A.M)	1	ARVIND KUMAR MAHTO vs THE STATE OF BIHAR & ORS	Mr.SUMIT KUMAR JHA Mr.INDRAJESH KUMAR	Mr.MADANJEET SINGH -GP20 Mr.RAJESH SINGH
9.	CWJC/5660/2017 SCH.COLL.UNIV.(EXC (At 10.30 A.M)	3	AAMNA MUNAIMA vs THE CENTRAL BOARD OF SECONDARY EDUCATION THROUGH ITS CHAIRMAN & ORS	Mr.SUMEET KUMAR SINGH Mr.ABHIPRAV SINGH	Mr.VINAY KRISHNA TRIPTHY
10.	CWJC/5963/2017 ADMISSION, MEDICAL (At 10.30 A.M)	1	RAMAN KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.PATANJALI RISHI	Mr.PANKAJ KUMAR-SC12 Mr.VIKAS KUMAR Mr.KUMAR BRIJNANDAN
11.	CWJC/2820/2017 WITHHOLDING/CANCEL	3	PRIYA KUMARI vs THE TILKAMANJHI BHAGALPUR UNIVERSITY & ORS	Mr.DIWAKAR UPADHYAYA	Mr.RAJENDRA KUMAR GIRI
12.	CWJC/12815/2015 WITHHOLDING/CANCEL	4	KHALIQUZ ZAMA vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.KINKAR KUMAR (SC27) Mr.GYAN SHANKAR Mr.PIYUSH LALL
13.	CWJC/13036/2015 WITHHOLDING/CANCEL	4	KUNDAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN PRABHAKAR Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA	Mr.PANDEY S SAHAY (SC31) Mr.PARTHA SARTHY Mr.PIYUSH LALL Mr.ARCHANA MEENAKSHEE (GP6) Mr.SC3 SUNIL KUMAR MANDAL
14.	CWJC/16031/2015 MIGRATION MATTERS	3	ANWAR ALAM vs THE UNION OF INDIA & ORS	Mr.ANUJ KUMAR Mr.JAVED ASLAM	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.VINAY KRISHNA TRIPTHY Mr.SUJEET KUMAR SINHA
15.	CWJC/16578/2015 MATTERS RELATING T	12	MANAGING COMMITTEE OF DARUL ULOOM KALIMIA PARASMANI SARSI DHAMDAHA & ANR vs THE STATE OF BIHAR & ORS	Mr.ATIF INAM Mr.SYED MOHAMMAD SHABBIR ALAM Mr.SANJAY SINHA Mr.DEEPAK KUMAR SINGH Mr.MD. SHAHAB KHALIL	Mr.GA10- SMT.NIVEDITA NIRVIKAR Mr.MD. RASHID ALAM Mr.MAHTAB ALAM Mr.MR RAMAKANT SHARMA S.C.VIGILANCE Mr.GYAN PRAKASH OJHA (GA7)
16. with	CWJC/9218/2016 SCH.COLL.UNIV.(EXC	14	EXALT EDUCATION TRUST & ORS vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR PANDIT	Mr.AAG6- ANJANI KUMAR Mr.ARUN KUMAR Mr.BIPIN KUMAR
17.	CWJC/3060/2017 SCH.COLL.UNIV.(EXC	3	THE EXALT EDUCATIONAL TRUST vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR PANDIT	Mr.SMT. ARCHANA MEENAKSHEE- GP6
18.	CWJC/9456/2016 WITHHOLDING/CANCEL	4	ASHISH KUMAR vs ARAYABHATTA KNOWLEDGE UNIVERSITY & ORS	Mr.SURAJ NARAIN YADAV	Mr.ARIF RAZA Mr.ANAND KUMAR OJHA
19.	CWJC/13108/2016 WITHHOLDING/CANCEL	3	DEVENDRA PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SUSHMITA MISHRA Mr.SURYA NARAYAN SAH	Mr.KUMARI AMRITA- GP10 Mr.AJAY BEHARI SINHA Mr.SHRI NATH PATHAK Mr.RAJENDRA KUMAR GIRI Mr.CHANDRA MOHAN SINGH Mr.SUNIL KUMAR SINGH
20.	CWJC/13640/2016 WITHHOLDING/CANCEL	3	ASHISH RANJAN SINGH vs THE B. N. MANDAL UNIVERSITY & ORS	Mr.MANISH KUMAR Mr.BRISKETU SHARAN PANDEY	Mr.RAJESH SINGH Mr.SHASHI BHUSHAN SINGH

21.	CWJC/14893/2016 WITHHOLDING/CANCEL	4	PRATIBHA RANI SINGH & ANR vs THE L. N. MITHILA UNIVERSITY & ORS	Mr.HARENDRA KUMAR TIWARY	Mr.CHANDRA MOHAN SINGH Mr.AJAY BEHARI SINHA
22.	CWJC/15730/2016 SCH.COLL.UNIV.(EXC	3	MITHILA MAHILA COLLEGE & ANR vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA Mr.MUKESH MISHRA	Mr.PRABHAKAR JHA- GP27 Mr.CHANDRA MOHAN SINGH Mr.AJAY BEHARI SINHA
23.	CWJC/15899/2016 WITHHOLDING/CANCEL	1	NARAYAN RAM vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.MADHAW PRASAD YADAV-GP23 Mr.GYAN SHANKAR
24.	CWJC/15966/2016 ADMISSION, MEDICAL	3	ANKIT RAJ vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SHARMA	Mr.PANKAJ KUMAR-SC12 Mr.KUMAR BRIJNANDAN
25.	CWJC/15999/2016 SCH.COLL.UNIV.(EXC	3	MATIUR RAHMAN vs THE CHAIRMAN, BIHAR STATE MADARSA EDUCATION BOARD & ANR	Mr.ALIM JANG KHAN	Mr.MD. RASHID ALAM
26.	CWJC/16001/2016 SCH.COLL.UNIV.(EXC	4	AKHILESH YADAV vs THE STATE OF BIHAR & ORS	Mr.RANDHIR KUMAR NO-1	Mr.KAMESHWAR KUMAR-GP17
27.	CWJC/16027/2016 MATTERS RELATING T	3	ASHOK KUMAR vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINGH Mr.BIRENDRA KUMAR JHA Mr.DHARMENDRA KUMAR SINHA Mr.SANJIV KUMAR PATHAK	Mr.MADHAW PD. YADAV- GP23 Mr.GYAN SHANKAR Mr.AJEET PRATAP SINGH
28.	CWJC/16055/2016 SCH.COLL.UNIV.(EXC	3	SURESH KUMAR DAS vs THE BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.CHANDRA SHEKHAR SINGH	Mr.GYAN SHANKAR Mr.SYED ARSHAD ALAM
29.	CWJC/16106/2016 MATTERS RELATING T	5	ROHIT KUMAR vs THE BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.MUKESH PRASAD SINGH Mr.ANIL KUMAR	Mr.GYAN SHANKAR Mr.PURNENDU SINGH
30.	CWJC/16166/2016 ESTB.& RECO.OF EDU	3	ANUJ KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAUSHAN	Mr.MADANJEET SINGH-GP20 Mr.NAMRATA MISHRA Mr.SHRI NATH PATHAK Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR Mr.SUNIL KUMAR SINGH
31.	CWJC/16224/2016 SCH.COLL.UNIV.(EXC	3	ADYA NAND PRASAD GUPTA vs THE STATE OF BIHAR & ORS	Mr.MANORANJAN KUMAR SINHA-1	Mr.SUBHASH CHANDRA MISHRA- SC16 Mr.RAVINDER KUMAR SHARMA Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
32.	CWJC/16375/2016 SCH.COLL.UNIV.(EXC	3	AWADHESH SINGH vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY Mr.SANJEET KUMAR TIWARI Mr.PUNAM KUMARI	Mr.MADANJEET SINGH- GP20
33.	CWJC/16551/2016 WITHHOLDING/CANCEL	1	DOLY KUMARI vs BHUPENDRA NARAYAN MANDAL UNIVERSITY & ORS	Mr.ARUN KUMAR SINGH	Mr.RAJESH SINGH Mr.SHASHI BHUSHAN SINGH
34.	CWJC/16555/2016 SCH.COLL.UNIV.(EXC	3	NILU DEVI vs THE STATE OF BIHAR & ORS	Mr.VINAY MISTRY Mr.MRIGANK MAULI	Mr.SMT. SHILPA SINGH- GA12
35.	CWJC/16572/2016 SCH.COLL.UNIV.(EXC	3	RAGHUBAR JEE vs THE STATE OF BIHAR & ORS	Mr.RAJNISH KUMAR DUBEY Mr.ASHOK KUMAR PANDEY	Mr.SARVESH KUMAR-GP24 Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC) Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
36. with	CWJC/16941/2016 SCH.COLL.UNIV.(EXC	4	RAM NATH REAR TRUST, LAKHISARAI vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAJESH KUMAR SINGH Mr.MUKESH KUMAR SINGH	Mr.SMT.SHILPA SINGH-GA12 Smt.BINITA SINGH Mr.GYAN SHANKAR Mr.MANISH KUMAR
37.	CWJC/17206/2016 SCH.COLL.UNIV.(EXC	4	RAM NATH REAR TRUST vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAJESH KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.RISHI RAJ	Mr.ASHUTOSH RANJAN PANDEY- AAG15 Mr.GYAN SHANKAR Mr.BINITA SINGH
38.	CWJC/17107/2016 SCH.COLL.UNIV.(EXC	4	BANDNA BHARATI vs THE STATE OF BIHAR & ORS	Mr.SURYAKANT KUMAR	Mr.KAMESHWAR KUMAR-GP17 Mr.GYAN SHANKAR Mr.AMARENDRA KUMAR
39.	CWJC/17153/2016 ESTB.& RECO.OF EDU	3	RAJ KISHORE PANDEY vs THE STATE OF BIHAR & ORS	Mr.ANURAG SAURAV Mr.D.N. JHA	Mr.PRABHAKAR JHA- GP27
40.	CWJC/17169/2016 WITHHOLDING/CANCEL	1	PURUSOTAM PATEL vs THE STATE OF BIHAR & ORS	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.KAMESHWAR KUMAR-GP17 Mr.GIRIJISH KUMAR
41.	CWJC/17192/2016 SCH.COLL.UNIV.(EXC	3	SURESH PRASAD vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR VERMA	Mr.PRABHAKAR JHA- GP27
42.	CWJC/17259/2016 SCH.COLL.UNIV.(EXC	3	RAM BACHAN vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR Mr.KRISHNA BIHARI	Mr.PRABHAKAR JHA-GP27
43.	CWJC/17354/2016 SCH.COLL.UNIV.(EXC	3	SHANTIKA NANDAN PRASAD VERMA vs THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN Mr.MD. IMTIYAZ HUSSAIN	Mr.MADHAW PRASAD YADAV-GP23 Mr.CHANDRA MOHAN SINGH Mr.AJAY BEHARI SINHA
44.	CWJC/17369/2016 ESTB.& RECO.OF EDU	4	THE GOVERNING BODY OF SANT KABIR MAHANTH RAMDAYAL DAS COLLEGE & ORS vs THE STATE OF BIHAR & ORS	Mr.SHALLY KUMARI Mr.SHALLY KUMARI	Mr.KAMESHWAR KUMAR-GP17 Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR

45.	CWJC/17431/2016 WITHHOLDING/CANCEL	1	AVINASH KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR SINGH Mr.MANUAR ALAM Mr.SHAILENDRA KUMAR SINGH Mr.UDAY KUMAR SINGH	Mr.SMT.SHILPA SINGH-GA12 Mr.GYAN SHANKAR
46.	CWJC/17584/2016 ESTB.& RECO.OF EDU	5	DEVENDRA PATHAK SARVODAYA COLLEGE OF EDUCATION (B. ED. COLLEGE) vs MAGADH UNIVERSITY BODH GAYA & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.RAGHUBIR CHANDRAYAN	Mr.GIRIJISH KUMAR Mr.SHRI NATH PATHAK Mr.SUNIL KUMAR SINGH Mr.MADANJIT SINGH (GP20)
47. with	CWJC/17604/2016 ESTB.& RECO.OF EDU	3	DEVENDRA PATHAK SARVODAYA COLLEGE OF EDUCATION (B. ED. COLLEGE) vs BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.RAGHUBIR CHANDRAYAN	Mr.SHRI NATH PATHAK Mr.SHITANSHU SHEKHAR MISHRA Mr.SUNIL KUMAR SINGH Mr.GYAN SHANKAR
48.	CWJC/17052/2016 ESTB.& RECO.OF EDU	3	PARAS KUMAR GUPTA & ANR vs THE STATE OF BIHAR & ORS	Mr.AMARENDRA NATH VERMA	Mr.JITENDRA KUMAR ROY NO-1 SC13 Mr.RAKESH CHANDRA
49.	CWJC/17622/2016 SCH.COLL.UNIV.(EXC	3	THE GOVERNING BODY, TAPESHWAR SINGH INDU MAHILA MAHAVIDYALAYA & ORS vs THE VIR KUNWAR SINGH UNIVERSITY & ORS	Smt.SMT. SHASHI PRIYA PATHAK	Mr.PRABHAT KUMAR VERMA Mr.ARABIND NATH PANDEY
50.	CWJC/17652/2016 ESTB.& RECO.OF EDU	4	NATIONAL INSTITUTE OF HEALTH EDUCATION AND RESEARCH vs THE STATE OF BIHAR & ORS	Mr.DR. ANAND KUMAR	Mr.RAJESHWAR SINGH- GA10
51.	CWJC/17686/2016 ADMISSION, ENGINEE	1	SACHIN KUMAR vs THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV	Mr.PUSHKAR NARAIN SHAHI-AAG6 Mr.VIKAS KUMAR
52.	CWJC/17788/2016 SCH.COLL.UNIV.(EXC	3	MAHANTH RAM UDAR DAS vs THE STATE OF BIHAR & ORS	Mr.UMA KANT TIWARY Mr.ARVIND KUMAR JHA	Mr.SMT.SHILPA SINGH-GA12 Mr.SATYABIR BHARTI Mr.GYAN SHANKAR (AC TO LALIT KISHORE)
53.	CWJC/17797/2016 SCH.COLL.UNIV.(EXC	3	THE MANAGING C OMMITTEE OF THE MADRASA ISLAHUL MUSLIMIN BOCHA GARHI vs THE STATE OF BIHAR & ORS	Mr.MAHTAB ALAM	Mr.ASHUTOSH RANJAN PANDEY-AAG15 Mr.MD. HELAL AHMAD Mr.MD. ZIAUL QUAMAR Mr.MD. RASHID ALAM
54.	CWJC/17820/2016 SCH.COLL.UNIV.(EXC	1	ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR	Mr.MADHAW PRASAD YADAV-GP23 Mr.CHANDRA MOHAN SINGH Mr.AJAY BEHARI SINHA
55.	CWJC/17822/2016 WITHHOLDING/CANCEL	1	NANDAN KUMARI vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR Mr.CHANDAN KUMAR KASHYAP	Mr.SUBHASH CHANDRA MISHRA- SC16
56.	CWJC/17842/2016 SCH.COLL.UNIV.(EXC	3	Z. A. ISLAMIA COLLEGE vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAUSHAN	Mr.MADANJEET SINGH- GP20 Mr.HANSRAJ
57.	CWJC/17950/2016 ESTB.& RECO.OF EDU	3	BALAJEE INTER COLLEGE, PANAPUR (SURATPUR) vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.JITENDRA KR. ROY NO. 1-SC13 Mr.GYAN SHANKAR Mr.SHITANSHU SHEKHAR MISHRA
58.	CWJC/17961/2016 WITHHOLDING/CANCEL	1	KRITICHANDRAYAN vs THE STATE OF BIHAR & ORS	Mr.AJAY NANDAN SAHAY Mr.NAVIN KUMAR JHA Mr.VIKALP	Mr.ASHUTOSH RANJAN PANDEY-AAG15 Mr.GYAN SHANKAR
59.	CWJC/17972/2016 SCH.COLL.UNIV.(EXC	3	MANAGING COMMITTEE OF KHUSHI LAL HARIJAN MIDDLE SCHOOL vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.RISHI RAJ	Mr.SUBHASH CHANDRA MISHRA- SC16
60.	CWJC/17990/2016 WITHHOLDING/CANCEL	1	SWETA SAKSHI (MINOR) & ORS vs THE STATE OF BIHAR & ORS	Ms.PRAKRITITA SHARMA Mr.RAVI KUMAR Mr.PUNEET SIDDHARTHA	Mr.ASHUTOSH RANJAN PANDEY- AAG15 Mr.GYAN SHANKAR
61.	CWJC/18051/2016 WITHHOLDING/CANCEL	4	RUKASANA PARVEEN vs THE MEDICAL COUNCIL OF INDIA THROUGH ITS SECRETARY & ORS	Mr.MD. OBAIDULLAH	Mr.KUMAR BRIJNANDAN Mr.NAMRATA MISHRA Mr.SANJEEV KR.(AC TO LALIT KISHORE)
62.	CWJC/18113/2016 ADMISSION, MEDICAL	1	RANJAY KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.VINOD KR. YADAV- SC18 Mr.VIKAS KUMAR Mr.KUMAR BRIJNANDAN
63.	CWJC/18253/2016 MATTERS RELATING T	3	RENU KUMARI vs THE LALIT NARAYAN MITHILA UNIVERSITY & ORS	Mr.ALOK KUMAR SINGH Mr.RAMA KANT SINGH	Mr.CHANDRA MOHAN SINGH Mr.AJAY BEHARI SINHA
64.	CWJC/18278/2016 WITHHOLDING/CANCEL	1	DIBAKAR MANDAL vs THE STATE OF BIHAR & ORS	Mr.LOKESH KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY-AAG15 Mr.MITHILESH KUMAR RAI Mr.RAJU GIRI Mr.RAJESH SINGH
65.	CWJC/18351/2016 ESTB.& RECO.OF EDU	3	DR. SHYAM BAHADUR SINGH vs THE STATE OF BIHAR & ORS	Mr.DR. AMAR NATH SINGH Mr.MANORAMA SINGH Mr.ASHOK KUMAR SINGH	Mr.NAGENDRA PD. YADAV-SC23 Mr.MR. RANJAN KUMAR Mr.SHRI NATH PATHAK Mr.PRABHAT KUMAR SINGH

66.	CWJC/18365/2016 SCH.COLL.UNIV.(EXC	1	MD. MAZHARUL HUSSAIN vs THE STATE OF BIHAR & ORS	Mr.VIJAY BHARTI	Mr.SMT.SHILPA SINGH-GA12 Mr.MD. RASHID ALAM
67.	CWJC/18425/2016 ADMISSION, ENGINEE	3	SAURAV KUMAR vs THE CHAIRMAN CENTRAL BOARD OF SECONDARY EDUCATION JOINT ENTRANCE EXAMINATION (MAIN UNIT) & ANR	Mr.SHASHI SHEKHAR SHARMA Mr.AWADHESH PRASAD SINHA	Mr.SANJAY KUMAR GIRI Mr.ASHISH GIRI Mr.VINAY KRISHNA TRIPATHY
68.	CWJC/18502/2016 WITHHOLDING/CANCEL	1	CHANDRAWATI CHAUHAN @ RADHA CHAUHAN vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.KAMESHWAR KUMAR-GP17 Mr.GYAN SHANKAR
69.	CWJC/18525/2016 ESTB.& RECO.OF EDU	1	THE MANAGING COMMITTEE, MUSLIM MINORITY COLLEGE, BHAGALPUR & ANR vs THE STATE OF BIHAR & ORS	Mr.ANAMUL HAQUE Mr.MD. NAJMUL HODDA	Mr.KAMESHWAR KUMAR-GP17 Mr.RAJENDRA KUMAR GIRI
70.	CWJC/18554/2016 SCH.COLL.UNIV.(EXC	1	ZAHIR ALAM vs THE STATE OF BIHAR & ORS	Mr.BIMLESH KUMAR PANDEY	Mr.KAMESHWAR KUMAR-GP17
71.	CWJC/18556/2016 SCH.COLL.UNIV.(EXC	1	UMESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.PRAMENDRA KUMAR SINGH	Mr.PRABHAKAR JHA- GP27
72.	CWJC/18558/2016 SCH.COLL.UNIV.(EXC	1	AKHLAD NOORI vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR NO. 1	Mr.SMT.SHILPA SINGH-GA12 Mr.MD. RASHID ALAM
73.	CWJC/18616/2016 SCH.COLL.UNIV.(EXC	3	MD. YUNUS vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR PRASAD Mr.PRABHAS RANJAN	Mr.KAMESHWAR KUMAR-GP17 Mr.MD. RASHID ALAM
74.	CWJC/18644/2016 WITHHOLDING/CANCEL	1	SHILPA KUMARI (MINOR) vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR SINGH Mr.SHARWAN KUMAR	Mr.PRABHAKAR JHA-GP27 Mr.GYAN SHANKAR
75.	CWJC/18674/2016 SCH.COLL.UNIV.(EXC	1	DR. WAHAB SENIOR SECONDARY SCHOOL vs THE STATE OF BIHAR & ORS	Mr.SHAILESH KUMAR Mr.ZAINUL ABEDIN Mr.ASHHAR MUSTAFA	Mr.MADHAW PRASAD YADAV-GP23 Mr.GYAN SHANKAR
76.	CWJC/18717/2016 SCH.COLL.UNIV.(EXC	1	KRIPA NATH SINGH vs THE STATE OF BIHAR & ORS	Mr.RAMCHANDRA SINGH	Mr.SMT.SHILPA SINGH-GA12 Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR
77.	CWJC/18737/2016 ESTB.& RECO.OF EDU	1	UDYANACHARYA VIDYAKAR KAVI (U V K) vs THE STATE OF BIHAR & ORS	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.ANANT KUMAR SINHA Mr.AMRIT ANAND Mr.ANANT KUMAR SINHA	Mr.SMT.SHILPA SINGH-GA12 Mr.GYAN SHANKAR Mr.BINITA SINGH
78.	CWJC/18747/2016 WITHHOLDING/CANCEL	1	AMRENDRA KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR KARAN Mr.SHEKHAR SINGH Mr.JAYANT KUMAR KARN Mr.SUJEET KUMAR	Mr.MADANJIT SINGH- GP20 Mr.SATYAM SHIVAM SUNDARAM
79.	CWJC/18748/2016 MATTERS RELATING T	3	NAVDEEP KUMAR vs STATE BOARD OF TECHNICAL EDUCATION & ORS	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.AJAY-GA5

(AT 2:15 P.M.)

TO BE MENTIONED

1.	CR. MISC./52242/2013 QUASHING(406,420) QSH F.I.R. FOR DIRECT	24	SATYENDRA KUMAR KESHRI vs THE STATE OF BIHAR & ORS	Mr.ALOK RANJAN	Mr.RANA RANDHIR SINGH(APP) Mr.SHAILENDRA KUMAR SINGH Mr.AMRENDRA NARAYAN RAI Mr.KRISHNA MOHAN MISHRA
2.	CR. REV./356/2017 JUVENILE JUSTICE A (At 2:15 P.M.)	3	PRADEEP PRASAD @ PRADEEP KUMAR vs THE STATE OF BIHAR	Mr.TEJ PRATAP SINGH	Mr.SMT. ANITA KUMARI SINGH (APP161)

FOR ORDERS

1.	CR. REV./300/2017 CONVERTED FROM (CR IN (CR. APP (SJ)/94/2017) (AT 2:15 P.M.)	4	VIKASH KUMAR RAM @ VIKASH KUMAR @ VIKASH RAM vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN Mr.RAVINDRA KUMAR Mr.PRABHAT RANJAN Mr.KARANDEEP KUMAR	Mr.SRI ABHAY KUMAR (APP70)
2.	CR. REV./1086/2016 OTHER THAN CONVICT	10	THE CENTRAL BUREAU OF INVESTIGATION THROUGH SUPERINTENDENT OF POLICE, C.B.I , A.C.B., PATNA vs SITARAM RAJAK	Mr.SANJAY KUMAR	Mr.GAJENDRA PRATAP SINGH
3.	CR. REV./1118/2012 OTHER THAN CONVICT	21	RAJEEV KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR SINHA Mr.ADITYA NARAIN SINGH	Mr./SMT.SHARDA KUMARI (APP) Mr.DEVENDRA KUMAR Mr.AJAY KUMAR
4.	CR. REV./1251/2016 OTHER THAN CONVICT	4	SHARDA NAND SAH vs THE STATE OF BIHAR & ORS	Mr.SUSHIL KUMAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153) Mr.RAKESH RANJAN
5.	CR. REV./218/2017 AGAINST CONVICTION	3	PAWAN KUMAR KESHRI vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.SANJAY SINGH	Mr.SMT. RENUKA RATNAKAR (APP125)
6.	CR. REV./220/2017 JUVENILE JUSTICE A	3	VIKASH KUMAR vs THE STATE OF BIHAR	Mr.SHEIKH ARKAN AHMAD	Mr.SRI PARMANAND PRASAD (APP116)

7.	CR. REV./276/2017 OTHER THAN CONVICT	3	MD. JAFIR & ORS vs STATE OF BIHAR & ANR	Mr.NAVESH NANDAN Mr.SURENDRA PRASAD SINGH	Mr.SMT. MADHURI LATA (APP103)
8.	CR. REV./280/2017 OTHER THAN CONVICT	3	CHANDRAVATI DEVI vs STATE OF BIHAR & ANR	Mr.SHIV PRASAD GUPTA	Mr.SRI MADHURANAND JHA (APP102)
9.	CR. REV./284/2017 OTHER THAN CONVICT	3	SANAUL ANSARI vs THE STATE OF BIHAR & ORS	Mr.MD. MUSOWIR	Mr.SRI IFTEKHAR MAHMOOD (APP202)
10.	CR. REV./289/2017 JUVENILE JUSTICE A	3	SHAHNAZ KHATOON @ SHAHNAZ vs STATE OF BIHAR & ANR	Mr.SYED FIROZ RAZA	Mr.SRI AWADHESH KUMAR SINGH (APP215)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./47514/2016 MOD IN (CR. REV./711/2015)	3	PRABHAT KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SADA NAND ROY	Mr.SRI MUSTAQUE ALAM (APP36)

FOR ADMISSION

1.	CR. REV./1140/2016 JUVENILE JUSTICE A (At 2:15 P.M.)	4	RAM KUMAR SHARMA vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI MADAN KUMAR (APP223)
2.	CR. REV./245/2017 OTHER THAN CONVICT (At 2:15 P.M.)	6	RAJ KUMAR YADAV vs THE STATE OF BIHAR & ORS	Smt.NIRMALA KUMARI	Mr.R.N.JHA (APP) Mr.BIPIN KUMAR SINHA (SC,CBI)
3.	CR. REV./313/2017 AGAINST CONVICTION (At 2:15 P.M.)	4	BHABHIKSHAN RAM vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA	Mr.SRI SHYAM BIHARI SINGH (APP173) Mr.ANISH KUMAR Mr.KRISHNA MURARI Mr.SHYAM BIHARI SINGH (APP) Mr.RANJIT KUMAR THAKUR
4.	CR. MISC./14781/2017 C. BAILC.BAIL	3	MD. MOKHTAR ALAM vs STATE OF BIHAR & ANR	Mr.BISHWESHWAR RAM	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
5. with	CR. MISC./19964/2016 TRANSFER MATTERTRANSFER MATTER	12	SURENDRA KUMAR @ SONU @ SURENDRA KUMAR SONU vs STATE OF BIHAR & ANR	Mr.NIHAR NANDAN AMBASTA	Mr.RAM CHANDRA SAHNI(APP) Mr.NARENDRA KUMAR SINGH Mr.VISHWAJEET KUMAR MISHRA Mr.SHANTANU KUMAR
6. with	CR. MISC./5354/2017 TRANSFER MATTER TRANSFER MATTER	3	SURENDRA KUMAR @ SONU @ SURENDRA KUMAR SONU vs STATE OF BIHAR & ANR	Mr.DIWAKAR UPADHYAYA	Mr.SRI SAKIR AHMAD ()
7.	CR. MISC./10241/2017 TRANSFER MATTER TRANSFER MATTER	3	SURENDRA KUMAR @ SONU @ SURENDRA KUMAR SONU vs STATE OF BIHAR & ANR	Mr.DIWAKAR UPADHYAYA	Mr.SRI RAM BILASH ROY RAMAN ()
8.	CR. MISC./9352/2017 TRANSFER MATTERTRANSFER MATTER	3	VIJAY KUMAR PANDEY @ VIJAY KUMAR vs STATE OF BIHAR & ANR	Mr.VIPIN KUMAR SINGH Mr.SACHIN KUMAR	Mr.MD. FAHIMUDDIN (APP235)
9.	SLA/47/2016 SLA	6	SHEO SHANKAR PRASAD vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.RAJESH KUMAR	Mr.SRI BIPIN KUMAR (APP17)
10.	CR. REV./390/2014 AGAINST CONVICTION	9	LALJI YADAV & ANR. vs THE STATE OF BIHAR	Mr.RAGHUNATH SINGH Mr.DHANANJAY KUMAR TIWARY Mr.JAI SHANKAR PATHAK Mr.SHANTI KUMAR Mr.DEEP NARAYAN DUBEY	Mr.DURGESH NANDAN(APP) Mr.DHIRENDRA KUMAR SINHA
11.	CR. REV./41/2016 AGAINST CONVICTION	7	DHIRENDRA KUMAR DHIRAJ vs STATE OF BIHAR & ANR	Mr.JAGNNATH SINGH	Mr.BHARAT BHUSHAN(APP) Mr.RAJESH RANJAN Mr.PANDEY SANJAY SAHAY
12.	CR. REV./862/2016 AGAINST CONVICTION	5	NIRMALA KUAR vs STATE OF BIHAR & ANR	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SRI AJAY KUMAR - 2 (APP71)
13.	CR. REV./1227/2016 AGAINST CONVICTION	5	SHASHI SHEKHAR vs STATE OF BIHAR & ANR	Mr.RAJEEV SHEKHAR	Mr.SRI ASHOK KUMAR (APP220) Mr.SHISHIR KUMAR Mr.PUSHPENDRA KUMAR SINGH
14.	CR. REV./1237/2016 AGAINST CONVICTION	1	RAKESH SINGH & ANR vs STATE OF BIHAR & ANR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.MD. ANSARUL HAQUE (APP159)
15.	CR. REV./182/2017 AGAINST CONVICTION	3	SURESH YADAV vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI NAWAL KISHORE PRASAD (APP113)
16.	CR. REV./287/2017 AGAINST CONVICTION	3	RUTAN YADAV @ RATAN DEO YADAV vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI ANANT KUMAR (APP237)
17.	CR. REV./343/2017 AGAINST CONVICTION	3	OM PRAKASH YADAV vs STATE OF BIHAR & ANR	Mr.DEWENDRA NARAYAN SINGH	Mr.SRI NAND KISHORE PD (APP38)

18.	CR. REV./316/2017 AGAINST CONVICTION	4	BAIRISTER PRASAD @ BALISHTER YADAV & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA Mr.JITENDRA KUMAR SINGH	Mr.SRI GANESH PRASAD SINGH (APP198)
19. with	CR. REV./560/2016 AGAINST CONVICTION	11	SITARAM SUREKA vs THE CENTRAL BUREAU OF INVESTIGATION, PATNA THROUGH THE SUPERINTENDENT OF POLICE & ANR	Mr.PURUSHOTTAM MISHRA Mr.RAKESH KUMAR SAMRENDRA	Mr.BIPIN KUMAR SINHA (SC CBI)
20. with	CR. REV./735/2016 OTHER THAN CONVICT CR. REV.	4	SANJAY SUREKA vs THE CENTRAL BUREAU OF INVESTIGATION , PATNA THROUGH THE SUPERINTENDENT OF POLICE & ANR	Mr.RAKESH KUMAR SAMRENDRA Mr.MANAGER SAH	Mr.BIPIN KUMAR SINHA (SC CBI)
21.	CR. REV./733/2016 OTHER THAN CONVICT CR. REV.	4	SUBRATA BASU @ SUBROTO BASU vs THE CENTRAL BUREAU OF INVESTIGATION, PATNA THROUGH THE SUPERINTENDENT OF POLICE & ANR	Mr.RAKESH KUMAR SAMRENDRA Mr.MANAGER SAH	Mr.BIPIN KUMAR SINHA (SC CBI)
22.	CR. REV./1031/2016 OTHER THAN CONVICT	7	PRADIP KUMAR PANDIT vs STATE OF BIHAR & ANR	Mr.REWTI KANT RAMAN	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) Mr.RAMAKANT SHARMA(LAW OFFICER/VIG.) Mr.ANJANI KUMAR (AAG4)
23.	CR. REV./587/2016 JUVENILE JUSTICE B	5	MD. MISTER vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH	Mr.AMITESH KUMAR(APP)
24.	CR. REV./616/2016 JUVENILE JUSTICE A	9	ADITYA KUMAR & ANR vs STATE OF BIHAR & ANR	Mr.TILAK SAO	Mr.AJAY KR.-2(APP) Mr.PRAMOD KUMAR Mr.S.D.SANJAY (ADLSG)
25.	CR. REV./783/2016 JUVENILE JUSTICE A	7	ROHIT KUMAR @ ALOK RAJ vs THE STATE OF BIHAR	Mr.KRITU VERMA	Mr.SRI NIRMAL KUMAR SINHA (APP199)
26.	CR. REV./873/2016 JUVENILE JUSTICE A	4	PRADEEP @ BITAN vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SANJEEV KUMAR	Mr.SRI CHAUBEY JAWAHAR (APP158)
27.	CR. REV./1015/2016 JUVENILE JUSTICE A	6	ZAID KHAN vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
28.	CR. REV./1034/2016 JUVENILE JUSTICE A	4	MADHULATA @ MADHULATA DEVI vs STATE OF BIHAR & ANR	Mr.ANUJ KUMAR Mr.SHAFIUR RAHMAN Mr.ARUN KUMAR PRASAD	
29.	CR. REV./1037/2016 JUVENILE JUSTICE A	4	DHEERAJ KUMAR GUPTA @ DHIRAJ KUMAR vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
30.	CR. REV./1052/2016 JUVENILE JUSTICE A	4	DHEERAJ KUMAR GUPTA @ DHIRAJ KUMAR vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
31.	CR. REV./1088/2016 JUVENILE JUSTICE A	4	MD. TABREJ @ TABREJ KHAN vs STATE OF BIHAR & ANR	Mr.VIKRAM SINGH	Mr.SRI GANESH PRASAD SINGH (APP198)
32.	CR. REV./1097/2016 JUVENILE JUSTICE A	4	DHEERAJ KUMAR GUPTA @ DHIRAJ KUMAR vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SRI SATYAVARAT VERMA (APP171)
33.	CR. REV./1111/2016 JUVENILE JUSTICE A	4	SONU SAHNI @ SONE LAL SAHNI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI KANHAIYA KISHORE (APP100) Mr.UDAY KUMAR
34.	CR. REV./1215/2016 JUVENILE JUSTICE A	7	SUNU KUMAR TIWARY @ SONU TIWARY @ MANJIT TIWARY vs THE STATE OF BIHAR	Mr.MAHESHWAR PRASAD	Mr.SRI SHYAM KUMAR SINGH (APP138)
35.	CR. REV./1218/2016 JUVENILE JUSTICE A	5	VIKKI KUMAR vs STATE OF BIHAR & ANR	Mr.NAWAL KISHORE SINGH Mr.NAWAL KISHORE SINGH Mr.JAYA KUMARI	Mr.SRI AKHILESHWAR DAYAL (APP74)
36.	CR. REV./1241/2016 JUVENILE JUSTICE A	4	PRAVEEN KUMAR RAI & ANR vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR Mr.SHIVJEE SINGH	Mr.SRI RAM SEVAK CHOUDHARY (APP53) Mr.SANJAY KUMAR Mr.RAM KISHUN PRASAD
37.	CR. REV./1249/2016 JUVENILE JUSTICE A	6	RAHUL KUMAR @ RAHUL KUMAR YADAV vs THE STATE OF BIHAR	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.SRI RAJKISHORE SINGH (APP172)
38.	CR. REV./1266/2016 JUVENILE JUSTICE A	4	PANKAJ CHAUDHARY @ PANKAJ RAJ vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR SHARMA Mr.ARVIND KUMAR SHARMA Mr.KUMARI NEHA Mr.DEEPAK KUMAR	Mr.SRI ANIL PRASAD SINGH (APP210)
39.	CR. REV./1/2017 JUVENILE JUSTICE A	4	RAHUL KUMAR vs THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.SRI BHANU PRATAP SINGH (APP14)
40.	CR. REV./13/2017 JUVENILE JUSTICE A	4	GOHAL YADAV @ AMLESH YADAV vs THE STATE OF BIHAR	Smt.MEETA SINHA Mr.MEETA SINHA	Mr.SRI ASHOK KUMAR SINGH (APP213) Mr.KUMAR RANJIT RANJAN (APP)
41.	CR. REV./32/2017 JUVENILE JUSTICE A	5	SURAJ KUMAR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM Mr.ONKAR NATH Mr.ASHUTOSH KUMAR	Mr.SRI S.M. RAHMAN (APP57)
42.	CR. REV./44/2017 JUVENILE JUSTICE A	4	WASIM AKHTAR ANSARI @ SONU vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR Mr.MD. TAWZIHUDDIN ANSARI	Mr.SRI RAM PRIYA SARAN SINGH (APP52)

43.	CR. REV./101/2017 JUVENILE JUSTICE A	4	SONU KUMAR vs THE STATE OF BIHAR	Mr.KAPIL DEO SINGH Mr.ARUN KUMAR SINGH Mr.VIJAY KUMAR	Mr.SRI UPENDRA KUMAR (APP67)
44.	CR. REV./124/2017 JUVENILE JUSTICE A	5	SURAJ KUMAR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA Mr.KUMARI ANAMIKA SINGH	Mr.SRI AKSHAY LAL PANDIT (APP75)
45.	CR. REV./125/2017 JUVENILE JUSTICE A	4	PRADEEP KUMAR @ PRADIP RAI vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR Mr.RAJEEV KUMAR	Mr.SRI SANJAY KUMAR (APP127) Mr.DEWENDRA NARAYAN SINGH
46.	CR. REV./129/2017 JUVENILE JUSTICE A	4	RAHUL KUMAR vs THE STATE OF BIHAR	Mr.AMAR PRAKASH Mr.AMAR PRAKASH	
47.	CR. REV./130/2017 JUVENILE JUSTICE A	4	MOHIT CHAND @ MOHITCHAND @ DEO vs THE STATE OF BIHAR	Mr.HARSH SINGH	Mr.SRI MANISH KUMAR 2 (APP33)
48.	CR. REV./132/2017 JUVENILE JUSTICE A	4	VIJAY KUMAR vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR Mr.PRAMOD KUMAR SINGH	Mr.SMT. ABHA SINGH (APP2)
49.	CR. REV./153/2017 OTHER THAN CONVICT	4	NIRAJ CHANDRAYAVI vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR SINGH Mr.RAJU KUMAR SINGH	Mr.SRI ANISH CHANDRA (APP183) Mr.MOHIT SHRIWASTAVA
50.	CR. REV./158/2017 JUVENILE JUSTICE A	4	DIPAK KUMAR @ DIPAK KUMAR BAITHA vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.SRI NITYANAND TIWARY (APP41)
51.	CR. REV./165/2017 JUVENILE JUSTICE A	4	SHAILENDRA KUMAR @ TAHLU YADAV vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.SRI ASHOK KUMAR (APP220) Mr.ASHHAR MUSTAFA Mr.MD.MURAD ASHRAF
52.	CR. REV./167/2017 JUVENILE JUSTICE A	4	SHASHI KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD Mr.RAGHAV PRASAD	Mr.SRI BINOD KUMAR (APP16)
53.	CR. REV./170/2017 JUVENILE JUSTICE A	3	ROCKY JAMADAR vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR Mr.SUDHIR KUMAR	Mr.SRI PARMANAND KUMAR (APP244)
54.	CR. REV./194/2017 JUVENILE JUSTICE A	4	JAWED @ JAWED AKHTAR vs THE STATE OF BIHAR	Mr.NIRANJAN PARIHAR Mr.NAWAL KISHORE SINGH	Mr.SRI AJAY KUMAR - 2 (APP71)
55.	CR. REV./195/2017 JUVENILE JUSTICE A	3	JOYTI KUMARI @ JYOTI KUMARI vs THE STATE OF BIHAR	Mr.HARSH SINGH	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
56.	CR. REV./211/2017 JUVENILE JUSTICE A	3	SUMIT KUMAR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
57.	CR. REV./217/2017 JUVENILE JUSTICE A	4	DIPANSU KUMAR & ANR vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR	Mr.SRI S.M. RAHMAN (APP57)
58.	CR. REV./241/2017 JUVENILE JUSTICE A	3	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.SMT. SUMAN KUMARI SINGH (APP164)
59.	CR. REV./253/2017 JUVENILE JUSTICE A	3	KUNDAN KUMAR @ KUNDAN YADAV vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI TARUN PRASAD MANDAL (APP204)
60.	CR. REV./254/2017 JUVENILE JUSTICE A	3	RAHUL KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.DHANANJAY KUMAR TIWARY Mr.KARANDEEP KUMAR	Mr.DR. INDIWAR KUMARI (APP22)
61.	CR. REV./263/2017 JUVENILE JUSTICE A	3	MD. SAHIL vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK	Mr.SRI AKSHAY LAL PANDIT (APP75)
62.	CR. REV./273/2017 JUVENILE JUSTICE A	3	MAHTAB @ BUDDHAN vs THE STATE OF BIHAR	Mr.BRIJESHWAR NARAYAN SINGH	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
63.	CR. REV./283/2017 JUVENILE JUSTICE A	1	VIKRAM KUMAR @ VIKRAMADITYA vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.MD. SUFIYAN (APP107)
64.	CR. REV./291/2017 JUVENILE JUSTICE A	3	RAJ KUMAR @ RAJ KUMAR SAH vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
65.	CR. REV./295/2017 JUVENILE JUSTICE A	3	ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
66.	CR. REV./296/2017 JUVENILE JUSTICE A	3	KETUL PASWAN vs THE STATE OF BIHAR	Mr.RAM PRAVESH NATH TIWARI	Mr.SRI ARBIND KUMAR PANDEY (APP84)
67.	CR. REV./304/2017 AGAINST CONVICTION	3	SUDHANSHU KUMAR @ CHHOTU vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.SRI RAJENDRA NATH JHA (APP46)
68.	CR. REV./323/2017 AGAINST ACQUITTAL	3	DHANO DEVI vs STATE OF BIHAR & ANR	Mr.PIYUSH ANAND	Mr.SRI MANOJ KUMAR - 1 (APP185)
69.	CR. REV./328/2017 JUVENILE JUSTICE A	3	ROBIN KUMAR vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI AHMAD ALI (APP5)
70.	CR. REV./346/2017 JUVENILE JUSTICE A	3	VIJAY KUMAR PASWAN vs THE STATE OF BIHAR	Mr.ANSHU DHAR SHARMA Mr.MUKESH KUMAR	Mr.SRI S.M. RAHMAN (APP57)
71.	CR. REV./358/2017 JUVENILE JUSTICE A	3	HEMANTI DEVI vs STATE OF BIHAR & ANR	Mr.AMBIKA BHAGAT Mr.MAYANK BILOCHAN	Mr.SRI DASHRATH MEHTA (APP157)
72.	CR. REV./374/2017 JUVENILE JUSTICE A	3	SUMAN KUMAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1 Mr.RAJIV PRASHANT	Mr.SRI ABHAY KUMAR - 1 (APP186) Mr.ASHOK KUMAR JHA

73.	CR. MISC./15543/2017 CONVERTED FROM (CRC.BAIL IN (CR. APP (SJ)/1022/2016)	3	RUBY DEVI vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR SINHA	Mr.SRI SUJIT KUMAR SINGH (APP180)
74.	CR. MISC./20141/2017 C.BAILC.BAIL	1	AMIT KUMAR KUSHWAHA vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR SINGH	Mr.DR. RABINDRA KUMAR (APP206)

(AFTER THE ABOVE)

FOR ADMISSION

1.	CR. REV./1261/2016 OTHER THAN CONVICT	6	SANJAY KUMAR @ SANJAY KUMAR SINGH vs KUNDAN KUMARI @ KANCHAN SINGH	Mr.RITESH KUMAR	Mr.SANDIP KUMAR GAUTAM
2.	CR. REV./20/2016 OTHER THEN CONVICT	11	RAVINDRA ROY @ KALYAN ROY vs STATE OF BIHAR & ANR	Mr.PRAFULL CHANDRA JHA	Mr.GANESH PD.SINGH(APP) Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV
3.	CR. REV./96/2015 OTHER THEN CONVICT	5	LEELA DEVI vs STATE OF BIHAR & ANR	Mr.RAO KUNDAN KUMAR KARMVIR	Mr.ANUSUIYA JAISWAL(APP) Mr.AMBIKA BHAGAT
4.	CR. MISC./49455/2012 APPLICATION u/s 340 Cr	6	JAI NANDAN MAHTO vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR JHA	Mr.PRABHAKAR TEKRIWAL(APP) Mr.A.K.KESHARI (AAG11)
5. with	CR. REV./566/2014 OTHER THAN CONVICT	10	GUPTESHWAR TIWARI vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR TIWARI	Mr.RAM CHANDRA SINGH (APP) Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY Mr.ARCHANA SINHA
6.	CR. REV./600/2014 OTHER THAN CONVICT CR. REV.	3	MADHUBALA DEVI vs STATE OF BIHAR & ANR	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH	Mr.U.S.P.SINGH (APP) Mr.AJAY KUMAR TIWARI
7.	CR. REV./757/2014 OTHER THEN CONVICT	7	FAZAL HUSSAIN vs THE STATE OF BIHAR & ORS	Mr.PRITHIVI RAJ SINGH	Mr.A.L.PANDIT(APP) Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA
8.	CR. REV./837/2014 OTHER THAN CONVICT	5	BANWARI PASWAN vs THE STATE OF BIHAR & ORS	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH	Mr.SADANAND PASWAN (SPL. PP)
9.	CR. REV./911/2014 OTHER THAN CONVICT	7	PRAVIN KUMAR @ PRAWEEN KUMAR vs THE STATE OF BIHAR THORUGH VIGILANCE & ANR.	Mr.MANAGER SAH Mr.RAKESH KUMAR SAMRENDRA	Mr.RAMAKANT SHARMA (LAW OFF. VIG)
10.	CR. REV./930/2014 OTHER THAN CONVICT	5	PRAVIN KUMAR SINGH @ PRAVIN KUMAR vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.RAM BACHAN SINGH(APP) Mr.DR. AMRENDRA KUMAR Mr.DHANANJAY KUMAR
11.	CR. REV./947/2014 OTHER THAN CONVICT	7	BIHAR STATE ROAD TRANSPORT CORPORATION, DARBHANGA, THROUGH ITS DEPOT SUPERINTENDENT, DISTT.DARBHANGA vs THE STATE OF BIHAR & ORS	Mr.NAND KUMAR SINGH Mr.SAROJ KUMAR SHARMA	Mr.RAJU GIRI (GP30) Mr.KANHAIYA PANDEY Mr.SHANKAR KUMAR THAKUR
12.	CR. REV./1030/2014 OTHER THEN CONVICT	3	SWETA KIRAN vs STATE OF BIHAR & ANR	Mr.HARE RAM SAH	Mr.DASRATH MEHTA(APP)
13.	CR. REV./1038/2014 OTHER THEN CONVICT	5	SHREYA KUMARI vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR	Mr.SANJAY KUMAR SINGH(APP)
14.	CR. REV./1092/2014 OTHER THAN CONVICT	5	KANCHAN SINHA vs STATE OF BIHAR & ANR	Mr.BINIT KUMAR	Mr.GAJENDRA PRASAD YADAV (APP) Mr.SUDHIR KUMAR
15.	CR. REV./1/2015 OTHER THAN CONVICT	3	RAJIV RANJAN RAI @ RAJIV RANJAN @ PAPPU vs STATE OF BIHAR & ANR	Mr.SUJIT KUMAR SINGH	Mr.GANESH PRASAD SINGH (APP) Mr.RAJEEV RANJAN SINHA
16.	CR. REV./104/2015 OTHER THEN CONVICT	4	BINOD KUMAR SHARMA @ BINOD SHARMA vs STATE OF BIHAR & ANR	Mr.REWTI KANT RAMAN	Mr.SURESH PD.SINGH(APP)
17.	CR. REV./125/2015 OTHER THEN CONVICT	6	PUNAM KUMARI @ DEVI & ANR vs STATE OF BIHAR & ANR	Mr.CHANDRA SEN PRASAD SINGH	Mr.ADITYA NARAYAN SINGH-I(APP) Mr.SAKET TIWARY Mr.SANJEEV KUMAR DUBEY
18.	CR. REV./146/2015 OTHER THAN CONVICT	3	KASHI SINGH & ANR vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR	Mr.M.RAB (APP) Mr.CHANDRA MOHAN JHA
19.	CR. REV./183/2015 OTHER THEN CONVICT	4	MD. GHULAM MUSTAFA ANSARI @ MD. MUSTAFA ANSARI vs STATE OF BIHAR & ANR	Mr.VISHAL SAURABH	Mr.RAM BACHAN SINGH(APP) Mr.MADAN JEET KUMAR
20.	CR. REV./199/2015 AGAINST ACQUITTAL(	4	AKHILESHWAR PRASAD @ AKHILESH PRASAD vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.AHMAD ALI(APP) Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3
21.	CR. REV./240/2015 OTHER THAN CONVICT	5	RAKESH KUMAR vs STATE OF BIHAR & ANR	Mr.DWIVEDY SURENDRA Mr.AHTESHAM AHMAD	Mr.SHARDANAND JHA (APP)
22.	CR. REV./259/2015 OTHER THAN CONVICT	3	JITENDRA KUMAR @ LAVKUSH & ANR. vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.RAM SUMIRAN RAI(APP)

23.	CR. REV./265/2015 OTHER THAN CONVICT	4	SITA RAM PASWAN & ORS vs STATE OF BIHAR & ANR	Mr.SYED ASGHER NAJMI	Mr.P.K.CHAURASIYA(APP)
24.	CR. REV./267/2015 OTHER THAN CONVICT	3	SURAJDEO MAHTO @ SURYADEO MAHTO vs STATE OF BIHAR & ANR	Mr.NAND KISHORE PRASAD SINHA	Mr.R.S.CHOUDHARY (APP) Mr.PARMESHWAR VISHWAKARMA
25.	CR. REV./276/2015 OTHER THAN CONVICT	4	VINAY RANJAN SARASWATI vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA	Mr.NAVIN KR.PANDAY(APP)
26.	CR. REV./286/2015 OTHER THAN CONVICT	4	DASAI PASWAN & ANR. vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINGH Mr.RITESH KUMAR NARAIN SINGH	Mr.JITENDRA KR. SINGH NO.1(APP) Mr.RAMA KANT SINGH
27.	CR. REV./290/2015 AGAINST ACQUITTAL(	3	SUSHILA DEVI vs THE STATE OF BIHAR & ORS	Mr.BHARAT LAL Mr.RABINDRA KUMAR	Mr.J.N.THAKUR(APP)
28.	CR. REV./312/2015 CONVERTED FROM(CR. IN (CR. MISC./34460/2012)	3	ATUL PARASHAR vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.AMBUJ NAYAN CHAUBEY Mr.RITU PRIYDERSHINY Mr.YOGENDRA KUMAR DWIVEDI Mr.SIDDHARTH HARSH	Mr.RAM CHANDRA SAHNI(APP)
29.	CR. REV./314/2015 OTHER THEN CONVICT	1	SAKALDEEP YADAV @ TURAI GOPE vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.AMITESH KUMAR(APP)
30.	CR. REV./316/2015 OTHER THAN CONVICT	4	ABHINAV KUMAR @ VISHAL JHA @ BISHAL JHA vs THE STATE OF BIHAR	Mr.KAUSHALESH CHOUDHARY	Mr.ANITA KUMARI(APP)
31.	CR. REV./319/2015 OTHER THAN CONVICT	1	BANGALI SAH vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR DAS	Mr.J. UPADHYAY (APP)
32.	CR. REV./321/2015 OTHER THAN CONVICT	1	LOHA YADAV @ ABHAY KUMAR @ ABHAY YADAV vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.ANANT KUMAR(APP)
33.	CR. REV./323/2015 OTHER THAN CONVICT	1	MD. AKHTAR vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SMT.PUSHPA SINHA - 2 (APP)
34.	CR. REV./327/2015 OTHER THAN CONVICT	1	KAMESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.B.N.PANDAY(APP) Mr.SURENDRA KISHORE THAKUR Mr.SUBODH KUMAR
35.	CR. REV./328/2015 OTHER THEN CONVICT	5	RANJEET KUMAR vs THE STATE OF BIHAR & ORS	Mr.UMA KANT TIWARY Mr.KUMARI RAGINI	Mr.UPENDRA KUMAR(APP) Mr.AKHAURI KAMAL KISHORE SAHAY
36.	CR. REV./331/2015 OTHER THAN CONVICT	1	RAMESH MEHTA vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH	Mr.PUSHPA SINHA (APP)
37.	CR. REV./333/2015 OTHER THAN CONVICT	1	RAJIYA KHATOON vs STATE OF BIHAR & ANR	Mr.VINOD KUMAR	Mr.YOGENDRA KUMAR SINGH (APP)
38.	CR. REV./334/2015 OTHER THAN CONVICT	1	JITENDRA MISHRA @ JITENDRA NARAIN MISHRA & ORS. vs THE STATE OF BIHAR	Mr.DINESHWAR PRASAD SINGH	Mr.YOGENDRA KUMAR(APP) Mr.RISHIT DEO KUMAR SINGH Mr.ASHOK KUMAR MISHRA
39.	CR. REV./335/2015 AGAINST ACQUITTAL(	4	MD. AHSAN vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH	Mr.VEENA RANI PD.(APP)
40.	CR. REV./336/2015 OTHER THAN CONVICT	1	GANGOTRI DEVI & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA	Mr.S.M.RAHMAN(APP)
41.	CR. REV./337/2015 OTHER THAN CONVICT	1	SAGAR PASWAN vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH Mr.RASHMI RANJAN	Mr.RAM SUMIRAN RAI(APP)
42.	CR. REV./339/2015 OTHER THAN CONVICT	1	JAYANTA BHAWAL vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SANJAY KUMAR TIWARY 1 (APP)
43.	CR. REV./343/2015 OTHER THAN CONVICT	4	EDWARD MICHAL ELLIOT vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR BHARTIYA Mr.SHYAM BIHARI PRASAD	Mr.B.N.PANDAY(APP)
44.	CR. REV./344/2015 OTHER THAN CONVICT	4	ADITYA CHANDEL vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.DHARMENDRA KUMAR PASWAN	Mr.UMA NATH MISHRA(APP) Mr.SHAILESH KUMAR SINGH
45.	CR. REV./346/2015 OTHER THEN CONVICT	1	SANJAY KUMAR SUMAN vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA Mr.SANJAY KUMAR PANDEY	Mr.T.P.MANDAL(APP) Mr.BIJAY BHUSHAN PRASAD
46.	CR. REV./347/2015 OTHER THEN CONVICT	4	BINOD SINGH @ VINOD KUMAR vs THE STATE OF BIHAR	Mr.ANAND PRAKASH PRABHAKAR Mr.AMARESH KUMAR JHA	Mr.ASHOK KUMAR SINGH-1(APP)
47.	CR. REV./349/2015 OTHER THEN CONVICT	4	LALU BIND & ANR vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR	Mr.M.RAB(APP)
48.	CR. REV./351/2015 OTHER THAN CONVICT	1	RANJEET KUMAR vs ENGINEER RAJEEV RANJAN & ANR	Mr.ASHOK KUMAR Mr.MANISH KUMAR Mr.SURENDRA PRASAD SINGH	Mr.BINOD KUMAR (APP)
49.	CR. REV./352/2015 OTHER THEN CONVICT	4	RAKESH RAI vs STATE OF BIHAR & ANR	Mr.NIRAJ KUMAR YADAV	

PATNA HIGH COURT	140	Monday 24th April, 2017 Mr. Justice Chakradhari Sharan Singh

FOR HEARING

1.	CR. REV./1557/2009 (AT 3:15 P.M.)	1	RAM NATH GOVIND RAI @ RAM NATH GOBIND RAO vs THE STATE OF BIHAR & ANR	Mr.MUKESH KR.SINGH Mr.SATISH CHANDRA JHA-3 Mr.RAJESH ROY	Mr.DR.I.K.SRIVASTAVA(APP) Mr.AJAY KUMAR SINGH
2.	CR. MISC./14258/2015 C.BAIL	6	SUHANI PRIYA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH Mr.AKHILESHWAR DAYAL Mr.RUPESH DEO Mr.SITA RAM SINGH Mr.BHASKAR SHANKAR Mr.SAMIR KUMAR SINHA	Mr.B.N.PANDEY(APP) Mr.BIMAL KUMAR Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH Mr.ABHISHEK ANAND
3.	CR. MISC./55331/2015 TRANSFER MATTER	5	A.K. BHATIA @ ANIL KUMAR BHATIA @ A.K. BHATIYA vs STATE OF BIHAR & ANR	Mr.KUMARI RASHMI Mr.SURESH PD SINGH NO.1	Mr.YOGENDRA KUMAR(APP) Mr.NILESH KUMAR Mr.AMIT KUMAR Mr.RAVI RANJAN

Monday the 24th April 2017
Court No. 37 (AT 10:30 A.M.)
Mr. Justice Prabhat Kumar Jha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1.	CR. MISC./42834/2016 R.BAIL IPC 302, 20R.BAIL-1	5	ANCHAL MANJHI vs THE STATE OF BIHAR	Mr.SATYENDRA PRASAD SINGH Mr.SURENDRA KUMAR MISHRA	Mr.DR. INDIWAR KUMARI (APP22)	
2.	CR. MISC./52443/2016 R.BAIL IPC 406,420R.BAIL-1	5	PRAVEEN KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SRI ABHAY KUMAR - 1 (APP186)	
3.	CR. MISC./11690/2017 R. BAIL IPC 328,30R.BAIL-1	3	LALJHARI DEVI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI ARUN KUMAR PANDEY (APP83)	
4.	CR. MISC./12430/2017 R. BAIL IPC 304B,3R.BAIL-1	3	BRAJESH SINGH vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.SRI MITHILESH KUMAR KHARE (APP108)	
5.	CR. MISC./12543/2017 R. BAIL IPC 307,14R.BAIL-1	3	MD. ABID vs THE STATE OF BIHAR	Mr.MD. HUSSAIN	Mr.SRI RAMCHANDRA SINGH (APP51)	
6.	CR. MISC./15416/2017 R.BAIL IPC 304B,12R.BAIL-1	3	ABHISHEK KASHYAP @ ABHISHEKH KASHYAP LAXMAN KASHYAP vs THE STATE OF BIHAR	Mr.NIRANJAN PARIHAR Mr.NAWAL KISHORE SINGH	Mr.SRI ARUN KUMAR PANDEY (APP83)	
7.	CR. MISC./15766/2017 R.BAIL IPC 304B,32R.BAIL-1	1	DILIP TANTI vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.ANAND KISHORE SINHA	Mr.SRI SANJAY KUMAR SHARMA (APP236)	
8.	CR. MISC./15769/2017 R. BAIL IPC 366AR.BAIL-1	1	BIKASH TUPLAUNDE vs THE STATE OF BIHAR	Mr.RAJIB RANJAN JHA	Mr.SRI MANISH KUMAR 2 (APP33)	
9.	CR. MISC./15770/2017 R. BAIL IPC 386,38R.BAIL-1	1	SUDARSHAN KUMAR @ DHONI @ CHHOTU & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.SRI MADHURANAND JHA (APP102)	
10.	CR. MISC./15771/2017 R. BAIL IPC 302,30R.BAIL-1	1	KAMATA SINGH & ANR vs THE STATE OF BIHAR	Mr.SAROJ KUMAR	Mr.SRI MURLIDHAR (APP110) Mr.AJIT KUMAR SINGH Mr.PRAMOD KUMAR OJHA	
11.	CR. MISC./15772/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	PANKAJ KR. YADAV vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI MADHURANAND JHA (APP102)	
12.	CR. MISC./15773/2017 R. BAIL 30A EXCISR.BAIL-1	1	UMA SHANKAR KUMAR vs THE STATE OF BIHAR	Mr.SHYAMAL PRAKASH Mr.SANJEEV KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)	
13.	CR. MISC./15774/2017 R. BAIL IPC 307,14R.BAIL-1	1	SURESH MARANDI vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.DR. AJEET KUMAR (APP94)	
14.	CR. MISC./15775/2017 R. BAIL 30A EXCISR.BAIL-1	1	GOLU KUMAR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SHARMA	Mr.SRI TARUN PRASAD MANDAL (APP204)	
15.	CR. MISC./15776/2017 R.BAIL IPC 353,120R.BAIL-1	1	BHOLA PRASAD YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.SRI ABHAY KUMAR ROY (APP229)	
16.	CR. MISC./15777/2017 R.BAIL IPC 272,273R.BAIL-1	1	VIJAY CHOUDHARY vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI SANJAY KUMAR PANDEY (APP222)	
17.	CR. MISC./15778/2017 R.BAIL IPC 302,34,R.BAIL-1	1	MAHESHWAR SINGH vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.SRI SANJAY KUMAR SINGH (APP193)	
18.	CR. MISC./15779/2017 R. BAIL 30A,38,41 R.BAIL-1	1	ASHOK KUMAR SINGH @ ASHOK KUMAR vs THE STATE OF BIHAR THROUGH ADDITIONAL SUPERINTENDENT OF POLICE CUM OFFICER IN CHARGE, ECONOMIC OFFENCE UNIT BIHAR PATNA	Mr.GAUTAM KUMAR YADAV	Mr.V.N.P. SINHA (EOU UNIT) Mr.RAJEEV RANJAN PRASAD	
19.	CR. MISC./15780/2017 R. BAIL IPC 272,2R.BAIL-1	1	JIWACHH KUMAR SAH @ JIWACHH KUMAR KUMAR SAH vs THE STATE OF BIHAR	Mr.ABDUL WADOOD	Mr.SRI ATAUR RAHMAN (APP191)	
20.	CR. MISC./15781/2017 R.BAIL IPC 379,411R.BAIL-1	1	NARAYAN SAH vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN	Mr.SRI AMIT KUMAR RAKESH (APP179)	
21.	CR. MISC./15782/2017 R.BAIL IPC 302,307R.BAIL-1	1	RAMANAND @ RAMANANDAN RAI vs THE STATE OF BIHAR	Mr.SANJYA KUMAR CHAUBEY	Mr.SRI GAURI SHANKAR GUPTA (APP95) Mr.UDAY KUMAR	
22.	CR. MISC./15783/2017 R. BAIL IPC 364,3R.BAIL-1	1	MAHESH RAVIDAS vs THE STATE OF BIHAR	Mr.BRAJESH SAHAY	Mr.SMT. SUMAN KUMARI SINGH (APP164)	

23.	CR. MISC./15784/2017 R.BAIL IPC 376,468R.BAIL-1	1	MD. PARVEZ vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.SRI RAM BACHAN SINGH (APP189) Mr.MD. QUMRUL HODA Mr.MD.PARWEZ ALI
24.	CR. MISC./15785/2017 R.BAIL IPC 420,274R.BAIL-1	1	MOHAMMAD ALI vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI Mr.SHASHI BHUSHAN KUMAR	Mr.SRI RAJEEV NAYAN (APP231)
25.	CR. MISC./15786/2017 R.BAIL IPC 354,354R.BAIL-1	1	NIHAL KUMAR SINGH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI RAM BACHAN SINGH (APP189)
26.	CR. MISC./15788/2017 R.BAIL IPC 399,402R.BAIL-1	1	CHADRADEEP RAI vs THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.THAKUR RABINDRA KUMAR	Mr.SRI RAM BILASH ROY RAMAN (APP49)
27.	CR. MISC./15789/2017 R. BAIL IPC 272,2R.BAIL-1	1	RAHUL KUMAR @ PHULDEO KUMAR vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI NITYANAND (APP114)
28.	CR. MISC./15790/2017 R.BAIL-1	1	MD. KASHIM vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.KANCHAN KUMARI	Mr.SRI RANA RANDHIR SINGH (APP209)
29.	CR. MISC./15792/2017 R.BAIL IPC 413,414R.BAIL-1	1	SAURAV KUMAR & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.SRI UDAY PRATAP SINGH (APP178)
30.	CR. MISC./15796/2017 R.BAIL 25(A)(AA)(1R.BAIL-1	1	BABLU SHARMA vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.SRI RANA RANDHIR SINGH (APP209)
31.	CR. MISC./15799/2017 R.BAIL IPC 30A,37BR.BAIL-1	1	BHARAT BHUSHAN KUMAR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SRI SAKIR AHMAD (APP195)
32.	CR. MISC./15802/2017 R.BAIL IPC 387,324R.BAIL-1	1	MANISH KUMAR @ PAPPU vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.MD. ARIF (APP105)
33.	CR. MISC./15803/2017 R. BAIL IPC 121,12R.BAIL-1	1	TRIPURARI YADAV vs THE STATE OF BIHAR	Mr.NAGENDRA DUBEY Mr.SUNIL KUMAR SINGH	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
34.	CR. MISC./15804/2017 R.BAIL IPC 461,379R.BAIL-1	1	BASANT KUMAR DAS vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
35.	CR. MISC./15805/2017 R.BAIL IPC 447,341R.BAIL-1	1	SUDAMA PASWAN vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI NIRMAL KUMAR SINHA (APP199) Mr.SANDIP KUMAR GAUTAM
36.	CR. MISC./15808/2017 R.BAIL IPC 420,120R.BAIL-1	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.SRI ANANT KUMAR (APP237) Mr.DR. ANSHUMAN Mr.SANJAY KUMAR
37.	CR. MISC./15809/2017 R. BAIL IPC 385,38R.BAIL-1	1	AZADI KUMAR vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SRI SAKIR AHMAD (APP195)
38.	CR. MISC./15810/2017 R.BAIL IPC 395,412R.BAIL-1	1	JYOTI KUMAR @ RAKESH RANJAN vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.SRI SURESH PRASAD SINGH (APP230)
39.	CR. MISC./15812/2017 R.BAIL IPC 304B,34R.BAIL-1	1	LALITA DEVI vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH	Mr.SRI ASHOK KUMAR (APP220) Mr.MANAGER SAH Mr.PURUSHOTTAM MISHRA
40.	CR. MISC./15814/2017 R.BAIL IPC 307,341R.BAIL-1	1	BALESHWAR PASWAN & ANR vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI PANCHANAND PANDIT (APP115)
41.	CR. MISC./18748/2017 R.BAIL IPC 302,201R.BAIL-1	1	MUNNI DEVI vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINHA	Mr.SMT. SAHIN BEGAM (APP134)
42.	CR. MISC./18750/2017 R.BAIL IPC 366A,34R.BAIL-1	1	AMIT KUMAR @ AMIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	Mr.SRI GAURI SHANKAR GUPTA (APP95)
43.	CR. MISC./18753/2017 R. BAIL IPC 498A,3R.BAIL-1	1	OM PRAKASH GIRI vs THE STATE OF BIHAR	Mr.GOPAL GOVIND MISHRA Mr.KUMAR MADHURENDU	Mr.YOGENDRA KR. SINGH (APP) Mr.BACHAN JEE OJHA
44.	CR. MISC./18754/2017 R.BAIL 30(A)(D),36R.BAIL-1	1	LALDEO SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.SMT. SUCHETA YADAV (APP140)
45.	CR. MISC./18755/2017 R. BAIL 30A EXCISR.BAIL-1	1	MUKESH RAUT & ANR vs THE STATE OF BIHAR	Mr.RAJEEV NAYAN	Mr.SRI LALAN KUMAR (APP224)
46.	CR. MISC./18756/2017 R. BAIL IPC 363,36R.BAIL-1	1	RAMSEVAK PRASAD @ RAMSEVAK BHAGAT vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI SATYAVARAT VERMA (APP171)
47.	CR. MISC./18759/2017 R.BAIL IPC 307,115R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI RAJENDRA NATH JHA (APP46)
48.	CR. MISC./18761/2017 R. BAIL IPC 461,3R.BAIL-1	1	LAVKUSH SAH vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
49.	CR. MISC./18763/2017 R.BAIL IPC 307,34 R.BAIL-1	1	KARU YADAV vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.SRI NITYANAND TIWARY (APP41)

50.	CR. MISC./18765/2017 R. BAIL IPC 414,34R.BAIL-1	1	DILIP KUMAR RAI vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI KALYAN SHANKAR (APP30)
51.	CR. MISC./18766/2017 R.BAIL IPC 272,273R.BAIL-1	1	RAUSHAN KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.SRI PARMESHWAR MEHTA (APP42)
52.	CR. MISC./18767/2017 R.BAIL IPC 302,201R.BAIL-1	1	RAMAN SINGH @ RAMAN KUMAR & ANR vs THE STATE OF BIHAR	Mr.AMARDEEP Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.SRI SHYAM KUMAR SINGH (APP138)
53.	CR. MISC./18769/2017 R.BAIL IPC 498AR.BAIL-1	1	UMESH THAKUR vs STATE OF BIHAR & ANR	Mr.SATYA VEER Mr.SANJAY KUMAR JHA	Mr.SRI BISHESHWAR RAM (APP18)
54.	CR. MISC./18773/2017 R.BAIL IPC 147,149R.BAIL-1	1	HEERA KUMAR @ HEERA BABU @ HIRA KUMAR & ANR vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR JHA Mr.BAM BAHADUR JHA	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
55.	CR. MISC./18774/2017 R. BAIL IPC 307,34R.BAIL-1	1	SHAMBHU PANDEY vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.SMT. SAHIN BEGAM (APP134)
56.	CR. MISC./18775/2017 R.BAIL 7,13(2),13(R.BAIL-1	1	RAMESH KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE BIHAR, PATNA	Mr.ABHAY KUMAR	Mr.RAMAKANT SHARMA (L.O.,INC.,VIGI.)
57.	CR. MISC./18777/2017 R.BAIL IPC 307,147R.BAIL-1	1	NIRANJAN YADAV vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.SANJEEV KUMAR @ DEEPAK SAHAY	Mr.SRI UPENDRA KUMAR (APP67)
58.	CR. MISC./18778/2017 R.BAIL IPC 307,447R.BAIL-1	1	KARI YADAV & ORS vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI RAMCHANDRA SAHANI (APP124) Mr.RAVINDRA KUMAR Mr.PRAVIN CHANDRA PRASAD
59.	CR. MISC./18780/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	RAUSHAN MAHTON vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.SRI ANIL KUMAR (APP78)
60.	CR. MISC./18781/2017 R.BAIL IPC 302,34R.BAIL-1	1	SANJAY YADAV vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH	Mr.SRI SHAILENDRA KUMAR - 1 (APP60) Mr.RAJ KUMAR CHOUDHARY Mr.ARVIND KUMAR SINGH
61.	CR. MISC./18782/2017 R.BAIL 30A EXCISE R.BAIL-1	1	SURYANARAIN MANDAL @ SUJNARAYAN MANDAL vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
62.	CR. MISC./18789/2017 R.BAIL IPC 302,34R.BAIL-1	1	MANOJ MAHTO vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.SRI BINOD KUMAR 2 (APP88)
63.	CR. MISC./18790/2017 R.BAIL 7,13(2) R/WR.BAIL-1	1	MOHAN LAL SAH vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA	Mr.NILESH KUMAR Mr.SHASHANK SHEKHAR	Mr.RAMAKANT SHARMA(L.O.,INC.,VIGILANCE)
64.	CR. MISC./18791/2017 R.BAIL IPC 302,392R.BAIL-1	1	GUDDU @ GUDDU KUMAR @ GUDDU MAHTO vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.SRI UMESHNAND PANDIT (APP187)
65.	CR. MISC./18795/2017 R. BAIL IPC 304B,3R.BAIL-1	1	RAJU MAHTO vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.KUSUM RANI Mr.UDESHYA KUMAR YADAV	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
66.	CR. MISC./18799/2017 R. BAIL 37A,30A EXR.BAIL-1	1	BINAY CHOUDHARY vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
67.	CR. MISC./18801/2017 R.BAIL IPC 307,504R.BAIL-1	1	MD. JAFAR @ ZAFAR vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.SRI NITYANAND (APP114)
68.	CR. MISC./18803/2017 R. BAIL 25(1-B)A,2R.BAIL-1	1	RAMJEE PRASAD vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.SRI PARMANAND PRASAD (APP116)
69.	CR. MISC./18804/2017 R.BAIL IPC 394,327R.BAIL-1	1	MD. WASIHAT @ MD. WASIYAT vs THE STATE OF BIHAR	Mr.MD. SHAHNAWAZ ALI Mr.ANURAG ANAND	Mr.SRI NAWAL KISHORE PRASAD (APP113)
70.	CR. MISC./18805/2017 R.BAIL IPC 395,397R.BAIL-1	1	RINKU MODI @ PANJABI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.SANJEEV KUMAR @ DEEPAK SAHAY	Mr.SRI UPENDRA KUMAR (APP67)
71.	CR. MISC./18806/2017 R.BAIL IPC 399,400R.BAIL-1	1	HADIS NUT vs THE STATE OF BIHAR	Mr.MD. SOBAN ASGHAR	Mr.SRI SANJAY KUMAR SHARMA (APP236)
72.	CR. MISC./18807/2017 R. BAIL IPC 420,40R.BAIL-1	1	MANTU KUMAR SAH vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR Mr.AKASH KESHAV	Mr.SRI AKBAR ALI (APP7)
73.	CR. MISC./18808/2017 R. BAIL 38,41 EXCR.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	Mr.NITYANAND KUMAR	Mr.SRI S. EHTESHAMUDDIN (APP56)
74.	CR. MISC./18810/2017 R.BAIL IPC 302,307R.BAIL-1	1	LAXMAN SINGH vs THE STATE OF BIHAR	Mr.JAI KISHOR PODDAR	Mr.SRI JITENDRA KUMAR SINGH (APP98)

75.	CR. MISC./18813/2017 R.BAIL IPC 302,307R.BAIL-1	1	MISHARI LAL RAY @ MISHARILAL RAY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.ROHIT KUMAR NO. 5 Mr.JITENDRA KUMAR BHARTI Mr.KANCHAN JHA	Mr.SRI PARMANAND PRASAD (APP116)
76.	CR. MISC./18815/2017 R. BAIL 25(1-B)A,2R.BAIL-1	1	NIRAJ TIWARY vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.VANDANA SINGH Mr.SANJAY KUMAR	Mr.SRI JITENDRA KUMAR SINGH (APP98)
77.	CR. MISC./18816/2017 R. BAIL IPC 302,34R.BAIL-1	1	ABHISHEK KUMAR SINGH @ ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY	Mr.SRI NAND KUMAR (APP154)
78.	CR. MISC./18818/2017 R.BAIL 30 EXCISE AR.BAIL-1	1	LALAN KUMAR @ LALAN KUMAR MANDAL vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.MD. SUFIYAN (APP107)
79.	CR. MISC./18821/2017 R.BAIL IPC 273 & 3R.BAIL-1	1	MD. NADIM vs THE STATE OF BIHAR	Mr.MD. EQUBAL AHMAD Mr.SYED MOHAMMAD SHABBIR ALAM Mr.SANJAY SINHA Mr.MD FAZLE KARIM	Mr.SRI KALYAN SHANKAR (APP30)
80.	CR. MISC./18823/2017 R. BAIL IPC 419,42R.BAIL-1	1	VEDANT MISHRA vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR JHA Mr.BAM BAHADUR JHA	Mr.SRI DILIP KUMAR (APP19)
81.	CR. MISC./18825/2017 R.BAIL IPC 452,380R.BAIL-1	1	SUNIL YADAV vs THE STATE OF BIHAR	Smt.VEENA KUMARI JAISWAL Mr.SUNIL KUMAR	Mr.SRI RAJEEV NAYAN (APP231)
82.	CR. MISC./18826/2017 R. BAIL IPC 302,20R.BAIL-1	1	KAPIL PRASAD vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH Mr.SURESH SINGH	Mr.SRI TARUN PRASAD MANDAL (APP204)
83.	CR. MISC./18828/2017 R. BAIL 20(B)(II)(R.BAIL-1	1	MD. SAHBAN ANSARI vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL Mr.ARBIND KUMAR SRIVASTAVA	Mr.SRI LALAN KUMAR (APP224)
84.	CR. MISC./18830/2017 R.BAIL IPC 420,109R.BAIL-1	1	KISHORE KUMAR PANDEY vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU, PATNA	Mr.ARUN KUMAR PANDEY Mr.SHIVENDRA PRASAD	Mr.RAMAKANT SHARMA(L.O.,INC.,VIGILANCE)
85.	CR. MISC./19115/2017 R.BAIL 30A EXCISE R.BAIL-1	1	RAJESH YADAV @ SONU vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.SRI NARENDRA KUMAR SINGH (APP150)
86.	CR. MISC./19117/2017 R.BAIL IPC 461,379R.BAIL-1	1	MD. RAJJAQUE vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
87.	CR. MISC./19118/2017 R. BAIL IPC 341,37R.BAIL-1	1	MD. JASIM @ MD. JASIMUDDIN vs THE STATE OF BIHAR	Mr.VINOD SHANKER MODI Mr.MANOJ KUMAR SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
88.	CR. MISC./19123/2017 R.BAIL IPC 379,411R.BAIL-1	1	CHAMA URAON & ORS vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
89.	CR. MISC./19127/2017 R.BAIL 30A EXCISE R.BAIL-1	1	BALI MAHATO @ BALI SAHANI & ANR vs THE STATE OF BIHAR	Mr.ABHAY KUMAR	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
90.	CR. MISC./19130/2017 R.BAIL IPC 307,147R.BAIL-1	1	MUKESH MANDAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI SANJAY KUMAR SINGH (APP193)
91.	CR. MISC./19131/2017 R.BAIL IPC 395,412R.BAIL-1	1	RUDAL RAI @ KRISHNA MOHAN KUMAR vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR Mr.KUMAR RAKESH CHANDRA	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
92.	CR. MISC./19132/2017 R.BAIL IPC 302,307R.BAIL-1	1	KAMLESHWARI RISHIDEO & ANR vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
93.	CR. MISC./19133/2017 R. BAIL IPC 302,34R.BAIL-1	1	RAMESH RAI vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.MD. NAZIR ANSARI (APP106)
94.	CR. MISC./19137/2017 R.BAIL IPC 366AR.BAIL-1	1	RAJESH SHARMA vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.SHYAM KR. SINGH (APP)
95.	CR. MISC./19139/2017 R.BAIL IPC 394,412R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA Mr.RANJIT KUMAR THAKUR	Mr.SRI NAND KUMAR (APP154) Mr.MANISH CHANDRA GANDHI
96.	CR. MISC./19142/2017 R.BAIL IPC 392R.BAIL-1	1	GULTEN MANDAL vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.SRI SUNIL KUMAR PANDEY (APP141)
97.	CR. MISC./19143/2017 R.BAIL IPC 457,380R.BAIL-1	1	DINESH MANDAL & ANR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SRI S.M. RAHMAN (APP57)
98.	CR. MISC./19144/2017 R. BAIL IPC 272,27R.BAIL-1	1	AJAY KUMAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
99.	CR. MISC./19147/2017 R.BAIL IPC 272,273R.BAIL-1	1	SANKAT MOCHAN TIWARY vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.MR. MANOJ KUMAR (APP168)
100.	CR. MISC./19148/2017 R. BAIL 30A,47 EXR.BAIL-1	1	PANCHLAL MANDAL vs THE STATE OF BIHAR	Mr.ASHUTOSH KUMAR Mr.ASHOK KUMAR JHA	Mr.SRI NAWAL KISHORE PRASAD (APP113)

101.	CR. MISC./19149/2017 R.BAIL IPC 273 & 3R.BAIL-1	1	MANOJ THAKUR vs THE STATE OF BIHAR	Mr.MADAN MOHAN PRASAD Mr.MITHILESH KUMAR Mr.MANORANJAN PRASAD	Mr.MD. ASHLAM ANSARI (APP241)
102.	CR. MISC./19151/2017 R. BAIL 25(1- B)A,2R.BAIL-1	1	INDAL SINGH & ANR vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SRI LAKSHMI KANT SHARMA (APP31)
103.	CR. MISC./19152/2017 R.BAIL IPC 272,273R.BAIL-1	1	SHAMBHU RISHI vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
104.	CR. MISC./19155/2017 R.BAIL IPC 366,34,R.BAIL-1	1	ANIL PRASAD vs THE STATE OF BIHAR	Mr.UMESH KUMAR MISHRA	Mr.SRI ASHOK KUMAR (APP220)
105.	CR. MISC./19156/2017 R. BAIL 30A EXCISER.BAIL-1	1	RAJU KUMAR @ RAJ KUMAR vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
106.	CR. MISC./19161/2017 R. BAIL IPC 365,36R.BAIL-1	1	SAMIR @ SHAMIM vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.SRI UDAY CHAND PRASAD (APP145)
107.	CR. MISC./19163/2017 R. BAIL IPC 366AR.BAIL-1	1	CHOTE PANDEY @ BRIJBHUSHAN PANDEY vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR UPADHYAY	Mr.SMT. SAHIN BEGAM (APP134)
108.	CR. MISC./19165/2017 R. BAIL IPC 302,20R.BAIL-1	1	SANTAN KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.SRI SHAILENDRA KUMAR - 2 (APP61) Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH Mr.BHASKAR SHANKAR
109.	CR. MISC./19166/2017 R.BAIL IPC 272,273R.BAIL-1	1	RAJA YADAV vs THE STATE OF BIHAR	Mr.CHANDRA KANT	Mr.SRI SURENDRA PRASAD SINGH (APP143)
110.	CR. MISC./19169/2017 R. BAIL IPC 395R.BAIL-1	1	SURAJ SAH @ SURAJ KUMAR SAH vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA Mr.CHANDRA SHEKHAR SHARMA	Mr.SRI ZAINUL ABEDIN (APP196)
111.	CR. MISC./19170/2017 R.BAIL 30A,33,36 ER.BAIL-1	1	RAM CHANDRA CHOUDHARY @ BEDAMI vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
112.	CR. MISC./19171/2017 R. BAIL IPC 399,40R.BAIL-1	1	BASANT KUMAR SHARMA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR JHA	Mr.SMT. ANUSUIYA JAISWAL (APP81)
113.	CR. MISC./19174/2017 R.BAIL IPC 341,342R.BAIL-1	1	MANTUN YADAV & ANR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.SRI BINOD KUMAR 3 (APP89)
114.	CR. MISC./19176/2017 R. BAIL 30A,37B,CR.BAIL-1	1	RUPESH SINGH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SMT. GULNAR BEGAM (APP162)
115.	CR. MISC./19177/2017 R. BAIL IPC 307,34R.BAIL-1	1	SURESH MEHTA vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.SAROJ KUMAR SINGH	Mr.SRI SUNIL KUMAR PANDEY (APP141)
116.	CR. MISC./19178/2017 R.BAIL IPC 302,307R.BAIL-1	1	KHURSHID ALAM vs THE STATE OF BIHAR	Mr.ARJUN PRASAD	Mr.SRI SATYA NAND SHUKLA (APP130)
117.	CR. MISC./19180/2017 R.BAIL IPC 461,379R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.DEEP ANSHUMAN	Mr.SRI ABHAY KUMAR ROY (APP229)
118.	CR. MISC./19181/2017 R. BAIL IPC 307,3R.BAIL- 1	1	BHAGWAN SINGH vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.ASHOK KUMAR	Mr.SMT. REENA SINHA (APP163)
119.	CR. MISC./19182/2017 R. BAIL 30A EXCISER.BAIL-1	1	KISHORE CHOUDHARY vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH Mr.HEMANT KUMAR SHARAN	Mr.MD. ARIF (APP105)
120.	CR. MISC./19185/2017 R.BAIL IPC 399,402R.BAIL-1	1	VIJAY DAS vs THE STATE OF BIHAR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA Mr.SUMAN KUMAR SINGH	Mr.SRI AKHILESHWAR DAYAL (APP74)
121.	CR. MISC./19189/2017 R.BAIL IPC 409,420R.BAIL-1	1	BHAVENDRA KUMAR SINGH (B.K.SINGH) vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
122.	CR. MISC./19194/2017 R. BAIL 30A EXCISR.BAIL-1	1	MANIYA DEVI vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
123.	CR. MISC./19195/2017 R.BAIL IPC 302,201R.BAIL-1	1	YOGENDRA UPADHAYAY & ANR vs THE STATE OF BIHAR	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.SRI MUKESHWAR DAYAL (APP37)
124.	CR. MISC./19196/2017 R.BAIL IPC 302,34,R.BAIL-1	1	RAM UDAY MAHTO vs THE STATE OF BIHAR	Mr.SHASHI DHAR JHA	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
125.	CR. MISC./19197/2017 R. BAIL IPC 376D,3R.BAIL-1	1	ARUN KUMAR & ANR vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.ROHIT KUMAR	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
126.	CR. MISC./19198/2017 R. BAIL IPC 272,2R.BAIL- 1	1	BALIRAM SINGH vs THE STATE OF BIHAR	Mr.CHANDRA KANT	Mr.SRI SURENDRA PRASAD SINGH (APP143)
127.	CR. MISC./19199/2017 R.BAIL IPC 304B,34R.BAIL-1	1	SONU KUMAR ROY vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.SRI PANCHANAND PANDIT (APP115)

128.	CR. MISC./19201/2017 R.BAIL IPC 272,273R.BAIL-1	1	PRINCE KUMAR @ LALU KUMAR @ LALLU KUMAR @ LALLU vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SRI NARSINGH TANTI (APP111)
129.	CR. MISC./19210/2017 R.BAIL 25(1-A),25(R.BAIL-1	1	PRADEEP PASWAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.SMT. ANITA KUMARI SINGH (APP161)
130.	CR. MISC./19211/2017 R. BAIL IPC 272,27R.BAIL-1	1	SIDHU KUMAR SAW @ SIDHU KUMAR vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.SRI RAJENDRA NATH JHA (APP46)
131.	CR. MISC./19213/2017 R. BAIL 30A,D,37AR.BAIL-1	1	SIXAR RAI vs THE STATE OF BIHAR	Mr.SURINDER KUMAR	Mr.SRI ATUL CHANDRA (APP12)
132.	CR. MISC./19626/2017 R. BAIL 25(1-B)A,2R.BAIL-1	1	SANTOSH JEE @ SANTOSH BHARTI @ SUKAN BHARTI vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SRI JAGDHAR PRASAD (APP203)
133.	CR. MISC./19629/2017 R. BAIL IPC 363,36R.BAIL-1	1	ARUN SAH vs THE STATE OF BIHAR	Mr.ABHISHEK KUMAR Mr.ARBIND KUMAR SHARMA	Mr.SRI MATLOOB RAB (APP34)
134.	CR. MISC./19635/2017 R.BAIL IPC 307,447R.BAIL-1	1	MURARI SINGH vs THE STATE OF BIHAR	Mr.NIRANJAN PARIHAR Mr.NAWAL KISHORE SINGH	Mr.SMT. SAHIN BEGAM (APP134)
135.	CR. MISC./19640/2017 R.BAIL 20,22 NDPS R.BAIL-1	1	VINAY KUMAR @ VINAY KUMAR RAY vs THE STATE OF BIHAR	Mr.NIRAJ KUMAR Mr.SATYENDRA PRASAD SINGH	Mr.SRI RAJESH KUMAR (APP48)
136.	CR. MISC./19641/2017 R. BAIL IPC 302,30R.BAIL-1	1	BISHWAMBHAR YADAV @ BISHAMBHAR YADAV vs THE STATE OF BIHAR	Mr.SHIV KUMAR Mr.SAHJANAND SHARMA	Mr.SRI ARUN KUMAR (APP82)
137.	CR. MISC./19642/2017 R.BAIL IPC 341,323R.BAIL-1	1	RAMESH SAH vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
138.	CR. MISC./19643/2017 R. BAIL IPC 302,20R.BAIL-1	1	PRAVIN MAHTO @ MUNNA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI PANCHANAND PANDIT (APP115)
139.	CR. MISC./19645/2017 R.BAIL IPC 272,273R.BAIL-1	1	BHONU RAI vs THE STATE OF BIHAR	Mr.RUDRA DEO	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
140.	CR. MISC./19646/2017 R. BAIL IPC 147,14R.BAIL-1	1	NAKUL MODI vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.DR. RABINDRA KUMAR (APP206)
141.	CR. MISC./19648/2017 R.BAIL IPC 354 & 8R.BAIL-1	1	KRISHNA KUMAR @ KISHAN vs THE STATE OF BIHAR	Mr.PREM RANJAN KUMAR	Mr.SRI RANA RANDHIR SINGH (APP209)
142.	CR. MISC./19651/2017 R.BAIL IPC 395,412R.BAIL-1	1	BIJENDRA YADAV vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SRI UMESH LAL VERMA (APP146)
143.	CR. MISC./19655/2017 R. BAIL IPC 395,41R.BAIL-1	1	DEOMUNA RAM @ DEOMUNNA RAM vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SMT. ASHA KUMARI (APP197)
144.	CR. MISC./19658/2017 R.BAIL IPC 302,201R.BAIL-1	1	PRINCE KUMAR @ NEPALI vs THE STATE OF BIHAR	Mr.AKHILESH KUMAR Mr.SANJEEV SHANKAR	Mr.SRI CHAUBEY JAWAHAR (APP158)
145.	CR. MISC./19659/2017 R.BAIL IPC 272,273R.BAIL-1	1	SANJAY HEMBRAM vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR Mr.RAJNISH KUMAR	Mr.SRI SHYAM BIHARI SINGH (APP173)
146.	CR. MISC./19660/2017 R.BAIL IPC 395,397R.BAIL-1	1	GUDDU KUMAR MAHTO @ GUDDU KUMAR vs THE STATE OF BIHAR	Mr.JYOTSNA RANI MISHRA	Mr.SRI ANIL PRASAD SINGH (APP210)
147.	CR. MISC./19661/2017 R. BAIL 25(1-B)A,2R.BAIL-1	1	MUNNA KUMAR @ MUNNA YADAV & ANR vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
148.	CR. MISC./19662/2017 R. BAIL IPC 393,41R.BAIL-1	1	PRINCE KUMAR vs THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.SWADESH KUMAR ARYA	Mr.SMT. GULNAR BEGAM (APP162)
149.	CR. MISC./19663/2017 R.BAIL IPC 302,34 R.BAIL-1	1	BINDESHWARI MANDAL vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.SRI PRANAV KUMAR (APP207)
150.	CR. MISC./19667/2017 R.BAIL IPC 386,387R.BAIL-1	1	RAHUL SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.YOGENDRA KR. SINGH(APP)
151.	CR. MISC./19669/2017 R.BAIL IPC 379,411R.BAIL-1	1	RANJIT PASWAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR GARG Mr.AMBUJ NAYAN CHAUBEY Mr.YOGENDRA KUMAR DWIVEDI Mr.DINESHWAR PANDEY Mr.AKHILESH KUMAR PANDEY Mr.ANIMESH KUMAR	Mr.SRI SATYAVARAT VERMA (APP171)
152.	CR. MISC./19670/2017 R. BAIL IPC 394,41R.BAIL-1	1	AMARDEO YADAV @ AMAR DEO KUMAR YADAV @ SUDAMA vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.KANCHAN JHA Mr.JITENDRA KUMAR BHARTI Mr.ROHIT KUMAR NO.-5	Mr.SRI JAGDHAR PRASAD (APP203)

153.	CR. MISC./19672/2017 R. BAIL IPC 379,41R.BAIL-1	1	SOEB @ MD. SOEB vs THE STATE OF BIHAR	Mr.GOPAL KUMAR JHA	Mr.SRI LAKSHMI KANT SHARMA (APP31)
154.	CR. MISC./19674/2017 R.BAIL IPC 272,273R.BAIL-1	1	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.RAGHWENDRA PRATAP SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
155.	CR. MISC./19676/2017 R. BAIL IPC 272,27R.BAIL-1	1	ASHOK KUMAR & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAT KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
156.	CR. MISC./19682/2017 R.BAIL IPC 392R.BAIL-1	1	MD. HIRU @ HIRA vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN Mr.NISHANT KUMAR JHA	Mr.SRI UMANATH MISHRA (APP234)
157.	CR. MISC./19684/2017 R.BAIL IPC 20B NDPR.BAIL-1	1	SHYAMBABU CHAUHAN vs THE STATE OF BIHAR	Mr.SHIW KUMAR PRABHAKAR Mr.UMA SHANKAR SHARMA	Mr.SRI MADAN KUMAR (APP223)
158.	CR. MISC./19685/2017 R.BAIL IPC 307,353R.BAIL-1	1	CHUMAN PANDEY @ MUKTESHWAR PANDEY vs THE STATE OF BIHAR	Mr.UPENDRA KUMAR CHAUBEY	Mr.SRI BHARAT LAL (APP15)
159.	CR. MISC./19686/2017 R. BAIL IPC 302,34R.BAIL-1	1	BHAIRO LAL MAHTO @ BHAIRAV LAL MAHTO vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI ANIL PRASAD SINGH (APP210)
160.	CR. MISC./19688/2017 R.BAIL 30A EXCISE R.BAIL-1	1	RAHUL KUMAR @ TUTU KUMAR vs THE STATE OF BIHAR	Mr.SYED EHTESHAMUDDIN	Mr.SRI GANESH PRASAD SINGH (APP198)
161.	CR. MISC./19689/2017 R. BAIL IPC 396R.BAIL-1	1	PANKAJ GUPTA vs THE STATE OF BIHAR	Mr.VIVEKA NAND SINGH	Mr.SRI ASHOK KUMAR SINGH (APP213)
162.	CR. MISC./19691/2017 R.BAIL IPC 498A & R.BAIL-1	1	BISHWAKARMA PASWAN vs STATE OF BIHAR & ANR	Mr.CHANDAN KUMAR VERMA Mr.MANOJ KUMAR SINGH	Mr.SRI SURENDRA PRASAD SINGH (APP143)
163.	CR. MISC./19692/2017 R.BAIL IPC 364AR.BAIL-1	1	MANTU RAM vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.MANISH RAI SHARMA	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
164.	CR. MISC./19695/2017 R. BAIL IPC 272,27R.BAIL-1	1	PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.RABINDRA KUMAR PRIYADARSHI	Mr.SRI SURENDRA PRASAD SINGH (APP143)
165.	CR. MISC./19697/2017 R.BAIL IPC 147,148R.BAIL-1	1	KISHORE SAH vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.SRI AKBAR ALI (APP7)
166.	CR. MISC./19701/2017 R.BAIL 8,20(B)(II)R.BAIL-1	1	MONU BASU & ANR vs THE STATE OF BIHAR	Mr.AMAL KUMAR SINHA	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
167.	CR. MISC./19703/2017 R.BAIL IPC 467,468R.BAIL-1	1	RATNESH KUMAR vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR Mr.SHASHI BHUSAN PD	Mr.SRI KHURSHID ANWAR (APP192)
168.	CR. MISC./19704/2017 R.BAIL IPC 30A EXCR.BAIL-1	1	TAKELAL MAHTO & ANR vs THE STATE OF BIHAR	Mr.MD. SHAMIMUL HODA Mr.SURYA NARAYAN YADAV	Mr.SRI UMANATH MISHRA (APP234)
169.	CR. MISC./19706/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	RANJAN BIND vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH Mr.MUKESH KUMAR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)

(AT 12:30 P.M.)

TO BE MENTIONED

1.	CR. MISC./10850/2017 A.BAIL IPC 370,374A.BAIL	3	MD. TAUKIR @ TAUKIR vs THE STATE OF BIHAR	Mr.RAGHVENDRA KUMAR SINGH	Mr.SRI PRADEEP NARAIN KUMAR (APP205)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./805/2017 A. BAIL IPC 307,34A.BAIL	4	AMAR RAJ @ AMAR RAJ SAH vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH Mr.DIVYA BHARTI	Mr.SMT. SUCHETA YADAV (APP140)

FOR ADMISSION

1.	CR. MISC./33566/2016 A.BAIL IPC 420,467A.BAIL	5	GAURI SHANKER PRASAD GUPTA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARI	Mr.SRI RAJEEV NAYAN (APP231)
2.	CR. MISC./9168/2017 A. BAIL IPC 307,4A.BAIL	3	MD. EKLAKH @ AKHLAKH vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.RAJEEV RANJAN	Mr.SRI SANJAY KUMAR SHARMA (APP236)
3.	CR. MISC./10116/2017 A.BAIL IPC 304B,20A.BAIL	5	SATYENDRA MANJHI vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
4.	CR. MISC./10435/2017 A.BAIL IPC 420,376A.BAIL	3	UMESH PASWAN vs THE STATE OF BIHAR	Mr.SACHIN KUMAR Mr.SHAILENDRA KUMAR SINHA	Mr.SRI KUMAR RANJIT RANJAN (APP211)
5.	CR. MISC./10504/2017 A.BAIL IPC 307,147A.BAIL	3	SANJAY YADAV vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
6.	CR. MISC./10583/2017 A.BAIL IPC 498A,32A.BAIL	3	RAVINDRA KUMAR vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA Mr.ROHIT KUMAR SHARMA	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219) Mr.KUMAR KAUSHIK
7.	CR. MISC./10837/2017 A. BAIL IPC 384,4A.BAIL	3	ARCHANA THAKUR vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR	Mr.MD. ANSARUL HAQUE (APP159)

8.	CR. MISC./10920/2017 A.BAIL IPC 143,147A.BAIL	3	HEMANT JHA & ORS vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.KUSUM RANI	Mr.SRI KALYAN SHANKAR (APP30)
9.	CR. MISC./11163/2017 A.BAIL IPC 448,376A.BAIL	3	GUDDU KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.RASHMI JHA Mr.MONIKA	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
10. with	CR. MISC./11173/2017 A. BAIL IPC 341,3A.BAIL	3	PAWAN SAH & ORS vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.SRI RAJKISHORE SINGH (APP172)
11.	CR. MISC./11447/2017 A. BAIL IPC 341,32 A.BAIL	3	BHAGIRATH SAH & ORS vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PANKAJ KUMAR	Mr.SRI BISHESHWAR RAM ()
12.	CR. MISC./11240/2017 A.BAIL IPC 307,341A.BAIL	3	DINESH PRASAD vs THE STATE OF BIHAR	Mr.SURYA NARAYAN ROY	Mr.SMT. NIRMALA KUMARI (APP167)
13.	CR. MISC./11275/2017 A.BAIL IPC 420,409A.BAIL	3	ANITA DEVI vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.SRI BINOD KUMAR 3 (APP89)
14.	CR. MISC./13331/2017 A. BAIL IPC 307,3A.BAIL	3	NITIN SHARMA & ORS vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
15.	CR. MISC./15231/2017 A. BAIL IPC 302,12A.BAIL	3	RAMADHAR YADAV vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.PRIYANKA SINGH	Mr.SRI UMESHNAND PANDIT (APP187)
16.	CR. MISC./15560/2017 A.BAIL IPC 307,341A.BAIL	3	SOLI TANTI vs THE STATE OF BIHAR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.NAND KUMAR(APP)
17.	CR. MISC./15588/2017 A.BAIL IPC 323,341A.BAIL	3	NEETU SINGH vs STATE OF BIHAR & ANR	Mr.VISHAL SAURABH	Mr.SRI TARKESHWAR NATH THAKUR (APP144) Mr.MURARI PRASAD SINHA
18.	CR. MISC./15626/2017 A.BAIL IPC 307,147A.BAIL	1	DABIR AHMAD @ MOHD. DABIR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SHUKLA Mr.GYANENDRA KUMAR SHUKLA Mr.MD. NURUL HODA	Mr.SRI BISHESHWAR RAM (APP18) Mr.LALIT NARAYAN JHA Mr.AKSHAY LAL PANDIT Mr.KRISHNA KUMAR SINGH
19.	CR. MISC./16153/2017 A.BAIL IPC 272,273A.BAIL	1	SHAMBHU GIRI & ANR vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI Mr.BHUPENDRA KUMAR	Mr.SRI LAKSHMI KANT SHARMA (APP31)
20.	CR. MISC./16156/2017 A.BAIL IPC 409,420A.BAIL	1	DINESH PRASAD RAI vs THE STATE OF BIHAR	Mr.PARMOD KUMAR	Mr.RAJENDRA MENON (APP)
21.	CR. MISC./16157/2017 A. BAIL IPC 302,30A.BAIL	1	SAREKH SINGH @ SURESH SINGH & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
22.	CR. MISC./16158/2017 A.BAIL IPC 498A & A.BAIL	1	GANESH SHARMA @ GANESH KUMAR SHARMA @ GANESH KUMAR vs STATE OF BIHAR & ANR	Mr.GAJANAN MISHRA Mr.GYANENDRA KUMAR SINGH	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
23.	CR. MISC./16159/2017 A.BAIL IPC 354A,35A.BAIL	1	SANJAY KUMAR MAHTON @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.RAJIV PRAKASH SINGH	Mr.SRI ATAUR RAHMAN (APP191) Mr.PRITISH KUMAR LAL
24.	CR. MISC./16160/2017 A.BAIL IPC 304,428A.BAIL	1	GIRISH KUMAR SINGH @ DR. GIRISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.SRI ANIL KUMAR (APP78)
25.	CR. MISC./16162/2017 A. BAIL IPC 498A,3A.BAIL	1	NANDAN KUMAR vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.SRI GOPESH KUMAR (APP26) Mr.SHASHI DHAR JHA
26.	CR. MISC./16163/2017 A.BAIL IPC 307,147A.BAIL	1	SHEKHAR SUMAN PANDEY @ SITTU PANDEY vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.MANISH RAI SHARMA	Mr.SRI MATLOOB RAB (APP34) Mr.UMA KANT PRASAD Mr.VINOD KUMAR
27.	CR. MISC./16164/2017 A. BAIL IPC 307,32A.BAIL	1	RAGHUNATH SAH & ORS vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.SHASHANK SHEKHAR	Mr.MD. FAHIMUDDIN (APP235) Mr.ANISH CHANDRA Mr.ANAND PRAKASH
28.	CR. MISC./16165/2017 A.BAIL IPC 420,467A.BAIL	1	PRAMOD KUMAR GUPTA vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.SMT. REENA SINHA (APP163)
29.	CR. MISC./16167/2017 A.BAIL IPC 409,420A.BAIL	1	MD. HASIBUR RAHMAN vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.SRI BHARAT BHUSHAN (APP156)
30.	CR. MISC./16169/2017 A. BAIL IPC 302,12A.BAIL	1	ANIL SHARMA vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.SRI SURESH PRASAD SINGH (APP230)
31.	CR. MISC./16170/2017 A.BAIL IPC 147,148A.BAIL	1	AKSHAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
32.	CR. MISC./16171/2017 A.BAIL IPC 307,414A.BAIL	1	MONU KUMAR vs THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY Mr.PRAMOD KUMAR	Mr.SMT. PRONATI SINGH (APP44)
33.	CR. MISC./16172/2017 A.BAIL IPC 341,342A.BAIL	1	BAJRANGI DAS & ANR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
34.	CR. MISC./16176/2017 A.BAIL IPC 302,147A.BAIL	1	BINDESHWAR RAI @ FARAYA LAL RAI @ FARAI LAL RAI & ORS vs THE STATE OF BIHAR	Mr.NAND KISHORE PRASAD SINHA	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
35.	CR. MISC./16178/2017 A. BAIL 30,36 EXCIA.BAIL	1	PINKU SINGH & ANR vs THE STATE OF BIHAR	Mr.JAI KISHORE SHARMA Mr.RANJEET KUMAR	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)

36.	CR. MISC./16185/2017 A. BAIL IPC 376,51A.BAIL	1	NASIM KHAN @ NASSU vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI SATYA NAND SHUKLA (APP130)
37.	CR. MISC./16187/2017 A.BAIL IPC 409,420A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.SUBODH PRASAD	Mr.SRI RAMESH CHANDRA (APP54)
38.	CR. MISC./16190/2017 A. BAIL IPC 307,34A.BAIL	1	SUDHAKAR YADAV & ORS vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
39.	CR. MISC./16191/2017 A.BAIL IPC 306,34A.BAIL	1	RAKESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.OM PRAKASH UPADHYAY Mr.ABHAY KUMAR PANDEY	Mr.SRI MATLOOB RAB (APP34)
40.	CR. MISC./16193/2017 A.BAIL 47A EXCISE A.BAIL	1	MUNILAL RAM vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.SRI UMESH LAL VERMA (APP146)
41.	CR. MISC./16195/2017 A. BAIL IPC 307,34A.BAIL	1	KAMLESH YADAV vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD Mr.OM PRAKASH	Mr.SRI ABHAY KUMAR - 1 (APP186) Mr.ASHOK KUMAR Mr.HARENDRA KUMAR SINGH
42.	CR. MISC./16197/2017 A.BAIL IPC 364,34A.BAIL	1	MEENA DEVI & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SRI LAKSHMI KANT SHARMA (APP31)
43.	CR. MISC./16199/2017 A.BAIL IPC 120B,42A.BAIL	1	SANJAY KUMAR SINHA vs THE STATE OF BIHAR THROUGH THE CENTRAL BUREAU OF INVESTIGATION, A C B, PATNA	Mr.ARVIND KUMAR SHARMA Mr.PRAMOD KUMAR SINHA Mr.CHETAN KUMAR	Mr.BIPIN KUMAR SINHA (SC,CBI)
44.	CR. MISC./16200/2017 A.BAIL 30A,38(2),4A.BAIL	1	HEMANT KUMAR @ RAJU KUMAR @ RAJU vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.SRI BHARAT LAL (APP15)
45.	CR. MISC./16202/2017 A.BAIL IPC 363,365A.BAIL	1	MD. MUSTAFA @ MUSTAFA vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
46.	CR. MISC./16206/2017 A.BAIL IPC 307,341A.BAIL	1	KAULESHWAR PASWAN @ KAULESHAR PASWAN vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
47.	CR. MISC./16207/2017 A. BAIL IPC 379,41A.BAIL	1	PINTU YADAV @ PINTU KUMAR YADAV vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR	Mr.SRI ARBIND KUMAR PANDEY (APP84)
48.	CR. MISC./16208/2017 A.BAIL IPC 302,364A.BAIL	1	MD. ABU vs THE STATE OF BIHAR	Mr.FIROZ AHMAD	Mr.SRI AJAY KUMAR JHA (APP243)
49.	CR. MISC./16209/2017 A.BAIL IPC 364A.BAIL	1	GURU SARAN SAH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI ATUL CHANDRA (APP12)
50.	CR. MISC./16210/2017 A.BAIL IPC 307,341A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	Mr.BIPIN BIHARI SINGH Mr.RAKESH KUMAR	Mr.SRI LAKSHMI KANT SHARMA (APP31) Mr.PRANAV KUMAR JHA
51.	CR. MISC./16211/2017 A.BAIL 7 E.C. ACTA.BAIL	1	LALESHWAR PASWAN vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SRI AJAY KUMAR-1 (APP6)
52.	CR. MISC./16213/2017 A.BAIL IPC 366A,50A.BAIL	1	JAGDISH YADAV & ORS vs THE STATE OF BIHAR	Mr.JAI KISHOR PODDAR	Mr.SRI BINOD KUMAR (APP16) Mr.BHIM KUMAR YADAV
53.	CR. MISC./16214/2017 A.BAIL IPC 498A,34A.BAIL	1	ABHIMANYU SINGH @ CHHOTE BABU @ ABHIMANYU KUMAR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI BHARAT BHUSHAN (APP156) Mr.UDAY KUMAR
54.	CR. MISC./16215/2017 A.BAIL IPC 420A.BAIL	1	SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR MISHRA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
55.	CR. MISC./16217/2017 A.BAIL IPC 302,201A.BAIL	1	DILIP KUMAR @ DILIP KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINHA Mr.RAM BABU RAI Mr.PANKAJ KUMAR SINGH	Mr.SRI RAM BACHAN SINGH (APP189)
56.	CR. MISC./16229/2017 A. BAIL IPC 307,4A.BAIL	3	NAWNEET KUMAR & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.SRI AKHILESHWAR DAYAL (APP74)
57.	CR. MISC./16230/2017 A.BAIL IPC 498AA.BAIL	1	RANJEET KUMAR vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.SRI MANISH KUMAR 2 (APP33)
58.	CR. MISC./16231/2017 A. BAIL IPC 379,34A.BAIL	1	SANJAY CHAUDHARY @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR JHA Mr.BAM BAHADUR JHA	Mr.SRI KHURSHID ANWAR (APP192)
59.	CR. MISC./16233/2017 A.BAIL IPC 498A & A.BAIL	1	SUNITA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.JAI VARDHAN NARAYAN Mr.SARVENDRA KUMAR VERMA	Mr.SRI GOPESH KUMAR (APP26)
60.	CR. MISC./16234/2017 A.BAIL IPC 409,420A.BAIL	1	SHIV SHANKAR PANDEY vs THE STATE OF BIHAR	Mr.NAWNIT KUMAR TIWARY	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
61.	CR. MISC./16239/2017 A.BAIL IPC 392,411A.BAIL	1	SUMAN KUMAR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.NILESH KUMAR	Mr.SMT. INDU BALA PANDEY (APP27)
62.	CR. MISC./16240/2017 A. BAIL IPC 420,40A.BAIL	1	RAM DAYAL PASWAN vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.SRI NITYANAND TIWARY (APP41)
63.	CR. MISC./16241/2017 A.BAIL IPC 307,364A.BAIL	1	VIKKI KUMAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI RAJESH KUMAR (APP48)
64.	CR. MISC./16245/2017 A. BAIL IPC 304B,2A.BAIL	1	RINKI DEVI @ RINKU DEVI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SMT RENU KUMARI (APP160)
65.	CR. MISC./16246/2017 A.BAIL IPC 307,341A.BAIL	1	MUKESH PODDAR & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.PRAJESH KUMAR	Mr.SRI SHYAM KUMAR SINGH (APP138)

66.	CR. MISC./16248/2017 A. BAIL IPC 420 & A.BAIL	1	HAJRAT @ HAJRAT ALI vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.SRI LAKSHMI KANT SHARMA (APP31)
67.	CR. MISC./16250/2017 A. BAIL IPC 414 & A.BAIL	1	RAYEESH ALAM vs THE STATE OF BIHAR	Mr.SHAKIL AHMAD KHAN	Mr.SRI ASHARAF ANSARI (APP86)
68.	CR. MISC./16256/2017 A. BAIL IPC 307,34A.BAIL	1	VIJAY KUMAR PANDEY @ VIJAY PANDEY & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.SMT. SUMAN KUMARI SINGH (APP164)
69.	CR. MISC./16257/2017 A.BAIL IPC 302,201A.BAIL	1	RAMBILASH SINGH & ANR vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.MADHURI KUMARI	Mr.SRI KALYAN SHANKAR (APP30)
70.	CR. MISC./16260/2017 A.BAIL IPC 149,323A.BAIL	1	AWANISH NARAYAN SINGH vs THE STATE OF BIHAR	Mr.SURJ BANSH ROY	Mr.SRI NAVIN KUMAR PANDEY (APP112)
71.	CR. MISC./16270/2017 A.BAIL IPC 147,149A.BAIL	1	SUNIL KUMAR YADAV @ SUNIL YADAV vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH	Mr.SRI MANISH KUMAR 2 (APP33)
72.	CR. MISC./16271/2017 A. BAIL IPC 498A,3A.BAIL	1	MURARI RAI & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
73.	CR. MISC./16273/2017 A. BAIL IPC 307,34A.BAIL	1	BIRENDRA YADAV @ MANOJ KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
74.	CR. MISC./16275/2017 A.BAIL IPC 307,147A.BAIL	1	ARUNA DEVI & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI KANHAIYA KISHORE (APP100)
75.	CR. MISC./16294/2017 A.BAIL IPC 307,188A.BAIL	1	SONU KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAJESH KUMAR VERMA Mr.SHASHANK CHANDRA	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
76.	CR. MISC./16298/2017 A.BAIL IPC 406406,A.BAIL	1	RAM NATH YADAV vs THE STATE OF BIHAR	Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
77.	CR. MISC./16299/2017 A.BAIL IPC 498A & A.BAIL	1	RAJU SHARMA vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.SRI RAJENDRA NATH JHA (APP46)
78.	CR. MISC./16300/2017 A. BAIL IPC 307,34A.BAIL	1	RAJ KUMAR YADAV vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.NIRANJAN KUMAR	Mr.SRI ANIL KUMAR (APP78)
79.	CR. MISC./16302/2017 A.BAIL IPC 304A.BAIL	1	PAPU MANDAL vs THE STATE OF BIHAR	Mr.SANJAY PRASAD	Mr.SRI RAJESH KUMAR (APP48)
80.	CR. MISC./16304/2017 A.BAIL IPC 323,379A.BAIL	1	JHARI SAO & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINHA	Mr.SRI NAVIN KUMAR PANDEY (APP112)
81.	CR. MISC./16307/2017 A. BAIL IPC 354A.BAIL	1	JITAN KUMAR @ JITAN CHAUHAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SRI NAVIN KUMAR PANDEY (APP112)
82.	CR. MISC./16308/2017 A.BAIL IPC 166A,12A.BAIL	1	MD. RUSTAMUL QADRI vs THE STATE OF BIHAR	Mr.DINESHWAR MISHRA	Mr.SRI AJAY KUMAR JHA (APP243)
83.	CR. MISC./16310/2017 A.BAIL IPC 302,201A.BAIL	1	SATTAN MANDAL vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI RAJESH KUMAR (APP48)
84.	CR. MISC./16311/2017 A. BAIL IPC 341,32A.BAIL	1	SONI KUMARI & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA	Mr.SRI RAJENDRA NATH JHA (APP46)
85.	CR. MISC./16315/2017 A.BAIL IPC 354,354A.BAIL	1	UPENDRA SINGH vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.SRI MANISH KUMAR 2 (APP33)
86.	CR. MISC./16316/2017 A.BAIL IPC 285,304A.BAIL	1	MANTU MAHTO vs THE STATE OF BIHAR	Mr.PRANAV KUMAR JHA Mr.SUBODH KUMAR JHA Mr.ROSHAN KUMAR MISHRA	Mr.SRI DINESH SINGH (APP21)
87.	CR. MISC./16317/2017 A.BAIL IPC 448,427A.BAIL	1	SURAJ MAHTO & ORS vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR Mr.RANJEET KUMAR	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
88.	CR. MISC./16318/2017 A.BAIL IPC 341,323A.BAIL	1	TAIMUDIN ANSARI vs THE STATE OF BIHAR	Mr.RAVI BHUSHAN VERMA	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
89.	CR. MISC./16319/2017 A. BAIL IPC 224,32A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH	Mr.SRI ASHOK KUMAR (APP220)
90.	CR. MISC./16321/2017 A. BAIL IPC 302,34A.BAIL	1	ARBIND YADAV @ ARBIND KUMAR YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KR. SINGH	Mr.SRI UMANATH MISHRA (APP234)
91.	CR. MISC./16324/2017 A. BAIL IPC 307,34A.BAIL	1	LILA YADAV vs THE STATE OF BIHAR	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.SRI RAJENDRA NATH JHA (APP46)
92.	CR. MISC./16327/2017 A.BAIL IPC 272,273A.BAIL	1	BAMBAM SINGH @BAMBAM KUMAR SINGH vs THE STATE OF BIHAR	Mr.SURYA NARAYAN ROY	Mr.SRI GOPESH KUMAR (APP26)
93.	CR. MISC./16328/2017 A.BAIL IPC 47A EXCA.BAIL	1	DHARO CHAUDHARY vs THE STATE OF BIHAR	Mr.KRISHNA DEO RAJ	Mr.SMT PUSHPA SINHA (APP45)
94.	CR. MISC./16332/2017 A.BAIL IPC 188,382A.BAIL	1	BHAGWAN PATEL & ORS vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
95.	CR. MISC./16333/2017 A.BAIL IPC 304B,34A.BAIL	1	SAFIQUE MIYA @ MD. SAFIQUE & ORS vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR Mr.AJIT KUMAR	Mr.SRI NITYANAND TIWARY (APP41)

96.	CR. MISC./16683/2017 A. BAIL IPC 272,27A.BAIL	3	MANTU SAHANI vs THE STATE OF BIHAR	Mr.MAHENDRA PRASAD BHARTEE	Mr.SRI AHTASH ALI KHAN (APP4)
97.	CR. MISC./17288/2017 A.BAIL IPC 304,34A.BAIL	1	NANDEY YADAV & ORS vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI NARENDRA KUMAR SINGH (APP150)
98.	CR. MISC./17299/2017 A.BAIL 30A EXCISE A.BAIL	1	RAJ KUMAR SAO @ RAJ KUMAR vs THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
99.	CR. MISC./17310/2017 A.BAIL IPC 498A & A.BAIL	1	SANJAI SHARMA @ SANJAI THAKUR vs STATE OF BIHAR & ANR	Mr.ARABIND NATH PANDEY Mr.VARUN KUMAR	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
100.	CR. MISC./17315/2017 A.BAIL IPC 406,409A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI NARENDRA KUMAR SINGH (APP150)
101.	CR. MISC./17318/2017 A. BAIL 30A EXCISEA.BAIL	1	KAMLESH PASWAN vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.NAVIN SHARMA	Mr.SRI UMESH LAL VERMA (APP146)
102.	CR. MISC./17319/2017 A. BAIL 18,22,25 NA.BAIL	1	KHALIL MIAN @ MD. KHALIL vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129) Mr.RAVINDER KUMAR SHARMA Mr.S.D. SANJAY (ASG)
103.	CR. MISC./17321/2017 A.BAIL IPC 304B,20A.BAIL	1	SANJAY KUMAR @ SANJAY PRASAD vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR	Mr.SMT. REENA SINHA (APP163)
104.	CR. MISC./17322/2017 A. BAIL IPC 419,4A.BAIL	1	SHAILENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.ARVIND PRASAD SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
105.	CR. MISC./17323/2017 A.BAIL IPC 498A,32A.BAIL	1	CHETLAL DAS vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.SRI MADHURANAND JHA (APP102)
106.	CR. MISC./17325/2017 A.BAIL IPC 302,304A.BAIL	1	BADRI YADAV & ANR vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.ASHA KUMARI Mr.GANESH SHARMA	Mr.SRI UMESHNAND PANDIT (APP187)
107.	CR. MISC./17327/2017 A. BAIL IPC 307,1A.BAIL	1	JAMILA KHATOON @ JAMILA BIBI & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI AMIT KUMAR RAKESH (APP179)
108.	CR. MISC./17328/2017 A. BAIL IPC 307,44A.BAIL	1	CHALITAR RAM & ANR vs THE STATE OF BIHAR	Mr.PRITHIVI RAJ SINGH Mr.PUSHP RAJ SINGH	Mr.SRI IFTEKHAR MAHMOOD (APP202)
109.	CR. MISC./17329/2017 A.BAIL IPC 498A,32A.BAIL	1	VINOD RAI @ VINOD KUMAR vs STATE OF BIHAR & ANR	Mr.TEJ PRATAP SINGH Mr.KAMAL KISHOR SINGH	Mr.SRI YOGENDRA KUMAR (APP200)
110.	CR. MISC./17334/2017 A.BAIL IPC 498A,32A.BAIL	1	RANVEER PANDEY vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR	Mr.SRI RAMCHANDRA SAHANI (APP124) Mr.ARUN KUMAR Mr.SATYAM SHIVAM SUNDARAM Mr.RAGHUBIR CHANDRAYAN
111.	CR. MISC./17337/2017 A. BAIL IPC 147,14A.BAIL	1	JITENDRA SINGH @ PAPPU SINGH & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR DWIVEDI Mr.MANOJ KUMAR SINGH	Mr.SRI BISHESHWAR RAM (APP18)
112.	CR. MISC./17341/2017 A.BAIL IPC 498A & A.BAIL	1	SAVAN KUMAR @ BISHUNJEET KUMAR vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153) Mr.PRAMOD KUMAR VERMA
113.	CR. MISC./17342/2017 A.BAIL IPC 302,34 A.BAIL	1	GEETA KUNWAR vs THE STATE OF BIHAR	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
114.	CR. MISC./17344/2017 A. BAIL IPC 498A,3A.BAIL	1	CHANDRAJEET KUMAR vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR Mr.ABHISHEK ANAND	Mr.SMT. PRONATI SINGH (APP44)
115.	CR. MISC./17345/2017 A.BAIL IPC 147,148A.BAIL	1	LAL BAHADUR PASWAN & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.MD. ARIF (APP105)
116.	CR. MISC./17347/2017 A.BAIL IPC 302,34 A.BAIL	1	ALBELA PANDEY vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY Mr.NAVIN KUMAR JHA	Mr.SRI SADANAND PASWAN (SPP246)
117.	CR. MISC./17348/2017 A.BAIL IPC 364,34A.BAIL	1	MD. RAJA & ANR vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
118.	CR. MISC./17349/2017 A. BAIL IPC 302,20A.BAIL	1	TUFANI YADAV vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
119.	CR. MISC./17350/2017 A.BAIL IPC 498A,40A.BAIL	1	MUSTAQUIM ANSARI @ MUSHTAQUIM ANSARI @ MD. MUSTAKIMP vs STATE OF BIHAR & ANR	Mr.SHAILESH KUMAR	Mr.SRI UDAY CHAND PRASAD (APP145)
120.	CR. MISC./17352/2017 A. BAIL IPC 304B,3A.BAIL	1	KUNDAN BAGBAI & ANR vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.ANAND KISHORE SINHA	Mr.MD. ARIF (APP105)
121.	CR. MISC./17355/2017 A.BAIL IPC 188,420A.BAIL	1	BIPAT SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
122.	CR. MISC./17359/2017 A. BAIL IPC 420,4A.BAIL	1	JITENDRA SINGH vs THE STATE OF BIHAR	Mr.YOGENDRA KUMAR DWIVEDI	Mr.MD. NAZIR ANSARI (APP106)
123.	CR. MISC./17360/2017 A. BAIL IPC 304B,3A.BAIL	1	NARESH DAS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI HUMAYOU AHMAD KHAN (APP155)

124.	CR. MISC./17361/2017 A.BAIL IPC 420,406A.BAIL	1	SAMINA KHATOON & ORS vs THE STATE OF BIHAR	Mr.VINAY MISTRY	Mr.SMT. SAHIN BEGAM (APP134)
125.	CR. MISC./17365/2017 A.BAIL IPC 302,147A.BAIL	1	MD. RAYEES ALAM @ MD. RAYEES vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI NARENDRA KUMAR SINGH (APP150) Mr.UMESH KUMAR SINGH Mr.BINOD KUMAR
126.	CR. MISC./17369/2017 A.BAIL IPC 307,341A.BAIL	1	CHULAI RAM@ CHULHAI RAM vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SRI AMITESH KUMAR (APP8)
127.	CR. MISC./17370/2017 A. BAIL IPC 448,34A.BAIL	1	RAKESH KUMAR @ RAKESH KUMAR RAM & ORS vs THE STATE OF BIHAR	Mr.GIRISH SINGH Mr.SHAMBHU SHARAN	Mr.SRI MUKESHWAR DAYAL (APP37)
128.	CR. MISC./17371/2017 A.BAIL IPC 307,147A.BAIL	1	NAGENDRA RAI @ BUTAN RAI & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SRI UMANATH MISHRA (APP234)
129.	CR. MISC./17373/2017 A.BAIL IPC 420,408A.BAIL	1	KUMER PRASAD @ KUMAR PRASAD vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
130.	CR. MISC./17376/2017 A.BAIL IPC 498AA.BAIL	1	MD. RAJJAK vs STATE OF BIHAR & ANR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI NARENDRA KUMAR SINGH (APP150)
131.	CR. MISC./17378/2017 A.BAIL IPC 307,147A.BAIL	1	BISHAMBHAR CHAURASIYA @ BISHAMBAR CHARASIYA @ BISHAMBAR CHAURASIYA & ORS vs THE STATE OF BIHAR	Mr.ANSUL Mr.ANUJ KUMAR	Mr.SRI JITENDRA KUMAR SINGH (APP98)
132.	CR. MISC./17383/2017 A. BAIL 20B NDPS AA.BAIL	1	DINESH SUDHI @ DINESH PRASAD GUPTA vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR GUPTA Mr.SHAILENDRA KUMAR SINGH	Mr.SMT. ANITA KUMARI SINGH (APP161)
133.	CR. MISC./17385/2017 A. BAIL IPC 302,34A.BAIL	1	CHHOTU YADAV vs THE STATE OF BIHAR	Mr.SUSHANT KUMAR Mr.SUNIL KUMAR	Mr.SRI UMESH LAL VERMA (APP146)
134.	CR. MISC./17386/2017 A.BAIL IPC 302,307A.BAIL	1	RAMJANI & ORS vs THE STATE OF BIHAR	Mr.MD. ZIAUL QUAMAR Mr.MANISH KUMAR	Mr.SRI SUNIL KUMAR PANDEY (APP141) Mr.JITENDRA KUMAR PANDEY
135.	CR. MISC./17391/2017 A. BAIL IPC 306,30A.BAIL	1	SUMIT SAURAV @ SUMIT SAURABH vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI RAMESH CHANDRA (APP54)
136.	CR. MISC./17392/2017 A.BAIL IPC 272,273A.BAIL	1	PAPPU SINGH vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SRI SANJAY KUMAR SINGH (APP193)
137.	CR. MISC./17393/2017 A.BAIL IPC 498A,34A.BAIL	1	WASIM KHAN @ MD. WASHIM KHAN vs STATE OF BIHAR & ANR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI BISHESHWAR RAM (APP18)
138.	CR. MISC./17395/2017 A.BAIL IPC 302,34A.BAIL	1	SHEO SHANKAR SINGH @ SHANKAR SINGH & ORS vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
139.	CR. MISC./17396/2017 A.BAIL IPC 498A,12A.BAIL	1	SRI BHAGWAN PAL & ANR vs THE STATE OF BIHAR	Mr.RAS BIHARI THAKUR	Mr.SRI ATAUR RAHMAN (APP191)
140.	CR. MISC./17397/2017 A. BAIL IPC 307,34A.BAIL	1	BECHAN GOSWAMI @ BECHAN GOSAIN & ORS vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SRI KHURSHID ANWAR (APP192)
141.	CR. MISC./17398/2017 A.BAIL IPC 498A,34A.BAIL	1	SYED MANEER ATHER vs STATE OF BIHAR & ANR	Mr.ALOK RANJAN	Mr.SRI AKHILESHWAR DAYAL (APP74)
142.	CR. MISC./17399/2017 A.BAIL IPC 304B,34A.BAIL	1	MUNNA PRASAD @ NITESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SHRIVASTAVA	Mr.SRI UMESH LAL VERMA (APP146) Mr.VIJAY KR SINGH NO. 1
143.	CR. MISC./17400/2017 A.BAIL IPC 304B,34A.BAIL	1	BHAGESHWARI DEVI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.SANGIV KUMAR	Mr.SRI DINESH SINGH (APP21)
144.	CR. MISC./17401/2017 A.BAIL IPC 341,379A.BAIL	1	NATHUN PANDIT vs STATE OF BIHAR & ANR	Mr.BIRESH KUMAR SINHA	Mr.SMT SANGEETA SHARMA (APP58)
145.	CR. MISC./17403/2017 A. BAIL IPC 307,34A.BAIL	1	LAKHAN YADAV @ LAKHAN KUMAR @ LAKHAN KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.SRI ASHOK KUMAR SINGH 1 (APP216) Mr.ATAL BIHARI PANDEY
146.	CR. MISC./17404/2017 A.BAIL IPC 341,323A.BAIL	1	SAMAR LAIYA & ANR vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.ANAND KISHORE SINHA	Mr.SRI ATAUR RAHMAN (APP191)
147.	CR. MISC./17407/2017 A. BAIL IPC 302,32A.BAIL	1	INDU DEVI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1	Mr.SRI JAGDHAR PRASAD (APP203)
148.	CR. MISC./17408/2017 A. BAIL IPC 147,14A.BAIL	1	NATHUNI RAM & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR SINHA	Mr.SRI ZAINUL ABEDIN (APP196)
149.	CR. MISC./17410/2017 A.BAIL IPC 498A,49A.BAIL	1	MANOJ SAH @ MANOJ KUMAR SAH vs STATE OF BIHAR & ANR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
150.	CR. MISC./17411/2017 A.BAIL IPC 406,420A.BAIL	1	RAM KISHORE SINGH @ RAM KISHORE KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1 Mr.AROOP RATNA ARNAVA	Mr.SMT. ASHA KUMARI (APP197)

151.	CR. MISC./17415/2017 A.BAIL IPC 307,448A.BAIL	1	SHISHIR KANT @ BARUN & ORS vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI AKHILESHWAR DAYAL (APP74) Mr.RANA PRATAP SINGH Mr.DHARMENDRA KUMAR SINGH
152.	CR. MISC./17417/2017 A.BAIL IPC 307,147A.BAIL	1	ASHOK MISHRA vs THE STATE OF BIHAR	Mr.SATYA NARAYAN PRASAD	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
153.	CR. MISC./17420/2017 A. BAIL IPC 419,42A.BAIL	1	AJAY KUMAR @ AJAY KUMAR VALMIKI vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SRI NAGENDRA PRASAD (APP169)
154.	CR. MISC./17421/2017 A.BAIL IPC 306,304A.BAIL	1	SHANKAR SARAN & ANR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI RAMESH CHANDRA (APP54)
155.	CR. MISC./17423/2017 A. BAIL 22B NDPS AA.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.SANJIVE KUMAR	Mr.SMT. ASHA KUMARI (APP197)
156.	CR. MISC./17460/2017 MOD IN (CR. MISC./42743/2013)	1	RAJIV KUMAR vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR THAKUR	Mr.SRI ARUN KUMAR PANDEY (APP83)
157.	CR. MISC./18139/2017 A.BAIL IPC 341,323A.BAIL	1	DINESH KUMAR SAH @ CHHOTU & ORS vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ANIL KUMAR ANAL	Mr.MD. ASHLAM ANSARI (APP241)
158.	CR. MISC./18140/2017 A. BAIL IPC 498A,3A.BAIL	1	KRISHAN SAH @ KRISHNA SAH vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH Mr.RAJANI RANJAN PD. SINGH	Mr.SRI BISHESHWAR RAM (APP18)
159.	CR. MISC./18142/2017 A.BAIL IPC 498A,35A.BAIL	1	SHYAM NARAYAN SINGH & ANR vs THE STATE OF BIHAR	Mr.NILANJAN CHATTERJEE Mr.GOURANGA CHATTERJEE	Mr.SRI RAM ANURAG SINGH (APP227) Mr.BHUBNESHWAR PRASAD Mr.SARBOTTAM KUMAR SARKAR
160.	CR. MISC./18144/2017 A.BAIL IPC 409,419A.BAIL	1	ARUN KUMAR SINGH vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SRI AMRENDRA PRASAD (APP77)
161.	CR. MISC./18148/2017 A.BAIL IPC 304B,34A.BAIL	1	DAYARANI DEVI vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
162.	CR. MISC./18151/2017 A.BAIL IPC 419,420A.BAIL	1	SURAJ DAYAL RAM vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SRI AMITESH KUMAR (APP8)
163.	CR. MISC./18158/2017 A.BAIL IPC 409,420A.BAIL	1	SHASHI KUMAR SUMAN vs THE STATE OF BIHAR	Mr.RAJEEV NAYAN	Mr.SRI S. EHTESHAMUDDIN (APP56)
164.	CR. MISC./18160/2017 A. BAIL IPC 419,42A.BAIL	1	MD. SAMIM AHMAD ANSARI @ SHAMIM AHMAD ANSARI vs THE STATE OF BIHAR	Mr.YOGENDRA PRASAD SINHA	Mr.SMT. ANITA KUMARI (APP239)
165.	CR. MISC./18162/2017 A. BAIL IPC 307,34A.BAIL	1	AAKASH KUMAR @ AWAKASH KUMAR @ AKASH KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SAXENA	Mr.SRI LALAN KUMAR (APP224)
166.	CR. MISC./18166/2017 A. BAIL IPC 307,14A.BAIL	1	RAM BALI RAM @ RAMBILASH RAM vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.SRI AJAY KUMAR - 2 (APP71)
167.	CR. MISC./18168/2017 A.BAIL IPC 406,420A.BAIL	1	MD. MURSHID & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR Mr.RAJNISH KUMAR	Mr.SRI SHAILENDRA KUMAR - 1 (APP60) Mr.KUNDAN KUMAR SINGH Mr.BISHWAJEET SINGH
168.	CR. MISC./18171/2017 A.BAIL IPC 498A,49A.BAIL	1	JITENDRA VERMA & ORS vs STATE OF BIHAR & ANR	Mr.JAVED ASLAM	Mr.SRI BHARAT LAL (APP15)
169.	CR. MISC./18174/2017 A.BAIL IPC 307,147A.BAIL	1	RAJIV KUMAR & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.SRI AHMAD ALI (APP5) Mr.RAJEEV SHEKHAR Mr.PRITISH KUMAR LAL
170.	CR. MISC./18176/2017 A. BAIL IPC 409,42A.BAIL	1	MD. ISLAM vs THE STATE OF BIHAR	Mr.UPENDRA KUMAR SINGH	Mr.SRI AJAY KUMAR-1 (APP6)
171.	CR. MISC./18177/2017 A.BAIL IPC 414A.BAIL	1	RAUSHAN KUMAR & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI AJAY KUMAR JHA (APP243)
172.	CR. MISC./18178/2017 A.BAIL IPC 304B,20A.BAIL	1	MUNNA SINGH @ DHRUB NARAIN SINGH vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH Mr.BINOD KUMAR	Mr.SRI HARENDRA PRASAD (APP96)
173.	CR. MISC./18179/2017 A. BAIL IPC 498A,3A.BAIL	1	KANCHAN KUMARI & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SRI AKBAR ALI (APP7) Mr.FAHAD KHURSHID
174.	CR. MISC./18180/2017 A.BAIL IPC 498A,32A.BAIL	1	VISHNU KUMAR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SHARMA	Mr.SRI ARUN KUMAR PANDEY (APP83) Mr.SANTOSH KUMAR PANDEY
175.	CR. MISC./18182/2017 A.BAIL IPC 366A,34A.BAIL	1	YOGENDRA PRASAD @ YOGENDRA PD. & ANR. vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
176.	CR. MISC./18183/2017 A.BAIL IPC 272,273A.BAIL	1	GOPI PASWAN vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI RAJEEV NAYAN (APP231)
177.	CR. MISC./18184/2017 A.BAIL IPC 364,363A.BAIL	1	GOVIND JHA @ GOVIND KUMAR JHA & ORS vs STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM	Mr.SRI RAM BACHAN SINGH (APP189)

178.	CR. MISC./18185/2017 A.BAIL IPC 307,341A.BAIL	1	TAMIZUDDIN & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR Mr.RAJNISH KUMAR	Mr.SRI ATUL CHANDRA (APP12)
179.	CR. MISC./18188/2017 A.BAIL IPC 307,323A.BAIL	1	SANJAY MAHTO @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.SRI VINOD SHANKAR MODI (APP188)
180.	CR. MISC./18189/2017 A.BAIL 25(1-B)A,26A.BAIL	1	KAMESHWAR BIND @ KAMLESHWAR BIN @ KAMESHWAR BIN vs THE STATE OF BIHAR	Mr.MD. ATAUL HAQUE	Mr.MD. ARIF (APP105)
181.	CR. MISC./18206/2017 CONVERTED FROM (CRA.BAIL IN (CR. APP (SJ)/1088/2016)	1	ARUN DEV @ ARUN KUMAR DEV vs STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR SHARMA Mr.KUMAR RAJEEV Mr.ARUN KUMAR SINHA	Mr.SRI SADANAND PASWAN (SPP246)
182.	CR. MISC./18208/2017 A.BAIL IPC 406,409A.BAIL	1	SHIVNATH KUMAR SAH vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.SRI RAMCHANDRA SINGH (APP51)
183.	CR. MISC./18210/2017 A.BAIL IPC 302,201A.BAIL	1	FEKAN SAH vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.SMT SANGEETA SHARMA (APP58)
184.	CR. MISC./18216/2017 A.BAIL IPC 366A,50A.BAIL	1	ACHHAY LAL PASWAN @ ACHHELAL PASWAN vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA	Mr.SRI RAMCHANDRA SINGH (APP51)
185.	CR. MISC./18228/2017 A.BAIL IPC 302,201A.BAIL	1	ANURAG BASANT @ SANU vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SMT. SUCHETA YADAV (APP140)
186.	CR. MISC./18232/2017 A.BAIL IPC 272,273A.BAIL	1	RAJU RAM @ RAJU KUMAR vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI SHYAMESHWAR DAYAL (APP63)
187.	CR. MISC./18233/2017 A. BAIL IPC 414 & A.BAIL	1	RANJEET KUMAR @ KUCHAN @ KUNDAN vs THE STATE OF BIHAR	Mr.GANGA PRASAD BIMAL	Mr.SRI UMESH LAL VERMA (APP146)
188.	CR. MISC./18234/2017 A.BAIL IPC 420,34A.BAIL	1	MADAN BHAGAT vs STATE OF BIHAR & ANR	Mr.RAJA SURENDRA MOHAN	Mr.SRI AKBAR ALI (APP7) Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN
189.	CR. MISC./18236/2017 A.BAIL IPC 307,147A.BAIL	1	SUGANTI DEVI & ANR vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR	Mr.SRI AHMAD ALI (APP5)
190.	CR. MISC./18871/2017 A. BAIL IPC 341,34A.BAIL	1	RAJNISH RAI vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI Mr.NARESH PRASAD	Mr.SRI VINOD SHANKAR MODI (APP188)
191.	CR. MISC./18872/2017 A. BAIL IPC 379,41A.BAIL	1	JAI PRAKASH SINGH & ANR vs THE STATE OF BIHAR	Mr.VIPIN KUMAR SINGH	Mr.SRI NAVIN KUMAR PANDEY (APP112)
192.	CR. MISC./18873/2017 A.BAIL IPC 4 P.M.LA.BAIL	1	SINDHU DEVI vs STATE OF BIHAR & ANR	Mr.SYED MOHAMMAD SHABBIR ALAM Mr.SANJAY SINHA Mr.MD. FAZLE KARIM	Mr.SRI AMIT KUMAR RAKESH (APP179) Mr.RAJESH KUMAR VERMA
193.	CR. MISC./18874/2017 A.BAIL IPC 147,149A.BAIL	1	SADHU SINGH @ AWADHESH SINGH vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SRI MADHURANAND JHA (APP102)
194.	CR. MISC./18877/2017 A. BAIL IPC 414,3A.BAIL	1	DEVENDRA KUMAR @ MURARI KUMAR & ANR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI MANISH KUMAR 2 (APP33)
195.	CR. MISC./18879/2017 A.BAIL IPC 447,341A.BAIL	1	RAM PRAVESH YADAV vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.SAURAV KUMAR Mr.NIRANJAN KUMAR	Mr.SRI SANJAY KUMAR TIWARY (APP128)
196.	CR. MISC./18880/2017 A. BAIL IPC 406,4A.BAIL	1	SHAHARYAR KHAN @ MAHTAB ALAM @ MD. SHAHARYAR KHAN vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH Mr.VIJAY KISHORE BHARTI	Mr.SRI MANISH KUMAR 2 (APP33)
197.	CR. MISC./18881/2017 A.BAIL 7 E.C. ACTA.BAIL	1	MOHAN TIWARY vs THE STATE OF BIHAR	Mr.HARSH SINGH Mr.TEJ PRATAP SINGH	Mr.SMT. ASHA DEVI (APP85)
198.	CR. MISC./18883/2017 A.BAIL IPC 307,341A.BAIL	1	BASAWAN SINGH & ORS vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SMT. PUSHPA SINHA (APP121)
199.	CR. MISC./18885/2017 A.BAIL IPC 420,406A.BAIL	1	RAVINDRA KUMAR @RAVINDRA KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.SRI RAM BACHAN SINGH (APP189)
200.	CR. MISC./18886/2017 A.BAIL IPC 272,273A.BAIL	1	LALMATI DEVI & ANR vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.SRI RAM BILASH ROY RAMAN (APP49)
201.	CR. MISC./18887/2017 A. BAIL IPC 498A,A.BAIL	1	MD. KHURSHID vs THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN	Mr.SRI SANJAY KUMAR TIWARY (APP128)
202.	CR. MISC./18889/2017 A.BAIL IPC 307,341A.BAIL	1	KAJLI MANDAL vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR MISHRA	Mr.SRI NITYANAND (APP114)
203.	CR. MISC./18890/2017 A. BAIL IPC 498A,3A.BAIL	1	MD. AJAD ANSARI @ MD. AJAD SIDDIKI vs STATE OF BIHAR & ANR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI S.M. RAHMAN (APP57)
204.	CR. MISC./18891/2017 A. BAIL IPC 272,2A.BAIL	1	NAGENDRA SINGH vs THE STATE OF BIHAR	Mr.SATYABIR BHARTI Mr.ALOK CHANDRA	Mr.SRI RAM NARESH RAY (APP212)

205.	CR. MISC./18893/2017 A. BAIL 25(1-B)A,2A.BAIL	1	RADHEY PASWAN & ANR vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.SRI DASHRATH MEHTA (APP157)
206.	CR. MISC./18894/2017 A.BAIL IPC 498A,40A.BAIL	1	SADA SHARMA vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.SRI AJAY KUMAR - 2 (APP71)
207.	CR. MISC./18897/2017 A.BAIL IPC 302,147A.BAIL	1	ARVIND YADAV & ORS vs THE STATE OF BIHAR	Mr.BAM BAHADUR JHA Mr.ABHAY KUMAR JHA	Mr.SRI JAI NARAIN THAKUR (APP184) Mr.PAWAN KUMAR
208.	CR. MISC./18898/2017 A. BAIL IPC 406,42A.BAIL	1	BRIJ NANDAN PANDIT vs THE STATE OF BIHAR	Mr.ASHOK KUMAR VARMA	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
209.	CR. MISC./18901/2017 A. BAIL IPC 188,18A.BAIL	1	SANJAY SINGH @ SANJAY KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV	Mr.SRI BHANU PRATAP SINGH (APP14)
210.	CR. MISC./18902/2017 A.BAIL IPC 302,307A.BAIL	1	RAJAN KUMAR & ORS vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI SATYENDRA PRASAD (APP133)
211.	CR. MISC./18903/2017 A. BAIL IPC 406,4A.BAIL	1	PAWAN SINGH @ PAWAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR	Mr.DR. AJEET KUMAR (APP94) Ms.SONI SHRIVASTAVA Mr.VINAY KIRTI SINGH Mr.VIJAY KUMAR VERMA
212.	CR. MISC./18907/2017 A. BAIL IPC 307,14A.BAIL	1	JAI NARAYAN YADAV & ORS vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR	Mr.SRI NAND KUMAR (APP154)
213.	CR. MISC./18909/2017 A. BAIL IPC 498A,3A.BAIL	1	MD. AJMAL vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SRI HARENDRA PRASAD (APP96)
214.	CR. MISC./18911/2017 A.BAIL IPC 290,272A.BAIL	1	UMESH DHANGAR vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR Mr.BINAY KUMAR	Mr.SRI RAJBALLABH SINGH (APP122)
215.	CR. MISC./18913/2017 A. BAIL IPC 498A,3A.BAIL	1	ARJUN KUMAR @ ARJUN SAFI @ ARJUN KUMAR SAFI vs STATE OF BIHAR & ANR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV Mr.KUSUM RANI	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
216.	CR. MISC./18914/2017 A.BAIL IPC 436A.BAIL	1	HARENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.ANISH CHANDRA	Mr.SMT. INDU BALA PANDEY (APP27) Mr.AJAY KUMAR MISHRA
217.	CR. MISC./18917/2017 A.BAIL IPC 366AA.BAIL	1	LALSA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.BIJAY PRAKASH SINGH	Mr.SRI NAWAL KISHORE PRASAD (APP113) Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH
218.	CR. MISC./18918/2017 A. BAIL IPC 302,30A.BAIL	1	ALOK PRAJAPATI @ ALOK KUMAR & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR DUBEY	Mr.SRI AJAY KUMAR JHA (APP243) Mr.RAKESH SINGH Ms.MEENA SINGH Mr.BHASKAR SHANKAR
219.	CR. MISC./18919/2017 A. BAIL IPC 279,33A.BAIL	1	ABHAY KUMAR PANDEY vs THE STATE OF BIHAR	Mr.PARMOD KUMAR Mr.SMITA BHARTI	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
220.	CR. MISC./18920/2017 A.BAIL 30A,36 EXCIA.BAIL	1	NANDLAL YADAV & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.SRI KALYAN SHANKAR (APP30)
221.	CR. MISC./18921/2017 A.BAIL IPC 272,273A.BAIL	1	CHANDAN SINGH vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
222.	CR. MISC./18924/2017 A. BAIL IPC 307,14A.BAIL	1	SANNY PASWAN & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINHA	Mr.SRI PARMESHWAR MEHTA (APP42)
223.	CR. MISC./18925/2017 A. BAIL IPC 498A,A.BAIL	1	DIPAK KUMAR vs STATE OF BIHAR & ANR	Mr.VIPIN KUMAR Mr.SARVAN KUMAR	Mr.SRI ABHAY KUMAR - 1 (APP186)
224.	CR. MISC./18927/2017 A.BAIL IPC 498A,30A.BAIL	1	GAUTAM SAHANI & ORS vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
225.	CR. MISC./18931/2017 A.BAIL IPC 341,323A.BAIL	1	RAM BAHADUR YADAV & ANR vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.SMT. PUSHPA SINHA (APP121)
226.	CR. MISC./18932/2017 A. BAIL IPC 304B, A.BAIL	1	KAILASH RAI @ JOKA RAI vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
227.	CR. MISC./18938/2017 A. BAIL IPC 498A,A.BAIL	1	MD. JAMALUDDIN vs STATE OF BIHAR & ANR	Mr.MD. ZIAUL QUAMAR Mr.MANISH KUMAR	Mr.SRI PRANAV KUMAR (APP207)
228.	CR. MISC./18941/2017 A.BAIL IPC 498A,31A.BAIL	1	SHAKUNTALA DEVI @ SHILA DEVI & ORS vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.SRI BINOD KUMAR 2 (APP88)
229.	CR. MISC./18942/2017 A.BAIL IPC 30A EXCA.BAIL	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN Mr.SANTOSH KUMAR	Mr.SRI JITENDRA KUMAR SINGH (APP98)
230.	CR. MISC./18944/2017 A. BAIL IPC 363,36A.BAIL	1	KRISHNANDAN MAHTO vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.SRI KANHAIYA KISHORE (APP100)
231.	CR. MISC./18958/2017 A. BAIL IPC 363,36A.BAIL	1	RAJEEV KUMAR @ RAJEEV MISHRA & ANR vs THE STATE OF BIHAR	Mr.HARE KRISHNA PRASAD	Mr.SRI TARUN PRASAD MANDAL (APP204)
232.	CR. MISC./18959/2017 A.BAIL IPC 302,307A.BAIL	1	ASHOK YADAV @ ASHOK KUMAR YADAV vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT Mr.SHIVNANDAN SAH	Mr.SRI AMIT KUMAR RAKESH (APP179)
233.	CR. MISC./18960/2017 A.BAIL IPC 307,341A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.SMT SANGEETA SHARMA (APP58)

234.	CR. MISC./18964/2017 A. BAIL IPC 498A,3A.BAIL	1	ABUL HASAN MIAN @ MD. ABUL HASAN & ORS vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR	Mr.SRI MANOJ KUMAR - 1 (APP185) Mr.ASHHAR MUSTAFA Mr.INTEKHAB HASSAN Mr.MD.MURAD ASHRAF
235.	CR. MISC./18965/2017 A. BAIL IPC 307,14A.BAIL	1	ASHOK MALLAH & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR GUPTA	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
236.	CR. MISC./18967/2017 A.BAIL IPC 498A,34A.BAIL	1	KUMAR ABHISEKH vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI Mr.ABU BAKAR	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
237.	CR. MISC./18969/2017 A. BAIL IPC 498A A.BAIL	1	GANESHI MAHTO vs STATE OF BIHAR & ANR	Mr.BIJAY BHUSHAN PRASAD Mr.VANDANA SINGH	Mr.SRI AMRENDRA PRASAD (APP77)
238.	CR. MISC./18972/2017 A.BAIL IPC 498A,32A.BAIL	1	KAUSHAL KUMAR PAL vs STATE OF BIHAR & ANR	Mr.SHEO JEE MISHRA	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
239.	CR. MISC./18973/2017 A. BAIL IPC 406,4A.BAIL	1	AWAJESH PRASAD SINGH @ FANTU SINGH @ AWAJESH SINGH vs STATE OF BIHAR & ANR	Mr.RANVIJAY SINGH	Mr.SRI DILIP KUMAR (APP19) Mr.VINAY KIRTI SINGH Mr.VINAY KIRTI SINGH
240.	CR. MISC./19730/2017 A. BAIL IPC 498A,A.BAIL	1	RAGHO SAHANI vs THE STATE OF BIHAR	Mr.ANWAR KARIM Mr.SURESH MUKHIYA	Mr.SRI KUMAR RANJIT RANJAN (APP211)
241.	CR. MISC./19731/2017 A. BAIL IPC 302,20A.BAIL	1	SUMAN DEVI & ORS vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY	Mr.SRI SANJAY KUMAR SHARMA (APP236)
242.	CR. MISC./19733/2017 A.BAIL IPC 302,34A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.SRI TAPESHWAR SHARMA (APP170)
243.	CR. MISC./19734/2017 A.BAIL IPC 498A,36A.BAIL	1	CHANDRA KISHORE CHOUDHARY vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.PRAMOD KUMAR Mr.VEENA KUMARI JAISWAL	Mr.SMT. NIRMALA KUMARI (APP167)
244.	CR. MISC./19736/2017 A. BAIL IPC 498A,3A.BAIL	1	DHANILAL SAH vs STATE OF BIHAR & ANR	Mr.KARANDEEP KUMAR	Mr.SRI ABHAY KUMAR ROY (APP229)
245.	CR. MISC./19738/2017 A.BAIL IPC 304B,34A.BAIL	1	PHULESHWARI DEVI vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.SRI GANESH PRASAD SINGH (APP198)
246.	CR. MISC./19739/2017 A.BAIL IPC 363,366A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	Mr.RANDHIR KUMAR NO-1	Mr.SRI LALAN KUMAR (APP224)
247.	CR. MISC./19740/2017 A. BAIL IPC 188,35A.BAIL	1	DEVENDRA PRASAD SINGH @ DEVENDRA SINGH vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.SRI ANISH CHANDRA (APP183)
248.	CR. MISC./19741/2017 A.BAIL 47A EXCISE A.BAIL	1	RAJESHWAR MAHTO vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI GANESH PRASAD SINGH (APP198)
249.	CR. MISC./19750/2017 A.BAIL IPC 457,380A.BAIL	1	VIJAY THAKUR @ VIJAY KUMAR THAKUR vs THE STATE OF BIHAR	Mr.TARUN KUMAR SINHA Mr.DR.PRAWESH KR.SHARMA	Mr.SMT. ASHA KUMARI (APP197)
250.	CR. MISC./19751/2017 A. BAIL IPC 498A,A.BAIL	1	VINDHYACHAL SINGH @ SAGAR SINGH vs THE STATE OF BIHAR	Smt.USHA KUMARI-1 Mr.RICHA RAJ	Mr.SRI GAURI SHANKAR GUPTA (APP95)
251.	CR. MISC./19752/2017 A.BAIL IPC 302,34 A.BAIL	1	SUDHIR KUMAR @ SUDHIR YADAV vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH Mr.PRABEEN KUMAR SINGH	Mr.SRI KUMAR RANJIT RANJAN (APP211)
252.	CR. MISC./19753/2017 A. BAIL IPC 379,41A.BAIL	1	MUNMUN KUMAR & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI SAKIR AHMAD (APP195)
253.	CR. MISC./19757/2017 A. BAIL IPC 272,27A.BAIL	1	SURAJ PASWAN vs THE STATE OF BIHAR	Mr.SUBHASH KUMAR JHA Mr.NAVIN KUMAR SINGH	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
254.	CR. MISC./19759/2017 A.BAIL IPC 307,147A.BAIL	1	KAMAL SARDAR & ORS vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SMT. INDU BALA PANDEY (APP27)
255.	CR. MISC./19761/2017 A.BAIL IPC 30A EXCA.BAIL	1	DEEPAK KUMAR @ DEEPAK KUMAR PASWAN vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA	Mr.SRI MURLIDHAR (APP110)
256.	CR. MISC./19762/2017 A. BAIL IPC 304B,2A.BAIL	1	SHIV KUMARI DEVI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K.	Mr.SRI RAM NARESH RAY (APP212)
257.	CR. MISC./19767/2017 A.BAIL IPC 498A & A.BAIL	1	KRISHNA SINGH RANAWAT @ KRISHN SINGH RANA vs STATE OF BIHAR & ANR	Mr.RANA VIKRAM SINGH	Mr.SRI BINOD KUMAR 2 (APP88)
258.	CR. MISC./19768/2017 A. BAIL IPC 307,34A.BAIL	1	VIKASH SINGH vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SRI AMRENDRA PRASAD (APP77)
259.	CR. MISC./19769/2017 A. BAIL 47A EXCISEA.BAIL	1	JAYRAM YADAV vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI RAMCHANDRA SAHANI (APP124)
260.	CR. MISC./19770/2017 A.BAIL IPC 406,420A.BAIL	1	DEVANTI DEVI vs THE STATE OF BIHAR	Mr.CHANDAN KUMAR VERMA	Mr.SMT RENU KUMARI (APP160)
261.	CR. MISC./19775/2017 A.BAIL 30A EXCISE A.BAIL	1	PRINCE KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
262.	CR. MISC./19777/2017 A. BAIL IPC 498A &A.BAIL	1	DEVANAND SONI vs STATE OF BIHAR & ANR	Mr.RANG NATH CHOUBEY	Mr.DR. RABINDRA KUMAR (APP206)

263.	CR. MISC./19786/2017 A. BAIL IPC 420,46A.BAIL	1	DR. TAPASWI PRASAD SINGH vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL, VIGILANCE, PATNA	Mr.JEETENDRA NARAYAN Mr.ANAMIKA	Mr.RAMAKANT SHARMA (L.O.,INC., VIGILANCE)
264.	CR. MISC./19790/2017 A.BAIL IPC 302,201A.BAIL	1	SHOBHA KUMARI vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.SUNIL PRASAD	Mr.SMT. GULNAR BEGAM (APP162)
265.	CR. MISC./19791/2017 A.BAIL IPC 406,420A.BAIL	1	UDAY PRATAP SINGH vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI SAKIR AHMAD (APP195)
266.	CR. MISC./19812/2017 CONVERTED FROM (CRA.BAIL IN (CR. APP (SJ)/408/2017)	1	CHANDESHWAR THAKUR @ CHANDESHWAR SHARMA & ORS vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN NO.II Mr.KUMARI SEEMA SINGH Mr.RAJU KUMAR SINGH	Mr.BINAY KRISHNA (SPP245)
267.	CR. MISC./19815/2017 A.BAIL IPC 406A.BAIL	1	SUBRATO DEB @ SUBRAT RAI & ANR vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR OJHA Mr.NUTAN MISHRA	Mr.SRI NAND KISHORE PD (APP38)
268.	CR. MISC./19820/2017 A.BAIL IPC 307,147A.BAIL	1	KAVINDRA PATHAK & ORS vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH	Mr.SRI NAND KISHORE PD (APP38)
269.	CR. MISC./19824/2017 A.BAIL IPC 147,148A.BAIL	1	MANGAL CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.MD. ARIF (APP105)
270.	CR. MISC./19826/2017 A.BAIL IPC 376,511A.BAIL	1	MD. SONI @ MD. MASRUR @ MASRUR ARIF vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.SRI GOPESH KUMAR (APP26)
271.	CR. MISC./19831/2017 A.BAIL IPC 420 & 1A.BAIL	1	VIKASH KUMAR @ BIKASH KUMAR vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SINGH	Mr.SRI ABHAY KUMAR - 1 (APP186)
272.	CR. MISC./19832/2017 A. BAIL IPC 307,14A.BAIL	1	MD. JAFIR ANSARI @ MD. JAFIR & ORS vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI ARUN KUMAR (APP82)
273.	CR. MISC./19833/2017 A.BAIL IPC 341,323A.BAIL	1	RISHU KUMAR @ RISHU RAJ vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.ASHOK KUMAR	Mr.SRI UMANATH MISHRA (APP234)
274.	CR. MISC./19836/2017 A.BAIL IPC 135 ELEA.BAIL	1	DWARIKA SINGH vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR GIRI	Mr.SRI NARSINGH TANTI (APP111) Mr.VINAY KIRTI SINGH Mr.SHREKANT SHARAN SINGH
275.	CR. MISC./19837/2017 A.BAIL IPC 341,342A.BAIL	1	SANJEEV KUMAR @ CHHOTU KUMAR & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
276.	CR. MISC./19841/2017 A.BAIL IPC 341,342A.BAIL	1	ALIMULLAH KHAN @ SUTTU KHAN & ORS vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI SANJAY KUMAR (APP127)
277.	CR. MISC./19843/2017 A.BAIL IPC 272,273A.BAIL	1	LAKHENDAR NONIYA @ LOHA vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SRI DINESH SINGH (APP21)
278.	CR. MISC./19844/2017 A. BAIL IPC 302,14A.BAIL	1	NARESH GIRI & ORS vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SRI RAJEEV NAYAN (APP231)
279.	CR. MISC./19845/2017 A.BAIL 30A EXCISE A.BAIL	1	BASANT CHOUDHARY @ MAKSUDAN CHOUDHARY vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
280.	CR. MISC./19846/2017 A. BAIL IPC 498A,3A.BAIL	1	MOST. SAROJ DEVI & ORS vs STATE OF BIHAR & ANR	Mr.SAKET TIWARY Mr.MAYANK SHEKHAR Mr.SANJEEV KUMAR DUBEY	Mr.SRI KUMAR RANJIT RANJAN (APP211)
281.	CR. MISC./19848/2017 A. BAIL 25(1-B)A,3A.BAIL	1	PAPPU KUMAR DAS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI AMITESH KUMAR (APP8)
282.	CR. MISC./19849/2017 A. BAIL IPC 403,40A.BAIL	1	SANJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.SRI AMIT KUMAR RAKESH (APP179)

(AT 3:30 P.M)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./18274/2016 QUASHING (366A,34)A QSH OF F.I.R	5	GOPI KUMAR @ MRITUNJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAM SUMIRAN RAI	Mr.GAJENDRA PD.YADAV(APP)
2.	CR. MISC./5414/2017 QUASHING (138 N.I.B QSH OF THE ORDER OF	4	MRS. SIMA SINGH vs THE STATE OF BIHAR THROUGH THE SECRETARY, LAW AND JUSTICE, GOVERNMENT OF BIHAR, PATNA & ANR	Mr.GAJENDRA PRATAP SINGH	Mr.SRI BHANU PRATAP SINGH (APP14)

FOR ADMISSION

1.	CR. MISC./32768/2013 QUASHING (409)IPCQSH F.I.R. FOR DIRECT	8	ANJANI KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR Mr.AJAY KUMAR SINHA	Mr.VEENA KUMARI JAISWAL(APP)
2.	CR. MISC./40191/2013 QUASHING(420,431,1QSH F.I.R. FOR CONGNIZ	8	RAKESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.AWADHESH KUMAR SINGH(APP)

3.	CR. MISC./43206/2013 QUASHING (420,431,QSH F.I.R. FOR CONGNIZ	6	RAKESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.INDU BALA PANDAY(APP)
4.	CR. MISC./43278/2013 QUASHING (323,379,QUASHING	5	MOSSARAT PRAVEEN @ JUHI & ORS. vs STATE OF BIHAR & ANR	Mr.RAY SAURABH NATH Mr.MANJRI NATH	Mr.BINOD KUMAR 2(APP)
5.	CR. MISC./43296/2013 QUASHING(302/201/3QUASHING	5	SUNIL KUMAR vs STATE OF BIHAR & ANR	Mr.DRONACHARYA Mr.ARBIND KUMAR MISHRA	Mr.S.D.SINGH YADAV (APP)
6.	CR. MISC./50221/2013 QUASHING(406,34)-IQUASHING **	6	SIRAJA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.AMIT	Mr.J.UPADHYAY(APP)
7.	CR. MISC./50247/2013 QUASHING(324,341,3QSH F.I.R. FOR CONGNIZ	6	ANIL KUMAR YADAV vs THE STATE OF BIHAR	Mr.NARBADESHWAR PRASAD SINGH	Mr.PREM KR. JHA (APP)
8.	CR. MISC./50288/2013 QUASHING(353,504)-QSH F.I.R. FOR CONGNIZ	6	SATISH KUMAR vs STATE OF BIHAR & ANR	Mr.JAVED ASLAM Mr.ANSUL	Mr.J.UPADHAYA (APP) Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH
9.	CR. MISC./50307/2013 QUASHING(467,420,4QSH F.I.R. FOR CONGNIZ	6	LAXMI SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.GOPESH KUMAR (APP)
10.	CR. MISC./50328/2013 QUASHING(120,406,4QSH F.I.R. FOR DIRECT	6	MANOJ KUMAR & ANR vs THE STATE OF BIHAR	Mr.MANI BHUSHAN KUMAR	Mr.MUSTAQ ALAM (APP) Mr.AJAY KUMAR
11.	CR. MISC./50339/2013 QUASHING(498A,201,QUASHING **	8	SUNIL JHA @ SUNIL KUMAR vs STATE OF BIHAR & ANR	Mr.AWLOKITESHWAR MISHRA Mr.SUBODH CHANDRA JHA	Mr.ANIL KUMAR SINGH(APP) Mr.BAIDYA NATH THAKUR
12.	CR. MISC./50449/2013 QUASHING(323,498A,QSH COMPLAIN FOR CONGN	7	PAWAN KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SADA NAND ROY	Mr.ASHOK KUMAR(APP) Mr.VIKRAM SINGH
13.	CR. MISC./50455/2013 QUASHING (498A,420QUASHING **	7	NAGESHWAR MAHADEVA vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.DR. AJEET KUMAR(APP)
14.	CR. MISC./50462/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	7	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.NAVIN SHARMA	Mr.SANJAY KUMAR SARMA(APP) Mr.ARVIND PRASAD SINGH
15.	CR. MISC./50539/2013 QUASHING(406,420) QSH COMPLAIN FOR CONGN	6	PRABHAKAR PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR SINGH	Mr.SANGITA SHARMA (APP) Mr.SANJAY KUMAR TIWARY
16.	CR. MISC./50591/2013 QUASHING(379,323,3QSH COMPLAIN FOR CONGN	6	KIRAN DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.MR. ANJANI KUMAR CHOUDHARY	Mr.AMRENDRA PRASAD (APP)
17.	CR. MISC./50628/2013 QUASHING(25,26 A.AQSH F.I.R. FOR OTHERS	6	SIDHNATH SHARMA vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.J.N.THAKUR(APP)
18.	CR. MISC./50689/2013 QUASHING (420,406,QUASHING **	12	SANJEEV MISHRA @ SANJEEV KR. MISHRA & ORS vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.RAVI BHARDWAJ	Mr.SANJAY KR.TIWARY(APP) Mr.RAJESH KUMAR MISHRA Mr.SANJEEV KUMAR Mr.RAVI KUMAR Mr.SHASHI KUMAR
19.	CR. MISC./50782/2013 QUASHING(467,323,4QSH COMPLAIN FOR CONGN	8	AKHOURI GOPAL vs STATE OF BIHAR & ANR	Mr.SATYA VEER Mr.SANJAY KUMAR JHA	Mr.J.UPADHYAY (APP) Mr.SANTOSH KR.SINGH
20.	CR. MISC./50812/2013 QUASHING(228 CR.P.QSH S.T	6	MD. ZAHID & ORS. vs THE STATE OF BIHAR	Mr.FIROZ AHMAD	Mr.DASRATH MEHTA (APP)
21.	CR. MISC./50817/2013 QUASHING(467,468,4QSH F.I.R. FOR DIRECT	6	ANAND KISHORE SINHA vs THE STATE OF BIHAR	Mr.RITESH KUMAR	Mr.UDAY CHANDRA PRASAD (APP)
22.	CR. MISC./50835/2013 QUASHING (417,465,QSH COMPLAIN FOR CONGN	6	MADAN PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH Mr.RASHMI RANJAN	Mr.D.P.TIWARY(APP) Mr.SUBESH SHARMA
23.	CR. MISC./50837/2013 QUASHING (307,379,QUASHING	8	RAJENDRA SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAM ADYA SINGH Mr.ARJUN PRASAD	Mr.ARVIND KR.PANDEY(APP)
24.	CR. MISC./50842/2013 QUASHING (420,482,QSH F.I.R. FOR CONGNIZ	8	SAURABH DUTTA vs THE STATE OF BIHAR	Mr.BAIDYA NATH THAKUR	Mr.NIRMAL KR.SINHA(APP) Mr.APURVA KUMAR Mr.AKSHAY LAL PRASAD Mr.UTSAV KUMAR
25.	CR. MISC./50848/2013 QUASHING (498A,120QSH COMPLAIN FOR CONGN	9	SHANTI DEVI @ SHANTI SHAHI & ANR. vs STATE OF BIHAR & ANR	Mr.SUNEIL KUMAR THAKUR	Mr.MAYANAND JHA(APP)

26.	CR. MISC./50863/2013 QUASHING(406,420) QUASHING	5	RAJEEV MEHTA vs THE CENTRAL BUREAU OF INVESTIGATION THROUGH THE SUPERINTENDENT OF POLICE, ANTI CORRUPTION BRANCH, CENTRAL BUREAU OF INVESTIGATION, DR. S.K. SINGH PATH	Mr.SANJAY KUMAR PANDEY NO-5 Mr.ANITA KUMARI	Mr.BIPIN KUMAR SINHA (SC/CBI)
27.	CR. MISC./50864/2013 QUASHING(409,420)-QUASHING	5	JYOTISH KUMAR BHAGAT vs THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN	Mr.A.M.P.MEHTA (APP)
28.	CR. MISC./50868/2013 QUASHING (420,406,QSH F.I.R. FOR CONGNIZ	6	KRISHNA NANDAN PRASAD vs THE STATE OF BIHAR	Mr.DINESHWAR PRASAD SINGH	Mr.BINOD KR. 3(APP)
29.	CR. MISC./50903/2013 QUASHING (420,323,QSH COMPLAIN FOR CONGN	8	PRAVIN KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KISHOR PRASAD	Mr.J.UPADHYAY(APP) Mr.BIRENDRA KUMAR
30.	CR. MISC./50906/2013 QUASHING (420,406)QSH COMPLAIN FOR CONGN	5	VISHWANATH JHUNJHUNWALA & ORS. vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI	Mr.MANISH KR. 2(APP)
31.	CR. MISC./50948/2013 QUASHING(409,406,2QSH F.I.R. FOR OTHERS	5	SMT. RENU DEVI vs THE STATE OF BIHAR	Mr.BINOD KUMAR	Mr.RITA VERMA (APP)
32.	CR. MISC./50955/2013 QUASHING(341,323,3QSH COMPLAIN FOR CONGN	7	ASHIQUE MIYA & ANR vs STATE OF BIHAR & ANR	Mr.GHULAM RABBANI Mr.JAVED ASLAM	Mr.SANJAY KUMAR TIWARY (APP) Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA
33.	CR. MISC./50983/2013 QUASHING(498A,323,QSH F.I.R. FOR CONGNIZ	6	DINESH PRASAD SINHA & ORS. vs STATE OF BIHAR & ANR	Mr.SIDDHARTH HARSH Mr.GOPAL SWAROOP DUBEY Mr.AMBUJ NAYAN CHAUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.SANJAY KUMAR TIWARY (APP) Mr.RAVINDRA KUMAR
34.	CR. MISC./50995/2013 QUASHING (307,498AQSH COMPLAIN FOR CONGN	6	KUNAL KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.INDU BALA PANDAY(APP) Mr.SYED MOHAMMAD SHABBIR ALAM Mr.SANJAY SINHA Mr.UMESH PRASAD
35.	CR. MISC./50998/2013 QUASHING (290)IPC,QUASHING	5	MD. MUSTAFA @ MUSTAFA RAIN & ORS. vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SHARDA KUMARI(APP)
36.	CR. MISC./51005/2013 QUASHING (498A)IPCQSH COMPLAIN FOR CONGN	8	RAJENDRA RAI vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.SATYENDRA NR.SINGH(APP) Mr.SIYARAM PANDEY
37.	CR. MISC./51036/2013 QUASHING (498A)IPCQSH F.I.R. FOR CONGNIZ	8	SHANKARDEO SHARMA vs STATE OF BIHAR & ANR	Mr.NAGENDRA DUBEY	Mr.SANJAY KR.TIWARY(APP) Mr.KUMAR KAMAL NAYAN
38.	CR. MISC./51045/2013 QUASHING (498A,323QSH COMPLAIN FOR CONGN	10	SHASHIKANT SINHA vs STATE OF BIHAR & ANR	Mr.RAJ KISHOR PRASAD	Mr.SHAHIN BEGUM(APP) Mr.RAM DAS SINGH Mr.VINOD KUMAR Mr.RANA BALJIT SINGH
39.	CR. MISC./51072/2013 QUASHING(364,376,4QUASHING	10	SHAMIM ASHRAF @ MD. SHAMIM & ANR. vs STATE OF BIHAR & ANR	Mr.SAJID SALIM KHAN Mr.RAM PRAVESH NATH TIWARI	Mr.SHYAM KR. SINGH (APP) Mr.RADHA MOHAN SINGH
40.	CR. MISC./51081/2013 QUASHING(363,366,3QSH F.I.R. FOR OTHERS	6	AKHTARI BEGUM vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	Mr.ZAINUL ABEDIN (APP)
41.	CR. MISC./51084/2013 QUASHING(409)-IPC QSH F.I.R. FOR CONGNIZ	9	RAMADHAR PANDEY vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.RAMANUJ TIWARY Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.)
42.	CR. MISC./51098/2013 QUASHING(323,379)-QUASHING	7	RAMASHRAY YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.SUDISH KUMAR	Mr.NARSINGH TANTI(APP) Mr.PANKAJ KUMAR
43.	CR. MISC./51144/2013 QUASHING (307,323,QSH S.T	10	LAXMAN MAHTO vs STATE OF BIHAR & ANR	Mr.VIVEK KUMAR SINGH	Mr.INDU BALA PANDAY(APP) Mr.BIMAL KUMAR Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH
44.	CR. MISC./51151/2013 QUASHING (498A)IPCQSH COMPLAIN FOR CONGN	13	MD. MUSLIM vs STATE OF BIHAR & ANR	Mr.AMAL KUMAR SINHA	Mr.C.SEN PD.SINGH(APP) Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"
45.	CR. MISC./51170/2013 CONVERTED FROM (CRQSH COMPLAIN FOR OTHER IN (CR. WJC/745/2013)	9	SHYAM KUMAR GUPTA @ RAJU vs THE STATE OF BIHAR THROUGH THE LAW SECRETARY, SECRETARIAT BUILDING PATNA & ANR.	Mr.SHRI PRAKASH TIWARI	Mr.S.S. SHABBAR HUSSAIN (GP4) Mr.N. A. SHAMSI (A.S.G.) Mr.MANOJ KR.SINGH (CGC) Mr.SATYA PRAKASH TRIPATHY(SCGC)

46.	CR. MISC./51176/2013 QUASHING (420,409,QUASHING	7	KULDEEP SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR	Mr.DR. RABINDRA KUMAR(APP) Mr.RAJIV KUMAR Mr.GAJENDRA KUMAR SINGH Mr.MANAS PRAKASH
47.	CR. MISC./51192/2013 QUASHING(302,307,3QUASHING	7	VINAY KRISHNA KUMAR @ MAHESH YADAV @ VINAY KRISHNA KUMAR YADAV & ORS. vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH	Mr.ATUL CHANDRA(APP) Mr.RATANAKAR JHA
48.	CR. MISC./51195/2013 QUASHING(353,386,3QSH F.I.R. FOR CONGNIZ	7	NISHANT KUMAR vs STATE OF BIHAR & ANR	Smt.JYOTSNA KUMARI Mr.PRAVIN KUMAR Mr.CHANDRA MOHAN JHA	Mr.P.N.PANDIT(APP)
49.	CR. MISC./51208/2013 QUASHING(420,120B)QSH COMPLAIN FOR CONGN	6	RAJENDRA PURI & ANR. vs STATE OF BIHAR & ANR	Mr.RAM KRISHNA SINGH Mr.RAGHUNATH SINGH	Mr.AJAY KR.JHA(APP) Mr.DHURENDRA KUMAR
50.	CR. MISC./51221/2013 QUASHING(323,354,5QSH F.I.R. FOR CONGNIZ	6	RAM CHANDRA SAH vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.PRAVIN KUMAR	Mr.AJAY KUMAR-II(APP)
51.	CR. MISC./51222/2013 QUASHING (420,406,QUASHING	7	RAMESHWAR SINGH @ RAMESHWAR RAI & ORS. vs STATE OF BIHAR & ANR	Mr.SUSHIL KUMAR JHA Mr.BAM BAHADUR JHA	Mr.SHARDANAND JHA(APP) Mr.ANUJ KUMAR
52.	CR. MISC./51226/2013 QUASHING(135,138 EQUASHING	7	BABLU ROY vs STATE OF BIHAR & ANR	Mr.RAJESH RANJAN Mr.PANDEY SANJAY SAHAY	Mr.NIRMAL KUMAR SINHA(APP) Smt.ARCHANA SINHA @ ARCHANA SHAHI
53.	CR. MISC./51242/2013 QUASHING (420,406)QSH F.I.R. FOR CONGNIZ	7	UMESH PODDAR vs THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY	Mr.YOGENDRA KR.SINGH(APP) Mr.PANKAJ KUMAR JHA
54.	CR. MISC./51297/2013 QUASHING(409,414,4QSH F.I.R. FOR CONGNIZ	6	BISHNU DEO PRASAD YADAV @ BISHNU DEO YADAV vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.JITENDRA KUMAR SINGH-I(APP)
55.	CR. MISC./51336/2013 QUASHING (427,504)QSH F.I.R. FOR CONGNIZ	9	HARENDRA YADAV & ORS. vs THE STATE OF BIHAR	Mr.BINOD KUMAR YADAV	Mr.C.JAWAHAR(APP)
56.	CR. MISC./51338/2013 QUASHING (323,341,QSH F.I.R. FOR CONGNIZ	6	WAKIL RAI & ORS. vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.SUNIL KR.PANDEY(APP)
57.	CR. MISC./51345/2013 QUASHING(307,341,3QSH F.I.R. FOR CONGNIZ	6	SURESH RAM & ANR. vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.KALYAN SHANKAR (APP)
58.	CR. MISC./51373/2013 QUASHING (28A,29,3QSH COMPLAIN FOR CONGN	7	IDBI BANK LTD. HAVING ITS CORPORATE AT CUFE PRADE, WTC COMPLEX & ANR. vs THE UNION OF INDIA THROUGH LABOUR SECRETARY, GOVT. OF INDIA & ORS.	Mr.KUMAR MANISH Mr.ANJANI KUMAR JHA Mr.KAMLESH KUMAR SINGH	Mr.N. A. SHAMSI (A.S.G.) Mr.RAVINDER KUMAR SHARMA Mr.MANORANJAN KR(CGC)
59.	CR. MISC./51439/2013 QUASHING(227 CR.P.QSH F.I.R. FOR DISMISS	15	SATYENDRA YADAV vs STATE OF BIHAR & ANR	Mr.RAKESH RANJAN Mr.MANENDRA KUMAR SINHA Mr.DEVI DAS SRIVASTAVA	Mr.RINA SINHA(APP) Mr.SHIVENDRA PRASAD Mr.BALRAM KAPRI
60.	CR. MISC./51451/2013 QUASHING(420)-IPCQSH COMPLAIN FOR CONGN	8	RAM DULAR PRASAD vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA	Mr.SHARDA KUMARI (APP) Mr.SHASHI DHAR JHA Mr.SUNIL KUMAR

FOR HEARING

1.	CR. MISC./14617/2011 QUASHING	4	SANGITA PATHAK vs THE STATE OF BIHAR & ANR	Mr.Anjana Mishra name removed as elevated to judge- Mr.NAGENDRA KUMAR	Mr.T.SHARMA(APP) Mr.ASHUTOSH JHA Mr.NARENDRA PANDEY
2.	CR. MISC./14698/2011 QUASHING	15	GAURAV ROY vs THE STATE OF BIHAR & ANR.	Mr.SUMANT SINGH Mr.AARUNI SINGH	Mr./SAGEETA SHARMA(APP) Mr.MANISH KISHORE Mr.LAKSHMI KANT SHARMA Mr.ANJANI KUMAR Mr.R.K.P.SINGH Mr.RAJESH KUMAR Mr.BINOD KUMAR SINGH
3.	CR. MISC./15289/2011 QUASHING	12	NEELAM SRIVASTAVA AND ANR. vs THE STATE OF BIHAR & ANR.	Smt.BABITA KUMARI	Mr.M.N.JHA (APP)
4.	CR. MISC./15351/2011 QUASHING	1	JAGDISH PRASAD &ORS. vs THE STATE OF BIHAR & ANR	Mr.ANSUL Mr.MANISH MOHAN KATERYAR	Mr.RAJ KISHORE SINGH (APP) Mr.RABINDRA PRASAD SINGH
5.	CR. MISC./15758/2011 QUASHING	11	DR. ANJANA SINGH & ORS. vs THE STATE OF BIHAR & ORS	Mr.PRABHAKAR NATH RAI	Mr.DINESH SINGH(APP) Mr.ONKAR NATH
6.	CR. MISC./15809/2011 QUASHING	29	VISHNU MOHAN JHA & ORS. vs THE STATE OF BIHAR & ANR.	Mr.SAMEER RANJAN	Mr.JITENDRA KUMAR SINGH(APP) Mr.RAJEEVA ROY
7.	CR. MISC./16554/2011 QUASHING	6	MOHAN SINGH CHOUHAN vs THE STATE OF BIHAR & ANR	Mr.ALOK KUMAR Mr.ARJUN KUMAR	Mr.PARMANAND PRASAD(APP) Mr.HARENDRA KUMAR TIWARY Mr.K.D.THAKUR

8.	CR. MISC./16638/2011 QUASHING	10	GAYA PRASAD & ANR. vs THE STATE OF BIHAR & ANR	Mr.SHRI PRAKASH SRIVASTAVA	Mr.ASHA KUMARI (APP)
9.	CR. MISC./38572/2013 QUASHING(498A/506/QUASHING	9	SUDHIR KUMAR SRIVASTAVA @ SUDHIR KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.KR.VEERENDRA NARAYAN (APP) Mr.ARVIND KUMAR SINHA Mr.CHANDAN KUMAR VERMA
10.	CR. MISC./38631/2013 QUASHING (245 CR.PQUASHING	7	URMILA DEVI @ NIRMALA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.DIWAKAR UPADHYAYA	Mr.C.JAWAHAR(APP) Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEN KUMAR JAIPURIAR
11.	CR. MISC./38652/2013 QUASHING (498A,341QSH F.I.R. FOR CONGNIZ	7	DHARAMVEER SAH & ORS. vs STATE OF BIHAR & ANR	Mr.ABHISHEK ANAND Mr.BIMAL KUMAR Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH	Mr.MANOJ KUMAR 1(APP) Mr.GAURI SHANKAR THAKUR
12.	CR. MISC./39092/2013 QUASHING(420)-IPCQSH COMPLAIN FOR CONGN	5	SMT. MEENA SAHI vs STATE OF BIHAR & ANR	Mr.AMRENDRA NATH VISHAWAS Mr.DHARMESH KUMAR	Mr.MURLIDHAR (APP) Mr.SUNIL KUMAR ALIAS SHARMA
13. with	CR. MISC./39251/2013 QUASHING(227 CR.P.QUASHING	10	SANJAY KUMAR @ SANJAY MAHTO vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR Mr.RAJESH KUMAR	Mr.RAM SUMIRAN RAI (APP) Mr.VIRENDRA KUMAR Mr.PRAMOD KUMAR SINGH
14. with	CR. MISC./47189/2013 QUASHING (302,34)I QUASHING	6	HARENDRA MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR Mr.RAJESH KUMAR	Mr.M.DAYAL(APP) Mr.VIRENDRA KUMAR
15.	CR. MISC./54268/2013 QUASHING (302,34)I QUASHING	5	KEDAR MAHASETH @ KEDAR MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR Mr.RAJESH KUMAR	Mr.INDRA KR.SINGH(APP)
16.	CR. MISC./39750/2013 QUASHING(304)-IPCQSH F.I.R. FOR CONGNIZ	6	DR. RADHESHYAM GUPTA vs STATE OF BIHAR & ANR	Mr.VIKASH KUMAR PANKAJ	Mr.MADHURI LATA (APP)
17.	CR. MISC./40219/2013 QUASHING (420,419,QSH F.I.R. FOR CONGNIZ	6	DEEP SHANKAR & ANR vs STATE OF BIHAR & ANR	Mr.GIRIDHAR GOPAL TIWARY Mr.DHARMENDRA KUMAR	Mr.UDAY CHANDRA PD.(APP) Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD
18.	CR. MISC./40386/2013 QUASHING(323,341,1QSH COMPLAIN FOR OTHER	11	SRI RAMAVTAR JHA vs THE STATE OF BIHAR	Mr.SHASHI NATH JHA	Mr.MAYANAND JHA(APP)
19.	CR. MISC./40406/2013 QUASHING (323,341,QUASHING	13	KISHUN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR Mr.RAJESH KUMAR	Mr.PUSHPA SINHA 2(APP) Mr.RAJENDRA NATH SINHA Mr.ARVIND KUMAR SINHA
20.	CR. MISC./40440/2013 QUASHING(323,427)-QSH COMPLAIN FOR CONGN	10	YOGENDRA PRASAD & ANR. vs STATE OF BIHAR & ANR	Mr.ATUL CHANDRA	Mr.SHANTANU KUMAR (APP) Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH

Monday the 24th April 2017
Court No. 38 (AT 10:30 A.M.)
Mr. Justice Jitendra Mohan Sharma

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CR. MISC./19929/2017 A.BAIL IPC 498A & A.BAIL	1	MD. JUBAIR @ JUBAIR ALI vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR Mr.VIJAY KUMAR	Mr.SRI SATYA NAND SHUKLA (APP130)	
2.	CR. MISC./19933/2017 A. BAIL IPC 364AA.BAIL	1	ANAKAJ KUMAR SINGH @ ABHAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.ANURAG SAURAV	Mr.SRI DINESH SINGH (APP21)	
3.	CR. MISC./20075/2017 A.BAIL IPC 467,468A.BAIL	1	MANOJ KUMAR & ANR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.NILESH KUMAR	Mr.SRI ANANT KUMAR (APP237)	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. MISC./890/2017 A. BAIL IPC 498A,3A.BAIL	5	SHEO SHANKAR SHARMA vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA Mr.PUJA	Mr.SRI AMITESH KUMAR (APP8) Mr.PATANJALI RISHI	
2.	CR. MISC./7177/2017 A.BAIL IPC 498A,34A.BAIL	3	RANVIR SINGH @ RANVIR KUMAR vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI SANJAY KUMAR (APP127)	
			FOR ADMISSION			
1.	CR. MISC./34277/2016 A.BAIL 341,323,354A.BAIL	3	MD. MUMTAZ vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.SRI GOPESH KUMAR (APP26)	
2.	CR. MISC./47250/2016 A.BAIL IPC 420,504A.BAIL	7	MD. KALAM & ORS vs STATE OF BIHAR & ANR	Mr.RAJIVE RANJAN SINGH	Mr.SRI SANJAY KUMAR SHARMA (APP236)	
3.	CR. MISC./47477/2016 A.BAIL IPC 379 A.BAIL	5	MD. JAVED vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SMT. VEENA KUMARI JAISWAL (APP147)	
4.	CR. MISC./49016/2016 A.BAIL IPC 498A, 3A.BAIL	4	MUKESH KUMAR @ MUKESH vs STATE OF BIHAR & ANR	Mr.PARMANAND PD. NR. SAHI Mr.BIRENDRA KUMAR TIWARY	Mr.SRI NITYANAND (APP114) Mr.VIJAY ANAND	
5.	CR. MISC./53504/2016 A.BAIL IPC 302,34A.BAIL	7	CHINTA DEVI vs THE STATE OF BIHAR	Mr.UDAI SHANKAR SINGH	Mr.SRI BINOD KUMAR (APP16) Mr.SANJAY KUMAR SINGH Mr.UJJAWAL BHUSHAN	
6.	CR. MISC./3719/2017 A.BAIL IPC 419,420A.BAIL	4	RAJNITI PANDIT vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.ANUP KUMAR PANDEY	Mr.SRI RAM SEVAK CHOUDHARY (APP53)	
7.	CR. MISC./6500/2017 A.BAIL IPC 414,34A.BAIL	7	JAKIR HUSSAIN vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI KANHAIYA KISHORE (APP100)	
8.	CR. MISC./6575/2017 A.BAIL IPC 376,315A.BAIL	4	RAJIV RANJAN vs THE STATE OF BIHAR	Mr.SATYAPAL SINGH	Mr.SRI ARUN KUMAR PANDEY (APP83) Mr.AJAY KUMAR TIWARY Mr.DILIP KUMAR	
9.	CR. MISC./6985/2017 A.BAIL IPC 498A,34A.BAIL	5	SANJAY KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.SMT. ANITA KUMARI SINGH (APP161) Mr.PARAS NATH	
10.	CR. MISC./7676/2017 A.BAIL IPC 498AA.BAIL	3	AWADH KUMAR vs STATE OF BIHAR & ANR	Mr.UDAY NARAYAN SINGH Mr.RAJIV RANJAN JHA	Mr.SMT. REENA SINHA (APP163) Mr.BINOY KUMAR SINHA-1	
11.	CR. MISC./7699/2017 A. BAIL IPC 363,36A.BAIL	5	SANTOSH DAS & ORS vs THE STATE OF BIHAR	Mr.DHANANJAI KUMAR SINGH Mr.JYOTI RANJAN JHA	Mr.SRI GOPESH KUMAR (APP26)	
12.	CR. MISC./7737/2017 A. BAIL IPC 498A,3A.BAIL	3	DEBU PANDIT vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.SANJEEV KUMAR @ DEEPAK SAHAY	Mr.SRI RAJBALLABH SINGH (APP122) Mr.BRIJ NANDAD PRASAD	
13.	CR. MISC./8652/2017 A. BAIL IPC 282,3A.BAIL	4	RAHUL VERMA vs THE STATE OF BIHAR	Mr.SUNIL KUMAR	Mr.SMT. REENA SINHA (APP163)	
14.	CR. MISC./9120/2017 A. BAIL IPC 307,3A.BAIL	8	MYURDHAWJ PD. SINGH @ MYURDHAWJ SINGH & ANR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR	Mr.SRI ANIL KUMAR SINGH 1 (APP232) Mr.RAJ KUMAR	
15.	CR. MISC./11389/2017 A.BAIL IPC 307,147A.BAIL	3	RAVINDRA MAHTO & ORS vs THE STATE OF BIHAR	Mr.AJIT RANJAN KUMAR	Mr.SRI AJIT KUMAR (APP73)	
16.	CR. MISC./11410/2017 A. BAIL IPC 457,38A.BAIL	3	PRABHAT KUMAR vs THE STATE OF BIHAR	Mr.DR. ANJANI PD. SINGH	Mr.SRI MANOJ KUMAR - 1 (APP185)	
17.	CR. MISC./11411/2017 A.BAIL IPC 304A.BAIL	4	BISHAKHA DEVI @ BISHEKHA DEVI vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.SRI BINOD KUMAR 2 (APP88)	
18.	CR. MISC./12253/2017 A. BAIL IPC 408,4A.BAIL	3	PUNEET JALAN @ PUNIT JALAN vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.RAHUL KUMAR	Mr.MD. ASHLAM ANSARI (APP241) Mr.ARUN KUMAR Mr.BIPIN KUMAR	

19.	CR. MISC./12312/2017 A.BAIL IPC 420,467A.BAIL	3	KUNDAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA	Mr.SRI AJAY KUMAR-1 (APP6)
20.	CR. MISC./12337/2017 A.BAIL IPC 135,138A.BAIL	3	SHARDA NAND SHARMA @ SRI SHRADHANAND SHARMA vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SMT. VEENA RANI PRASADD. (APP68) Mr.PRAKASH KUMAR
21.	CR. MISC./12351/2017 A.BAIL IPC 302,201A.BAIL	3	KHUSHBOO KUMARI vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SRI BISHESHWAR RAM (APP18)
22.	CR. MISC./12442/2017 A. BAIL IPC 498A,3A.BAIL	5	VIKASH KUMAR KESHARI vs THE STATE OF BIHAR	Mr.MD. ATAUL HAQUE	Mr.SRI SHANTANU KUMAR (APP136) Mr.DHIRENDRA SINGH
23.	CR. MISC./12456/2017 A.BAIL IPC 448,341A.BAIL	4	MD. DILDAR vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
24.	CR. MISC./12654/2017 A.BAIL IPC 406,420A.BAIL	4	SANJAY PASWAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY Mr.RAJNISH KUMAR DUBEY	Mr.SRI AHTASH ALI KHAN (APP4)
25.	CR. MISC./13453/2017 A.BAIL IPC 498AA.BAIL	3	CHANDRA SHEKHAR YADAV vs STATE OF BIHAR & ANR	Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.SRI SHYAM KUMAR SINGH (APP138)
26.	CR. MISC./13464/2017 A. BAIL IPC 498A,5A.BAIL	3	CHANDAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.SADA NAND ROY	Mr.SRI BHANU PRATAP SINGH (APP14)
27.	CR. MISC./13488/2017 A.BAIL IPC 498A,34A.BAIL	3	PRATEEK AGRAWAL @ PRATIK AGRAWAL vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SRI AMRENDRA PRASAD (APP77) Mr.VIJAY ANAND
28.	CR. MISC./13557/2017 A.BAIL IPC 420,406A.BAIL	3	KHALILUR RAHMAN @ MUNNA & ORS vs THE STATE OF BIHAR	Mr.SYED MOJIBUR RAHMAN	Mr.SRI BINOD KUMAR 3 (APP89)
29.	CR. MISC./13565/2017 A.BAIL IPC 498A & A.BAIL	3	ABHIJIT KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) Smt.ANITA KUMARI SINGH
30.	CR. MISC./13568/2017 A. BAIL IPC 420,34A.BAIL	3	CHANDRAMA YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI ABHAY KUMAR ROY (APP229)
31.	CR. MISC./13570/2017 A.BAIL IPC 307,147A.BAIL	3	JAGDISH PASWAN vs THE STATE OF BIHAR	Mr.UPENDRA KUMAR Mr.KUMARI SUJATA SINHA Mr.AJIT KUMAR	Mr.SRI UDAY CHAND PRASAD (APP145)
32.	CR. MISC./13584/2017 A.BAIL IPC 307,341A.BAIL	1	CHANDESHWAR TIWARI & ANR vs THE STATE OF BIHAR	Mr.SUNIL PRASAD SINGH	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
33.	CR. MISC./13589/2017 A.BAIL IPC 498A,34A.BAIL	3	MD. TANWIRUL QUAMAR @ TANWIRUL QUAMAR vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) Mr.SAROJ KUMAR
34.	CR. MISC./13591/2017 A.BAIL IPC 420,406A.BAIL	3	DEVANAND KUMAR SONI & ORS vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR UPADHYAY Mr.VIVEKA NAND SINGH	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) Mr.AMIT KUMAR ANAND Mr.KUMAR MANGLAM
35.	CR. MISC./13593/2017 A.BAIL IPC 307,147A.BAIL	3	SUNIL TIGER & ORS vs THE STATE OF BIHAR	Mr.SATYENDRA PRASAD SINGH Mr.SURENDRA KUMAR MISHRA	Mr.SRI IFTEKHAR MAHMOOD (APP202)
36.	CR. MISC./13617/2017 A.BAIL IPC 420,323A.BAIL	1	MANJU DEVI vs STATE OF BIHAR & ANR	Mr.SHIVENDRA PRASAD	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
37.	CR. MISC./13620/2017 A.BAIL IPC 452,354A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.SRI RAM NARESH RAY (APP212)
38.	CR. MISC./13629/2017 A.BAIL IPC 498A,40A.BAIL	3	KRIPA SHANKAR THAKUR @ MUKUL KUMAR @ KRIPA SHANKAR TIWARI vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.RASHMI JHA Mr.MONIKA	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) Mr.PRAMOD KUMAR
39.	CR. MISC./13630/2017 A.BAIL IPC 147,323A.BAIL	1	SARAFARAZ SAI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA	Mr.SRI RAM NARESH RAY (APP212)
40.	CR. MISC./13631/2017 A. BAIL IPC 323,34A.BAIL	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
41.	CR. MISC./13634/2017 A. BAIL IPC 467,46A.BAIL	1	SHANKAR BHAGAT & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SMT. ANITA KUMARI SINGH (APP161) Mr.JITENDRA KUMAR
42.	CR. MISC./13635/2017 A.BAIL IPC 406,420A.BAIL	3	DEBOJYOTI MAITRA @ DEBAJYOTI MAITRA vs STATE OF BIHAR & ANR	Mr.SIDDHARTHA PRASAD Mr.KAUSTUBH	Mr.DR. AJEET KUMAR (APP94) Mr.RAVINDRA KR SINHA NO.2
43.	CR. MISC./13636/2017 A.BAIL IPC 341,323A.BAIL	1	GIRI YADAV vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
44.	CR. MISC./13643/2017 A. BAIL IPC 384,38A.BAIL	1	KANHAIYA RAM @ GUDDU vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SRI AHTASH ALI KHAN (APP4)
45.	CR. MISC./13645/2017 A.BAIL IPC 307,147A.BAIL	1	BINOD YADAV & ORS vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.ANIRUDH KUMAR SINGH	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)

46.	CR. MISC./13646/2017 A.BAIL IPC 307,147A.BAIL	1	DURGA KUMAR MAHTO @ DURGA MAHTO & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SMT. ASHA KUMARI (APP197) Mr.ANAND KISHORE CHOUDHARY
47.	CR. MISC./13649/2017 A. BAIL IPC 498A,3A.BAIL	1	JAYJAY RAM & ORS vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.SRI UMANATH MISHRA (APP234)
48.	CR. MISC./13650/2017 A.BAIL IPC 341,323A.BAIL	1	SANTOSH KUMAR & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARI	Mr.MD. FAHIMUDDIN (APP235) Mr.RAMCHANDRA SINGH
49.	CR. MISC./13654/2017 A.BAIL IPC 498A,34A.BAIL	1	AJEET PASWAN & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.UDESHYA KUMAR YADAV	Mr.SRI LALAN KUMAR (APP224)
50.	CR. MISC./13659/2017 A.BAIL IPC 467,468A.BAIL	1	BABU LAL SINGH & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA	Mr.SRI GOPESH KUMAR (APP26)
51.	CR. MISC./13660/2017 A.BAIL IPC 498A,31A.BAIL	1	MEER ABDUL MUNIF @ DR. MEER ABDUL MUNIF vs STATE OF BIHAR & ANR	Mr.SANDIP KUMAR GAUTAM	Mr.MR. MANOJ KUMAR (APP168) Mr.KISHORE KUMAR SINHA Mr.SHASHI SHEKHAR
52.	CR. MISC./13679/2017 A. BAIL IPC 498A &A.BAIL	1	MD. SHAHNAWAZ vs STATE OF BIHAR & ANR	Mr.RAMESH KUMAR SINGH	Mr.SRI TARUN PRASAD MANDAL (APP204)
53.	CR. MISC./14281/2017 A.BAIL IPC 307,147A.BAIL	1	PAPPU RAI vs THE STATE OF BIHAR	Mr.HARENDRA KUMAR SINGH Mr.ASHOK KUMAR	Mr.GULNAR BEGAM (APP)
54.	CR. MISC./14284/2017 A.BAIL IPC 376,377A.BAIL	1	ARUN PRASAD vs THE STATE OF BIHAR	Mr.AMLESH KUMAR VARMA	Mr.SRI AWADHESH KUMAR SINGH (APP215) Mr.PRAVEEN KUMAR
55.	CR. MISC./14286/2017 A.BAIL IPC 498A,49A.BAIL	1	DILKESHWAR PASWAN vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
56.	CR. MISC./14287/2017 A.BAIL IPC 304B,20A.BAIL	1	VILASH YADAV @ RAM VILASH YADAV & ORS vs THE STATE OF BIHAR	Mr.KUNWAR NARAYAN JAMUAR	Mr.SRI RAJENDRA NATH JHA (APP46)
57.	CR. MISC./14288/2017 A.BAIL IPC 365,34A.BAIL	1	VIKASH KUMAR @ VIKASH KUMAR PASWAN @ VIKASH PASWAN vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH	Mr.SRI JITENDRA KUMAR SINGH (APP98)
58.	CR. MISC./14289/2017 A.BAIL IPC 409,420A.BAIL	1	RAJ KUMAR PASWAN vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SRI BHARAT LAL (APP15)
59.	CR. MISC./14290/2017 A.BAIL IPC 307,147A.BAIL	1	RAJO SINGH & ANR vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.SRI ASHOK KUMAR SINGH (APP213)
60.	CR. MISC./14292/2017 A.BAIL IPC 498AA.BAIL	1	MANU PASWAN vs STATE OF BIHAR & ANR	Mr.SURENDRA KUMAR MISHRA Mr.SHASHIKANT	Mr.SRI AKHILESHWAR DAYAL (APP74)
61.	CR. MISC./14295/2017 A.BAIL IPC 307,147A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.SUBODH KUMAR	Mr.SRI AJIT KUMAR (APP73)
62.	CR. MISC./14298/2017 A.BAIL IPC 498A & A.BAIL	1	RAJESH CHAUHAN vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SRI NARSINGH TANTI (APP111)
63.	CR. MISC./14300/2017 A.BAIL IPC 420,467A.BAIL	1	DR. RAM DULAR PRASAD vs THE STATE OF BIHAR THROUGH THE VIGILANCE	Mr.RAJIV RANJAN	Mr.RAMAKANT SHARMA (L.O,I/C VIGI)
64.	CR. MISC./14303/2017 A. BAIL IPC 307,14A.BAIL	1	SAPAN KUMAR PRASAD @ SAPAN PD. KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI ABHAY KUMAR ROY (APP229)
65.	CR. MISC./14308/2017 A. BAIL IPC 304B,2A.BAIL	1	GUDIYA KUMARI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.RAM NIBANSH PRASAD	Mr.DR. KUMAR UDAY PRATAP (APP238)
66.	CR. MISC./14310/2017 A.BAIL 7 E.C. ACTA.BAIL	1	MANGO MANJHI vs THE STATE OF BIHAR	Mr.BINAY KUMAR	Mr.SMT SANGEETA SHARMA (APP58)
67.	CR. MISC./14311/2017 A.BAIL IPC 7 E.C AA.BAIL	1	ABINISH KUMAR @ AWNEET RANJAN @ ABNISH KUMAR vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI SATYA NAND SHUKLA (APP130)
68.	CR. MISC./14313/2017 A.BAIL 47 EXCISE AA.BAIL	1	SHAMBHU PRASAD vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.SRI AKSHAY LAL PANDIT (APP75)
69.	CR. MISC./14314/2017 A.BAIL IPC 302,201A.BAIL	1	MAIMUL NESHA @ MAMUL NESHA vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SRI RAM BILASH ROY RAMAN (APP49) Mr.VIJAY KR SINGH NO. 1
70.	CR. MISC./14315/2017 A. BAIL IPC 498A,3A.BAIL	1	SANTOSH KUMAR JHA vs STATE OF BIHAR & ANR	Ms.SHALINI Mr.VANDANA SINGH	Mr.SRI KALYAN SHANKAR (APP30) Mr.RAM SEVAK CHOUDHARY
71.	CR. MISC./14321/2017 A.BAIL IPC 307,147A.BAIL	1	SANJAY SINGH & ORS vs THE STATE OF BIHAR	Mr.MAHESHWAR PRASAD Mr.HIRA SHARMA	Mr.YOGENDRA KUMAR SINGH (APP)
72.	CR. MISC./14322/2017 A.BAIL IPC 307,147A.BAIL	1	PRADEEP SAH & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)

73.	CR. MISC./14323/2017 A.BAIL IPC 304B,34A.BAIL	1	PASHUPATI SINGH & ANR vs THE STATE OF BIHAR	Mr.RAM SWARUP PRASAD Mr.BAL MUKUND PRASAD SINHA	Mr.SRI RAJKISHORE SINGH (APP172)
74.	CR. MISC./14326/2017 A.BAIL IPC 304A.BAIL	1	SADHU SINGH @ NEERAJ KUMAR vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SRI RAMCHANDRA SINGH (APP51)
75.	CR. MISC./14331/2017 A.BAIL IPC 307,147A.BAIL	1	BIDYANAND YADAV @ BIDHANAND YADAV & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI RAMCHANDRA SINGH (APP51) Mr.ARUN Mr.SANJAY KUMAR @ S.K.
76.	CR. MISC./14334/2017 A.BAIL IPC 420,409A.BAIL	1	RAJ NANDAN SINGH vs THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BEUREAU, PATNA	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RAMAKANT SHARMA (L.O,I/C VIGI)
77.	CR. MISC./14336/2017 A.BAIL IPC 341,323A.BAIL	1	KASIM ANSARI vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.SRI AKSHAY LAL PANDIT (APP75) Mr.SUBHASH KUMAR TIWARI Mr.RAJ BANSH DUBEY
78.	CR. MISC./14338/2017 A.BAIL IPC 323,341A.BAIL	1	NAND KISHOR SAH & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SRIVASTVA	Mr.SRI MURLIDHAR (APP110) Mr.DEWENDRA NARAYAN SINGH
79.	CR. MISC./14339/2017 A.BAIL IPC 363,366A.BAIL	1	AKHILESH SAHNI vs THE STATE OF BIHAR	Mr.SURYA NARAYAN ROY	Mr.SRI GOPESH KUMAR (APP26)
80.	CR. MISC./14340/2017 A. BAIL 30,38,41 EA.BAIL	1	BABLU SINGH @ BABLU KUMAR SINGH vs THE STATE OF BIHAR	Mr.SATYA PRAKASH	Mr.SRI RAMCHANDRA SINGH (APP51)
81.	CR. MISC./14342/2017 A.BAIL IPC 457,380A.BAIL	1	RINA DEVI vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SMT. ANITA KUMARI (APP239)
82.	CR. MISC./14343/2017 A.BAIL IPC 323,504A.BAIL	1	MANOJ PATEL & ANR vs STATE OF BIHAR & ANR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.DR. AJEET KUMAR (APP94) Mr.ANIRUDH KUMAR VERMA Mr.VYAS KUMAR MISHRA
83.	CR. MISC./14349/2017 A.BAIL IPC 384,342A.BAIL	1	PAPPU YADAV vs THE STATE OF BIHAR	Mr.SIDDHARTH HARSH	Mr.SRI SHYAMESHWAR DAYAL (APP63)
84.	CR. MISC./14350/2017 A.BAIL IPC 147,148A.BAIL	1	MD. SADDAM vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PANKAJ KUMAR	Mr.SRI ANIL PRASAD SINGH (APP210)
85.	CR. MISC./14353/2017 A.BAIL IPC 272,273A.BAIL	1	BASDEO PASI vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.SMT. ANUSUIYA JAISWAL (APP81)
86.	CR. MISC./14355/2017 A.BAIL IPC 323,354A.BAIL	1	SHIVNATH RAI & ORS vs THE STATE OF BIHAR	Mr.RAKESH AMBASTHA Mr.ARUN KUMAR	Mr.SRI PREM KUMAR JHA (APP43)
87.	CR. MISC./14356/2017 A.BAIL IPC 272,273A.BAIL	1	KAMALI MANJHI & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI TARUN PRASAD MANDAL (APP204)
88.	CR. MISC./14360/2017 A.BAIL IPC 302,201A.BAIL	1	JAKIR ANSARI @ JAKIR HUSSAIN & ORS vs THE STATE OF BIHAR	Mr.MD. IRSHAD Mr.MD. HARUN QUARESHI	Mr.SRI SURESH PRASAD SINGH (APP230) Mr.PANKAJ KUMAR DUBEY Mr.SANGIV KUMAR
89.	CR. MISC./14361/2017 A.BAIL IPC 307,147A.BAIL	1	RAJU KUMAR KESHRI @ RAJU KESHRI vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.SRI SANJAY KUMAR (APP127)
90.	CR. MISC./14362/2017 A.BAIL IPC 302,307A.BAIL	1	RAJU SINGH @ RAJEEV KUMAR & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158) Mr.AJIT KUMAR SINGH Mr.PRAMOD KUMAR OJHA
91.	CR. MISC./14367/2017 A.BAIL IPC 498AA.BAIL	1	AMAR KUMAR RAI @ AMAR RAI vs STATE OF BIHAR & ANR	Mr.RAVI PRAKASH Mr.MITHILESH KUMAR	Mr.SRI MUKESH KUMAR SINGH (APP221)
92.	CR. MISC./14368/2017 A. BAIL IPC 498A,5A.BAIL	1	RAJU KUMAR @ RAJU PASWAN @ RAJESH PASWAN vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR NO.III	Mr.SRI BISHESHWAR RAM (APP18)
93.	CR. MISC./14369/2017 A.BAIL IPC 498A,34A.BAIL	1	DEEPRANI & ORS vs THE STATE OF BIHAR	Mr.PATANJALI RISHI	Mr.SRI AHTASH ALI KHAN (APP4)
94.	CR. MISC./14371/2017 A.BAIL IPC 363,366A.BAIL	1	SANJEEV KUMAR vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.RAKESH KUMAR SINGH	Mr.SRI ABHAY KUMAR ROY (APP229)
95.	CR. MISC./14372/2017 A.BAIL IPC 366A,34A.BAIL	1	SADDAM ANSARI vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR SHAHI	Mr.SRI RAM NARESH RAY (APP212)
96.	CR. MISC./14373/2017 A.BAIL IPC 498AA.BAIL	1	SHAILENDRA KUMAR MANJHI vs STATE OF BIHAR & ANR	Mr.NAWAL KISHORE SINGH	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
97.	CR. MISC./14374/2017 A.BAIL IPC 302,468A.BAIL	1	SANTOSH KUMAR SINGH @ S. K. NIRALA vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI MATLOOB RAB (APP34)
98.	CR. MISC./14376/2017 A.BAIL IPC 448,323A.BAIL	1	RAJOO MANJHI vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.SRI NITYANAND (APP114)

99.	CR. MISC./14383/2017 A.BAIL IPC 304B & A.BAIL	1	RAMANAND SINGH @ RAM NANDAN SINGH & ORS vs THE STATE OF BIHAR	Mr.UJJWAL KUMAR SINHA	Mr.SRI MUKESH KUMAR SINGH (APP221)
100.	CR. MISC./14386/2017 A.BAIL IPC 406,419A.BAIL	1	KUMAR AMIT RANJAN @ AMIT RANJAN vs THE STATE OF BIHAR	Mr.PARASHURAM SINGH	Mr.SRI MUKESHWAR DAYAL (APP37)
101.	CR. MISC./14390/2017 A.BAIL IPC 420,406A.BAIL	1	SURENDRA THAKUR @ SURENDRA KUMAR THAKUR vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI AMRENDRA PRASAD (APP77)
102.	CR. MISC./14394/2017 A.BAIL IPC 30A EXCA.BAIL	1	NAND KISHORE PATEL vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.RANDHIR KUMAR NO-1	Mr.SRI ARUN KUMAR (APP82)
103.	CR. MISC./14396/2017 A.BAIL IPC 379,411A.BAIL	1	UMESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.ARABIND NATH PANDEY Mr.VARUN KUMAR	Mr.SRI NAND KISHORE PD (APP38)
104.	CR. MISC./14397/2017 A.BAIL IPC 302,307A.BAIL	1	PUNAM DEVI & ORS vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI ABHAY KUMAR - 1 (APP186) Mr.RABI BHUSHAN Mr.RAKHI KUMARI
105.	CR. MISC./14398/2017 A. BAIL IPC 307,1A.BAIL	1	UMESH SHARMA @ AMRESH SHARMA @ UMRESH SHARMA & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
106.	CR. MISC./14400/2017 A.BAIL 30A,30D EXCA.BAIL	1	OM PRAKASH YADAV vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI NAND KISHORE PD (APP38)
107.	CR. MISC./14401/2017 A.BAIL IPC 448,376A.BAIL	1	VIVEK YADAV vs THE STATE OF BIHAR	Mr.KHATIM REZA	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
108.	CR. MISC./14406/2017 A.BAIL IPC 302,34,A.BAIL	1	SYED NAQUI IMAM @ RUMI vs THE STATE OF BIHAR	Mr.RAJ KAMAL Mr.RASHID ZAFAR Mr.MUKUND KUMAR	Mr.SRI RAM ANURAG SINGH (APP227) Mr.PREM RANJAN KUMAR
109.	CR. MISC./14409/2017 A.BAIL IPC 498A & A.BAIL	1	MD. WAKIL @ WAKIL ALI & ANR vs STATE OF BIHAR & ANR	Mr.SHIWESH CHANDRA MISHRA	Mr.SMT. PRONATI SINGH (APP44)
110.	CR. MISC./14411/2017 A.BAIL IPC 366A,34A.BAIL	1	JUBAIR KHAN @ ZUBAIR AKHTAR @ JUBAIR AKHTAR vs THE STATE OF BIHAR	Mr.AMARENDRA NATH VERMA	Mr.SRI RAJBALLABH SINGH (APP122)
111.	CR. MISC./14413/2017 A.BAIL IPC 307,341A.BAIL	1	DINESH SAW & ANR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SRI RAJENDRA PRASAD NAT (APP123)
112.	CR. MISC./14986/2017 A.BAIL IPC 341,353A.BAIL	4	ABADHESH RAI @ AWADESH RAI vs THE STATE OF BIHAR	Mr.SURYA NARAYAN ROY	Mr.SRI NIRMAL KUMAR SINHA (APP199) Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR
113.	CR. MISC./15001/2017 A. BAIL IPC 420,46A.BAIL	3	RAM SANEHI SAH @ RAM SANEH SINGH vs THE STATE OF BIHAR	Mr.PANCHAM LAL JAISWAL	Mr.SRI MANISH KUMAR 2 (APP33) Mr.ASHOK KUMAR GARG
114.	CR. MISC./15169/2017 A.BAIL IPC 406,20A.BAIL	3	RISHI KAPOOR & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.RAJ KRISHAN JHA Mr.MANISH KUMAR MOUAR	Mr.DR. AJEET KUMAR (APP94)
115.	CR. MISC./15273/2017 A. BAIL 30A EXCISEA.BAIL	1	HIRA CHAUDHARY @ TUNA CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SRI SURENDRA PRASAD SINGH (APP143)
116.	CR. MISC./15275/2017 A.BAIL IPC 366,34A.BAIL	1	KAMAL MEHTA vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158)
117.	CR. MISC./15279/2017 A.BAIL IPC 307,384A.BAIL	1	SUNIL PASWAN & ANR vs THE STATE OF BIHAR	Mr.SADANAND PASWAN	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
118.	CR. MISC./15284/2017 A.BAIL IPC 307,147A.BAIL	1	JANARDAN MANDAL & ORS vs THE STATE OF BIHAR	Mr.KUMAR GOUTAM Mr.GIRISH CHANDRA JHA	Mr.SRI INDRA KUMAR SINGH (APP174)
119.	CR. MISC./15288/2017 A.BAIL IPC 419,420A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.MR. MANOJ KUMAR (APP168)
120.	CR. MISC./15289/2017 A.BAIL IPC 363,366A.BAIL	3	MD. NASIR ANSARI & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.SMT. SUMAN KUMARI SINGH (APP164)
121.	CR. MISC./15301/2017 A. BAIL IPC 307,34A.BAIL	1	JHAKHAR RAI @ RAM CHANDRA RAI & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.NISHA VERMA Mr.JAI PRAKASH SINGH	Mr.SRI JITENDRA KUMAR SINGH (APP98)
122.	CR. MISC./15304/2017 A. BAIL IPC 307,34A.BAIL	1	HARE RAM MAHTO vs THE STATE OF BIHAR	Mr.RAJENDRA PRASAD SAH Mr.RATNAKAR AMBASTHA	Mr.YOGENDRA KR. SINGH(APP)
123.	CR. MISC./15307/2017 A.BAIL IPC 498A,49A.BAIL	1	SUJEET KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.NARENDRA KUMAR Mr.RITESH KUMAR SINHA	Mr.SRI SATYENDRA NARAYAN SINGH (APP132) Smt.ANITA KUMARI SINGH Mr.AVNISH KR.SINGH
124.	CR. MISC./15308/2017 A. BAIL IPC 409,42A.BAIL	1	KAUSHAL KISHORE TIWARI vs THE STATE OF BIHAR	Mr.HARISH KUMAR Mr.PAWAN KUMAR CHAURASIA	Mr.SRI NAGENDRA PRASAD (APP169)
125.	CR. MISC./15309/2017 A.BAIL IPC 366A,34A.BAIL	1	NIRMALA DEVI & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)

126.	CR. MISC./15320/2017 A.BAIL IPC 341,342A.BAIL	1	VEENA AGRAWAL & ORS vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
127.	CR. MISC./15321/2017 A.BAIL IPC 498A,50A.BAIL	1	VINIT KUMAR vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI ARUN KUMAR SINGH - 5 (APP153) Mr.ANIL KR SINGH NO. 6
128.	CR. MISC./15322/2017 A. BAIL IPC 323,A.BAIL	1	MD. TAFAZUL @ MD. TAFIZUL & ANR vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINGH Mr.PARMATMA SINGH	Mr.SRI UPENDRA KUMAR (APP67) Mr.AJIT KUMAR SINGH
129.	CR. MISC./15331/2017 A.BAIL IPC 120B,34A.BAIL	1	RAKESH KR. SINGH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.MD. ANSARUL HAQUE (APP159)
130.	CR. MISC./15383/2017 A.BAIL IPC 341,448A.BAIL	1	RAMU HEMBRAM @ CHARAN HEMBRAM @RAMU HEMRAM @ RAMU HUBRAM @ CHARAN HEMRAM @ CHARAN HABRUM vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINGH	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
131.	CR. MISC./15393/2017 A. BAIL IPC 376,34A.BAIL	1	MD. TANWEER ALAM vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.SMT SANGEETA SHARMA (APP58) Mr.IQBAL ASIF NIAZI Mr.ABU BAKAR
132.	CR. MISC./15398/2017 A. BAIL IPC 498A,3A.BAIL	1	NAURANGI DAS vs STATE OF BIHAR & ANR	Mr.AMAR PRAKASH	Mr.SRI SANJAY KUMAR (APP127)
133.	CR. MISC./15400/2017 A. BAIL IPC 323,32A.BAIL	1	UMESH KUMAR vs STATE OF BIHAR & ANR	Mr.SATISH CHANDRA	Mr.SRI SURESH PRASAD SINGH (APP230)
134.	CR. MISC./15402/2017 A.BAIL IPC 307,147A.BAIL	1	VINOD YADAV & ANR vs THE STATE OF BIHAR	Mr.SANJAY PRASAD	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
135.	CR. MISC./15404/2017 A.BAIL IPC 498A,32A.BAIL	1	MD. ABID KHAN vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SHARMA Mr.KASHYAP KAUSHAL	Mr.SRI ARUN KUMAR SINGH - 5 (APP153) Mr.RAJ KUMAR Mr.VIJAY KUMAR
136.	CR. MISC./15405/2017 A. BAIL IPC 302,2A.BAIL	1	SHRIMATI DEVI vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD Mr.LAL BAHADUR SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158) Mr.PRAVIN KUMAR Mr.ANIL KUMAR SINGH
137.	CR. MISC./15406/2017 A. BAIL IPC 498A,3A.BAIL	1	DILIP BAITHA @ BIPIN BAITHA vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA	Mr.SRI KHURSHID ANWAR (APP192)
138.	CR. MISC./15407/2017 A.BAIL IPC 447,341A.BAIL	1	LAILA KUMAR @ CHANDRASHEKHAR DAS @ LAULA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI MITHILESH KUMAR KHARE (APP108)
139.	CR. MISC./15408/2017 A.BAIL IPC 420,466A.BAIL	1	UTTAM KUMAR vs THE STATE OF BIHAR	Mr.ANUJIT SINHA	Mr.MD. ANSARUL HAQUE (APP159) Mr.PATANJALI RISHI
140.	CR. MISC./15410/2017 A. BAIL IPC 498A,3A.BAIL	1	UMESH SINGH @ UMESH CHOUDHARY vs STATE OF BIHAR & ANR	Mr.PRABHAT RANJAN	Mr.SRI ARBIND KUMAR PANDEY (APP84)
141.	CR. MISC./15412/2017 A.BAIL IPC 420,467A.BAIL	1	LALITA KUMARI vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.SRI RAMESH CHANDRA (APP54)
142.	CR. MISC./15413/2017 A.BAIL IPC 30A EXCA.BAIL	1	MITHUN RAI @ MITHU KUMAR @ MITHUN KUMAR vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SRI RAM BACHAN SINGH (APP189)
143.	CR. MISC./15831/2017 A.BAIL IPC 420,467A.BAIL	1	SAHNAWAZ AHMAD vs STATE OF BIHAR & ANR	Mr.SUBESH SHARMA Mr.RAJESH KUMAR SHARMA Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.SRI RAJBALLABH SINGH (APP122) Smt.PRATIVA KUMARI Mr.ARBIND KUMAR SINGH
144.	CR. MISC./15834/2017 A.BAIL IPC 498A,49A.BAIL	1	JANISH KUMAR @ JULO YADAV & ORS vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
145.	CR. MISC./15835/2017 A. BAIL IPC 307,1A.BAIL	1	NAND KISHORE CHOURASIYA & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI AKHILESHWAR DAYAL (APP74)
146.	CR. MISC./15837/2017 A.BAIL IPC 272,273A.BAIL	1	SUNIL KUMAR vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI AHMAD ALI (APP5)
147.	CR. MISC./15838/2017 A.BAIL IPC 384,386A.BAIL	1	NITYANAND PANDEY & ANR vs THE STATE OF BIHAR	Smt.VEENA KUMARI JAISWAL	Mr.SRI RAJEEV NAYAN (APP231)
148.	CR. MISC./15841/2017 A.BAIL IPC 120B,41A.BAIL	1	NEELAM KUMARI @ NILAM KUMARI vs THE STATE OF BIHAR	Mr.UMESH KUMAR MISHRA	Mr.SRI ZAINUL ABEDIN (APP196)
149.	CR. MISC./15842/2017 A.BAIL IPC 307,341A.BAIL	1	SHIV NATH RAI & ANR vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA Mr.MRS. MOHINI KUMARI Mr.NEELAM KUMARI	Mr.MD. ANZARUL HAQUE SAHARA (APP225) Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR
150.	CR. MISC./15843/2017 A. BAIL IPC 498A,3A.BAIL	1	MOHAMAD SHAH ALAM ANSARI vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH	Mr.SRI UMANATH MISHRA (APP234)

151.	CR. MISC./15845/2017 A.BAIL IPC 392,511A.BAIL	1	AAKASH KUMAR @ AKASH KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI BINOD KUMAR 2 (APP88)
152.	CR. MISC./15847/2017 A.BAIL IPC 365A.BAIL	1	DIPU KUMAR TIWARY vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH	Mr.SRI ASHOK KUMAR (APP220)
153.	CR. MISC./15848/2017 A. BAIL IPC 323,40A.BAIL	1	AATMA NAND SHARMA vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SRI SANJAY KUMAR PANDEY (APP222)
154.	CR. MISC./15851/2017 A. BAIL IPC 323,50A.BAIL	1	JITENDRA SAH & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.RAMESH KUMAR SINGH	Mr.SRI KALYAN SHANKAR (APP30)
155.	CR. MISC./15852/2017 A. BAIL IPC 323,50A.BAIL	1	BANKE BIHARI JHA vs STATE OF BIHAR & ANR	Ms.SHALINI Mr.VANDANA SINGH	Mr.SRI KALYAN SHANKAR (APP30)
156.	CR. MISC./15853/2017 A. BAIL IPC 363,36A.BAIL	1	BIRJANAND PASWAN & ANR vs THE STATE OF BIHAR	Mr.MD. NAUSHAD UZZOHA Mr.NAFISUZZOHA	Mr.SRI JAGDHAR PRASAD (APP203)
157.	CR. MISC./15855/2017 A. BAIL IPC 302,20A.BAIL	1	SONU PASWAN vs THE STATE OF BIHAR	Mr.BIMAL KUMAR	Mr.SRI ABHAY KUMAR ROY (APP229) Mr.JIBENDRA MISHRA
158.	CR. MISC./15856/2017 A. BAIL IPC 307,37A.BAIL	1	RAJARAM YADAV vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI SURENDRA KUMAR (APP190)
159.	CR. MISC./15857/2017 A. BAIL IPC 304B,3A.BAIL	1	MD. ZAKIR vs THE STATE OF BIHAR	Mr.SANJAY PARASMANI Mr.NAGADEO CHOUBEY	Mr.SRI SANJAY KUMAR SHARMA (APP236)
160.	CR. MISC./15858/2017 A. BAIL IPC 498A &A.BAIL	1	SONU KUMAR vs STATE OF BIHAR & ANR	Mr.RAJIV RANJAN KR. PANDEY Mr.KRITYA NAND JHA	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) Mr.ARUN KUMAR PANDEY
161.	CR. MISC./15860/2017 A. BAIL IPC 498A &A.BAIL	1	SOHAN SHARMA vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
162.	CR. MISC./15861/2017 A. BAIL IPC 341,32A.BAIL	1	BINAY RAM @ VINAY RAM @ VINAY KUMAR RAM vs THE STATE OF BIHAR	Mr.KRISHNA KUMAR YADAV	Mr.SMT. SAHIN BEGAM (APP134)
163.	CR. MISC./15862/2017 A.BAIL IPC 406,420A.BAIL	1	UDAY SHANKAR PANDEY vs THE STATE OF BIHAR	Mr.BIJAY SHANKAR CHOUBEY Mr.BIJAY PRAKASH SINGH	Mr.SRI ARBIND KUMAR PANDEY (APP84) Mr.SYED MOHAMMAD SHABBIR ALAM Mr.MITHILESH KUMAR Mr.MD.FAZLE KARIM
164.	CR. MISC./15863/2017 A. BAIL IPC 376,3A.BAIL	1	MD. SAJID @ SAHJAD vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.SRI BHARAT LAL (APP15) Mr.KUMAR RAJEEV Mr.BINAY KUMAR SINGH
165.	CR. MISC./15866/2017 A. BAIL IPC 498A,A.BAIL	1	ANMOL PRASAD vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI RAJEEV NAYAN (APP231)
166.	CR. MISC./15867/2017 A.BAIL IPC 307,147A.BAIL	1	PINTU SINGH & ORS vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.JITENDRA KUMAR	Mr.SRI ASHOK KUMAR SINGH (APP213) Mr.SHEO KUMAR PRASAD Mr.AMRENDRA KUMAR
167.	CR. MISC./15869/2017 A.BAIL IPC 302,34A.BAIL	1	RAMANAND RAI & ORS vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH Mr.SUBHASH PATEL	Mr.SRI BINOD KUMAR 2 (APP88)
168.	CR. MISC./15871/2017 A.BAIL IPC 307,147A.BAIL	1	RAM CHANDRA YADAV & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARI Mr.SHAILENDRA KUMAR SINGH	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
169.	CR. MISC./15873/2017 A. BAIL 30(I),38(IA.BAIL	1	JITENDRA KUMAR GUPTA vs THE STATE OF BIHAR	Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY	Mr.SRI SANJAY KUMAR SINGH (APP193)
170.	CR. MISC./15874/2017 A. BAIL IPC 498A,3A.BAIL	1	MD. GULREJ vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.SRI NAWAL KISHORE PRASAD (APP113)
171.	CR. MISC./15875/2017 A.BAIL IPC 272,273A.BAIL	1	CHOTEYLAL JAISWAL & ORS vs THE STATE OF BIHAR	Mr.RAM SANDESH ROY	Mr.SRI HARENDRA PRASAD (APP96)
172.	CR. MISC./15878/2017 A. BAIL IPC 420 & A.BAIL	1	SANJAY UPENDRA JHA vs STATE OF BIHAR & ANR	Mr.CHOUDHARY SHYAM NANDAN Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV	Mr.SMT. SAHIN BEGAM (APP134)
173.	CR. MISC./15882/2017 A.BAIL IPC 419,420A.BAIL	1	NILAM DEVI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.UJJAWAL BHUSHAN	Mr.SMT RENU KUMARI (APP160)
174.	CR. MISC./15883/2017 A. BAIL IPC 307,14A.BAIL	1	SANJIT SAH @ SANJIT KUMAR & ANR vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
175.	CR. MISC./15885/2017 A. BAIL IPC 307,34A.BAIL	1	RAM SURESH TIWARY vs THE STATE OF BIHAR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.SMT. ANITA KUMARI SINGH (APP161)
176.	CR. MISC./15886/2017 A.BAIL IPC 376 & 4A.BAIL	1	BIRENDRA KUMAR vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.SRI SURENDRA KUMAR (APP190)
177.	CR. MISC./15888/2017 A.BAIL IPC 147,148A.BAIL	1	BARIK & ANR vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.SRI LALAN KUMAR (APP224) Mr.MD. ZIAUL QUAMAR
178.	CR. MISC./15894/2017 A.BAIL IPC 272,273A.BAIL	1	AMRIT JAISWAL vs THE STATE OF BIHAR	Mr.BASANT KUMAR SINGH	Mr.SRI BHARAT BHUSHAN (APP156)
179.	CR. MISC./15896/2017 A.BAIL IPC 498A & A.BAIL	1	GENU MUKHIYA vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI SANJAY KUMAR SHARMA (APP236)

180.	CR. MISC./15897/2017 A.BAIL IPC 498A,30A.BAIL	1	PRITHVI CHAND PATWA @ PRITHVI CHAND PRASAD PATWA & ORS vs STATE OF BIHAR & ANR	Mr.RAM BINOD SINGH	Mr.SRI AWADHESH KUMAR SINGH (APP215)
181.	CR. MISC./15899/2017 A.BAIL IPC 498AA.BAIL	1	MD. ANWAR ANSARI vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR Mr.SHUBHESH PANDEY	Mr.SRI PARMANAND KUMAR (APP244)
182.	CR. MISC./15901/2017 A.BAIL IPC 406A.BAIL	1	SANJAY SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR SINGH	Mr.SRI AKSHAY LAL PANDIT (APP75)
183.	CR. MISC./15904/2017 A.BAIL 30D,32 EXCIA.BAIL	1	DINESH PRASAD vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.SRI VINOD SHANKAR MODI (APP188)
184.	CR. MISC./15907/2017 A.BAIL IPC 498A,34A.BAIL	1	NIMESH KUMAR vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.SRI UMANATH MISHRA (APP234) Mr.RAJ KUMAR CHOUDHARY Mr.ARVIND KUMAR SINGH
185.	CR. MISC./15909/2017 A. BAIL IPC 272,27A.BAIL	1	SANJAY CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.YUGAL KISHORE	Mr.SRI YOGENDRA KUMAR (APP200)
186.	CR. MISC./15910/2017 A. BAIL IPC 498A,3A.BAIL	1	SANJEEV KUMAR vs STATE OF BIHAR & ANR	Mr.NILANJAN CHATTERJEE Mr.GOURANGA CHATTERJEE Mr.ABHIMANYU VATSA	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
187.	CR. MISC./15911/2017 A.BAIL IPC 147,148A.BAIL	1	AKHILESH SINGH & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.SRI SANJAY KUMAR SINGH (APP193)
188.	CR. MISC./15914/2017 A.BAIL IPC 307,341A.BAIL	1	RAJA SAH @ RAJA KUMAR & ORS vs THE STATE OF BIHAR	Mr.MAHESHWAR PRASAD	Mr.SRI SANJAY KUMAR TIWARY (APP128)
189.	CR. MISC./15915/2017 A.BAIL IPC 341,392A.BAIL	1	BHUPENDRA KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR MISHRA	Mr.SRI AJAY KUMAR-1 (APP6) Mr.ALOK KUMAR JHA
190.	CR. MISC./15916/2017 A. BAIL IPC 411,41A.BAIL	1	DILIP SINGH @ DILIP KUMAR SINGH vs THE STATE OF BIHAR	Mr.SATISH CHANDRA MISHRA Mr.MD. NURUL HODA	Mr.SRI RAJENDRA PRASAD NAT (APP123)
191.	CR. MISC./15918/2017 A. BAIL IPC 307,34A.BAIL	1	BABLU PASWAN & ORS vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.SRI DASHRATH MEHTA (APP157)
192.	CR. MISC./15922/2017 A.BAIL IPC 392 & 2A.BAIL	1	SANJU RAUT vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH Mr.DIVYA BHARTI	Mr.SRI NIRMAL KUMAR SINHA (APP199)
193.	CR. MISC./15926/2017 A.BAIL IPC 498A,30A.BAIL	1	ANU DEVI vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.NILESH KUMAR	Mr.SMT. ASHA DEVI (APP85)
194.	CR. MISC./15927/2017 A.BAIL IPC 419,420A.BAIL	1	SIPPU KUMAR vs THE STATE OF BIHAR	Mr.UDAY KUMAR SINGH	Mr.SRI RAM BACHAN SINGH (APP189)
195.	CR. MISC./15929/2017 A.BAIL IPC 307,341A.BAIL	1	VIKESH SINGH vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.SRI IFTEKHAR MAHMOOD (APP202)
196.	CR. MISC./15930/2017 A.BAIL IPC 406,409A.BAIL	1	MD. ABDUL QAIYUM @ MD. QAIYUM vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK Mr.SANJAY KUMAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
197.	CR. MISC./15931/2017 A.BAIL IPC 363,366A.BAIL	1	SANJEET KUMAR @ SANJEEP KUMAR vs THE STATE OF BIHAR	Mr.JAY RAM PRASAD Mr.NIRANJAN KUMAR SINGH	Mr.SRI GANESH PRASAD SINGH (APP198)
198.	CR. MISC./15933/2017 A.BAIL IPC 272,273A.BAIL	1	CHHOTU RAM vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI PRANAV KUMAR (APP207)
199.	CR. MISC./15935/2017 A.BAIL IPC 409A.BAIL	1	RANJAN PRAKASH RAJAK @ PRAKASH RANJAN vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.SRI AKSHAY LAL PANDIT (APP75)
200.	CR. MISC./15936/2017 A. BAIL IPC 420,34A.BAIL	1	GANESH SHANKAR VIDYARTHI & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.PRABHAT KUMAR	Mr.SRI ANIL PRASAD SINGH (APP210)
201.	CR. MISC./15939/2017 A. BAIL IPC 307,3A.BAIL	1	DILIP CHAUDHARY & ORS vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
202.	CR. MISC./15940/2017 A.BAIL IPC 307,341A.BAIL	1	MARACHHU RAM @ SRI KANT RAM @ UMAKANT RAM vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SRI ANANT KUMAR (APP237)
203.	CR. MISC./15942/2017 A. BAIL IPC 498A,4A.BAIL	1	GARAD SAH @ GARAD KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1 Mr.AROOP RATNA ARNAVA	Mr.SMT. ANITA KUMARI SINGH (APP161)
204.	CR. MISC./15944/2017 A.BAIL IPC 120B,42A.BAIL	1	NAVRATAN KUMAR vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.SRI SATYA NAND SHUKLA (APP130)
205.	CR. MISC./15945/2017 A.BAIL IPC 363,366A.BAIL	1	CHANDRIKA SAH & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.CHANDRA BHUSHAN PRASAD (APP)
206.	CR. MISC./15950/2017 A.BAIL IPC 419,420A.BAIL	1	GULSHAN NATHWANI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI MATLOOB RAB (APP34)
207.	CR. MISC./15957/2017 A.BAIL IPC 307,353A.BAIL	1	NIRBHAY KHARWAR vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI RAM ANURAG SINGH (APP227)

208.	CR. MISC./16224/2017 A. BAIL IPC 376,2A.BAIL	3	MD. SHAHID @ SHAHID vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.SRI RAM BILASH ROY RAMAN (APP49)
209.	CR. MISC./16530/2017 A.BAIL IPC 341,323A.BAIL	3	TRIBHUWAN TIWARI @ TUNTUN TIWARI @ TRIBHUWAN MANI TRIPATHI vs THE STATE OF BIHAR	Mr.ZAINUL ABEDIN Mr.RAMENDRA KUMAR BHARTI	Mr.SMT. RITA VERMA (APP126)
210.	CR. MISC./16555/2017 A.BAIL IPC 272,273A.BAIL	3	RATAN SHANKAR @ RAJAN SHANKAR vs THE STATE OF BIHAR	Mr.PATANJALI RISHI	Mr.SMT. MADHURI LATA (APP103)
211.	CR. MISC./17038/2017 A.BAIL IPC 406,420A.BAIL	3	DHARAM NATH CHAUDHARY vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.SRI RANA RANDHIR SINGH (APP209)
212.	CR. MISC./17039/2017 A. BAIL IPC 304B,3A.BAIL	3	MEERA KUMARI (DEVI) @ MEERA DEVI vs THE STATE OF BIHAR	Mr.MIRA KUMARI Mr.SHALINI RAUT	Mr.SRI BINOD KUMAR (APP16) Mr.RATANAKAR JHA
213.	CR. MISC./17783/2017 A. BAIL IPC 307,14A.BAIL	3	NITISH KUMAR vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
214.	CR. MISC./18247/2017 A.BAIL IPC 304B,34A.BAIL	1	HARENDRA RAM vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.SRI ASHOK KUMAR SINGH (APP213)
215.	CR. MISC./18253/2017 A. BAIL IPC 307,1A.BAIL	1	SIKKI @ MD. SIKKI vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.SRI S.M. RAHMAN (APP57)
216.	CR. MISC./18254/2017 A.BAIL IPC 498AA.BAIL	1	BIKASH RAM vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR	Mr.SRI KUMAR RANJIT RANJAN (APP211)
217.	CR. MISC./18255/2017 A.BAIL 30A EXCISE A.BAIL	1	SHYAM SUNDAR CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.KRISHNA DEO RAJ	Mr.SRI RAMESH CHANDRA (APP54)
218.	CR. MISC./18256/2017 A. BAIL IPC 420,46A.BAIL	1	SMT. SHOBHA KUMARI vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SAXENA	Mr.SMT PUSHPA SINHA (APP45)
219.	CR. MISC./18257/2017 A.BAIL IPC 420,34A.BAIL	1	RITA DEVI vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR VERMA Mr.VYAS KUMAR MISHRA	Mr.SMT. GULNAR BEGAM (APP162)
220.	CR. MISC./18262/2017 A. BAIL IPC 376 & A.BAIL	1	VIKKI KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.PRIYANKA SINGH Mr.VAISHALI SINHA	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
221.	CR. MISC./18263/2017 A.BAIL IPC 307,147A.BAIL	1	RAM UDESH THAKUR & ORS vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR	Mr.SRI NAVIN KUMAR PANDEY (APP112)
222.	CR. MISC./18265/2017 A.BAIL IPC 498A,40A.BAIL	1	MD. ABID @ MD. ABID ALAM vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH Mr.ASHWANI KUMAR TIWARY	Mr.SRI RAM BILASH ROY RAMAN (APP49)
223.	CR. MISC./18266/2017 A. BAIL IPC 420,4A.BAIL	1	RAHUL KUMAR @ RAHUL MEHTA @ CHUNNU vs STATE OF BIHAR & ANR	Mr.RAM SUMIRAN RAI	Mr.SMT. INDU BALA PANDEY (APP27)
224.	CR. MISC./18267/2017 A. BAIL IPC 304B,3A.BAIL	1	MEGHNATH SAHANI vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
225.	CR. MISC./18270/2017 A. BAIL IPC 307,1A.BAIL	1	NAKUL PRASAD & ORS vs THE STATE OF BIHAR	Mr.AMAR NATH SINGH Mr.MUKESH KUMAR JHA	Mr.SRI RAMESH CHANDRA (APP54)
226.	CR. MISC./18273/2017 A. BAIL IPC 147,14A.BAIL	1	AJAY KUMAR @ AJAY PASWAN @ MRITYUNJAY KUMAR vs THE STATE OF BIHAR	Mr.NAWAL KISHOR SINGH Mr.ALOK KUMAR SINGH	Mr.SRI RANA RANDHIR SINGH (APP209)
227.	CR. MISC./18276/2017 A.BAIL IPC 307,341A.BAIL	1	BRAJ KISHORE RAI & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR	Mr.SRI KUMAR RANJIT RANJAN (APP211)
228.	CR. MISC./18277/2017 A. BAIL IPC 504,50A.BAIL	1	BEBI KUMARI vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR TIWARY Mr.PARMANAND PD. NR. SAHI	Mr.SRI MUSTAQUE ALAM (APP36)
229.	CR. MISC./18279/2017 A. BAIL 30A EXCISEA.BAIL	1	MEERA DEVI vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.SRI DILIP KUMAR (APP19)
230.	CR. MISC./18280/2017 A.BAIL IPC 307,341A.BAIL	1	DHARNIDHAR PANDEY & ORS vs THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
231.	CR. MISC./18287/2017 A. BAIL IPC 498A,3A.BAIL	1	MD. MASUD vs THE STATE OF BIHAR	Mr.MD. ZIAUL QUAMAR	Mr.SRI MATLOOB RAB (APP34)
232.	CR. MISC./18295/2017 A. BAIL IPC 498A,3A.BAIL	1	DAYA SHANKAR MISHRA & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR GUPTA	Mr.SRI NAGENDRA PRASAD (APP169)
233.	CR. MISC./18297/2017 A. BAIL IPC 307,14A.BAIL	1	SURYANATH SHARMA @ SURYANATH SINGH vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.LALESHWAR PRASAD SINGH Mr.GAJENDRA KUMAR SINGH	Mr.SMT PUSHPA SINHA (APP45)
234.	CR. MISC./18300/2017 A. BAIL IPC 379,41A.BAIL	1	SHAHZADA @ SAHJADA & ANR vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR PANDEY Mr.RAJESH KUMAR	Mr.SRI UPENDRA KUMAR (APP67)
235.	CR. MISC./18301/2017 A. BAIL IPC 406,42A.BAIL	1	SHAHNWAZ KHAN vs THE STATE OF BIHAR	Mr.MD. SOBAN ASGHAR	Mr.SRI DASHRATH MEHTA (APP157)
236.	CR. MISC./18311/2017 A. BAIL IPC 420,4A.BAIL	1	PRABHAT ABHISHEK vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.RAGHWENDRA PRATAP SINGH	Mr.SRI BRAJ KISHORE PRASAD (APP90)

237.	CR. MISC./18314/2017 A. BAIL IPC 429,3A.BAIL	1	MD. SHAMIM AKHTAR @ MD. SHAMIM & ORS vs THE STATE OF BIHAR	Mr.KUMAR BINODE BARIAR Mr.RANANJAY KUMAR Mr.CHHATESHWARI KUMARI	Mr.SRI AJAY KUMAR - 2 (APP71)
238.	CR. MISC./18317/2017 A. BAIL IPC 409,42A.BAIL	1	ALOK KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI PREM KUMAR JHA (APP43)
239.	CR. MISC./18318/2017 A. BAIL IPC 341,32A.BAIL	1	AWADHESH BAITHA & ANR vs THE STATE OF BIHAR	Mr.AJAY MISHRA	Mr.SRI CHAUBEY JAWAHAR (APP158)
240.	CR. MISC./18323/2017 A.BAIL IPC 147,148A.BAIL	1	MAHENDRA PASWAN & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.SRI KALYAN SHANKAR (APP30)
241.	CR. MISC./18324/2017 A. BAIL IPC 307,34A.BAIL	1	CHANDAN NONIYA vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH	Mr.SRI ASHOK KUMAR (APP220)
242.	CR. MISC./18325/2017 A. BAIL IPC 409,4A.BAIL	1	JITENDRA KUMAR YADAV @ JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN SINGH Mr.DILIP KUMAR SINHA Mr.GYAN ABHINAV	Mr.SRI DINESH SINGH (APP21)
243.	CR. MISC./18326/2017 A.BAIL IPC 304B,34A.BAIL	1	MUJIB @ MOJIB @ MD. MOJB & ANR vs THE STATE OF BIHAR	Mr.KUMAR MALENDU	Mr.SRI MATLOOB RAB (APP34)
244.	CR. MISC./18327/2017 A.BAIL IPC 498A,32A.BAIL	1	IMTEYAJ ALI @ IMTEYAJ ALAM @ IMTEYAJ vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.MD. SUFIYAN (APP107)
245.	CR. MISC./18328/2017 A.BAIL IPC 498A,32A.BAIL	1	SANTOSH KUMAR SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR NO.III	Mr.SRI SAKIR AHMAD (APP195)
246.	CR. MISC./18330/2017 A.BAIL IPC 420,471A.BAIL	1	RANJIT KUMAR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR MISHRA Mr.NALIN VILOCHAN TIWARY	Mr.SRI DINESH SINGH (APP21)
247.	CR. MISC./18331/2017 A. BAIL IPC 304B,2A.BAIL	1	NAGENDRA PASWAN & ORS vs THE STATE OF BIHAR	Mr.KUNWAR DIGVIJAY SINGH	Mr.SMT. SUMAN KUMARI SINGH (APP164)
248.	CR. MISC./18332/2017 A.BAIL IPC 302,147A.BAIL	1	RAMDENI BHAGAT & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.SMT. SHARDA KUMARI (APP175)
249.	CR. MISC./18333/2017 A.BAIL IPC 302,34 A.BAIL	1	SURYA KUMAR SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR	Mr.SMT. INDU BALA PANDEY (APP27) Mr.RAJESH ROY
250.	CR. MISC./18335/2017 A.BAIL IPC 307,147A.BAIL	1	MAHADEO ROY vs THE STATE OF BIHAR	Mr.DR. ABDUS SHAKOOR	Mr.SRI ATAUR RAHMAN (APP191)
251.	CR. MISC./18341/2017 A. BAIL IPC 302,20A.BAIL	1	MAHBOOB MIAN vs THE STATE OF BIHAR	Mr.MD. HARUN QUARESHI	Mr.SRI PRANAV KUMAR (APP207) Mr.BINAY KUMAR SINHA
252.	CR. MISC./18342/2017 A.BAIL IPC 147,148A.BAIL	1	PRADEEP MEHTA @ PRADEEP KUMAR MEHTA & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA Mr.KASHYAP KAUSHAL	Mr.SRI PRANAV KUMAR (APP207)
253.	CR. MISC./18344/2017 A.BAIL IPC 304B,34A.BAIL	1	RAJU YADAV & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR	Mr.SRI ANIL PRASAD SINGH (APP210)
254.	CR. MISC./19120/2017 A. BAIL IPC 406,42A.BAIL	1	MADHUMITA CHOUDHARY vs THE STATE OF BIHAR	Mr.ARVIND KUMAR TEWARY Mr.SUBHASH KUMAR Mr.MANOJ KUMAR SINGH	Mr.SRI TARKESHWAR NATH THAKUR (APP144) Mr.HARSHVARDHAN SHIVSUNDARAM
255.	CR. MISC./19122/2017 A.BAIL IPC 364,34A.BAIL	1	SHAILENDRA KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI BHARAT LAL (APP15)
256.	CR. MISC./19126/2017 A. BAIL IPC 384,38A.BAIL	1	RUNI YADAV vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SRI RAMCHANDRA SAHANI (APP124)
257.	CR. MISC./19128/2017 A. BAIL 30A EXCISEA.BAIL	1	VIJAY KUMAR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI AKSHAY LAL PANDIT (APP75)
258.	CR. MISC./19134/2017 A.BAIL IPC 498A,32A.BAIL	1	RANJAY CHAUDHARY vs STATE OF BIHAR & ANR	Mr.SHIVPUJAN SAHAY	Mr.SRI ATUL CHANDRA (APP12)
259.	CR. MISC./19136/2017 A.BAIL IPC 366A,12A.BAIL	1	PAWAN KUMAR vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR	Mr.SRI SURENDRA PRASAD SINGH (APP143) Mr.GAURI SHANKAR PRASAD
260.	CR. MISC./19138/2017 A. BAIL 8C,20B NDPA.BAIL	1	RANJEET KUMAR PANDEY vs THE STATE OF BIHAR	Mr.SUNIL PATHAK Mr.PRACHETARH KUMAR MISHRA	Mr.SRI UMESH LAL VERMA (APP146)
261.	CR. MISC./19141/2017 A.BAIL IPC 498A,34A.BAIL	1	SURAJ KUMAR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
262.	CR. MISC./19150/2017 A.BAIL 25(1-B)A,26A.BAIL	1	SANJAY SINGH vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.SEEMA SINHA Mr.ALKA VERMA	Mr.SMT. NIRMALA KUMARI (APP167)
263.	CR. MISC./19153/2017 A.BAIL IPC 366A,34A.BAIL	1	AKHILESH KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.SRI BHARAT BHUSHAN (APP156)
264.	CR. MISC./19157/2017 A.BAIL IPC 370,365A.BAIL	1	RAMBABU DAS vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.MAZHAR ALAM	Mr.SMT. GULNAR BEGAM (APP162)

265.	CR. MISC./19159/2017 A.BAIL IPC 406,409A.BAIL	1	BHARAT DAS & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR MISHRA	Mr.SRI PARMESHWAR MEHTA (APP42)
266.	CR. MISC./19160/2017 A.BAIL IPC 354A,B,A.BAIL	1	MD. PINTU vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
267.	CR. MISC./19164/2017 A. BAIL 30,38 EXCIA.BAIL	1	RAMU KUMAR vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.SRI NAGENDRA PRASAD (APP169)
268.	CR. MISC./19167/2017 A.BAIL IPC 341,323A.BAIL	1	RANJAN DEVI & ORS vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI PANCHANAND PANDIT (APP115)
269.	CR. MISC./19168/2017 A.BAIL IPC 406 & 1A.BAIL	1	DEEPAK NARAYAN VERMA @ DIPAK NARAYAN VERMA vs STATE OF BIHAR & ANR	Smt.BABITA KUMARI Mr.NILESH KUMAR	Mr.SRI JAGDHAR PRASAD (APP203) Mr.SHAILENDRA KUMAR SINHA Mr.GYANENDRA KUMAR SHUKLA Mr.BINOD KUMAR
270.	CR. MISC./19172/2017 A.BAIL IPC 302,307A.BAIL	1	BAIJNATH MANDAL & ORS vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
271.	CR. MISC./19173/2017 A.BAIL IPC 467,468A.BAIL	1	VICKY SHARMA @ VICKY KUMAR VISHWAKARMA vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.SHASHI BHUSHAN SINGH	Mr.DR. INDIWAR KUMARI (APP22)
272.	CR. MISC./19175/2017 A.BAIL IPC 354D,34A.BAIL	1	KAMLESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.HEMANT KUMAR Mr.AMARENDRA KUMAR	Mr.SRI SUNIL KUMAR PANDEY (APP141)
273.	CR. MISC./19179/2017 A.BAIL IPC 498A,34A.BAIL	1	JITENDRA PRASAD @ JITENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.TEJ NARAYAN SINGH Mr.PUSHPA KUMARI Mr.RANJAN KUMAR Mr.HARSH KR. SINGH	Mr.SRI AKSHAY LAL PANDIT (APP75)
274.	CR. MISC./19184/2017 A. BAIL IPC 409,42A.BAIL	1	BIRENDRA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.ANAND KISHORE SINHA	Mr.SRI ATAUR RAHMAN (APP191) Mr.SHAILENDRA KUMAR SINGH
275.	CR. MISC./19186/2017 A.BAIL IPC 498A,49A.BAIL	1	BADAL YADAV vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR YADAV	Mr.SRI UMESH LAL VERMA (APP146)
276.	CR. MISC./19187/2017 A.BAIL IPC 341,323A.BAIL	1	SUNIL RAI vs THE STATE OF BIHAR	Mr.CHOUDHARY SHYAM NANDAN Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV	Mr.SMT. GULNAR BEGAM (APP162)
277.	CR. MISC./19188/2017 A. BAIL 7 E.C. ACTA.BAIL	1	NARESH MAHTO @ NARESH KUMAR MAHTO vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.ANJANI SINGH	Mr.SMT. NIRMALA KUMARI (APP167)
278.	CR. MISC./19190/2017 A. BAIL IPC 307,34A.BAIL	1	BECHAN RAM & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.SRI PANCHANAND PANDIT (APP115)
279.	CR. MISC./19191/2017 A.BAIL IPC 448,341A.BAIL	1	SURYA KANT PRASAD MANDAL vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.SMT. SAHIN BEGAM (APP134)
280.	CR. MISC./19192/2017 A.BAIL IPC 379,34A.BAIL	1	RAMESHWAR YADAV @ RAMISHWAR YADAV & ORS vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SRI HARENDRA PRASAD (APP96)
281.	CR. MISC./19193/2017 A. BAIL IPC 272,27A.BAIL	1	AJAY MANJHI vs THE STATE OF BIHAR	Mr.PARIJAT SAURAV	Mr.SRI DINESH SINGH (APP21)
282.	CR. MISC./19200/2017 A.BAIL IPC 147,148A.BAIL	1	ABDUL MAZID @ CHOUKA & ORS vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.BHARAT BHUSHAN(APP)
283.	CR. MISC./19202/2017 A. BAIL IPC 363,36A.BAIL	1	SHANKAR SINGH @ SHIV SHANKAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.NISHA SINGH	Mr.SRI SANJAY KUMAR (APP127)
284.	CR. MISC./19203/2017 A.BAIL IPC 302,34A.BAIL	1	PAPPU RAM vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI RAJENDRA PRASAD NAT (APP123)
285.	CR. MISC./19204/2017 A. BAIL IPC 302,30A.BAIL	1	MERAJ SHAH & ANR vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
286.	CR. MISC./19205/2017 A.BAIL IPC 363,366A.BAIL	1	BIPIN KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.SRI UDAY CHAND PRASAD (APP145)
287.	CR. MISC./19206/2017 A.BAIL IPC 304B,34A.BAIL	1	MD. SHAKIL AHMAD @ MD. SHAKEEL AHMAD vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH	Mr.MD. ANSARUL HAQUE (APP159)
288.	CR. MISC./19207/2017 A. BAIL IPC 498A &A.BAIL	1	SURESH CHAUDHARY vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR VERMA	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
289.	CR. MISC./19208/2017 A.BAIL IPC 419,420A.BAIL	1	ARUN TIWARI vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.RAJEEV RANJAN	Mr.SRI AHMAD ALI (APP5)
290.	CR. MISC./19212/2017 A.BAIL IPC 498A & A.BAIL	1	SAMSHUN NESHA & ORS vs STATE OF BIHAR & ANR	Mr.JAGDISH PRASAD Mr.PRANAV KUMAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
291.	CR. MISC./19216/2017 A.BAIL IPC 498AA.BAIL	1	MD. AMZAD @ RAJU @ RAJA vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)

292.	CR. MISC./19218/2017 A. BAIL IPC 498A,4A.BAIL	1	JAI NARAYAN MAHTO @ KARELAL MAHTO vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR ROY	Mr.SRI MANISH KUMAR 2 (APP33)
293.	CR. MISC./19219/2017 A.BAIL IPC 420,109A.BAIL	1	SACHIDANAND SINGH vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU, PATNA	Mr.ARUN KUMAR PANDEY Mr.SHIVENDRA PRASAD	Mr.RAMAKANT SHARMA (L.O.,INC.,VIGI.)
294.	CR. MISC./19220/2017 A.BAIL IPC 147,148A.BAIL	1	SHARVESH YADAV & ORS vs THE STATE OF BIHAR	Mr.Suman Kumar MishraSUMAN KUMAR MISHRA	Mr.SMT. VEENA RANI PRASADD. (APP68)
295.	CR. MISC./19221/2017 A.BAIL IPC 307,147A.BAIL	1	MD. GYASSUDDIN QURAISHI vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.SRI S.M. RAHMAN (APP57)

(AT 12.00 Noon)

FOR ADMISSION

1.	CR. MISC./5623/2017 R. BAIL IPC 307,R.BAIL-1	3	AJAY SINGH @ GUDDU BABA @ ROHIT @ PINTU & ANR vs THE STATE OF BIHAR	Mr.DHRAMVEER Mr.ARBIND KUMAR SINGH Mr.MANAUR ALAM	Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47)
2.	CR. MISC./6291/2017 R.BAIL IPC 364A,12R.BAIL-1	4	BHULAN CHAUDHARY vs THE STATE OF BIHAR	Mr.DILIP KUMAR TONDON Mr.PRATEEK TANDON	Mr.SRI ABHAY KUMAR - 1 (APP186)
3.	CR. MISC./6769/2017 R.BAIL IPC 302,201R.BAIL-1	5	SHAMBHU RAM vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.SRI KUMAR RANJIT RANJAN (APP211)
4.	CR. MISC./9513/2017 R. BAIL IPC 364R.BAIL-1	3	MINTU KUMAR RAY vs THE STATE OF BIHAR	Mr.MAZHARUL HASSAN	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
5.	CR. MISC./10632/2017 R. BAIL IPC 302,14R.BAIL-1	3	GOPAL KUMAR @ GOPAL SINGH & ANR vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD Mr.SURYA NARARYAN PODDAR	Mr.SRI RAM NARESH RAY (APP212) Mr.SANJIV SHARAN
6.	CR. MISC./10676/2017 R.BAIL IPC 306,201R.BAIL-1	3	DEVKALI DEVI vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.ARVIND KUMAR PATHAK Mr.SANJAY KUMAR GUPTA	Mr.SRI SHYAMESHWAR DAYAL (APP63)
7.	CR. MISC./10779/2017 R.BAIL 30A,38,41 ER.BAIL-1	4	AKHAURI RAVI KUMAR vs STATE OF BIHAR & ANR	Mr.AMRENDRA KUMAR SHRIVASTAWA Mr.KUMOD KUMAR SHRIVASTAW	Mr.SRI SANJAY KUMAR SINGH (APP193) Mr.VISHWANATH PD. SINHA (EOU)UNIT
8.	CR. MISC./11933/2017 R. BAIL 30A,32(I)R.BAIL-1	4	KUNAL KUMAR vs THE STATE OF BIHAR	Mr.RABI BHUSHAN Mr.RAKHI KUMARI	Mr.SRI KANHAIYA KISHORE (APP100)
9.	CR. MISC./12483/2017 R.BAIL IPC 302,307R.BAIL-1	4	CHANDRASHEKHAR YADAV vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.MD. ASHLAM ANSARI (APP241)
10.	CR. MISC./12773/2017 R.BAIL IPC 341,353R.BAIL-1	3	JYOTI BASU vs THE STATE OF BIHAR	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP	Mr.SMT. VEENA RANI PRASADD. (APP68)
11.	CR. MISC./14455/2017 R. BAIL 30A,30B,3R.BAIL-1	3	MUKESH KUMAR RAM vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.AMIT KASHYAP	
12.	CR. MISC./15647/2017 R.BAIL IPC 395R.BAIL-1	1	MD. MOSIM vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.SRI SANJAY KUMAR SINGH (APP193)
13.	CR. MISC./15729/2017 R. BAIL IPC 307,34R.BAIL-1	1	BINOD YADAV & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA	Mr.SRI LALAN KUMAR (APP224)
14.	CR. MISC./15753/2017 R. BAIL IPC 304B,2R.BAIL-1	1	DEEPAK YADAV vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.SANJAY KUMAR	Mr.SRI RAM NARESH RAY (APP212)
15.	CR. MISC./15758/2017 R.BAIL IPC 307,34 R.BAIL-1	1	RAJENDRA CHAUDHARY @ NAGA CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SRI AWADHESH KUMAR SINGH (APP215)
16.	CR. MISC./15760/2017 R.BAIL IPC 341,323R.BAIL-1	1	PINTU KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI ABHAY KUMAR ROY (APP229)
17.	CR. MISC./15833/2017 R.BAIL IPC 395R.BAIL-1	3	DEEPAK DAS vs THE STATE OF BIHAR	Mr.DIWAKAR UPADHYAYA	Mr.SRI AJAY KUMAR-1 (APP6)
18.	CR. MISC./16225/2017 R. BAIL IPC 457,38R.BAIL-1	3	SATENDRA PADIT @ SATYENDRA PADIT @ SATYENDRA PARIT vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH Mr.UMESH KUMAR SINGH Mr.SUBHASH PATEL	Mr.SRI AHMAD ALI (APP5)
19.	CR. MISC./16456/2017 R. BAIL IPC 302,39R.BAIL-1	3	SHIVCHANDRA KASHYAP @ SHIVAM CHOUDHARY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.SANJEET KUMAR TIWARI Mr.RAJNISH KUMAR	Mr.SMT. SAHIN BEGAM (APP134)
20.	CR. MISC./16471/2017 R.BAIL IPC 420 & 6R.BAIL-1	3	MUKESH KUMAR SUMAN @ CHINTU vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.SMT. ASHA KUMARI (APP197)
21.	CR. MISC./16501/2017 R.BAIL IPC 307,323R.BAIL-1	3	PURUSHATAM KUMAR SHARMA @ PURUSHOTAM KUMAR @ RAUSHAN KUMAR @ PRINCE vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR PRASAD SINGH Mr.PUSHPENDRA PRIYEDARSHI	Mr.SRI RAMCHANDRA SINGH (APP51)

22.	CR. MISC./16533/2017 R.BAIL IPC 466,467R.BAIL-1	3	NAGENDRA KUMAR @ NAGEDRA KUMAR SINGH @ NAGENDRA PRASAD vs THE STATE OF BIHAR THROUGH THE VIGILANCE BIHAR, PATNA	Mr.DEO RAJ KUMAR PRASAD Mr.SAVITRI DEVI	Mr.RAMAKANT SHARMA(L.O.,INC.,VIGILANCE)
23.	CR. MISC./16619/2017 R. BAIL IPC 304B,3R.BAIL-1	3	KUSHAHAR MAHTO vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.SRI RAM ANURAG SINGH (APP227)
24.	CR. MISC./16647/2017 R. BAIL IPC 457,3R.BAIL-1	3	NARESH MANDAL vs THE STATE OF BIHAR	Mr.RAVI KUMAR PANDAY Mr.AWADHESH KUMAR PANDEY	Mr.SRI CHAUBEY JAWAHAR (APP158)
25.	CR. MISC./16664/2017 R.BAIL IPC 414,399R.BAIL-1	3	SONU KUMAR JHA vs THE STATE OF BIHAR	Mr.RAM SANDESH ROY Mr.MRITUNJAY KUMAR MISHRA	Mr.SRI DILIP KUMAR (APP19)
26.	CR. MISC./16764/2017 R.BAIL IPC 272,273R.BAIL-1	3	JITENDRA RAM vs THE STATE OF BIHAR	Mr.RAVI KUMAR Mr.SANJEEV KUMAR Mr.SHASHI KUMAR	Mr.SRI INDRA KUMAR SINGH (APP174)
27.	CR. MISC./16767/2017 R.BAIL IPC 304B,20R.BAIL-1	3	GOPAL KRISHNA vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SRI JITENDRA KUMAR SINGH (APP98)
28.	CR. MISC./16992/2017 R.BAIL IPC 457,380R.BAIL-1	1	RAHUL YADAV vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
29.	CR. MISC./16993/2017 R. BAIL 30A,41(I)R.BAIL-1	1	LADDU KUMAR @ LADDAN KUMAR vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.SRI RAJENDRA PRASAD NAT (APP123)
30.	CR. MISC./16994/2017 R. BAIL IPC 304B,3R.BAIL-1	1	DHANANJAY YADAV vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.SMT. PUSHPA SINHA (APP121)
31.	CR. MISC./16995/2017 R.BAIL IPC 498A,34R.BAIL-1	1	BABLU JHA vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO 13	Mr.SRI BINOD KUMAR 3 (APP89)
32.	CR. MISC./16996/2017 R. BAIL IPC 506,38R.BAIL-1	1	AWDHESH MANDAL vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SMT. RITA VERMA (APP126)
33.	CR. MISC./16997/2017 R. BAIL IPC 366AR.BAIL-1	1	KANHAIYA KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI NITYANAND (APP114)
34.	CR. MISC./16998/2017 R.BAIL IPC 414 & 2R.BAIL-1	1	ZAFAR EQBAL vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.NARENDRA KUMAR Mr.RAJEEV RANJAN	Mr.SRI BINOD KUMAR 3 (APP89)
35.	CR. MISC./16999/2017 R. BAIL IPC 302,34R.BAIL-1	1	HARERAM KUMAR vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH	Mr.SRI NITYANAND (APP114) Mr.AMRENDRA NARAYAN RAI
36.	CR. MISC./17002/2017 R.BAIL IPC 366A,36R.BAIL-1	1	PANKAJ SADA vs THE STATE OF BIHAR	Mr.ABHAY KUMAR	Mr.SRI NITYANAND (APP114)
37.	CR. MISC./17004/2017 R.BAIL IPC 399,402R.BAIL-1	1	JAI PRAKASH MUKHIYA @ JAY PRAKASH MUKHIA vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SMT. PUSHPA SINHA (APP121)
38.	CR. MISC./17006/2017 R. BAIL IPC 302,14R.BAIL-1	1	JITENDRA MISHRA @ KARU MISHRA vs THE STATE OF BIHAR	Mr.SYED MOHAMMAD SHABBIR ALAM Mr.MD. FAZLE KARIM	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
39.	CR. MISC./17009/2017 R.BAIL IPC 302,385R.BAIL-1	1	DEEPU RAI @ ANRESH RAI @ AMRESH RAI vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH	Mr.SRI PANCHANAND PANDIT (APP115)
40.	CR. MISC./17012/2017 R.BAIL IPC 498A,34R.BAIL-1	1	SUNIL KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA	Mr.SRI PANCHANAND PANDIT (APP115) Mr.NIRAJ KUMAR MISHRA Mr.KUMAR CHANDRA SHEKHAR Mr.BLITZ KUMAR SUDHANSHU
41.	CR. MISC./17014/2017 R. BAIL IPC 365,50R.BAIL-1	1	MANOJ YADAV @ MANOJ SINGH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI NITYANAND (APP114)
42.	CR. MISC./17015/2017 R.BAIL IPC 376,323R.BAIL-1	1	MD. HAIDAR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA	Mr.SMT. PUSHPA SINHA (APP121)
43.	CR. MISC./17022/2017 R. BAIL IPC 302,12R.BAIL-1	1	RAJESH SINGH vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI RAJBALLABH SINGH (APP122) Mr.OM PRAKASH SINGH Mr.BINAY KUMAR SINHA
44.	CR. MISC./17023/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	LALA MISTARI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.PRAMENDRA KUMAR SINGH	Mr.SRI BINOD KUMAR 3 (APP89)
45.	CR. MISC./17028/2017 R.BAIL IPC 302,34R.BAIL-1	1	DHARMENDRA PASWAN vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.SAURAV KUMAR Mr.NIRANJAN KUMAR	Mr.SRI SANJAY KUMAR TIWARY (APP128)
46.	CR. MISC./17033/2017 R.BAIL 8,20(B)(II)R.BAIL-1	1	DHIRENDRA KUMAR MAHTO vs THE STATE OF BIHAR	Mr.MD. SOBAN ASGHAR	Mr.SRI NARSINGH TANTI (APP111)

47.	CR. MISC./17046/2017 R.BAIL IPC 307,341R.BAIL-1	1	SHAMBHU MAHTO vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
48.	CR. MISC./17047/2017 R. BAIL IPC 413,4R.BAIL-1	1	PANKAJ KUMAR RAI vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY Mr.RINKI KUMARI	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
49.	CR. MISC./17048/2017 R.BAIL IPC 406,420R.BAIL-1	1	RAJENDRA YADAV vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
50.	CR. MISC./17050/2017 R. BAIL IPC 302,30R.BAIL-1	1	PRAKASH KUMAR vs THE STATE OF BIHAR	Mr.MAHENDRA THAKUR Mr.VIJAY KUMAR	Mr.SRI SATYA NAND SHUKLA (APP130)
51.	CR. MISC./17051/2017 R.BAIL IPC 302,34 R.BAIL-1	1	RANJIT SAH vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.SRI AJIT KUMAR (APP73)
52.	CR. MISC./17054/2017 R.BAIL IPC 461,379R.BAIL-1	1	MD. SALLAUDDIN vs THE STATE OF BIHAR	Mr.GANESH SHARMA Mr.AJAY MUKHERJEE	Mr.SRI SATYENDRA PRASAD (APP133)
53.	CR. MISC./17056/2017 R.BAIL IPC 272,273R.BAIL-1	1	BHARAT BIND vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.RAJEEV RANJAN	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
54.	CR. MISC./17057/2017 R.BAIL IPC 302,34R.BAIL-1	1	DEVENDRA YADAV @ DEVENDRA PRASAD YADAV vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV	Mr.SRI RAJBALLABH SINGH (APP122)
55.	CR. MISC./17059/2017 R.BAIL IPC 370 & 7R.BAIL-1	1	DINANATH SAH vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD Mr.VANDANA SINGH	Mr.SRI PARMANAND PRASAD (APP116)
56.	CR. MISC./17061/2017 R. BAIL 25(1-B)A,R.BAIL-1	1	SUBODH KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.KUMAR MRITUNJAY Mr.MUKUL PRAKASH	Mr.SRI RAMCHANDRA SAHANI (APP124)
57.	CR. MISC./17062/2017 R.BAIL IPC 30A EXCR.BAIL-1	1	ELAICHI MANJHI vs THE STATE OF BIHAR	Mr.KUMARI JYOTI	Mr.SRI UDAY PRATAP SINGH (APP178)
58.	CR. MISC./17064/2017 R.BAIL IPC 302,34R.BAIL-1	1	KISHORE CHAUDHARY vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
59.	CR. MISC./17065/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	SHANKAR RAM @ ALAM JEE @ ALAMJI @ AALAM JEE @ AALAMJI vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.SRI BINOD KUMAR 3 (APP89)
60.	CR. MISC./17067/2017 R.BAIL IPC 356,379R.BAIL-1	1	AMIR KUMAR MAHTO vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.KUMARI VANDANA	Mr.SRI UDAY CHAND PRASAD (APP145)
61.	CR. MISC./17068/2017 R. BAIL IPC 363,37R.BAIL-1	1	ARUN KUMAR @ ARUN KUMAR SHARMA & ANR vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SRI SHYAM KUMAR SINGH (APP138)
62.	CR. MISC./17070/2017 R. BAIL IPC 341,34R.BAIL-1	1	AMOL SAHNI vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI SATYA NAND SHUKLA (APP130)
63.	CR. MISC./17071/2017 R.BAIL IPC 302 & 2R.BAIL-1	1	MANOJ KUMAR YADAV vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI RAJBALLABH SINGH (APP122)
64.	CR. MISC./17075/2017 R. BAIL IPC 395R.BAIL-1	1	FORTE LALI NAT vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.SMT. PUSHPA SINHA (APP121)
65.	CR. MISC./17076/2017 R. BAIL IPC 302,44R.BAIL-1	1	GAUTAM KUMAR CHOUDHARY @ GAUTAM KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.SRI GANESH PRASAD SINGH (APP198)
66.	CR. MISC./17078/2017 R.BAIL IPC 461,379R.BAIL-1	1	KAMLESH SAHANI vs THE STATE OF BIHAR	Mr.ANWAR KARIM Mr.SURESH MUKHIYA Mr.AMBUJ KUMAR CHANDRA	Mr.SRI GAURI SHANKAR GUPTA (APP95)
67.	CR. MISC./17079/2017 R.BAIL IPC 304B,20R.BAIL-1	1	BHASKAR KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
68.	CR. MISC./17082/2017 R.BAIL IPC 302,147R.BAIL-1	1	ANIL YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA	Mr.SRI RAJBALLABH SINGH (APP122)
69.	CR. MISC./17085/2017 R.BAIL IPC 302,34,R.BAIL-1	1	NILENDU KUMAR SINGH @ NILENDU SINGH vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SRI RAJENDRA PRASAD NAT (APP123)
70.	CR. MISC./17086/2017 R.BAIL IPC 302,201R.BAIL-1	1	ROHIT KUMAR PASWAN vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SMT. SUCHETA YADAV (APP140)
71.	CR. MISC./17090/2017 R.BAIL IPC 304B,34R.BAIL-1	1	UZWAL KUMAR vs THE STATE OF BIHAR	Mr.RUDRA DEO Mr.BINDESHWAR PRASAD SINGH Mr.PAWAN KUMAR ARYA	Mr.SMT. RITA VERMA (APP126)
72.	CR. MISC./17092/2017 R.BAIL IPC 307,147R.BAIL-1	1	VIRENDAR MANDAL @ VIREN MANDAL & ANR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SRI GAURI SHANKAR GUPTA (APP95)
73.	CR. MISC./17293/2017 R. BAIL IPC 395R.BAIL-1	3	MUSAFIR SAHNI vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SRI NAWAL KISHORE PRASAD (APP113)

74.	CR. MISC./17787/2017 R. BAIL IPC 307,14R.BAIL-1	3	SURESH RAI vs THE STATE OF BIHAR	Mr.CHANDRA KANT	Mr.SRI ASHARAF ANSARI (APP86)
75.	CR. MISC./17788/2017 R. BAIL 30A EXCISER.BAIL-1	3	DINESHWAR MUKHIYA & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.SRI RAM ANURAG SINGH (APP227)
76.	CR. MISC./17808/2017 R. BAIL IPC 457,38R.BAIL-1	3	SULTAN AHMAD @ SULTAM MIYA vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.SRI RAM NARESH RAY (APP212)
77.	CR. MISC./17835/2017 R. BAIL IPC 307,44R.BAIL-1	3	SACHIN KUMAR vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.MANJEET MISHRA	Mr.SRI TAPESHWAR SHARMA (APP170) Mr.ANIL KUMAR MUKUND Mr.REKHA KUMARI (MUKUND)
78.	CR. MISC./17841/2017 R. BAIL IPC 307,34R.BAIL-1	3	NIRAJ KUMAR @ NIRAJ SINGH vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI AHMAD ALI (APP5)
79.	CR. MISC./17850/2017 R.BAIL IPC 376(II)R.BAIL-1	3	HARISCHANDRA SAH @ HARICHANDRA SAH vs THE STATE OF BIHAR	Mr.AARUNI SINGH Mr.SANDIP KUMAR GAUTAM	Mr.SRI YOGENDRA KUMAR (APP200)
80.	CR. MISC./17854/2017 R. BAIL IPC 302,20R.BAIL-1	3	BHABHICHHAN @ SHASHIKANT YADAV vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD	Mr.MD. SUFIYAN (APP107) Mr.BINOD KUMAR PANDEY Mr.AKHILESH KUMAR PANDEY
81.	CR. MISC./17868/2017 R.BAIL IPC 307,384R.BAIL-1	3	MANOJ BHAGAT vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
82.	CR. MISC./17871/2017 R. BAIL IPC 498A,3R.BAIL-1	3	RAJ KUMAR MANDAL vs THE STATE OF BIHAR	Mr.VIVEK KUMAR Mr.SABAL KUMAR JHA	Mr.SRI UMANATH MISHRA (APP234)
83.	CR. MISC./17937/2017 R. BAIL IPC 302,34R.BAIL-1	3	GOVIND CHAUDHARY vs THE STATE OF BIHAR	Mr.SATISH CHANDRA JHA-3 Mr.SHAMBHOO KUMAR SUMAN	Mr.SRI PREM KUMAR JHA (APP43)
84.	CR. MISC./18659/2017 R.BAIL IPC 272,273R.BAIL-1	1	KARAN KUMAR SAW @KARAN KUMAR vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.SRI SURESH PRASAD SINGH (APP230)
85.	CR. MISC./18660/2017 R. BAIL IPC 498A,3R.BAIL-1	1	KAUSHER ALAM vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.ARJUN PRASAD	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
86.	CR. MISC./18663/2017 R.BAIL IPC 272,273R.BAIL-1	1	AJIT KUMAR & ANR vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SMT. VEENA RANI PRASADD. (APP68)
87.	CR. MISC./18665/2017 R.BAIL IPC 366A,34R.BAIL-1	1	RAJESH PAL vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
88.	CR. MISC./18668/2017 R.BAIL IPC 467,468R.BAIL-1	1	HARI KISHUN BHAGAT @ HARI KRISHNA BHAGAT vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.SRI NARSINGH TANTI (APP111) Mr.JITENDRA KUMAR
89.	CR. MISC./18669/2017 R. BAIL IPC 413,4R.BAIL-1	1	SUMAN KUMAR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA Mr.SUJIT KUMAR	Mr.SRI PREM KUMAR JHA (APP43)
90.	CR. MISC./18670/2017 R.BAIL IPC 394 & 2R.BAIL-1	1	RAKESH KUMAR @ NAVIN @ GOLU vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.DR. INDIWAR KUMARI (APP22)
91.	CR. MISC./18672/2017 R.BAIL IPC 302,34 R.BAIL-1	1	MANOJ SINGH vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
92.	CR. MISC./18675/2017 R.BAIL IPC 379,411R.BAIL-1	1	MD. AKHTAR vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.SMT. ANUSUIYA JAISWAL (APP81)
93.	CR. MISC./18677/2017 R.BAIL IPC 302,307R.BAIL-1	1	GHOLTA @ GHOLAT SINGH vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
94.	CR. MISC./18679/2017 R. BAIL IPC 302,12R.BAIL-1	1	BIDYASAGAR MANDAL @ BIDYASAGAR vs THE STATE OF BIHAR	Mr.SHIWESH CHANDRA MISHRA	Mr.SRI NITYANAND TIWARY (APP41) Mr.MANOHAR PRASAD SINGH Mr.DR.PRAWESH KR.SHARMA Mr.SAMIR KUMAR SINHA
95.	CR. MISC./18680/2017 R.BAIL IPC 376 & 4R.BAIL-1	1	DIPENDRA KUMAR vs THE STATE OF BIHAR	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.SMT. MEENA SINGH (APP166)
96.	CR. MISC./18683/2017 R. BAIL 30A EXCISR.BAIL-1	1	SUDHIR KUMAR YADAV vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
97.	CR. MISC./18685/2017 R. BAIL IPC 341,32R.BAIL-1	1	RAKESH SINGH vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.SRI ATUL CHANDRA (APP12)
98.	CR. MISC./18686/2017 R.BAIL IPC 420,272R.BAIL-1	1	SANJEET DUBEY @ SANCHIT DUBEY vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA Mr.SURENDRA KISHORE THAKUR	Mr.SRI RAM BACHAN SINGH (APP189)
99.	CR. MISC./18687/2017 R.BAIL 30A EXCISE R.BAIL-1	1	AVINASH KUMAR vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.SMT. ANUSUIYA JAISWAL (APP81)
100.	CR. MISC./18688/2017 R. BAIL IPC 413,41R.BAIL-1	1	RAJU KUMAR YADAV vs THE STATE OF BIHAR	Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA Mr.PRAVEEN PRABHAKAR	Mr.SRI RAM ANURAG SINGH (APP227)

101.	CR. MISC./18689/2017 R.BAIL IPC 304B,34R.BAIL-1	1	SANTOSH CHAUHAN vs THE STATE OF BIHAR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.SRI AKHILESHWAR DAYAL (APP74)
102.	CR. MISC./18692/2017 R.BAIL IPC 379,411R.BAIL-1	1	RAHUL KUMAR RAWAT @ RAHUL KUMAR @ RAHUL KUMAR RAWUAT vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SRI NIRMAL KUMAR SINHA (APP199)
103.	CR. MISC./18694/2017 R. BAIL IPC 379,41R.BAIL-1	1	RAHUL KUMAR @ RAHUL PRASAD vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.MD. ASHLAM ANSARI (APP241)
104.	CR. MISC./18696/2017 R. BAIL IPC 302,20R.BAIL-1	1	RAMESH KUMAR @ BAMWA @ BAMMA vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI AHTASH ALI KHAN (APP4)
105.	CR. MISC./18697/2017 R. BAIL IPC 392R.BAIL-1	1	KANHAI KUMAR @ KANHAI SAH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.SHIVJEE SINGH	Mr.SRI HARENDRA PRASAD (APP96)
106.	CR. MISC./18698/2017 R. BAIL IPC 399,40R.BAIL-1	1	SINTU KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.MRITUNJAY KUMAR	Mr.SRI NARSINGH TANTI (APP111)
107.	CR. MISC./18700/2017 R. BAIL 22A,23 NDPR.BAIL-1	1	GAUTAM SINGH @ GAUTAM KUMAR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI ARBIND KUMAR PANDEY (APP84)
108.	CR. MISC./18701/2017 R.BAIL IPC 302,201R.BAIL-1	1	MD. MUMTAZ vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
109.	CR. MISC./18703/2017 R. BAIL 30A EXCISR.BAIL-1	1	RAM PRAVESH DASS vs THE STATE OF BIHAR	Mr.RAKESH KUMAR CHANDRAM	Mr.SRI RAM ANURAG SINGH (APP227)
110.	CR. MISC./18707/2017 R. BAIL 20,22,24 R.BAIL-1	1	REETA DEVI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.SRI ARUN KUMAR (APP82)
111.	CR. MISC./18708/2017 R.BAIL IPC 392,34R.BAIL-1	1	AMKA KUMAR @ MUSU vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SRI ASHARAF ANSARI (APP86)
112.	CR. MISC./18712/2017 R. BAIL IPC 395,32R.BAIL-1	1	SANTOSH PASWAN vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.DR. RABINDRA KUMAR (APP206)
113.	CR. MISC./18713/2017 R.BAIL IPC 302,34 R.BAIL-1	1	DHARAMVEER KUMAR vs THE STATE OF BIHAR	Mr.BHOLA KUMAR	Mr.SRI ARUN KUMAR PANDEY (APP83) Mr.BINIT KUMAR Mr.SANDHYA KUMARI
114.	CR. MISC./18714/2017 R.BAIL IPC 409,420R.BAIL-1	1	VIVEK RAJ vs THE STATE OF BIHAR	Mr.AMARENDRA NARAYAN Mr.DEEPAK KUMAR	Mr.SMT. MADHURI LATA (APP103)
115.	CR. MISC./18715/2017 R.BAIL IPC 302,307R.BAIL-1	1	DHANU HEMBRAM @ DHANO HEMBRAM & ANR vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.SRI AKSHAY LAL PANDIT (APP75)
116.	CR. MISC./18716/2017 R.BAIL IPC 420 & 3R.BAIL-1	1	ARVIND KUMAR SINGH @ ARVIND KUMAR MAHTO vs STATE OF BIHAR & ANR	Mr.SADA NAND ROY	Mr.SRI RAM SUMIRAN ROY (APP240)
117.	CR. MISC./18717/2017 R. BAIL 30A EXCISR.BAIL-1	1	SHIV SHANKAR SAH vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI RAJBALLABH SINGH (APP122)
118.	CR. MISC./18721/2017 R.BAIL IPC 302,34R.BAIL-1	1	LAXMI DEVI vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
119.	CR. MISC./18723/2017 R.BAIL 20,22,29 NDR.BAIL-1	1	VIJAY KUMAR vs THE STATE OF BIHAR	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.SRI MADHURANAND JHA (APP102)
120.	CR. MISC./18726/2017 R.BAIL IPC 461,379R.BAIL-1	1	ANGAD CHAUHAN vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.NIRANJAN KUMAR	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
121.	CR. MISC./18729/2017 R.BAIL IPC 392R.BAIL-1	1	PRAHALAD RAY vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.SMT PUSHPA SINHA (APP45)
122.	CR. MISC./18732/2017 R. BAIL IPC 302,38R.BAIL-1	1	DHANANJAY PRASAD vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.RAJESH KUMAR	Mr.SRI KUMAR RANJIT RANJAN (APP211)
123.	CR. MISC./18733/2017 R.BAIL IPC 147,406R.BAIL-1	1	JAY SHANKAR THAKUR vs THE STATE OF BIHAR	Mr.VINOD GAUTAM Mr.BINAY KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
124.	CR. MISC./18734/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	MD. SOHRAB vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SRI NAVIN KUMAR PANDEY (APP112)
125.	CR. MISC./18735/2017 R.BAIL IPC 25(1-B)R.BAIL-1	1	RAMSEWAK YADAV @ RAMSEVAK YADAV vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT	Mr.SRI PARMANAND PRASAD (APP116)
126.	CR. MISC./18737/2017 R.BAIL IPC 379R.BAIL-1	1	KAMLESH PASWAN vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
127.	CR. MISC./18738/2017 R.BAIL IPC 272,273R.BAIL-1	1	SULEMAN YADAV @ VIJAY YADAV vs THE STATE OF BIHAR	Mr.ANANT KUMAR-1 Mr.ANITA KUMARI	Mr.SMT. ASHA DEVI (APP85)
128.	CR. MISC./18744/2017 R.BAIL IPC 420,408R.BAIL-1	1	ATUL KUMAR ROY vs THE STATE OF BIHAR	Mr.MANIBHUSHAN PRATAP SENGAR	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)

129.	CR. MISC./19214/2017 R.BAIL 30A EXCISE R.BAIL-1	1	SURAJ KUMAR YADAV @ SURAJ KUMAR vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR	Mr.SRI SATYAVARAT VERMA (APP171)
130.	CR. MISC./19215/2017 R. BAIL IPC 366,34R.BAIL-1	1	RAJAN SAH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR	Mr.SMT. SHARDA KUMARI (APP175)
131.	CR. MISC./19217/2017 R. BAIL IPC 399,40R.BAIL-1	1	RAJESH KEWAT vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.SUDHIR KUMAR UPADHYAY	Mr.SRI S.M. RAHMAN (APP57)
132.	CR. MISC./19223/2017 R.BAIL IPC 302,307R.BAIL-1	1	LUTHTHI RAI @ LATHU RAI vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.SRI ASHOK KUMAR SINGH (APP213)
133.	CR. MISC./19225/2017 R. BAIL IPC 414,12R.BAIL-1	1	SAKIL CHAUDHARY@ SKILL CHAUDHARY vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
134.	CR. MISC./19227/2017 R.BAIL IPC 323,324R.BAIL-1	1	HITESH JHA vs THE STATE OF BIHAR	Mr.NAVESH NANDAN Mr.SURENDRA PRASAD SINGH	Mr.SRI MADAN KUMAR (APP223)
135.	CR. MISC./19228/2017 R.BAIL IPC 272,273R.BAIL-1	1	NAGINA PASI vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.SRI RAM NARESH RAY (APP212)
136.	CR. MISC./19229/2017 R.BAIL IPC 307,341R.BAIL-1	1	AMRENDRA YADAV @ DAROGA vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL	Mr.SRI SURENDRA KUMAR (APP190)
137.	CR. MISC./19233/2017 R.BAIL 8C,20B(II)(R.BAIL-1	1	GARIB MANDAL vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI IFTEKHAR MAHMOOD (APP202)
138.	CR. MISC./19234/2017 R.BAIL IPC 302,307R.BAIL-1	1	MANNU SINGH vs THE STATE OF BIHAR	Mr.KEDAR JHA	Mr.SMT. MEENA SINGH (APP166)
139.	CR. MISC./19236/2017 R. BAIL IPC 364,37R.BAIL-1	1	AMIT KUMAR @ DHIPLA vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI AJAY KUMAR - 2 (APP71)
140.	CR. MISC./19237/2017 R.BAIL IPC 420,467R.BAIL-1	1	NAGENDRA PANDIT vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.SHIVJEE SINGH	Mr.SRI RAM ANURAG SINGH (APP227)
141.	CR. MISC./19240/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	KUNDAN KUMAR SAHNI vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV	Mr.SRI AHMAD ALI (APP5)
142.	CR. MISC./19241/2017 R. BAIL IPC 364AR.BAIL-1	1	VIJAY PASWAN vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR MISHRA	Mr.SRI S. EHTESHAMUDDIN (APP56)
143.	CR. MISC./19246/2017 R.BAIL IPC 363,365R.BAIL-1	1	SAHADAT @ SONELAL @ SAHADAT ALI vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR Mr.SANTOSH KUMAR	Mr.SRI AWADHESH KUMAR SINGH (APP215)
144.	CR. MISC./19249/2017 R. BAIL IPC 272,2R.BAIL-1	1	BINOD ROY vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.SRI ASHARAF ANSARI (APP86)
145.	CR. MISC./19253/2017 R.BAIL IPC 302,341R.BAIL-1	1	DINESHWAR RAY @ DINEKHAR ROY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.ROHIT KUMAR-5 Mr.KANCHAN JHA Mr.JITENDRA KUMAR BHARTI	Mr.SRI PARMANAND PRASAD (APP116)
146.	CR. MISC./19256/2017 R.BAIL 30A EXCISE R.BAIL-1	1	DILIP KUMAR vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SRI BINOD KUMAR (APP16)
147.	CR. MISC./19258/2017 R. BAIL 30A EXCISR.BAIL-1	1	SREE DAYAL MUKHIYA vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR Mr.BINAY KUMAR	Mr.SRI RAJBALLABH SINGH (APP122)
148.	CR. MISC./19259/2017 R.BAIL IPC 448,341R.BAIL-1	1	AMRESH DHANGAR vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
149.	CR. MISC./19267/2017 R. BAIL IPC 399,40R.BAIL-1	1	BANTI PASWAN vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.SRI PREM KUMAR JHA (APP43)
150.	CR. MISC./19271/2017 R.BAIL IPC 447,341R.BAIL-1	1	BINOD SAHANI & ORS vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AKHILESH KUMAR	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
151.	CR. MISC./19272/2017 R. BAIL IPC 304B,3R.BAIL-1	1	VIKAS KUMAR @ BHOLA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.SRI AJAY KUMAR - 2 (APP71)
152.	CR. MISC./19279/2017 R.BAIL IPC 376R.BAIL-1	1	MD. MIRZA ALI vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
153.	CR. MISC./19314/2017 R.BAIL IPC 395R.BAIL-1	1	BABAN YADAV @ MISNUT vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
154.	CR. MISC./19316/2017 R.BAIL IPC 414R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.RANJIT KUMAR	Mr.SRI SATYENDRA PRASAD (APP133)
155.	CR. MISC./19320/2017 R.BAIL 8,20B(II)(BR.BAIL-1	1	ANJANI KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL	Mr.SRI UDAY PRATAP SINGH (APP178)
156.	CR. MISC./19322/2017 R.BAIL IPC 307,447R.BAIL-1	1	KAMLESHWARI PASWAN@ KAMLESHRI PASWAN & ORS vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI RAJENDRA NATH JHA (APP46)

157.	CR. MISC./19324/2017 R. BAIL IPC 394R.BAIL-1	1	RAJU PASWAN vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI ARUN KUMAR (APP82)
158.	CR. MISC./19325/2017 R.BAIL IPC 392,411R.BAIL-1	1	ARVIND SINGH @ ARVIND KUMAR SINGH vs THE STATE OF BIHAR	Mr.SANJEEV NIKESH Mr.KUMAR GAURAV SINGH	Mr.SRI JAI NARAIN THAKUR (APP184)
159.	CR. MISC./19328/2017 R. BAIL IPC 307,34R.BAIL-1	1	BISHUNDEO CHAUHAN vs THE STATE OF BIHAR	Mr.LILAWATI SINGH Mr.UMESH KUMAR	Mr.SRI CHAUBEY JAWAHAR (APP158)
160.	CR. MISC./19330/2017 R.BAIL IPC 498A,30R.BAIL-1	1	BHUWAN MIAN @ S K MUNNA vs THE STATE OF BIHAR	Mr.KARANDEEP KUMAR	Mr.SMT. SHARDA KUMARI (APP175)
161.	CR. MISC./19334/2017 R. BAIL IPC 414,42R.BAIL-1	1	RAVI KUMAR RAI vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH	Mr.SRI BINOD KUMAR 3 (APP89)
162.	CR. MISC./19335/2017 R.BAIL 20,22 NDPS R.BAIL-1	1	SOHAN YADAV vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
163.	CR. MISC./19338/2017 R.BAIL 30A,47 EXCIR.BAIL-1	1	RAJ KUMAR SHARMA vs THE STATE OF BIHAR	Mr.AVANISH KUMAR SINGH	Mr.MR. MANOJ KUMAR (APP168)
164.	CR. MISC./19339/2017 R. BAIL IPC 498A,3R.BAIL-1	1	SINTU MANDAL vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
165.	CR. MISC./19341/2017 R. BAIL 8,20(B)(IIR.BAIL-1	1	SHEKHAR KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.YUGAL KISHORE	Mr.SRI AWADHESH KUMAR SINGH (APP215)
166.	CR. MISC./19342/2017 R.BAIL IPC 498A & R.BAIL-1	1	RAJA RAM SHARMA vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI S. EHTESHAMUDDIN (APP56)
167.	CR. MISC./19343/2017 R.BAIL IPC 307,147R.BAIL-1	1	BASUKI THAKUR vs THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH Mr.RANJEET KUMAR SINGH	Mr.SMT. SUCHETA YADAV (APP140)
168.	CR. MISC./19344/2017 R. BAIL IPC 399,40R.BAIL-1	1	JITENDRA YADAV vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI SHYAMESHWAR DAYAL (APP63)
169.	CR. MISC./19346/2017 R. BAIL 20,22,23,2R.BAIL-1	1	SURAJ KUMAR vs STATE OF BIHAR & ANR	Mr.SHAKIL AHMAD KHAN	Mr.MD. FAHIMUDDIN (APP235) Mr.S.D. SANJAY (ASG) Mr.MANOJ KR.SINGH (CGC)
170.	CR. MISC./19349/2017 R. BAIL 30A EXCISR.BAIL-1	1	RAMU CHAUDHARY vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SRI AMIT KUMAR RAKESH (APP179)
171.	CR. MISC./19350/2017 R. BAIL IPC 414 & R.BAIL-1	1	VIKASH @ BIRU SAH vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI UDAY PRATAP SINGH (APP178)
172.	CR. MISC./19352/2017 R.BAIL IPC 302,307R.BAIL-1	1	CHANDRIKA YADAV vs THE STATE OF BIHAR	Mr.UMESH KUMAR MISHRA	Mr.SRI ASHOK KUMAR (APP220)
173.	CR. MISC./19356/2017 R. BAIL IPC 307,38R.BAIL-1	1	AZADI KUMAR vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SRI BRAJ KISHORE PRASAD (APP90)
174.	CR. MISC./19358/2017 R.BAIL 30,37,38 EXR.BAIL-1	1	SURESH PASWAN vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)

(AT 2.15 P.M.)

FOR ADMISSION

1.	CR. MISC./25756/2011 QUASHING	23	KAMALA KUMARI @ KAMLA KUMARI SINHA vs THE STATE OF BIHAR & ANR.	Mr.SANJIV SHARAN	Mr.J.UPADHYAY(APP) Mr.PRAMOD KUMAR VERMA
2.	CR. MISC./31675/2011 QUASHING	11	RAMESHWAR RAI &ORS. vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR Mr.PRABHAT RANJAN	Mr.SHYAM KUMAR SINGH(APP) Mr.ANAND SHARAN Mr.DHANESH SHANKAR VIDYARTHI
3.	CR. MISC./9860/2012 QUASHING	8	NAND KISHORE BHAGAT @ KISHORI @ KISHORI LAL vs THE STATE OF BIHAR & ANR	Mr.PRABHAT RANJAN	Mr.VINOD SHANKAR MODI(APP)
4.	CR. MISC./25739/2012 QUASHING(245 CR.P.QUASHING	6	PAWAN SINHA @ GUDDU SINHA @ PAWAN KUMAR vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.RANANJAY KUMAR	Mr.VEENA RANI PD.(APP)
5.	CR. MISC./40192/2013 QUASHING (498A,323QSH COMPLAIN FOR CONGN	9	BIRJU PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR Mr.RITESH KUMAR Mr.DHANANJAY KUMAR Mr.PRAMOD KUMAR	Mr.NAVIN KR. PANDEY(APP) Mr.HARISH KUMAR
6.	CR. MISC./40236/2013 QUASHING (379,323,QSH F.I.R. FOR CONGNIZ	5	RAJENDRA SINGH & ORS vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR Mr.MD. MUSHTAQUE ALAM	Mr.KANHAIYA KISHORE(APP) Mr.DINESH JHA
7.	CR. MISC./40635/2013 QUASHING(406,420/3QSH COMPLAIN FOR CONGN	15	RATNESH NARAYAN @ RATNESH KUMAR SAH & ANR. vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR	Mr.GAJENDRA PD. YADAV (APP) Mr.RANJEET KUMAR PANDEY

8.	CR. MISC./40652/2013 QUASHING(135 ELECTQSH F.I.R. FOR CONGNIZ	13	RANJEET KUMAR @ RANJIT KUMAR vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH Mr.ANIL KUMAR SINGH	Mr.SHAILENDRA KUMAR 1 (APP) Mr.AJAY KUMAR GAUTAM Mr.VINAY KIRTI SINGH
9.	CR. MISC./43348/2013 QUASHING(379,385,1QSH COMPLAIN FOR CONGN	6	HARENDRA MAHTO vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.NIKHILESH KUMAR Mr.ASHOK KUMAR	Mr.JITENDRA KR. SINGH 1 (APP)
10.	CR. MISC./43360/2013 QUASHING(307/34)-IQUASHING	6	ANAMIKA SINHA vs THE STATE OF BIHAR & ORS	Mr.YASHRAJ BARDHAN Mr.ANIRUDH KUMAR SINGH	Mr.SURENDRA PD.SINGH (APP)
11.	CR. MISC./43361/2013 QUASHING(420/406)-QSH F.I.R. FOR CONGNIZ	9	SANJEEV KUMAR vs THE STATE OF BIHAR	Smt.PUSHPA RANI Mr.SATISH CHANDRA JHA	Mr.C.SEN.PD.SINGH (APP) Mr.AMRENDRA NATH VISHAWAS Mr.BIJAY BIHARI SINHA
12.	CR. MISC./43394/2013 QUASHING(498A)-IPCQUASHING	8	TENGAR & ORS. vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY Mr.RAVI SHANKAR SAHAY	Mr.KHURSHID ANWAR (APP) Mr.SYED. RIZWANUL HAQUE
13.	CR. MISC./47354/2013 QUASHING(420,406)-QSH F.I.R. FOR CONGNIZ	4	LALAN KUMAR YADAV vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH	Mr.ABHAY KUMAR-I(APP) Mr.NAGENDRA UPADHYAY
14.	CR. MISC./47355/2013 QUASHING(323,379)-QSH COMPLAIN FOR CONGN	7	MANJU DEVI & ORS vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN	Mr.C.JAWAHAR (APP) Mr.BEHZAD AKHTAR Mr.ARVIND KUMAR
15.	CR. MISC./47366/2013 QUASHING (323,380,QSH COMPLAIN FOR CONGN	4	DINESH PRASAD MANDAL & ORS vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH	Mr.MANOJ KUMAR 1(APP) Ms.MEENA SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR
16.	CR. MISC./47371/2013 QUASHING(406,420,1QUASHING	4	AMRENDRA KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.S.M.RAHMAN(APP)
17.	CR. MISC./47429/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	5	NAGENDRA SINGH & ORS vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR GUPTA	Mr.DR.INDIWAR KUMARI(APP) Mr.ANIL KUMAR SINGH
18.	CR. MISC./47436/2013 QUASHING(379,323,3QSH COMPLAIN FOR CONGN	3	DAROGA MANJHI & ORS. vs STATE OF BIHAR & ANR	Mr.JAVED ASLAM	Mr.SUNIL KUMAR PANDEY(APP) Mr.NANDU KUMAR YADAV
19.	CR. MISC./47469/2013 QUASHING (498A,323QUASHING	8	MD. GHULAM MUSTAFA ANSARI @ MD. MUSTAFA ANSARI & ORS vs STATE OF BIHAR & ANR	Mr.VISHAL SAURABH Mr.RAVINDER KUMAR SHARMA	Mr.UDAY CHANDRA PD.(APP) Mr.SHAKIB AYAZ Mr.MD. GHEYASUDDIN KHAN NIZAMUL Mr.NISHAT AFROZ
20.	CR. MISC./47476/2013 QUASHING(420,406,3QSH COMPLAIN FOR CONGN	5	SUDHA ROY & ORS. vs STATE OF BIHAR & ANR	Mr.DURGESH KUMAR SINGH Mr.ANJANA SINHA	Mr.SHAILENDRA KR. SINGH (APP) Mr.BINOY KUMAR SINHA Mr.ALOK RANJAN Mr.DAMODAR PRASAD TIWARY Mr.TEJ KUMAR MAHARAJ Mr.BRAJ BHUSHAN MISHRA
21.	CR. MISC./47493/2013 QUASHING(406)-IPC QSH COMPLAIN FOR CONGN	4	RANJAN MANDAL @ RANJAN KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SATYENDRA PRASAD SINGH Mr.SHYAM KUAMR	Mr.ASHRAF ANSARI(APP) Mr.PRAMOD KUMAR
22.	CR. MISC./47506/2013 QUASHING (323,379,QSH COMPLAIN FOR CONGN	7	UDYANAND JHA & ANR. vs STATE OF BIHAR & ANR	Mr.RAJENDRA KUMAR JAIN	Mr.SUNIL KR.PANDEY(APP)
23.	CR. MISC./47563/2013 QUASHING (354 CR.PQSH F.I.R. FOR OTHERS	4	MUNSHI KUMAR vs STATE OF BIHAR & ANR	Mr.ADITYA NATH JHA Mr.VIJAY KR SINGH NO. 1	Mr.RAM NARESH RAI(APP) Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH
24.	CR. MISC./47565/2013 QUASHING (420,467,QSH COMPLAIN FOR CONGN	4	BRAHMDEO LAL DAS & ORS. vs STATE OF BIHAR & ANR	Mr.RAVI RANJAN	Mr.ZAINUL ABEDIN(APP) Mr.BINAY KUMAR
25.	CR. MISC./47576/2013 QUASHING (498A,406QSH COMPLAIN FOR CONGN	7	RENU KUMARI @ SONI KUMARI & ORS. vs STATE OF BIHAR & ANR	Mr.BACHAN JEE OJHA	Mr.ANAND KISHORE CHOUDHARY(APP) Mr.VIJAY KUMAR
26.	CR. MISC./47594/2013 QUASHING (406,504,QSH F.I.R. FOR CONGNIZ	12	KARTIK SINGH @ KARTIK KUMAR vs THE STATE OF BIHAR	Mr.RAJ KISHORE PRASAD	Mr.A.DAYAL(APP)
27.	CR. MISC./47623/2013 QUASHING(363)-IPCQSH COMPLAIN FOR CONGN	3	ABDUL HANNAN vs THE STATE OF BIHAR	Mr.RASHID RAIS	Mr.UMESHANAND PANDIT(APP) Mr.JITENDRA KUMAR TIWARY Mr.AJAY KUMAR Mr.AWADHESH KUMAR MISHRA
28.	CR. MISC./47625/2013 QUASHING(138 N.I.AQSH COMPLAIN FOR CONGN	5	TARUN KUMAR @ TARUN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RAJ KISHORE PRASAD	Mr.A.L.PANDIT(APP) Mr.PRANAV KUMAR Mr.ASHISH GIRI
29.	CR. MISC./47643/2013 QUASHING(379,447,3QSH COMPLAIN FOR OTHER	4	RAJESH LAL @ RAJESH KUMAR SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.NIRMAL KUMAR TRIPATHI	Mr.ARUN KUMAR PANDEY(APP)

30.	CR. MISC./47644/2013 QUASHING (498A,34)QSH F.I.R. FOR CONGNIZ	4	AMLA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEV KUMAR SINGH Mr.RAMA KANT SINGH	Mr.UDAY CHANDRA PD.(APP) Mr.BIRENDRA KUMAR SINGH
31.	CR. MISC./47646/2013 QUASHING (498A)IPCQSH COMPLAIN FOR CONGN	5	SUMITA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.G.S.GUPTA(APP) Mr.JAVED ASLAM Mr.ASHOK KUMAR KASHYAP
32.	CR. MISC./47648/2013 QUASHING (304,288,QSH F.I.R. FOR CONGNIZ	5	AKHILESH KUMAR @ AKHILESH BABU vs THE STATE OF BIHAR	Mr.AMBRISH KUMAR JHA Mr.SMT. SHASHI PRIYA PATHAK Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.T.P.MANDAL(APP)
33.	CR. MISC./47692/2013 QUASHING (323,379,QSH COMPLAIN FOR CONGN	4	SUDHIR KUMAR PODDAR vs THE STATE OF BIHAR	Mr.MD. KAMRAN	Mr.KR.BIRENDRA NARAYAN (APP) Mr.RAM BALI JHA
34. with	CR. MISC./47697/2013 QUASHING (498A,406QSH F.I.R. FOR CONGNIZ	9	VANDANA SINGH @ GUWAN vs STATE OF BIHAR & ANR	Mr.SANJEET KUMAR	Mr.SANJAY KR.SHARMA(APP) Mr.SUNIL KUMAR SINGH
35.	CR. MISC./28273/2014 QUASHING (498A,406 QSH F.I.R. FOR CON	4	SHYAM NARAYAN SINGH & ORS vs THE STATE OF BIHAR	Mr.SMT. ANURADHA SINGH	Mr.S.D.SINGH YADAV(APP)
36.	CR. MISC./47701/2013 QUASHING (323,341,QSH F.I.R. FOR CONGNIZ	4	VISHWAJEET KUMAR @ GAURAV KUMAR & ANR. vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.SANJEEV KUMAR MISHRA	Mr.AMBIKA BHAGAT(SPL.P.P.)
37.	CR. MISC./47719/2013 QUASHING (323,342,QSH COMPLAIN FOR CONGN	3	MANOJ KUMAR RAJAK & ORS. vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.ANISH CHANDRA(APP) Mr.ASHOK KUMAR PRASAD Mr.PRABHAS RANJAN
38. with	CR. MISC./47724/2013 QUASHING (467,468,QSH F.I.R. FOR CONGNIZ	6	SURENDRA NATH JHA vs THE STATE OF BIHAR THROUGH THE VIGILANCE GOVT. OF BIHAR	Mr.BIDHAN CHANDRA JHA Mr.SUBODH KUMAR JHA	Mr.RAMAKANT SHARMA(L.O.(I/C VIGI.)
39.	CR. MISC./47519/2013 QUASHING (467,468, QSH F.I.R. FOR CON	5	SHAILENDRA MISHRA vs THE STATE OF BIHAR THROUGH THE VIGILANCE GOVT. OF BIHAR	Mr.BIDHAN CHANDRA JHA Mr.ROSHAN KUMAR MISHRA Mr.JITENDRA KUMAR PANDEY	Mr.RAMAKANT SHARMA(L.O.(I/C VIGI.)
40.	CR. MISC./47730/2013 QUASHING(379,380,4QU ASHING	3	PRADEEP RAI & ORS. vs STATE OF BIHAR & ANR	Mr.SANJESH PRASAD Mr.SYED MOHAMMAD SHABBIR ALAM Mr.SANJAY SINHA	Mr.SUNIL KR. PANDAY (APP) Mr.PANKAJ KUMAR SINGH
41.	CR. MISC./47739/2013 QUASHING (420,465,QUASHING	5	RAMESH KUMAR SHARMA vs THE STATE OF BIHAR	Mr.ANIL KUMAR ROY	Mr.ANAND KISHOR CHOUDHARY (APP) Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR
42.	CR. MISC./48001/2013 QUASHING(498A,34)-QSH COMPLAIN FOR CONGN	10	SUMIT DUBEY & ORS. vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR TONDON	Mr.NAGENDRA PRASAD (APP) Mr.RAJESH KUMAR
43.	CR. MISC./48023/2013 QUASHING(366A,34QSH F.I.R. FOR CONGNIZ	4	KRISHNA MAHTO @ KRISHAN KUMAR MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.SHARDA KUMARI(APP) Mr.MADAN JEET KUMAR
44. with	CR. MISC./48075/2013 QUASHING(29 INDUSTQSH COMPLAIN FOR CONGN	4	BISHNU KUMAR SUREKHA @ B.K. SUREKHA vs THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.VIKAS RATAN BHARTI	Mr.G.S.GUPTA (APP) Mr.JHARKHANDI UPADHYAY (APP)
45.	CR. MISC./39231/2013 QUASHING(29 INDUST QSH COMPLAIN FOR C	6	CHANDRA SHEKHAR NOPANI vs STATE OF BIHAR & ANR	Mr.ASHISH GIRI	Mr.AMIT KR. RAKESH (APP) Mr.JHARKHANDI UPADHYAY (APP)
46.	CR. MISC./48119/2013 QUASHING(205 CR.P.QSH COMPLAIN FOR OTHER	12	RAJ KUMAR GUPTA & ORS. vs STATE OF BIHAR & ANR	Mr.SANDEEP KUMAR Mr.MUKESH Mr.RAM YASH SINGH Mr.AJIT KUMAR	Mr.YOGENDRA KR. SINGH (APP) Mr.SURENDRA KUMAR SINGH Mr.RAM YASH SINGH
47.	CR. MISC./48120/2013 QUASHING(406,420)-QUASHING	9	NIRAJ RAJ @ NIRAJ KUMAR vs STATE OF BIHAR & ANR	Mr.APURVA KUMAR Mr.KUMAR VIKRAM Mr.UTSAV KUMAR	Mr.IFTEKHAR MAHMOOD (APP) Mr.PRAMOD KUMAR Mr.ROHIT RATNA Mr.RAHUL RATNA
48.	CR. MISC./48195/2013 QUASHING(323,341,5QU ASHING	8	RAM UGRAH SAH & ANR. vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.AMBIKA BHAGAT (APP)
49. with	CR. MISC./48260/2013 QUASHING(9,37 DOMEQSH COMPLAIN FOR DIREC	6	RAGINI OJHA & ORS. vs STATE OF BIHAR & ANR	Mr.DWIVEDY SURENDRA Mr.DR. ALOK KUMAR SINHA	Mr.RAJESH KUMAR (APP) Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR
50.	CR. MISC./13265/2015 QUASHING(498A,406, QSH COMPLAIN FOR D	1	RAKESH KUMAR @RAKESH & ORS vs STATE OF BIHAR & ANR	Mr.DWIVEDY SURENDRA	Mr.SHARDA NAND JHA(APP) Mr.RAJESH RANJAN Mr.PANKAJ KUMAR Mr.SHAKTI SUMAN KUMAR
51.	CR. MISC./48376/2013 QUASHING(307,323,3QS H F.I.R. FOR CONGNIZ	9	ADITYA KUMAR SINGH @ ADITYA KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR	Mr.S.M.RAHMAN (APP) Ms.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD

52.	CR. MISC./48461/2013 QUASHING(498A&4DP QUASHING	8	PAPPU CHOURASIA vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.ANURADHA SINGH(APP) Mr.CHANDAN KUMAR KASHYAP Mr.DHRAMVEER
53.	CR. MISC./48495/2013 QUASHING(323,504)-QSH COMPLAIN FOR CONGN	9	SUNIL KUMAR GOYAL vs STATE OF BIHAR & ANR	Mr.ANUPA NAND JHA Mr.SANTOSH KUMAR SINGH Mr.ANUPA NAND JHA	Mr.SADANAND PASWAN (APP) Mr.BHAVESH KUMAR
54.	CR. MISC./48590/2013 QUASHING(323,324,3QSH COMPLAIN FOR CONGN	7	RAMDAS RABIDAS & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KR. SINHA Mr.RAJIB RANJAN JHA	Mr.S.M.RAHMAN(APP)
55.	CR. MISC./48604/2013 QUASHING(323,341,3QSH F.I.R. FOR DISMISS	7	RAKESH RANJAN vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.ANIL KUMAR (APP) Mr.RAJENDRA KUMAR
56.	CR. MISC./48606/2013 QUASHING (144,447,QSH F.I.R. FOR CONGNIZ	6	RAMDEO MANDAL & ORS vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.SUDHIR KUMAR THAKUR	Mr.RAMSHANKAR DAS (SPL.P.P.) Mr.AJIT RANJAN KUMAR Mr.HARENDRA KUMAR SINGH
57.	CR. MISC./48638/2013 QUASHING(147,384,5QUASHING	12	MD. JAWAID @ JAWAID vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, BHAGALPUR & ANR.	Mr.BINOD KUMAR SINGH	Mr.ADITYA NARAYAN SINGH 1(APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA
58.	CR. MISC./48703/2013 QUASHING (420)IPCQSH COMPLAIN FOR CONGN	8	SHESHNATH CHAURASIA vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH Mr.SURESH KUMAR	Mr.ANUSAIYA JAISWAL(APP) Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN
59.	CR. MISC./48738/2013 QUASHING (304A)IPCQUASHING	4	DR. DEEPA SAHAI @ DEEPA KUMARI (SAHAI) & ANR vs STATE OF BIHAR & ANR	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH Mr.SUSHIL KUMAR SINGH	Mr.SURESH PD.SINGH(APP) Mr.ABINASH KUMAR Mr.PARIJAT SAURAV
60.	CR. MISC./48783/2013 QUASHING(498A & 4 QUASHING	8	PRAKASH GOSWAMI & ORS. vs STATE OF BIHAR & ANR	Mr.SANDEEP KUMAR Mr.RAKESH KUMAR Mr.AJIT KUMAR	Mr.NAVIN KUMAR PANDEY(APP) Mr.DINESH KUMAR
61.	CR. MISC./48826/2013 QUASHING(323,354,5QSH F.I.R. FOR CONGNIZ	11	WASHIAT HUSSAIN vs STATE OF BIHAR & ANR	Mr.KARTIK KUMAR SINHA Mr.MALA SINHA	Mr.RAMASHANKAR DAS (SPL.PP) Mr.PRIYADARSHI MATRI SHARAN
62.	CR. MISC./48893/2013 QUASHING(1323,427)QSH COMPLAIN FOR CONGN	9	KRISHNA KUMAR BARNWAL vs STATE OF BIHAR & ANR	Mr.UDAY BHAN SINGH	Mr.MAYANAND JHA (APP) Mr.JAGDHAR PRASAD
63.	CR. MISC./49222/2013 QUASHING(420,406,1QSH COMPLAIN FOR OTHER	9	PRADEEP KUMAR DAHLAN @ PRADEEP KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.ROSHAN KUMAR MISHRA Mr.SUBODH KUMAR JHA	Mr.SUBHASH CHANDRA MISHRA (APP) Mr.ARIF DAULA SIDDIQUIE Mr.KUMAR RAVISH Mr.BINOD KUMAR
64.	CR. MISC./49291/2013 QUASHING (302,323,QSH S.T	12	SUSHILA DEVI vs STATE OF BIHAR & ANR	Mr.SHAMBHU PRASAD YADAV	Mr.VEENA RANI PD.(APP) Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY
65.	CR. MISC./49406/2013 QUASHING(420)QSH COMPLAIN FOR CONGN	6	UPENDRA MANDAL vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR AMBASTHA Mr.RAKESH BIHARI SHARAN	Mr.NIRMALA KUMARI(APP) Mr.MANORANJAN KUMAR
66.	CR. MISC./49496/2013 QUASHING(323,341,3QSH COMPLAIN FOR CONGN	8	CHANDRA KANT ANIL (C.K. ANIL) vs STATE OF BIHAR & ANR	Mr.KAMALA KANT UPADHYAY Mr.SANJAY KUMAR	Mr.ANISH CHANDRA (APP) Mr.ISHWARI SINGH
67.	CR. MISC./49540/2013 QUASHING(420)-IPCQSH COMPLAIN FOR CONGN	6	DEVENDRA KUMAR vs THE STATE OF BIHAR	Mr.SUDISH KUMAR	Mr.KHURSHID ANWAR(APP) Mr.ABHAY KUMAR
68.	CR. MISC./49641/2013 QUASHING(427,418)-QSH COMPLAIN FOR CONGN	5	VODAFONE SPACETEL LIMITED vs STATE OF BIHAR & ANR	Mr.RATNAKAR PANDEY Mr.BINAY KUMAR Mr.JAYANTA RAY CHAUDHURY	Mr.ANIL KUMAR SINGH 1 (APP) Mr.SUDHIR KUMAR UPADHYAY Mr.BINOD KUMAR SINHA
69.	CR. MISC./49661/2013 QUASHING(5 P/C ACTQSH F.I.R. FOR DIRECT	11	SURENDRA NATH VERMA vs THE VIGILANCE INVESTIGATION BUREAU, PATNA, BIHAR & ANR	Mr.DEVI DAS SRIVASTAVA	Mr.SUBHASH CHANDRA (APP) Mr.RAMAKANT SHARMA
70.	CR. MISC./49673/2013 QUASHING(420,504,3QSH COMPLAIN FOR CONGN	8	SAMRENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR SINGH Mr.ANJUM PERVEEN Mr.RAGHUNANDAN KUMAR SINGH Mr.FAKHRUDDIN ALI AHMAD Mr.UPADHYAY SAURABH KUMAR	Mr.ASHOK KUMAR-I(APP) Mr.AJAY NANDAN SAHAY Mr.RAVI SHANKAR SAHAY
71.	CR. MISC./49675/2013 QUASHING(448,427,5QSH F.I.R. FOR CONGNIZ	7	NAGENDRA NARAYAN TRIPATHI @ NAGENDRA TRIPATHI vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.TAPESHWAR SHARMA(APP)
72.	CR. MISC./49684/2013 QUASHING (323,341,QSH COMPLAIN FOR CONGN	10	SUBODH KUMAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.BIJAY BHUSHAN PRASAD	Mr.ASHA KUMARI (APP) Mr.KAMLENDRA PD. SINGH Mr.SANJAY KUMAR(ASG) Mr.MEGHA SINHA

73.	CR. MISC./49688/2013 QUASHING(323,406,3QSH COMPLAIN FOR CONGN	7	MD. ADIL @ ADIL AHMAD vs STATE OF BIHAR & ANR	Mr.SYED MOHAMMAD SHABBIR ALAM Mr.SANJAY SINHA	Mr.KUMAR PRIYA RANJAN (APP) Mr.BABAN ROY Mr.MRS. PREM SINGH
74. with	CR. MISC./49781/2013 QUASHING(323,427,5QSH COMPLAIN FOR CONGN	7	ARVIND KUMAR vs STATE OF BIHAR & ANR	Mr.YOGENDRA PRASAD Mr.SURAJ NARAIN YADAV	Mr.SURESH PD. SINGH (APP) Mr.NAND KISHORE PRASAD SINHA
75.	CR. MISC./47948/2013 QUASHING (323,427, QSH COMPLAIN FOR C	4	AJAY KUMAR vs STATE OF BIHAR & ANR	Mr.YOGENDRA PRASAD Mr.SURAJ NARAIN YADAV	Mr.RINA SINHA (APP) Mr.NAND KISHORE PRASAD SINHA
76.	CR. MISC./49833/2013 QUASHING(414)-IPC QSH F.I.R. FOR CONGNIZ	5	RAM PADARATH SHARMA & ANR. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.ANANT KUMAR(APP)
77.	CR. MISC./49851/2013 QUASHING(420,467,4QSH F.I.R. FOR CONGNIZ	6	OM PRAKASH SINGH vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.PRAMOD KUMAR	Mr.DR.KR.UDAY PRATAP(APP) Mr.SHASHI SHEKHAR SHARMA Mr.MOHIT KUMAR
78.	CR. MISC./49852/2013 QUASHING(13 P/C ACQSH F.I.R. FOR CONGNIZ	11	AKHILESH KUMAR SHARMA vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU	Mr.BIMLENDU SHEKHER THAKUR Mr.JAI KISHOR PODDAR	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.)
79.	CR. MISC./49887/2013 QUASHING(498A,379,QSH COMPLAIN FOR CONGN	9	NIRAJ KUMAR vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR Mr.DHANANJAY KUMAR	Mr.NAND KUMAR (APP) Mr.RANA BALJIT SINGH
80.	CR. MISC./49889/2013 QUASHING(420,406,1QSH COMPLAIN FOR OTHER	7	ABHIMANU KUMAR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.PRABHAKAR SINGH	Mr.MANOJ KUMAR (APP) Mr.SHAKTI SUMAN KUMAR
81.	CR. MISC./49929/2013 QUASHING(22/23) NDQSH F.I.R. FOR CONGNIZ	8	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.SHYAM BIHARI SINGH(APP)
82.	CR. MISC./49937/2013 QUASHING(379,323,5QSH COMPLAIN FOR CONGN	7	SATYENDRA KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY KUMAR NIRALA	Mr.SATYENDRA PD.(APP)
83.	CR. MISC./49961/2013 QUASHING(317 CR.P.QUASHING	8	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.KRISHNA DEO RAJ	Mr.NIRMAL KUMAR SINHA(APP)
84.	CR. MISC./50019/2013 QUASHING(379,323,3QUASHING	7	DR. MAHRUKH KHAN & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.MAHESH NARAYAN PARBAT	Mr.J.UPADHYAY (APP) Mr.SANJAY KUMAR
85.	CR. MISC./50027/2013 QUASHING (420,406,QUASHING	8	MADHUKAR ANAND vs STATE OF BIHAR & ANR	Mr.DR. ANSHUMAN	Mr.MD. ARIF(APP) Mr.KUBER PATHAK
86.	CR. MISC./50080/2013 QUASHING(239) CR.PQSH F.I.R. FOR DISCHAR	6	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA	Mr.AHMAD ALI (APP)
87.	CR. MISC./50126/2013 QUASHING(406,420,4QSH F.I.R. FOR CONGNIZ	6	SHAHID PERWEZ vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR SINGH	Mr.JHARKHANDI UPADHYAY (APP) Mr.BALESHWAR KAMAT Mr.SUNIL KUMAR
88.	CR. MISC./50129/2013 QUASHING(498A) IPCQSH COMPLAIN FOR CONGN	10	ABHIMANYUE PANDEY & ORS. vs STATE OF BIHAR & ANR	Mr.LOVEKUSH KUMAR	Mr.ANIL KUMAR SINGH (APP) Mr.SHATRUGHAN PANDEY
89.	CR. MISC./50135/2013 QUASHING (306,201)QSH F.I.R. FOR CONGNIZ	6	NEPALI SINGH & ANR vs THE STATE OF BIHAR	Mr.SANJAY PRASAD	Mr.A.H.M.RAHMAN(APP)
90.	CR. MISC./50139/2013 QUASHING(409,201)-QSH F.I.R. FOR DISCHAR	9	UPENDRA KUMAR SINGH vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.JITENDRA KR. RAY 1 (APP) Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR
91. with	CR. MISC./50149/2013 QUASHING(406,420)-QUASHING	9	VIBGYOR TEXOTECH LTD. & ANR vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY Mr.ROHIT KUMAR NO.- 5	Mr.SUMAN KUMARI SINGH(APP)
92.	CR. MISC./49244/2013 QUASHING (406,420) QUASHING	4	MINAR INTERNATIONAL LTD. & ANR vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY Mr.ROHIT KUMAR NO.- 5	Mr.SUMAN KUMARI SINGH(APP) Mr.DEVENDRA KUMAR SINGH Mr.ABHAY KUMAR
93.	CR. MISC./50159/2013 QUASHING(406,420)-QSH COMPLAIN FOR CONGN	8	RAHUL KUMAR PANI vs STATE OF BIHAR & ANR	Mr.SHYAM SUNDER PANDEY	Mr.MAYANAND JHA(APP)
94.	CR. MISC./50167/2013 QUASHING (498A,494QSH F.I.R. FOR CONGNIZ	8	AWADH BIHARI MAHTO @ AWADH BIHARI SINGH & ORS vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.SANJAY KR.PANDEY(APP) Mr.PARMESHWAR MEHTA

95.	CR. MISC./50194/2013 QUASHING(384,323,1QSH COMPLAIN FOR CONGN	6	JAY PRAKASH MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL PRASAD SINGH	Mr.SADANAND PASWAN (SLP.PP.)
96.	CR. MISC./50197/2013 QUASHING (323,341,QSH F.I.R. FOR CONGNIZ	6	YASHWANT KUMAR SINGH @ YASHWANT SINGH vs THE STATE OF BIHAR	Mr.GYANENDRA KUMAR SINGH Mr.RAJIV PRAKASH SINGH	Mr.ANIL PD.SINGH(APP) Mr.SANJAY KUMAR JHA Mr.PRAVEEN PRABHAKAR
97.	CR. MISC./43961/2016 QUASHING(227 CR.PCFQSH OF ORDER OF DISC	4	SANJAY KUMAR @ SANJEEV RAM & ORS vs STATE OF BIHAR & ANR	Mr.ANIRUDH MISHRA	Mr.MD. NAZIR ANSARI (APP106) Mr.PANKAJ KUMAR DAS

FOR HEARING

1.	CR. MISC./26170/2011 QUASHING	24	SHRI ROHIT BISHNOI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.NIRANJAN KASAUTYAR Mr.HARSHWARDHAN SAHAY	Mr.GOPESH KUMAR (APP) Mr.HARSHWARDHAN SAHAY Mr.MANOJ KUMAR
2.	CR. MISC./26228/2011 QUASHING	17	KUMARI KAMALA SINHA @ KAMLA KUMARI SINHA vs THE STATE OF BIHAR & ANR.	Mr.SANJIV SHARAN	Mr.J.UPADHYAY(APP)
3.	CR. MISC./26265/2011 QUASHING	16	DHRUV CHAND LAL vs THE STATE OF BIHAR & ANR.	Mr.ACHINTYA ANAND	Mr.M.N.JHA(APP) Mr.RAJESH RANJAN KUMAR
4.	CR. MISC./26373/2011 QUASHING	8	MANORANJAN KUMAR @ MUNNU & ORS. vs THE STATE OF BIHAR & ANR.	Mr.NARESH DIKSHIT Mr.DHIRENDRA KUMAR MISHRA	Mr.V.L.VERMA (APP) Mr.MADAN PD.SINGH -2 Mr.ARUN KUMAR SINGH
5.	CR. MISC./26393/2011 QUASHING(376)-IPCQUASHING	5	SARWAR IMAM vs THE STATE OF BIHAR & ANR.	Mr.IQBAL ASIF NIAZI	Mr.S.EHTESHAMUDDIN(APP) Mr.KAUSHALESH CHOUDHARY
6.	CR. MISC./26395/2011 QUASHING	6	SARWAR IMAM vs THE STATE OF BIHAR & ANR.	Mr.IQBAL ASIF NIAZI	Mr.S.EHTESHAMUDDIN(APP) Mr.KAUSHALESH CHOUDHARY
7.	CR. MISC./26434/2011 QUASHING NOT TODAY	11	MD. ASIF ANSARI vs THE STATE OF BIHAR	Mr.SUDHIR RANJAN	Mr.MD.ASLAM ANSARI (APP)
8.	CR. MISC./26610/2011 QUASHING	7	PRAMOD KUMAR & ANR. vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.SHYAM KR.SINGH (APP)
9.	CR. MISC./26642/2011 QUASHING NOT TODAY	5	YOGENDRA RAM & ANR. vs THE STATE OF BIHAR & ANR.	Mr.RAJESH PRASAD Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR	Mr.J.N.THAKUR(APP) Mr.SHAILENDRA KUMAR VERMA
10.	CR. MISC./26694/2011 QUASHING	14	ANIL KUMAR SHARMA vs THE STATE OF BIHAR & ANR.	Mr.MANAGER SAH Mr./MRS.SONI SHRIVASTAVA Mr.BIBHAKAR TIWARY	Mr.B.N.PANDEY(APP) Mr.RANJEET KUMAR PANDEY
11.	CR. MISC./27342/2011 QUASHING	7	MD. ZUBAIR ALAM & ORS. vs THE STATE OF BIHAR & ANR.	Mr.IQBAL ASIF NIAZI	Mr.T.SHARMA (APP)
12.	CR. MISC./35393/2013 QUASHING(494/498A/QSH F.I.R. FOR CONGNIZ	8	SUBODH KUMAR YADAV vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.AJAY KUMAR JHA (APP) Mr.BIJENDRA KUMAR SINGH
13.	CR. MISC./35460/2013 QUASHING(245 CR.P.QSH COMPLAIN FOR OTHER	7	PARAMHANS TIWARY & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.MAYANAND JHA (APP) Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH
14.	CR. MISC./36014/2013 QUASHING(435/427/3QUASHING	6	MANISH BIHANI @ MANISH BRIYANI & ORS. vs STATE OF BIHAR & ANR	Mr.SARANGDHAR JHA	Mr.U.S.P.SINGH (APP) Mr.BINODANAND MISHRA
15.	CR. MISC./36719/2013 QUASHING(498A/323/QSH COMPLAIN FOR CONGN	7	MADAN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAGHUNATH SINGH	Mr.SHARDANAND JHA (APP)
16.	CR. MISC./36852/2013 QUASHING(417/418)-QUASHING	6	MAHENDRA PRASAD SINGH @ MAHESH PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL Mr.LAKSHMI KANT TIWARY	Mr.PUSHPA SINHA-2 (APP) Mr.NAFISUZZOHA Mr.MD. ATAUL HAQUE
17.	CR. MISC./37557/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	9	SANTOSH KUMAR & ORS. vs THE STATE OF BIHAR & ORS	Mr.LAKSHMINDRA KUMAR YADAV	Mr.MAYANAND JHA (APP) Mr.BIMLESH KUMAR PANDEY
18.	CR. MISC./37562/2013 QUASHING(418)-IPCQUASHING	5	SANJEEV PRASAD vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR	Mr.P.K.CHAURASIYA(APP) Mr.SUNIL KUMAR SINGH
19.	CR. MISC./37688/2013 QUASHING (498A,323QUASHING	11	DAMODAR PRASAD SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SUSHIL KUMAR SINGH	Mr.ASHOK KR.SINGH(APP)
20.	CR. MISC./38368/2013 QUASHING(245 CR.P.QSH COMPLAIN. FOR DISC	7	KSHITISH CHANDRA DAS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SHRIVASTAVA Mr.SATYAPAL SINGH	Mr.NAND KUMAR(APP) Mr.SUSHIL KUMAR Mr.ADITYA NATH JHA
21.	CR. MISC./38492/2013 QUASHING(323/380/4QSH F.I.R. FOR CONGNIZ	16	MANAS KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH	Mr.NARSING TANTI (APP)

Monday the 24th April 2017
Court No. 16 (AT 10.30 A.M.)
Justice Smt. Anjana Mishra

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CWJC/20520/2012 TRADE & COMMERCE	22	SHEO NANDAN SINGH vs CHIEF GENERAL MANAGER STATE BANK OF INDIA & ORS	Mr.RAJIV KUMAR SINGH Mr.KAMAL KISHORE JHA	Mr.KAUSHLENDRA KUMAR SINHA Mr.DR. MANOJ KUMAR Smt.SWEETY SINHA Mr.SANJAY KUMAR JHA Mr.HARI BALLAV PANDIT Mr.SATYA VEER	
			FOR ADMISSION			
1.	CWJC/19212/2012 CONTRACT (SATUTORY	17	JITF URBAN INFRASTRUCTURE LTD. vs THE STATE OF BIHAR & ORS	Mr.AJIT KUMAR Mr.ANURAG SAURAV Mr.AVINASH KUMAR	Mr.KUNDAN BHADUR SINGH (SC22) Mr.PIYUSH LALL Mr.RABINDRA KUMAR PRIYADARSHI Mr.SANJAY PRAKASH VERMA Mr.BISHWA BIBHUTI KUMAR SINGH Mr.SANJEEV KUMAR Mr.KAMESHWAR PD.GUPTA (GP10)	
2.	CWJC/21975/2012 WORKS CONTRACT	23	M/S UTOLL CORPORATION LTD. vs THE NATIONAL HIGHWAYS AUTHORITY OF INDIA & ORS	Mr.NARESH DIKSHIT	Mr.SUNIL KUMAR-II Mr.SURENDRA KUMAR SINGH Mr.ANSHAY BAHADUR MATHUR (CGC)	
3.	CWJC/7762/2013 TRADE & COMMERCE (AT-12.30 P.M)	15	SUSHMA SINHA vs BIHAR STATE FINANCIAL CORPORATION & ORS	Mr.SANTOSH KUMAR SINGH	Mr.RAJU GIRI Mr.SUBHASH CHANDRA BOSE Mr.MANISH KUMAR (GP4)	
4.	CWJC/6329/2014 E.C.ACT	1	ASHOK KUMAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.PUSHPENDRA KUMAR SINGH	Mr.NEELU AGRWAL (GA6) Mr.NAMRATA MISHRA (GA13)	
5.	CWJC/21/2013 ELECTRICITY MATTER	7	THE BIHAR STATE ELECTRICITY BOARD & ORS vs THE STATE OF BIHAR & ORS	Mr.VINAY KIRTI SINGH	Mr.SHYAM KISHOR SHARMA (GA3) Mr.SHAMSHER SINGH REKHI Mr.RAJESHWAR SINGH (GA10)	
6.	CWJC/13389/2013 ELECTRICITY MATTER	24	THE CHIEF ENGINEER (COMMERCIAL) BIHAR STATE ELECTRICITY BOARD & ORS vs THE CONSUMER GRIEVANCE REDRESSAL FORUM & ANR	Mr.VINAY KIRTI SINGH Mr.VIJAY KUMAR VERMA Mr.AKHILESHWAR SINGH	Mr.ASHISH GIRI Mr.RAJU GIRI	
7.	CWJC/8037/2014 E.C.ACT	1	MUNA KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH	Mr.AJEET KUMAR (SC28) Mr.INDRADEO PRASAD (SC27)	
8.	CWJC/9294/2014 E.C.ACT	1	KUSHESHWAR PASWAN vs THE STATE OF BIHAR & ORS	Mr.PARWEJ KHAN	Mr.GP13- NASEEM YAHYA Mr.K.P. YADAV (GP11)	
9.	CWJC/7449/2010 PUBLIC DEMAND RECO	8	YOGENDRA MANDAL vs THE STATE OF BIHAR & ORS	Mr.RAJESH SINHA	Mr.(SC20) Mr.SUNIL KUMAR SINGH Mr.KAUSHLENDRA KR.SINHA	
10.	CWJC/8955/2011 CONTRACT (SATUTORY	9	M/S LAXMI ENTERPRISES vs THE STATE OF BIHAR & ORS	Mr.SHANKAR DAYAL SINGH Mr.TRIPURARI SHARAN PANDEY	Mr.VINAY KRITI SINGH SC5	
11.	CWJC/17401/2011 TRADE & COMMERCE	21	SANJAY KUMAR vs THE UNION OF INDIA & ORS	Mr.ROHIT MISHRA Mr.NITYANAND SHARMA	Mr.N.A. SHAMSI (ASGI) Mr.RANJIT SHARAN Mr.LAXMI NARAYAN DAS Mr.L.N. DAS Mr.KANAK VERMA (CGC)	
12.	CWJC/21110/2011 TRADE & COMMERCE	27	M/S GASTER INDIA COMPANY vs BIHAR STATE FINANCIAL CORPORAT	Mr.SIDDHARTHA PRASAD Mr.RAVI VERMA	Mr.KALI DAS CHATTERJI Mr.RAJU GIRI Mr.ANIL KUMAR Mr.PRAKASH KUMAR	
13.	CWJC/7533/2012 TRADE & COMMERCE	8	SHASHI BHUSHAN THAKUR & ANR vs PUNJAB NATIONAL BANK & ANR	Mr.SOURENDRA PANDEY Mr.NALIN VILOCHAN TIWARY	Mr.KUMAR PRIYA RANJAN Mr.SUBHASH CHANDRA BOSE Mr.PRASHANT VEDASEN	
14.	CWJC/22910/2012 TRADE & COMMERCE	19	NAVEEN KUMAR vs THE INDIA OIL CORPORATION & ORS	Mr.NEERAJ KUMAR ALIAS SANIDH Mr.BAIDYA NATH THAKUR	Mr.AMLESH KUMAR VARMA Mr.RANJIT KUMAR YADAV Mr.SHANKAR KUMAR THAKUR	
15.	CWJC/23598/2012 CONTRACT (SATUTORY	20	M/S RUNGTA ENTERPRISES vs THE STATE OF BIHAR & ORS	Mr.SWAPNIL KUMAR SINGH Mr.TARUN PRASAD MANDAL	Mr.SANJAY KR NO.1 (SC12) Mr.MD.RAISUL HAQUE(SC10)	
16.	CWJC/23768/2012 PUBLIC DEMAND RECO	17	MANOHAR SAO @ MAN SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR UPADHYAY	Mr.SANJAY KR NO.1 (SC12) Mr.MD. RAISUL HAQUE	
17.	CWJC/3364/2013 TRADE & COMMERCE	9	M/S SHIVALOK GAS SERVICE vs INDIAN OIL CORPORATION & ORS	Mr.SHYAMESHWAR KUMAR SINGH Mr.MADHURESH PRASAD	Mr.ANIL KUMAR SINHA	

18.	CWJC/6611/2013 TRADE & COMMERCE	11	M/S HOTEL AMBASSADOR vs THE STATE OF BIHAR & ORS	Mr.NITYANAND	Mr.KUNDAN BHADUR SINGH (SC22) Mr.PARTHA SARTHY Mr.KAMESHWAR PD.GUPTA (GP10)
19.	CWJC/7176/2013 CONTRACT (SATUTORY	8	M/S SHIV KUMAR PRESS & ANR vs THE STATE OF BIHAR & ORS	Mr.PUSHPENDRA KUMAR SINGH	Mr.ANIL KUMAR (GP23) Mr.MADHAW PRASAD YADAV (GP23)
20.	CWJC/7324/2013 TRADE & COMMERCE	16	MAHESH KUMAR vs INDIAN OIL CORPORATION LTD. & ORS	Mr.NARESH PRASAD	Mr.ANIL KUMAR SINHA Mr.ANKIT KATRIAR Mr.R.K. SHUKLA
21.	CWJC/8732/2013 TRADE & COMMERCE	11	M/S R.R.PLASTIC & ANR vs THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY & ORS	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.PRASOON SINHA (GA2) Smt.BINITA SINGH Mr.PIYUSH LALL Mr.RAGHWANAND (GA11)
22.	CWJC/9177/2013 TRADE & COMMERCE	12	M/S KANHAIYA LAL vs THE UNION OF INDIA & ORS	Mr.GAUTAM KUMAR KEJRIWAL Mr.PRIYA GUPTA	Mr.MAHESH PRASAD Mr.ASHOK KUMAR KESHARI Mr.BRAJESH KUMAR
23.	CWJC/9366/2013 L.I.C./INSURANCE	8	PRAVEEN KUMAR & ANR vs THE UNION OF INDIA & ORS	Mr.DUDHESHWAR SINGH	Mr.N. A. SHAMSI (A.S.G.) Mr.KAUSHLENDRA KUMAR SINHA Mr.UMESH KUMAR SINGH (CGC) Mr.KANAK VERMA (CGC)
24.	CWJC/9403/2013 TRADE & COMMERCE	12	NITU SAHU vs M/S BHARAT PETROLEUM CORPORATION LTD. & ORS	Mr.NEERAJ KUMAR GUPTA	Mr.MADHURESH PRASAD Mr.MADHURENDRA KUMAR Mr.ANMOL RATAN
25.	CWJC/9461/2013 TRADE & COMMERCE	4	NIKKI NIRANJAN vs THE HINDUSTAN PETROLEUM CORPORATION LIMITED & ORS	Mr.ANIL KUMAR SINHA	Mr.RAJEEV PRAKASH Mr.RAJEEV PRAKASH
26.	CWJC/9924/2013 TRADE & COMMERCE	7	JAI SHANKAR PRASAD vs THE INDIAN OIL CORPORATION LTD. & ORS	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP Mr.RAVI VERMA	Mr.ANIL KUMAR SINHA
27.	CWJC/10014/2013 WORKS CONTRACT	6	BOMBAY TENT HOUSE vs THE STATE OF BIHAR & ORS	Mr.PRABHAT KUMAR SINGH Mr.AMITABH BHARDWAJ Mr.AWADHESH KUMAR SINGH	Mr.RAJIV ROY (GP5)
28.	CWJC/10064/2013 TRADE & COMMERCE	7	KHURSID ALI @ MD. KHURHID ALAM SHAIKH vs INDIAN OIL CORPORATION LTD. & ORS	Mr.NIRAJ KUMAR Mr.KRISHNA DEO MISHRA	Mr.ANIL KUMAR SINHA Mr.SHASHI BHUSHAN PANDEY
29.	CWJC/10157/2013 WORKS CONTRACT	6	GANPATI KUMAR vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR MISHRA	Mr.ABHAY SHANKAR JHA (SC14) Mr.ANURADHA SINGH (SC21) Mr.DR. ANSHUMAN (SC14)
30.	CWJC/10216/2013 CONTRACT (SATUTORY	6	ALOK KUMAR vs THE STATE OF BIHAR & ORS	Mr.BIMLESH KUMAR JHA	Mr.P.N. SAHI (AAG14)
31.	CWJC/10332/2013 PUBLIC DEMAND RECO	6	SMT. ANITA DEVI vs THE STATE OF BIHAR & ORS	Mr.RAMA NAND PODDAR	Mr.RAJESH SINGH (GP16)
32.	CWJC/10366/2013 TRADE & COMMERCE	6	LALAN KUMAR vs THE UNION OF INDIA & ORS	Mr.NEERAJ KUMAR	Mr.N. A. SHAMSI (A.S.G.) Mr.SARVESH KUMAR SINGH Mr.MADHURESH PRASAD Mr.KANAK VERMA (CGC)
33.	CWJC/10453/2013 PUBLIC DEMAND RECO	6	DEVENDRA KUMAR PASWAN vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY Mr.SANJEET KUMAR TIWARI Mr.SANJAY KUMAR SINGH	Mr.J.S. ARORA (SC6)
34.	CWJC/10522/2013 TRADE & COMMERCE	5	DINESH RAM vs MANAGING DIRECTOR INDIAN OIL CORPORATION LTD. & ANR	Mr.GYAN PRAKASH OJHA	Mr.ANIL KUMAR SINHA Mr.ANKIT KATRIAR
35.	CWJC/10530/2013 TRADE & COMMERCE	5	DAROGA SHARMA vs MADHYA BIHAR	Mr.BINOD KUMAR SINHA	Mr.SURESH PD SINGH NO.1
36.	CWJC/10537/2013 WORKS CONTRACT	5	PRABHUNATH SINGH vs THE UNION OF INDIA & ORS	Mr.PRABHAKAR SINGH	Mr.N. A. SHAMSI (A.S.G.) Mr.ANSHUMAN SINGH (CGC)
37.	CWJC/10572/2013 PUBLIC DEMAND RECO	2	SUMIT KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.CHANDRA KANT	Mr.VINAY KIRTI SINGH
38.	CWJC/10605/2013 TRADE & COMMERCE	7	M/S IGE MEDICAL SYSTEMS vs THE STATE OF BIHAR & ORS	Mr.DINESH MAHARAJ Mr.SATISH KUMAR SINGH Mr.PRAKASH SHEKHAR KUMAR	Mr.KUMAR PRIYA RANJAN (SC23) Mr.KISHORE KUMAR SINHA Mr.A. KUNDU (SC24)
39.	CWJC/10626/2013 CONTRACT (SATUTORY	5	RAMDEO SINGH vs THE STATE OF BIHAR & ORS	Mr.SHIWESH CHANDRA MISHRA	Mr.SANJAY KR NO.2 (GA5) Mr.RAMADHAR SINGH (GP25) Mr.ANSHUMAN SINGH (GP24)
40.	CWJC/10702/2013 TRADE & COMMERCE	5	DR. SWAMI VIVEKANAND vs THE STATE OF BIHAR & ORS	Mr.DR. AMAR NATH SINGH Mr.MANORAMA SINGH	Mr.PRAHLAD KR. BHAGAT (GP13) Mr.AJAY KR. RASTOGI (AAG10) Mr.PURNENDU SINGH (GP27)
41.	CWJC/10708/2013 CONTRACT (SATUTORY	6	MEENA DEVI vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.RAJESH KUMAR Mr.ASHOK KUMAR	Mr.AMAR NATH DEO (SC26) Mr.DHANANJAY KUMAR GUPTA Mr.SAJID SALIM KHAN (SC25)

42.	CWJC/10724/2013 TRADE & COMMERCE	5	SHADAB ALAM vs ALLAHBAD BANK & ORS	Mr.NAFISUZZOHA	Mr.AJAY KUMAR SINHA
43.	CWJC/10726/2013 PUBLIC DEMAND RECO	5	RAM BILAS PASWAN vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.ANJANI KR SHARAN (SC9) Mr.MANINDRA KISHORE SINGH Mrs.MRS. ANITA SINHA Mr.SUBHASH CHANDRA MISHRA (SC16)
44.	CWJC/10727/2013 CONTRACT (SATUTORY	5	MERINA CONSTRUCTION PVT. LTD vs THE STATE OF BIHAR & ORS	Mr.SRI RAM CHANDRA PANDEY Mr.AMIT ANAND	Mr.S.RAZA AHMAD (AAG9)
45.	CWJC/10731/2013 TRADE & COMMERCE	5	MADAN KISHORE SINHA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.ASHOK KUMAR KARNA	Mr.SANJAY KR NO.1 (SC12) Mr.ANSHUMAN SINGH Mr.ANIL KUMAR SINHA Mr.RISHI RAJ SINHA (SC19)
46.	CWJC/10732/2013 WORKS CONTRACT	5	BHOLA PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR TIWARI	Mr.P.K. VERMA (AAG5)
47.	CWJC/10767/2013 TRADE & COMMERCE	5	AISHWARYA DEVI vs BHARAT PETROLEUM CORPORATION LTD. & ORS	Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.GEETA KUMARI (GP28) Mr.AMIT BHUSHAN Mr.SANJAY SINGH Mr.SHRI PRAKASH SRIVASTAVA Mr.AJAY KR. RASTOGI (AAG10) Mr.SANTOSH BHARTI Mr.ANU PRIYADARSHNI
48.	CWJC/10872/2013 PUBLIC DEMAND RECO	5	VICKY @ NIHAL SHANKAR vs POWER HOLDING COMPANY & ORS	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.VINAY KIRTI SINGH

FOR HEARING

1. with	CWJC/275/1996 ELECTRICITY MATTER	1	M/S R.B.TRADERS vs BIHAR STATE ELECTRICITY BOARD&	Mr.PURUSOTTAM KUMAR SINGH Mr.S.S.REKHI	Mr.SHIVA KIRTI SINGH Mr.VIJAY KUMAR VERMA
2.	CWJC/455/1996 ELECTRICITY MATTER	1	M/S BIHAR CO-OPT.WEAVERS SPIN. vs BIHAR STATE ELECTRICITY BOARD&	Mr.PURUSOTTAM KUMAR SINGH Mr.S.S.REKHI	Mr.SHIVA KIRTI SINGH Mr.VIJAY KUMAR VERMA
3. with	CWJC/8209/1996 ELECTRICITY MATTER	32	M/S MARUTI IRON & STEEL LTD. vs BIHAR STATE ELECTRICITY BOARD&	Mr.S.S.REKHI Mr.PURUSOTTAM KUMAR SINGH	Mr.RAJ BALLABH PD YADAV Mr.VIJAY KUMAR VERMA
4. with	CWJC/7118/1997 ELECTRICITY MATTER	30	M/S J M D ALLOYS LIMITED vs BIHAR STATE ELECTRICITY BOARD&	Mr.TEJ BAHADUR ROY Mr.RAJ KISHORE PRASAD	Mr.VIJAY KUMAR VERMA
5.	CWJC/12572/2002 ELECTRICITY MATTER	30	M/S J M G STEEL (PVT.)LTD. vs BIHAR STATE ELECTRICITY BOARD&	Mr.S.S.REKHI	Mr.M.K.JHA Mr.VINAY KIRTI SINGH Mr.VIJAY KUMAR VERMA
6. with	CWJC/4466/1999 ELECTRICITY MATTER	34	M/S SUPER INDUCTO STEELS LTD. vs THE BIHAR STATE ELECTRICITY BO	Mr.TEJ BAHADUR ROY Mr.VINAY MISTRY Mr.MRIGANK MAULI	Mr.CHITRANJAN SINHA Mr.VIJAY KUMAR VERMA Mr.PRAVIN KUMAR SINHA
7. with	CWJC/5983/1998 ELECTRICITY MATTER	30	M/S SUPER INDUCTRO STEELS LTD. vs BIHAR STATE ELECTRICITY BOARD&	Mr.BIBHAKAR MISHRA Mr.TEJ BAHADUR ROY Mr.VINAY MISTRY Mr.TEJ BAHADUR ROY Mr.BIBHAKAR MISHRA	Mr.CHITRANJAN SINHA Mr.VINAY KIRTI SINGH
8.	CWJC/8064/1999 ELECTRICITY MATTER	30	M/S SUPER INDUCTO STEEL LTD. vs BIHAR STATE ELECTRICITY BOARD&	Mr.TEJ BAHADUR ROY Mr.RAJ KISHORE PRASAD Mr.TEJ BAHADUR ROY Mr.MRIGANK MAULI	Mr.S.S.REKHI Mr.VINAY KIRTI SINGH
9.	CWJC/14578/2007 TRADE & COMMERCE	5	M/S CITY GOLD METALS PVT.LTD. vs THE BIHAR STATE CREDIT & INVES	Mr.S.D.SANJAY Mr.SURAJ SAMDARSHI	Mr.NIRMAL KUMAR
10.	CWJC/10932/2008 TRADE & COMMERCE	11	MANOJ KUMAR SINGH & ANR vs THE UNION BANK OF INDIA & ORS	Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.P.C.AGRAWAL	Mr.AJAY KR.SINHA Mr.SANJEET KUMAR Mr.SAKET TIWARY Mr.CHANDRA SHEKHAR ANAND Mr.DHANANJAYA NATH TIWARI Mr.A.SHARAN Mr.SHAMBHU SHARAN SINGH Mr.RAJEN SAHAY Mr.DIWAKAR PRASAD KARN Mr.PRABHAT KUMAR SHARAN Mr.KANAK VERMA (CGC) Mr.HEMANT KUMAR SHARAN

(AT 2:15 P.M.)

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/2458/2012 TRANSFER IN (CR. REV./176/2011)	5	HUSN ARA KHATOON vs KAUSHAR MIAN	Mr.UMESH CHANDRA VERMA	

FOR ADMISSION

1.	MJC/5616/2013 CONTEMPT IN (CWJC/6305/2006)	15	SRI MUKTESHWAR PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.RATAN KUMAR SINHA	Mr.NAMRTA MISHRA (GP17) Mr.PRABHU NATH PATHAK

2.	MJC/6701/2012 CONTEMPT IN (CWJC/4654/2012)	8	RAM NATH SINGH vs THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR SINGH	Mr.LALIT KISHOR (AAG1)
3.	MJC/3026/2013 CONTEMPT IN (CWJC/13673/2012)	8	MANGAL PANDEY vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINHA	Mr.AVNISH NANDAN SINHA (GP11)
4.	MJC/1827/2014 CONTEMPT IN (CWJC/22959/2011)	8	RAM AYODHYA PRASAD YADAV & ORS. vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR LABH Mr.BINOD KUMAR LABH Mr.SHYAMA KANT SINGH Mr.ARCHANA SINHA @ KUMARI ARCHANA	Mr.ANSHUMAN SINGH Mr.VIVEKA NANDSINGH Mr.RAMASHISH Mr.HANSRAJ Mr.MRIGENDRA KUMAR Smt.KUSUM KUMARI
5.	MJC/2448/2014 CONTEMPT IN (CWJC/5916/2007)	6	RAJ KUMAR SAH @ RAJ KUMAR & ORS. vs THE STATE OF BIHAR & ORS	Mr.BHUBNESHWAR PRASAD	Mr.RAJENDRA PRASAD Mr.ISHWARI SINGH Mr.SAJID SALIM KHAN (SC25) Mr.AMAR NATH DEO
6.	MJC/2350/2010 CONTEMPT	10	UTTAM KUMAR & ORS. vs STATE OF BIHAR & ORS.	Mr.AWADHESH KUMAR PANDIT	Mr.(GA7) Mr.ZAKI HAIDER Mr.SANJAY PANDEY Mr.AVINASH KUMAR (SC30) Mr.MANOJ KUMAR Mr.SMT. NILU AGRAWAL
7.	MJC/6274/2013 CONTEMPT IN (CWJC/2976/2009)	7	RAJA RAM SINGH vs ARUN KUMAR SINGH & ORS.	Mr.AMARESH KUMAR	Mr.LALIT KISHORE (AAG1) Mr.GIRIJISH KUMAR Mr.HANSRAJ
8.	MJC/5920/2011 CONTEMPT IN (CWJC/19204/2010)	20	SUMANT SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHIVENDRA PRASAD	Mr.JAISHANKAR BARNWAL SC1 Mr.NAVIN SHARMA Mr.SUNIL KUMAR Mr.SHILPA SINGH (GA 12)
9.	MJC/4893/2012 CONTEMPT IN (CWJC/7339/2008)	13	MOST. JANKI DEVI vs THE UNION OF INDIA & ORS	Mr.PAWAN KUMAR SINGH	Mr.VINAY KRITI SINGH (SC5) Mr.N. A. SHAMSI (A.S.G.) Mr.BINAY KUMAR PANDEY Mr.KUMAR PRIYA RANJAN Mr.SURESH PD SINGH NO.1 Mr.KANAK VERMA (CGC) Mr.VINAY KIRTI SINGH (GA2) Mr.KUNAL TIWARY (CGC)
10.	MJC/6204/2012 CONTEMPT IN (CWJC/20175/2011)	9	SANU KUMAR vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.ONKAR KUMAR	Mr.AMAR NATH DEO (SC26) Mr.SAJID SALIM KHAN (SC25)
11.	MJC/6428/2012 CONTEMPT IN (CWJC/11911/2012)	21	ABHILASH KUMAR DUTTA & ORS. vs THE STATE OF BIHAR & ORS	Mr.KRISHNA CHANDRA	Mr.K.P. GUPTA (SC16) Ms.NIVEDITA NIRVIKAR Mr.AJAY BEHARI SINHA Mr.RAJENDRA KUMAR GIRI Mr.ABBAS HAIDER (SC16) Mr.ABBAS HAIDER (SC6)
12.	MJC/166/2014 CONTEMPT IN (CWJC/8223/2010)	7	SANT MADHYA VIDYALAYA, KANKARBAGH, PATNA & ORS. vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR MISHRA	Mr.AJAY
13.	MJC/1374/2014 CONTEMPT IN (CWJC/8160/2011)	6	M/S R.S. PANDEY & CO. THROUGH ITS MANAGING DIRECTOR, MUZAFFARPUR vs MR. KHALID BIN JAMAL & ORS.	Mr.SIYA RAM SHAHI Mr.SHALLY KUMARI	Mr.N. A. SHAMSI (A.S.G.) Mr.ZAKI HAIDER Mr.RAVINDER KUMAR SHARMA (CGC) Mr.MANOJ KR.SINGH (CGC)
14.	MJC/1587/2014 CONTEMPT IN (CWJC/3525/2014)	11	RITA DEVI vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR VERMA	Mr.DEVENDRA KR SINHA (AAG2)
15.	MJC/1808/2014 CONTEMPT IN (CWJC/454/2014)	7	BINAY KUMAR SHUKLA vs THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH	Mr.ABBAS HAIDER
16.	MJC/2445/2014 CONTEMPT IN (CWJC/13198/2013)	8	UMESH NARAYAN vs THE STATE OF BIHAR & ORS	Mr.ABHINAY RAJ	Mr.SUBHASH PRASAD SINGH
17.	MJC/2690/2014 CONTEMPT IN (CWJC/8202/2012)	5	SITA RAM SINGH YADAV vs THE VEER KUNWAR SINGH UNIVERSITY, ARA & ORS.	Mr.SANJAY KUMAR SINGH Mr.BINOD KUMAR SINGH	Mr.SARVA DEO SINGH Mr.KINKAR KUMAR Mr.SHEO SHANKAR PD. (SC10)
18.	MJC/2783/2014 CONTEMPT IN (CWJC/21820/2012)	5	ARJUN RAM vs KULDEEP NARAYAN MUNCIPAL COMMISSIONER PATNA,	Mr.MANOJ KUMAR PANDEY	Mr.HARGOVIND SINGH HIMKAR Mr.RANJEET KUMAR PANDEY
19.	MJC/2874/2014 CONTEMPT IN (CWJC/21335/2013)	3	DINESHWAR SINGH & ORS. vs PHUL SUNDRARI DEVI & ORS.	Mr.ASHOK KUMAR Mr.SUSHIL KUMAR OJHA	Mrs.MRS. ANITA RAGHAVENDRA Mr.MANOJ KUMAR SINGH Mr.PRABHAT KUMAR DIPAK Mr.ABHISHEK
20.	MJC/3545/2014 CONTEMPT IN (CWJC/13264/2014)	3	DR. NAND KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.RAVI RANJAN Mr.NILESH KUMAR	Mr.DEVENDRA KR SINHA (AAG2)
21.	MJC/3547/2014 CONTEMPT IN (CWJC/21931/2013)	4	BINDESHWARI MISHTRI vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR	Mr.JAI SHANKAR BARNAWAL Mr.SHILPA SINGH (GA12)
22.	MJC/3649/2014 CONTEMPT IN (CWJC/12948/2014)	5	SUDHANSHU KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR PANKAJ	Mr.RAJIV KUMAR SINGH (GP2) Mr.SATYAM SHIVAM SUNDARAM Mr.PRABHAKAR JHA (GP27)

23.	MJC/3817/2014 CONTEMPT IN (CWJC/1216/2013)	3	YASHAVANT YASHAPAL vs THE STATE OF BIHAR & ORS	Mr.KUMAR BINODE BARIAR	Mr.GA-9 ANIL KR. SINHA
24.	MJC/3884/2014 CONTEMPT IN (CWJC/9252/2014)	7	DR. MEENA SHARMA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR DUBEY Mr.MAMTA VIJAYA	Mr.PURNENDU SINGH Mr.AJAY KR.RASTOGI (AAG10)
25.	MJC/3935/2014 CONTEMPT IN (CWJC/6075/2013)	3	CHANDRAMAULI SINGH vs THE STATE OF BIHAR & ORS	Mr.MD. IRSHAD	Mr.MADHURESH PRASAD Mr.KUMAR PRIYA RANJAN (SC) Mr.KUMAR MANISH (SC 5)
26.	MJC/3948/2014 CONTEMPT IN (CWJC/5513/2013)	3	KRISHNA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAMA KANT SINGH	Mr.ASHOK KUMAR Mr.BINOD KUMAR YADAV (SC18)
27.	MJC/3949/2014 CONTEMPT IN (CWJC/753/2006)	6	ANAMA DEVI vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH TIWARI	Mr.PARTHA SARTHY Mr.PARTHA SARTHY (GA11)
28.	MJC/3974/2014 RESTORATION IN (CWJC/6152/1991)	4	KUSUM SRIVASTAVA & ANR. vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR	Mr.DEVENDRA KR SINHA (AAG2)
29.	MJC/4043/2014 CONTEMPT IN (CWJC/363/2011)	6	MANI BHUSHAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.SANDHYA MISHRA Mr.AVANINDRA KUMAR JHA	Mr.MADHUKAR KRISHNA SINHA Mr.PANKAJ KUMAR (SC12)
30.	MJC/4271/2014 CONTEMPT IN (CWJC/16598/2007)	1	KUNWAR SINGH & ANR. vs THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM JHA Mr.VIKASH KUMAR JHA	Mr.ANIL KR UAPDHYAY (SC20) Mr.SATYAM SHIVAM SUNDARAM
31.	MJC/4343/2014 CONTEMPT IN (CWJC/6600/2014)	4	RAMESHWAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.GYAN SHANKAR	Mr.SANJAY PANDEY Mr.SUSHIL KUMAR (GP22)
32.	MJC/4349/2014 CONTEMPT IN (CWJC/2896/2014)	3	MEENA DEVI & ORS. vs THE STATE OF BIHAR & ORS	Mr.VIRENDRA KUAR	Mr.MD. N. HODA KHAN (SC18)
33.	MJC/4474/2014 CONTEMPT IN (CWJC/18417/2012)	1	MANORMA THAKUR vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR THAKUR-2	Mr.A.UJJWAL (SC25)
34.	MJC/4546/2014 CONTEMPT IN (CWJC/2232/2009)	3	MOST. JAITOON vs THE STATE OF BIHAR & ORS	Smt.PRAVINA KUMARI	Mr.PRASOON SINHA (GA2) Mr.RAGHWANAND (GA11)
35.	MJC/4636/2014 CONTEMPT IN (CWJC/13552/2013)	3	MANOJ TIWARY vs THE BIHAR STATE POWER HOLDING COM. LTD., PATNA & ORS	Mr.RANJEET KUMAR Mr.SUSHANT KUMAR	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
36.	MJC/4643/2014 CONTEMPT IN (CWJC/12470/2012)	4	DR. ARBIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.VIJOY KUMAR SINHA	Mr.BINOD JEE VERMA
37.	MJC/4644/2014 CONTEMPT IN (CWJC/21666/2012)	4	DR. BAIJNATH SINGH vs THE STATE OF BIHAR & ORS	Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD Mr.NITU KUMARI	Mr.NEELU AGRWAL (GA6) Mr.RAJESH PRASAD CHOUDHARY Mr.SARVA DEO SINGH Mr.NAMRATA MISHRA (GA13)
38.	MJC/4645/2014 CONTEMPT IN (CWJC/14676/2001)	4	SMT. TUNKI DEVI & ANR. I vs THE STATE OF BIHAR THROUGH MR. R.K. MAHAJAN THE SECRETARY, PATNA & ORS	Mr.SAJID SALIM KHAN Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.MANOJ KR. AMBASTHA (GP14)
39.	MJC/4647/2014 CONTEMPT IN (CWJC/17980/2013)	4	ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.JAY PRAKASH SINGH	Mr.KUMARI AMRITA (GP10)
40.	MJC/4849/2014 CONTEMPT IN (CWJC/1306/2013)	3	KAMLA KANT RAI vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.RAJIV KUMAR SINGH (GP2) Mr.PRABHAKAR JHA (GP-27)
41.	MJC/4903/2014 RESTORATION IN (CWJC/886/2005)	3	ARUN KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.DR. PANKAJ	Mr.GA-1 S.K. SHARMA Mr.RAJESHWAR SINGH (GA10)
42.	MJC/4915/2014 CONTEMPT IN (CWJC/392/2009)	1	PUSHPA SINHA vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.NAVJOT YESHU Mr.MUKESH KUMAR SINGH	Mr.GP31 BINITA SINGH
43.	MJC/4920/2014 CONTEMPT IN (CWJC/7000/2010)	1	RAJANI MAHTO vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR	Mr.A.UJJWAL (SC25)
44. with	MJC/1274/2015 CONTEMPT IN (CWJC/18580/2012)	3	M/S PATLIPUTRA SHOPPERS PLAZA PVT. LTD. & ANR vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA MISHRA Mr.MANOJ KUMAR Mr.MD. NURUL HODA	Mr.A.UJJWAL (SC25)
45.	CWJC/18580/2012 CONTEMPT	19	M/S PATLIPUTRA SHOPPERS PLAZA PVT. LTD. & ANR vs THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.AJAY KUMAR SHARMA Mr.SAMIR KUMAR	Mr.A.UJJWAL () Mr.ATUL KUMAR PANDEY Mr.BIMAL KUMAR JHA Mr.AJOY KUMAR CHAKRABORTY Mr.KRISHNA MURARI RAWT

PATNA HIGH COURT	190	Monday 24th April, 2017 Mr. Justice Birendra Kumar

Notice: Please take notice that Cr.WJC matters will be taken up as follows :-
(i) Cr. WJC upto the year 2015 - Every Monday (IInd Half).
(ii) Cr. WJC of the year 2016 - Every Tuesday and Wednesday (IInd Half).
(iii) Cr. WJC of the year 2017 - Every Thursday and Friday (IInd Half).

Monday the 24th April 2017
Court No. 36 (AT 10:30 A.M.)
Mr. Justice Birendra Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CR. MISC./10992/2017 R.BAIL IPC 30A EXCR.BAIL-1	5	MINAJ vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SIR PRAMOD KUMAR PANDEY (APP120)	
			FOR ORDERS			
1.	CR. MISC./14167/2017 R. BAIL IPC 307,34R.BAIL-1	3	RAJENDRA SINGH vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI DASHRATH MEHTA (APP157)	
2.	CR. MISC./14432/2017 R.BAIL 7 E.C. ACTR.BAIL-1	3	UPENDRA SINGH vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.NAND KUMAR (APP)	
3.	CR. MISC./14460/2017 R.BAIL IPC 392R.BAIL-1	3	SUJIT GWALA vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SMT. SUMAN KUMARI SINGH (APP164)	
4.	CR. MISC./18294/2017 R.BAIL IPC 341,323R.BAIL-1	1	MD. RIYAZ @ MD. RAYAZ vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.KUSUM RANI	Mr.SRI ARUN KUMAR PANDEY (APP83)	
5.	CR. MISC./18298/2017 R. BAIL IPC 302,20R.BAIL-1	1	PAWAN KESHRI vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY Mr.NILESH KUMAR Mr.SHASHANK SHEKHAR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)	
6.	CR. MISC./18530/2017 R. BAIL 30A EXCISER.BAIL-1	1	VISHWA KARMA KUMAR vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY	Mr.SMT. REENA SINHA (APP163)	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. MISC./48147/2016 R.BAIL 25(1-B)A, 2R.BAIL-1	5	BAM BAM CHOUDHARY vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA Mr.VIVEK KUMAR	Mr.SRI RAJENDRA NATH JHA (APP46)	
2.	CR. MISC./54721/2016 R.BAIL IPC 498A,30R.BAIL-1	3	RAM KUMAR MAHTO vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.SIR PRAMOD KUMAR PANDEY (APP120)	
3.	CR. MISC./17363/2017 R.BAIL IPC 307,147R.BAIL-1	3	ARVIND PANDIT vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.SRI ASHOK KUMAR SINGH (APP213) Mr.ANIL KUMAR CHOUDHARY	
			FOR ADMISSION			
1.	CR. MISC./18285/2017 R. BAIL IPC 224,22R.BAIL-1	1	PAMPAM SINGH @ PAMPAM YADAV @ SINGH JEE vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.SRI GOPESH KUMAR (APP26)	
2.	CR. MISC./18321/2017 R. BAIL IPC 307,14R.BAIL-1	1	KEDAR CHAUDHARY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.SRI ZAINUL ABEDIN (APP196)	
3.	CR. MISC./18339/2017 R.BAIL IPC 461,379R.BAIL-1	1	SHIV SHANKAR CHOUDHARY vs THE STATE OF BIHAR	Mr.DR. SHASHI SHEKHAR KISHORE	Mr.SRI ATUL CHANDRA (APP12)	
4.	CR. MISC./18340/2017 R.BAIL IPC 379,411R.BAIL-1	1	LALBABU MANJHI @ LALBABU RAI vs THE STATE OF BIHAR	Mr.AJAY KR SINGH NO.1	Mr.SRI ASHOK KUMAR (APP220)	
5.	CR. MISC./18369/2017 R.BAIL IPC 25(1-B)R.BAIL-1	1	MISHRI LAL RAI @ MISHRI RAI vs THE STATE OF BIHAR	Mr.MD. KAMALUDDIN Mr.SHASHI KUMAR	Mr.SRI JAI NARAIN THAKUR (APP184)	
6.	CR. MISC./18370/2017 R. BAIL IPC 392R.BAIL-1	1	AJAY DAS @ AJOY DAS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.SRI RAM PRIYA SARAN SINGH (APP52)	
7.	CR. MISC./18376/2017 R.BAIL IPC 30A EXCR.BAIL-1	1	SURENDRA BIND vs THE STATE OF BIHAR	Mr.ABHINAY RAJ	Mr.SMT. SUCHETA YADAV (APP140)	
8.	CR. MISC./18377/2017 R. BAIL IPC 307,38R.BAIL-1	1	SHIV KUMAR DAS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA Mr.RANJEET PATEL	Mr.SRI LAKSHMI KANT SHARMA (APP31)	
9.	CR. MISC./18379/2017 R.BAIL IPC 302 & 2R.BAIL-1	1	SURENDRA PATEL vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.SRI AJAY KUMAR-1 (APP6)	
10.	CR. MISC./18383/2017 R.BAIL IPC 272,273R.BAIL-1	1	SANTOSH KUMAR GUPTA vs THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN	Mr.SRI ANISH CHANDRA (APP183)	
11.	CR. MISC./18384/2017 R. BAIL 30A EXCISER.BAIL-1	1	MD. SHAHABUDDIN vs THE STATE OF BIHAR	Mr.ALOK KUMAR SINGH	Mr.SMT SANGEETA SHARMA (APP58)	

12.	CR. MISC./18385/2017 R. BAIL IPC 302,20R.BAIL-1	1	ANAND MOHAN @ BHULLA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR	Mr.SRI KANHAIYA KISHORE (APP100)
13.	CR. MISC./18386/2017 R.BAIL IPC 414 & 2R.BAIL-1	1	SHAMBHU MEHTA & ANR vs THE STATE OF BIHAR	Mr.DR. SANJAY KUMAR SINGH	Mr.SRI RAJKISHORE SINGH (APP172)
14.	CR. MISC./18389/2017 R. BAIL IPC 498A,1R.BAIL-1	1	BACHCHAN SAHNI @ BACHAN SAHNI vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR ANAND	Mr.SRI AJIT KUMAR (APP73)
15.	CR. MISC./18390/2017 R.BAIL IPC 395,397R.BAIL-1	1	SHANKAR KUMAR @ SHANKAR & ANR vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SRI SATYA NAND SHUKLA (APP130)
16.	CR. MISC./18391/2017 R. BAIL IPC 395,39R.BAIL-1	1	CHHOTU PASWAN & ANR vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
17.	CR. MISC./18396/2017 R.BAIL IPC 395R.BAIL-1	1	ROHIT PANDIT vs THE STATE OF BIHAR	Mr.BRAJESH SAHAY	Mr.SRI RAMESH CHANDRA (APP54)
18.	CR. MISC./18397/2017 R.BAIL 30A EXCISE R.BAIL-1	1	SATENDRA SINGH vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.PRITISH RANJAN	Mr.SRI NAND KISHORE PD (APP38)
19.	CR. MISC./18403/2017 R.BAIL IPC 188 & 3R.BAIL-1	1	DABLU YADAV @ DABLU KUMAR YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.SRI NAND KISHORE PD (APP38)
20.	CR. MISC./18404/2017 R. BAIL IPC 414,42R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
21.	CR. MISC./18405/2017 R.BAIL IPC 302,34 R.BAIL-1	1	BHOGI KUMAR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI RAJENDRA NATH JHA (APP46)
22.	CR. MISC./18406/2017 R. BAIL IPC 366AR.BAIL-1	1	PRAVEEN KUMAR vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.SMT. VEENA RANI PRASADD. (APP68)
23.	CR. MISC./18407/2017 R.BAIL IPC 304B,20R.BAIL-1	1	SANJAY THAKUR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI PREM KUMAR JHA (APP43)
24.	CR. MISC./18409/2017 R.BAIL IPC 302,120R.BAIL-1	1	DOMAN MANDAL & ANR vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
25.	CR. MISC./18410/2017 R. BAIL IPC 304B,2R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.SRI SUNIL KUMAR PANDEY (APP141)
26.	CR. MISC./18412/2017 R.BAIL IPC 420,489R.BAIL-1	1	ASHISH BISWAS vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH	Mr.DR. AJEET KUMAR (APP94)
27.	CR. MISC./18413/2017 R.BAIL 30A EXCISE R.BAIL-1	1	AJAY KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SMT PUSHPA SINHA (APP45)
28.	CR. MISC./18416/2017 R. BAIL 8,22 NDPR.BAIL-1	1	LAXMAN PATEL vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.SRI DASHRATH MEHTA (APP157)
29.	CR. MISC./18418/2017 R.BAIL IPC 302,341R.BAIL-1	1	NANHAKU RISHIDEO vs THE STATE OF BIHAR	Mr.SANJEEV VERMA	Mr.MD. SUFIYAN (APP107) Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY
30.	CR. MISC./18422/2017 R.BAIL IPC 30A EXCR.BAIL-1	1	SATYENDRA KUMAR & ORS vs THE STATE OF BIHAR	Mr.JAY RAM PRASAD Mr.NIRANJAN KUMAR SINGH	Mr.SRI AHMAD ALI (APP5)
31.	CR. MISC./18427/2017 R. BAIL IPC 307,14R.BAIL-1	1	ROSHAN YADAV @ ROSHAN RAJ vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.SRI MUKESHWAR DAYAL (APP37)
32.	CR. MISC./18429/2017 R.BAIL IPC 414,120R.BAIL-1	1	ANUP CHAUDHARY @ JITENDRA vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH	Mr.SRI NITYANAND TIWARY (APP41)
33.	CR. MISC./18430/2017 R.BAIL IPC 498A & R.BAIL-1	1	NANDAN GUPTA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR GUPTA	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
34.	CR. MISC./18433/2017 R. BAIL IPC 409,42R.BAIL-1	1	SANJAY PASWAN vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI NIRMAL KUMAR SINHA (APP199)
35.	CR. MISC./18435/2017 R.BAIL IPC 467,468R.BAIL-1	1	PREM KUMAR YADAV vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR UPADHYAY	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
36.	CR. MISC./18436/2017 R. BAIL IPC 392R.BAIL-1	1	AVINASH RAI vs THE STATE OF BIHAR	Mr.RAMCHANDRA JHA RAMAN Mr.SUBODH KUMAR JHA Mr.PRANAV KUMAR JHA	Mr.SRI BRAJ KISHORE PRASAD (APP90)
37.	CR. MISC./18437/2017 R.BAIL IPC 414 & 2R.BAIL-1	1	MANNU KUMAR @ ABHIMANU vs THE STATE OF BIHAR	Mr.AMRENDRA NARAYAN RAI	Mr.SRI RAM BILASH ROY RAMAN (APP49)
38.	CR. MISC./18440/2017 R. BAIL IPC 302,30R.BAIL-1	1	BINOD YADAV @ NAGENDRA YADAV vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SRI LAKSHMI KANT SHARMA (APP31)
39.	CR. MISC./18446/2017 R.BAIL IPC 353 & 3R.BAIL-1	1	KAMLESH KUMAR @ SADHU RAI @ KAMLESH RAI & ANR vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH Mr.RAKESH MOHAN SINGH	Mr.SRI SHYAM BIHARI SINGH (APP173)

40.	CR. MISC./18447/2017 R.BAIL IPC 272,273R.BAIL-1	1	MANOHAR YADAV vs THE STATE OF BIHAR	Mr.DHANESHWAR PRASAD GUPTA	Mr.SRI NAND KISHORE PD (APP38)
41.	CR. MISC./18451/2017 R.BAIL IPC 409,420R.BAIL-1	1	KUNAL KISHORE SRIVASTAVA vs THE STATE OF BIHAR	Mr.AMARENDRA NARAYAN	Mr.SMT. ANUSUIYA JAISWAL (APP81)
42.	CR. MISC./18453/2017 R.BAIL IPC 304B,20R.BAIL-1	1	RAGHVENDRA YADAV @ RAGWENDRA YADAV @ RAGHUVENDRA SAHNI vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI RAM BACHAN SINGH (APP189)
43.	CR. MISC./18455/2017 R.BAIL IPC 272,273R.BAIL-1	1	SREE NARAIN SAH @ SHIV NARAIN PRASAD vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SHARMA Mr.DEEPAK KUMAR	Mr.SMT. GULNAR BEGAM (APP162)
44.	CR. MISC./18456/2017 R.BAIL IPC 147,148R.BAIL-1	1	BINOD YADAV @ NAGENDAR YADAV vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SRI MANISH KUMAR 2 (APP33)
45.	CR. MISC./18457/2017 R.BAIL IPC 30A,38BR.BAIL-1	1	ANIL KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PANDEY	Mr.MR. MANOJ KUMAR (APP168)
46.	CR. MISC./18462/2017 R.BAIL IPC 420,467R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI AMITESH KUMAR (APP8)
47.	CR. MISC./18463/2017 R.BAIL IPC 395R.BAIL-1	1	MD. MASI @ MASIUR RAHMAN @ MASI & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK	Mr.SRI UPENDRA KUMAR (APP67)
48.	CR. MISC./18464/2017 R. BAIL 30A EXCISER.BAIL-1	1	JAG YADAV vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SRI RAMESH CHANDRA (APP54)
49.	CR. MISC./18465/2017 R.BAIL IPC 302,34R.BAIL-1	1	MUSTAK @ MUSTAK MIYA @ MUSKAN @ MUSKAN MIAN vs THE STATE OF BIHAR	Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
50.	CR. MISC./18467/2017 R. BAIL IPC 170,17R.BAIL-1	1	SHAHID KHAN vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA Mr.MD. MURAD ASHRAF	Mr.SRI AJAY KUMAR JHA (APP243)
51.	CR. MISC./18468/2017 R.BAIL IPC 147,148R.BAIL-1	1	ARUN CHOUDHARY vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.SRI ARBIND KUMAR PANDEY (APP84)
52.	CR. MISC./18472/2017 R.BAIL IPC 302,307R.BAIL-1	1	SUBODH DUBEY vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.ANUJ KUMAR Mr.RAJESH RANJAN	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
53.	CR. MISC./18474/2017 R.BAIL IPC 374 & 2R.BAIL-1	1	MD. SOHRAB MIAN vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI NITYANAND TIWARY (APP41)
54.	CR. MISC./18475/2017 R.BAIL IPC 498A,37R.BAIL-1	1	MD. AZIM vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR	Mr.SRI BINOD KUMAR (APP16)
55.	CR. MISC./18479/2017 R. BAIL IPC 366AR.BAIL-1	1	BIPIN KUMAR vs THE STATE OF BIHAR	Mr.KUNWAR NARAYAN JAMUAR	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
56.	CR. MISC./18480/2017 R.BAIL IPC 498A,30R.BAIL-1	1	RAUSHAN KUMAR vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR Mr.NIVEDITA VERMA	Mr.SRI SUNIL KUMAR PANDEY (APP141)
57.	CR. MISC./18481/2017 R. BAIL IPC 379,41R.BAIL-1	1	DHANJI RAM vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SRI NARSINGH TANTI (APP111)
58.	CR. MISC./18482/2017 R. BAIL IPC 392R.BAIL-1	1	PRAKASH KUMAR PANDEY vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.SMT. ANAMIKA SINHA	Mr.MR. MANOJ KUMAR (APP168)
59.	CR. MISC./18483/2017 R.BAIL IPC 457,380R.BAIL-1	1	VIKRAM KAMTI vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.SRI ARBIND KUMAR PANDEY (APP84)
60.	CR. MISC./18484/2017 R.BAIL IPC 302,120R.BAIL-1	1	MD. SHAKIB @ SHAKIB vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.SRI MATLOOB RAB (APP34)
61.	CR. MISC./18485/2017 R.BAIL IPC 341,376R.BAIL-1	1	SUMAN vs THE STATE OF BIHAR	Mr.RAJEEV NAYAN	Mr.SRI MADAN KUMAR (APP223)
62.	CR. MISC./18486/2017 R. BAIL IPC 498A,3R.BAIL-1	1	SURENDER RAI vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.MD. NAZIR ANSARI (APP106)
63.	CR. MISC./18487/2017 R.BAIL IPC 399,402R.BAIL-1	1	DHANANJAY KEWAT vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.SUDHIR KUMAR UPADHYAY	Mr.SRI S.M. RAHMAN (APP57)
64.	CR. MISC./18491/2017 R. BAIL IPC 341,32R.BAIL-1	1	SATENDRA RAI @ SATAYENDRA RAI @ SATENDRA RAY vs THE STATE OF BIHAR	Mr.KRISHNA KUMAR YADAV Mr.RAVI SHANKER PANKAJ	Mr.SRI MADAN KUMAR (APP223)
65.	CR. MISC./18494/2017 R. BAIL IPC 370,37R.BAIL-1	1	SHYAM SAH @ SHYAM SAH SONI & ANR vs THE STATE OF BIHAR	Mr.RANVIJAY SINGH Mr.MADHUSUDAN RAI	Mr.SRI MITHILESH KUMAR KHARE (APP108)
66.	CR. MISC./18495/2017 R.BAIL IPC 302,147R.BAIL-1	1	SIYA RAM SHAW vs THE STATE OF BIHAR	Mr.SARVAN KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)

67.	CR. MISC./18497/2017 R.BAIL IPC 272,273R.BAIL-1	1	UMA SHANKAR SAHNI vs THE STATE OF BIHAR	Mr.ANAMUL HAQUE Mr.MD. NAJMUL HODDA	Mr.SRI AKHILESHWAR DAYAL (APP74)
68.	CR. MISC./18500/2017 R.BAIL IPC 302,201R.BAIL-1	1	KRISHNA SINGH @ KRISHNA PRASAD SINGH vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR SINGH Mr.RAJIV KUMAR	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
69.	CR. MISC./18503/2017 R.BAIL 17,18 NDPS R.BAIL-1	1	NARENDRA CHAUDHARY @ NARENDRA JAISWAL vs THE STATE OF BIHAR	Mr.PRAVEEN PRAKASH Mr.RAVI RANJAN KUMAR	Mr.SRI LAKSHMI KANT SHARMA (APP31)
70.	CR. MISC./18506/2017 R. BAIL 30A,37B,CR.BAIL-1	1	JAI PRAKASH PASWAN vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.ASHWANI KUMAR TIWARY	Mr.SRI AKSHAY LAL PANDIT (APP75)
71.	CR. MISC./18509/2017 R.BAIL 47 EXCISE AR.BAIL-1	1	FAKIRA MANJHI @ DALHA MANJHI vs THE STATE OF BIHAR	Mr.DEVENDRA PRASAD SINGH Mr.UMA KUMARI	Mr.DR. AJEET KUMAR (APP94)
72.	CR. MISC./18512/2017 R. BAIL IPC 413,4R.BAIL-1	1	ANU THAKUR vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
73.	CR. MISC./18520/2017 R.BAIL 30A EXCISE R.BAIL-1	1	SONU RAJWANSHI vs THE STATE OF BIHAR	Mr.RAJEEV NAYAN	Mr.SRI GAURI SHANKAR GUPTA (APP95)
74.	CR. MISC./18523/2017 R.BAIL IPC 395,412R.BAIL-1	1	SANTOSH RAWANI vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINHA	Mr.SRI AHMAD ALI (APP5)
75.	CR. MISC./18531/2017 R.BAIL IPC 302,307R.BAIL-1	1	KUNAL SINGH @ RANDHIR PRATAP SINGH vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
76.	CR. MISC./19401/2017 R. BAIL IPC 272,2R.BAIL-1	1	BABLU YADAV & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR VERMA Mr.VISHWA MOHAN KUMAR SINHA	Mr.SRI AKSHAY LAL PANDIT (APP75)
77.	CR. MISC./19402/2017 R.BAIL IPC 420,354R.BAIL-1	1	SURESH DAS vs THE STATE OF BIHAR	Mr.RAMA NAND PODDAR Mr.RICHESH ANAND	Mr.SRI KUMAR RANJIT RANJAN (APP211)
78.	CR. MISC./19404/2017 R.BAIL IPC 386,124R.BAIL-1	1	RAM NARESH RAM vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.SRI VINOD SHANKAR MODI (APP188)
79.	CR. MISC./19405/2017 R. BAIL IPC 392R.BAIL-1	1	BANKAR RAY vs THE STATE OF BIHAR	Smt.VEENA KUMARI JAISWAL	Mr.SRI RAM BACHAN SINGH (APP189)
80.	CR. MISC./19406/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	SHAYAM YADAV @ SHYAM KUMAR YADAV vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN	Mr.SRI ABHAY KUMAR - 1 (APP186)
81.	CR. MISC./19407/2017 R. BAIL IPC 302,34R.BAIL-1	1	RAGHUWAR MAHATO @ RAGHUBAR MAHATO vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN	Mr.SRI RAM BACHAN SINGH (APP189)
82.	CR. MISC./19408/2017 R.BAIL IPC 307,341R.BAIL-1	1	MD. IFTEKHAR vs THE STATE OF BIHAR	Mr.JEETENDRA NARAYAN Mr.ANAMIKA	Mr.SRI CHAUBEY JAWAHAR (APP158)
83.	CR. MISC./19410/2017 R.BAIL IPC 419,420R.BAIL-1	1	SHASHI BHUSHAN KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI ATAUR RAHMAN (APP191)
84.	CR. MISC./19415/2017 R.BAIL 20,22,23,24R.BAIL-1	1	UMESH SAH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.PANKAJ KUMAR DUBEY Mr.DEEP ANSHUMAN	Mr.SRI GANESH PRASAD SINGH (APP198)
85.	CR. MISC./19423/2017 R. BAIL IPC 307,14R.BAIL-1	1	SANJIV KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SRI NAVIN KUMAR PANDEY (APP112)
86.	CR. MISC./19424/2017 R.BAIL IPC 302,34 R.BAIL-1	1	KAUSHAL YADAV vs THE STATE OF BIHAR	Mr.SIDHENDRA NARAYAN SINGH	Mr.SRI SHYAM BIHARI SINGH (APP173)
87.	CR. MISC./19426/2017 R. BAIL 30A,38 EXR.BAIL-1	1	SHARVAN KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SMT. MEENA SINGH (APP166)
88.	CR. MISC./19427/2017 R.BAIL 30(A)(D),38R.BAIL-1	1	KRIPAL MANJHI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI BHARAT BHUSHAN (APP156)
89.	CR. MISC./19430/2017 R.BAIL IPC 341,324R.BAIL-1	1	SUNIL DAS @ KALLU vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH	Mr.SRI KHURSHID ANWAR (APP192)
90.	CR. MISC./19431/2017 R.BAIL IPC 307,414R.BAIL-1	1	AJEET KUMAR vs THE STATE OF BIHAR	Mr.RAJ SHEKHAR Mr.MANOJ KUMAR GUPTA	Mr.SRI RAJKISHORE SINGH (APP172)
91.	CR. MISC./19432/2017 R. BAIL IPC 387,34R.BAIL-1	1	CHANDAN YADAV @ CHANDAN KUMAR YADAV vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI SHYAM BIHARI SINGH (APP173)
92.	CR. MISC./19434/2017 R. BAIL IPC 302,20R.BAIL-1	1	DHARMIN RAM @ DHARMENDRA RAM vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.SRI RAJKISHORE SINGH (APP172)
93.	CR. MISC./19435/2017 R.BAIL IPC 395R.BAIL-1	1	KAMLESH PASWAN vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI SATYENDRA PRASAD (APP133)

94.	CR. MISC./19438/2017 R.BAIL IPC 379,411R.BAIL-1	1	AMAR KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR GARG Mr.DINESHWAR PANDEY Mr.AMBUJ NAYAN CHAUBEY Mr.ANIMESH KUMAR Mr.AKHILESH KUMAR PANDEY	Mr.SRI SATYAVARAT VERMA (APP171)
95.	CR. MISC./19441/2017 R.BAIL IPC 304B,20R.BAIL-1	1	PREM CHAND RAM vs THE STATE OF BIHAR	Mr.RUDRA DEO Mr.BINDESHWAR PRASAD SINGH	Mr.SRI HARENDRA PRASAD (APP96)
96.	CR. MISC./19442/2017 R.BAIL 30A EXCISE R.BAIL-1	1	SANJAY KUMAR @ SANJAY KUMAR SAO @ SANJAY KUMAR GUPTA vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)
97.	CR. MISC./19444/2017 R.BAIL IPC 364AR.BAIL-1	1	MD. HASIM vs THE STATE OF BIHAR	Mr.DIWAKAR UPADHYAYA	Mr.SRI ZAINUL ABEDIN (APP196)
98.	CR. MISC./19445/2017 R. BAIL 25(1-B)A,2R.BAIL-1	1	CHUNCHUN SAHNI @ CHUNNU SAHNI vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.SRI UDAY PRATAP SINGH (APP178)
99.	CR. MISC./19446/2017 R.BAIL IPC 307,394R.BAIL-1	1	HABIB MIYAN @ MD. HABIB vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.SRI RAM BACHAN SINGH (APP189)
100.	CR. MISC./19448/2017 R. BAIL IPC 376 & R.BAIL-1	1	MAHBUB ALAM @ MEHBUB ALAM vs THE STATE OF BIHAR	Mr.MD. ANJUM AKHTER	Mr.SRI TAPESHWAR SHARMA (APP170)
101.	CR. MISC./19452/2017 R. BAIL IPC 272,27R.BAIL-1	1	SAMO DEVI & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI INDRA KUMAR SINGH (APP174)
102.	CR. MISC./19459/2017 R.BAIL IPC 272,273R.BAIL-1	1	RAVI MAHTO vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR THAKUR Mr.NARENDRA KUMAR	Mr.SRI DINESH SINGH (APP21)
103.	CR. MISC./19463/2017 R.BAIL IPC 394R.BAIL-1	1	RAMASHISH RAJBHAR @ CHATURI RAJBHAR vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.MANISH RAI SHARMA	Mr.SRI AMIT KUMAR RAKESH (APP179)
104.	CR. MISC./19464/2017 R. BAIL 37B,30A EXR.BAIL-1	1	BIJAY SINGH & ORS vs THE STATE OF BIHAR	Mr.AMRENDRA NARAYAN RAI	Mr.SRI UDAY PRATAP SINGH (APP178)
105.	CR. MISC./19465/2017 R. BAIL IPC 399,40R.BAIL-1	1	CHHOTU KUMAR vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI ANANT KUMAR (APP237)
106.	CR. MISC./19467/2017 R.BAIL IPC 272,273R.BAIL-1	1	UMA DEVI vs THE STATE OF BIHAR	Mr.PURUSHOTAM SHARMA Mr.AJIT KUMAR SINGH	Mr.SRI SANJAY KUMAR SINGH (APP193)
107.	CR. MISC./19468/2017 R. BAIL IPC 366A,3R.BAIL-1	1	SURESH MAHTO @ ASHOK @ ASHOK MAHTO vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
108.	CR. MISC./19469/2017 R.BAIL IPC 307,341R.BAIL-1	1	ASHOK YADAV vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH	Mr.SRI ASHOK KUMAR SINGH (APP213)
109.	CR. MISC./19471/2017 R.BAIL IPC 414R.BAIL-1	1	CHANDAN RAJBANSHI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.NIVEDITA NIRVIKAR	Mr.SRI KHURSHID ANWAR (APP192)
110.	CR. MISC./19473/2017 R.BAIL 30A EXCISE R.BAIL-1	1	RAJESH MAHTO & ANR vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.MD. ANSARUL HAQUE (APP159)
111.	CR. MISC./19476/2017 R.BAIL IPC 272,273R.BAIL-1	1	JAGDISH PRASAD SINGH vs THE STATE OF BIHAR	Mr.LALAN KUMAR	Mr.SRI AKSHAY LAL PANDIT (APP75)
112.	CR. MISC./19478/2017 R.BAIL 30A EXCISE R.BAIL-1	1	CHANDRA SHEKHAR SINGH vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI ARUN KUMAR PANDEY (APP83)
113.	CR. MISC./19480/2017 R.BAIL IPC 356,376R.BAIL-1	1	AMIR KUMAR MAHTO vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.SRI MITHILESH KUMAR KHARE (APP108)
114.	CR. MISC./19482/2017 R.BAIL 30A,35C EXCR.BAIL-1	1	CHANNU @ CHUNNU MANDAL @ CHANDAN MANDAL vs THE STATE OF BIHAR	Mr.ANANT KUMAR-1	Mr.SRI MANOJ KUMAR - 1 (APP185)
115.	CR. MISC./19483/2017 R. BAIL IPC 302,34R.BAIL-1	1	BRAJ KISHORE SINGH @ JATTA SINGH @ JAITA SINGH @ BRIJ KISHORE SINGH vs THE STATE OF BIHAR	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP	Mr.SMT. ASHA DEVI (APP85)
116.	CR. MISC./19499/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	GUDDU CHAURASIYA @ GUDDU PRASAD CHAURASIYA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.SRI AJAY KUMAR-1 (APP6)
117.	CR. MISC./19505/2017 R.BAIL 30A,30D EXCR.BAIL-1	1	MORANGMAY HEMBRAM vs THE STATE OF BIHAR	Mr.RANJEET CHOUBEY	Mr.SMT. REENA SINHA (APP163)

(AFTER THE ABOVE OR AT 12.00 NOON WHICHEVER IS EARLIER)

FOR ADMISSION

1.	CR. MISC./42939/2016 R.BAIL IPC 307, 34R.BAIL-1	6	ALLAUDDIN KHAN vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA	Mr.MD. ARIF (APP105)
2.	CR. MISC./4152/2017 R.BAIL IPC 302,307R.BAIL-1	4	MD. MOZAMMIL vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.SRI TAPESHWAR SHARMA (APP170) Mr.PRABHAT KUMAR SINGH

3.	CR. MISC./5518/2017 R. BAIL IPC 385,38R.BAIL-1	4	VINOD SINGH vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.SRI ANIL PRASAD SINGH (APP210)
4.	CR. MISC./6026/2017 R. BAIL IPC 302,3R.BAIL-1	3	RAJENDRA YADAV vs THE STATE OF BIHAR	Mr.ASHUTOSH KUMAR	Mr.SRI BINOD KUMAR 2 (APP88)
5.	CR. MISC./6808/2017 R. BAIL 25(1-B)A,2R.BAIL-1	5	NEELMANI THAKUR @ BARKA THAKUR vs THE STATE OF BIHAR	Mr.RABINDRA KUMAR PRIYADARSHI	Mr.SRI AJAY KUMAR - 2 (APP71)
6.	CR. MISC./8967/2017 R.BAIL IPC 302,307R.BAIL-1	5	ANOJ CHAUDHARY vs THE STATE OF BIHAR	Mr.HARI MOHAN MISHRA	Mr.SRI MADHURANAND JHA (APP102) Mr.DHARMENDRA JHA Mr.TRIPURARI SHARAN
7.	CR. MISC./9099/2017 R. BAIL 20,22 NDPSR.BAIL-1	4	SURENDRA GIRI vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI Mr.VIJAY ANAND	Mr.SRI LALAN KUMAR (APP224) Mr.SHAIL KUMARI (CGC)
8.	CR. MISC./10325/2017 R. BAIL IPC 413,4R.BAIL-1	3	MD. AFTAB ALAM vs THE STATE OF BIHAR	Mr.DHARMESH KUMAR	Mr.SRI RAJENDRA NATH JHA (APP46)
9.	CR. MISC./10382/2017 R. BAIL IPC 452,4R.BAIL-1	3	BARUN YADAV vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.SMT. VEENA RANI PRASADD. (APP68)
10.	CR. MISC./10931/2017 R.BAIL IPC 120B & R.BAIL-1	6	VINOD KUMAR DAS @ BINOD KUMAR @ BINOD KUMAR DAS vs THE STATE OF BIHAR THROUGH C. B. I. (A C B), PATNA	Mr.HEMANT KUMAR	Mr.BIPIN KUMAR SINHA (SC,CBI)
11.	CR. MISC./10997/2017 R.BAIL IPC 394R.BAIL-1	4	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH Mr.PRADHAN MURLI MANOHAR PRASAD Mr.RANJAN KUMAR MISHRA Mr.RAJU KUMAR	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
12.	CR. MISC./11270/2017 R.BAIL IPC 302,34R.BAIL-1	3	KAILU YADAV vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PANDEY	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
13.	CR. MISC./11375/2017 R. BAIL IPC 272,27R.BAIL-1	3	MD. MOSIN @ MOSIN & ANR vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.SRI BHARAT BHUSHAN (APP156) Mr.RAVINDER KUMAR SHARMA Mr.S. D. SANJAY(ASG)
14.	CR. MISC./11384/2017 R.BAIL IPC 366A,37R.BAIL-1	3	SHYAM SUNDER KUMAR RAM @ SHYAM SUNDER KR. RAM vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.SMT. ASHA DEVI (APP85)
15.	CR. MISC./11404/2017 R.BAIL IPC 364A,34R.BAIL-1	3	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.MANISH KUMAR -3 Mr.MANINDRA KISHORE SINGH	Mr.SRI ANIL KUMAR (APP78)
16.	CR. MISC./11480/2017 R.BAIL IPC 392,395R.BAIL-1	3	HABIB MIAN @ MD. HABIB @ HABIA vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.SRI PARMANAND KUMAR (APP244)
17.	CR. MISC./12307/2017 R.BAIL IPC 302,120R.BAIL-1	3	AKASH KUMAR KESHARI @ GOLU vs THE STATE OF BIHAR	Mr.KUMAR RAJEEV Mr.KUMAR KAUSHLENDRA	Mr.SRI AKHILESHWAR DAYAL (APP74)
18.	CR. MISC./12644/2017 R.BAIL IPC 392R.BAIL-1	4	CHHOTU @ AJAY SAHNI vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.SRI ANANT KUMAR (APP237)
19.	CR. MISC./12659/2017 R.BAIL IPC 302,34R.BAIL-1	4	PAPPU PASWAN vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA Mr.SUNIL KUMAR SINGH Mr.SHASHI KANT	Mr.SRI RANA RANDHIR SINGH (APP209)
20.	CR. MISC./12673/2017 R. BAIL IPC 376D,1R.BAIL-1	4	RANJEET SAHU @ RANJEET KUMAR SAHU & ORS vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SRI NAVIN KUMAR PANDEY (APP112)
21.	CR. MISC./12795/2017 R. BAIL IPC 395,39R.BAIL-1	4	DABLU SINGH vs THE STATE OF BIHAR	Mr.SANDEEP PATIL	Mr.SRI RAJENDRA NATH JHA (APP46)
22.	CR. MISC./12828/2017 R. BAIL IPC 307 & R.BAIL-1	3	PINTU DAS @ KRISHNA DAS vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.SRI PANCHANAND PANDIT (APP115)
23.	CR. MISC./12836/2017 R.BAIL IPC 376,511R.BAIL-1	4	SHIV KUMAR @ SHIVJI vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
24.	CR. MISC./12852/2017 R. BAIL 30A EXCISER.BAIL-1	3	RAMESHWAR RAUT @ RAM ISHWAR RAUT vs THE STATE OF BIHAR	Mr.ALOK KUMAR JHA	Mr.SRI SHANTANU KUMAR (APP136)
25.	CR. MISC./12855/2017 R. BAIL IPC 379R.BAIL-1	3	MD. SONU @ SONU @ MIR KHUSRU @ MIR KHUSRO vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.DR. INDIWAR KUMARI (APP22)
26.	CR. MISC./12862/2017 R. BAIL IPC 188,29R.BAIL-1	3	RAM KRISHNA MAHTO @ BHOLA MAHTO @ RAM KISHOR MAHTO vs THE STATE OF BIHAR	Mr.SHIWESH CHANDRA MISHRA	Mr.SMT. NIRMALA KUMARI (APP167)
27.	CR. MISC./12886/2017 R. BAIL IPC 461,3R.BAIL-1	3	MANISH KUMAR SAHNI @ MANISH KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SRI YOGENDRA KUMAR (APP200)

28. with	CR. MISC./12902/2017 R. BAIL IPC 302,20R.BAIL-1	3	HARNESHWAR OJHA @ BADAK OJHA vs THE STATE OF BIHAR	Mr.UDAY PRASAD SINGH Mr.TRIPURARI SHARAN PANDEY	Mr.UDAY CHANDRA PRASAD(APP) Mr.SHIVA SHANKAR PRASAD SINGH
29.	CR. MISC./16535/2017 R. BAIL IPC 302,20 R.BAIL-1	3	MURLIDHAR OJHA vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR	Mr.SRI MUKESHWAR DAYAL ()
30.	CR. MISC./12916/2017 R. BAIL IPC 304B,3R.BAIL-1	3	GANESH MANDAL vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.SRI MADAN KUMAR (APP223)
31.	CR. MISC./12918/2017 R. BAIL IPC 457,38R.BAIL-1	3	CHHOTU KUMAR @ RAJ KUMAR @CHHOTA vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.SRI MURLIDHAR (APP110)
32.	CR. MISC./12919/2017 R. BAIL IPC 363,36R.BAIL-1	3	BABITA DEVI vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI SANJAY KUMAR SINGH (APP193)
33.	CR. MISC./12921/2017 R. BAIL IPC 370,37R.BAIL-1	3	RANJEET SAHANI vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
34.	CR. MISC./12925/2017 R. BAIL IPC 363,36R.BAIL-1	3	MD. ALAM vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.SMT. SUMAN KUMARI SINGH (APP164)
35.	CR. MISC./12937/2017 R. BAIL IPC 372,37R.BAIL-1	3	SHABNAM @ GUDDI @ SHABNAM KHATOON vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI SHYAM BIHARI SINGH (APP173)
36.	CR. MISC./13172/2017 R.BAIL IPC 366A,12R.BAIL-1	3	BINOD THAKUR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SUBODH KUMAR	Mr.SRI AKSHAY LAL PANDIT (APP75)
37.	CR. MISC./13210/2017 R. BAIL IPC 406,42R.BAIL-1	3	MD. MERAJ vs THE STATE OF BIHAR	Mr.SATYAVRAT VERMA Mr.SHASHANK CHANDRA	Mr.SRI MATLOOB RAB (APP34)
38.	CR. MISC./13211/2017 R.BAIL IPC 307,342R.BAIL-1	3	UMESH SAHNI @ DINESH SAHNI vs THE STATE OF BIHAR	Mr.PRADEEP KUMAR SINHA Mr.PUNAM SHRIVASTAVA	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
39.	CR. MISC./13213/2017 R. BAIL IPC 376 & R.BAIL-1	3	SHIV NANDAN BABA vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.SRI SATYAVARAT VERMA (APP171)
40.	CR. MISC./13237/2017 R. BAIL IPC 376,34R.BAIL-1	3	SANJAY SINGH @ SANJAY KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.SRI PARMANAND PRASAD (APP116)
41.	CR. MISC./13238/2017 R. BAIL IPC 457,38R.BAIL-1	3	MUNNA MUSHAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR ROY	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
42.	CR. MISC./13266/2017 R.BAIL IPC 395,364R.BAIL-1	3	KAMLESH YADAV vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.SRI RAJKISHORE SINGH (APP172)
43.	CR. MISC./13269/2017 R.BAIL IPC 376,511R.BAIL-1	3	ROHIT PASWAN & ANR vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.AVNISH KUMAR SINGH Mr.KUMARI RANJANA BHARTI	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
44.	CR. MISC./13270/2017 R.BAIL IPC 420,379R.BAIL-1	3	SUBHASH PODDAR vs THE STATE OF BIHAR	Mr.INDRAJIT KUMAR	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
45.	CR. MISC./13275/2017 R.BAIL IPC 306,120R.BAIL-1	3	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.RAJESH RANJAN KUMAR	Mr.SRI NIRMAL KUMAR SINHA (APP199)
46.	CR. MISC./13279/2017 R.BAIL IPC 30A EXCR.BAIL-1	3	DEEPAK KUMAR & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINHA	Mr.SRI DINESH SINGH (APP21)
47.	CR. MISC./13281/2017 R.BAIL IPC 414,34R.BAIL-1	3	MD. ASLAM @ ASLAM vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH Mr.VIJAY KISHORE BHARTI	Mr.SRI PRANAV KUMAR (APP207)
48.	CR. MISC./13302/2017 R. BAIL IPC 498A,R.BAIL-1	3	SHAMBHU KUMAR @ SHAMBHU KUMAR AGRAWAL vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.PRAVIN KUMAR Mr.NILESH KUMAR Mr.SHASHANK SHEKHAR	Mr.SRI RAMESH CHANDRA (APP54)
49.	CR. MISC./13303/2017 R.BAIL IPC 302,364R.BAIL-1	3	AMRENDRA PANDEY vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
50.	CR. MISC./13309/2017 R. BAIL 30A EXCISER.BAIL-1	3	ISMAIL vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINGH	Mr.DR. RABINDRA KUMAR (APP206)
51.	CR. MISC./13322/2017 R.BAIL IPC 302,307R.BAIL-1	3	SANJAY PATEL vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SRI HARENDRA PRASAD (APP96)
52.	CR. MISC./13326/2017 R.BAIL 8,20(B)(II)R.BAIL-1	3	DINESH SINGH vs STATE OF BIHAR & ANR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.AVINASH SHEKHAR	Mr.SRI AHMAD ALI (APP5) Mr.ANSHUMAN SINGH (CGC)

53.	CR. MISC./13339/2017 R.BAIL IPC 272,273R.BAIL-1	3	LAL BABU PASI vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR	Mr.SRI SUNIL KUMAR PANDEY (APP141)
54.	CR. MISC./14176/2017 R.BAIL IPC 395,412R.BAIL-1	4	KRISHNA CHAUHAN @ KRISHNA CHAUDHARY vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH	Mr.SRI S. EHTESHAMUDDIN (APP56)
55.	CR. MISC./14301/2017 R.BAIL 4,6 POCSO AR.BAIL-1	3	RAGHUBAR SAH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SMT. PRONATI SINGH (APP44)
56.	CR. MISC./14307/2017 R.BAIL IPC 302,34R.BAIL-1	3	NARESH RAM vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH Mr.SUBHASH PATEL	Mr.SRI RAM BILASH ROY RAMAN (APP49) Mr.SANJAY KUMAR PANDEY NO-5
57.	CR. MISC./14312/2017 R. BAIL IPC 356,37R.BAIL-1	3	MANTU KUMAR @ SARAS YADAV vs THE STATE OF BIHAR	Mr.UMA SHANKAR PRASAD SINGH	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
58.	CR. MISC./14316/2017 R.BAIL IPC 307,341R.BAIL-1	3	BINOD MANDAL vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI PREM KUMAR JHA (APP43)
59.	CR. MISC./14320/2017 R. BAIL IPC 399,40R.BAIL-1	3	RAM PRAVESH BHUIAN vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD	Mr.SRI AHTASH ALI KHAN (APP4)
60.	CR. MISC./14344/2017 R. BAIL IPC 147,14R.BAIL-1	3	NAJARDIN MADARI @ NAJARUDDIN MADARI & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.SRI RAJENDRA NATH JHA (APP46)
61.	CR. MISC./14354/2017 R. BAIL 17,18 NDPSR.BAIL-1	3	ANIL KUMAR DANGI @ ANIL KUMAR @ ANIL DANGI vs THE UNION OF INDIA THROUGH DIRECTOR, NARCOTIC CELL, PATNA & ANR	Mr.SATISH KUMAR SINHA	Mr.SRI AJAY KUMAR - 2 (APP71) Mr.S.D. SANJAY (ASG) Mr.SHAIL KUMARI (CGC)
62.	CR. MISC./14366/2017 R.BAIL IPC 302,201R.BAIL-1	3	MISTER MISKAR @ MISTER ALAM vs THE STATE OF BIHAR	Mr.CHANDRA KANT	Mr.SRI RAJESH KUMAR (APP48)
63.	CR. MISC./14392/2017 R.BAIL IPC 376,313R.BAIL-1	3	RAHBAR IQUBAL @ R. EQUBAL vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
64.	CR. MISC./15849/2017 R.BAIL IPC 304B,34R.BAIL-1	3	CHANDO YADAV vs THE STATE OF BIHAR	Mr.DEEP NISHI Mr.RAJESH KUMAR Mr.DEEP ANSHUMAN	Mr.SRI ARUN KUMAR PANDEY (APP83)
65.	CR. MISC./15859/2017 R. BAIL IPC 396,41R.BAIL-1	3	PREMJEET KUMAR @ AMARJEET KUMAR vs THE STATE OF BIHAR	Mr.RITESH KUMAR SINGH Mr.NARENDRA KUMAR SINGH	Mr.SRI SURESH PRASAD SINGH (APP230) Mr.INDESHWARI PD.MANDAL
66.	CR. MISC./15906/2017 R.BAIL IPC 392R.BAIL-1	3	RANJEET KUMAR @ MATIYA vs THE STATE OF BIHAR	Mr.NITYANAND KUMAR	Mr.SRI RAM SUMIRAN ROY (APP240)
67.	CR. MISC./15908/2017 R.BAIL 3(A)RP(UP) R.BAIL-1	3	MD. ILIAS @ BANTHA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SRI RAJKISHORE SINGH (APP172)
68.	CR. MISC./15921/2017 R.BAIL 25(1-B)A,26R.BAIL-1	3	PURAN MIAN vs THE STATE OF BIHAR	Mr.BRAJESH SAHAY	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
69.	CR. MISC./16281/2017 R.BAIL 25(1-B)A,26R.BAIL-1	3	DHURI PASWAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.PUJA	Mr.SRI BHARAT LAL (APP15)
70.	CR. MISC./16296/2017 R. BAIL 30A EXCISER.BAIL-1	3	SHIVA KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI SATYA NAND SHUKLA (APP130)
71.	CR. MISC./16301/2017 R.BAIL IPC 272,273R.BAIL-1	3	MUNESHWAR RAI vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.SRI BINOD KUMAR 3 (APP89)
72.	CR. MISC./16303/2017 R. BAIL IPC 397,41R.BAIL-1	3	NITISH KUMAR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SMT. PRONATI SINGH (APP44)
73.	CR. MISC./16309/2017 R.BAIL IPC 30A EXCR.BAIL-1	3	MUKESH KUMAR GUPTA & ANR vs THE STATE OF BIHAR	Mrs.RANI KUMARI	Mr.SMT. VEENA RANI PRASADD. (APP68)
74.	CR. MISC./16400/2017 R. BAIL IPC 498A,3R.BAIL-1	3	VIMAL CHAUDHARY vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI NITYANAND TIWARY (APP41)
75.	CR. MISC./17335/2017 R. BAIL IPC 272,27R.BAIL-1	3	AJEET KUMAR vs THE STATE OF BIHAR	Mr.HARENDRA PRASAD	Mr.SMT. NIRMALA KUMARI (APP167)

(AT 2:15 P.M.)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. WJC/1101/2013	13	RAVI PRAKASH PATHAK vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA & ORS.	Mr.MANISH KUMAR NO-2	Mr.ANJANI KUMAR (AAG10) Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.ASHHAR MUSTAFA

2.	CR. WJC/780/2015	5	RAM SUBAS RAI vs THE STATE OF BIHAR, THROUGH THE SECRETARY, DEPARTMENT OF HOME (POLICE) GOVT. OF BIHAR, OLD SECRETARIAT, PATNA & ORS	Mr.DRONACHARYA Mr.ARGHESH KUMAR	Mr.M.K. MISHRA (GP 25) Mr.RAVINDRA KUMAR Mr.ANIL KR.SINGH (GP26)

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FOR ADMISSION

1.	CR. WJC/896/2015	5	SARITA KUMARI vs THE STATE OF BIHAR THROUGH SUPERINTENDENT OF POLICE, SHEIKHPURA & ORS	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.RAVI BHARDWAJ	Mr.U.S.S. SINGH (GP-01) Mr.DHANANJAY KUMAR Mr.AMIR ALAM
2.	CR. WJC/1323/2015	4	SMT. SABNAM DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS.	Mr.PRITISH KUMAR LAL	Mr.SC17-ARBIND KUMAR 2 Mr.NAGENDRA PD.YADAV (SC23)
3.	CR. WJC/1136/2012	23	VIKAS SINGH & ANR. vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HOME GOVERNMENT OF BIHAR & ORS.	Mr.AMIT BHUSHAN Mr.MANOJ KUMAR Mr.RAVI BHATIA Mr.ASHOK KR.SINGH	Mr.RAKESH KR SAMRENDRA (SC21) Mr.SHIVA SHANKAR PRASAD SINGH Mr.KUMAR MANISH (SC-21) Mr.KUMAR MANISH (SC 5)
4.	CR. WJC/619/2013 13 P/C ACT	10	RAMESH PATHAK vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Mr.RAKESH KUMAR Mr.UMESH PATHAK	Mr.RAJEEV RANJAN PRASAD Mr.RAMAKANT SHARMA Mr.AKHILASHWAR PD SINGH Mr.BIRJU PRASAD (GP13) Mr.D.B.SINGH(GP-9)
5.	CR. WJC/676/2013	11	MD. SADIQUE vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME & ORS.	Mr.SHAILENDRA KUMAR JHA Mr.NIRANJAN PD. SINGH	Mr.MANIKANT MISHRA (GP25) Mr.SHAMBHU NATH JHA Mr.RAM YASH SINGH Mr.ANIL KR.SINGH (GP26)
6.	CR. WJC/1011/2013 CONVERTED FROM CR. IN (CR. MISC./27213/2009)	6	JAGAT LAL vs STATE OF BIHAR & ANR	Mr.SHREE KANT PANDEY	Mr.SHAILENDRA KUMAR 1 (APP)
7.	CR. WJC/89/2014	4	RANJEET KUMAR RAJAK vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR , PATNA & ORS.	Mr.RAKESH KUMAR Mr.UMESH PATHAK	Mr.RAJIV KUMAR SINGH (GP2) Mr.RAJEEV RANJAN PRASAD Mr.PRABHAKAR JHA (GP-27)
8. with	CR. WJC/1029/2014	6	BRAJ BHUSHAN PRASAD SINHA vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS.	Mr.BISHNU KANT DUBEY Mr.CHANDAN JHA Mr.RANJIT KUMAR Mr.AMLESH KUMAR VARMA	Mr.JAWAHAR PD. KARN (AAG4) Ms.SONI SHRIVASTAVA
9.	CR. WJC/606/2014 CONVERTED FROM(CR. CR. WJC	4	SHUKDEO OJHA vs THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR	Ms.D.P. TIWARY (APP) Mr.VISHWANATH PD. SINHA
10.	CR. WJC/1202/2014	11	DR. RAM RAJ SINGH @ RAM RAI SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJ NANDAN PRASAD SINGH Mr.AMIT ANAND	Mr.NARSINGH TANTI(APP) Mr.GIRIJISH KUMAR
11.	CR. WJC/348/2015	13	MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr.SUMEET KUMAR SINGH Mr.SHYAM KUAMR	Mr.MD.NADIM SERAJ(GP-20) Mr.AWADHESH KUMAR
12.	CR. WJC/399/2015	8	MANTU SHARMA @ PRADUMAN SHARMA & ANR. vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS.	Mr.RAJESH KUMAR SINGH Mr.SHIW KUMAR PRABHAKAR Mr.ARVIND KUMAR SHARMA	Mr.V.N.P.SINHA(FOR EOU) Mr.SHARAD KUMAR SINHA Ms.SONI SHRIVASTAVA Mr.SITA R.YADAV (GP16)
13.	CR. WJC/403/2015	8	RAKESH KUMAR SINGH @ PAPPU SINGH vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ANR	Mr.VINAY MISTRY Mr.SAMIR KUMAR	Mr.SC23-KR.PRIYA RANJAN Mr.ANIRBAN KUNDU (SC24)
14.	CR. WJC/430/2015	8	PUNAM BHARATI & ORS vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME AFFAIRS, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAJ SHEKHAR	Mr.S.KUMAR (SC 5) Mr.RANJIT PRASAD Mr.ANANT PD.SINGH (SC15)
15.	CR. WJC/532/2015	9	ARVIND KUMAR I.F.S. vs THE STATE OF BIHAR, THROUGH THE PR. SECRETARY, VIGILANCE DEPTT., BIHAR GOVT., PATNA & ORS	Mr.ARVIND KUMAR I.F.S.	Mr.RAMAKANT SHARMA (LAW OFF. VIG)

16.	CR. WJC/651/2015	5	BANSH NARAYAN UPADHYAY vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AJAY(GA-12)
	**				
17.	CR. WJC/652/2015	12	RAJ KUMAR AGRAWAL vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL Mr.HEMANT KUMAR	Mr.SANDEEP KUMAR (GA 8) Mr.BRAJENDRA NATH PANDEY
18.	CR. WJC/680/2015	9	NILAM ROY vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ALOK RANJAN	Mr.AJAY BIHARI SINHA (SC19)
19.	CR. WJC/772/2015	7	ANIL KUMAR vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF HOME , GOVT. OF BIHAR, PATNA & ORS	Mr.VIBHUTI RANJAN SONVADRA	Mr.YOGENDRA PD. SINHA (AAG15)
20.	CR. WJC/782/2015	5	KAMESHWAR SINGH & ORS vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT	Mr.ABHINAY RAJ	Mr.ANIL KUMAR (GP-23) Mr.DINESH JHA Mr.MADHAW PD.YADAV (GP23)
21.	CR. WJC/783/2015	5	HARI NARAIN RAI vs THE STATE OF BIHAR THROUGH THE SECRETARY LAW DEPARTMENT BIHAR, PATNA & ANR.	Mr.BINIT KUMAR	Mr.GAUTAM BOSE (AAG8) Mr.ASHHAR MUSTAFA Mr.R.B.PD.YADAV (AAG11) Mr.MD.MURAD ASHRAF
22.	CR. WJC/816/2015	8	ANIRUDH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR AGRAWAL Mr.AJIT RANJAN KUMAR Mr.HARENDRA KUMAR SINGH	Mr.GP4-UMA SHANKAR Mr.MUJTABAUL HAQUE (GP12)
23.	CR. WJC/858/2015	6	DR. KUMARI MEENA & ANR vs STATE OF BIHAR THROUGH D.G.P. BIHAR, PATNA & ANR	Mr.AMIT ANAND Mr.SRI RAM CHANDRA PANDEY	Mr.P.N. SAHI (AAG-10) Mr.RAMAKANT SHARMA
24.	CR. WJC/875/2015	8	ARJUN PRASAD SAH @ ARJUN SAH vs THE STATE OF BIHAR THROUGH THE COMMISSIONER OF FOOD SAFETY BIHAR, PATNA & ORS	Mr.GYANAND ROY	Mr.AJEET KUMAR (SC28) Mr.INDRADEO PRASAD (SC27)
25.	CR. WJC/878/2015	6	SHIV KUMAR BHAGAT @ MUNNA BHAGAT vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, SITAMARHI & ANR	Mr.SATYABIR BHARTI	Mr.ASHOK KUMAR KESHRI (AAG11)
26.	CR. WJC/890/2015	5	SANDEEP GAUTAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA NEW SECRETARIATS BAILEY ROAD, PATNA & ORS	Mr.GIRIJISH KUMAR	Mr.ARBIND KUMAR-II(SC-13) Mr.SYED IQBAL AHMAD (SC20)
27.	CR. WJC/956/2015	6	BHARDULI RAI vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, GOPALGANJ & ORS	Mr.UTSAV KUMAR Mr.APURVA KUMAR Mr.KUMAR VIKRAM Mr.AKSHAY LAL PRASAD	Mr.SMT. N. MISHRA (GA-13) Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI
28.	CR. WJC/965/2015	8	AFSHAN KHATOON & ORS. vs THE STATE OF BIHAR & ORS	Mr.KHATIM REZA Mr.SYED FIROZ RAZA	Mr.BINITA SINHA(GP-31) Mr.RASHID IZHAR Mr.SYED QUISAR HASAN Mr.TABISH SHARFUDDIN Mr.MD.NADIM SERAJ (GP5)
29.	CR. WJC/985/2015	5	SRI SRI 108 RAM JEE, SRI LAXMAN JEE, SRI JANKI JEE SATH HI HANUMAN JEE THROUGH SEVAIT NAMELY BAIDYANATH MALLICK vs THE STATE OF BIHAR THROUGH ITS COLLECTOR CUM DISTRICT MAGISTRAGE, DARBHANGA & ORS.	Mr.MD. SHAHNAWAZ ALI	Mr.PRASHANT PRATAP Mr.GIRISH CHANDRA JHA
30.	CR. WJC/1026/2015	4	MD. SAHJAD ALAM vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.M.K.PATHAK(SC-7) Mr.GAJENDRA PD.YADAV (SC17)
31.	CR. WJC/1029/2015	5	PRAMOD KUMAR CHOUDHARY vs THE STATE OF BIHAR THROUGH D.G.P. BIHAR AT PATNA & ORS	Mr.AMIT ANAND Mr.SRI RAM CHANDRA PANDEY	Mr.MANIKANT MISHRA (GP25) Mr.ANIL KR. SINGH (GP26)

32.	CR. WJC/1036/2015	5	SAMIM AKHATAR vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA & ORS.	Mr.AMARENDRA NARAYAN Mr.DEEPAK KUMAR	Mr.M.K. SINGH (SC-1) Mr.PANKAJ KUMAR(SC-12)
33.	CR. WJC/1038/2015	5	ABHA KUMARI vs THE STATE OF BIHAR THROUGH DIRECTOR, VIGILANCE, GOVT. OF BIHAR, PATNA & ORS	Mr.CHOUDHARY SHYAM NANDAN Mr.KRISHNA KUMAR YADAV	Mr.ARVIND KUMAR NO.1 (SC 13) Mr.RAMAKANT SHARMA Mr.BIJAY SHANKAR CHOUBEY Mr.SYED IQBAL AHMAD (SC20)
34.	CR. WJC/1053/2015	5	BRAJ NANDAN SINHA vs THE STATE OF BIHAR THROUGH THE LAW SECRETARY. GOVT OF BIHAR, PATNA & ANR.	Mr.DR. ALOK KUMAR SINHA Mr.MRS. RAJ RASHMI SINHA	Mr.JAY RAM PRASAD Mr.SUNIL KUMAR MANDAL (SC3)
35.	CR. WJC/1070/2015	4	RANVEER KUMAR PODDAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA & ORS.	Mr.ANSUL Mr.ANUJ KUMAR	Mr.NADEEM SERAJ (GP 20)
36.	CR. WJC/1073/2015	6	ROSHAN KUMAR SINHA vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, NEW SECRETARIAT, PATNA & ORS	Mr.SUBODH KUMAR BARNWAL	Mr.R.ROY(GP-5) Smt.SMT. SUDHA AMBASTHA
37.	CR. WJC/1086/2015	5	MR. NIGEL CHARLES HARRIS @ NAIJEY HARRIS & ORS vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR & ORS	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.MUKESH Mr.AJIT KUMAR	Mr.P. SINGH (GP 27) Mr.ASHUTOSH KUMAR ROY Mr.DHANENDRA CHAUBEY Mr.AMARENDRA KUMAR Mr.AJAY KR.RASTOGI (AAG10)
38.	CR. WJC/1097/2015	4	MAMTA DEVI @ MADHU vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME OFFISERS & ORS.	Mr.NARESH DASS Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV	Mr.RAJESH KUMAR (GP 19) Mr.MADANJEET KUMAR (GP20)
39.	CR. WJC/1098/2015	3	MANISHA KUMARI vs THE UNION OF INDIA THROUGH THE CHAIRMAN RAILWAY BOARD, DELHI & ORS	Mr.SHUBHESH PANDEY	Mr.NASIM YAHYA (GP 13) Mr.MAHESH PRASAD Mr.SHRI K.P. YADAV (GP- 11)
40.	CR. WJC/1102/2015	4	NAGESHWAR SHARMA vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Mr.BISHNU KANT DUBEY Mr.PANCHU RAM	Mr.MR.V N P SINHA (FOR EOU) Mr.RAJEEV RANJAN PRASAD Mr.ANIL KUMAR SINHA
41.	CR. WJC/1103/2015	5	KAUSHALYA DEVI vs THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU & ORS	Mr.ANUJ KUMAR Mr.JAVED ASLAM	Mr.GA5-JAI SHANKAR BARNAWAL Mr.RAMAKANT SHARMA Mr.SHILPA SINGH (GA12)
42.	CR. WJC/1117/2015	4	RUDRE NARAYAN SINGH @ RUDAL SINGH vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ANIL CHANDRA Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.AJIT KUMAR	Mr.GP3-S.K.JHA Mr.SUBASH CHANDRA YADAV (GP15)
43.	CR. WJC/1124/2015	4	SMT. RENU SINHA vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SRIVASTAVA Mr.RAI VIJAY KUMAR SINHA	Mr.P.SARTHI (GA XI)
44.	CR. WJC/1127/2015	4	SABITA DEVI vs THE STATE OF BIHAR THROUGH THE D.G.P. PATNA & ORS.	Mr.DR. SATYENDRA KUMAR SRIVASTAVA Mr.MADHESHWAR SINGH	Mr.SC4-MD.RAISUL HAQUE
45.	CR. WJC/1128/2015	4	SUMIT KUMAR VERMA & ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.AJEET KUMAR (SC28) Mr.INDRADEO PRASAD (SC27)
46.	CR. WJC/1129/2015	4	NAGINA YADAV vs THE STATE OF BIHAR & ORS	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.GA1-S.K.SHARMA Mr.RAJESHWAR SINGH (GA10)
47.	CR. WJC/1133/2015	4	THE KOSHI CENTRAL CO-OPERATIVE CREDIT SOCIETY LIMITED, THROUGH ANUJ KUMAR SINGH vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.V.K. SINGH (GA-03)

48.	CR. WJC/1134/2015	3	DEEPENTI KUMARI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA BIHAR & ORS	Mr.BIJAY SHANKAR CHOUBEY Mr.SIDDHARTH SHANKAR PANDEY	Mr.G.P. OJHA (GP-22)
49.	CR. WJC/1135/2015	3	RANJU DEVI vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF HOME , GOVT. OF BIHAR, PATNA & ORS	Mr.BIJAY PRAKASH SINGH	Mr.SMT. BINITA SINGH (GP-31) Mr.MD.NADIM SERAJ (GP5)
50.	CR. WJC/1136/2015	3	BIBHANSHU KUMAR NIRALA @ BIBHANSHU NIRALA & ORS vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF HOME (POLICE) BIHAR, PATNA & ORS	Mr.SANJAY PARASMANI Mr.PRASHANT KUMAR CHOUDHARY Mr.MARUTH NATH ROY	Mr.P.PRATAP (GP-6) Mr.RAHUL NATH Mr.SANJAY KUMAR
51. with	CR. WJC/1139/2015	4	BIDYANAND YADAV @ BIDYANAND BHUSHAN vs THE STATE OF BIHAR & ORS	Mr.HANSRAJ	Mr.M.PRASAD (GP 12) Mr.RAJESH KUMAR Mr.CHITTRANJAN SINHA (PAAG2)
52.	CR. MISC./3949/2016 QUASHING (302,120B CR. WJC	1	BIDYANAND BHUSHAN @ BIDYANAND YADAV & ANR vs THE STATE OF BIHAR	Mr.MADAN JEET KUMAR Mr.HANSRAJ	Mr.SUMAN KRI.SINGH(APP) Mr.AMRESH KUMAR SINHA
53.	CR. WJC/1140/2015	3	MANOJ KUMAR JAISWAL vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA, BIHAR & ORS	Mr.ANUJ KUMAR	Mr.SC12-P.K.SINGH Mr.MADHURENDRA KUMAR Mr.AVINASH Mr.RISHI RAJ SINHA (SC19)
54.	CR. WJC/1146/2015	4	M/S VISHWA INFRASTRUCTURES & SERVICES PVT. LTD. vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Mr.ALOK KUMAR AGRAWAL Mr.SUSHILA AGRAWAL Mr.HEMANT KUMAR	Mr.ARVIND UJJWAL(SC-25) Mr.RABINDRA KUMAR PRIYADARSHI
55.	CR. WJC/1151/2015	3	ALMA KHATOON vs THE STATE OF BIHAR & ORS	Mr.ANAND KISHORE CHOUDHARY	Mr.GP29-S.PASWAN Mr.RADHA MOHAN PATHAK Mr.SANJAY KUMAR PANDEY Mr.AJEET KUMAR (GA9)
56.	CR. WJC/1155/2015	3	JWALA PRASAD vs THE STATE OF BIHAR THROUGH HOME SECRETARY GOVT. OF BIHAR, PATNA & ORS	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.RAJIV RANJAN	Mr.SMT. N. NIRVIKAR (GA-10) Mr.GYAN PRAKASH OJHA (GA7)
57.	CR. WJC/1158/2015	3	AJAY RAI vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR PATNA & ORS	Mr.RAJEEV RANJAN Mr.BELA SINGH	Mr.GP3-S.K.JHA Mr.SUBASH CHANDRA YADAV (GP15)
58.	CR. WJC/1160/2015	4	HEWANTI DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME GOVT. OF BIHAR, PATNA & ORS	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.M.K.SINHA(SC-I) Mr.RAKESH SINGH Mr.MITHILESH KUMAR SINGH Mr.PANKAJ KUMAR (SC12)
59.	CR. WJC/1161/2015	3	MURLI PRASAD vs THE STATE OF BIHAR THROUGH HOME SECRETARY (HOME DEPARTMENT) GOVT. OF BIHAR, OLD SECRETARIAT, PATNA & ORS.	Mr.BRAJESH PRASAD GUPTA Mr.RAJ NANDAN PRASAD	Mr.M.K.SINHA(SC-I) Mr.PANKAJ KUMAR (SC12)
60.	CR. WJC/1167/2015	3	AJAY PATI TIWARY vs THE STATE OF BIHAR THROUGH THE COLLECTOR-CUM-DISTRICT MAGISTRATE, WEST CHAMPARAN AT BETTIAH & ORS.	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.HARISH KUMAR (GP-32)
61.	CR. WJC/1172/2015	3	NUSARAT PRAVEEN vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AJAY (GA-12)
62.	CR. WJC/1175/2015	3	MD. BASIR @ MD. BASIR AHMAD & ORS. vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS.	Mr.ARUN KUMAR	Mr.S.K.SHARMA(GA-I) Mr.RAJESHWAR SINGH GA 10
63.	CR. WJC/1176/2015	3	SARIAM KHATOON vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA & ORS	Mr.BAL KRISHNA MISHRA Mr.BIDHAN CHANDRA JHA	Mr.RAJIV KUMAR SINGH Mr.PRABHAKAR JHA (GP-27)

64.	CR. WJC/1179/2015	3	NARESH KUMAR & ORS. vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA , BIHAR & ANR.	Mr.YUGAL KISHORE Mr.SANJAY KUMAR SINGH	Mr.VIVEK PRASAD (GP-18) Mr.NACHIKETA JHA
65.	CR. WJC/1180/2015	3	MD. ATIQUR RAHMAN & ORS vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA	Mr.MD. RAISUL HAQUE (SC 4)
66.	CR. WJC/1184/2015	3	JHUNNI DEVI vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR NO-2	Mr.KUMAR ALOK (SC 8)
67.	CR. WJC/1186/2015	3	SAKUR MIAN vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME (POLICE), GOVERNMENT OF BIHAR, PATNA & ORS.	Mr.BASHISHTHA NARAYAN MISHRA Mr.BRIJ KISHOR MISHRA	Mr.MANI KANT MISHRA (GP 25) Mr.ANIL KR. SINGH (GP26)
68.	CR. WJC/1192/2015	3	SHYAM SUNDAR GUPTA vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.SATYADEO KUMAR (SC-5) Mr.ANANT PD.SINGH (SC15)
69.	CR. WJC/1193/2015	4	LAL MANI JHA MATHPATI vs THE STATE OF BIHAR & ORS	Mr.SUBHASH KUMAR JHA Mr.RANJAN KUMAR JHA	Mr.M.K.MISHRA(GP-25) Mr.ANIL KR.SINGH (GP26)
70.	CR. WJC/1194/2015	3	VAIBHAV KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR PATNA & ORS	Mr.GYANENDRA KUMAR SINGH Mr.DHANANJAY KUMAR	Mr.SC14-DR. ANSHUMAN
71.	CR. WJC/1196/2015	3	ASHOK KUMAR CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.DEVI DAS SRIVASTAVA	Mr.A.N. DEO (SC-26) Mr.MANISH KUMAR NO 13 Mr.SAJID SALIM KHAN (SC25) Mr.ROHIT KUMAR NO.- 5
72. with	CR. WJC/1197/2015	3	YOGESH MALHOTRA vs THE STATE OF BIHAR THROUGH ITS HOME SECRETARY, PATNA & ORS.	Mrs.SHAMA SINHA	Mr.BINOD JEE VERMA(GP-17) Mr.RAKESH SINGH Mr.BHASKAR SHANKAR Mr.MITHILESH KUMAR SINGH Mr.NARBADESHWAR PRASAD SINGH Mr.RAJ KISHORE ROY (GP18)
73. with	CR. WJC/1226/2015 QUASHING THE FIR	3	AMIT GOEL vs THE STATE OF BIHAR THROUGH ITS HOME SECRETARY, PATNA & ORS.	Mr.SHAMA SINHA	Mr.SUNIL KR. MANDAL () Mr.RAKESH SINGH Mr.BHASKAR SHANKAR Mr.MITHILESH KUMAR SINGH Mr.NARBADESHWAR PRASAD SINGH Mr.SUNIL KUMAR MANDAL (SC3)
74. with	CR. WJC/1230/2015 QUASHING THE FIR	3	NITIN VERMA vs THE STATE OF BIHAR THROUGH ITS HOME SECRETARY, PATNA & ORS.	Mr.SHAMA SINHA	Mr.RITESH KUMAR (SC-33) Mr.RAKESH SINGH Mr.BHASKAR SHANKAR Mr.MITHILESH KUMAR SINGH Mr.NARBADESHWAR PRASAD SINGH Mr.AJEET KUMAR (GA9) Mr.ARVIND UJJWAL (SC4)
75.	CR. WJC/1231/2015 QUASHING THE FIR	3	PRAKASH AWASTHI vs THE STATE OF BIHAR THROUGH ITS HOME SECRETARY, PATNA & ORS.	Mr.SHAMA SINHA	Mr.RAJESH SINGH (GP-16) Mr.RAKESH SINGH Mr.BHASKAR SHANKAR Mr.MITHILESH KUMAR SINGH Mr.NARBADESHWAR PRASAD SINGH Mr.KAMESHWAR KUMAR (GP17)

Monday the 24th April 2017
Court No. 9 (AT 10.30 A.M.)
Mr. Justice Arvind Srivastava

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CR. MISC./16491/2017 A. BAIL IPC 406,4A.BAIL	1	SANTOSH KUMAR CHOUBEY @ SANTOSH CHOUBEY vs THE STATE OF BIHAR	Mr.RAJESH KUMAR MISHRA Mr.SOURENDRA PANDEY	Mr.SRI AMITESH KUMAR (APP8) Mr.GOPAL PANDEY	
2.	CR. MISC./16574/2017 A. BAIL IPC 498A,3A.BAIL	1	RAJIV CHOUDHARY @ RAJIV KUMAR vs STATE OF BIHAR & ANR	Mr.MALAY KUMAR CHOUDHARY	Mr.SRI NAWAL KISHORE PRASAD (APP113)	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. MISC./54624/2016 A.BAIL IPC 307,323A.BAIL	3	AJAY KUMAR BHAGAT vs THE STATE OF BIHAR	Mr.MD. KAMRAN	Mr.SRI AKBAR ALI (APP7)	
2.	CR. MISC./9819/2017 A.BAIL IPC 498AA.BAIL	3	PANKAJ CHAUDHARY vs STATE OF BIHAR & ANR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV Mr.RAM BABU	Mr.SRI MADAN KUMAR (APP223)	
			FOR ADMISSION			
1.	CR. MISC./11990/2016 A.BAIL IPC 498A/32A.BAIL	8	JHUNNU SAHANI @ JHUNU SAHANI vs STATE OF BIHAR & ANR	Mr.BINAY KUMAR	Mr.BHARAT LAL (APP)	
2.	CR. MISC./49338/2016 A.BAIL IPC 498A,49A.BAIL	10	PRAVEEN KUMAR vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.SRI PARMESHWAR MEHTA (APP42) Mr.RANJEET KUMAR SINGH Mr.SURYA KANT MISHRA Mr.PANKAJ KUMAR	
3.	CR. MISC./52450/2016 A.BAIL 498A,323,34A.BAIL	5	AKASH KUMAR @ SONU vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.DR. KUMAR UDAY PRATAP (APP238) Mr.SANJAY KUMAR SINGH Mr.BINOD KUMAR SINGH	
4.	CR. MISC./52993/2016 A.BAIL IPC 498A & A.BAIL	3	NAWLESH SHARMA vs STATE OF BIHAR & ANR	Mr.PARAS NATH	Mr.SRI NAND KUMAR (APP154) Mr.VANDANA KISHORE Mr.MITHILESH KUMAR RAI Mr.ARUN KUMAR SINGH	
5.	CR. MISC./53694/2016 A.BAIL IPC 498A & A.BAIL	5	PINTU KUMAR vs STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD	Mr.SRI RAMESH CHANDRA (APP54) Mr.VIBHUTI RANJAN SONVADRA	
6.	CR. MISC./53899/2016 A.BAIL 498A,307,34A.BAIL	4	G. M. KUMAR vs STATE OF BIHAR & ANR	Mr.BRAJ BHUSHAN MISHRA Mr.DAMODAR PRASAD TIWARY	Mr.SRI SANJAY KUMAR (APP127) Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	
7.	CR. MISC./54319/2016 A.BAIL IPC 302,34,A.BAIL	5	SANJEET @ MONGA PASWAN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR	Mr.SRI AJAY KUMAR - 2 (APP71)	
8.	CR. MISC./54505/2016 A.BAIL IPC 302,394A.BAIL	6	BABLOO SAH @ INDRAJEET KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR GUPTA Mr.SANDIP KUMAR GAUTAM Mr.AARUNI SINGH	Mr.SRI SANJAY KUMAR SINGH (APP193) Mr.DHARMESH KUMAR	
9.	CR. MISC./277/2017 A.BAIL IPC 406,420A.BAIL	4	JAGARNATH MAHTO & ORS vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY	Mr.SRI CHAUBEY JAWAHAR (APP158) Mr.KUMAR PRIYA RANJAN	
10.	CR. MISC./2246/2017 A.BAIL IPC 304B,34A.BAIL	4	CHANDESHWAR RAI & ORS vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)	
11. with	CR. MISC./3513/2017 A.BAIL IPC 376,511A.BAIL	9	RISHABH KUMAR vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINHA Mr.SHASHI BHUSHAN PANDEY	Mr.SRI DAMODAR PRASAD TIWARY (APP93) Mr.AJAY KUMAR SINHA	
12.	CR. MISC./8156/2017 A.BAIL IPC 376,511 A.BAIL	3	UMESH PRASAD @ UMESH PRSAD vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINHA Mr.SHASHI BHUSHAN PANDEY	Mr.SRI UMA SHANKAR PRASAD SINGH ()	
13.	CR. MISC./4120/2017 A. BAIL IPC 302A.BAIL	4	RAM EKWAL SAH vs THE STATE OF BIHAR	Mr.MD. SHAHNAWAZ ALI	Mr.SRI TARUN PRASAD MANDAL (APP204) Mr.PANKAJ KUMAR DAS	
14.	CR. MISC./4151/2017 A. BAIL IPC 498A,3A.BAIL	4	VARUN KUMAR TIWARI vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH	Mr.SRI RAM BACHAN SINGH (APP189) Mr.NAWAL KISHORE SINGH Mr.RAVI RANJAN MALLICK	
15.	CR. MISC./6484/2017 A.BAIL IPC 498A,34A.BAIL	4	GUDDU PASWAN @ GUDDU KUMAR AKELA vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI RAM PRIYA SARAN SINGH (APP52)	
16. with	CR. MISC./8044/2017 A.BAIL IPC 406,409A.BAIL	4	SHAILENDRA PRASAD RAI vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)	
17.	CR. MISC./14887/2017 A. BAIL IPC 406,40 A.BAIL	3	CHANDRA KANT CHAUDHARY vs THE STATE OF BIHAR	Mr.SHAKIB AYAZ Mr.NISHAT AFROZ	Mr.SRI YOGENDRA KUMAR ()	

18.	CR. MISC./8441/2017 A.BAIL IPC 406A.BAIL	3	RAJ KUMAR vs STATE OF BIHAR & ANR	Mr.DINESH MAHARAJ	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
19.	CR. MISC./8451/2017 A.BAIL IPC 144,290A.BAIL	5	DEENANATH SINGH @ DINA SINGH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.KUMAR DEVASHISH	Mr.SRI ASHARAF ANSARI (APP86)
20. with	CR. MISC./8675/2017 A.BAIL IPC 420,34A.BAIL	4	BIPIN KUMAR ROY @ BIPIN KUMAR RAY & ORS vs STATE OF BIHAR & ANR	Mr.AMARNATH JHA	Mr.SRI MADHURANAND JHA (APP102) Mr.HANSA JHA
21.	CR. MISC./9026/2017 A.BAIL IPC 406,420 A.BAIL	5	BRAHMDEO ROY vs STATE OF BIHAR & ANR	Mr.AMARNATH JHA	Mr.SRI GAURI SHANKAR GUPTA () Mr.HANSA JHA
22.	CR. MISC./8690/2017 A.BAIL IPC 363,366A.BAIL	3	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.SRI NAVIN KUMAR PANDEY (APP112)
23.	CR. MISC./8699/2017 A. BAIL IPC 307,3A.BAIL	3	ANSHUMAN SINGH @ CHIKU SINGH vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
24.	CR. MISC./8709/2017 A.BAIL IPC 307,324A.BAIL	3	MITHUN PASWAN vs THE STATE OF BIHAR	Mr.K.M.JOSEPH	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
25.	CR. MISC./8729/2017 A.BAIL IPC 406,420A.BAIL	3	UDAI SHARMA vs THE STATE OF BIHAR	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SRI SHANTANU KUMAR (APP136)
26.	CR. MISC./9006/2017 A. BAIL IPC 363,36A.BAIL	4	ANITA DEVI & ORS vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI LALAN KUMAR (APP224)
27.	CR. MISC./9056/2017 A.BAIL IPC 498AA.BAIL	4	MUKESH MANDAL vs STATE OF BIHAR & ANR	Mr.MURARI NARAIN CHAUDHARY Mr.VIJAY KUMAR	Mr.SRI BRAJ KISHORE PRASAD (APP90) Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY
28.	CR. MISC./9797/2017 A.BAIL IPC 307,147A.BAIL	3	NAREDNRA SINGH @ BHOLA SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR	Mr.SRI ANANT KUMAR (APP237)
29.	CR. MISC./9833/2017 A.BAIL IPC 302,201A.BAIL	3	SULEKHA DEVI vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
30.	CR. MISC./9850/2017 A.BAIL IPC 409,420A.BAIL	4	MINA KUMARI & ORS vs THE STATE OF BIHAR	Mr.AMISH KUMAR Mr.SHANKAR KUMAR CHOUDHARY	Mr.SRI MUKESHWAR DAYAL (APP37)
31.	CR. MISC./10331/2017 A. BAIL IPC 302,3A.BAIL	3	REKHA DEVI vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SMT. RITA VERMA (APP126)
32.	CR. MISC./10341/2017 A.BAIL IPC 409,420A.BAIL	4	MONALISHA KUMARI & ORS vs THE STATE OF BIHAR	Mr.AMISH KUMAR Mr.SHANKAR KUMAR CHOUDHARY	Mr.SRI MUKESHWAR DAYAL (APP37)
33.	CR. MISC./10352/2017 A.BAIL IPC 341,323A.BAIL	4	DABLU CHAI vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
34.	CR. MISC./10381/2017 A.BAIL IPC 302,34 A.BAIL	3	KRISHNA YADAV vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.AMIT KUMAR	Mr.SRI VINOD SHANKAR MODI (APP188) Mr.JOGENDRA KUMAR
35.	CR. MISC./10477/2017 A.BAIL IPC 420,467A.BAIL	5	BABLOO @ SANJIV THAKUR & ORS vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SRI JAGDHAR PRASAD (APP203)
36.	CR. MISC./10870/2017 A.BAIL IPC 420,409A.BAIL	3	BHAKTI SINGH @ VAKTI SINGH vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SRI SATYA NAND SHUKLA (APP130)
37.	CR. MISC./10871/2017 A.BAIL IPC 307,147A.BAIL	3	SADANAND PANDEY & ORS vs THE STATE OF BIHAR	Mr.ANIRUDH MISHRA	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
38.	CR. MISC./10892/2017 A.BAIL IPC 498A,30A.BAIL	1	RAJ NATH PASWAN & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.SRI AHMAD ALI (APP5)
39.	CR. MISC./10982/2017 A.BAIL IPC 147,148A.BAIL	3	VIJAY KUMAR @ KRISHNA KUMAR & ANR vs THE STATE OF BIHAR	Mr.KUMAR KAUSHLENDRA Mr.KUMAR RAJEEV Mr.BINAY KUMAR SINGH	Mr.SRI SATYAVARAT VERMA (APP171)
40.	CR. MISC./11455/2017 A. BAIL IPC 420,4A.BAIL	4	CHANDAN PASWAN vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
41.	CR. MISC./11464/2017 A. BAIL IPC 420,4A.BAIL	3	MD. MEHILAL & ORS vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.SRI ABHAY KUMAR ROY (APP229) Mr.ABDUL WADOOD
42.	CR. MISC./11465/2017 A.BAIL IPC 144,341A.BAIL	3	GOPAL PASWAN vs THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH	Mr.SRI AKBAR ALI (APP7)
43.	CR. MISC./11492/2017 A.BAIL IPC 302,307A.BAIL	3	MANOJ KUMAR SINGH @ MANOJ SINGH & ORS vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.MD. ANSARUL HAQUE (APP159)
44.	CR. MISC./11499/2017 A.BAIL IPC 304B,20A.BAIL	3	SINDHU DEVI & ORS vs THE STATE OF BIHAR	Mr.SUBODH PRASAD	Mr.SRI UDAY PRATAP SINGH (APP178)
45.	CR. MISC./11512/2017 A.BAIL 143 RAILWAYA.BAIL	3	SANTOSH KUMAR & ORS vs THE STATE OF BIHAR	Mr.BIRENDRA SHARMA	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)

46.	CR. MISC./11547/2017 A.BAIL IPC 323,504A.BAIL	3	DHWANI AGRAWAL vs THE STATE OF BIHAR	Mr.RAJESH KUMAR MISHRA Mr.SOURENDRA PANDEY	Mr.SMT. ANITA KUMARI (APP239) Mr.YOGENDRA KUMAR DWIVEDI
47.	CR. MISC./11552/2017 A.BAIL IPC 307,341A.BAIL	3	MITHILESH SINGH & ORS vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.SRI NAND KUMAR (APP154)
48.	CR. MISC./11558/2017 A.BAIL IPC 363,366A.BAIL	3	RAJ KUMAR vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.SMT. SUMAN KUMARI SINGH (APP164)
49.	CR. MISC./11579/2017 A. BAIL IPC 307,1A.BAIL	3	ABRAR ALI vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.KHAWAJ HASAN KHAN	Mr.SRI SURESH PRASAD SINGH (APP230) Mr.JITENDRA KUMAR SINGH
50.	CR. MISC./11580/2017 A.BAIL IPC 420,467A.BAIL	3	DR. GAJENDRA PRASAD SINGH @ GAJENDRA PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE VIGILANCE, BIHAR, PATNA	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.RAMA KANT SHARMA(L.O,I/C VIGI)
51.	CR. MISC./11925/2017 A.BAIL IPC 304B,34A.BAIL	4	MANI YADAV & ANR vs THE STATE OF BIHAR	Mr.PATANJALI RISHI	Mr.SRI MUKESH KUMAR SINGH (APP221)
52.	CR. MISC./11980/2017 A.BAIL IPC 409A.BAIL	3	RAMESHWAR RAM vs THE STATE OF BIHAR	Mr.RAJENDRA NATH SINHA Mr.BALAJEET KUMAR	Mr.SMT. MEENA SINGH (APP166)
53.	CR. MISC./11984/2017 A.BAIL IPC 379,411A.BAIL	3	KAMALESH RAI vs THE STATE OF BIHAR	Mr.UMA SHANKAR SINGH	Mr.SRI RAJEEV NAYAN (APP231)
54.	CR. MISC./11999/2017 A.BAIL IPC 392,411A.BAIL	3	MITHILESH KUMAR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.SRI ARUN KUMAR PANDEY (APP83)
55.	CR. MISC./12003/2017 A.BAIL IPC 307,147A.BAIL	3	DABLU RAJAK vs THE STATE OF BIHAR	Mr.KARUNA NATH SAHAY	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
56.	CR. MISC./12046/2017 A.BAIL IPC 143,145A.BAIL	1	SADAFAL UPADHYAY & ORS vs THE STATE OF BIHAR	Mr.SUNIL SRIVASTAVA	Mr.SMT PUSHPA SINHA (APP45)
57.	CR. MISC./12053/2017 A. BAIL IPC 307,1A.BAIL	1	RAMBABU RAI @ RAMBABU PRASAD YADAV & ORS vs THE STATE OF BIHAR	Mr.VIRENDRA KUAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
58.	CR. MISC./12055/2017 A.BAIL IPC 376,34A.BAIL	1	SARFARAZ vs THE STATE OF BIHAR	Mr.MD. NAUSHAD UZZOHA Mr.NAFISUZZOHA	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
59.	CR. MISC./12058/2017 A. BAIL 30A EXCISEA.BAIL	1	SAMPAT RAI vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA	Mr.SMT. MADHURI LATA (APP103)
60.	CR. MISC./12059/2017 A. BAIL IPC 304B,A.BAIL	1	SUGIYA DEVI & ANR vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR	Mr.SRI AKSHAY LAL PANDIT (APP75) Mr.VIJAY KUMAR MISHRA Mr.SHOVENDRA KUMAR.
61.	CR. MISC./12062/2017 A. BAIL IPC 302,3A.BAIL	1	KAILASH SAH vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI ARUN KUMAR (APP82)
62.	CR. MISC./12072/2017 A.BAIL IPC 498A & A.BAIL	1	KAMLESH KUMAR vs STATE OF BIHAR & ANR	Mr.RAJNI KANT JHA	Mr.SRI NARSINGH TANTI (APP111)
63.	CR. MISC./12664/2017 A.BAIL IPC 406,420A.BAIL	3	URMILA DEVI vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.AMIT KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.MR. MANOJ KUMAR (APP168) Mr.AMIT KUMAR RAKESH
64.	CR. MISC./12672/2017 A.BAIL IPC 363,365A.BAIL	3	MD. NEYAZ RAZA @ SONU vs THE STATE OF BIHAR	Mr.SACHCHIDANAND CHOUDHARY Mr.LOVEKUSH KUMAR	Mr.SRI ASHOK KUMAR SINGH 1 (APP216) Mr.RAJEEV RANJAN NO.II
65.	CR. MISC./12688/2017 A. BAIL IPC 498A A.BAIL	3	ANJANI KUMAR vs STATE OF BIHAR & ANR	Mr.MAKARDHWAJ UPADHYAY Mr.NASIM YAHYA	Mr.MD. ANSARUL HAQUE (APP159)
66.	CR. MISC./12991/2017 A. BAIL IPC 420,4A.BAIL	1	SUNIL KUMAR vs THE STATE OF BIHAR	Mr.BHOLA KUMAR	Mr.SMT. RITA VERMA (APP126)
67.	CR. MISC./13008/2017 A. BAIL IPC 498A A.BAIL	1	DAMODAR PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.MAKARDHWAJ UPADHYAY Mr.NASIM YAHYA	Mr.MD. ANSARUL HAQUE (APP159)
68.	CR. MISC./13010/2017 A. BAIL IPC 307,3A.BAIL	1	ASHOK PASWAN & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.SRI MADHURANAND JHA (APP102) Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD
69.	CR. MISC./13026/2017 A.BAIL 47A EXCISE A.BAIL	1	SHIV MAHTO vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.SMT SANGEETA SHARMA (APP58)
70.	CR. MISC./13223/2017 A. BAIL IPC 315,31A.BAIL	3	GUJRANA KHATOON vs THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA	Mr.SMT. SUMAN KUMARI SINGH (APP164)
71.	CR. MISC./13458/2017 A.BAIL IPC 406,420A.BAIL	3	AMRITA TUSHAR DESHMUKH @ AMRITA TUSHAR vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.AVINASH SHEKHAR	Mr.SRI RAM BACHAN SINGH (APP189)
72.	CR. MISC./14046/2017 A.BAIL IPC 363,366A.BAIL	1	BIJALI SAH @ BIJULI SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI MITHILESH KUMAR KHARE (APP108)

73.	CR. MISC./14047/2017 A.BAIL IPC 307,147A.BAIL	1	ASHOK PRASAD YADAV @ ASHOK YADAV & ORS vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.SRI NAND KUMAR (APP154)
74.	CR. MISC./14048/2017 A.BAIL IPC 429,295A.BAIL	1	DILSHAD QURAISHI @ DILSHAD vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.SRI AHMAD ALI (APP5)
75.	CR. MISC./14053/2017 A.BAIL IPC 341,323A.BAIL	1	NARESH YADAV vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI SANJAY KUMAR SHARMA (APP236)
76.	CR. MISC./14054/2017 A.BAIL IPC 498AA.BAIL	1	VISHWARAJ KUMAR @ BISHWA RAJ KUMAR vs STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.SRI AJIT KUMAR (APP73)
77.	CR. MISC./14055/2017 A.BAIL IPC 498A,32A.BAIL	1	VIJAY KUMAR SINHA vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SMT. NIRMALA KUMARI (APP167)
78.	CR. MISC./14056/2017 A. BAIL IPC 307,34A.BAIL	1	AMARJEET TATWA @ AMARJEET KUMAR TATWA vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.ANAND KISHORE SINHA	Mr.SRI TAPESHWAR SHARMA (APP170)
79.	CR. MISC./14057/2017 A.BAIL IPC 341,323A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.SRI SANJAY KUMAR PANDEY (APP222)
80.	CR. MISC./14061/2017 A. BAIL 25(1-B)A,2A.BAIL	1	VIJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.SRI ABHAY KUMAR - 1 (APP186)
81.	CR. MISC./14064/2017 A.BAIL IPC 304B,20A.BAIL	1	MEERA DEVI & ORS vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.SRI UMANATH MISHRA (APP234)
82.	CR. MISC./14066/2017 A.BAIL IPC 341,323A.BAIL	1	GUDDU YADAV & ORS vs THE STATE OF BIHAR	Mr.JITENDRA PANDEY Mr.BAMDEO PANDEY	Mr.SRI SADANAND PASWAN (SPP246)
83.	CR. MISC./14071/2017 A. BAIL IPC 498A,4A.BAIL	1	RAMJEET RAUT & ANR vs STATE OF BIHAR & ANR	Mr.PRITHVI NATH MISHRA	Mr.MD. FAHIMUDDIN (APP235) Mr.BIMLESH KUMAR PANDEY
84.	CR. MISC./14076/2017 A.BAIL IPC 307,147A.BAIL	1	SUJEET KUMAR @ KANHAIYA vs THE STATE OF BIHAR	Mr.YUGAL KISHORE Mr.SANJAY KUMAR SINGH	Mr.SRI AJAY KUMAR-1 (APP6)
85.	CR. MISC./14079/2017 A.BAIL IPC 323,354A.BAIL	1	SANNU RAM @ SONU RAM vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.SRI NITYANAND (APP114)
86.	CR. MISC./14081/2017 A.BAIL IPC 420,406A.BAIL	1	PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	Mr.ABHAY KUMAR	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
87.	CR. MISC./14082/2017 A. BAIL IPC 498AA.BAIL	1	RAHUL KUMAR vs STATE OF BIHAR & ANR	Mr.RAJENDRA KUMAR JAIN Mr.AJAY KUMAR JAIN	Mr.SRI SANJAY KUMAR PANDEY (APP222)
88.	CR. MISC./14087/2017 A.BAIL IPC 302,307A.BAIL	1	SANDEEP KUMAR @ SANJEEV KUMAR @ SANJEEV SINGH vs THE STATE OF BIHAR	Mr.BINDESHWAR PRASAD SINGH Mr.SHEEL BHADRA JHA	Mr.SRI KALYAN SHANKAR (APP30)
89.	CR. MISC./14088/2017 A.BAIL IPC 420,467A.BAIL	1	ASHA SINHA vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SRI RAJENDRA NATH JHA (APP46)
90.	CR. MISC./14090/2017 A.BAIL IPC 302,201A.BAIL	1	SIKI SINGH @ SIKI KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.SRI PARMESHWAR MEHTA (APP42)
91.	CR. MISC./14091/2017 A.BAIL IPC 498A,32A.BAIL	1	PAWAN MISTRY vs STATE OF BIHAR & ANR	Mr.SRI SUNIL KUMAR SINGH	Mr.SRI RAM BACHAN SINGH (APP189) Mr.VED PRAKASH SRIVASTVA Mr.PRAVEEN PRABHAKAR
92.	CR. MISC./14095/2017 A. BAIL IPC 420,46A.BAIL	1	SANJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.MUKUL PRAKASH	Mr.SRI SHYAMESHWAR DAYAL (APP63)
93.	CR. MISC./14097/2017 A.BAIL IPC 307,341A.BAIL	1	SHEELA DEVI vs THE STATE OF BIHAR	Mr.PRIYADARSHI MATRI SHARAN Mr.VISHAL SINHA	Mr.SRI BHARAT LAL (APP15)
94.	CR. MISC./14098/2017 A.BAIL IPC 147,148A.BAIL	1	BISHUN DEV SAH @ BISHNU DEV SAH & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.SRI DINESH SINGH (APP21)
95.	CR. MISC./14099/2017 A.BAIL IPC 363,366A.BAIL	1	RAJESH UPADHAYAY vs STATE OF BIHAR & ANR	Mr.ACHHAIBAR SINGH	Mr.SRI LALAN KUMAR (APP224)
96.	CR. MISC./14111/2017 A.BAIL IPC 307,341A.BAIL	1	RANJAN KUMAR & ORS vs THE STATE OF BIHAR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.SRI RAM ANURAG SINGH (APP227)
97.	CR. MISC./14113/2017 A.BAIL IPC 376,457A.BAIL	1	MD. MISTER vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
98.	CR. MISC./14120/2017 A.BAIL IPC 498A,32A.BAIL	1	MD. MAQSOOD @ MD. MAHFOOZ vs STATE OF BIHAR & ANR	Mr.KEDAR JHA	Mr.SRI SANJAY KUMAR SHARMA (APP236)
99.	CR. MISC./14122/2017 A.BAIL IPC 498A,32A.BAIL	1	SOHRAI PASWAN vs STATE OF BIHAR & ANR	Mr.MAHTAB ALAM	Mr.SMT. ANUSUIYA JAISWAL (APP81) Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH
100.	CR. MISC./14126/2017 A.BAIL IPC 341,323A.BAIL	1	ARUN MAHTO @ ARUN KUMAR MAHTO & ORS vs THE STATE OF BIHAR	Mr.MADHUSUDAN KUMAR	Mr.SRI KUMAR RANJIT RANJAN (APP211)

101.	CR. MISC./14129/2017 A.BAIL IPC 341,323A.BAIL	1	ASHOK KUMAR SINGH vs THE STATE OF BIHAR	Mr.BISHWAJEET KUMAR	Mr.SMT. MEENA SINGH (APP166)
102.	CR. MISC./14132/2017 A.BAIL IPC 147,149A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.NITU KUMARI NO. 7 Mr.ROHIT KUMAR NO. 5	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
103.	CR. MISC./14133/2017 A.BAIL IPC 147,341A.BAIL	1	ISHWAR SAHNI vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SRI RANA RANDHIR SINGH (APP209)
104.	CR. MISC./14135/2017 A.BAIL IPC 33,66 FA.BAIL	1	RAM LAL RAM & ORS vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN Mr.MITHILESH KUMAR VIDYARTHI	Mr.SRI RAJEEV NAYAN (APP231)
105.	CR. MISC./14136/2017 A. BAIL IPC 498A,3A.BAIL	3	SHAUKAT ALI vs STATE OF BIHAR & ANR	Mr.MD. ASLAM ANSARI Mr.BRAJESH SAHAY	Mr.YOGENDRA KR. SINGH (APP)
106.	CR. MISC./14137/2017 A.BAIL IPC 307,447A.BAIL	1	RADHE SHYAM THAKUR & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.SRI ANANT KUMAR (APP237)
107.	CR. MISC./14138/2017 A.BAIL IPC 307,341A.BAIL	1	RAJEEV GUPTA @ RAJEEV KUMAR GUPTA vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI NARSINGH TANTI (APP111)
108.	CR. MISC./14139/2017 A.BAIL IPC 498A & A.BAIL	1	PRASHANT KUMAR PANDEY @ SONU PANDEY vs STATE OF BIHAR & ANR	Mr.AMITABH KUMAR Mr.SHAILENDRA KUMAR SINGH	Mr.SRI SHAILENDRA KUMAR - 1 (APP60) Mr.PAWAN KUMAR SINGH Mr.SADA NAND ROY
109.	CR. MISC./14140/2017 A.BAIL IPC 498A & A.BAIL	1	RAVI KUMAR vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR VERMA Mr.VYAS KUMAR MISHRA	Mr.SRI AMITESH KUMAR (APP8) Mr.SUNIL KUMAR DUBEY
110.	CR. MISC./14141/2017 A.BAIL IPC 498A,34A.BAIL	1	BHOLA MAHTO vs STATE OF BIHAR & ANR	Mr.NAVESH NANDAN Mr.SURENDRA PRASAD SINGH	Mr.SRI NIRMAL KUMAR SINHA (APP199)
111.	CR. MISC./14142/2017 A.BAIL IPC 307,147A.BAIL	1	MUNNA YADAV vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SRI MUSTAQUE ALAM (APP36)
112.	CR. MISC./14144/2017 A.BAIL IPC 498A,34A.BAIL	1	AJIT BHARTI vs STATE OF BIHAR & ANR	Mr.RAGHAV PRASAD	Mr.DR. KUMAR UDAY PRATAP (APP238)
113.	CR. MISC./14146/2017 A.BAIL IPC 304B,20A.BAIL	1	CHANDAN KUMAR SHANI @ CHANDAN KUMAR SAHNI vs THE STATE OF BIHAR	Mr.AMIT ANAND Mr.SRI RAM CHANDRA PANDEY	Mr.SRI NAND KISHORE PD (APP38)
114.	CR. MISC./14147/2017 A. BAIL IPC 420,46A.BAIL	3	BALRAM ROY vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, VIGILANCE, PATNA	Mr.RAVI SHANKER PANKAJ	Mr.RAMAKANT SHARMA (L.O.,INC., VIGILANCE)
115.	CR. MISC./14148/2017 A.BAIL IPC 498A,49A.BAIL	1	MD. MUMTAZ MANSURI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SHARMA Mr.KASHYAP KAUSHAL	Mr.SRI ARBIND KUMAR PANDEY (APP84)
116.	CR. MISC./14149/2017 A.BAIL IPC 394A.BAIL	1	ROSHAN KUMAR @ ROSHAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.MD. FAHIMUDDIN (APP235)
117.	CR. MISC./14151/2017 A.BAIL IPC 307,341A.BAIL	1	SANTOSH SINGH & ORS vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.PRAVIN KUMAR	Mr.SRI ANANT KUMAR (APP237)
118.	CR. MISC./14152/2017 A.BAIL IPC 420,467A.BAIL	1	SONU @ PRAVEEN KUMAR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.SHASHANK SHEKHAR	Mr.SRI KALYAN SHANKAR (APP30)
119.	CR. MISC./14154/2017 A.BAIL 7 E.C. ACTA.BAIL	1	DOMI YADAV @ DOMI KUMAR & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI GOPESH KUMAR (APP26)
120.	CR. MISC./14155/2017 A.BAIL IPC 147,148A.BAIL	1	RAJESHWAR YADAV @ RAJESHWAR PRASAD & ORS vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH Mr.HARI NANDAN PRASAD YADAV	Mr.SRI AHMAD ALI (APP5) Mr.RAJESH RANJAN KUMAR
121.	CR. MISC./14159/2017 A.BAIL IPC 307,341A.BAIL	1	SATYADEO RAI & ORS vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI KALYAN SHANKAR (APP30)
122.	CR. MISC./14162/2017 A.BAIL IPC 302,307A.BAIL	1	SHYAM YADAV vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR Mr.PRASOON SINHA	Mr.SRI SANJAY KUMAR SHARMA (APP236)
123.	CR. MISC./14164/2017 A.BAIL IPC 147,148A.BAIL	1	PANKAJ SHUKLA & ANR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI YOGENDRA KUMAR (APP200)
124.	CR. MISC./14181/2017 A.BAIL IPC 498A,30A.BAIL	1	CHINTA DEVI & ORS vs THE STATE OF BIHAR	Mr.RAVI KUMAR Mr.SANJEEV KUMAR	Mr.DR. INDIWAR KUMARI (APP22)
125.	CR. MISC./14186/2017 A.BAIL IPC 498A,49A.BAIL	1	TINKU RAM & TINKU KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.SRI BISHESHWAR RAM (APP18)
126.	CR. MISC./14188/2017 A.BAIL IPC 465,468A.BAIL	1	MD. TABIR vs STATE OF BIHAR & ANR	Mr.SUSHMITA MISHRA Mr.SURYA NARAYAN SAH	Mr.SRI MANOJ KUMAR - 1 (APP185)
127.	CR. MISC./14190/2017 A.BAIL IPC 341,504A.BAIL	1	SURENDRA PRASAD vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY	Mr.SRI MANOJ KUMAR - 1 (APP185)

128.	CR. MISC./14191/2017 A.BAIL IPC 302,120A.BAIL	1	MD. QUYUUM @ QUYUUM ALAM vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SMT INDU KUMARI SRIVASTAVA (APP23) Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA
129.	CR. MISC./14193/2017 A.BAIL IPC 420,323A.BAIL	1	SACHITA PRASAD vs STATE OF BIHAR & ANR	Mr.SANTOSH KUMAR PANDEY Mr.RAJESH KUMAR	Mr.SRI SHYAM KUMAR SINGH (APP138)
130.	CR. MISC./14195/2017 A.BAIL IPC 413,414A.BAIL	1	PINTU SINGH vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.PUSHPA KUMARI	Mr.SRI ARUN KUMAR (APP82)
131.	CR. MISC./14199/2017 A.BAIL IPC 147,448A.BAIL	1	MAYA RAVANI @ RAMASHISH RAM vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH Mr.VIJAY KUMAR	Mr.SRI AJAY KUMAR JHA (APP243)
132.	CR. MISC./14201/2017 A.BAIL IPC 188 & 3A.BAIL	1	RAJ KUMAR THAKUR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI AJIT KUMAR (APP73)
133.	CR. MISC./14203/2017 A. BAIL IPC 307,14A.BAIL	1	SANJEEV KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI ASHARAF ANSARI (APP86)
134.	CR. MISC./14211/2017 A.BAIL IPC 366,370A.BAIL	1	VIVEK KUMAR ROY @ VIVEK KUMAR SAH vs THE STATE OF BIHAR	Mr.KUMARI RITAMBHARA	Mr.SMT. RENUKA RATNAKAR (APP125)
135.	CR. MISC./14212/2017 A.BAIL IPC 379,411A.BAIL	1	KALADHAR UPADHYAY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.PRAMENDRA KUMAR SINGH	Mr.SRI MADAN KUMAR (APP223)
136.	CR. MISC./14227/2017 A. BAIL IPC 399,40A.BAIL	1	MUNNI LAL YADAV vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.MANOJ KUMAR PANDEY	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
137.	CR. MISC./14228/2017 MOD IN (CR. MISC./19466/2012)	1	RAMASHISH MAHTO vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.PARMESHWAR MEHTA	Mr.RAMA KANT SHARMA(L.O,I/C VIGI)
138.	CR. MISC./14238/2017 A.BAIL IPC 420,467A.BAIL	1	PRAVIN KUMAR vs THE STATE OF BIHAR	Mr.HANSRAJ	Mr.SRI RAM BACHAN SINGH (APP189)
139.	CR. MISC./14266/2017 A.BAIL IPC 365,366A.BAIL	1	RANJAN SHARMA @ RANJAN KUMAR SHARMA & ORS vs THE STATE OF BIHAR	Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY	Mr.SRI GANESH PRASAD SINGH (APP198)
140.	CR. MISC./14270/2017 A. BAIL IPC 406,42A.BAIL	1	DR. MANISHANKAR CHAUDHARY vs THE STATE OF BIHAR	Mr.NAKUL KUMAR JAMUAR	Mr.SMT. MEENA SINGH (APP166) Mr.ARUN KUMAR Mr.BIPIN KUMAR
141.	CR. MISC./14427/2017 A.BAIL IPC 307,147A.BAIL	3	SURAJ YADAV @ SURYA NARAYAN YADAV @ SURAJ NARAYAN YADAV & ORS vs THE STATE OF BIHAR	Mr.GIRJANAND PRASAD Mr.ARUN KUMAR LAL Mr.KARN SATISH KUMAR	Mr.SRI MANOJ KUMAR - 1 (APP185) Mr.GAGAN DEO YADAV Mr.VINOD KUMAR
142.	CR. MISC./14435/2017 A. BAIL IPC 304B,2A.BAIL	4	SUNIL MUKHIYA & ANR vs THE STATE OF BIHAR	Mr.ANWAR KARIM Mr.SURESH MUKHIYA Mr.AMBUJ KUMAR CHANDRA	Mr.SRI RAM NARESH RAY (APP212)
143.	CR. MISC./14446/2017 A.BAIL IPC 420,406A.BAIL	3	BRAJESH MISHRA vs THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.SMT. ANUSUIYA JAISWAL (APP81)
144.	CR. MISC./14459/2017 A. BAIL 135 ELECTRA.BAIL	3	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.REWTI KANT RAMAN	Mr.SMT. ANUSUIYA JAISWAL (APP81) Mr.PADMA DEO NARAYAN
145.	CR. MISC./14979/2017 A.BAIL IPC 304B,20A.BAIL	3	UMESH SINGH vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA Mr.RANJIT KUMAR THAKUR	Mr.SRI UMESH LAL VERMA (APP146) Mr.RAKESH RANJAN
146.	CR. MISC./15180/2017 A.BAIL IPC 376A.BAIL	3	MINTIQUL AZAM @ MINTIQUL AZAD vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI BINOD KUMAR (APP16) Mr.RAJIV RANJAN Mr.MURARI SHARAN TIWARI
147.	CR. MISC./15195/2017 A.BAIL IPC 420,419A.BAIL	3	INDRADEO SINGH vs STATE OF BIHAR & ANR	Mr.ARVIND PRASAD SINGH	Mr.SRI PRADEEP NARAIN KUMAR (APP205) Mr.RAMAKANT SHARMA (L.O., INC., VIGILANCE)
148.	CR. MISC./15458/2017 A.BAIL IPC 406,420A.BAIL	1	UTTAM KUMAR vs THE STATE OF BIHAR	Mr.ANUJIT SINHA	Mr.MD. ANSARUL HAQUE (APP159) Mr.PATANJALI RISHI
149.	CR. MISC./15462/2017 A.BAIL IPC 379A.BAIL	1	NITISH SINGH @ NITEESH KUMAR vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
150.	CR. MISC./15464/2017 A.BAIL IPC 147,149A.BAIL	1	RAJ KUMAR CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA	Mr.SMT. NIRMALA KUMARI (APP167)
151.	CR. MISC./15466/2017 A.BAIL IPC 420,467A.BAIL	1	NARESH KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.DR. BIDHU RANJAN	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
152.	CR. MISC./15467/2017 A.BAIL IPC 420,406A.BAIL	1	ARUN KUMAR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.SAURABH KUMAR Mr.NIRANJAN KUMAR	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
153.	CR. MISC./15468/2017 A.BAIL IPC 341,323A.BAIL	1	SURYA DEO SINGH vs THE STATE OF BIHAR	Mr.KAMALA KANT TIWARY Mr.KAMALA KANT SINGH	Mr.SRI RAM BACHAN SINGH (APP189)
154.	CR. MISC./15479/2017 A.BAIL IPC 448,341A.BAIL	1	SANJAY YADAV & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR YADAV	Mr.SRI DAMODAR PRASAD TIWARY (APP93)

155.	CR. MISC./15491/2017 A.BAIL IPC 304B,20A.BAIL	1	SAROJNI DEVI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.RAM NIBASH PRASAD	Mr.SRI ZAINUL ABEDIN (APP196)
156.	CR. MISC./15499/2017 A. BAIL IPC 392A.BAIL	1	SHIV KISHOR GUPTA vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN NO.II Mr.SANJAY VIKRANT Mr.SUNIL KUMAR Mr.MOUSHMI RAI	Mr.DR. AJEET KUMAR (APP94)
157.	CR. MISC./15501/2017 A.BAIL IPC 457,380A.BAIL	1	MD. RAHMAN @ RAHMAN vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN	Mr.SRI JAI NARAIN THAKUR (APP184)
158.	CR. MISC./15502/2017 A. BAIL IPC 341,32A.BAIL	1	PRAMOD SINGH @ PRAMOD PRASAD SINGH & ORS vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.SRI PANCHANAND PANDIT (APP115)
159.	CR. MISC./15505/2017 A. BAIL 135 ELECTRA.BAIL	1	GANESH PRASAD vs STATE OF BIHAR & ANR	Mr.DAMODAR PRASAD TIWARY Mr.BRAJ BHUSHAN MISHRA	Mr.SRI MURLIDHAR (APP110) Mr.VINAY KIRTI SINGH Mr.SHREKANT SHARAN SINGH
160.	CR. MISC./15508/2017 A.BAIL IPC 307,341A.BAIL	1	MD. ASLAM @ ASLAM vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)
161.	CR. MISC./15509/2017 A.BAIL IPC 447,384A.BAIL	1	SK. JUMMAN & ANR vs THE STATE OF BIHAR	Mr.ABDUL WADOOD	Mr.SRI ATAUR RAHMAN (APP191)
162.	CR. MISC./15516/2017 A. BAIL IPC 420,37A.BAIL	1	AMRESH KUMAR PANDEY & ORS vs THE STATE OF BIHAR	Mr.RAMCHANDRA SINGH	Mr.SRI JITENDRA KUMAR SINGH (APP98)
163.	CR. MISC./15517/2017 A. BAIL IPC 302,32A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SRI PRADEEP NARAIN KUMAR (APP205) Mr.DHIRENDRA KUMAR SINHA Mr.SONI KUMARI
164.	CR. MISC./15520/2017 A. BAIL IPC 498A,3A.BAIL	1	JHAGRU PRASAD @ JHAGRU vs STATE OF BIHAR & ANR	Mr.RAGHAV PRASAD	Mr.SRI INDRA KUMAR SINGH (APP174)
165.	CR. MISC./15524/2017 A. BAIL IPC 307,14A.BAIL	1	IMRAN ALI @ IMARAN ALI & ANR vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
166.	CR. MISC./15525/2017 A. BAIL IPC 323,31A.BAIL	1	MD. DILDAR vs STATE OF BIHAR & ANR	Mr.AMRENDRA KUMAR	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) Mr.PRABHAT RANJAN SINGH
167.	CR. MISC./15529/2017 A.BAIL IPC 302,307A.BAIL	1	MD. ALI @ ALI IMAM @ MD. IMAM vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SMT. NIRMALA KUMARI (APP167)
168.	CR. MISC./15531/2017 A.BAIL IPC 302,34A.BAIL	1	KHUBLAL DAS & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.SRI SAKIR AHMAD (APP195)
169.	CR. MISC./15536/2017 A.BAIL IPC 302,323A.BAIL	1	SONU RAI @ SONU KUMAR RAI vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI SURENDRA KUMAR (APP190)
170.	CR. MISC./15537/2017 A. BAIL IPC 366A,A.BAIL	1	VIKASH YADAV @ VIKASH KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.SRI SATYAVARAT VERMA (APP171)
171.	CR. MISC./15541/2017 A.BAIL IPC 406,420A.BAIL	1	RAJ KUMAR SAH vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI RANA RANDHIR SINGH (APP209)
172.	CR. MISC./15542/2017 A.BAIL IPC 498A,30A.BAIL	1	PANCHAN RAI @ PANCHAM RAI & ORS vs THE STATE OF BIHAR	Mr.CHHOTE LAL MISHRA	Mr.SRI RAM NARESH RAY (APP212)
173.	CR. MISC./16423/2017 A.BAIL IPC 498A,37A.BAIL	1	MANJU DEVI vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.MD. ANSARUL HAQUE (APP159)
174.	CR. MISC./16424/2017 A.BAIL IPC 143,341A.BAIL	1	BIRENDRA RAI & ORS vs THE STATE OF BIHAR	Mr.NALIN KUMAR	Mr.SRI SHYAM KUMAR SINGH (APP138)
175.	CR. MISC./16425/2017 A.BAIL 30A EXCISE A.BAIL	1	SAJAN KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.PARMENDRA KUMAR SINGH	Mr.SRI AKHILESHWAR DAYAL (APP74)
176.	CR. MISC./16429/2017 A.BAIL IPC 420,467A.BAIL	1	SAHDEO RAJAK vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.SRI PARMESHWAR MEHTA (APP42)
177.	CR. MISC./16431/2017 A. BAIL IPC 307,1A.BAIL	1	SHAILENDRA SINGH & ANR vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR	Mr.SRI AKSHAY LAL PANDIT (APP75)
178.	CR. MISC./16432/2017 A.BAIL IPC 304B,34A.BAIL	1	MADHURI DEVI & ANR vs THE STATE OF BIHAR	Mr.BRAJ KISHORE SINGH CHOUHAN	Mr.SRI AWADHESH KUMAR SINGH (APP215) Mr.KUMAR RAJEEV Mr.BINAY KUMAR SINGH
179.	CR. MISC./16433/2017 A.BAIL IPC 307,341A.BAIL	1	NIRANJAN RAJAK vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.SRI DINESH SINGH (APP21)
180.	CR. MISC./16434/2017 A.BAIL IPC 498A & A.BAIL	1	PANKAJ KASHYAP vs STATE OF BIHAR & ANR	Mr.RAJIB RANJAN JHA Mr.PRASHANT KUMAR Mr.SHRI NATH PATHAK	Mr.SRI MANISH KUMAR 2 (APP33) Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE
181.	CR. MISC./16437/2017 A.BAIL IPC 307,147A.BAIL	1	MANORAMA DEVI & ORS vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.SRI BRAJ KISHORE PRASAD (APP90)

182.	CR. MISC./16438/2017 A. BAIL IPC 498A,5A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.JAY PRAKASH SINGH Mr.SANTOSH KUMAR	Mr.SRI ZAINUL ABEDIN (APP196)
183.	CR. MISC./16440/2017 A.BAIL IPC 302,34 A.BAIL	1	ROHAN KUMAR @ SUDHANSHU SHEKHAR @ ROHAN SINGH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.DHEERAJ KUMAR Mr.MANOJ VATSAL	Mr.SMT SANGEETA SHARMA (APP58)
184.	CR. MISC./16441/2017 A. BAIL IPC 307,34A.BAIL	1	RAM SAGAR BAITHA & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.SRI RAJENDRA NATH JHA (APP46)
185.	CR. MISC./16448/2017 A. BAIL IPC 307,37A.BAIL	1	BELO YADAV & ORS vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI SURENDRA KUMAR (APP190)
186.	CR. MISC./16449/2017 A.BAIL IPC 341,323A.BAIL	1	GUDDU SIDDIQUEE & ANR vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY Mr.VIJAY BARDHAN PANDEY	Mr.SRI S. EHTESHAMUDDIN (APP56)
187.	CR. MISC./16450/2017 A.BAIL IPC 341,323A.BAIL	1	SANJAY YADAV @ SANJAYA YADAV vs THE STATE OF BIHAR	Mr.DEEP NISHI Mr.RAJESH KUMAR Mr.DEEP ANSHUMAN	Mr.SRI PARMANAND PRASAD (APP116)
188.	CR. MISC./16451/2017 A.BAIL IPC 147,323A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.RUDRA DEO	Mr.MR. MANOJ KUMAR (APP168)
189.	CR. MISC./16457/2017 A. BAIL 7 E.C. ACTA.BAIL	1	SHIVA SHANKAR PRASAD YADAV vs THE STATE OF BIHAR	Mr.NAKUL KUMAR JAMUAR	Mr.SRI KHURSHID ANWAR (APP192)
190.	CR. MISC./16460/2017 A. BAIL IPC 147,32A.BAIL	1	RUBY KHATOON & ORS vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.SRI YOGENDRA KUMAR (APP200)
191.	CR. MISC./16461/2017 A.BAIL IPC 302,307A.BAIL	1	HARENDER RAY & ORS vs THE STATE OF BIHAR	Mr.AJEET SINGH	Mr.SMT. PUSHPA SINHA (APP121)
192.	CR. MISC./16463/2017 A.BAIL IPC 307,147A.BAIL	1	SURAJ TIWARI & ORS vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH Mr.RAHUL KUMAR	Mr.SRI MITHILESH KUMAR KHARE (APP108)
193.	CR. MISC./16464/2017 A.BAIL IPC 366A,37A.BAIL	1	NAJIR @ NAZIR & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SRI RAM SUMIRAN ROY (APP240)
194.	CR. MISC./16465/2017 A. BAIL IPC 302,20A.BAIL	1	SANJAY MANDAL vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
195.	CR. MISC./16466/2017 A. BAIL IPC 307,34A.BAIL	1	SUBODH KUMAR & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SRI AMITESH KUMAR (APP8)
196.	CR. MISC./16467/2017 A.BAIL IPC 498A,32A.BAIL	1	MAKSUDAN SAH vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
197.	CR. MISC./16468/2017 A.BAIL IPC 414,420A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
198.	CR. MISC./16469/2017 A.BAIL IPC 307,147A.BAIL	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SRI UMESH LAL VERMA (APP146)
199.	CR. MISC./16470/2017 A. BAIL IPC 272,2A.BAIL	1	NIRANJAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
200.	CR. MISC./16472/2017 A. BAIL IPC 420,46A.BAIL	1	SITAPATI KUMARI @ SITAPATI KUMAR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SRI ASHOK KUMAR (APP220)
201.	CR. MISC./16473/2017 A.BAIL IPC 498A,32A.BAIL	1	KAMAL KISHORE MISHRA vs STATE OF BIHAR & ANR	Mr.CHANDAN KUMAR KASHYAP	Mr.SRI BHARAT BHUSHAN (APP156)
202.	CR. MISC./16475/2017 A.BAIL IPC 498A,34A.BAIL	1	MD. AINUL HAQUE @ AINUL HAQUE vs STATE OF BIHAR & ANR	Mr.KAMLENDRA PD. SINGH	Mr.SRI SANJAY KUMAR TIWARY (APP128)
203.	CR. MISC./16477/2017 A.BAIL IPC 420,467A.BAIL	1	RAVINDRA RAY & ANR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.PUNAM KUMARI SINGH Mr.MRIGENDRA PRATAP SINGH	Mr.SMT SANGEETA SHARMA (APP58)
204.	CR. MISC./16480/2017 A.BAIL IPC 467,468A.BAIL	1	AJAY SINGH & ORS vs THE STATE OF BIHAR	Mr.SHEO JEE MISHRA Mr.BIJAY KUMAR DUBEY	Mr.SRI PREM KUMAR JHA (APP43)
205.	CR. MISC./16485/2017 A.BAIL 30A,30D EXCA.BAIL	1	BULET SAHANI vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.SMT. RITA VERMA (APP126)
206.	CR. MISC./16486/2017 A. BAIL IPC 498A,3A.BAIL	1	AMRESH KUMAR PASWAN @ AMRESH PASWAN vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SAXENA	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
207.	CR. MISC./16487/2017 A. BAIL IPC 307,14A.BAIL	1	NAND LAL YADAV @ NAND KUMAR YADAV vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
208.	CR. MISC./16488/2017 A.BAIL 20 NDPS ACTA.BAIL	1	RAJ KUMAR SINGH @ RAJ KUMAR @ BABLU SINGH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA Mr.RAM SAGAR SINGH	Mr.SRI BHARAT BHUSHAN (APP156)

209.	CR. MISC./16490/2017 A.BAIL IPC 307,147A.BAIL	1	NAZARA KHATOON @ BABY KHATOON & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.SRI KUMAR RANJIT RANJAN (APP211)
210.	CR. MISC./16492/2017 A.BAIL IPC 307,34 A.BAIL	1	JAGDISH YADAV vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH Mr.HEMANT KUMAR SHARAN Mr.AMARDEEP LOKPRIYA	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
211.	CR. MISC./16494/2017 A.BAIL IPC 498A,32A.BAIL	1	SUDHIR KUMAR PANDEY @ SUDHIR PANDEY vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SRIVASTVA	Mr.SRI AJAY KUMAR-1 (APP6)
212.	CR. MISC./16495/2017 A.BAIL IPC 302,201A.BAIL	1	DHANANJAY OJHA @ DHANJEE OJHA vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR	Mr.SRI MUKESHWAR DAYAL (APP37)
213.	CR. MISC./16496/2017 A. BAIL IPC 272,2A.BAIL	1	VIJAY RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI AJAY KUMAR - 2 (APP71)
214.	CR. MISC./16498/2017 A. BAIL IPC 414,42A.BAIL	1	TAPAN CHAKRABORTY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.PRAMENDRA KUMAR SINGH	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
215.	CR. MISC./16499/2017 A.BAIL IPC 406,384A.BAIL	1	DEEPAK KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SHARMA Mr.INDU BHUSHAN SHARMA	Mr.SRI AKSHAY LAL PANDIT (APP75)
216.	CR. MISC./16502/2017 A.BAIL IPC 403,408A.BAIL	1	BUTAN RAM vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH Mr.RAVI SHANKAR PATHAK	Mr.SRI GOPESH KUMAR (APP26)
217.	CR. MISC./16504/2017 A. BAIL IPC 147,14A.BAIL	1	AJIT YADAV vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SRI SANJAY KUMAR PANDEY (APP222)
218.	CR. MISC./16506/2017 A.BAIL IPC 307,147A.BAIL	1	MD.MAZHAR vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR ANAND	Mr.SMT. ANITA KUMARI (APP239)
219.	CR. MISC./16507/2017 A.BAIL IPC 323,341A.BAIL	1	KAMESHWAR YADAV & ANR vs THE STATE OF BIHAR	Mr.VASUDEO RAM Mr.SANJAY KUMAR	Mr.SRI ARBIND KUMAR PANDEY (APP84)
220.	CR. MISC./16508/2017 A.BAIL IPC 307,341A.BAIL	1	MD. ABIRUL & ANR vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SRI AKHILESHWAR DAYAL (APP74)
221.	CR. MISC./16511/2017 A. BAIL IPC 420,12A.BAIL	1	ARJUN RAI @ ARJUN KUMAR vs THE STATE OF BIHAR	Smt.USHA KUMARI SINGH Mr.DHIRENDRA KUMAR ROY Mr.VIRENDRA KUAR	Mr.SRI DASHRATH MEHTA (APP157)
222.	CR. MISC./16514/2017 A. BAIL IPC 307,14A.BAIL	1	BAJRANGI PASWAN & ORS vs THE STATE OF BIHAR	Mr.VIVEKA NAND PATHAK Mr.NAWNIT KUMAR TIWARY Mr.SUDHA KUMARI	Mr.SRI BISHESHWAR RAM (APP18)
223.	CR. MISC./16516/2017 A.BAIL IPC 363,366A.BAIL	1	MD. JALAL @ JALALUDDIN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR	Mr.SRI ANIL KUMAR (APP78) Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI
224.	CR. MISC./16518/2017 A.BAIL IPC 304B,20A.BAIL	1	SHASHI SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.NIVEDITA NIRVIKAR Mr.MEENAKSHI SINGH	Mr.SRI UDAY CHAND PRASAD (APP145)
225.	CR. MISC./16522/2017 A.BAIL IPC 307,341A.BAIL	1	GHOLAM HASNAIN @ MD. GHOLAM HASNAIN vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD	Mr.SMT. ASHA DEVI (APP85)
226.	CR. MISC./16523/2017 A.BAIL IPC 188,171A.BAIL	1	RAMJATAN PRASAD vs THE STATE OF BIHAR	Mr.UDAY KUMAR MISHRA	Mr.SRI ANIL PRASAD SINGH (APP210)
227.	CR. MISC./16524/2017 A. BAIL IPC 272,27A.BAIL	1	BASANT KUMAR SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.MEENAKSHI SINGH	Mr.SRI UDAY CHAND PRASAD (APP145)
228.	CR. MISC./16532/2017 A.BAIL IPC 147,149A.BAIL	1	MD. PARVEJ ALAM @ PARVEJ ALAM & ORS vs THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.PRAMOD KUMAR PRASAD SINGH	Mr.SRI NAND KUMAR (APP154)
229.	CR. MISC./16537/2017 A. BAIL IPC 420,46A.BAIL	1	RAM PRAVESH PRASAD & ANR vs THE STATE OF BIHAR	Mr.ABHAY KUMAR THAKUR Mr.SANJAY KUMAR	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
230.	CR. MISC./16540/2017 A. BAIL IPC 341,32A.BAIL	1	MANOJ KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.RAJ NARAYAN MISHRA Mr.SUNIL KUMAR	Mr.SRI RAM SUMIRAN ROY (APP240) Mr.RAJ NARAYAN MISHRA
231.	CR. MISC./16544/2017 A. BAIL IPC 304B,3A.BAIL	1	RAM JEEVAN SAH & ANR vs THE STATE OF BIHAR	Mr.RAJ KUMAR SINHA	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
232.	CR. MISC./16546/2017 A. BAIL IPC 304B,3A.BAIL	1	BABY DEVI @ RATANA DEVI vs THE STATE OF BIHAR	Mr.KANHAIYA PANDEY Mr.PRABHAT RANJAN SINGH	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
233.	CR. MISC./16549/2017 A. BAIL IPC 302A.BAIL	3	MASTUF @ MUSTUF vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR Mr.RAJNISH KUMAR	Mr.MD. ANZARUL HAQUE SAHARA (APP225) Mr.ANAMUL HAQUE
234.	CR. MISC./16567/2017 A.BAIL IPC 304,34A.BAIL	1	BHOLA RAI & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.SRI ASHOK KUMAR (APP220)
235.	CR. MISC./16570/2017 A.BAIL IPC 366AA.BAIL	1	VISHNU MANJHI @ VISHNU KUMAR MANJHI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
236.	CR. MISC./16572/2017 A.BAIL IPC 382,34A.BAIL	1	SAJJAD ANSARI @ SAJJAD ALI @ SAHJAD ANSARI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI MURLIDHAR (APP110)
237.	CR. MISC./16573/2017 A.BAIL IPC 147,149A.BAIL	1	DIPNARAIN YADAV vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.DR. INDIWAR KUMARI (APP22)

238.	CR. MISC./16582/2017 A. BAIL 47A EXCISEA.BAIL	1	RAJ KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.DEVENDRA PRASAD SINGH	Mr.SRI MUSTAQUE ALAM (APP36)
239.	CR. MISC./19386/2017 A. BAIL IPC 406,42A.BAIL	1	UDAY KUMAR SAH @ UDAY SHANKAR UDAY@UDAY SHANKAR SAH vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.ANIL KUMAR ANAL	Mr.SMT. RENUKA RATNAKAR (APP125)
240.	CR. MISC./19387/2017 A. BAIL IPC 399,40A.BAIL	1	AMAR PRATAP SINGH vs THE STATE OF BIHAR	Mr.RANJAN KUMAR	Mr.SMT. ANUSUIYA JAISWAL (APP81)
241.	CR. MISC./19390/2017 A.BAIL 30A,37(A)(DA.BAIL	1	SANJU DEVI vs THE STATE OF BIHAR	Mr.NAWAL KISHOR PRASAD	Mr.SRI KHURSHID ANWAR (APP192)
242.	CR. MISC./19394/2017 A.BAIL IPC 307,341A.BAIL	1	BHUSHAN KUMAR @ BHUSHAN MANDAL & ORS vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PANKAJ KUMAR	Mr.SRI AKHILESHWAR DAYAL (APP74)
243.	CR. MISC./19397/2017 A. BAIL IPC 420,4A.BAIL	1	PANKAJ KUMAR PURSOTAM vs STATE OF BIHAR & ANR	Mr.SHALLY KUMARI Mr.SIYA RAM SHAHI	Mr.RAMAKANT SHARMA (L.O.,INC.,VIGI)
244.	CR. MISC./19403/2017 A. BAIL IPC 272,2A.BAIL	1	KUNDAL PASWAN vs THE STATE OF BIHAR	Mr.CHHOTE LAL MISHRA	Mr.SRI JAI NARAIN THAKUR (APP184)
245.	CR. MISC./19411/2017 A.BAIL IPC 304B,34A.BAIL	1	DURGESH MISHRA & ANR vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
246.	CR. MISC./19412/2017 A. BAIL 135 ELECTRA.BAIL	1	SUNIT SAURABH & ANR vs STATE OF BIHAR & ANR	Mr.RAJ NARAYAN MISHRA Mr.MANOJ KUMAR	Mr.SRI AKSHAY LAL PANDIT (APP75) Mr.VINAY KIRTI SINGH Mr.VINAY KIRTI SINGH
247.	CR. MISC./19413/2017 A.BAIL IPC 307,147A.BAIL	1	DHARMENDRA RAI & ORS vs THE STATE OF BIHAR	Mr.SURENDRA PRASAD SINGH	Mr.SRI RAJESH KUMAR (APP48)
248.	CR. MISC./19414/2017 A.BAIL IPC 406,420A.BAIL	1	RAHUL KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SRI PREM KUMAR JHA (APP43)
249.	CR. MISC./19416/2017 A. BAIL IPC 498AA.BAIL	1	ASWANI SINGH @ CHHOTU SINGH vs STATE OF BIHAR & ANR	Mr.RAM KISHORE SINGH Mr.AMIT KUMAR SINGH	Mr.SRI NITYANAND TIWARY (APP41)
250.	CR. MISC./19417/2017 A. BAIL IPC 376,50A.BAIL	1	KUMAR THAKUR @ KUNWER THAKUR & ORS vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA Mr.FIROZ AHMAD	Mr.MD. ANSARUL HAQUE (APP159)
251.	CR. MISC./19420/2017 A.BAIL IPC 304B,20A.BAIL	1	CHHATAHARU DAS @CHHUTAHARU DAS & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK	Mr.SRI ARUN KUMAR (APP82)
252.	CR. MISC./19422/2017 A. BAIL IPC 498A,A.BAIL	1	BALAJEE vs STATE OF BIHAR & ANR	Mr.SATYENDRA PRASAD SINGH Mr.SURENDRA KUMAR MISHRA	Mr.SMT. GULNAR BEGAM (APP162)
253.	CR. MISC./19428/2017 A. BAIL IPC 307,14A.BAIL	1	VIJAY KUMAR & ANR vs THE STATE OF BIHAR	Mr.PARASHURAM SINGH	Mr.SRI AHTASH ALI KHAN (APP4)
254.	CR. MISC./19429/2017 A. BAIL IPC 341,32A.BAIL	1	GUDDU RAI @ GUDDU KUMAR RAI vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR ANAND	Mr.SRI VINOD SHANKAR MODI (APP188)
255.	CR. MISC./19443/2017 A. BAIL IPC 420,46A.BAIL	1	LALAN SINGH vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.ROHIT KUMAR	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
256.	CR. MISC./19449/2017 A.BAIL IPC 366A,34A.BAIL	1	ANAND SHAH @ ANAND KUMAR SHAH vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY Mr.RINKI KUMARI	Mr.SRI ANISH CHANDRA (APP183)
257.	CR. MISC./19451/2017 A.BAIL IPC 376,504A.BAIL	1	RAJEEV DAS vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)
258.	CR. MISC./19453/2017 A.BAIL IPC 406,420A.BAIL	1	PARMESHWAR PRASAD & ANR vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.SRI AHTASH ALI KHAN (APP4)
259.	CR. MISC./19454/2017 A. BAIL IPC 406,4A.BAIL	1	MRIGENDRA PRATAP RAI @ MRIGENDRA PRATAP RAI @ CHUNNU RAI & ANR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR TIWARY	Mr.SRI ASHARAF ANSARI (APP86)
260.	CR. MISC./19456/2017 A.BAIL IPC 307,147A.BAIL	1	RAVI KUMAR & ORS vs THE STATE OF BIHAR	Mr.KUNAL TIWARY	Mr.SRI MUSTAQUE ALAM (APP36)
261.	CR. MISC./19457/2017 A. BAIL IPC 498A,3A.BAIL	1	GANESH PANDIT vs STATE OF BIHAR & ANR	Mr.AMIT ANAND Mr.SRI RAM CHANDRA PANDEY	Mr.SRI SHYAM BIHARI SINGH (APP173)
262.	CR. MISC./19460/2017 A. BAIL IPC 395A.BAIL	1	MITHILESH KUMAR vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.SRI AMRENDRA PRASAD (APP77)
263.	CR. MISC./19461/2017 A. BAIL IPC 307,37A.BAIL	1	SHAMIM & ORS vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI IFTEKHAR MAHMOOD (APP202)
264.	CR. MISC./19462/2017 A.BAIL IPC 302,201A.BAIL	1	BITU KUMAR vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.SHAMBHU SHARAN KUMAR	Mr.SRI NARENDRA KUMAR SINGH (APP150)
265.	CR. MISC./19466/2017 A.BAIL IPC 272,273A.BAIL	1	RANJEET CHOUDHARY vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SRI UPENDRA KUMAR (APP67)

266.	CR. MISC./19470/2017 A. BAIL IPC 272,27A.BAIL	1	UMESH JHA vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
267.	CR. MISC./19472/2017 A. BAIL IPC 302,34A.BAIL	1	RAM DULAR YADAV @ RAMDULARE YADAV vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SRI UMESHNAND PANDIT (APP187)
268.	CR. MISC./19477/2017 A.BAIL IPC 354,509A.BAIL	1	MONU SINGH vs THE STATE OF BIHAR	Mr.RAJKUMAR RAJESH Mr.GIRISH CHANDRA	Mr.SRI ABHAY KUMAR - 1 (APP186)
269.	CR. MISC./19479/2017 A.BAIL IPC 302,201A.BAIL	1	ANGAN DEVI & ORS vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
270.	CR. MISC./19481/2017 A. BAIL IPC 307,32A.BAIL	1	MANISH RAI & ANR vs THE STATE OF BIHAR	Smt.RINA SINHA Mr.SHRUTI SINHA	Mr.SRI MATLOOB RAB (APP34)
271.	CR. MISC./19485/2017 A.BAIL 7 E.C. ACTA.BAIL	1	MD. SAMIR vs THE STATE OF BIHAR	Mr.AMAL KUMAR SINHA	Mr.SRI SHYAM BIHARI SINGH (APP173)
272.	CR. MISC./19492/2017 A.BAIL IPC 498A & A.BAIL	1	SUDHIR KUMAR vs THE STATE OF BIHAR	Mr.SARVAN KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)

(AFTER THE ABOVE OR AT 12:00 NOON WHICHEVER IS EARLIER)

FOR ADMISSION

1.	CR. MISC./54856/2016 R.BAIL IPC 493,120R.BAIL-1	4	MD. NIZAM @ NIZAMUDDIN @ NIZAM vs THE STATE OF BIHAR	Mr.SUBESH SHARMA Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.SRI JAGDHAR PRASAD (APP203)
2.	CR. MISC./5697/2017 R.BAIL IPC 307,324R.BAIL-1	1	HEERA SAH & ANR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.MONIKA	Mr.SRI HARENDRA PRASAD (APP96)
3.	CR. MISC./5699/2017 R. BAIL IPC 302,R.BAIL-1	1	HARI RISHIDEO & ORS vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.MONIKA	
4.	CR. MISC./6660/2017 R.BAIL IPC 399,402R.BAIL-1	4	SUKHRAM MEHTA @ SUKHU MEHTA vs THE STATE OF BIHAR	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA Mr.AJAY KUMAR SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
5.	CR. MISC./7451/2017 R.BAIL IPC 366A,34R.BAIL-1	3	RAM DULAR SHARMA vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SRI LALAN KUMAR (APP224) Mr.KARANDEEP KUMAR
6.	CR. MISC./7488/2017 R.BAIL IPC 25(1-B)R.BAIL-1	3	SANNY MISHRA @ SANNI MISHRA @ KUMAR RAVI @ KUMAR RAVI RANJAN vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHRAJ	Mr.SMT SANGEETA SHARMA (APP58)
7.	CR. MISC./7663/2017 R. BAIL IPC 302,14R.BAIL-1	4	AMBIKA RAI vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR Mr.SHAMBHU NATH SINGH	Mr.MD. NAZIR ANSARI (APP106) Mr.DEWENDRA NARAYAN SINGH
8.	CR. MISC./8990/2017 R.BAIL IPC 302,34 R.BAIL-1	4	NANDAN @ NANDAN KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) Mr.SANDIP SINGH Mr.SHEKHARHARSHVARDHAN
9.	CR. MISC./10722/2017 R.BAIL IPC 302,307R.BAIL-1	4	SHYAMDEO YADAV @ PRAMOD YADAV vs THE STATE OF BIHAR	Mr.LILAWATI SINGH Mr.MANISHA PRAKASH	Mr.SRI MADAN KUMAR (APP223)
10.	CR. MISC./10817/2017 R. BAIL IPC 379,35R.BAIL-1	3	ASHYA ANAND & ANR vs THE STATE OF BIHAR	Mr.HARISH JALAN Mr.ARVIND KUMAR Mr.AJIT KUMAR	Mr.SRI PANCHANAND PANDIT (APP115)
11.	CR. MISC./10820/2017 R. BAIL IPC 304B,2R.BAIL-1	3	RAJESH KUMAR JHA vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) Mr.SHAILENDRA KUMAR JHA
12.	CR. MISC./10905/2017 R. BAIL IPC 302,20R.BAIL-1	4	DHANJAY KUMAR @ MANJAY KUMAR vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.SHASHANK SHEKHAR	Mr.SRI RAMCHANDRA SAHANI (APP124)
13.	CR. MISC./12287/2017 R. BAIL IPC 302,40R.BAIL-1	3	MANOJ RAI @ MANOJ KUMAR RAI vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.SRI SANJAY KUMAR SHARMA (APP236)
14.	CR. MISC./12328/2017 R.BAIL IPC 302,34 R.BAIL-1	3	DILIP SAHNI vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
15.	CR. MISC./15539/2017 R.BAIL IPC 399,402R.BAIL-1	1	BABU SAHEB vs THE STATE OF BIHAR	Mr.BINOD KUMAR	Mr.MD. SUFIYAN (APP107)
16.	CR. MISC./15961/2017 R. BAIL IPC 363,36R.BAIL-1	3	ALOK KUMAR SUMAN @ RAMESH CHAUDHARY vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SAMIR KUMAR BHARTI	Mr.SRI NARENDRA KUMAR SINGH (APP150)
17.	CR. MISC./15982/2017 R.BAIL IPC 304B,31R.BAIL-1	3	BISHWA NATH RAUT vs THE STATE OF BIHAR	Mr.MIRA KUMARI Mr.SHALINI RAUT	Mr.SRI BHARAT LAL (APP15) Mr.RATANAKAR JHA
18.	CR. MISC./15988/2017 R.BAIL IPC 307 & 2R.BAIL-1	3	PAPPU KUMAR MANDAL & ORS vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SRI AJAY KUMAR-1 (APP6)

19.	CR. MISC./16010/2017 R.BAIL IPC 302,201R.BAIL-1	1	SHATRUGHAN SINGH & ORS vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH Mr.RAHUL KUMAR	Mr.SRI SURESH PRASAD SINGH (APP230)
20.	CR. MISC./16034/2017 R.BAIL IPC 302,201R.BAIL-1	1	AJAY SINGH @ AJAY PASWAN @ MITHUN PASWAN vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.PRIYANKA SINGH	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
21.	CR. MISC./16044/2017 R. BAIL IPC 302,12R.BAIL-1	1	RAVI RAI vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
22.	CR. MISC./16046/2017 R. BAIL 20,22 NDR.BAIL-1	1	VIJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SMT. REENA SINHA (APP163)
23.	CR. MISC./16048/2017 R.BAIL IPC 379,411R.BAIL-1	1	PRAVEJ ALI & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR	Mr.SRI NITYANAND TIWARY (APP41)
24.	CR. MISC./16051/2017 R. BAIL IPC 411,4R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA Mr.ARVIND KUMAR	Mr.SRI RAJBALLABH SINGH (APP122)
25.	CR. MISC./16144/2017 R.BAIL IPC 302,34R.BAIL-1	1	RAVINDRA SAHNI vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.AJIT KUMAR	Mr.SRI AHTASH ALI KHAN (APP4)
26.	CR. MISC./16146/2017 R. BAIL IPC 457,38R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
27.	CR. MISC./16147/2017 R. BAIL 47,57 EXCR.BAIL-1	1	UPENDRA PRASAD vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA	Mr.SRI SANJAY KUMAR TIWARY (APP128)
28.	CR. MISC./16151/2017 R. BAIL IPC 376,51R.BAIL-1	1	PRADEEP THAKUR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI SANJAY KUMAR SHARMA (APP236)
29.	CR. MISC./16152/2017 R. BAIL IPC 364,12R.BAIL-1	1	PHOOLA DEVI @ FULLA DEVI vs THE STATE OF BIHAR	Mr.BRAJESH KUMAR Mr.RAGHWENDRA PRATAP SINGH Mr.KAMLESH KUMAR SINGH	Mr.SRI MUSTAQUE ALAM (APP36)
30.	CR. MISC./16154/2017 R.BAIL IPC 302,363R.BAIL-1	1	LALLAN THAKUR @ LALAN THAKUR vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.SRI NAND KISHORE PD (APP38)
31.	CR. MISC./16155/2017 R. BAIL IPC 302,14R.BAIL-1	1	SUKH SAGAR YADAV vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT Mr.SHIVNANDAN SAH	Mr.SRI NAVIN KUMAR PANDEY (APP112)
32.	CR. MISC./16161/2017 R.BAIL IPC 498A,30R.BAIL-1	1	MANOJ SAO vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.SRI GOPESH KUMAR (APP26)
33.	CR. MISC./16168/2017 R. BAIL IPC 379,41R.BAIL-1	1	SHYAM SUNDAR KUMAR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SMT. SUCHETA YADAV (APP140)
34.	CR. MISC./16174/2017 R.BAIL IPC 394R.BAIL-1	3	SONU BARNWAL vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.SANJEEV KUMAR @ DEEPAK SAHAY	Mr.SRI AJIT KUMAR (APP73)
35.	CR. MISC./16175/2017 R.BAIL IPC 302,34R.BAIL-1	1	ANUJ KUMAR vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.SRI TAPESHWAR SHARMA (APP170)
36.	CR. MISC./16177/2017 R.BAIL IPC 302,34 R.BAIL-1	1	ARUN SINGH vs THE STATE OF BIHAR	Mr.PATANJALI RISHI	Mr.SMT. MADHURI LATA (APP103)
37.	CR. MISC./16179/2017 R.BAIL IPC 302,34,R.BAIL-1	1	FULENDAR DUBEY@FUL KUMAR DUBEY vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SRI RAJENDRA PRASAD NAT (APP123)
38.	CR. MISC./16181/2017 R. BAIL IPC 302,20R.BAIL-1	1	CHANDAN KUMAR MANDAL & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI KALYAN SHANKAR (APP30)
39.	CR. MISC./16182/2017 R.BAIL IPC 392,411R.BAIL-1	1	KUMESH KUMAR @ LAFUA vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SRI RAM SUMIRAN ROY (APP240)
40.	CR. MISC./16183/2017 R.BAIL IPC 498A,34R.BAIL-1	1	MD. MOHSIN @ MOHSIN vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.SRI PARMANAND KUMAR (APP244)
41.	CR. MISC./16184/2017 R.BAIL IPC 272,273R.BAIL-1	3	SONU KUMAR RAJAK @ SONU RAJAK vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.SRI MUKESHWAR DAYAL (APP37)
42.	CR. MISC./16196/2017 R. BAIL IPC 302,34R.BAIL-1	1	SUNIL KUMAR MANDAL vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SRI MANOJ KUMAR - 1 (APP185)
43.	CR. MISC./16198/2017 R.BAIL IPC 395,412R.BAIL-1	1	BIJLI MAHTO @ BIJALI MAHTO vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI YOGENDRA KUMAR (APP200)
44.	CR. MISC./16201/2017 R. BAIL IPC 413,4R.BAIL-1	1	MD. RABBAN @ MD. RABAN vs THE STATE OF BIHAR	Mr.RAKESH KUMAR JHA	Mr.DR. AJEET KUMAR (APP94)

45.	CR. MISC./16203/2017 R. BAIL IPC 392R.BAIL-1	1	PRADEEP KUMAR vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.SRI ATAUR RAHMAN (APP191)
46.	CR. MISC./16204/2017 R. BAIL IPC 302,12R.BAIL-1	1	BINOD PATEL vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SMT. ANITA KUMARI (APP239)
47.	CR. MISC./16218/2017 R.BAIL 20,22 NDPS R.BAIL-1	1	PANKAJ SHARMA @ PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY Mr.PRAMOD KUMAR	Mr.SRI RAMCHANDRA SAHANI (APP124)
48.	CR. MISC./16221/2017 R.BAIL IPC 304B,20R.BAIL-1	1	MANAGER SAH vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR DUBEY Mr.RAJESH KUMAR	Mr.SRI DINESH SINGH (APP21)
49.	CR. MISC./16223/2017 R.BAIL IPC 272,273R.BAIL-1	1	SUJIT KUMAR vs THE STATE OF BIHAR	Mr.PRITHIVI RAJ SINGH	Mr.SRI AMITESH KUMAR (APP8)
50.	CR. MISC./16235/2017 R. BAIL IPC 419,42R.BAIL-1	1	ANIL SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI TARUN PRASAD MANDAL (APP204)
51.	CR. MISC./16236/2017 R. BAIL IPC 307,34R.BAIL-1	1	MD. RIZWAN @ RIZWAN vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI S.M. RAHMAN (APP57)
52.	CR. MISC./16243/2017 R. BAIL IPC 302,34R.BAIL-1	1	SHAMBHU RAVIDAS vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153) Mr.PANKAJ KUMAR SINHA
53.	CR. MISC./16247/2017 R.BAIL IPC 302,201R.BAIL-1	1	SHIVDHAR RAM vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.SRI RAJBALLABH SINGH (APP122)
54.	CR. MISC./16251/2017 R.BAIL IPC 307,147R.BAIL-1	1	MUNNI YADAV vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SRI SATYA NAND SHUKLA (APP130) Mr.JOGENDRA PRASAD Mr.SUNIL KUMAR YADAV
55.	CR. MISC./16253/2017 R.BAIL IPC 302,307R.BAIL-1	1	SIYA RAM CHAUHAN vs THE STATE OF BIHAR	Mr.KRISHNA DEO RAJ	Mr.SRI SHYAMESHWAR DAYAL (APP63) Mr.NIRAJ KUMAR Mr.RANG NATH CHOUBEY
56.	CR. MISC./16255/2017 R. BAIL IPC 272,27R.BAIL-1	1	BAJARI KUMAR RAI vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.DHANANJAY KUMAR SINGH	Mr.SRI DINESH SINGH (APP21)
57.	CR. MISC./16258/2017 R.BAIL IPC 302R.BAIL-1	1	BHIKHAR SAH & ANR vs THE STATE OF BIHAR	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.ANANT KUMAR SINHA	Mr.SRI DILIP KUMAR (APP19)
58.	CR. MISC./16259/2017 R. BAIL IPC 414,42R.BAIL-1	1	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.BAL GOVIND SHARMA Mr.NAFISUZZOHA	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
59.	CR. MISC./16262/2017 R. BAIL IPC 498A,3R.BAIL-1	1	MD. SIKANDAR vs THE STATE OF BIHAR	Mr.AMITABH SOHAN Mr.PALLAVI SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
60.	CR. MISC./16263/2017 R. BAIL IPC 341,32R.BAIL-1	1	BIJAY RAJBHAR @ BIJAI RAJVAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAHUL NATH	Mr.SMT SANGEETA SHARMA (APP58)
61.	CR. MISC./16264/2017 R.BAIL IPC 364,511R.BAIL-1	3	PRAKASH RAJAK vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.SHAILENDRA KUMAR Mr.NALIN RANJAN	Mr.SRI RAJENDRA PRASAD NAT (APP123)
62.	CR. MISC./16266/2017 R.BAIL IPC 302,34R.BAIL-1	1	NAGENDRA RAI vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.SANJAY KUMAR SHARMA Mr.SANDHYA KUMARI SINHA	Mr.SRI ARUN KUMAR PANDEY (APP83) Mr.ASHHAR MUSTAFA
63.	CR. MISC./16267/2017 R. BAIL IPC 467,46R.BAIL-1	1	TAPESHWAR RAI vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.SHASHANK SHEKHAR	Mr.SRI DILIP KUMAR (APP19)
64.	CR. MISC./16269/2017 R. BAIL IPC 379,41R.BAIL-1	1	RAHUL KUMAR PATEL @ NITISH KUMAR @ NITESH PATEL vs THE STATE OF BIHAR	Mr.ALOK KUMAR JHA Mr.SANTOSH KUMAR PANDEY	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
65.	CR. MISC./16272/2017 R. BAIL 30A EXCISR.BAIL-1	1	ANIL KUMAR vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.SRI GAURI SHANKAR GUPTA (APP95)
66.	CR. MISC./16276/2017 R. BAIL IPC 302,30R.BAIL-1	1	SUBHASH SINGH @ SUBHASH KUMAR SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.SRI ANANT KUMAR (APP237) Mr.AJIT KUMAR SINGH
67.	CR. MISC./16278/2017 R.BAIL IPC 302,34R.BAIL-1	1	BHARAT YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI AJAY KUMAR JHA (APP243)
68.	CR. MISC./16596/2017 R.BAIL IPC 395,412R.BAIL-1	3	JITENDRA NONIA vs THE STATE OF BIHAR	Mr.PRITHIVI RAJ SINGH Mr.PUSHP RAJ SINGH	Mr.SRI BRAJ KISHORE PRASAD (APP90)
69.	CR. MISC./16788/2017 R. BAIL IPC 302,30R.BAIL-1	3	RAKESH KUMAR @ RAKI vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR SINGH Mr.RAMCHANDRA SINGH	Mr.SRI RAJKISHORE SINGH (APP172) Mr.UMESH KUMAR SINGH
70.	CR. MISC./16854/2017 R. BAIL IPC 272,2R.BAIL-1	1	PACHU MUSHAR & ANR vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINHA	Mr.SRI AHMAD ALI (APP5)

71.	CR. MISC./16855/2017 R. BAIL IPC 307,34R.BAIL-1	1	SUDAMA MAHTO vs THE STATE OF BIHAR	Mr.SATYESHWAR PRASAD Mr.RAKESH KUMAR	Mr.SRI GANESH PRASAD SINGH (APP198)
72.	CR. MISC./16857/2017 R. BAIL IPC 147,1R.BAIL-1	1	ASGAR ANSARI vs THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.PRAMOD KUMAR PRASAD SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
73.	CR. MISC./16858/2017 R. BAIL IPC 20,22 R.BAIL-1	1	MD. TURFAIN AALAM @ MD. TURFAIN vs THE STATE OF BIHAR	Mr.MUKUND MOHAN JHA	Mr.MD. SUFIYAN (APP107)
74.	CR. MISC./16859/2017 R. BAIL IPC 304B,1R.BAIL-1	1	NIRAJ SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.SRI UPENDRA KUMAR (APP67)
75.	CR. MISC./16860/2017 R. BAIL IPC 304B,2R.BAIL-1	1	CHHOTU BIND vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
76.	CR. MISC./16861/2017 R. BAIL IPC 386,34R.BAIL-1	1	CHANDER MOHAN KUMAR vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
77.	CR. MISC./16863/2017 R. BAIL IPC 392R.BAIL-1	1	RAMDHARI KUMAR vs THE STATE OF BIHAR	Mr.PARMATMA SINGH	Mr.SRI RAMESH CHANDRA (APP54)
78.	CR. MISC./16864/2017 R. BAIL 30A EXCISER.BAIL-1	1	RITESH KUMAR YADAV vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
79.	CR. MISC./16865/2017 R. BAIL IPC 302,3R.BAIL-1	1	MANOJ BHAGAT vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
80.	CR. MISC./16867/2017 R. BAIL IPC 341,32R.BAIL-1	1	KAILASH PRASAD @ FAUZI @ KAILASH KUMAR vs THE STATE OF BIHAR	Mr.OM PRAKASH SINGH	Mr.SRI KANHAIYA KISHORE (APP100)
81.	CR. MISC./16869/2017 R. BAIL IPC 302,14R.BAIL-1	1	TARACHAND YADAV vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT Mr.MAYANK BILOCHAN Mr.SUDHIR KUMAR SINGH	Mr.SMT. SHARDA KUMARI (APP175)
82.	CR. MISC./16871/2017 R. BAIL IPC 379,41R.BAIL-1	1	NOMANUDDIN @ RINKU vs THE STATE OF BIHAR	Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR	Mr.SRI NITYANAND TIWARY (APP41)
83.	CR. MISC./16874/2017 R. BAIL IPC 399,40R.BAIL-1	1	SUMIT KUMAR vs THE STATE OF BIHAR	Smt.PUNAM SHRIVASTAVA Mr.PRADEEP KUMAR SINHA	Mr.SRI NAWAL KISHORE PRASAD (APP113)
84.	CR. MISC./16877/2017 R.BAIL IPC 30A EXCR.BAIL-1	1	RAMJI BIND @ RAMJI BIN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH	Mr.SRI PARMANAND KUMAR (APP244)
85.	CR. MISC./16879/2017 R. BAIL IPC 498A,R.BAIL-1	1	SUNIL KUMAR @ SUNIL PRASAD vs STATE OF BIHAR & ANR	Mr.S. JAMIL AKHTAR	Mr.SRI YOGENDRA KUMAR (APP200)
86.	CR. MISC./16881/2017 R. BAIL 30A EXCISR.BAIL-1	1	AAJAD KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.AJAY KUMAR JAIN	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
87.	CR. MISC./16882/2017 R. BAIL IPC 366A,3R.BAIL-1	1	SATYANARAYAN SINGH @ SATYENDRA NARAYAN SINGH @ SATYENDRA SINGH & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA Mr.SHIV NARAYAN JHA Mr.ABHAY KUMAR UPADHYAY	Mr.YOGENDRA KR. SINGH (APP)
88.	CR. MISC./16883/2017 R. BAIL 20,22 NDPSR.BAIL-1	1	MD. WASIM vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI ANISH CHANDRA (APP183)
89.	CR. MISC./17380/2017 R.BAIL IPC 302,34R.BAIL-1	1	SURAT RAM vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.SRI ARUN KUMAR (APP82)
90.	CR. MISC./17384/2017 R.BAIL IPC 302,307R.BAIL-1	1	SANJAY PRAJAPATI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR DUBEY	Mr.SMT. PRONATI SINGH (APP44) Mr.RAKESH SINGH Ms.MEENA SINGH Mr.BHASKAR SHANKAR
91.	CR. MISC./17389/2017 R.BAIL IPC 307,147R.BAIL-1	1	RAM NATH MUSHAR vs THE STATE OF BIHAR	Mr.SHIV PRASAD GUPTA Mr.MAYANK SINGH	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
92.	CR. MISC./17390/2017 R.BAIL IPC 395,328R.BAIL-1	1	ALOK KUMAR @ MUNNA KUMAR@MUNNA vs THE STATE OF BIHAR	Mr.UMESH TIWARI	Mr.SMT RENU KUMARI (APP160)
93.	CR. MISC./17394/2017 R.BAIL IPC 364,302R.BAIL-1	1	BECHAN MIAN @ MOSARRAF & ANR vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.SRI MANOJ KUMAR - 1 (APP185)
94.	CR. MISC./17402/2017 R. BAIL IPC 307,36R.BAIL-1	1	BIMLESH CHAUDHARY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINHA Mr.SUDHIR KUMAR SINHA	Mr.SRI MANOJ KUMAR - 1 (APP185)
95.	CR. MISC./17405/2017 R.BAIL IPC 394,395R.BAIL-1	1	BIRU RAI @ KALU RAI vs THE STATE OF BIHAR	Mr.ARVIND KR. SRIVASTAVA Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA	Mr.SRI AJAY KUMAR-1 (APP6)
96.	CR. MISC./17406/2017 R.BAIL IPC 307,341R.BAIL-1	1	SHANKAR MADHUKURIYA & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI UMESHNAND PANDIT (APP187)

97.	CR. MISC./17412/2017 R. BAIL IPC 135(I)R.BAIL-1	1	SITA NATH SARKAR vs THE UNION OF INDIA THROUGH DHIRENDRA KUMAR INTELLIGENCE OFFICER, D R I , REGIONAL UNIT, PATNA	Mr.AJAY KUMAR SINHA	Mr.DEVENDRA KUMAR
98.	CR. MISC./17414/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	SANTOSH RAMANI @ SANTOSH RAWANI vs THE STATE OF BIHAR	Smt.USHA KUMARI SINGH Mr.VIRENDRA KUAR	Mr.SMT. SAHIN BEGAM (APP134)
99.	CR. MISC./17416/2017 R.BAIL IPC 498A & R.BAIL-1	1	BULLET PANDEY vs THE STATE OF BIHAR	Mr.RANJAN KUMAR DUBEY	Mr.SRI SURENDRA PRASAD SINGH (APP143) Mr.JITENDRA NARAIN SINHA Mr.RASHMI BHARTI
100.	CR. MISC./17418/2017 R.BAIL IPC 395R.BAIL-1	1	ANAND KUMAR SINGH @ NANDI SINGH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.SRI TARUN PRASAD MANDAL (APP204)
101.	CR. MISC./17430/2017 R. BAIL 20,22 NDPSR.BAIL-1	1	RAJ KUMAR SINGH @ RAJ KUMAR RAJAN @ KARKI JHA @ KAKRI JHA vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH	Mr.SRI SURESH PRASAD SINGH (APP230)
102.	CR. MISC./17432/2017 R. BAIL 25(1-B)A,2R.BAIL-1	1	ARENG KUMAR @ TUNTUN SHARMA vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
103.	CR. MISC./17434/2017 R.BAIL 20,22 NDPS R.BAIL-1	1	MUKUND KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
104.	CR. MISC./17436/2017 R. BAIL IPC 395R.BAIL-1	1	RAKESH PASWAN @ LANGDHU vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH Mr.BINAY KUMAR Mr.SURESH SINGH	Mr.SRI LAKSHMI KANT SHARMA (APP31)
105.	CR. MISC./17438/2017 R.BAIL 30A,30D EXCR.BAIL-1	1	NAGENDRA @ LEGHA JAMADAR @ NAGENDRA @ LEDHAHA @ NAGENDRA JAMADAR @ LEGHA vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.SRI NIRMAL KUMAR SINHA (APP199)
106.	CR. MISC./17439/2017 R.BAIL IPC 302,459R.BAIL-1	1	SHANKAR KUMAR MANDAL vs THE STATE OF BIHAR	Mr.MD. SOBAN ASGHAR	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
107.	CR. MISC./17452/2017 R. BAIL IPC 364,37R.BAIL-1	1	SATYENDRA YADAV @ SATENDRA YADAV vs THE STATE OF BIHAR	Mr.ARUN KUMAR PANDEY	Mr.SRI AJAY KUMAR - 2 (APP71)
108.	CR. MISC./17453/2017 R.BAIL IPC 302,379R.BAIL-1	1	RAM NANDAN PASWAN @ DOMAN PASWAN vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA Mr.SURENDRA KISHORE THAKUR	Mr.SRI TAPESHWAR SHARMA (APP170)
109.	CR. MISC./17470/2017 R. BAIL 30A EXCISR.BAIL-1	1	JITENDRA RAVIDAS vs THE STATE OF BIHAR	Mr.UMESH KUMAR Mr.ABHISHEK KUMAR	Mr.SRI ABHAY KUMAR - 1 (APP186)
110.	CR. MISC./17473/2017 R. BAIL 37A,B,C, R.BAIL-1	1	ARJUN PASWAN @ ARJOON PASWAN vs THE STATE OF BIHAR	Mr.KUMAR VISHOKA NAND	Mr.SMT. ANUSUIYA JAISWAL (APP81)
111.	CR. MISC./17480/2017 R.BAIL 8,20(B)(II)R.BAIL-1	1	DHARMENDRA KUMAR BHAGAT vs THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA	Mr.MD. ASHLAM ANSARI (APP241)
112.	CR. MISC./17482/2017 R.BAIL IPC 392R.BAIL-1	1	IBRAN ALAM vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
113.	CR. MISC./17483/2017 R.BAIL IPC 435,427R.BAIL-1	1	BINDI YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI ANANT KUMAR (APP237)
114.	CR. MISC./17488/2017 R.BAIL IPC 272,273R.BAIL-1	1	VIKKI KUMAR YADAV vs THE STATE OF BIHAR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.SRI MADAN KUMAR (APP223)
115.	CR. MISC./17489/2017 R.BAIL IPC 188,272R.BAIL-1	1	UPENDRA PASWAN vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.SRI UMANATH MISHRA (APP234)
116.	CR. MISC./17492/2017 R.BAIL IPC 304B,32R.BAIL-1	1	SUBODH SAH vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI RANA RANDHIR SINGH (APP209)
117.	CR. MISC./17495/2017 R.BAIL IPC 379,411R.BAIL-1	1	ANAND KUMAR vs THE STATE OF BIHAR	Mr.SIDDHARTH HARSH	Mr.SRI AJAY KUMAR - 2 (APP71)
118.	CR. MISC./17498/2017 R. BAIL IPC 392R.BAIL-1	1	MUNNA SINGH @ MUNNA KUMAR SINGH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.SRI MANOJ KUMAR - 1 (APP185)
119.	CR. MISC./17505/2017 R. BAIL 30A EXCISR.BAIL-1	1	MUNNA SAHANI vs THE STATE OF BIHAR	Mr.JAY RAM PRASAD Mr.NIRANJAN KUMAR SINGH	Mr.SRI UDAY PRATAP SINGH (APP178)
120.	CR. MISC./17509/2017 R.BAIL IPC 307,341R.BAIL-1	1	RAHUL KUMAR CHAUDHARY @ RAHUL CHAUDHARY vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
121.	CR. MISC./17512/2017 R.BAIL 30A EXCISE R.BAIL-1	1	MANEGER SAH @ MANGAR SAH vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.MD. FAHIMUDDIN (APP235)
122.	CR. MISC./17513/2017 R. BAIL IPC 395,36R.BAIL-1	1	SHAMBHU MAHTO @ ROSHAN KUMAR @ SAGAR SINGH @ DOCTOR vs THE STATE OF BIHAR	Mr.RAM KUMAR SINGH	Mr.SRI NAND KUMAR (APP154)

123.	CR. MISC./17522/2017 R.BAIL IPC 272,273R.BAIL-1	1	SHADEO MAHTO @ SAHDEO MAHTO vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI AJIT KUMAR (APP73)
124.	CR. MISC./17524/2017 R.BAIL IPC 498A,30R.BAIL-1	1	ANITA DEVI vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.KUSUM RANI	Mr.SRI BINOD KUMAR 2 (APP88)
125.	CR. MISC./17526/2017 R.BAIL IPC 307,324R.BAIL-1	1	LAXMI KUMAR vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR Mr.BINAY KUMAR	Mr.SRI PANCHANAND PANDIT (APP115)
126.	CR. MISC./17529/2017 R.BAIL IPC 302,328R.BAIL-1	1	GANAURI CHAUDHARY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SMT RENU KUMARI (APP160)
127.	CR. MISC./17530/2017 R.BAIL IPC 341,457R.BAIL-1	1	NITISH KUMAR @ DEEPU KUMAR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SMT RENU KUMARI (APP160) Mr.RABINDRA KUMAR PRIYADARSHI
128.	CR. MISC./17531/2017 R.BAIL IPC 307,447R.BAIL-1	1	JAI CHANDRA SINGH & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.SRI UDAY CHAND PRASAD (APP145)
129.	CR. MISC./17534/2017 R.BAIL IPC 498A & R.BAIL-1	1	MANJEE KUMAR @ MANJEE SINGH vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) Mr.ANISH CHANDRA Mr.ANAND PRAKASH
130.	CR. MISC./17536/2017 R.BAIL IPC 376,511R.BAIL-1	1	CHANDESHWAR PASWAN @ CHAIMAN @ CHAIRMAN vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN	Mr.MD. NAZIR ANSARI (APP106)
131.	CR. MISC./17538/2017 R. BAIL IPC 307,50R.BAIL-1	1	RANJEET YADAV vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR	Mr.SRI RAM BILASH ROY RAMAN (APP49)
132.	CR. MISC./17539/2017 R.BAIL IPC 304B,34R.BAIL-1	1	SURENDRA PAL vs THE STATE OF BIHAR	Mr.RAM PRAVESH NATH TIWARI	Mr.SRI BHARAT LAL (APP15)
133.	CR. MISC./17982/2017 R.BAIL 20,22,23,24R.BAIL-1	1	MOHD. MUZAID vs THE STATE OF BIHAR	Mr.RAJENDRA KUMAR JAIN Mr.AJAY KUMAR JAIN	Mr.SMT. ASHA DEVI (APP85)
134.	CR. MISC./18007/2017 R. BAIL IPC 272,27R.BAIL-1	1	RAMESH YADAV @ MUSA YADAV @ MUSA vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.ANAMIKA SINGH	Mr.MR. MANOJ KUMAR (APP168)
135.	CR. MISC./18019/2017 R.BAIL IPC 302,201R.BAIL-1	1	LAKSHMAN PASI @ LAKSHUMAN PASI vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.SMT. PUSHPA SINHA (APP121)
136.	CR. MISC./18024/2017 R.BAIL IPC 307,341R.BAIL-1	1	RUDAL MANDAL vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.SRI GOPESH KUMAR (APP26)
137.	CR. MISC./18029/2017 R.BAIL IPC 379,411R.BAIL-1	1	BAIDNATH SAHANI vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
138.	CR. MISC./18033/2017 R.BAIL IPC 461,379R.BAIL-1	1	SONU RAJ vs THE STATE OF BIHAR	Mr.SACHIN KUMAR	Mr.MD. ASHLAM ANSARI (APP241)
139.	CR. MISC./18089/2017 R.BAIL IPC 498A & R.BAIL-1	3	MD. MANJUR @ MANJUR ALAM @ MD. MANJUR ALAM vs STATE OF BIHAR & ANR	Mr.PRADEEP KUMAR SINHA Mr.PUNAM SHRIVASTAVA	Mr.MD. ASHLAM ANSARI (APP241)
140.	CR. MISC./18100/2017 R.BAIL IPC 272,273R.BAIL-1	3	INDRAJIT SAHNI vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY	Mr.SRI PARMANAND PRASAD (APP116)
141.	CR. MISC./19707/2017 R.BAIL IPC 419,420R.BAIL-1	1	DHANESHWAR LAL YADAV @ DHANESHWAR YADAV & ANR vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN SINHA	Mr.SMT. SUMAN KUMARI SINGH (APP164)
142.	CR. MISC./19708/2017 R.BAIL IPC 395 & 2R.BAIL-1	1	PANKAJ KUMAR @ AYUSH vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.MRITUNJAY KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)
143.	CR. MISC./19709/2017 R. BAIL 25(1-B)(1-R.BAIL-1	1	AMLENDRA KUMAR @ ALMENDRA KUMAR @ SAHEB vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY Mr.BABITA KUMARI Mr.ISHTIYAQUE AHMED	Mr.SRI IFTEKHAR MAHMOOD (APP202)
144.	CR. MISC./19711/2017 R.BAIL IPC 420,409R.BAIL-1	1	SIKANDAR KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR CHOUDHARY Mr.RAMA NAND PODDAR	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
145.	CR. MISC./19714/2017 R.BAIL IPC 307,341R.BAIL-1	1	SHAMBHU SINGH vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SRI ANIL KUMAR (APP78)
146.	CR. MISC./19715/2017 R.BAIL IPC 272,273R.BAIL-1	1	GUDDU TIWARY @ TAPESH TIWARY vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.MD. FAHIMUDDIN (APP235)
147.	CR. MISC./19716/2017 R. BAIL IPC 147,14R.BAIL-1	1	BINOD YADAV @ NAGENDRA YADAV vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SRI TARUN PRASAD MANDAL (APP204)
148.	CR. MISC./19718/2017 R.BAIL IPC 394R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA Mr.RANJIT KUMAR THAKUR	Mr.SRI NAND KUMAR (APP154)
149.	CR. MISC./19720/2017 R. BAIL 20,22 NDPSR.BAIL-1	1	GYANI KUMAR vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI	Mr.SRI ASHARAF ANSARI (APP86)

150.	CR. MISC./19723/2017 R.BAIL IPC 406,420R.BAIL-1	1	SANJEET KUMAR vs THE STATE OF BIHAR	Mr.VINAY MISTRY	Mr.SRI RAM NARESH RAY (APP212)
151.	CR. MISC./19724/2017 R. BAIL IPC 379,41R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	Mr.BRAJESH PRASAD GUPTA Mr.RAJ NANDAN PRASAD	Mr.DR. RABINDRA KUMAR (APP206)
152.	CR. MISC./19725/2017 R.BAIL IPC 302,201R.BAIL-1	1	PURUSHOTTAM SINGH vs THE STATE OF BIHAR	Smt.MEETA SINHA	Mr.SRI PARMESHWAR MEHTA (APP42)
153.	CR. MISC./19728/2017 R. BAIL 30A EXCISR.BAIL-1	1	SANJAY CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.RANJAN KUMAR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
154.	CR. MISC./19735/2017 R. BAIL IPC 302,12R.BAIL-1	1	ANJAY SINGH @ ANJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.SRI PANCHANAND PANDIT (APP115)
155.	CR. MISC./19737/2017 R.BAIL IPC 302,34 R.BAIL-1	1	SUDHAR YADAV vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SRI AJAY KUMAR-1 (APP6)
156.	CR. MISC./19742/2017 R. BAIL 30,38 EXCIR.BAIL-1	1	KUNAL KUMAR vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.JITENDRA NARAIN SINHA Mr.RASHMI BHARTI	Mr.SRI NIRMAL KUMAR SINHA (APP199)
157.	CR. MISC./19743/2017 R.BAIL IPC 272,273R.BAIL-1	1	UPENDRA MANDAL vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
158.	CR. MISC./19744/2017 R.BAIL IPC 30A EXCR.BAIL-1	1	PINTU SARDAR vs THE STATE OF BIHAR	Mr.DURGESH KUMAR	Mr.SRI AKBAR ALI (APP7)
159.	CR. MISC./19745/2017 R. BAIL 30A EXCISR.BAIL-1	1	BALLI CHAUDHARY vs THE STATE OF BIHAR	Smt.ANITA KUMARI Mr.SANJAY KUMAR Mr.PRAKASH KUMAR	Mr.SRI AJIT KUMAR (APP73)
160.	CR. MISC./19746/2017 R.BAIL IPC 30 EXCIR.BAIL-1	1	BIGAN CHAUDHRY vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA Mr.MD. MUNAD ASHRAF	Mr.SMT. MEENA SINGH (APP166)
161.	CR. MISC./19748/2017 R.BAIL IPC 498A,32R.BAIL-1	1	SUBHASH YADAV @ BRAJ KISHOR PRASAD vs THE STATE OF BIHAR	Mr.VINOD KUMAR Mr.ASHOK KUMAR Mr.HARENDRA KUMAR SINGH	Mr.SMT. INDU BALA PANDEY (APP27)
162.	CR. MISC./19749/2017 R.BAIL IPC 376,511R.BAIL-1	1	DINESH MURMU vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
163.	CR. MISC./19754/2017 R.BAIL IPC 354,506R.BAIL-1	1	PANKAJ PATHAK @ BABLU PATHAK vs THE STATE OF BIHAR	Mr.RAKESH NARAYANSINGH Mr.KANHAIYA PANDEY Mr.KUMARI PRIYANKA	Mr.SMT. RENUKA RATNAKAR (APP125)
164.	CR. MISC./19755/2017 R. BAIL 30A EXCISR.BAIL-1	1	SURAJ BIND @ SIRAJ BIND vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
165.	CR. MISC./19756/2017 R.BAIL IPC 272,273R.BAIL-1	1	NEMUL LAL RISHI vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)
166.	CR. MISC./19758/2017 R.BAIL IPC 392,394R.BAIL-1	1	PATHRIYA SAH @ PATHBANIYA SAH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.SMT. ANITA KUMARI (APP239)
167.	CR. MISC./19760/2017 R.BAIL 30A EXCISE R.BAIL-1	1	GOBIND SINGH vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.SRI MITHILESH KUMAR KHARE (APP108)
168.	CR. MISC./19763/2017 R.BAIL 30A EXCISE R.BAIL-1	1	BAUNI DEVI @ SUMITRA DEVI vs THE STATE OF BIHAR	Smt.SMT. SUDHA AMBASTHA	Mr.SMT. MEENA SINGH (APP166)
169.	CR. MISC./19764/2017 R. BAIL IPC 366A,3R.BAIL-1	1	PANKAJ MANDAL vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
170.	CR. MISC./19772/2017 R.BAIL IPC 307,34 R.BAIL-1	1	BASHUKI PANDEY vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.SRI ASHARAF ANSARI (APP86)
171.	CR. MISC./19773/2017 R. BAIL IPC 395,41R.BAIL-1	1	DHANJI RAM @ DHANJEE RAM vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SMT. ASHA KUMARI (APP197)
172.	CR. MISC./19774/2017 R. BAIL IPC 302,3R.BAIL-1	1	KANHAIYA SINGH vs THE STATE OF BIHAR	Mr.JAI KISHOR PODDAR	Mr.SMT RENU KUMARI (APP160)
173.	CR. MISC./19776/2017 R.BAIL IPC 302,307R.BAIL-1	1	VIJAY SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.SRI UMANATH MISHRA (APP234)
174.	CR. MISC./19778/2017 R. BAIL 30A EXCISER.BAIL-1	1	SHATRUDHAN YADAV vs THE STATE OF BIHAR	Mr.KRISHNA CHANDRA	Mr.SRI TARUN PRASAD MANDAL (APP204)
175.	CR. MISC./19779/2017 R.BAIL IPC 385,386R.BAIL-1	1	ABHISEK KUMAR @ VICKY vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.SRI AKHILESHWAR DAYAL (APP74)
176.	CR. MISC./19780/2017 R. BAIL 30(I),56DR.BAIL-1	1	NAGENDRA SINGH & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.RAJANI RANJAN PD. SINGH	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)

177.	CR. MISC./19782/2017 R. BAIL IPC 272,27R.BAIL-1	1	BIRBAL RAI vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI ASHOK KUMAR (APP220)
178.	CR. MISC./19783/2017 R.BAIL IPC 302,307R.BAIL-1	1	FATHER CHOUDHARY @ SURESH CHOUDHARY vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.SRI NARSINGH TANTI (APP111)
179.	CR. MISC./19785/2017 R.BAIL IPC 364AR.BAIL-1	1	GULSHAN KUMAR @ KARE vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.RANJEET KUMAR SINGH	Mr.SRI BINOD KUMAR 3 (APP89)
180.	CR. MISC./19787/2017 R.BAIL IPC 272,273R.BAIL-1	1	RUPESH KUMAR @ RUPESH CHOUDHARY vs THE STATE OF BIHAR	Mr.ABHINAY RAJ	Mr.SMT. MADHURI LATA (APP103)

(AT 2:15 P.M.)

FOR ORDERS

1.	CR. MISC./19108/2017 QUASHING(302,34 IPI QSH OF ORDER UNDER S	1	MD. ALAMGIR @ DR. ALAMGIR @ DR. MD. ALAMGIR & ANR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH	Mr.SRI ARUN KUMAR (APP82)
2.	CR. MISC./19114/2017 QUASHING(323,380,3B QSH OF THE ORDER OF	3	OM PRAKASH BARNWAL @ OMPRAKASH BARNWAL & ORS vs STATE OF BIHAR & ANR	Mr.AMAR PRAKASH Mr.ASHUTOSH KUMAR JHA Mr.PREM KUMAR MALVIYA	Mr.SRI SANJAY KUMAR PANDEY (APP222)
3.	CR. MISC./19374/2017 QUASHING (147 CR.PJ QSH OF ORDER OF EXEC	1	RAGHUPAT RAI vs STATE OF BIHAR & ANR	Mr.ABHAY BHUSHAN SINHA	Mr.SRI GAURI SHANKAR GUPTA (APP95)
4.	CR. MISC./19605/2017 QUASHING (498A,30745. Quashing	1	SURESH SAHNI vs STATE OF BIHAR & ANR	Mr.RAM NARESH SINGH	Mr.SRI BHANU PRATAP SINGH (APP14)
5.	CR. MISC./19926/2017 QUASHING (323,384)B QSH OF THE ORDER OF	3	SAHNAZ BANO vs STATE OF BIHAR & ANR	Mrs.SHAMA SINHA	Mr.SRI RAMCHANDRA SAHANI (APP124)
6.	CR. MISC./19928/2017 QUASHING(376)IPCB QSH OF THE ORDER OF	3	YOGENDRA PANDIT & ANR vs STATE OF BIHAR & ANR	Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
7.	CR. MISC./19932/2017 QUASHING (323,379,B QSH OF THE ORDER OF	1	AMRESH PAL & ORS vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.VIJAY KUMAR	Mr.SRI JHARKHANDI UPADHYAY (APP28)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./15764/2016 QUASHING(323,341,3C QSH OF ORDER OF COGN	5	JAWAHAR UPADHYAY @ JAWAHIR UPADHYAY & ORS vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.RAM SHANKAR DAS(SPL.APP)

FOR ADMISSION

1.	CR. MISC./36695/2013 QSH COMPLAIN FOR OTHER	10	SANJAY THAKUR vs THE STATE OF BIHAR	Mr.AJIT RANJAN KUMAR Mr.HARENDRA KUMAR SINGH	Mr.ABHAY KR.RAI (APP)
2.	CR. MISC./40687/2013 QUASHING(323,341,4QS H COMPLAIN FOR CONGN	12	ARUN MEHRA & ANR. vs STATE OF BIHAR & ANR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.RAJENDRA NATH JHA(APP) Mr.SUBODH KUMAR MISHRA
3.	CR. MISC./41124/2013 QUASHING(498A/323/QS H COMPLAIN FOR OTHER	9	NUSRAT ARA vs THE STATE OF BIHAR & ORS	Mr.FAUZIA SHAKIL Mr.RAM PRAVESH NATH TIWARI Mr.JAY PRAKASH SINGH	Mr.KHURSHID ANWAR (APP)
4.	CR. MISC./51755/2013 QUASHING(323,324,4QU ASHING	7	HIRA LAL YADAV vs STATE OF BIHAR & ANR	Mr.ABHITABH KUMAR	Mr.RAJESH KUMAR (APP) Mr.ASHOK KUMAR Smt.USHA KUMARI-1
5.	CR. MISC./51761/2013 QUASHING (420,406,QSH F.I.R. FOR CONGNIZ	8	CHANDRA KISHORE SINGH vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.JITENDRA KR.SINGH 1(APP)
6.	CR. MISC./51771/2013 QUASHING(506/34) IQSH COMPLAIN FOR CONGN	6	ASHOK MEHTA & ANR vs THE STATE OF BIHAR	Mr.RAJA SURENDRA MOHAN Mr.PANKAJ KUMAR JHA	Mr.M.K. NIRALA(APP)
7.	CR. MISC./51775/2013 QUASHING (420,467,QUASHING	7	DEVANTI DEVI & ANR vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR Mr.RAJESH KUMAR	Mr.RAM SUMIRAN RAI(APP)
8.	CR. MISC./51796/2013 QUASHING (144 CR.PQUASHING	9	DILENDRA SAH vs THE STATE OF BIHAR & ORS	Mr.DIWAKAR PRASAD SINGH	Mr.LALAN KUMAR(APP) Mr.PAWAN KUMAR
9.	CR. MISC./51810/2013 QUASHING(304B,34)QSH F.I.R. FOR DIRECT	6	MD. ILIYAS & ORS. vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.MANOJ KUMAR 1 (APP)
10.	CR. MISC./51858/2013 QUASHING(467,468,4QS H F.I.R. FOR DIRECT	6	ARBIND KUMAR vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR PANDEY	Mr.ANAND KISHORE CHOUDHARY(APP) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA
11.	CR. MISC./51870/2013 QUASHING(379/34)- IQUASHING	6	SAMBHU MIAN @ SAMIR HAIDAR vs THE STATE OF BIHAR	Mr.MD. HARUN QUARESHI Mr.MD. IRSHAD	Mr.MANISH KUMAR 2 (APP)
12.	CR. MISC./51925/2013 QUASHING(245(2) CRQSH COMPLAIN. FOR DISC	5	KUMAR GAURAV SINGH vs STATE OF BIHAR & ANR	Mr.PRABHAKAR JHA	Mr.ASHOK KR.SINGH(APP)

13.	CR. MISC./51926/2013 QUASHING(302,323,5QSH F.I.R. FOR CONGNIZ	6	BHOLA SHANKAR SAH & ANR vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH Mr.AMRENDRA KUMAR	Mr.RAM ANURAG SINGH (APP)
14.	CR. MISC./51927/2013 QUASHING(467,420,1QSH F.I.R. FOR DIRECT	6	ARBIND KUMAR vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR PANDEY	Mr.NITYANAND (APP) Mr.PARMESHWAR MEHTA
15.	CR. MISC./51929/2013 QUASHING(317 CR.P.QSH COMPLAIN FOR OTHER	6	SUBASH SINGH vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA RAI Mr.ALOK KUMAR TIWARI	Mr.A.H.M.RAHMAN (APP) Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN
16.	CR. MISC./51930/2013 QUASHING(376)-IPCQSH F.I.R. FOR DISCHAR	6	KAMRUL HODA vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY Mr.PAWAN KUMAR	Mr.KANHAIYA KISHOR (APP)
17.	CR. MISC./51931/2013 QUASHING(323,504)-QUASHING	10	MURARI MAHTO vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA	Mr.SANJAY KR. TIWARY 1 (APP) Mr.DHARMENDRA JHA
18.	CR. MISC./51990/2013 QUASHING (427,447,QSH F.I.R. FOR DIRECT	8	ANANT SINGH @ ANANT KR. SINGH vs STATE OF BIHAR & ANR	Mr.SUBHASH KUMAR JHA Mr.RANJAN KUMAR JHA	Mr.RAM NARESH ROY(APP)
19.	CR. MISC./52007/2013 QUASHING(467,420,4QSH F.I.R. FOR OTHERS	11	AMBIKA PRASAD vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SANJAY KR. SHARMA (APP)
20.	CR. MISC./52030/2013 QUASHING(341,323,5QSH COMPLAIN FOR CONGN	10	NAGENDRA SINGH & ORS vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.SUBASH CHANDRA MISHRA(APP) Mr.BIRENDRA KUMAR
21.	CR. MISC./52036/2013 QUASHING (498A,34)QSH F.I.R. FOR CONGNIZ	10	RAVI MANTRI @ RAVI KUMAR MANTRI vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINHA	Mr.ANIL KR.SINGH 1(APP)
22.	CR. MISC./52087/2013 QUASHING(379,323,3QSH F.I.R. FOR CONGNIZ	8	ISHWARI GOPE @ ISHWARI PRASAD YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.SHEO JEE MISHRA	Mr.KR. PRIYA RANJAN (APP)
23.	CR. MISC./52088/2013 QUASHING(307,420,4QSH F.I.R. FOR CONGNIZ	10	OM PRAKASH GUPTA @ O.P.GUPTA & ANR vs STATE OF BIHAR & ANR	Mr.ASHRAF ANSARI Mr.SAJID SALIM KHAN Mr.BHASKAR SHANKAR Mr.HARISH KUMAR	Mr.B.N.PANDEY(APP) Mr.SAKET TIWARY
24.	CR. MISC./52089/2013 QUASHING(323)-IPCQSH COMPLAIN FOR DISMI	8	BHOLA SINGH @ BHOLA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.SUNIL KR. PANDEY (APP)
25.	CR. MISC./52098/2013 QUASHING(380,323,3QSH COMPLAIN. FOR DISC	11	GULNAZ KHATOON vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI	Mr.AMRENDRA PRASAD (APP)
26.	CR. MISC./52112/2013 QUASHING(227) CR.PQSH F.I.R. FOR DISCHAR	11	JITENDRA PRASAD GUPTA vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA	Mr.ANIL KUMAR SINGH 1 (APP)
27.	CR. MISC./52113/2013 QUASHING(366A,34)-QSH F.I.R. FOR CONGNIZ	8	RAHUL RAJ vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.KR. VIRENDRA NARAYAN (APP)
28.	CR. MISC./52132/2013 QUASHING(420,406,3QSH COMPLAIN FOR CONGN	9	MALTI DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.PRAMOD KUMAR	Mr.RAJIV NAYAN (APP) Mr.MAHESH PRASAD
29.	CR. MISC./52142/2013 QUASHING(342/323/3QUASHING	13	VINOD KUMAR vs THE STATE OF BIHAR	Mr.RAVI BHARDWAJ Mr.KUNDAN KUMAR SINHA Mr.RITA VERMA	Mr.AJAY KUMAR NO.2 (APP)
30. with	CR. MISC./52503/2013 QUASHING(182,211)-QUASHING	8	BIRENDRA PANDIT vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.M.HAQUE(APP)
31.	CR. MISC./44800/2013 QUASHING(395,307,3 QUASHING	6	BIRENDRA PANDIT vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.NASIM YAHIA (APP)
32.	CR. MISC./52739/2013 QUASHING(420)-IPC QSH F.I.R. FOR CONGNIZ	6	YOGENDRA RAM vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR	Mr.SANJAY KUMAR(APP)
33.	CR. MISC./52867/2013 QUASHING(138 N.I.AQUASHING	8	KISHORI LAL TULSYAN vs STATE OF BIHAR & ANR	Mr.RITESH KUMAR	Mr.S.M.RAHMAN(APP)
34.	CR. MISC./53000/2013 QUASHING(420/406/1QSH COMPLAIN FOR CONGN	7	AMARJEET AGRAWAL @ AMAR KUMAR AGRAWAL @ AMARJIT KUMAR AGRAWAL vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.HIRDAY PD. SINGH (APP) Mr.DEEPAK KUMAR
35.	CR. MISC./53031/2013 QUASHING(323,341,5QSH COMPLAIN FOR CONGN	7	DINA NATH RAM & ORS. vs STATE OF BIHAR & ANR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI	Mr.NAJIR ANSARI (APP)
36.	CR. MISC./53046/2013 QUASHING(498A) & 4QSH COMPLAIN FOR CONGN	12	SUBODH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD	Mr.MD.ATAUR RAHMAN (APP) Mr.ANIL KUMAR NO.1

37.	CR. MISC./53068/2013 QUASHING(7 E.C.ACTQUASHING	11	M/S R.K. AVENUE, NAWAL KISHORE ROAD, P.S.. KADAMKUAN DISTRICT PATNA THROUGH ITS PROPRIETOR BINOD KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.SANJEEV RANJAN	Mr.ABHAY KUMAR ROY(APP) Ms.SONI SHRIVASTAVA Mr.ANIL KUMAR SINHA
38.	CR. MISC./53079/2013 QUASHING(406,403,5QSH COMPLAIN FOR CONGN	7	M/S TREND SETTERS BOOKS LTD & ANR vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR JHA Mr.RAMCHANDRA JHA RAMAN	Mr.NAWAL KISHORE PD.(APP) Mr.DUDH NATH SINGH Mr.SAMRENDRA KUMAR JHA
39.	CR. MISC./53165/2013 QUASHING(379,467,4QSH COMPLAIN FOR CONGN	6	BINOD KUMAR @ MITHU & ORS vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR BHAGAT Mr.MD. KHURSHID ALAM	Mr.NAJIR ANSARI (APP) Mr.PRAVIN KUMAR SINHA
40.	CR. MISC./53261/2013 QUASHING (427,506,QSH COMPLAIN FOR CONGN	7	MADAN MOHAN MISHRA vs STATE OF BIHAR & ANR	Mr.RAJEEVA ROY	Mr.RAJESH KUMAR(APP) Mr.AMARNATH JHA
41.	CR. MISC./53308/2013 QUASHING(498A)-IPCQSH F.I.R. FOR CONGNIZ	8	KAMAL KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA Mr.ANUJ KUMAR	Mr.BHARAT BHUSHAN (APP) Mr.ARUN KUMAR Mr.GIRISH CHANDRA SHARMA Mr.BIPIN KUMAR
42.	CR. MISC./53324/2013 QUASHING (498A,34)QSH F.I.R. FOR DIRECT	14	AMIT RAJ @ AMIT RJ & ORS vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.SUCHETA YADAV(APP) Mr.SADA NAND ROY
43.	CR. MISC./53327/2013 QUASHING(7 E.C.ACTQUASHING	7	BISU SAO vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.P.N.PANDIT(APP)
44.	CR. MISC./53329/2013 QUASHING(420)-IPC QSH COMPLAIN FOR CONGN	7	RAVINDRA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ARBIND KUMAR SINGH Mr.RAGHWANAND Mr.RABINDRA KUMAR TIWARI	Mr.DASHRATH MEHTA (APP) Mr.ANJANI KUMAR JHA Mr.PAWAN KUMAR CHOUDHARY
45.	CR. MISC./53344/2013 QUASHING (420,409,QSH F.I.R. FOR CONGNIZ	6	PRATIMA SINGH vs STATE OF BIHAR & ANR	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEN KUMAR JAIPURIAR Mr.BINOD KUMAR SINGH	Mr.NARSING TANTI(APP)
46.	CR. MISC./53369/2013 QUASHING(7 E/C ACTQSH F.I.R. FOR CONGNIZ	7	SANJAY SAH vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.RENU KUMARI (APP)
47.	CR. MISC./53372/2013 QUASHING(304,287)-QSH F.I.R. FOR OTHERS	5	GIRDHARI LAL YADAV vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR Mr.DHANANJAY KUMAR	Mr.ASHA KUMARI (APP)
48.	CR. MISC./53380/2013 QUASHING (392)IPCQSH COMPLAIN FOR CONGN	6	SANJAY KUMAR ABHAY & ANR vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR Mr.PRIYA GUPTA	Mr.ARUN KR.SINGH 5(APP)
49.	CR. MISC./53385/2013 QUASHING(363,366A,QSH F.I.R. FOR CONGNIZ	6	NAWLESH MIAN & ORS. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR	Mr.ANAND KISHORE CHOUDHARY (APP)
50.	CR. MISC./53391/2013 QUASHING (504)IPC,QSH F.I.R. FOR CONGNIZ	6	SANJAY SHARMA & ANR. vs THE STATE OF BIHAR	Mr.ROHIT MISHRA Mr.NITYANAND SHARMA	Mr.AMBIKA BHAGAT(APP)
51.	CR. MISC./53415/2013 QUASHING(376,363,3QSH F.I.R. FOR CONGNIZ	7	DULAR CHANDRA RAI @ DULAR CHAND RAI & ORS vs STATE OF BIHAR & ANR	Mr.SUBHASH CHANDRA BOSE	Mr.C.JAWAHAR (APP)
52.	CR. MISC./53511/2013 QUASHING(420)-IPC QSH COMPLAIN FOR CONGN	10	RANI DEVI vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.MEERA SINGH	Mr.MADHURI LATA(APP) Mr.PANKAJ KUMAR JHA Mr.ABHIJEET GAUTAM
53.	CR. MISC./53516/2013 QUASHING (376)IPCQSH COMPLAIN FOR CONGN	6	MD. ALI vs THE STATE OF BIHAR	Mr.KUMARI RITAMBHARA	Mr.UMESHNAND PANDIT(APP)
54.	CR. MISC./53535/2013 QUASHING(323/504/5QSH COMPLAIN FOR CONGN	6	VIRENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.RANA SANJAY KUMAR SINGH	Mr.TAPESHWAR SHARMA(APP) Dr.LEELAWATI KUMARI
55.	CR. MISC./53609/2013 QUASHING(420,406,3QUASHING	7	LAXMI PRASAD VERMA vs STATE OF BIHAR & ANR	Mr.BIRJU PRASAD	Mr.MANOJ KUMAR 1 (APP) Mr.AMARENDRA KUMAR MISHRA
56.	CR. MISC./53636/2013 QUASHING(392/34)-IQSH COMPLAIN FOR CONGN	5	VIJAY KUMAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR THAKUR	Mr.B.M.P.SINHA (APP)
57.	CR. MISC./53654/2013 QUASHING (323,498AQSH COMPLAIN FOR CONGN	8	ABU YUSUF JAFRI @ YUSUF JAFRI & ANR vs STATE OF BIHAR & ANR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR Mr.AMAR PRAKASH	Mr.ANUSAIYA JAISWAL(APP)
58.	CR. MISC./53656/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	6	DEO NARAYAN RISIDEO & ORS. vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.MD. ANSURAL HAQUE (APP)
59.	CR. MISC./53664/2013 QUASHING (323,341,QSH COMPLAIN FOR DIREC	5	RAM KRISHAN JHA vs STATE OF BIHAR & ANR	Mr.DINESH CHOUDHARY	Mr.SUCHETA YADAV(APP)

60.	CR. MISC./53683/2013 QUASHING(420,468)-QSH F.I.R. FOR CONGNIZ	5	AMRIKA KUMARI CHOUDHARY @ AMERIKA KUMARI @ AMERIKA DEVI vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.MURLIDHAR (APP)
61.	CR. MISC./53712/2013 QUASHING (323,341,QSH F.I.R. FOR CONGNIZ	5	MAHENDRA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.JHARKHANDI UPADHYAY	Mr.KR.VEERENDRA NARAYAN (APP)
62.	CR. MISC./53717/2013 QUASHING (494,498AQSH COMPLAIN FOR OTHER	6	AMARJEET GOSWAMI vs STATE OF BIHAR & ANR	Mr.INDRAJEET JHA Mr.SUBHASH KUMAR JHA	Mr.SUBHASH CHANDRA MISHRA(APP) Mr.RAKESH KUMAR Mr.AJAY MUKHERJEE
63.	CR. MISC./53719/2013 QUASHING(498A/34) QSH F.I.R. FOR CONGNIZ	6	RAJNISH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.KHURSHID ANWAR(APP) Mr.RAJEEV RANJAN NO.II
64.	CR. MISC./53730/2013 QUASHING(323/341/4QSH COMPLAIN FOR CONGN	5	JAINARAYAN SINGH vs THE STATE OF BIHAR	Mr.ACHAL KUMAR SINHA	Mr.SURENDRA KUMAR(APP)
65.	CR. MISC./53738/2013 QUASHING(16 PREVENQUASHING	5	M/S NESTLE INDIA LTD. vs THE STATE OF BIHAR	Mr.JAYANTA RAY CHAUDHURY	Mr.AWADHESH KR. SINGH (APP)
66.	CR. MISC./53742/2013 QUASHING(323,341,5QSH COMPLAIN FOR CONGN	6	DINESH PRASAD vs THE STATE OF BIHAR	Mr.BRAJ KISHORE PRASAD SINHA	Mr.SURENDRA KUMAR(APP)
67.	CR. MISC./53746/2013 QUASHING(448,436,3QSH COMPLAIN FOR CONGN	6	RAGHUNANDAN BHAGAT & ORS. vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.AMIT KR. RAKESH(APP)
68.	CR. MISC./53751/2013 QUASHING(498A,323,QSH COMPLAIN FOR CONGN	8	RAM NISHAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.AJAY NANDAN SAHAY	Mr.D.P.TIWARY (APP) Mr.VINOD KUMAR SETH
69.	CR. MISC./53753/2013 QUASHING(304B)-IPCQSH F.I.R. FOR CONGNIZ	6	BIKESH KUMAR SINGH @ RUPESH SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SHARDA NAND MISHRA Mr.VIVEKANAND JHA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.M.HAQUE (APP)
70.	CR. MISC./53782/2013 QUASHING(138 N.I.AQUASHING	9	KRISHNA KANT JHA vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.SANJAY KUMAR SINGH(APP) Mr.SHAILENDRA KUMAR JHA Mr.NEELAM KUMARI
71.	CR. MISC./53822/2013 QUASHING(504,506)-QSH F.I.R. FOR DIRECT	7	SMT.RATNA PURKAYASTHA vs STATE OF BIHAR & ANR	Mr.SURAJ SAMDARSHI	Mr.AMBIKA BHAGAT (SPL.PP.)
72.	CR. MISC./53836/2013 QUASHING (409)IPCQSH F.I.R. FOR CONGNIZ	5	ARUN KUMAR SINGH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SHARDANAND JHA(APP)
73.	CR. MISC./53842/2013 QUASHING(341,323,3QSH F.I.R. FOR DIRECT	5	TUTU KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.NAVIN KUMAR PANDEY(APP)
74.	CR. MISC./53843/2013 QUASHING(302,120,3QSH F.I.R. FOR DIRECT	8	JAYANT PRASAD vs THE STATE OF BIHAR	Mr.SURESH KUMAR	Mr.AJIT KUMAR (APP)
75.	CR. MISC./53844/2013 QUASHING(16) PFA AQSH COMPLAIN FOR CONGN	5	MUKESH KUMAR AGRAWAL vs STATE OF BIHAR & ANR	Mr.PRAKASH CHANDRA AGRAWAL Mr.ADITYA PRAKASH SAHAY	Mr.RAJENDRA NATH JHA (APP) Mr.P.K. VERMA(AAG5)
76.	CR. MISC./53847/2013 QUASHING(384) IPCQSH COMPLAIN FOR CONGN	5	RAVI BHUSHAN TIWARI vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR PANDEY	Mr.ARUN KUMAR PANDAY(APP)
77.	CR. MISC./53849/2013 QUASHING(341/323/3QSH F.I.R. FOR CONGNIZ	5	SANJAY SINGH vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR YADAV	Mr.AMRENDRA PD.(APP)
78.	CR. MISC./53852/2013 QUASHING(419,420,4QSH F.I.R. FOR DIRECT	5	SUNIL KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.CHANDAN KUMAR KASHYAP	Mr.ASHA DEVI (APP)
79.	CR. MISC./53856/2013 QUASHING(7 E/C,3/4QSH F.I.R. FOR CONGNIZ	5	MD. MUSTAFA vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.VIPIN KUMAR SINGH Mr.PARIJAT SAURAV Mr.SUSHIL KUMAR SINGH	Mr.SHAKIR AHMAD (APP)
80.	CR. MISC./53867/2013 QUASHING(387,379,2QSH F.I.R. FOR CONGNIZ	6	SURESH YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.SATISH CHANDRA	Mr.RAJENDRA PD. NAT (APP) Mr.SHYAMESHWAR DAYAL
81.	CR. MISC./53868/2013 QUASHING(354,376,5QSH F.I.R. FOR CONGNIZ	5	KULSUM KHATOON vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.SATYENDRA NR. SINGH(APP)
82.	CR. MISC./53869/2013 QUASHING(379,323,5QSH F.I.R. FOR CONGNIZ	5	AJIT KUMAR SINGH @ PAPPU SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR PANDEY Mr.AWADH KISHOR SINGH	Mr.RAM SHANKAR DAS (APP)

PATNA HIGH COURT	224	Monday 24th April, 2017 Mr. Justice Arvind Srivastava

FOR HEARING

1.	CR. MISC./16783/2011 QUASHING	11	MD. KAMRUDDIN & ORS. vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.PRAMOD KUMAR VERMA	Mr.DR.AZIT KUMAR (APP) Mr.ANIL KUMAR
2.	CR. MISC./17161/2011 QUASHING	9	UDAY PRASAD SINGH AND ANR. vs THE STATE OF BIHAR & ANR	Mr.MOHAMMAD SUFYAN	Mr.MANOJ KUMAR-I(APP) Mr.DEEPAK KUMAR
3.	CR. MISC./18076/2011 QUASHING	6	GOPAL PRASAD SAH vs THE STATE OF BIHAR & ANR.	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.RAJENDRA SINGH(APP)
4.	CR. MISC./19943/2011 QUASHING	18	SHIV KUMAR SINGH & ORS. vs THE STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.J.UPADJYAY(APP) Mr.RAM KISHUN PRASAD
5.	CR. MISC./20137/2011 QUASHING	7	BIBI FATIMA vs THE STATE OF BIHAR & ANR.	Mr.ACHAL KUMAR SINHA	Mr.B.N.PANDEY (APP)
6.	CR. MISC./20521/2011 QUASHING	4	RANJEET KUMAR RAI & ANR. vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH	Mr.JITENDRA KUMAR ROY-1 (APP
7.	CR. MISC./20603/2011 QUASHING	8	RAM ASHISH SHARMA & ANRS. vs THE STATE OF BIHAR & ANR.	Mr.GOPAL PANDEY	Mr.P.KR.PANDEY (APP) Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH
8.	CR. MISC./20674/2011 QUASHING	9	NEELU DEVI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.SHANTI KUMAR Mr.DHANANJAY KUMAR TIWARY	Mr.AJAY KUMAR 1 (APP) Mr.MUKESH KUMAR NO-1
9.	CR. MISC./20759/2011 QUASHING	12	BIPIN BIHARI SINGH (MANAGING DIRECTOR) vs UNION OF INDIA THROUGH THE REG	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.N.A. SHAMSI (ASGI) Mr.DWIVEDY SURENDRA Mr.SHIV KUMAR Mr.KANAK VERMA (CGC)
10.	CR. MISC./20767/2011 QUASHING	8	MD. TAUHEED & ORS. vs THE STATE OF BIHAR & ANR.	Mr.DR. RAJESH KUMAR SINGH Mr.CHANDRA MOHAN JHA	Mr.P.N.PANDIT(APP) Mr.SADANAND PRASAD DEO Mr.SHIV SHANKAR SAH
11.	CR. MISC./20953/2011 QUASHING	14	ANAND KUMAR SINHA vs THE STATE OF BIHAR & ANR.	Mr.SHAMBHU SHARAN SINGH	Mr.J.UPADHAYAY (APP) Mr.TARUN KUMAR SINHA
12.	CR. MISC./21247/2011 QUASHING	7	SUNIL KUMAR & ANR. vs THE STATE OF BIHAR & ANR.	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.VINOD SHANKAR MODI(APP) Mr.KUNDAN KUMAR Mr.RANJEET KUMAR
13.	CR. MISC./22019/2011 QUASHING(376)-IPCQUASHING	17	BHOLA DAS vs THE STATE OF BIHAR & ANR	Mr.SARVA DEO SINGH	Mr.C.B.PRASAD (APP)
14.	CR. MISC./40471/2013 QUASHING(323,498A,QSH F.I.R. FOR OTHERS	16	MIRA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.TUHIN SHANKAR Mr.ANUJ DILBAR KRISHNA	Mr.R.B.S.PAHEPURI(APP) Mr.RAVI PRAKASH Mr.MITHILESH KUMAR
15.	CR. MISC./40646/2013 QUASHING(467,420,4QUASHING	6	SONI KUMARI vs STATE OF BIHAR & ANR	Mr.ABUL KALAM	Mr.NAND KUMAR (APP) Mr.INDU KUMARI SINHA
16.	CR. MISC./40817/2013 QUASHING (307,323,QSH F.I.R. FOR DIRECT	10	PINKU THAKUR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.JAGNNATH SINGH	Mr.ANIL KUMAR (APP) Mr.DRONACHARYA
17.	CR. MISC./40860/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	6	ANIL KUMAR VERMA & ANR. vs STATE OF BIHAR & ANR	Mr.RAJAN GHOSHRAVE Mr.ABHAY KUMAR Mr.JITENDRA KUMAR BHARTI	Mr.M.HAQUE (APP) Mr.ABHAY KUMAR Mr.SUMANT KUMAR SINGH
18.	CR. MISC./41132/2013 QUASHING (227 CR.PQSH S.T	4	RAM NANDAN RAI & ORS. vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.UDAY CHANDRA PD.(APP) Mr.VIRENDRA KUMAR
19. with	CR. MISC./42351/2013 QUASHING (376,379,QSH F.I.R. FOR DIRECT	8	HARSH BARDHAN @ HARSH vs THE STATE OF BIHAR	Mr.MADHU PRASUN Mr.PRATYUSH KUMAR	Mr.S.EHETESHAMUDDIN(APP) Mr.AJAY KUMAR SINGH Mr.MADHESHWAR SINGH
20.	CR. MISC./43318/2013 QUASHING(376/379/5QSH F.I.R. FOR DIR	7	YASHVEER KUNAL @ YASHVIR KUNAL vs THE STATE OF BIHAR	Mr.MADHU PRASUN Mr.PRATYUSH KUMAR	Mr.MUKESH KR.SINGH (APP) Mr.AJAY KUMAR SINGH Mr.MADHESHWAR SINGH
21.	CR. MISC./44398/2013 QUASHING(467,420,4QSH F.I.R. FOR DISCHAR IN (CR. REV./755/2011)	10	CHANDRA SHEKHAR GANGULY vs STATE OF BIHAR & ANR	Mr.GOURANGA CHATTERJEE	Mr.RANA RANDHIR SINGH (APP)
22.	CR. MISC./44552/2013 QUASHING(420/406/1QUASHING	4	SIYA KANT SINGH (S.K. SINGH) vs STATE OF BIHAR & ANR	Mr.RAJEEV KUMAR SINHA	Mr.RAJ BALLABH SINGH (APP) Mr.ANANT KUMAR PANDEY Mr.ASHOK KUMAR SINGH
23.	CR. MISC./45618/2013 QUASHING (420,406,QSH F.I.R. FOR DISCHAR	10	ANTARA @ ANTARA SINHA vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR Mr.SUNIL KUMAR	Mr.KR.VIRENDRA NARAYAN (APP) Mr.ARJUN KUMAR Mr.UMESH PRASAD

Monday the 24th April 2017
Court No. 35 (AT 10:30 A.M.)
Mr. Justice Vinod Kumar Sinha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CR. MISC./11719/2017 R. BAIL IPC 379,41R.BAIL-1	3	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SIR PRAMOD KUMAR PANDEY (APP120)	
2.	CR. MISC./18085/2017 R.BAIL IPC 363,366R.BAIL-1	3	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR SINHA -2 Mr.VIJAY KUMAR VERMA	Mr.SRI KANHAIYA KISHORE (APP100)	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. MISC./5938/2017 R. BAIL IPC 498AR.BAIL-1	4	SUNIL SINGH vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH Mr.NIRANJAN PARIHAR	Mr.MD. NAZIR ANSARI (APP106)	
2.	CR. MISC./9867/2017 R.BAIL IPC 452,341R.BAIL-1	4	BUCHAI RISIDEO vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI AJAY KUMAR JHA (APP243)	
			FOR ADMISSION			
1.	CR. MISC./17695/2017 R. BAIL 30A,32(1)R.BAIL-1	3	ANJU DEVI vs THE STATE OF BIHAR	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SRI ATUL CHANDRA (APP12)	
2.	CR. MISC./9587/2017 R.BAIL IPC 302,201R.BAIL-1	3	NARSINGH PRASAD SINGH @ NARSINGH SINGH @ NARSINGH MANDAL vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.SRI RAM SEVAK CHOUDHARY (APP53)	
3.	CR. MISC./12437/2017 R. BAIL IPC 307,34R.BAIL-1	4	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI S.M. RAHMAN (APP57)	
4.	CR. MISC./14481/2017 R.BAIL IPC 376DR.BAIL-1	3	VIRENDRA SHARMA vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI KHURSHID ANWAR (APP192)	
5.	CR. MISC./16085/2017 R.BAIL IPC 302,120R.BAIL-1	3	ABHAY YADAV vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.SRI UDAY PRATAP SINGH (APP178)	
6.	CR. MISC./16509/2017 R.BAIL IPC 498A,40R.BAIL-1	4	MAUSAM KUMAR RANJAN @ MAUSAM KUMAR vs STATE OF BIHAR & ANR	Mr.DHIRENDRA SINGH	Mr.SRI RAJENDRA PRASAD NAT (APP123) Mr.RANJAN KUMAR DUBEY	
7.	CR. MISC./17700/2017 R.BAIL 25(1-B)A,26R.BAIL-1	3	RAVI KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.MD. IRSHAD	Mr.SRI RAM NARESH RAY (APP212)	
8.	CR. MISC./17769/2017 R. BAIL IPC 409,4R.BAIL-1	3	NEERANJAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR	Mr.SRI AJAY KUMAR-1 (APP6)	
9.	CR. MISC./18136/2017 R.BAIL IPC 366A,37R.BAIL-1	1	PRANAV KUMAR @ PARNAB KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.SRI ASHARAF ANSARI (APP86)	
10.	CR. MISC./18159/2017 R.BAIL IPC 307,341R.BAIL-1	1	RATAN SINGH vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH Mr.RAVI SHANKAR PATHAK	Mr.SMT. ANITA KUMARI (APP239)	
11.	CR. MISC./18164/2017 R. BAIL IPC 363,36R.BAIL-1	1	MD. ABAIDULLA @ MD. AVAIDULLA vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR Mr.AMARDEEP	Mr.SRI AKSHAY LAL PANDIT (APP75) Mr.SATYAVRAT VERMA Mr.SHASHANK CHANDRA	
12.	CR. MISC./18175/2017 R.BAIL IPC 366A,34R.BAIL-1	1	PRAMOD KUMAR RAI vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV Mr.SONI KUMARI	Mr.SRI PARMANAND KUMAR (APP244)	
13.	CR. MISC./18231/2017 R.BAIL IPC 384,387R.BAIL-1	1	RAM KRISHNA PATEL @ BHUTTA PATEL vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.SRI ASHOK KUMAR (APP220)	
14.	CR. MISC./18235/2017 R.BAIL IPC 188 & 3R.BAIL-1	1	SONAL KUMAR SINGH vs THE STATE OF BIHAR	Mr.KRISHNA DEO RAJ Mr.PRAMOD KUMAR VERMA	Mr.SRI RAMESH CHANDRA (APP54)	
15.	CR. MISC./18238/2017 R.BAIL IPC 392R.BAIL-1	1	RAVI KUMAR RAJA @ RAJ SINHA vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.DINKAR KUMAR Mr.PRAJESH KUMAR	Mr.SRI KALYAN SHANKAR (APP30)	
16.	CR. MISC./18239/2017 R.BAIL IPC 302,307R.BAIL-1	1	KALI PRASAD SINGH vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.SMT SANGEETA SHARMA (APP58)	
17.	CR. MISC./18241/2017 R.BAIL IPC 302,448R.BAIL-1	1	DHIRAJ KUMAR RAI @ DHEERAJ KUMAR RAI vs THE STATE OF BIHAR	Mr.UPENDRA KUMAR CHAUBEY	Mr.SRI BHARAT LAL (APP15)	
18.	CR. MISC./18242/2017 R. BAIL IPC 392R.BAIL-1	1	CHANDAN MALLIK @ CHANDAN DHANKAR vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT Mr.SHIVNANDAN SAH	Mr.SRI RAM PRIYA SARAN SINGH (APP52)	
19.	CR. MISC./18870/2017 R. BAIL IPC 115,12R.BAIL-1	1	GOLDEN KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI BINOD KUMAR (APP16)	

20.	CR. MISC./18876/2017 R.BAIL IPC 188,382R.BAIL-1	1	BAJRANGI PATEL vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI SATYENDRA PRASAD (APP133)
21.	CR. MISC./18878/2017 R.BAIL IPC 366A,36R.BAIL-1	1	CHANDAN RAM vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.SRI BINOD KUMAR (APP16)
22.	CR. MISC./18882/2017 R. BAIL IPC 395,39R.BAIL-1	1	KISHAN SAH @ KRISHNA SAH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.SRI AMITESH KUMAR (APP8)
23.	CR. MISC./18884/2017 R. BAIL IPC 307 & R.BAIL-1	1	MD. IMRAN vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.KANCHAN KUMARI	Mr.SRI RAJENDRA PRASAD NAT (APP123)
24.	CR. MISC./18888/2017 R.BAIL IPC 120B,42R.BAIL-1	1	SURESH PRASAD @ SURESH PRASAD VERMA vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
25.	CR. MISC./18892/2017 R.BAIL IPC 272,273R.BAIL-1	1	KAPIL CHAUDHARY vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SMT. MEENA SINGH (APP166)
26.	CR. MISC./18895/2017 R. BAIL IPC 341,3R.BAIL-1	1	SANJAY PRASAD vs THE STATE OF BIHAR	Mr.LILAWATI SINGH Mr.MANISHA PRAKASH	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
27.	CR. MISC./18896/2017 R.BAIL IPC 366AR.BAIL-1	1	VICKY KUMAR vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI DASHRATH MEHTA (APP157)
28.	CR. MISC./18899/2017 R.BAIL IPC 302,34 R.BAIL-1	1	SHANKAR PASWAN vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR JHA	Mr.SMT. RENUKA RATNAKAR (APP125)
29.	CR. MISC./18900/2017 R. BAIL IPC 272,27R.BAIL-1	1	KANHAIYA PASI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI ARUN KUMAR (APP82)
30.	CR. MISC./18904/2017 R. BAIL IPC 302,34R.BAIL-1	1	RAM BALI DAS vs THE STATE OF BIHAR	Mr.SATYA VEER Mr.SANJAY KUMAR JHA	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
31.	CR. MISC./18905/2017 R.BAIL IPC 461,379R.BAIL-1	1	SURENDRA MAHTO @ MUHCHIRWA vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.SANJAY KUMAR	Mr.MD. ASHLAM ANSARI (APP241)
32.	CR. MISC./18906/2017 R.BAIL IPC 307,147R.BAIL-1	1	SANJAY CHERO vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.SRI ARBIND KUMAR PANDEY (APP84)
33.	CR. MISC./18908/2017 R.BAIL IPC 364,366R.BAIL-1	1	MD. MUSTAFA vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY Mr.RADHA MOHAN SINGH	Mr.SRI ATUL CHANDRA (APP12)
34.	CR. MISC./18910/2017 R.BAIL IPC 364,34R.BAIL-1	1	PREM LAL YADAV @ ALOK YADAV vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.SRI SURENDRA PRASAD SINGH (APP143)
35.	CR. MISC./18912/2017 R.BAIL IPC 302,34 R.BAIL-1	1	ANANT KUMAR MISHRA @ BHAGWAN JHA vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.DR. AJEET KUMAR (APP94) Mr.KUMARI CHANDNA
36.	CR. MISC./18916/2017 R.BAIL IPC 384,386R.BAIL-1	1	PINKU UPADHYAY @ SACHIDANAND UPADHYAY @ BABA vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN	Mr.SRI ANIL KUMAR (APP78)
37.	CR. MISC./18922/2017 R.BAIL IPC 302,34R.BAIL-1	1	BIHARI MISHRA vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI RAJENDRA NATH JHA (APP46)
38.	CR. MISC./18923/2017 R.BAIL IPC 395,397R.BAIL-1	1	LOHA PASWAN @ LOHA RAM vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.ANAMIKA SINHA	Mr.SMT. ANITA KUMARI (APP239)
39.	CR. MISC./18926/2017 R.BAIL IPC 290,34 R.BAIL-1	1	HAMIDA KHATOON @ FAMIDA KHATOON vs THE STATE OF BIHAR	Mr.NIRANJAN PARIHAR Mr.NAWAL KISHORE SINGH	Mr.SRI KALYAN SHANKAR (APP30)
40.	CR. MISC./18929/2017 R.BAIL IPC 304R.BAIL-1	1	JAWED @ JAWED AKHTER vs THE STATE OF BIHAR	Mr.YUGAL KISHORE Mr.ARVIND KUMAR	Mr.SRI NITYANAND (APP114)
41.	CR. MISC./18930/2017 R. BAIL IPC 302,30R.BAIL-1	1	SACHIN KUMAR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.SHASHANK SHEKHAR	Mr.SRI ABHIMANYU SHARMA (APP3)
42.	CR. MISC./18933/2017 R.BAIL IPC 420,467R.BAIL-1	1	GAUTAM KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
43.	CR. MISC./18934/2017 R.BAIL IPC 304B,20R.BAIL-1	1	AKHILESH @ AKHILESH YADAV vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD Mr.AMRENDRA KUMAR	Mr.SRI MANISH KUMAR 2 (APP33)
44.	CR. MISC./18935/2017 R.BAIL IPC 302,201R.BAIL-1	1	MD. MUKHTAR @ MD. MOKHTAR ALAM vs THE STATE OF BIHAR	Mr.LILAWATI SINGH Mr.MANISHA PRAKASH	Mr.SMT. SAHIN BEGAM (APP134)
45.	CR. MISC./18936/2017 R. BAIL IPC 302,20R.BAIL-1	1	MUKESH YADAV @ MUKESH MANDAL vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.SRI MITHILESH KUMAR KHARE (APP108)
46.	CR. MISC./18937/2017 R.BAIL IPC 392R.BAIL-1	1	SUBODH KUMAR RAY vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.ASHOK KUMAR	Mr.SRI NAVIN KUMAR PANDEY (APP112)
47.	CR. MISC./18939/2017 R.BAIL 30A EXCISE R.BAIL-1	1	LAVKUSH KUMAR vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.SRI AMRENDRA PRASAD (APP77)

48.	CR. MISC./18940/2017 R. BAIL IPC 307,34R.BAIL-1	1	SURESH BHAGAT vs THE STATE OF BIHAR	Mr.NITYANAND MISHRA Mr.BALMEEKI PANDEY BHASKER	Mr.SRI BHANU PRATAP SINGH (APP14)
49.	CR. MISC./18943/2017 R.BAIL IPC 272,273R.BAIL-1	1	BRIJ KISHORE RAI & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
50.	CR. MISC./18945/2017 R.BAIL IPC 302,394R.BAIL-1	1	PANDAV KUMAR @ PANDAV KUNWAR vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.MD. SUFIYAN (APP107)
51.	CR. MISC./18946/2017 R. BAIL IPC 395R.BAIL-1	1	JITENDRA YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
52.	CR. MISC./18947/2017 R.BAIL IPC 392,411R.BAIL-1	1	LOHA PASWAN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.ANAMIKA SINHA	Mr.SMT. ANITA KUMARI (APP239)
53.	CR. MISC./18948/2017 R. BAIL IPC 366A,3R.BAIL-1	1	SANJAY RAM vs THE STATE OF BIHAR	Mrs.RAJANI KUMARI Mr.VIJAY KUMAR	Mr.SRI BHARAT BHUSHAN (APP156)
54.	CR. MISC./18949/2017 R.BAIL 30A,34,33,3R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY Mr.PRAMOD KUMAR	Mr.SRI MITHILESH KUMAR KHARE (APP108)
55.	CR. MISC./18950/2017 R. BAIL IPC 272,27R.BAIL-1	1	MD. IMRAN vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.SRI IFTEKHAR MAHMOOD (APP202)
56.	CR. MISC./18951/2017 R.BAIL IPC 379,414R.BAIL-1	1	NASRUDDIN NUT & ANR vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SRI SANJAY KUMAR PANDEY (APP222)
57.	CR. MISC./18952/2017 R. BAIL IPC 395R.BAIL-1	1	MUNNA SINGH @ MUNNA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND	Mr.SMT. SAHIN BEGAM (APP134) Mr.KAUSHLENDRA KUMAR SINHA
58.	CR. MISC./18953/2017 R.BAIL 30A EXCISE R.BAIL-1	1	MD. EHTESHAM vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.SRI PARMANAND KUMAR (APP244)
59.	CR. MISC./18955/2017 R.BAIL IPC 395R.BAIL-1	1	MD. SADDAM @ SADDAM HUSSAIN vs THE STATE OF BIHAR	Mr.KUMAR BRIJNANDAN Mr.SAIFUR RAHMAN	Mr.SRI PARMANAND KUMAR (APP244)
60.	CR. MISC./18956/2017 R. BAIL IPC 272,27R.BAIL-1	1	SITARAM YADAV vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
61.	CR. MISC./18957/2017 R.BAIL 20(4)(II)(AR.BAIL-1	1	RAM BRIKSH PASWAN & ORS vs THE STATE OF BIHAR	Mrs.SHAMA SINHA	Mr.SRI PANCHANAND PANDIT (APP115)
62.	CR. MISC./18961/2017 R. BAIL 30A EXCISR.BAIL-1	1	ARBIND KUMAR vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.ANAND KISHORE SINHA	Mr.SRI RAM BACHAN SINGH (APP189)
63.	CR. MISC./18963/2017 R.BAIL IPC 363,365R.BAIL-1	1	EJAJ MIAN vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.MD. SHAHAB KHALIL	Mr.SRI LALAN KUMAR (APP224)
64.	CR. MISC./18966/2017 R.BAIL IPC 272,273R.BAIL-1	1	RAVI RANJAN DUBEY @ RAVI RANJAN @ DABLU DUBEY vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SRI KANHAIYA KISHORE (APP100)
65.	CR. MISC./18968/2017 R. BAIL IPC 379,44R.BAIL-1	1	ROHIT MISHRA @ ROHIT KUMAR MISHRA vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI AHTASH ALI KHAN (APP4)
66.	CR. MISC./18970/2017 R.BAIL IPC 366A,37R.BAIL-1	1	ABBU KUMAR @ ABRI KUMAR vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA Mr.SHASHIKANT	Mr.SRI SANJAY KUMAR (APP127)
67.	CR. MISC./18971/2017 R. BAIL IPC 302,12R.BAIL-1	1	BANTI KUMAR @ AVINASH vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
68.	CR. MISC./18974/2017 R.BAIL IPC 413,414R.BAIL-1	1	BANTI KUMAR vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI ARUN KUMAR PANDEY (APP83)
69.	CR. MISC./19508/2017 R.BAIL IPC 307,147R.BAIL-1	1	MD. HUMAYUN @ MD. HIMAYUN vs THE STATE OF BIHAR	Mr.SHIWESH CHANDRA MISHRA	Mr.SRI SANJAY KUMAR (APP127)
70.	CR. MISC./19511/2017 R. BAIL IPC 304B,3R.BAIL-1	1	PRINCE KUMAR vs THE STATE OF BIHAR	Mr.RANA PRATAP SINGH Mr.DHARMENDRA KUMAR SINGH	Mr.SRI AKHILESHWAR DAYAL (APP74)
71.	CR. MISC./19512/2017 R. BAIL IPC 364A,1R.BAIL-1	1	SIKANDRA KUMAR @ SIKANDRA SAH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI SANJAY KUMAR PANDEY (APP222)
72.	CR. MISC./19513/2017 R. BAIL 30A EXCISR.BAIL-1	1	DHANU CHAUDHORY vs THE STATE OF BIHAR	Mr.ANIL KUMAR ROY	Mr.SRI INDRA KUMAR SINGH (APP174)
73.	CR. MISC./19514/2017 R.BAIL 20,22,29 NDR.BAIL-1	1	MISHRI LAL @ NAWAL vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR KEJRIWAL	Mr.SRI GOPESH KUMAR (APP26)
74.	CR. MISC./19515/2017 R. BAIL IPC 307,14R.BAIL-1	1	MD. KAISH ANWAR @ KAISH ANWAR vs THE STATE OF BIHAR	Mr.RAJ KAMAL Mr.RASHID ZAFAR	Mr.SRI INDRA KUMAR SINGH (APP174)

75.	CR. MISC./19517/2017 R. BAIL 30,30A EXR.BAIL-1	1	MUKESH KUMAR @ MUKESH CHAUDHARY @ LANGRA vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.SMT. ASHA KUMARI (APP197)
76.	CR. MISC./19518/2017 R.BAIL IPC 392R.BAIL-1	1	BHOLA SINGH @ BHOLA PATEL @ CHANDU @ CHANDU PRAKASH @ CHANDRA PRAKASH & ANR vs THE STATE OF BIHAR	Mr.ABHINAY RAJ	Mr.SMT. MADHURI LATA (APP103)
77.	CR. MISC./19521/2017 R. BAIL 30A EXCISR.BAIL-1	1	SURESH SINGH vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR	Mr.SMT. SAHIN BEGAM (APP134)
78.	CR. MISC./19526/2017 R.BAIL IPC 272,273R.BAIL-1	1	FANI RAI vs THE STATE OF BIHAR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.SRI RAM ANURAG SINGH (APP227)
79.	CR. MISC./19531/2017 R.BAIL IPC 302,34 R.BAIL-1	1	MUNNA KHAN @ RAJI AHMAD KHAN vs THE STATE OF BIHAR	Mr.SATYENDRA RAI	Mr.SRI SHYAMESHWAR DAYAL (APP63)
80.	CR. MISC./19532/2017 R. BAIL IPC 392R.BAIL-1	1	AMARJEET KUMAR vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD	Mr.MD. FAHIMUDDIN (APP235)
81.	CR. MISC./19533/2017 R. BAIL IPC 414,3R.BAIL-1	1	MANOHAR KUMAR JHA vs THE STATE OF BIHAR	Mr.BAIDYA NATH THAKUR Mr.BINOD KUMAR Mr.PRABHAKAR THAKUR	Mr.MD. ARIF (APP105)
82.	CR. MISC./19534/2017 R.BAIL IPC 307,34 R.BAIL-1	1	BHIM YADAV vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.SMT. ASHA KUMARI (APP197)
83.	CR. MISC./19536/2017 R. BAIL IPC 376R.BAIL-1	1	MOHAN KUMAR vs THE STATE OF BIHAR	Mr.SURESH PRASAD SINGH Mr.UTTAM KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
84.	CR. MISC./19537/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	GAJADHAR MANDAL @ GAJO MANDAL vs THE STATE OF BIHAR	Mr.KAMAL KISHORE JHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
85.	CR. MISC./19538/2017 R. BAIL 25(1-B)A,2R.BAIL-1	1	MD. SHARUKH ANSARI @ SHAHRUKH ANSARI vs THE STATE OF BIHAR	Mr.PRAMOD RAJPATI	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
86.	CR. MISC./19539/2017 R.BAIL IPC 302,120R.BAIL-1	1	RAJESH SHARMA vs THE STATE OF BIHAR	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.SRI UMANATH MISHRA (APP234)
87.	CR. MISC./19548/2017 R.BAIL IPC 302,109R.BAIL-1	1	SURYAMANI THAKUR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI SANJAY KUMAR PANDEY (APP222)
88.	CR. MISC./19550/2017 R.BAIL 37B EXCISE R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.SRI ANIL PRASAD SINGH (APP210)
89.	CR. MISC./19553/2017 R. BAIL IPC 498A,3R.BAIL-1	1	KAMAL ANSARI vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.SRI SANJAY KUMAR PANDEY (APP222) Mr.VISHWANAND UPADHYAY
90.	CR. MISC./19555/2017 R. BAIL IPC 302,30R.BAIL-1	1	CHANDRA BHUSHAN JHA vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.SRI PANCHANAND PANDIT (APP115)
91.	CR. MISC./19557/2017 R. BAIL IPC 272,27R.BAIL-1	1	ASHA DEVI vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI VINOD SHANKAR MODI (APP188)
92.	CR. MISC./19558/2017 R.BAIL IPC 272,273R.BAIL-1	1	ASHESH KUMAR SINGH @ BILTU SINGH @ ASHESH SINGH vs THE STATE OF BIHAR	Mr.SAMEER RANJAN	Mr.SRI BINOD KUMAR 3 (APP89)
93.	CR. MISC./19560/2017 R. BAIL IPC 302,20R.BAIL-1	1	MINTU KUMAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI TAPESHWAR SHARMA (APP170)
94.	CR. MISC./19570/2017 R.BAIL IPC 307,458R.BAIL-1	1	KUNDAN KUMAR @ KUNDAN KUMAR YADAV @ KUNDAN YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.SRI PARMANAND KUMAR (APP244)
95.	CR. MISC./19572/2017 R.BAIL IPC 302,307R.BAIL-1	1	ANIL SAH @ ANIL KUMAR SAH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.SURENDRA KUMAR MISHRA	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
96.	CR. MISC./19573/2017 R.BAIL IPC 399,402R.BAIL-1	1	PAWAN KUMAR vs THE STATE OF BIHAR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.SRI AMIT KUMAR RAKESH (APP179)
97.	CR. MISC./19576/2017 R. BAIL IPC 379R.BAIL-1	1	MITHILESH KUMAR YADAV @ MITHILESH YADAV @ BABA vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.SRI RAM ANURAG SINGH (APP227)
98.	CR. MISC./19577/2017 R.BAIL 20 NDPS ACTR.BAIL-1	1	MADAN SINGH vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.MR. MANOJ KUMAR (APP168)
99.	CR. MISC./19578/2017 R. BAIL IPC 379,41R.BAIL-1	1	BABAN PRASAD vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA Mr.SHASHIKANT	Mr.SRI UMESH LAL VERMA (APP146)
100.	CR. MISC./19579/2017 R. BAIL 30 EXCISER.BAIL-1	1	NAWIN KUMAR @ NAWIN KUMAR MANDAL vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI GANESH PRASAD SINGH (APP198)
101.	CR. MISC./19580/2017 R.BAIL IPC 379,411R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	Mr.BRAJESH PRASAD GUPTA Mr.RAJ NANDAN PRASAD	Mr.DR. RABINDRA KUMAR (APP206)

102.	CR. MISC./19581/2017 R.BAIL IPC 392R.BAIL-1	1	RAJ KUMAR vs THE STATE OF BIHAR	Mr.UPENDRA MISHRA Mr.NAWAL KISHORE SINGH Mr.SANJEEB KUMAR SANJU	Mr.SRI TAPESHWAR SHARMA (APP170)
103.	CR. MISC./19582/2017 R. BAIL IPC 272,27R.BAIL-1	1	ANIL RISHIDEO vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR Mr.RAJNISH KUMAR	Mr.SRI SURENDRA KUMAR (APP190)
104.	CR. MISC./19583/2017 R. BAIL IPC 379,41R.BAIL-1	1	SHAMBHU SINGH & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.JITENDRA NARAIN SINHA Mr.RASHMI BHARTI	Mr.SRI NIRMAL KUMAR SINHA (APP199)
105.	CR. MISC./19585/2017 R.BAIL 30A EXCISE R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SRI ANISH CHANDRA (APP183)
106.	CR. MISC./19586/2017 R. BAIL IPC 304B,3R.BAIL-1	1	ZAITOON NISHA vs THE STATE OF BIHAR	Mr.ABUL KALAM	Mr.SRI MADAN KUMAR (APP223)
107.	CR. MISC./19587/2017 R.BAIL IPC 307,341R.BAIL-1	1	RAMOTTAR SAH @ RAMOTAR SAH vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.MANJEET MISHRA	Mr.SRI YOGENDRA KUMAR (APP200)
108.	CR. MISC./19589/2017 R. BAIL IPC 302,34R.BAIL-1	1	AFTAB ALAM vs THE STATE OF BIHAR	Mr.SATYENDRA RAI	Mr.SRI SHYAMESHWAR DAYAL (APP63)
109.	CR. MISC./19590/2017 R. BAIL IPC 290,29R.BAIL-1	1	RAM CHANDRA SINGH vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.SRI GAURI SHANKAR GUPTA (APP95)
110.	CR. MISC./19591/2017 R. BAIL IPC 376,34R.BAIL-1	1	RAVI RAI @ RAVI SHANKAR RAI vs THE STATE OF BIHAR	Mr.MAHENDRA THAKUR Mr.VIJAY KUMAR	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
111.	CR. MISC./19940/2017 R.BAIL IPC 395,328R.BAIL-1	1	SANTOSH PASWAN vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SRI UMANATH MISHRA (APP234)
112.	CR. MISC./19941/2017 R.BAIL IPC 302,201R.BAIL-1	1	DHANAI SAHANI vs THE STATE OF BIHAR	Mr.GAURI SHANKAR THAKUR Mr.DEVANAND TIWARI	Mr.SRI RAM BACHAN SINGH (APP189)
113.	CR. MISC./19942/2017 R.BAIL IPC 461,379R.BAIL-1	1	RAJESH KUMAR @ RAJESH RAM vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.DR. INDIWAR KUMARI (APP22)
114.	CR. MISC./19944/2017 R.BAIL IPC 307,302R.BAIL-1	1	KUNDAN YADAV @ KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI RAM SUMIRAN ROY (APP240)
115.	CR. MISC./19945/2017 R.BAIL IPC 307,147R.BAIL-1	1	ARJUN SAHANI vs THE STATE OF BIHAR	Mr.PRABEEN KUMAR SINGH Mr.PRABHAT RANJAN SINGH	Mr.SRI SURENDRA PRASAD SINGH (APP143)
116.	CR. MISC./19950/2017 R.BAIL 37A EXCISE R.BAIL-1	1	FIROZ KHAN @ FIROJ KHAN vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.KANCHAN JHA	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
117.	CR. MISC./19951/2017 R.BAIL IPC 302,120R.BAIL-1	1	NAND KISHORE MANDAL vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.SRI ATUL CHANDRA (APP12)
118.	CR. MISC./19952/2017 R.BAIL IPC 363,366R.BAIL-1	1	RAMAN KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR	Mr.DR. RABINDRA KUMAR (APP206)
119.	CR. MISC./19953/2017 R.BAIL IPC 302,34 R.BAIL-1	1	GOPAL SAHNI vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI SURESH PRASAD SINGH (APP230)
120.	CR. MISC./19954/2017 R. BAIL IPC 272,27R.BAIL-1	1	UPENDRA RISHI & ANR vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
121.	CR. MISC./19956/2017 R.BAIL IPC 302,394R.BAIL-1	1	BAMPI SINGH vs THE STATE OF BIHAR	Mr.BINOD KUMAR YADAV	Mr.SRI RAM SUMIRAN ROY (APP240)
122.	CR. MISC./19958/2017 R.BAIL IPC 420,467R.BAIL-1	1	RAJENDRA KISHORE GOKUL vs THE STATE OF BIHAR, THROUGH CABINET VIGILANCE	Mr.PRAVEEN PRABHAKAR Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA	Mr.RAMA KANT SHARMA(L.O,I/C VIGI)
123.	CR. MISC./19961/2017 R. BAIL IPC 272,27R.BAIL-1	1	PUJA DEVI vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
124.	CR. MISC./19969/2017 R.BAIL IPC 302,379R.BAIL-1	1	DHARMENDRA KUMAR RAHI vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
125.	CR. MISC./19970/2017 R.BAIL IPC 414,34R.BAIL-1	1	JITENDRA KUMAR @ JITENDRA PODDAR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI MURLIDHAR (APP110)
126.	CR. MISC./19973/2017 R. BAIL IPC 379,41R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH	Mr.SRI BHARAT LAL (APP15)
127.	CR. MISC./19974/2017 R.BAIL IPC 272,273R.BAIL-1	1	TALLU SOREN vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR Mr.RAJNISH KUMAR	Mr.SRI SHYAM BIHARI SINGH (APP173)
128.	CR. MISC./19976/2017 R. BAIL IPC 272,27R.BAIL-1	1	KHAMAN CHANDRA KUMAR & ANR vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI ATUL CHANDRA (APP12)

129.	CR. MISC./19977/2017 R.BAIL IPC 272,273R.BAIL-1	1	ANIL SINGH vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.SRI ANIL KUMAR (APP78)
130.	CR. MISC./19980/2017 R.BAIL IPC 25(1-AAR.BAIL-1	1	MD. AFTAB ALAM @ ALAM vs THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA	Mr.SRI BISHESHWAR RAM (APP18)
131.	CR. MISC./19982/2017 R.BAIL IPC 25(1-B)R.BAIL-1	1	MD. SAJJAD vs THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
132.	CR. MISC./19987/2017 R. BAIL 30A,30D EXR.BAIL-1	1	SANJAY KUMAR HANSDA vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.SMT. RENUKA RATNAKAR (APP125)
133.	CR. MISC./19988/2017 R.BAIL IPC 457,380R.BAIL-1	1	AZAD ALAM vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA	Mr.SRI ABHAY KUMAR ROY (APP229)
134.	CR. MISC./19989/2017 R.BAIL IPC 392R.BAIL-1	1	NAGENDRA SAH @ BHAISA vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
135.	CR. MISC./19990/2017 R.BAIL IPC 147,148R.BAIL-1	1	BHAGWAN ROY vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SRI S.M. RAHMAN (APP57)
136.	CR. MISC./19992/2017 R.BAIL IPC 376R.BAIL-1	1	SATRUGHAN RAI @ SATARWA RAI vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI SAKIR AHMAD (APP195)
137.	CR. MISC./19993/2017 R.BAIL IPC 302,34R.BAIL-1	1	SAHEB SAHANI vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.SRI BHARAT LAL (APP15)
138.	CR. MISC./19994/2017 R.BAIL IPC 341,307R.BAIL-1	1	ANKUR KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.SRI AKHILESHWAR DAYAL (APP74)
139.	CR. MISC./19996/2017 R.BAIL 25(1-B)A,26R.BAIL-1	1	CHANDAN SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI BHANU PRATAP SINGH (APP14)
140.	CR. MISC./19999/2017 R. BAIL IPC 399,40R.BAIL-1	1	PRINCE KUMAR @ DABLU YADAV vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K. Mr.ANSUL	Mr.SMT PUSHPA SINHA (APP45)
141.	CR. MISC./20001/2017 R. BAIL IPC 395,39R.BAIL-1	1	MAHESH MAHTO vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.SRI AHTASH ALI KHAN (APP4)
142.	CR. MISC./20002/2017 R.BAIL IPC 395R.BAIL-1	1	SAMBHU KISHORE THAKUR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.RAJ KISHORE PRASAD Mr.ANJANA	Mr.SRI KALYAN SHANKAR (APP30)
143.	CR. MISC./20006/2017 R.BAIL IPC 302,147R.BAIL-1	1	JUGLI YADAV vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
144.	CR. MISC./20007/2017 R.BAIL IPC 307,147R.BAIL-1	1	MANOJ SHARMA vs THE STATE OF BIHAR	Mr.SUBESH SHARMA	Mr.SRI AJAY KUMAR JHA (APP243)
145.	CR. MISC./20009/2017 R. BAIL 30A EXCISER.BAIL-1	1	SUBHASH CHOUDHARY @ SUBHASH KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
146.	CR. MISC./20010/2017 R. BAIL 25(1-B)(1-R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
147.	CR. MISC./20012/2017 R.BAIL 20,22 NDPS R.BAIL-1	1	RAMJIWAN KUNWAR vs THE STATE OF BIHAR	Mr.SANJIV KUMAR SINGH	Mr.SRI ASHOK KUMAR (APP220)
148.	CR. MISC./20017/2017 R.BAIL IPC 366A,34R.BAIL-1	1	GAUTAM THAKUR @ GUDDU THAKUR & ANR vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.SRI PRANAV KUMAR (APP207)
149.	CR. MISC./20019/2017 R.BAIL IPC 302,34 R.BAIL-1	1	SANTOSH PASWAN vs THE STATE OF BIHAR	Mr.RAJESH KUMAR MISHRA Mr.SOURENDRA PANDEY	Mr.SRI NAGENDRA PRASAD (APP169)
150.	CR. MISC./20020/2017 R. BAIL IPC 302,20R.BAIL-1	1	MANTU PRASAD vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.SRI BHANU PRATAP SINGH (APP14)
151.	CR. MISC./20021/2017 R. BAIL IPC 399,40R.BAIL-1	1	GUDDU KUMAR @ GUDDU YADAV vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR Mr.SATISH KUMAR Mr.HEMANT KUMAR	Mr.SRI RAMCHANDRA SAHANI (APP124)
152.	CR. MISC./20022/2017 R.BAIL 30A EXCISE R.BAIL-1	1	JHUPAR LAIYA vs THE STATE OF BIHAR	Mr.BALRAM KAPRI	Mr.SRI RANA RANDHIR SINGH (APP209)
153.	CR. MISC./20023/2017 R.BAIL IPC 307,504R.BAIL-1	1	BHOLA PASWAN vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.SRI AWADHESH KUMAR SINGH (APP215)
154.	CR. MISC./20026/2017 R.BAIL IPC 366AR.BAIL-1	1	RAMESH KUMAR @ RAMESH SINGH vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.SHASHANK SHEKHAR	Mr.SRI MUKESHWAR DAYAL (APP37)
155.	CR. MISC./20027/2017 R.BAIL IPC 302,307R.BAIL-1	1	PRAVESH YADAV @ RAM PRAVESH YADAV vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV Mr.JOGENDRA PRASAD	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)

156.	CR. MISC./20028/2017 R. BAIL IPC 307,34R.BAIL-1	1	BIKASH SAHNI @ BIKAS SAHNI vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.SRI AJAY KUMAR - 2 (APP71)
157.	CR. MISC./20029/2017 R.BAIL IPC 302,120R.BAIL-1	1	PAWAN KUMAR PRASAD @ PAWAN PRASAD vs THE STATE OF BIHAR	Smt.BABITA KUMARI	Mr.SRI RAJEEV NAYAN (APP231)
158.	CR. MISC./20032/2017 R. BAIL IPC 392R.BAIL-1	1	BITTU MEHTA @ SHASHANK SHEKHAR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR Mr.MONIKA	Mr.SRI RAJBALLABH SINGH (APP122)
159.	CR. MISC./20034/2017 R.BAIL IPC 304B,34R.BAIL-1	1	TIRO SADA vs THE STATE OF BIHAR	Mr.AMAR NATH YADAV Mr.KULDEEP KUMAR	Mr.SRI AJAY KUMAR JHA (APP243)
160.	CR. MISC./20036/2017 R.BAIL IPC 366A,30R.BAIL-1	1	CHANDAN DHANGAR @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI BISHESHWAR RAM (APP18)

FOR HEARING

1.	CR. MISC./38797/2010 MOD	4	NAND KISHORE SINGH vs STATE OF BIHAR & ANR	Mr.ONKAR NATH Mr.KAMESHWAR SINGH	Mr.ANISH CHANDRA(APP) Mr.UMESH KUMAR Mr.RAVI BHUSHAN PD.SINHA Mr.NIRANJAN KUMAR Mr.BABAN ROY

(AT 12.30 P.M.)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./11841/2017 A.BAIL IPC 498A & A.BAIL	4	ASWANI KUMAR @ PANKAJ KUMAR vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)

FOR ADMISSION

1.	CR. MISC./4824/2017 A. BAIL IPC 498A A.BAIL	4	UDAY SHANKAR vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI	Mr.SRI ATAUR RAHMAN (APP191) Mr.DINESHWAR MISHRA
2.	CR. MISC./6240/2017 A.BAIL IPC 498A,50A.BAIL	3	JITENDRA KUMAR @ JEETENDAR PODDAR vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ	Mr.SRI RAMESH CHANDRA (APP54)
3.	CR. MISC./9912/2017 A.BAIL IPC 498A,31A.BAIL	3	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.ROHIT RATNA Mr.RAHUL RATNA	Mr.SRI BINOD KUMAR (APP16) Mr.SHIVENDRA KUMAR SINHA
4.	CR. MISC./12394/2017 A. BAIL IPC 147,1A.BAIL	5	DINESH KUMAR @ DINESH KUMAR GUPTA @ DINESH GUPTA vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH	Mr.SRI MANISH KUMAR 2 (APP33) Mr.RAJENDRA PRASAD
5.	CR. MISC./12395/2017 A.BAIL IPC 307,341A.BAIL	3	KUNDAN YADAV & ANR vs THE STATE OF BIHAR	Mr.SACHCHIDA NAND SINGH	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
6.	CR. MISC./12505/2017 A.BAIL IPC 306,34A.BAIL	3	JITENDRA JHA vs THE STATE OF BIHAR	Mr.SANAT KUMAR MISHRA Mr.MANISH KUMAR	Mr.SMT. SUCHETA YADAV (APP140) Mr.SANJEEV KUMAR JHA
7.	CR. MISC./16819/2017 A.BAIL IPC 420,467A.BAIL	3	SUNITA DEVI vs THE STATE OF BIHAR	Mr.SUNIL SRIVASTAVA Mr.PAWAN KUMAR SINGH Mr.AJAY KUMAR	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
8.	CR. MISC./17707/2017 A.BAIL IPC 420,406A.BAIL	1	ASHOK KUMAR RAJGARHIYA @ ASHOK KUMAR RAJGADIYA & ANR vs STATE OF BIHAR & ANR	Mr.NAWNIT KUMAR TIWARY Mr.PANDIT JEE PANDEY	Mr.SRI MURLIDHAR (APP110) Mr.BIMLESH KUMAR PANDEY
9.	CR. MISC./17716/2017 A.BAIL IPC 498AA.BAIL	1	MD. SARBUL vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.MD. ASHLAM ANSARI (APP241)
10.	CR. MISC./17718/2017 A.BAIL IPC 414 & 1A.BAIL	3	MATLUB & ORS vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
11.	CR. MISC./17723/2017 A. BAIL IPC 302,36A.BAIL	1	RAMJEE RAI @ RAMJEE RAY vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK	Mr.SRI SHYAMESHWAR DAYAL (APP63)
12.	CR. MISC./17725/2017 A. BAIL IPC 302,20A.BAIL	1	PAPPU SINGH & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.SRI ABHAY KUMAR ROY (APP229) Mr.MANOJ KUMAR SINHA
13.	CR. MISC./17727/2017 A. BAIL IPC 302,14A.BAIL	1	PINTU KUMAR RAI @ PINTU RAI vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA	Mr.SRI SANJAY KUMAR PANDEY (APP222)
14.	CR. MISC./17728/2017 A. BAIL IPC 406,42A.BAIL	1	UMAKANT BHAGAT vs THE STATE OF BIHAR	Mr.RAVI SHANKAR GANGULI Mr.DHARMESH KUMAR SHRIVASTAVA	Mr.SRI ASHARAF ANSARI (APP86)
15.	CR. MISC./17730/2017 A.BAIL IPC 307,34 A.BAIL	1	MD. SAMEER @ NABI ALAM vs THE STATE OF BIHAR	Mr.SHAFIUR RAHMAN Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.SRI SUNIL KUMAR PANDEY (APP141)
16.	CR. MISC./17732/2017 A. BAIL IPC 341,32A.BAIL	1	SERAJ AHMAD @ SERAJ QURAISHI @ MD.SERAJ QURAISHI vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.SRI AKBAR ALI (APP7)
17.	CR. MISC./17735/2017 A. BAIL IPC 307,4A.BAIL	1	DILIP KUMAR @ DILIP KUMAR SINGH @ JHULAN SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI RAMCHANDRA SAHANI (APP124)
18.	CR. MISC./17737/2017 A.BAIL IPC 147,149A.BAIL	1	FEKAN RAI & ORS vs THE STATE OF BIHAR	Mr.ANUJ DILBAR KRISHNA	Mr.MD. ANSARUL HAQUE (APP159)

19.	CR. MISC./17738/2017 A.BAIL IPC 147,148A.BAIL	1	HARI SHANKAR PANDEY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GHOSARVEY	Mr.SRI NAVIN KUMAR PANDEY (APP112)
20.	CR. MISC./17739/2017 A. BAIL IPC 307,34A.BAIL	1	GUDDI DEVI @ GUDIYA DEVI & ORS vs THE STATE OF BIHAR	Mr.SHREE KANT PANDEY	Mr.SMT. SAHIN BEGAM (APP134) Mr.ARVIND KUMAR PRADHAN
21.	CR. MISC./17743/2017 A.BAIL IPC 302,307A.BAIL	1	SHANI KHAN vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI	Mr.SRI MANOJ KUMAR - 1 (APP185)
22.	CR. MISC./17744/2017 A.BAIL IPC 307,341A.BAIL	1	SHASHI MISHRA @ BANGTA & ORS vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.SMT. ASHA KUMARI (APP197) Mr.RANJEET KUMAR SINGH Mr.PANKAJ KUMAR
23.	CR. MISC./17745/2017 A.BAIL IPC 498A,37A.BAIL	1	GAURAV SINHA vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH	Mr.SRI NITYANAND (APP114) Mr.RISHIT DEO KUMAR SINGH Mr.ASHOK KUMAR MISHRA Mr.KALPNA KUSUM
24.	CR. MISC./17747/2017 A. BAIL IPC 365,36A.BAIL	1	MUKESH SAHNI vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI AMITESH KUMAR (APP8)
25.	CR. MISC./17748/2017 A.BAIL IPC 379,34A.BAIL	1	SMT. SAVITRI DEVI @ SAVATRI DEVI & ANR vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY Mr.NAVIN KUMAR JHA	Mr.SRI ANISH CHANDRA (APP183)
26.	CR. MISC./17752/2017 A. BAIL IPC 307,14A.BAIL	1	MRITUNJAY KUMAR RAJ @ SHERU SINGH vs THE STATE OF BIHAR	Mr.SATYA PRAKASH Mr.VIPIN KUMAR SINGH	Mr.SRI BRAJENDRA NATH PANDEY (APP91) Mr.ANURAG ANAND
27.	CR. MISC./17754/2017 A. BAIL IPC 302,12A.BAIL	1	RAJ KISHORE SINGH & ANR vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI ZAINUL ABEDIN (APP196)
28.	CR. MISC./17755/2017 A. BAIL IPC 304B,2A.BAIL	1	MANISH KUMAR & ORS vs THE STATE OF BIHAR	Mr.YUGAL KISHORE Mr.ARVIND KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)
29.	CR. MISC./17757/2017 A. BAIL IPC 272,2A.BAIL	1	SITA DEVI vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SRI YOGENDRA KUMAR (APP200)
30.	CR. MISC./17758/2017 A. BAIL 20,22 NDPSA.BAIL	1	CHANDAN KUMAR BHARTI @ CHANDAN MAHTO & ANR vs THE STATE OF BIHAR	Mr.RAM SHANKAR DAS Mr.ABHAY KUMAR	Mr.SRI UMESH LAL VERMA (APP146)
31.	CR. MISC./17761/2017 A.BAIL IPC 420,468A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.PRAVIN KUMAR	Mr.SRI IFTEKHAR MAHMOOD (APP202)
32.	CR. MISC./17762/2017 A.BAIL IPC 341,323A.BAIL	1	RAMISHWAR BHAGAT & ORS vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SRI YOGENDRA KUMAR (APP200)
33.	CR. MISC./17765/2017 A. BAIL IPC 295A,A.BAIL	1	MD. SHAKIL @ MD. SHAKEEL vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.RAJESH KUMAR	Mr.SRI UMANATH MISHRA (APP234)
34.	CR. MISC./17766/2017 A. BAIL IPC 366,36A.BAIL	1	SANJAY PANDEY vs THE STATE OF BIHAR	Mr.RANJAN KUMAR DUBEY	Mr.SRI ANIL PRASAD SINGH (APP210)
35.	CR. MISC./17768/2017 A. BAIL IPC 147,14A.BAIL	1	BHUAL RAM @ BHUAAL RAM & ORS vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.DIPAK KUMAR Mr.MANAUR ALAM	Mr.SRI AHTASH ALI KHAN (APP4) Mr.MUKESH KUMAR Mr.SHIVJEE SINGH
36.	CR. MISC./17770/2017 A.BAIL IPC 272,273A.BAIL	1	SUNIL KUMAR @ SUNIL SAH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SRI UMANATH MISHRA (APP234)
37.	CR. MISC./17772/2017 A.BAIL IPC 307,341A.BAIL	1	RAM SAGAR MAHTO & ORS vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.SRI RAM NARESH RAY (APP212)
38.	CR. MISC./17773/2017 A.BAIL IPC 147,148A.BAIL	1	SATENDRA RAI vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR PRASAD	Mr.SRI AHTASH ALI KHAN (APP4)
39.	CR. MISC./17774/2017 A.BAIL IPC 498A,30A.BAIL	1	VIVEK KUMAR VERMA @ VIVEK VERMA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.UJJAWAL BHUSHAN	Mr.SRI SURESH PRASAD SINGH (APP230)
40.	CR. MISC./17785/2017 A. BAIL IPC 498A,3A.BAIL	3	DILIP KUMAR vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR ANAND	Mr.SRI ANIL PRASAD SINGH (APP210)
41.	CR. MISC./17931/2017 A. BAIL IPC 498A,4A.BAIL	1	UPENDRA MEHTA & ORS vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.SMT PUSHPA SINHA (APP45)
42.	CR. MISC./17943/2017 A.BAIL IPC 406,420A.BAIL	1	RAJENDRA PRASAD SHARMA & ORS vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.NAVIN SHARMA	Mr.SRI UDAY CHAND PRASAD (APP145) Mr.BINOD KUMAR SINGH Mr.VAGISHA PRAGYA VACAKNAVI
43.	CR. MISC./17944/2017 A.BAIL IPC 135 ELEA.BAIL	1	BABLOO SHARMA vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SMT RENU KUMARI (APP160) Mr.AJAY KUMAR GAUTAM
44.	CR. MISC./17948/2017 A.BAIL IPC 498A,34A.BAIL	1	ARUNA DEVI & ORS vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI PREM KUMAR JHA (APP43)
45.	CR. MISC./17949/2017 A.BAIL IPC 498A & A.BAIL	1	MD. ALAUDDIN @ ALAM @ ALAUDDIN vs STATE OF BIHAR & ANR	Mr.MD. RAHMATULLAH	Mr.SRI RAM SUMIRAN ROY (APP240)
46.	CR. MISC./17950/2017 A.BAIL IPC 30A EXCA.BAIL	1	RAM ISHWAR RAI vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI AHTASH ALI KHAN (APP4)

47.	CR. MISC./17951/2017 A.BAIL IPC 366B,34A.BAIL	1	RUPAM DEVI @ RUPA KUMARI vs THE STATE OF BIHAR	Mr.HARE KRISHNA PRASAD	Mr.SRI LAKSHMI KANT SHARMA (APP31)
48.	CR. MISC./17952/2017 A.BAIL IPC 7 E.C AA.BAIL	1	VIJAY PRASAD vs THE STATE OF BIHAR	Mr.ARUN KUMAR BHAGAT Mr.MD. NASEEM MUKHTAR	Mr.SRI AJAY KUMAR-1 (APP6)
49.	CR. MISC./17953/2017 A.BAIL IPC 468,471A.BAIL	1	SANJEEV KUMAR vs STATE OF BIHAR & ANR	Mr.PRAKASH KUMAR	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
50.	CR. MISC./17954/2017 A.BAIL IPC 409,420A.BAIL	1	LALAN SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH	Mr.SRI NITYANAND TIWARY (APP41)
51.	CR. MISC./17956/2017 A.BAIL IPC 30A,37AA.BAIL	1	SHANKAR PASWAN @ SHANKAR PAWAN vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI AHTASH ALI KHAN (APP4)
52.	CR. MISC./17959/2017 A.BAIL IPC 376,511A.BAIL	1	PANKAJ YADAV vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SMT. RITA VERMA (APP126)
53.	CR. MISC./17961/2017 A.BAIL IPC 147,148A.BAIL	1	YAMUNA SINGH @ JAMUNA SINGH & ORS vs THE STATE OF BIHAR	Mr.RANJIT KUMAR	Mr.SRI BHANU PRATAP SINGH (APP14)
54.	CR. MISC./17962/2017 A.BAIL IPC 307,147A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.SMT. PRONATI SINGH (APP44)
55.	CR. MISC./17964/2017 A.BAIL IPC 498A & A.BAIL	1	SURENDRA PANDEY @ SURENDRA KUMAR PANDEY & ANR vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR	Mr.SRI RAJESH KUMAR (APP48) Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR
56.	CR. MISC./17965/2017 A. BAIL IPC 420,40A.BAIL	1	NASRIN @ NASRIN AZMI & ANR vs THE STATE OF BIHAR	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SRI ATUL CHANDRA (APP12)
57.	CR. MISC./17966/2017 A.BAIL IPC 498A,40A.BAIL	1	DADAN SINGH & ANR vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MITHILESH KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MD. NAZIR ANSARI (APP106)
58.	CR. MISC./17967/2017 A.BAIL IPC 366A,12A.BAIL	1	BIRENDRA SAO & ANR vs THE STATE OF BIHAR	Mr.GANESH SHARMA Mr.AJAY MUKHERJEE	Mr.SRI ANISH CHANDRA (APP183) Mr.BIJAY KUMAR PANDEY Mr.SUMAN KUMAR Mr.MUKESH KUMAR Mr.SHAMBHOO KUMAR SUMAN
59.	CR. MISC./17968/2017 A. BAIL IPC 419,42A.BAIL	1	ADITYA KUMAR @ MUKESH KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.UJJAWAL BHUSHAN	Mr.SMT. GULNAR BEGAM (APP162)
60.	CR. MISC./17969/2017 A.BAIL IPC 498A & A.BAIL	1	SHASHI KUMAR @ SHASHI KUMAR SAH vs STATE OF BIHAR & ANR	Mr.DHURENDRA KUMAR	Mr.SRI BINOD KUMAR (APP16)
61.	CR. MISC./17970/2017 A.BAIL IPC 498A,40A.BAIL	1	MD. AHAD RIZWI vs STATE OF BIHAR & ANR	Mr.DR. SANJAY KUMAR SINGH	Mr.SRI RAJKISHORE SINGH (APP172) Mr.ASHUTOSH KUMAR Mr.SUNIL KUMAR SINGH
62.	CR. MISC./17971/2017 A. BAIL IPC 273,34A.BAIL	1	SHAILENDRA PANDEY vs THE STATE OF BIHAR	Mr.BRIJ BIHARI TIWARY Mr.LALAN KUMAR	Mr.SMT. VEENA RANI PRASADD. (APP68)
63.	CR. MISC./17975/2017 A.BAIL IPC 120B & A.BAIL	1	DR. UMESH KUMAR vs CENTRAL BUREAU OF INVESTIGATION, PATNA	Mr.PRANAV KUMAR Mr.ASHISH GIRI Mr.ANSHUL SHARMA	Mr.BIPIN KUMAR SINHA (SC,CBI)
64.	CR. MISC./17979/2017 A.BAIL IPC 498A,34A.BAIL	1	SAMPAT KUMAR TIWARY vs THE STATE OF BIHAR	Mr.NAGMANI KUMAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
65.	CR. MISC./17981/2017 A. BAIL IPC 307,18A.BAIL	1	SHASHIKANT CHAUDHARY vs THE STATE OF BIHAR	Mr.RAVI BHUSHAN PRASAD SINHA Mr.MAHESH CHANDRA VERMA	Mr.SRI AJIT KUMAR (APP73)
66.	CR. MISC./17990/2017 A. BAIL IPC 307,34A.BAIL	1	VISHUNDEV SINGH @ VISHNUDEV SINGH & ORS. vs THE STATE OF BIHAR	Mr.UMESH KUMAR Mr.ABHISHEK ANAND	Mr.SRI ABHAY KUMAR - 1 (APP186)
67.	CR. MISC./17991/2017 A.BAIL IPC 302,201A.BAIL	1	BHUTAI MANDAL vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.SMT. INDU BALA PANDEY (APP27)
68.	CR. MISC./17995/2017 A.BAIL IPC 376,109A.BAIL	1	MAULVI SK. TAUSIF RAZA @ MD. TAUSIF RAZA @ LADDU vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.MANJEET MISHRA	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
69.	CR. MISC./17998/2017 A.BAIL IPC 302,120A.BAIL	1	RAMA SHANKAR SINGH @ LAKHAN SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)
70.	CR. MISC./18000/2017 A.BAIL IPC 376,506A.BAIL	1	SHAHID PARVEJ vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI SAKIR AHMAD (APP195)
71.	CR. MISC./18002/2017 A.BAIL IPC 302,34A.BAIL	1	PRAWEJ YADAV & ANR vs THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.MD. ARIF (APP105)

72.	CR. MISC./18006/2017 A.BAIL IPC 307,147A.BAIL	1	BHOLI YADAV vs THE STATE OF BIHAR	Mr.RAJESH ROY Mr.SHRINATH	Mr.SMT. SUCHETA YADAV (APP140)
73.	CR. MISC./18010/2017 A. BAIL 20(B)(II)(A.BAIL	1	BHISHAM KUMAR RAY vs THE STATE OF BIHAR	Mr.HARSH SINGH Mr.TEJ PRATAP SINGH	Mr.SRI ATAUR RAHMAN (APP191)
74.	CR. MISC./18012/2017 A.BAIL IPC 420,34 A.BAIL	1	TAPESHWAR SAHANI & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
75.	CR. MISC./18013/2017 A. BAIL IPC 147,34A.BAIL	1	SURESH CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SHRIVASTAVA Mr.PUSPANJALI SHARMA Mr.NAWENDU SHEKHAR DEEPAK	Mr.MD. SUFIYAN (APP107)
76.	CR. MISC./18018/2017 A. BAIL IPC 307,14A.BAIL	1	PREM LAL MAHTO & ORS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.MRITUNJAY KUMAR	Mr.SRI AJAY KUMAR - 2 (APP71)
77.	CR. MISC./18021/2017 A.BAIL IPC 498AA.BAIL	1	MD. SERAJ vs STATE OF BIHAR & ANR	Mr.UDAY KUMAR	Mr.SRI RAJEEV NAYAN (APP231)
78.	CR. MISC./18022/2017 A.BAIL IPC 498A & A.BAIL	1	MD. SINDBAJ vs THE STATE OF BIHAR	Mr.SHIWESH CHANDRA MISHRA	Mr.SRI NITYANAND TIWARY (APP41)
79.	CR. MISC./18023/2017 A.BAIL IPC 307,341A.BAIL	1	SHUSHIL MAHTO vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.KUSUM RANI	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
80.	CR. MISC./18025/2017 A. BAIL IPC 307,34A.BAIL	1	RAJ KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD	Mr.SRI KALYAN SHANKAR (APP30) Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD
81.	CR. MISC./18026/2017 A.BAIL IPC 302,201A.BAIL	1	MD. BARIK vs THE STATE OF BIHAR	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
82.	CR. MISC./18028/2017 A. BAIL IPC 307,14A.BAIL	1	GAURI SHANKER RAM vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.DR. INDIWAR KUMARI (APP22)
83.	CR. MISC./18030/2017 A. BAIL IPC 272,27A.BAIL	1	MANIYA KUWAR & ANR vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN	Mr.DR. AJEET KUMAR (APP94)
84.	CR. MISC./18032/2017 A.BAIL 30A EXCISE A.BAIL	1	BIPIN PASWAN @ BIPIN BIHARI PASWAN & ORS vs THE STATE OF BIHAR	Mr.DR. SHASHI SHEKHAR KISHORE	Mr.SRI BHANU PRATAP SINGH (APP14)
85.	CR. MISC./18345/2017 A. BAIL IPC 406,40A.BAIL	1	KAULESH RAI @ KAILASH RAI vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SRI BHARAT BHUSHAN (APP156)
86.	CR. MISC./18346/2017 A.BAIL IPC 290 & 3A.BAIL	1	GORAKA MAHTO @ SURESH MAHTO @ GORKHA MAHTO vs THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH Mr.PRADHAN MURLI MANOHAR PRASAD Mr.RAJU KUMAR	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
87.	CR. MISC./18348/2017 A. BAIL IPC 420,4A.BAIL	1	YUGESH CHANDRA SINGH AZAD @ YOGESH CHANDRA SINGH AZAD vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.AVINASH SHEKHAR	Mr.SRI RAM ANURAG SINGH (APP227)
88.	CR. MISC./18351/2017 A.BAIL IPC 406,409A.BAIL	1	ANANT CHANDRA NANDI vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR Mr.KUMAR RAKESH CHANDRA	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
89.	CR. MISC./18356/2017 A.BAIL IPC 452,323A.BAIL	1	VICKY KUMAR vs THE STATE OF BIHAR	Mr.RAVI KUMAR Mr.ANKIT KATRIAR	Mr.SRI NAWAL KISHORE PRASAD (APP113)
90.	CR. MISC./18359/2017 A.BAIL IPC 406,34 A.BAIL	1	RAJENDRA RAM vs THE STATE OF BIHAR & ANR	Mr.RAJENDRA SINGH Mr.MALTI KUMARI	Mr.SRI ABHAY KUMAR ROY (APP229)
91.	CR. MISC./18363/2017 A.BAIL IPC 420,467A.BAIL	1	SANT KUMAR SETH @ SANTOSH SETH & ORS vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
92.	CR. MISC./18364/2017 A.BAIL IPC 414A.BAIL	1	NAUSHAD vs THE STATE OF BIHAR	Mr.SARANGDHAR JHA	Mr.SRI SHYAM BIHARI SINGH (APP173)
93.	CR. MISC./18365/2017 A. BAIL IPC 498A,1A.BAIL	1	BINOD SAHNI @ VINOD SAHNI vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR ANAND	Mr.SRI AJIT KUMAR (APP73)
94.	CR. MISC./18366/2017 A.BAIL IPC 272,273A.BAIL	1	DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
95.	CR. MISC./18367/2017 A.BAIL IPC 307,341A.BAIL	1	RANGILAL SAHNI vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.SANJAY KUMAR GUPTA	Mr.SMT. ANITA KUMARI SINGH (APP161)
96.	CR. MISC./18368/2017 A. BAIL IPC 304B,2A.BAIL	1	BHAGYA NARAYAN RAI & ORS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI RAJENDRA NATH JHA (APP46)
97.	CR. MISC./18371/2017 A.BAIL IPC 307,341A.BAIL	1	TENI RAI & ORS vs THE STATE OF BIHAR	Mr.KANHAIYA PANDEY Mr.PRABHAT RANJAN SINGH	Mr.M.K.NIRALA(APP) Mr.VIJAY ANAND
98.	CR. MISC./18372/2017 A.BAIL IPC 341,376A.BAIL	1	SANJAY @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.MANISH DHARI SINGH Mr.DEEPAK KUMAR	Mr.MD. SUFIYAN (APP107)
99.	CR. MISC./18373/2017 A.BAIL IPC 406,420A.BAIL	1	MD. ARSHAD & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.SRI LAKSHMI KANT SHARMA (APP31)
100.	CR. MISC./18375/2017 A. BAIL IPC 498A &A.BAIL	1	MD. RAFIK @ MD. RAFID vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR	Mr.SRI MURLIDHAR (APP110)

101.	CR. MISC./18378/2017 A.BAIL IPC 307,147A.BAIL	1	ASHOK SAH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
102.	CR. MISC./18380/2017 A.BAIL IPC 272,273A.BAIL	1	RAJESH PATEL vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI TAPESHWAR SHARMA (APP170)
103.	CR. MISC./18382/2017 A. BAIL IPC 420,12A.BAIL	1	GARBHU MANDAL vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI AJIT KUMAR (APP73)
104.	CR. MISC./18388/2017 A.BAIL IPC 366A,34A.BAIL	1	DHARMDEO RAM & ANR vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.SRI NARSINGH TANTI (APP111)
105.	CR. MISC./18393/2017 A.BAIL IPC 406,420A.BAIL	1	SHIBBU MIAN @ SEBU MIAN vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN SINGH Mr.VIRENDRA PRASAD	Mr.SMT PUSHPA SINHA (APP45)
106.	CR. MISC./18395/2017 A. BAIL IPC 307,1A.BAIL	1	PREM KUMAR & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.RAJEEV RANJAN	Mr.SMT. MADHURI LATA (APP103)
107.	CR. MISC./18398/2017 A.BAIL IPC 323,324A.BAIL	1	SANJAY PASWAN vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA	Mr.SRI DILIP KUMAR (APP19)
108.	CR. MISC./18400/2017 A. BAIL IPC 307,34A.BAIL	1	PUNAM KUMARI vs THE STATE OF BIHAR	Mr.HARISH KUMAR Mr.BISHWA BIJAY KUMAR	Mr.SMT. VEENA RANI PRASADD. (APP68)
109.	CR. MISC./18401/2017 A. BAIL IPC 366A,3A.BAIL	1	JAFFAR ANSARI @ LUDKI ANSARI vs THE STATE OF BIHAR	Mr.RAMCHANDRA SAHNI	Mr.SRI PRANAV KUMAR (APP207)
110.	CR. MISC./18402/2017 A.BAIL IPC 272,273A.BAIL	1	MAYANK JAISWAL vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.PRITESH RANJAN	Mr.SRI RAJEEV NAYAN (APP231)
111.	CR. MISC./18408/2017 A.BAIL IPC 304B,20A.BAIL	1	CHANDAN DAS @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.PRAVIN KUMAR	Mr.SRI BHARAT BHUSHAN (APP156)
112.	CR. MISC./18411/2017 A. BAIL IPC 272,27A.BAIL	1	AJIT KUMAR MAHTO @ AJIT KUMAR vs THE STATE OF BIHAR	Mr.KUMAR PRAVEEN Mr.AMIT KUMAR MISHRA	Mr.SRI BRAJ KISHORE PRASAD (APP90)
113.	CR. MISC./18414/2017 A.BAIL IPC 188,358A.BAIL	1	AMBU SINGH & ANR vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
114.	CR. MISC./18415/2017 A. BAIL IPC 498AA.BAIL	1	DHARMENDRA CHAUDHARY vs STATE OF BIHAR & ANR	Mr.RAJENDRA NATH SINHA Mr.BALAJEET KUMAR	Mr.SRI BINOD KUMAR 2 (APP88)
115.	CR. MISC./18417/2017 A.BAIL IPC ,365,50A.BAIL	1	BHUDEO PANDEY & ORS vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN SINGH	Mr.SRI KUMAR RANJIT RANJAN (APP211)
116.	CR. MISC./18419/2017 A.BAIL IPC 307,147A.BAIL	1	AMIRI THAKUR & ANR vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
117.	CR. MISC./18421/2017 A.BAIL IPC 272,273A.BAIL	1	NAR HASSAN @ MANGLA MIAN @ NOOR HASSAN @ NOOR ALAM MANGLA vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI MADAN KUMAR (APP223)
118.	CR. MISC./18423/2017 A. BAIL IPC 498A,3A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.SRI AMRENDRA PRASAD (APP77)
119.	CR. MISC./18424/2017 A.BAIL IPC 307,341A.BAIL	1	LALI DEVI @ LALO DEVI vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI Mr.BHUPENDRA KUMAR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201) Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH
120.	CR. MISC./18425/2017 A.BAIL IPC 498A,3A.BAIL	1	SANJIV KUMAR vs THE STATE OF BIHAR	Mr.RABINDRA KUMAR PRIYADARSHI	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
121.	CR. MISC./18426/2017 A.BAIL IPC 302,34A.BAIL	1	DILIP YADAV vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI UPENDRA KUMAR (APP67)
122.	CR. MISC./18428/2017 A. BAIL 30 EXCISE A.BAIL	1	SUNAINA DEVI vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
123.	CR. MISC./18431/2017 A.BAIL IPC 307,341A.BAIL	1	KRISHNAKANT RAI @ KRISHNA KUMAR RAI vs THE STATE OF BIHAR	Mr.PREM PRAKASH PODDAR	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
124.	CR. MISC./18432/2017 A.BAIL IPC 147,148A.BAIL	1	ANIL YADAV @ ANIL KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI RAMCHANDRA SINGH (APP51)
125.	CR. MISC./18709/2017 A.BAIL IPC 109,114A.BAIL	1	RUNA DEVI & ORS vs THE STATE OF BIHAR	Mr.MUKUL JEE Mr.ARVIND KUMAR SINGH	Mr.SRI AWADHESH KUMAR SINGH (APP215)
126.	CR. MISC./18711/2017 A.BAIL IPC 498A,32A.BAIL	1	AMIT KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR PRASAD	Mr.SRI GAURI SHANKAR GUPTA (APP95)
127.	CR. MISC./18719/2017 A.BAIL IPC 498A,49A.BAIL	1	GOURI SHANKAR RAM vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.DR. INDIWAR KUMARI (APP22)
128.	CR. MISC./18720/2017 A. BAIL IPC 363,36A.BAIL	1	ARUN KUMAR SAH vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SRI PARMANAND PRASAD (APP116)
129.	CR. MISC./18722/2017 A.BAIL IPC 302,304A.BAIL	1	BRIJNANDAN MAHTO @ BRAJNANDAN MAHTO & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.NIKHILESH KUMAR	Mr.SRI RAM BILASH ROY RAMAN (APP49)

130.	CR. MISC./18725/2017 A.BAIL 47A,47G,47BA.BAIL	1	BRIJMOHAN RAY vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
131.	CR. MISC./18730/2017 A.BAIL IPC 302,307A.BAIL	1	JAGARNATH RAI & ORS vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
132.	CR. MISC./18731/2017 A.BAIL IPC 304B,34A.BAIL	1	KANCHAN KUMARI & ANR vs THE STATE OF BIHAR	Smt.MADHURI LATA Mr.INDRAJEET BHUSHAN Mr.RAJNANDAN KUMAR	Mr.SMT. PRONATI SINGH (APP44)
133.	CR. MISC./18736/2017 A.BAIL IPC 37B & 3A.BAIL	1	ABHAY KUMAR @ BODH NARAYAN YADAV vs THE STATE OF BIHAR	Mr.SYED EHTESHAMUDDIN	Mr.SRI SATYA NAND SHUKLA (APP130)
134.	CR. MISC./18739/2017 A.BAIL IPC 395A.BAIL	1	NAGENDRA DAS @ NAGENDRA CHAUPAL vs THE STATE OF BIHAR	Mr.PRAFULL CHANDRA JHA	Mr.SRI DASHRATH MEHTA (APP157)
135.	CR. MISC./18741/2017 A.BAIL IPC 406,148A.BAIL	1	JITENDRA KUMAR SINHA vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.SRI RAJENDRA PRASAD NAT (APP123) Mr.AMBIKA BHAGAT Mr.MAYANK BILOCHAN
136.	CR. MISC./18742/2017 A.BAIL IPC 302,307A.BAIL	1	MD. SADRE ALAM @ SADRE ALAM vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN Mr.MD. AKRAM NAIYAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
137.	CR. MISC./18743/2017 A.BAIL IPC 307,147A.BAIL	1	MAHENDRA PRASAD & ORS vs THE STATE OF BIHAR	Mr.SHYAM SUNDAR PD. Mr.MURLI DHAR	Mr.SRI SURESH PRASAD SINGH (APP230)
138.	CR. MISC./18745/2017 A.BAIL IPC 188,171A.BAIL	1	MUKESH RAI vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
139.	CR. MISC./18746/2017 A.BAIL IPC 302,307A.BAIL	1	AMEET @ AMEET KUMAR vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
140.	CR. MISC./18747/2017 A.BAIL IPC 498A & A.BAIL	1	NIRAJ KUMAR vs STATE OF BIHAR & ANR	Mr.DR. OM PRAKASH OM	Mr.SRI PREM KUMAR JHA (APP43)
141.	CR. MISC./18749/2017 A.BAIL IPC 498A,37A.BAIL	1	RAJESH KUMAR DWIVEDI vs STATE OF BIHAR & ANR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
142.	CR. MISC./18751/2017 A.BAIL IPC 175,188A.BAIL	1	KISHORI RAI vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI ANISH CHANDRA (APP183)
143.	CR. MISC./18752/2017 A.BAIL IPC 406,420A.BAIL	1	SATENDRA SINGH @ SATYENDRA SINGH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SRI NAVIN KUMAR PANDEY (APP112)
144.	CR. MISC./18757/2017 A.BAIL 47,54,57 EXA.BAIL	1	PRASHANT KUMAR vs THE STATE OF BIHAR	Mr.BHAVESH KUMAR	Mr.SRI SANJAY KUMAR (APP127)
145.	CR. MISC./18758/2017 A. BAIL IPC 307,5A.BAIL	1	BHUTESH SINGH @ BHUTESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR Mr.ASHOK GIRI	Mr.SRI RAM BILASH ROY RAMAN (APP49) Smt.CHHATESHWARI KUMARI Mr.VIJAY ANAND Mr.RANANJAY KUMAR
146.	CR. MISC./18760/2017 A. BAIL IPC 147,14A.BAIL	1	TETU YADAV & ORS vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.SRI MUKESHWAR DAYAL (APP37)
147.	CR. MISC./18762/2017 A.BAIL IPC 420,467A.BAIL	1	SURENDRA PRASAD vs THE STATE OF BIHAR	Mr.SUDISH KUMAR Mr.KAMLESH PRASAD	Mr.SRI LAKSHMI KANT SHARMA (APP31)
148.	CR. MISC./18764/2017 A.BAIL IPC 498A,32A.BAIL	1	SUSHIL KUMAR TIWARI vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SRI SANJAY KUMAR SHARMA (APP236)
149.	CR. MISC./18768/2017 A. BAIL IPC 498A,A.BAIL	1	VIKASH MEHTA vs STATE OF BIHAR & ANR	Mr.DR. SANJAY KUMAR SINGH	Mr.SRI RAJKISHORE SINGH (APP172)
150.	CR. MISC./18770/2017 A.BAIL IPC 307,147A.BAIL	1	MD. PAPPU vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.RAJ KUMAR CHOUDHARY	Mr.SRI SURENDRA PRASAD SINGH (APP143)
151.	CR. MISC./18771/2017 A.BAIL IPC 302,120A.BAIL	1	GUDDU KUMAR vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.SRI JITENDRA KUMAR SINGH (APP98)
152.	CR. MISC./18772/2017 A. BAIL IPC 379,41A.BAIL	1	SUDHANSHU MISHRA vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
153.	CR. MISC./18776/2017 A.BAIL IPC 307,147A.BAIL	1	RAJENDRA CHOUDHARY vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN SINGH	Mr.SMT. PUSHPA SINHA (APP121)
154.	CR. MISC./18779/2017 A. BAIL IPC 379,41A.BAIL	1	MUN RAI @ MUNESHWAR RAI & ANR vs THE STATE OF BIHAR	Mr.MANOHAR PRASAD SINGH	Mr.SRI RANA RANDHIR SINGH (APP209)
155.	CR. MISC./18783/2017 A.BAIL IPC 302,328A.BAIL	1	RISHIKESH PASWAN & ANR vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
156.	CR. MISC./18784/2017 A. BAIL IPC 302,34A.BAIL	1	JAGDISH YADAV & ORS vs THE STATE OF BIHAR	Mr.RAJENDRA PRASAD SAH Mr.SUNIL PRASAD SINGH	Mr.SRI ASHOK KUMAR (APP220) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD

157.	CR. MISC./18785/2017 A.BAIL IPC 307,341A.BAIL	1	RAJ KUMAR & ANR vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SMT. RENUKA RATNAKAR (APP125)
158.	CR. MISC./18786/2017 A. BAIL IPC 307,14A.BAIL	1	BRAHMDEO RAM vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI NARSINGH TANTI (APP111)
159.	CR. MISC./18787/2017 A.BAIL IPC 406,420A.BAIL	1	AJAY MEHTA vs STATE OF BIHAR & ANR	Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SRI SATYAVARAT VERMA (APP171) Mr.SANTOSH KUMAR Mr.AMIT RANJAN Mr.NIRANJAN KUMAR
160.	CR. MISC./18788/2017 A.BAIL IPC 341,323A.BAIL	1	LALBABU PANDEY & ANR vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI NAWAL KISHORE PRASAD (APP113) Mr.MADHURENDRA KUMAR
161.	CR. MISC./18792/2017 A. BAIL IPC 406,4A.BAIL	1	UPENDRA PASWAN vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.NAVIN SHARMA	Mr.SRI UMESH LAL VERMA (APP146)
162.	CR. MISC./18796/2017 A. BAIL IPC 498A &A.BAIL	1	AJIT VERMA vs STATE OF BIHAR & ANR	Mr.BACHAN JEE OJHA Mr.AKHILESH KUMAR PANDEY	Mr.DR. RABINDRA KUMAR (APP206) Mr.SATYAPAL SINGH
163.	CR. MISC./18797/2017 A.BAIL IPC 454,380A.BAIL	1	RINA DEVI & ORS vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY	Mr.SRI NAWAL KISHORE PRASAD (APP113)
164.	CR. MISC./18798/2017 A.BAIL IPC 364A.BAIL	1	LAL BABU YADAV @ LAL BABU SINGH YADAV vs THE STATE OF BIHAR	Mr.HARSH SINGH Mr.TEJ PRATAP SINGH	Mr.SRI GANESH PRASAD SINGH (APP198)
165.	CR. MISC./18800/2017 A.BAIL IPC 498A & A.BAIL	1	SUNITA DEVI & ANR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NAMRATA DUBEY	Mr.SRI GOPESH KUMAR (APP26)
166.	CR. MISC./18802/2017 A. BAIL IPC 341,32A.BAIL	1	ASHOK SINGH & ANR vs THE STATE OF BIHAR	Mr.VINAY MISTRY Mr.PRINCE KUMAR MISHRA	Mr.SMT. NIRMALA KUMARI (APP167)
167.	CR. MISC./18811/2017 A. BAIL IPC 147,14A.BAIL	1	SURESH PRASAD & ORS vs THE STATE OF BIHAR	Mr.KUNWAR NARAYAN JAMUAR	Mr.SRI NAND KUMAR (APP154)
168.	CR. MISC./18817/2017 A. BAIL IPC 406,42A.BAIL	1	RAMAVATAR YADAV vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR	Mr.MD. ARIF (APP105)
169.	CR. MISC./18822/2017 A. BAIL IPC 341,32A.BAIL	1	DEV NARAYAN MANDAL & ORS vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI DASHRATH MEHTA (APP157)
170.	CR. MISC./18827/2017 A. BAIL IPC 420,46A.BAIL	1	NUTAN MALA @ NUTAN MALA DEVI & ORS vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.SRI ASHOK KUMAR SINGH (APP213) Mr.RAVI BHARDWAJ
171.	CR. MISC./19222/2017 A. BAIL IPC 302,20A.BAIL	1	HEMANT PODDAR vs THE STATE OF BIHAR	Mr.SHYAMAL PRAKASH	Mr.SMT. ASHA DEVI (APP85)
172.	CR. MISC./19224/2017 A.BAIL IPC 304B,34A.BAIL	1	CHHATHU RAI @ CHHOTE LAL & ANR vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH Mr.AVINASH SHEKHAR	Mr.SRI SATYA NAND SHUKLA (APP130)
173.	CR. MISC./19231/2017 A. BAIL IPC 498A &A.BAIL	1	VIJAY SAHNI vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.SRI BHARAT LAL (APP15)
174.	CR. MISC./19235/2017 A. BAIL IPC 420,12A.BAIL	1	AMAR NATH RAI vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
175.	CR. MISC./19238/2017 A. BAIL 30A EXCISEA.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.SUMAN KUMAR JHA	Mr.SRI MANOJ KUMAR - 1 (APP185)
176.	CR. MISC./19239/2017 A.BAIL IPC 420,406A.BAIL	1	MOHAMMAD ISLAM MIAN @ ISLAM ANSARI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR GUPTA	Mr.SRI YOGENDRA KUMAR (APP200) Mr.SUBODH KUMAR SINHA
177.	CR. MISC./19242/2017 A.BAIL IPC 379 & 2A.BAIL	1	JABS AHMAD @ JALEES AHMAD & ORS vs THE STATE OF BIHAR	Mr.SAROJ KUMAR SINGH Mr.NAFISUZZOHA	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
178.	CR. MISC./19243/2017 A. BAIL IPC 307,34A.BAIL	1	SANJEET KUMAR SAH vs THE STATE OF BIHAR	Mr.MD. NAZIR ANSARI Mr.MOHAMMED ABU HAIDAR	Mr.SRI RAM BACHAN SINGH (APP189)
179.	CR. MISC./19244/2017 A.BAIL IPC 304B,34A.BAIL	1	JAHURI DEVI vs THE STATE OF BIHAR	Mr.SHASHI DHAR JHA Mr.SUNIL KUMAR	Mr.SMT. REENA SINHA (APP163)
180.	CR. MISC./19245/2017 A. BAIL IPC 414 & A.BAIL	1	BHOLA MAHTO vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA Mr.DR. BIMAL KUMAR JHA	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
181.	CR. MISC./19247/2017 A.BAIL IPC 406,420A.BAIL	1	SANDHYA DEVI @ SANDHYA SINGH @ SANDHYA KUMARI vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI UDAY CHAND PRASAD (APP145)
182.	CR. MISC./19248/2017 A.BAIL IPC 272,273A.BAIL	1	VAKIL RAM & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.DINKAR KUMAR	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
183.	CR. MISC./19250/2017 A.BAIL IPC 307,147A.BAIL	1	MD. JAKIR & ORS vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SRI TARUN PRASAD MANDAL (APP204)
184.	CR. MISC./19251/2017 A. BAIL IPC 406,42A.BAIL	1	PLUSH BISHWAS @ PALASH BISWAS @ SRI PLUS BISHWAS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.SRI DASHRATH MEHTA (APP157)

185.	CR. MISC./19252/2017 A.BAIL IPC 307,341A.BAIL	1	PRAVEEN SINGH vs THE STATE OF BIHAR	Mr.JAY RAM PRASAD Mr.NIRANJAN KUMAR SINGH	Mr.SRI S. EHTESHAMUDDIN (APP56)
186.	CR. MISC./19254/2017 A. BAIL IPC 498A,3A.BAIL	1	RINKI SINGH vs THE STATE OF BIHAR	Mr.RAKESH KUMAR Mr.SATYESHWAR PRASAD	Mr.SRI YOGENDRA KUMAR (APP200)
187.	CR. MISC./19255/2017 A. BAIL IPC 302,30A.BAIL	1	MD. JAMSHED @ MD. JAMSHED ANSARI & ORS vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.MD. ANSARUL HAQUE (APP159)
188.	CR. MISC./19260/2017 A. BAIL IPC 420,46A.BAIL	1	KALIMUDDIN @ MD. KALIMUDDIN vs THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU, BIHAR, PATNA	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.RAMAKANT SHARMA (L.O.,INC., VIGILANCE)
189.	CR. MISC./19261/2017 A. BAIL IPC 498A,A.BAIL	1	MD. LAL BABU @ LALL BABU vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA Mr.MD. MURAD ASHRAF	Mr.SMT. RENUKA RATNAKAR (APP125)
190.	CR. MISC./19264/2017 A.BAIL IPC 498A & A.BAIL	1	PRADUMAN RAI & ANR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR PANDEY Mr.RINKI KUMARI	Mr.SMT. ANITA KUMARI SINGH (APP161)
191.	CR. MISC./19265/2017 A.BAIL IPC 302,201A.BAIL	1	KARTIK MANDAL @ KARTIK KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.SRI PRANAV KUMAR (APP207)
192.	CR. MISC./19266/2017 A.BAIL IPC 30A,37AA.BAIL	1	SANJAY RAI @ SANJAY KUMAR ARYA vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158)
193.	CR. MISC./19270/2017 A.BAIL IPC 498A,49A.BAIL	1	ANUJ YADAV vs STATE OF BIHAR & ANR	Mr.S. JAMIL AKHTAR	Mr.MR. MANOJ KUMAR (APP168)
194.	CR. MISC./19273/2017 A.BAIL IPC 406,409A.BAIL	1	KISHORE KUMAR @ KISHOR KUMAR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI NAND KUMAR (APP154)
195.	CR. MISC./19276/2017 A.BAIL IPC 302,201A.BAIL	1	SATYANARAYAN SINGH vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR Mr.BINAY KUMAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
196.	CR. MISC./19277/2017 A.BAIL IPC 302,341A.BAIL	1	RAJO DAS vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI UMESH LAL VERMA (APP146)
197.	CR. MISC./19311/2017 A. BAIL IPC 498A,A.BAIL	1	CHHAKAURI SAH & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.RAKESH AMBASTHA	Mr.SMT. SUMAN KUMARI SINGH (APP164)
198.	CR. MISC./19312/2017 A. BAIL IPC 302,50A.BAIL	1	ANIL BIND @ AMAN BIND @ JHAMAN BIND vs THE STATE OF BIHAR	Mr.SAMIR KUMAR BHARTI Mr.ANIL KUMAR SINGH	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
199.	CR. MISC./19313/2017 A. BAIL IPC 498A,3A.BAIL	1	SADDAM @ MD. SADDAM & ORS vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH Mr.AMAR NATH SINGH	Mr.SRI ATAUR RAHMAN (APP191)
200.	CR. MISC./19315/2017 A. BAIL IPC 436A.BAIL	1	KHUSHNAMA @ KHUSHNAMA KHATOON & ANR vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ	Mr.SRI AMIT KUMAR RAKESH (APP179)
201.	CR. MISC./19317/2017 A. BAIL IPC 307,32A.BAIL	1	AJAY MANDAL vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.SRI ANISH CHANDRA (APP183)
202.	CR. MISC./19319/2017 A. BAIL IPC 307,1A.BAIL	1	SHANKAR CHOUDHARY @ KARI CHOUDHARY vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI ATAUR RAHMAN (APP191)
203.	CR. MISC./19327/2017 A.BAIL IPC 498A,34A.BAIL	1	MD. KAUSHAR ALI vs STATE OF BIHAR & ANR	Mr.RAM SUBHAS SINGH	Mr.SRI MANOJ KUMAR - 1 (APP185)
204.	CR. MISC./19331/2017 A.BAIL IPC307,341,A.BAIL	1	MD. GYASHUDDIN @ MD.GHYAS vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI Mr.BHUPENDRA KUMAR	Mr.SRI RAM BILASH ROY RAMAN (APP49)
205.	CR. MISC./19340/2017 A.BAIL 30A EXCISE A.BAIL	1	JITENDRA PASWAN vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR JHA	Mr.SRI NARENDRA KUMAR SINGH (APP150)
206.	CR. MISC./19347/2017 A.BAIL IPC 302,201A.BAIL	1	BIDYA DEVI & ANR vs THE STATE OF BIHAR	Mr.JAYRAM SHARMA Mr.RAJNISH KUMAR	Mr.SRI INDRA KUMAR SINGH (APP174)
207.	CR. MISC./19348/2017 A.BAIL IPC 147,149A.BAIL	1	MOTI RAI & ORS vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI AMITESH KUMAR (APP8)
208.	CR. MISC./19351/2017 A.BAIL IPC 498A,32A.BAIL	1	DEEPAK KUMAR YADAV @ DEEKAK KUMAR vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.SRI RAM BACHAN SINGH (APP189)
209.	CR. MISC./19354/2017 A.BAIL IPC 363,366A.BAIL	1	MAKESHWAR SINGH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.SRI UDAY PRATAP SINGH (APP178)
210.	CR. MISC./19355/2017 A.BAIL IPC 448,363A.BAIL	1	ANWARUL HAQUE vs THE STATE OF BIHAR	Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH	Mr.SRI ABHAY KUMAR - 1 (APP186)
211.	CR. MISC./19357/2017 A. BAIL IPC 498A,A.BAIL	1	HARENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINHA	Mr.SMT. SAHIN BEGAM (APP134)
212.	CR. MISC./19496/2017 A.BAIL IPC 457,380A.BAIL	1	ASHIQUE vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)

213.	CR. MISC./19500/2017 A.BAIL IPC 302,201A.BAIL	1	BASUDEO SAH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SRI INDRA KUMAR SINGH (APP174)
214.	CR. MISC./19519/2017 A. BAIL IPC 302,20A.BAIL	1	SEWABATI @ SEWABATI DEVI vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.SRI RAMCHANDRA SAHANI (APP124)
215.	CR. MISC./19520/2017 A.BAIL IPC 498A,32A.BAIL	1	MD. MANJAR ALAM vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.SRI LAKSHMI KANT SHARMA (APP31)
216.	CR. MISC./19522/2017 A.BAIL IPC 406,420A.BAIL	1	SUNIL KUMAR SINGH @ SUNIL SINGH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH	Mr.SMT. MEENA SINGH (APP166)
217.	CR. MISC./19527/2017 A. BAIL IPC 498A,A.BAIL	1	GOPAL SAW @ GOPAL SAH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.SRI BRAJ KISHORE PRASAD (APP90)
218.	CR. MISC./19528/2017 A.BAIL IPC 452,379A.BAIL	1	GEETA DEVI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SRI RAM BACHAN SINGH (APP189)
219.	CR. MISC./19529/2017 A. BAIL IPC 307,14A.BAIL	1	YASHPAL KUMAR & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.SAURAV KUMAR Mr.NIRANJAN KUMAR	Mr.SRI BINOD KUMAR 2 (APP88)
220.	CR. MISC./19530/2017 A. BAIL IPC 302,20A.BAIL	1	GULSHAN KUMAR @ GOLU vs THE STATE OF BIHAR	Mr.SUSHANT KUMAR Mr.SUNIL KUMAR	Mr.SMT. SUMAN KUMARI SINGH (APP164)
221.	CR. MISC./19535/2017 A. BAIL IPC 498A &A.BAIL	1	MD. KUDDUS vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI S. EHTESHAMUDDIN (APP56)
222.	CR. MISC./19540/2017 A. BAIL IPC 147,14A.BAIL	1	JITENDRA SINGH @ MINTU SINGH & ANR vs THE STATE OF BIHAR	Mr.RAJU GIRI Mr.SANTOSH KUMAR MISHRA	Mr.SRI ANIL PRASAD SINGH (APP210)
223.	CR. MISC./19541/2017 A. BAIL IPC 323,42A.BAIL	1	LALITA DEVI & ORS vs THE STATE OF BIHAR	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.SRI ABHAY KUMAR ROY (APP229)
224.	CR. MISC./19542/2017 A. BAIL 30A,38 EXCA.BAIL	1	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD	Mr.SMT. ANITA KUMARI SINGH (APP161)
225.	CR. MISC./19544/2017 A.BAIL IPC 498A,32A.BAIL	1	MD. ZAKIR @ SADUL @ SIDUL vs STATE OF BIHAR & ANR	Mr.RAM SUMIRAN RAI	Mr.SRI SAKIR AHMAD (APP195)
226.	CR. MISC./19545/2017 A. BAIL IPC 307,1A.BAIL	1	NARAIN THAKUR & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.SRI RANA RANDHIR SINGH (APP209)
227.	CR. MISC./19547/2017 A. BAIL 13(2) R/W A.BAIL	1	DHANESHWAR KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE INSPECTOR OF POLICE, VIGILANCE INVESTIGATION BUREAU, PATNA	Mr.SURESH MISHRA	Mr.RAMAKANT SHARMA (L.O.,INC.,VIGI)
228.	CR. MISC./19549/2017 A. BAIL IPC 420,4A.BAIL	1	AMARJEET SINGH vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.SHAILENDRA KUMAR Mr.KRISHNA MURARI RAWT	Mr.SRI GANESH PRASAD SINGH (APP198)
229.	CR. MISC./19552/2017 A.BAIL IPC 341,323A.BAIL	1	RAMA SHANKAR PANDA & ANR vs THE STATE OF BIHAR	Mr.RAMADHAR SHEKHAR	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
230.	CR. MISC./19554/2017 A.BAIL IPC 363,365A.BAIL	1	JAWAHAR SAH @ JAWAHAR SINGH & ANR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR DUBEY Mr.RAJESH KUMAR	Mr.SRI MITHILESH KUMAR KHARE (APP108) Mr.JITENDRA KUMAR SINGH Mr.RAMCHANDRA SINGH
231.	CR. MISC./19556/2017 A. BAIL IPC 498AA.BAIL	1	KAMLESH PRASAD vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINHA Mr.SUDHIR KUMAR SINHA	Mr.SRI RAM NARESH RAY (APP212)
232.	CR. MISC./19559/2017 A. BAIL IPC 304B,2A.BAIL	1	DEEPAK KUMAR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINHA	Mr.SRI AWADHESH KUMAR SINGH (APP215)
233.	CR. MISC./19561/2017 A. BAIL IPC 302,34A.BAIL	1	AJAY PRASAD vs THE STATE OF BIHAR	Mr.SUDISH KUMAR	Mr.SRI RAM ANURAG SINGH (APP227)
234.	CR. MISC./19562/2017 A.BAIL IPC 409A.BAIL	1	GANESH PRASAD MANDAL @ GANESH MANDAL vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF Mr.NEERAJ KUMAR	Mr.SMT. VEENA RANI PRASADD. (APP68)
235.	CR. MISC./19563/2017 A. BAIL IPC 498A,3A.BAIL	1	MAJHAR ANSARI vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.SRI SAKIR AHMAD (APP195) Mr.OM PRAKASH SINGH
236.	CR. MISC./19564/2017 A. BAIL IPC 498A,3A.BAIL	1	ASMATULLAH @ MD. ASMATULLAH vs STATE OF BIHAR & ANR	Mr.SADA NAND ROY Mr.ASHOK KUMAR	Mr.SMT. REENA SINHA (APP163)
237.	CR. MISC./19566/2017 A.BAIL IPC 366A,34A.BAIL	1	SINTU KUMAR SINGH @ SUMAN KUMAR vs THE STATE OF BIHAR	Mr.RANA BALJIT SINGH Mr.ANIL KUMAR SINGH	Mr.SRI ATUL CHANDRA (APP12)
238.	CR. MISC./19567/2017 A. BAIL IPC 307,34A.BAIL	1	AWADHESH YADAV & ORS vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH Mr.RABINDRA KUMAR	Mr.SRI ANIL PRASAD SINGH (APP210)
239.	CR. MISC./19568/2017 A. BAIL IPC 363,36A.BAIL	1	MAHESH KUMAR @ MAHESH KUMAR SAH vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.SRI GOPESH KUMAR (APP26)
240.	CR. MISC./19569/2017 A. BAIL IPC 307,44A.BAIL	1	MD. SHAMSHAD SAH & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI SATYAVARAT VERMA (APP171)

241.	CR. MISC./19574/2017 A. BAIL IPC 307,34A.BAIL	1	UTTAM KUMAR PANDEY @ UTTAM PANDEY vs THE STATE OF BIHAR	Mr.KARTIK KUMAR SINHA Mr.MALA SINHA	Mr.SRI ASHOK KUMAR SINGH (APP213)
242.	CR. MISC./19575/2017 A. BAIL IPC 366A,3A.BAIL	1	PRAMOD SAHNI & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PANKAJ KUMAR	Mr.SRI SUNIL KUMAR PANDEY (APP141)
243.	CR. MISC./19588/2017 A.BAIL 30A EXCISE A.BAIL	1	HARENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI	Mr.SMT. NIRMALA KUMARI (APP167)
244.	CR. MISC./19592/2017 A.BAIL IPC 376,323A.BAIL	1	SUMAN CHOUDHARY @ SUMAN KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.BIMAL KUMAR	Mr.SRI BRAJ KISHORE PRASAD (APP90)
245.	CR. MISC./19593/2017 A. BAIL IPC 498A,3A.BAIL	1	ANGAD CHAUDHARY vs THE STATE OF BIHAR	Mr.SIDDHARTH HARSH	Mr.SRI RAM NARESH RAY (APP212)
246.	CR. MISC./20062/2017 A. BAIL IPC 307,45A.BAIL	1	MD. CHUNNA ANSARI @ MD. CHUNNA vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA Mr.DHARMENDRA JHA	Mr.SRI NAND KUMAR (APP154)
247.	CR. MISC./20063/2017 A. BAIL IPC 307,14A.BAIL	1	MAHESH CHAUDHARY @ MAHESH KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.ALOK KUMAR SINHA	Mr.SRI MURLIDHAR (APP110)
248.	CR. MISC./20067/2017 A. BAIL IPC 457,38A.BAIL	1	MITHILESH YADAV @ MITHILESH KUMAR vs THE STATE OF BIHAR	Mr.DILIP KUMAR	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
249.	CR. MISC./20068/2017 A.BAIL IPC 366A,50A.BAIL	1	SUMIT RAJAK @ SUMIT KUMAR vs THE STATE OF BIHAR	Mr.RANVIJAY NARAIN SINGH Mr.DHARMENDRA KUMAR SINGH Mr.AMIT SINGH	Mr.SMT. ASHA DEVI (APP85)
250.	CR. MISC./20069/2017 A.BAIL IPC 498A,32A.BAIL	1	IRSHAD ALAM @ MD. IRSHAD vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI UPENDRA KUMAR (APP67)
251.	CR. MISC./20074/2017 A.BAIL IPC 420,406A.BAIL	1	MAHENDRA PRASAD vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SHRIVASTAVA	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
252.	CR. MISC./20090/2017 A.BAIL IPC 406,420A.BAIL	1	RAMDEV YADAV @ RAMDEO YADAV & ORS vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.SRI NAND KISHORE PD (APP38)
253.	CR. MISC./20094/2017 A.BAIL IPC 498A & A.BAIL	1	MUNAJIR ALAM @ MUNAJIR SHEIKH vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
254.	CR. MISC./20097/2017 A.BAIL 25(1-B)A,26A.BAIL	1	RAM PRAVESH MOCHI & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SMT. INDU BALA PANDEY (APP27)
255.	CR. MISC./20098/2017 A.BAIL IPC 302,307A.BAIL	1	UPENDRA BHAGAT vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.SRI AHTASH ALI KHAN (APP4)
256.	CR. MISC./20101/2017 A.BAIL IPC 376A.BAIL	1	GAUTAM YADAV vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
257.	CR. MISC./20102/2017 A.BAIL IPC 302,307A.BAIL	1	AFSANA KHATOON & ANR vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI	Mr.SRI PREM KUMAR JHA (APP43)
258.	CR. MISC./20104/2017 A.BAIL IPC 147,341A.BAIL	1	JAG MOHAN SAH & ORS vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.SHASHANK SHEKHAR	Mr.SRI NAND KISHORE PD (APP38)
259.	CR. MISC./20105/2017 A.BAIL IPC 272,273A.BAIL	1	CHUNNU PATEL @ CHUNNU RAUT vs THE STATE OF BIHAR	Mr.DILIP KUMAR TONDON Mr.PRATEEK TANDON	Mr.SMT PUSHPA SINHA (APP45)
260.	CR. MISC./20107/2017 A.BAIL IPC 272,273A.BAIL	1	PREM SAH vs THE STATE OF BIHAR	Mr.SHIV SAGER SHARMA Mr.NAGENDRA KUMAR	Mr.SMT. VEENA RANI PRASADD. (APP68)
261.	CR. MISC./20114/2017 A.BAIL 20B,22,23 NA.BAIL	1	BINAY KUMAR @ VINAY KUMAR MAHTO vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI ZAINUL ABEDIN (APP196)
262.	CR. MISC./20117/2017 A. BAIL IPC 420,40A.BAIL	1	SHOAIB KHAN @ SOHEL KHAN @ SHOEB KHAN vs STATE OF BIHAR & ANR	Mr.KAMAL KISHORE SINGH Mr.ARSHAD JAMEEL HASHMI	Mr.SMT. REENA SINHA (APP163)
263.	CR. MISC./20118/2017 A.BAIL IPC 323,341A.BAIL	1	ANKU TIWARI @ SATYENDRA MANI TIWARI & ANR vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
264.	CR. MISC./20121/2017 A. BAIL IPC 302,34A.BAIL	1	LAV KUMAR @ PAPPU YADAV vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI ARUN KUMAR (APP82)
265.	CR. MISC./20124/2017 A.BAIL IPC 414A.BAIL	1	IFTEKHAR AHMAD @ PAPPU vs THE STATE OF BIHAR	Mr.DHARMENDRA JHA	Mr.SRI AKBAR ALI (APP7)
266.	CR. MISC./20125/2017 A.BAIL IPC 379,411A.BAIL	1	SANJAY SINGH vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
267.	CR. MISC./20126/2017 A.BAIL IPC 498A,34A.BAIL	1	MD. SHAHID @ SHAHID vs STATE OF BIHAR & ANR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
268.	CR. MISC./20131/2017 A.BAIL IPC 307,147A.BAIL	1	MAHENDRA YADAV & ANR vs THE STATE OF BIHAR	Mr.SUSHANT KUMAR Mr.SUNIL KUMAR	Mr.SMT. REENA SINHA (APP163)
269.	CR. MISC./20136/2017 A.BAIL IPC 302,34A.BAIL	1	REKHA DEVI & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)

270.	CR. MISC./20143/2017 A.BAIL IPC 272,273A.BAIL	1	NITISH KUMAR @ NITESH KUMAR @ NITISH SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI DILIP KUMAR (APP19)

(AT 3.15 P.M.)

FOR ORDERS (ON PETITIONS)

1.	CR. APP (SJ)/255/2002 IA- 1899/2014 IA- 693/2017	10	AKHCHAIBAR MISHRA & ORS vs STATE OF BIHAR	Mr.AWADHESH KUMAR MISHRA Mr.HARIHAR OJHA	Mr.BINAY KUMAR THAKUR Mr.JITENDRA PRASAD SINGH

(CUSTODY MATTERS)
FOR HEARING

1. with	CR. APP (SJ)/970/2007	3	MD.SHAHABUDDIN vs STATE OF BIHAR	Mr.S.M.NEMATULLAH Mr.MD.ANISUR RAHMAN	Mr.S.DAYAL (APP)
2. with	CR. APP (SJ)/916/2007 CR. APP(SJ)	1	JAHANGIR KHAN & ANR vs STATE OF BIHAR	Mr.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.MD.ARIF Mr.TAFAZZUL AHMAD	Mr.PP. Mr.S.N.PRASAD
3.	CR. APP (SJ)/1027/2008 CR. APP(SJ)	1	MD. SHAHABUDDIN vs STATE OF BIHAR	Mr.MADAN JEET KUMAR Mr.PANKAJ KUMAR SINGH	Mr.S.DAYAL(APP)
4.	CR. APP (SJ)/549/2011	3	MD. SHAHABUDDIN vs THE STATE OF BIHAR	Mr.HUMAYOU AHMAD KHAN Mr.BIRENDRA KUMAR SINGH	Mr.S.DAYAL (APP)
5. with	CR. APP (SJ)/353/2013 R.I. FOR 10 YEARS	5	RAJESH PAL vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.ALOK KUMAR Mr.BHASKAR SHANKAR	Mr.ABHAY KUMAR (APP)
6.	CR. APP (SJ)/295/2013 R.I.FOR 1 YEARS(30 CR. APP(SJ)	7	SHIV PAL vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.ALOK KUMAR Mr.BHASKAR SHANKAR Mr.PRIYA GUPTA	Mr.A.K.SINHA(APP)
7.	CR. APP (SJ)/570/2013 R.I. FOR 10 YEARS	20	SADHU RAM & ORS vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.S.N.PRASAD (APP) Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY
8.	CR. APP (SJ)/708/2013 R.I.FOR TEN YEARS(	11	RAJA BELDAR @ RAJA JAMADAR vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA Mr.RAKESH KUMAR Mr.SUNIL PRASAD	Mr.BIPIN KUMAR(APP)
9.	CR. APP (SJ)/709/2013 R.I.FOR TEN YEARS(	8	RAJESH RAI @ RAJESH KUMAR @ RAJESH KUMAR RAI vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.PANKAJ KUMAR DAS	Mr.Z.HODA(APP)
10.	CR. APP (SJ)/7/2014 R.I.FOR FIVE YEARS	4	RAMROOP YADAV vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.ANIL KUMAR CHOUDHARY	Mr.BIPIN KUMAR(APP)
11. with	CR. APP (SJ)/42/2014 R.I.FOR TEN YEARS(	6	OM PRAKASH YADAV @ BHUKHAL YADAV vs THE STATE OF BIHAR	Mr.KHATIM REZA Mr.ARVIND KUMAR Mr.GYANENDRA KUMAR SINGH Mr.ARUN KUMAR Mr.SHAMBHU SHANKAR THAKUR	Mr.ABHA SINGH(APP) Mr.AKHILESHWAR KUMAR SHRIVASTVA
12. with	CR. APP (SJ)/26/2014 IMPRISONMENT FOR 1 CR. APP(SJ)	3	SHUSHILA DEVI & ANR vs THE STATE OF BIHAR	Mr.KHATIM REZA Mr.GYANENDRA KUMAR SINGH	Mr.BINOD BIHARI SINGH(APP) Mr.AKHILESHWAR KUMAR SHRIVASTVA
13.	CR. APP (SJ)/735/2013 R.I.FOR SEVEN YEAR CR. APP(SJ)	2	ASHA DEVI vs THE STATE OF BIHAR	Mr.KHATIM REZA Mr.ARVIND KUMAR Mr.GYANENDRA KUMAR SINGH Mr.ARUN KUMAR Mr.SHAMBHU SHANKAR THAKUR	Mr.SUJEET KUMAR SINGH(APP) Mr.AKHILESHWAR KUMAR SHRIVASTVA
14.	CR. APP (SJ)/96/2014 R.I. FOR 7 YEARS(3	5	DOMI RAI @ JOGI RAI & ANR. vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.ABHAY KUMAR(APP)
15.	CR. APP (SJ)/123/2014 R.I.FOR SEVEN YEAR	7	DALLU BIND vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.ABHAY KUMAR(APP)
16. with	CR. APP (SJ)/420/2014 R.I. FOR 10 YEARS	9	DINANATH PRASAD vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH Mr.RAM KISHUN PRASAD	Mr.S.A.AHMAD (APP)
17.	CR. APP (SJ)/429/2014 R.I FOR 10 YEARS (CR. APP(SJ)	3	RAM SURAT PRASAD vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.S.A AHMAD (APP)
18.	CR. APP (SJ)/461/2014 R.I. FOR 10 YEARS(	11	BHOLA YADAV vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.VIBHAKAR KUMAR Mr.JANKI NANDAN PRASAD Mr.KUMAR RAKESH CHANDRA	Mr.S.A.AHMAD(APP)

19.	CR. APP (SJ)/478/2014 R.I. FOR 10 YEARS(	4	SUDHIR MISHRA vs THE STATE OF BIHAR	Mr.SHEO JEE MISHRA Mr.BIJAY KUMAR DUBEY	Mr.Z.HODA(APP)
20.	CR. APP (SJ)/491/2014 R.I,FOR TEN YEARS(	4	VINOD YADAV vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.ANURADHA KUMARI Mr.BHASKAR SHANKAR Mr.DEOVIND KUMAR SINGH Mr.MEENA SINGH	Mr.BINOD BIHARI SINGH(APP)
21.	CR. APP (SJ)/510/2014 OTHER THAN CONVICT	4	BHOLA RAM & ORS. vs THE STATE OF BIHAR THROUGH JAI PRAKASH PATHAK, INSPECTOR OF POLICE, VIGILANCE INVESTIGATION BUREAU, PATNA	Mr.SANTOSH KUMAR SINHA -2 Mr.VIJAY KUMAR VERMA	Mr.RAMA KANT SHARMA(L.O,I/C VIGI)
22.	CR. APP (SJ)/553/2014 S.I. FOR 7 YEARS(3	8	HARO RAM @ HARIBANSH RAM vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA Mr.AMRENDRA KUMAR	Mr.B.RAM(APP)
23.	CR. APP (SJ)/593/2014 R.I.FOR TEN YEARS(	5	RAJDEO MANDAL vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.AJAY MISHRA(APP)

Monday the 24th April 2017
Court No. 30 (AT 10:30 A.M.)
Mr. Justice Sanjay Priya

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CR. MISC./10133/2017 A. BAIL IPC 307,1A.BAIL	4	ROHIT SINGH vs THE STATE OF BIHAR	Mr.AJAY KR SINGH NO.1	Mr.SRI ZAINUL ABEDIN (APP196)	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. MISC./7400/2017 A.BAIL IPC 498A,30A.BAIL	4	BALENDRA MAHTO vs STATE OF BIHAR & ANR	Mr.UPENDRA KUMAR Mr.KUMARI SUJATA SINHA Mr.AJIT KUMAR	Mr.SRI PRADEEP NARAIN KUMAR (APP205)	
2.	CR. MISC./10061/2017 A.BAIL IPC 498A & A.BAIL	3	MUKESH KUMAR @ MUKESH SINGH @ KAKU vs STATE OF BIHAR & ANR	Mr.BIJENDRA KUMAR SINGH	Mr.SRI ABHAY KUMAR ROY (APP229)	
3.	CR. MISC./10642/2017 A.BAIL IPC 498A,34A.BAIL	3	BIKASH MANDAL vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)	
			FOR ADMISSION			
1.	CR. MISC./48940/2016 A.BAIL IPC 498AA.BAIL	4	MUKESH KUMAR vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.RASHMI JHA Mr.MONIKA	Mr.SRI LAKSHMI KANT SHARMA (APP31) Mr.SHAILENDRA KUMAR SINGH	
2.	CR. MISC./3557/2017 A.BAIL IPC 406 & 1A.BAIL	5	HARDEO MANJHI vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD Mr.SHASHANK SHEKHAR	Mr.SRI ABHAY KUMAR - 1 (APP186)	
3.	CR. MISC./7909/2017 A. BAIL IPC 498AA.BAIL	4	MD. QUAIYUM vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR SINGH	Mr.SRI TARUN PRASAD MANDAL (APP204) Mr.AMIT KUMAR ANAND	
4.	CR. MISC./8950/2017 A.BAIL IPC 420,406A.BAIL	4	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR THAKUR Mr.SANJAY KUMAR	Mr.SRI RAMCHANDRA SAHANI (APP124) Mr.SHIVENDRA PRASAD	
5.	CR. MISC./9203/2017 A. BAIL 47A EXCISEA.BAIL	5	ALOK KUMAR @ MANCHUN @ MANCHUND vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH Mr.ARVIND KUMAR TIWARY	Mr.SMT. PUSHPA SINHA (APP121)	
6.	CR. MISC./9550/2017 A.BAIL IPC 498A & A.BAIL	4	BIRANJAN DAS vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR Mr.MURARI SHARAN TIWARI	Mr.SMT. VEENA KUMARI JAISWAL (APP147)	
7.	CR. MISC./10666/2017 A. BAIL IPC 498A A.BAIL	3	SURAJ KUMAR vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79) Mr.RAVI RANJAN	
8.	CR. MISC./12967/2017 A. BAIL IPC 420,46A.BAIL	3	KAVITA KUMARI @ KAVITA DEVI & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINHA	Mr.SRI AHMAD ALI (APP5)	
9.	CR. MISC./14019/2017 A.BAIL IPC 363,376A.BAIL	3	MD. RAHAMTULLAH & ANR vs THE STATE OF BIHAR	Mr.KEDAR JHA	Mr.SRI RAM ANURAG SINGH (APP227) Mr.VIRENDRA KUMAR	
10.	CR. MISC./14180/2017 A.BAIL IPC 272,273A.BAIL	6	AVDHESH KUMAR @ ABDHESH KUMAR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.NILESH KUMAR Mr.ISHTIYAQUE AHMAD Mr.SHASHANK SHEKHAR	Mr.SRI RAM BILASH ROY RAMAN (APP49)	
11.	CR. MISC./14484/2017 A.BAIL IPC 302,147A.BAIL	3	KAMLESHWAR SINGH YADAV @ KAMLESWAR YADAV @ KAMLESHWAR SINGH vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MOHIT SHRIWASTAVA	Mr.SRI RAJBALLABH SINGH (APP122) Mr.VASANT VIKAS	
12.	CR. MISC./14811/2017 A. BAIL IPC 420,40A.BAIL	3	SATYENDRA SINGH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SMT. RENUKA RATNAKAR (APP125)	
13.	CR. MISC./14978/2017 A.BAIL IPC 307,341A.BAIL	4	DEEPAK PRASAD vs THE STATE OF BIHAR	Mr.KULANAND JHA Mr.NAGENDRA KUMAR	Mr.SRI SANJAY KUMAR SHARMA (APP236)	
14.	CR. MISC./15026/2017 A.BAIL IPC 461,379A.BAIL	1	MAHENDRA SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR PANDEY	Mr.SRI AMIT KUMAR RAKESH (APP179)	
15.	CR. MISC./15027/2017 A.BAIL IPC 307,34 A.BAIL	1	SALEN YADAV & ORS vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.SMT. SUMAN KUMARI SINGH (APP164)	
16.	CR. MISC./15029/2017 A.BAIL IPC 307,147A.BAIL	1	PREM KUMAR & ORS vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA Mr.JYOTI RANJAN JHA	Mr.SRI BHARAT BHUSHAN (APP156)	
17.	CR. MISC./15034/2017 A.BAIL IPC 302,34,A.BAIL	1	RANA YADAV vs THE STATE OF BIHAR	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.SMT. SHARDA KUMARI (APP175)	
18.	CR. MISC./15035/2017 A.BAIL IPC 376A.BAIL	1	MD. RIYAS & ORS vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH	Mr.SRI AJAY KUMAR JHA (APP243)	
19.	CR. MISC./15038/2017 A.BAIL IPC 341,342A.BAIL	1	POLICE RAI @ SUBODH KUMAR RAI & ORS vs THE STATE OF BIHAR	Mr.NAVESH NANDAN Mr.SURENDRA PRASAD SINGH	Mr.SMT. MADHURI LATA (APP103)	

20.	CR. MISC./15039/2017 A.BAIL IPC 323,376A.BAIL	1	GOBIND SHARMA vs THE STATE OF BIHAR	Mr.DEVANAND TIWARI Mr.GAURI SHANKAR THAKUR	Mr.SMT. RITA VERMA (APP126)
21.	CR. MISC./15044/2017 A.BAIL IPC 420,504A.BAIL	1	CHANDAN KUMAR vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND	Mr.SMT. ASHA DEVI (APP85)
22.	CR. MISC./15047/2017 A.BAIL IPC 420,120A.BAIL	1	RADHA DEVI @ RADHA & ORS vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SINGH Mr.JITENDRA KUMAR SINGH Mr.SHANKAR KUMAR	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
23.	CR. MISC./15048/2017 A.BAIL IPC 409A.BAIL	1	RAMCHANDRA PRASAD VIMAL vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.SMT. SUMAN KUMARI SINGH (APP164)
24.	CR. MISC./15051/2017 A.BAIL IPC 307,147A.BAIL	1	AMAR MEHTA & ORS vs THE STATE OF BIHAR	Mr.RAKESH KUMAR JHA	Mr.SMT. REENA SINHA (APP163)
25.	CR. MISC./15052/2017 A.BAIL IPC 365,3A.BAIL	1	RAHUL KUMAR SONKAR vs THE STATE OF BIHAR	Mr.AMARESH KUMAR JHA Mr.VINAY KUMAR SINGH	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
26.	CR. MISC./15165/2017 A.BAIL IPC 307,341A.BAIL	3	BAT SAH YADAV @ BADSAH YADAV & ORS vs THE STATE OF BIHAR	Mr.ADITYA NATH JHA Mr.RANDHIR KUMAR NO-1	Mr.SRI RAM BILASH ROY RAMAN (APP49)
27.	CR. MISC./15173/2017 A.BAIL IPC 498A,3A.BAIL	3	MD. JAHID ANSARI @ MD. JAHID HUSSAIN vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA Mr.MD. MURAD ASHRAY	Mr.SRI AKHILESHWAR DAYAL (APP74)
28.	CR. MISC./15175/2017 A.BAIL IPC 498A,49A.BAIL	3	SHIVCHANDRA BAITHA @ SHIVCHANDRA SUMAN vs STATE OF BIHAR & ANR	Mrs.MADHURI LATA Mr.MANISH KUMAR Mr.AJEET KUMAR SINHA	Mr.SRI PRADEEP NARAIN KUMAR (APP205) Mr.ALOK KUMAR JHA
29.	CR. MISC./15190/2017 A.BAIL IPC 379,411A.BAIL	3	MADANLAL PRAJAPATI & ORS vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR PANDEY Mr.RAJESH KUMAR	Mr.SRI SHYAM KUMAR SINGH (APP138)
30.	CR. MISC./15632/2017 A.BAIL IPC 409,420A.BAIL	1	GOPAL YADAV & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA	Mr.SRI SURENDRA KUMAR (APP190)
31.	CR. MISC./15644/2017 A.BAIL IPC 498A,34A.BAIL	1	DWARIKA SINGH @ DWARIKA NATH SINGH & ANR vs THE STATE OF BIHAR	Mr.DINESHWAR PANDEY	Mr.SRI KHURSHID ANWAR (APP192)
32.	CR. MISC./15648/2017 A. BAIL IPC 302,34A.BAIL	1	SUBHAWATI DEVI & ORS vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.SRI SANJAY KUMAR PANDEY (APP222)
33.	CR. MISC./15709/2017 A.BAIL 22C NDPS ACA.BAIL	1	RAJ KUMAR TEKRIWAL vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
34.	CR. MISC./15714/2017 A.BAIL IPC 419,420A.BAIL	1	BIRENDRA KUMAR SINGH @ B. K. SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.MD. NAZIR ANSARI (APP106)
35.	CR. MISC./15716/2017 A. BAIL IPC 304B,3A.BAIL	1	BHAGWANDUTT SHARMA & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.SRI ZAINUL ABEDIN (APP196)
36.	CR. MISC./15718/2017 A. BAIL IPC 376,42A.BAIL	1	HARI DARSHAN PASWAN & ORS vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI ASHOK KUMAR SINGH (APP213)
37.	CR. MISC./15727/2017 A.BAIL IPC 302,34A.BAIL	1	SURAJ MAHTO vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.SRI JAGDHAR PRASAD (APP203)
38.	CR. MISC./15728/2017 A. BAIL IPC 307,34A.BAIL	1	MD. MOSTKIM & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.LAL BABU SINGH	Mr.SRI AWADHESH KUMAR SINGH (APP215)
39.	CR. MISC./15730/2017 A.BAIL IPC 498A,34A.BAIL	1	BARHAMDEO CHAUHAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.MD. MUSOWIR	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
40.	CR. MISC./15732/2017 A.BAIL IPC 307,341A.BAIL	1	LEELAWATI DEVI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PATHAK	Mr.SRI VINOD SHANKAR MODI (APP188) Mr.BIJAY PRAKASH SINGH
41.	CR. MISC./15735/2017 A.BAIL IPC 498A,30A.BAIL	1	ARVIND PASWAN & ANR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.SRI AMRENDRA PRASAD (APP77)
42.	CR. MISC./15738/2017 A.BAIL IPC 302,34 A.BAIL	1	AMARJEET @ AMARDEEP KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.NILESH KUMAR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
43.	CR. MISC./15740/2017 A.BAIL IPC 354,354A.BAIL	1	PRINCE KUMAR vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SMT. ANITA KUMARI (APP239)
44.	CR. MISC./15747/2017 A.BAIL IPC 304B,20A.BAIL	1	SANGYAN DEVI & ORS vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR Mr.PRAMOD KUMAR	Mr.MD. FAHIMUDDIN (APP235)
45.	CR. MISC./15749/2017 A.BAIL IPC 498A,32A.BAIL	1	SUFIYAN ANSARI @ MD. SUFYAN ANSARI vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR TIWARY Mr.PARMANAND PD. NR. SAHI	Mr.DR. INDIWAR KUMARI (APP22)
46.	CR. MISC./15751/2017 A.BAIL IPC 420,467A.BAIL	1	GUNJA KUMARI PATHAK vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
47.	CR. MISC./15755/2017 A.BAIL IPC 414 & 7A.BAIL	1	BINOD SAH & ANR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
48.	CR. MISC./15757/2017 A. BAIL IPC 498A,3A.BAIL	1	AJAY KUMAR @ AJAY KUMAR SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SMT RENU KUMARI (APP160)

49.	CR. MISC./15761/2017 A.BAIL IPC 498A & A.BAIL	1	KRISHNA SHARMA vs STATE OF BIHAR & ANR	Mr.MILIND KUMAR MISHRA	Mr.SRI ASHOK KUMAR (APP220)
50.	CR. MISC./15763/2017 A.BAIL IPC 498A,32A.BAIL	1	RATNESH YADAV vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINHA Mr.SUDHIR KUMAR SINHA	Mr.MD. FAHIMUDDIN (APP235)
51.	CR. MISC./15768/2017 A.BAIL IPC 307,341A.BAIL	1	LAXMAN MANDAL & ORS vs THE STATE OF BIHAR	Mr.NEERAD PARASHAR Mr.ALOK CHANDRA Mr.RAVI KUMAR SINGH Mr.KUMAR NIKHIL	Mr.SRI UMESHNAND PANDIT (APP187)
52.	CR. MISC./15787/2017 A. BAIL IPC 147,1A.BAIL	1	SHARMILA @ MOST. SHARMILA DEVI @ SMT. SHARMILA DEVI & ORS vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.SRI MATLOOB RAB (APP34)
53.	CR. MISC./15791/2017 A. BAIL IPC 406,4A.BAIL	1	ARUN KUMAR JHA vs THE STATE OF BIHAR	Mr.SAROJ KUMAR	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
54.	CR. MISC./15793/2017 A. BAIL IPC 420,46A.BAIL	1	GUNJA KUMARI PATHAK vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
55.	CR. MISC./15794/2017 A. BAIL IPC 272,2A.BAIL	1	HARI SAH vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI AJAY KUMAR-1 (APP6)
56.	CR. MISC./15795/2017 CONVERTED FROM (CRA.BAIL IN (CR. APP (SJ)/1186/2016)	1	KALAM MIAN & ORS vs THE STATE OF BIHAR	Mr.ZAKI HAIDER	Mr.BINAY KRISHNA (SPP245)
57.	CR. MISC./15797/2017 A. BAIL IPC 307,3A.BAIL	1	MANOJ KUMAR & ORS vs THE STATE OF BIHAR	Mr.VASANT VIKAS Mr.MRS. GUNJA	Mr.SRI PARMANAND KUMAR (APP244)
58.	CR. MISC./15798/2017 A. BAIL IPC 498A,3A.BAIL	1	RISHU RANJAN @ RISHU RAJ SRIVASTAVA @ RISHU RANJAN SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA	Mr.SRI RAJEEV NAYAN (APP231) Mr.ANIL KUMAR Mr.LAL BABU SINGH Mr.JAI PRAKASH SINGH
59.	CR. MISC./15800/2017 A.BAIL IPC 307,323A.BAIL	1	ROJIDA KHATOON vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK Mr.SANJAY KUMAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
60.	CR. MISC./15801/2017 A. BAIL IPC 365,36A.BAIL	1	RAM BHAROS DAS vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI Mr.ABU BAKAR	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
61.	CR. MISC./15806/2017 A.BAIL IPC 420,406A.BAIL	1	MD. MERAZ vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.MR. MANOJ KUMAR (APP168)
62.	CR. MISC./15807/2017 A. BAIL IPC 341,3A.BAIL	1	RAJO YADAV vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
63.	CR. MISC./15811/2017 A.BAIL IPC 498A,34A.BAIL	1	MD. SALMAN @ TINKU @ SALMAN vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.SRI ARBIND KUMAR PANDEY (APP84)
64.	CR. MISC./15813/2017 A. BAIL IPC 304B,3A.BAIL	1	SARO DEVI vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
65. with	CR. MISC./15820/2017 A.BAIL IPC 498A,32A.BAIL	3	SANJIV KUMAR vs THE STATE OF BIHAR	Mr.SATISH KUMAR Mr.ASHUTOSH NATH	Mr.SRI MANISH KUMAR 2 (APP33) Mr.MRITUNJAY KUMAR
66.	CR. MISC./15825/2017 A.BAIL IPC 498A,32 A.BAIL	3	RAJIV KUMAR vs THE STATE OF BIHAR	Mr.SATISH KUMAR Mr.ASHUTOSH NATH	Mr.SRI MANISH KUMAR 2 () Mr.MRITUNJAY KUMAR
67.	CR. MISC./15832/2017 A. BAIL IPC 302,34A.BAIL	3	MANOHAR SAO @ MANOHAR PRASAD vs THE STATE OF BIHAR	Mr.CHANDRASHEKHAR Mr.RAHUL KUMAR	Mr.SRI AJAY KUMAR JHA (APP243) Mr.SATRUDHAN KUMAR
68.	CR. MISC./15962/2017 A.BAIL IPC 448,354A.BAIL	1	BIHIP KUMAR @ VIHIP KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH	Mr.SRI PANCHANAND PANDIT (APP115) Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV
69.	CR. MISC./15964/2017 A.BAIL IPC 323,406A.BAIL	1	SANJAY KUMAR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH Mr.ABHIPRAV SINGH	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
70.	CR. MISC./15965/2017 A. BAIL IPC 302,34A.BAIL	1	JAGARNATH SAH & ORS vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.BRAJESH KUMAR SINGH	Mr.SMT. GULNAR BEGAM (APP162)
71.	CR. MISC./15967/2017 A. BAIL IPC 467,46A.BAIL	1	PANCHANAN JHA @ PANCHANAND JHA vs STATE OF BIHAR & ANR	Mr.RAM PRAVESH NATH TIWARI	Mr.SRI PARMESHWAR MEHTA (APP42) Mr.RAMAKANT SHARMA (L.O.,INC., VIGILANCE)
72.	CR. MISC./15971/2017 A. BAIL IPC 376 & A.BAIL	1	MD. AHLE RASUL @ MD. ALE RASUL vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.MD. ARIF (APP105)
73.	CR. MISC./15974/2017 A. BAIL IPC 307,34A.BAIL	1	DABAL SINGH @ DIWAKAR SINGH & ORS vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.PRAKASH RANJAN SINHA	Mr.SRI MANOJ KUMAR - 1 (APP185)
74.	CR. MISC./15976/2017 A. BAIL 25(1-B)A,2A.BAIL	1	AKASH KUMAR @ BHUWAR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.KUMARI VANDANA	Mr.SRI TARUN PRASAD MANDAL (APP204)
75.	CR. MISC./15977/2017 A.BAIL IPC 147,148A.BAIL	1	MUNINDRA YADAV & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.SRI DASHRATH MEHTA (APP157)

76.	CR. MISC./15980/2017 A.BAIL 7 E.C. ACTA.BAIL	1	MD. NASIR @ NASIR vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH	Mr.SRI JITENDRA KUMAR SINGH (APP98)
77.	CR. MISC./15989/2017 A. BAIL IPC 304B,3A.BAIL	1	SUMIT KUMAR CHOUBEY @ BHOLA CHOUBEY vs THE STATE OF BIHAR	Mr.TEJ PRATAP SINGH	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
78.	CR. MISC./15991/2017 A.BAIL IPC 409,420A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.PALLAVA VIJETA	Mr.MD. ASHLAM ANSARI (APP241)
79.	CR. MISC./15993/2017 A.BAIL IPC 420,467A.BAIL	1	KIRAN KUMARI vs THE STATE OF BIHAR	Mr.LALAN KUMAR	Mr.SRI UMESHNAND PANDIT (APP187)
80.	CR. MISC./15994/2017 A.BAIL IPC 147,148A.BAIL	1	SANDEEP KUMAR @ RAM SHAJU MAHTO & ORS vs THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUDHARY	Mr.SRI BISHESHWAR RAM (APP18)
81.	CR. MISC./15995/2017 A.BAIL IPC 341,323A.BAIL	1	NAGESHWAR SINGH vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SRI UMANATH MISHRA (APP234)
82.	CR. MISC./15996/2017 A. BAIL 7 E.C. ACTA.BAIL	1	ASHOK PRASAD VERMA @ ASHOK SETH vs THE STATE OF BIHAR	Mr.REWTI KANT RAMAN Mr.AJAY PATHAK	Mr.SRI ASHOK KUMAR (APP220)
83.	CR. MISC./15999/2017 A.BAIL IPC 323,376A.BAIL	1	BHOLA MAHTON & ANR vs STATE OF BIHAR & ANR	Mr.AMRENDRA KUMAR	Mr.SRI PARMANAND PRASAD (APP116)
84.	CR. MISC./16000/2017 A.BAIL 7 E.C. ACTA.BAIL	1	KAILU PASWAN vs THE STATE OF BIHAR	Mr.BINAY KUMAR	Mr.SRI LALAN KUMAR (APP224)
85.	CR. MISC./16001/2017 A. BAIL IPC 498A &A.BAIL	1	LAL BAHADUR SHARMA vs STATE OF BIHAR & ANR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1 Mr.AROOP RATNA ARNAVA	Mr.SRI MUSTAQUE ALAM (APP36)
86.	CR. MISC./16002/2017 A.BAIL IPC 304B,34A.BAIL	1	AMABASHIYA DEVI vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
87.	CR. MISC./16006/2017 A. BAIL IPC 498A,3A.BAIL	1	AJAY OJHA @ AJAY KUMAR OJHA & ORS vs THE STATE OF BIHAR	Mr.RAJIV KUMAR Mr.SANJAY KUMAR Mr.GAJENDRA KUMAR SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
88.	CR. MISC./16011/2017 A.BAIL IPC 307,147A.BAIL	1	RAJESH MAHTO & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI AJAY KUMAR - 2 (APP71)
89.	CR. MISC./16014/2017 A.BAIL IPC 364,368A.BAIL	1	NAGE SINGH @ NAGENDRA PRASAD SINGH vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI PANCHANAND PANDIT (APP115)
90.	CR. MISC./16015/2017 A.BAIL IPC 379,411A.BAIL	1	NAYEEM vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.SRI SAKIR AHMAD (APP195)
91.	CR. MISC./16016/2017 A. BAIL IPC 272,27A.BAIL	1	KULI PASWAN @ DILIP PASWAN vs THE STATE OF BIHAR	Mr.RABI BHUSHAN Mr.RAKHI KUMARI	Mr.DR. KUMAR UDAY PRATAP (APP238)
92.	CR. MISC./16017/2017 A.BAIL IPC 406,420A.BAIL	1	NEETU DEVI vs THE STATE OF BIHAR	Mr.DURGESH KUMAR	Mr.SRI UMESHNAND PANDIT (APP187)
93.	CR. MISC./16021/2017 A. BAIL IPC 420,40A.BAIL	1	NISHANT KUMAR vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH	Mr.SRI SHYAM KUMAR SINGH (APP138)
94.	CR. MISC./16022/2017 A.BAIL IPC 304B,34A.BAIL	1	REKHA DEVI vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.SRI PARMESHWAR MEHTA (APP42) Mr.RANA BALJIT SINGH
95.	CR. MISC./16025/2017 A.BAIL IPC 406A.BAIL	1	NAWAL KISHORE KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR	Mr.SMT. SAHIN BEGAM (APP134) Mr.KUMAR BINODE BARIAR
96.	CR. MISC./16027/2017 A.BAIL IPC 498A & A.BAIL	1	TABREZ ANSARI vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.PANKAJ KUMAR DUBEY	Mr.SRI PARMANAND PRASAD (APP116)
97.	CR. MISC./16028/2017 A. BAIL IPC 307,34A.BAIL	1	ISFAQUE AHMAD @ LEDA vs THE STATE OF BIHAR	Mr.SUNIL SRIVASTAVA Mr.SABIR HUSSAIN	Mr.SRI UDAY PRATAP SINGH (APP178) Mr.BIMLESH KUMAR PANDEY
98.	CR. MISC./16030/2017 A. BAIL IPC 452,34A.BAIL	1	MD. SARFUDDIN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.SRI ZAINUL ABEDIN (APP196)
99.	CR. MISC./16031/2017 A.BAIL IPC 307,341A.BAIL	1	SATYAM KUMAR DUBEY @ VIKASH DUBEY @ VIKASH KUMAR SATYAM @ SATYAM KUMAR vs THE STATE OF BIHAR	Mr.ASHUTOSH TRIPATHY	Mr.SRI SHAILENDRA KUMAR - 1 (APP60) Mr.AJAY KUMAR TIWARI
100.	CR. MISC./16041/2017 A. BAIL IPC 376,31A.BAIL	1	MUNNA KUMAR @ MUNA KUMAR vs THE STATE OF BIHAR	Mr.AJOY KUMAR CHAKRABORTY Mr.KRISHNA MURARI RAWT	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
101.	CR. MISC./16042/2017 A.BAIL IPC 147,148A.BAIL	1	DINESH PRASAD & ANR vs THE STATE OF BIHAR	Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY	Mr.SRI RAJENDRA NATH JHA (APP46)
102.	CR. MISC./16043/2017 A. BAIL IPC 498A,3A.BAIL	1	MD. SAKIL vs STATE OF BIHAR & ANR	Mr.SUBHASH KUMAR JHA Mr.NAVIN KUMAR SINGH	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
103.	CR. MISC./16045/2017 A.BAIL IPC 498A,32A.BAIL	1	DEEPAK KUMAR SINGH @ DEEPAK KUMAR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH Mr.RAJANI RANJAN PD. SINGH	Mr.SRI BISHESHWAR RAM (APP18)

104.	CR. MISC./16049/2017 A. BAIL 30A EXCISEA.BAIL	1	VIKASH KUMAR @ VIKASH RAI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA Mr.KUMARI ANAMIKA SINGH	Mr.SRI JAI NARAIN THAKUR (APP184)
105.	CR. MISC./16050/2017 A.BAIL IPC 307,147A.BAIL	1	KEDAR PRASAD @ VIRENDRA PRASAD & ANR vs THE STATE OF BIHAR	Mr.RABI BHUSHAN PRASAD NO. 1 Mr.VIJAY PRAKASH BHARGAVA Mr.BINITA SINGH	Mr.SRI SANJAY KUMAR PANDEY (APP222)
106.	CR. MISC./16053/2017 A. BAIL IPC 420,41A.BAIL	1	MAHAKAL REKHA vs STATE OF BIHAR & ANR	Mr.SWAPNIL KUMAR SINGH	Mr.SRI NAWAL KISHORE PRASAD (APP113)
107.	CR. MISC./16055/2017 A. BAIL IPC 379,4A.BAIL	1	AMAR SAH vs THE STATE OF BIHAR	Mr.ARABIND NATH PANDEY	Mr.SRI NIRMAL KUMAR SINHA (APP199)
108.	CR. MISC./16056/2017 A.BAIL IPC 366A & A.BAIL	1	SUDEEP VISHWAKARMA @ SUDEEP KUMAR vs THE STATE OF BIHAR	Mr.AJAY KUMAR JHA	Mr.SRI ANANT KUMAR (APP237)
109.	CR. MISC./16060/2017 A. BAIL IPC 323,37A.BAIL	1	SUNITA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.AMRENDRA KUMAR	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
110.	CR. MISC./16062/2017 A.BAIL IPC 307,341A.BAIL	1	AMBUJ DEVI @ MANJU DEVI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.SRI RAM PRIYA SARAN SINGH (APP52) Mr.KUMAR RAJEEV Mr.BINAY KUMAR SINGH
111.	CR. MISC./16064/2017 A. BAIL IPC 302,20A.BAIL	1	PUNAM DEVI vs THE STATE OF BIHAR	Mr.NAKUL KUMAR JAMUAR	Mr.SRI DILIP KUMAR (APP19)
112.	CR. MISC./16067/2017 A.BAIL IPC 498A,42A.BAIL	1	ASHOK KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.KARUNA NATH SAHAY	Mr.SRI ANIL KUMAR (APP78)
113.	CR. MISC./16069/2017 A.BAIL IPC 307,341A.BAIL	1	RAJESH KUMAR SINGH @ RAJESH KUMAR vs THE STATE OF BIHAR	Mr.AKHOURI VIPIN BIHARI SHRIVASTAVA	Mr.SRI PRANAV KUMAR (APP207)
114.	CR. MISC./16073/2017 A.BAIL IPC 406,420A.BAIL	1	MD. SHAMIM AHMAD vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINHA	Mr.SRI UDAY PRATAP SINGH (APP178)
115.	CR. MISC./16074/2017 A.BAIL IPC 342,323A.BAIL	1	ASHA DEVI vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT Mr.ARUN KUMAR JHA	Mr.SRI NARSINGH TANTI (APP111)
116.	CR. MISC./16076/2017 A.BAIL IPC 498A & A.BAIL	1	PRAMOD KUMAR PRABHAKAR @ K. PRABHAKAR vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR NO. 1 Mr.MEENA RANI	Mr.SRI CHAUBEY JAWAHAR (APP158)
117.	CR. MISC./16077/2017 A.BAIL IPC 307,341A.BAIL	1	MD. MAHMOOD & ANR vs THE STATE OF BIHAR	Mr.KAMAL KISHORE JHA Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.SRI BHANU PRATAP SINGH (APP14)
118.	CR. MISC./16083/2017 A. BAIL 7 E.C. ACTA.BAIL	1	KAVIRAJ SAH vs THE STATE OF BIHAR	Mr.AMARESH KUMAR JHA Mr.VINAY KUMAR SINGH	Mr.SRI NAND KUMAR (APP154)
119.	CR. MISC./16091/2017 A.BAIL IPC 467,468A.BAIL	1	RANJEET KUMAR SAH vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR.	Mr.SRI PREM KUMAR JHA (APP43)
120.	CR. MISC./16098/2017 A.BAIL IPC 302,307A.BAIL	1	SHAMBHU RAI vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SRI S. EHTESHAMUDDIN (APP56)
121.	CR. MISC./16099/2017 A.BAIL IPC 498A & A.BAIL	1	SANJEEV KUMAR & ANR vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND	Mr.SRI RAM BILASH ROY RAMAN (APP49)
122.	CR. MISC./16104/2017 A. BAIL IPC 323,45A.BAIL	1	DULI CHAND BHAGAT & ORS vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.SRI SATYAVARAT VERMA (APP171)
123.	CR. MISC./16110/2017 A. BAIL IPC 304B,3A.BAIL	1	BINOD YADAV vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SRI SHYAMESHWAR DAYAL (APP63)
124.	CR. MISC./16113/2017 A.BAIL IPC 498A,49A.BAIL	1	RANJEET KUMAR vs STATE OF BIHAR & ANR	Mr.DURGESH KUMAR	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
125.	CR. MISC./16115/2017 A.BAIL IPC 307,341A.BAIL	1	PINTU PATEL vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
126.	CR. MISC./16116/2017 A. BAIL IPC 364,34A.BAIL	1	RAJESH SAH vs THE STATE OF BIHAR	Mr.SYED MOJIBUR RAHMAN	Mr.MD. SUFIYAN (APP107)
127.	CR. MISC./16128/2017 A.BAIL 30A EXCISE A.BAIL	1	CHANDRA KISHORE SINGH @ CHANDRA KISHORE RAI vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.DR. AJEET KUMAR (APP94)
128.	CR. MISC./16132/2017 A. BAIL IPC 498A,3A.BAIL	1	MD. BABLU vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA	Mr.SMT PUSHPA SINHA (APP45)
129.	CR. MISC./16135/2017 A.BAIL IPC 307,341A.BAIL	1	LAKHINDRA PASWAN vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI AJAY KUMAR JHA (APP243)
130.	CR. MISC./16137/2017 A.BAIL IPC 363,366A.BAIL	1	VISHAL KUMAR @ VISHAL KUMAR SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI BHARAT LAL (APP15)
131.	CR. MISC./16796/2017 A. BAIL IPC 307,44A.BAIL	3	KAILASH SAH & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA	Mr.SRI HARENDRA PRASAD (APP96)
132.	CR. MISC./16892/2017 A. BAIL IPC 498A,3A.BAIL	1	MD. GAFFAR vs STATE OF BIHAR & ANR	Mr.NARESH KUMAR MEHTA	Mr.SRI RAJENDRA NATH JHA (APP46)

133.	CR. MISC./16896/2017 A. BAIL IPC 302,34A.BAIL	1	MOHAN YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SRI ANIL KUMAR (APP78)
134.	CR. MISC./16897/2017 A.BAIL IPC 406,420A.BAIL	1	JATASHANKAR PANDEY vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.SMT. SAHIN BEGAM (APP134)
135.	CR. MISC./16900/2017 A. BAIL IPC 307,34A.BAIL	1	MURLIDHAR PRASAD & ANR vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT Mr.MAYANK BILOCHAN Mr.SUDHIR KR. SINGH	Mr.SRI RAJBALLABH SINGH (APP122) Mr.RUDAL PRASAD Mr.RAHUL KUMAR Mr.RANDHIR KUMAR
136.	CR. MISC./16905/2017 A. BAIL IPC 147,14A.BAIL	1	MD. RAJJAK & ORS vs THE STATE OF BIHAR	Mr.SUBESH SHARMA	Mr.SRI NARSINGH TANTI (APP111)
137.	CR. MISC./16910/2017 A. BAIL IPC 341,32A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.JAY RAM PRASAD	Mr.SRI RAM BILASH ROY RAMAN (APP49)
138.	CR. MISC./16913/2017 A. BAIL IPC 376A.BAIL	1	DEEPAK KUMAR THAKUR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PANDEY	Mr.SRI SATYENDRA NARAYAN SINGH (APP132) Mr.AJIT KUMAR SINGH Mr.GEETA KUMARI JHA
139.	CR. MISC./16914/2017 A.BAIL IPC 498A,32A.BAIL	1	DHARMNATH SINGH @ LADDU RAY vs THE STATE OF BIHAR	Mr.MD. SOBAN ASGHAR	Mr.SRI MURLIDHAR (APP110)
140.	CR. MISC./16915/2017 A. BAIL IPC 498A,3A.BAIL	1	DIWAKAR SHARMA vs THE STATE OF BIHAR	Mr.SUBODH KUMAR Mr.RAJNISH CHANDRA	Mr.SRI SANJAY KUMAR TIWARY (APP128) Mr.OM PRAKASH MAHARAJ
141.	CR. MISC./16919/2017 A. BAIL IPC 498A,3A.BAIL	1	KISHOR KUMAR @ KISHOR KUMAR SAH vs THE STATE OF BIHAR	Mr.KAUSHAL KISHOR Mr.BRAJ BHUSHAN MISHRA	Mr.SRI SHAILENDRA KUMAR SINGH (APP135) Mr.SHAISHAV KUMAR
142.	CR. MISC./16924/2017 A.BAIL IPC 30,38 EA.BAIL	1	MEERA DEVI vs THE STATE OF BIHAR	Mr.KUMARI CHANDNA	Mr.MD. NAZIR ANSARI (APP106)
143.	CR. MISC./16925/2017 A.BAIL IPC 341,323A.BAIL	1	SOMANI DEVI & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
144.	CR. MISC./16928/2017 A. BAIL IPC 341,32A.BAIL	1	BABUDHAN PASWAN vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH	Mr.SRI SANJAY KUMAR TIWARY (APP128)
145.	CR. MISC./16929/2017 A. BAIL IPC 302,20A.BAIL	1	RAUSHAN SHARMA @ RAUSHAN KUMAR vs THE STATE OF BIHAR	Mr.VINAY MISTRY	Mr.SMT. ASHA DEVI (APP85)
146.	CR. MISC./16930/2017 A.BAIL IPC 307,341A.BAIL	1	NAVLESH YADAV vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR	Mr.SRI ASHARAF ANSARI (APP86)
147.	CR. MISC./16931/2017 A.BAIL IPC 354A.BAIL	1	RAJIV KUMAR vs THE STATE OF BIHAR	Mr.PARASHURAM SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
148.	CR. MISC./16932/2017 A.BAIL IPC 379,420A.BAIL	1	BIRENDRA SAH & ORS vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.SANJAY KUMAR GUPTA	Mr.SMT. ANUSUIYA JAISWAL (APP81)
149.	CR. MISC./16933/2017 A. BAIL IPC 447,34A.BAIL	1	AMOD KUMAR vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.SIR PRAMOD KUMAR PANDEY (APP120) Mr.ASHOK KUMAR
150.	CR. MISC./16935/2017 A.BAIL IPC 409,420A.BAIL	1	JAWAHAR PASWAN vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SHARMA Mr.ABHISHEK KUMAR	Mr.SRI MADHURANAND JHA (APP102)
151.	CR. MISC./16937/2017 A.BAIL IPC 366A,12A.BAIL	1	SNATOSH YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR UPADHYAY	Mr.SRI TARKESHWAR NATH THAKUR (APP144) Mr.GAURI SHANKAR PRASAD
152.	CR. MISC./16940/2017 A.BAIL IPC 47A EXCA.BAIL	1	SURENDRA PRASAD GUPTA vs THE STATE OF BIHAR	Mr.SHAFIUR RAHMAN Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.SRI SHYAM KUMAR SINGH (APP138)
153.	CR. MISC./16945/2017 A.BAIL IPC 341,342A.BAIL	1	ABHISHEKH KUMAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SRI SATYA NAND SHUKLA (APP130)
154.	CR. MISC./16950/2017 A.BAIL IPC 304B,20A.BAIL	1	AJAY MAHTO & ANR vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.SRI SURENDRA PRASAD SINGH (APP143)
155.	CR. MISC./16952/2017 A.BAIL IPC 147,148A.BAIL	1	SITARAM MANDAL vs THE STATE OF BIHAR	Mr.ANUPA NAND JHA	Mr.SRI PANCHANAND PANDIT (APP115)
156.	CR. MISC./16953/2017 A.BAIL IPC 30,64 EA.BAIL	1	MAHENDRA NONIYA @ MAHENDRA PRASAD vs THE STATE OF BIHAR	Mr.RUDRA DEO	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
157.	CR. MISC./16955/2017 A.BAIL IPC 341,323A.BAIL	1	RAMPRAKASH PANDEY & ORS vs THE STATE OF BIHAR	Mr.MD. SHAHNAWAZ ALI Mr.JAHAN ARA	Mr.SRI SATYENDRA PRASAD (APP133)
158.	CR. MISC./16956/2017 A.BAIL IPC 341,323A.BAIL	1	MD. NASRUL vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
159.	CR. MISC./16957/2017 A. BAIL IPC 354,37A.BAIL	1	BASANT CHOUDHARY vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
160.	CR. MISC./16959/2017 A. BAIL IPC 307,14A.BAIL	1	AMIT KUMAR PANDEY vs THE STATE OF BIHAR	Mr.VIVEKA NAND PATHAK Mr.NAWNIT KUMAR TIWARY	Mr.SRI BISHESHWAR RAM (APP18)
161.	CR. MISC./16960/2017 A.BAIL IPC 135 ELEA.BAIL	1	AJAY YADAV @ AJAY KUMAR YADAV vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) Mr.ANAND KUMAR OJHA

162.	CR. MISC./16961/2017 A.BAIL IPC 447,341A.BAIL	1	RAM BINESH SINGH & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAM PRAWESH SHARMA	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
163.	CR. MISC./16967/2017 A. BAIL IPC 366A,3A.BAIL	1	ARCHANA DEVI & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR MISHRA	Mr.SRI SATYA NAND SHUKLA (APP130)
164.	CR. MISC./16969/2017 A. BAIL IPC 272,27A.BAIL	1	MOST. CHANDRAKALI DEVI vs THE STATE OF BIHAR	Mr.RAKESH KUMAR NO.1 Mr.RAMAKANT YADAV	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
165.	CR. MISC./16970/2017 A.BAIL IPC 498A & A.BAIL	1	SANJIT KUMAR SINGH @ SANJIT KUMAR vs STATE OF BIHAR & ANR	Mr.SANJIV KUMAR SINGH	Mr.SRI PANCHANAND PANDIT (APP115)
166.	CR. MISC./16971/2017 A.BAIL IPC 307,341A.BAIL	1	MD. TANVEER vs THE STATE OF BIHAR	Mr.MD. ANJUM AKHTER	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
167.	CR. MISC./16976/2017 A. BAIL IPC 307,14A.BAIL	1	MD. RAHISH & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA Mr.CHANDRA SHEKHAR SHARMA	Mr.SRI MANISH KUMAR 2 (APP33)
168.	CR. MISC./16983/2017 CONVERTED FROM (CRA.BAIL IN (CR. APP (SJ)/1099/2016)	1	PRAMILA DEVI @ SUNDRIKA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.RAMESHWAR SINGH	Mr.SRI NAND KISHORE PD (APP38)
169.	CR. MISC./16985/2017 A. BAIL 25(1-B)A,2A.BAIL	1	ANMOL KUMAR SINHA vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA	Mr.SRI KANHAIYA KISHORE (APP100)
170.	CR. MISC./16986/2017 A. BAIL IPC 419,42A.BAIL	1	SMT. BABITA DEVI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR	Mr.SRI ANIL KUMAR (APP78)
171.	CR. MISC./16987/2017 A. BAIL IPC 304B,2A.BAIL	1	SUNDRI DEVI vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA	Mr.SRI PANCHANAND PANDIT (APP115)
172.	CR. MISC./16988/2017 A.BAIL IPC 147,149A.BAIL	1	PRASADI PRASAD YADAV & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA	Mr.SRI SATYENDRA PRASAD (APP133)
173.	CR. MISC./18434/2017 A.BAIL IPC 307,147A.BAIL	1	ARYAN KUMAR & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINHA	Mr.SMT. SHARDA KUMARI (APP175) Mr.SUNIL KUMAR DUBEY
174.	CR. MISC./18438/2017 A. BAIL IPC 307,14A.BAIL	1	MD. JAMI @ JAMI & ORS vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR	Mr.SRI NAND KISHORE PD (APP38)
175.	CR. MISC./18439/2017 A.BAIL IPC 272,273A.BAIL	1	BIMLESH SINGH @ CHANDAN vs THE STATE OF BIHAR	Mr.SAROJ KUMAR	Mr.SMT. PRONATI SINGH (APP44)
176.	CR. MISC./18442/2017 A.BAIL IPC 498A,40A.BAIL	1	SANJAR ALI @ SAJAR ALI & ORS vs STATE OF BIHAR & ANR	Mr.LOKESH KUMAR SINGH	Mr.SRI BINOD KUMAR (APP16)
177.	CR. MISC./18443/2017 A.BAIL IPC 447,341A.BAIL	1	KANHAIYA KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR	Mr.SRI JAGDHAR PRASAD (APP203)
178.	CR. MISC./18444/2017 A.BAIL IPC 47,54,5A.BAIL	1	MAHENDRA YADAV @ MAHENDRA KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI ARUN KUMAR PANDEY (APP83)
179.	CR. MISC./18445/2017 A.BAIL IPC 147,148A.BAIL	1	RAM PRAVESH CHAUDHARY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.PRAMENDRA KUMAR SINGH	Mr.SRI AKHILESHWAR DAYAL (APP74)
180.	CR. MISC./18448/2017 A.BAIL IPC 376,504A.BAIL	1	MD. ARIF vs THE STATE OF BIHAR	Mr.SYED EHTESHAMUDDIN	Mr.SRI SANJAY KUMAR SHARMA (APP236)
181.	CR. MISC./18449/2017 A.BAIL IPC 376A.BAIL	1	BALESHWAR RAI vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.SRI AJIT KUMAR (APP73)
182.	CR. MISC./18450/2017 A.BAIL IPC 341,323A.BAIL	1	PRAMOD KUMAR & ORS vs THE STATE OF BIHAR	Mr.MANORANJAN KUMAR Mr.ASHOK KUMAR KARNA	Mr.SMT. INDU BALA PANDEY (APP27)
183.	CR. MISC./18452/2017 A.BAIL IPC 341,323A.BAIL	1	RAJESH KUMAR CHANDRA @ RAJESH CHANDRA & ORS vs THE STATE OF BIHAR	Mr.BASANT KUMAR SINGH	Mr.SRI SHYAM BIHARI SINGH (APP173)
184.	CR. MISC./18454/2017 A.BAIL IPC 341,366A.BAIL	1	MD. MISTER @ MD. ASGAR ALAM & ANR vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
185.	CR. MISC./18459/2017 A.BAIL IPC 498AA.BAIL	1	RAMAYAN RAM & ORS vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR	Mr.SRI KUMAR RANJIT RANJAN (APP211)
186.	CR. MISC./18460/2017 A. BAIL IPC 304B,3A.BAIL	1	HAZARI SAH & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.SHIVJEE SINGH	Mr.SMT. GULNAR BEGAM (APP162)
187.	CR. MISC./18461/2017 A.BAIL IPC 376,341A.BAIL	1	MD. IMTIYAZ vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SRI MANISH KUMAR 2 (APP33)
188.	CR. MISC./18466/2017 A.BAIL IPC 272,273A.BAIL	1	RAVI SHANKAR SINGH @ RAVI SHANKAR KUMAR SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K.	Mr.SMT. RITA VERMA (APP126)
189.	CR. MISC./18469/2017 A.BAIL IPC 147,148A.BAIL	1	NETI LAL CHAUPAL @ NETILAL CHAUPAL & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.KANCHAN JHA Mr.JITENDRA KUMAR BHARTI	Mr.SRI UMANATH MISHRA (APP234)
190.	CR. MISC./18470/2017 A.BAIL IPC 323,363A.BAIL	1	PINTU KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.NIRAJ KUMAR	Mr.SRI KALYAN SHANKAR (APP30)

191.	CR. MISC./18471/2017 A.BAIL IPC 341,323A.BAIL	1	CHANSI KUMAR @ CHANSI RAI vs THE STATE OF BIHAR	Mr.DHANANJAY PRASAD	Mr.SRI AMRENDRA PRASAD (APP77)
192.	CR. MISC./18476/2017 A. BAIL IPC 366,34A.BAIL	1	NAMITA DEVI & ANR vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.MD. FAHIMUDDIN (APP235)
193.	CR. MISC./18477/2017 A.BAIL IPC 307,147A.BAIL	1	RAVINDRA YADAV vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.MD. SUFIYAN (APP107)
194.	CR. MISC./18488/2017 A. BAIL IPC 302B,1A.BAIL	1	CHUNCHUN KUMAR MANDAL @ CHUNCHUN MANDAL vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PANDEY	Mr.SRI LAKSHMI KANT SHARMA (APP31)
195.	CR. MISC./18489/2017 A. BAIL IPC 272,27A.BAIL	1	VIKASH KUMAR SINGH @ GUDDU SINGH vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.DHANANJAY KUMAR SINGH	Mr.SRI NITYANAND TIWARY (APP41)
196.	CR. MISC./18490/2017 A.BAIL IPC 498A,32A.BAIL	1	LAXMI BISHWASH & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND	Mr.SRI AJIT KUMAR (APP73)
197.	CR. MISC./18492/2017 A.BAIL IPC 272,273A.BAIL	1	RAMCHANDRA PRASAD vs THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH Mr.PRADHAN MURLI MANOHAR PRASAD Mr.RAJU KUMAR	Mr.MD. NAZIR ANSARI (APP106)
198.	CR. MISC./18493/2017 A. BAIL IPC 498A,A.BAIL	1	MD. SHAMIM ALAM @ SHAMIM AKHTAR vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA	Mr.SRI YOGENDRA KUMAR (APP200) Mr.BIPIN KUMAR
199.	CR. MISC./18498/2017 A. BAIL IPC 147,14A.BAIL	1	CHANDAN PANDEY & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.SRI SANJAY KUMAR SHARMA (APP236)
200.	CR. MISC./18504/2017 A. BAIL IPC 420,46A.BAIL	1	SHANKAR SAH vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI AJAY KUMAR - 2 (APP71)
201.	CR. MISC./18507/2017 A.BAIL IPC 420,406A.BAIL	1	SANJAY KUMAR PANDEY vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH Mr.SHYAMA KANT SINGH Mr.SANGHA MITRA GHOSH Mr.RAKESH KUMAR SHRIVASTAVA	Mr.SRI DINESH SINGH (APP21)
202.	CR. MISC./18511/2017 A.BAIL IPC 395A.BAIL	1	DEEPAK PASWAN vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.PRADIP KUMAR SINGH	Mr.SMT. ASHA DEVI (APP85)
203.	CR. MISC./18515/2017 A. BAIL IPC 376 & A.BAIL	1	VIKASH YADAV vs THE STATE OF BIHAR	Mr.KRISHNA DEO RAJ	Mr.SRI ARUN KUMAR (APP82)
204.	CR. MISC./18516/2017 A.BAIL IPC 420A.BAIL	1	VIJAY THAKUR @ VIJOY THAKUR vs STATE OF BIHAR & ANR	Mr.HARI KISHORE THAKUR	Mr.SMT. ANUSUIYA JAISWAL (APP81)
205.	CR. MISC./18517/2017 A.BAIL IPC 302,201A.BAIL	1	BHARAT YADAV vs THE STATE OF BIHAR	Mr.MD. IRSHAD	Mr.SRI ARBIND KUMAR PANDEY (APP84)
206.	CR. MISC./18519/2017 A. BAIL IPC 419,4A.BAIL	1	SAHIL KUMAR vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
207.	CR. MISC./18521/2017 A. BAIL IPC 406,42A.BAIL	1	ABHINAY KUMAR vs THE STATE OF BIHAR	Smt.RINA SINHA Mr.SHRUTI SINHA	Mr.MD. ARIF (APP105)
208.	CR. MISC./18522/2017 A.BAIL IPC 341,323A.BAIL	1	PRABHU RAI vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SRI ANIL KUMAR (APP78)
209.	CR. MISC./18524/2017 A. BAIL IPC 498A,5A.BAIL	1	SANJAY DAS vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI Mr.ROHIT KUMAR NO.-5	Mr.SRI BHARAT LAL (APP15)
210.	CR. MISC./18525/2017 A.BAIL IPC 307,147A.BAIL	1	AJAY KUMAR & ANR vs THE STATE OF BIHAR	Mr.MD. FAZAL RAHMAN Mr.NAWAB AHMAD MOHANVI	Mr.SMT. SUMAN KUMARI SINGH (APP164)
211.	CR. MISC./18976/2017 A.BAIL IPC 147,148A.BAIL	1	CHUNNU @ CHUNNU CHATTERJEE vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SRI ASHOK KUMAR SINGH (APP213)
212.	CR. MISC./18977/2017 A.BAIL IPC 420 & 3A.BAIL	1	JITENDRA PASWAN vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.SRI MUKESHWAR DAYAL (APP37)
213.	CR. MISC./18978/2017 A.BAIL IPC 302,307A.BAIL	1	ROKSHANA KHATOON @ ROKHSHANA KHATOON vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR ANAND	Mr.SRI HARENDRA PRASAD (APP96)
214.	CR. MISC./18981/2017 A.BAIL IPC 147,148A.BAIL	1	DURGA NAND YADAV @ DURGI YADAV & ORS vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI SATYA NAND SHUKLA (APP130)
215.	CR. MISC./18982/2017 A. BAIL 30,38,41 EA.BAIL	1	MANAN SINGH @ MANAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.KEDAR SINGH Mr.RAKESH KUMAR SHARMA	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
216.	CR. MISC./18983/2017 A.BAIL IPC 307,341A.BAIL	1	TUN TUN MANDAL @ TUNMA MANDAL vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.KUMAR MRITUNJAY	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
217.	CR. MISC./18985/2017 A. BAIL IPC 307,14A.BAIL	1	RAJU YADAV vs THE STATE OF BIHAR	Mr.RAMA KANT SINGH	Mr.SRI SUNIL KUMAR PANDEY (APP141)
218.	CR. MISC./19005/2017 A.BAIL 47A,47F EXCA.BAIL	1	RAVI KUMAR @ RAVI JAYASWAL vs THE STATE OF BIHAR	Mr.VINOD PANDEY Mr.PRAMOD KUMAR Mr.RUDAL SINGH	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
219.	CR. MISC./19011/2017 A.BAIL IPC 376,420A.BAIL	1	AJAY PASWAN vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)

220.	CR. MISC./19013/2017 A. BAIL IPC 115,12A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.AVNISH KUMAR SINGH Mr.SHASHI KUMAR	Mr.SRI ATAUR RAHMAN (APP191)
221.	CR. MISC./19018/2017 A.BAIL IPC 420,419A.BAIL	1	SEEMA KUMARI vs THE STATE OF BIHAR	Mr.VINOD PANDEY Mr.PRAMOD KUMAR Mr.RUDAL SINGH	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
222.	CR. MISC./19023/2017 A.BAIL IPC 498A,34A.BAIL	1	MD. NAZIR ANSARI @ NAZIR ANSARI @ NAZIRUDDIN ANSARI & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI KHURSHID ANWAR (APP192)
223.	CR. MISC./19026/2017 A. BAIL IPC 498A &A.BAIL	1	VIKASH KUMAR RAI vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR PANDEY Mr.RINKI KUMARI	Mr.SMT. ANITA KUMARI SINGH (APP161)
224.	CR. MISC./19027/2017 A. BAIL IPC 307,14A.BAIL	1	MD. ANWARUL vs THE STATE OF BIHAR	Mr.MD. SOBAN ASGHAR	Mr.SRI MURLIDHAR (APP110)
225.	CR. MISC./19028/2017 A.BAIL IPC 406A.BAIL	1	SHIV NANDAN SAHU vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI AJIT KUMAR (APP73)
226.	CR. MISC./19029/2017 A.BAIL IPC 498A & A.BAIL	1	PAPPU KUMAR vs STATE OF BIHAR & ANR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.SRI UMESHNAND PANDIT (APP187)
227.	CR. MISC./19032/2017 A. BAIL IPC 307,34A.BAIL	1	RANJEET KUMAR SINGH @ RANJEET SINGH & ORS vs THE STATE OF BIHAR	Mr.DHARMESH KUMAR SHRIVASTAVA Mr.RAVI SHANKAR GANGULI	Mr.SRI ASHARAF ANSARI (APP86)
228.	CR. MISC./19033/2017 A.BAIL IPC 498A & A.BAIL	1	ROHIT KUMAR BHAGAT @ ROHIT KUMAR vs STATE OF BIHAR & ANR	Mr.PRAHALAD KUMAR BHAGAT Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.SRI RAMCHANDRA SINGH (APP51) Mr.RAJ KUMAR Mr.RAJNISH KUMAR
229.	CR. MISC./19034/2017 A. BAIL IPC 498A,3A.BAIL	1	REETA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.SHASHI SHEKHAR SHARMA Mr.ASHOK KUMAR	Mr.SMT. RENUKA RATNAKAR (APP125)
230.	CR. MISC./19035/2017 A.BAIL IPC 302,201A.BAIL	1	SHATRUGHAN RAI @ BHUWALI @ BHUWALI RAI vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.SRI BHARAT BHUSHAN (APP156)
231.	CR. MISC./19036/2017 A. BAIL IPC 307,14A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR SINHA Mr.RAJU SHEKHAR	Mr.SRI NAGENDRA PRASAD (APP169)
232.	CR. MISC./19038/2017 A.BAIL IPC 307,147A.BAIL	1	RATAN YADAV vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.DHANANJAY KUMAR SINGH	Mr.SMT. MEENA SINGH (APP166)
233.	CR. MISC./19042/2017 A.BAIL IPC 376,511A.BAIL	1	GURU CHARAN YADAV @ GURU CHAND YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SRI S.M. RAHMAN (APP57)
234.	CR. MISC./19044/2017 A.BAIL IPC 341,323A.BAIL	1	MEERA DEVI & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
235.	CR. MISC./19047/2017 A.BAIL IPC 409,406A.BAIL	1	MD. MASHALEUDDIN @ MD. MASLEHUDDIN vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.SRI DILIP KUMAR (APP19)
236.	CR. MISC./19049/2017 A.BAIL IPC 420,406A.BAIL	1	PAWAN KUMAR vs THE STATE OF BIHAR	Mr.BHARAT BHUSHAN	Mr.SMT. REENA SINHA (APP163)
237.	CR. MISC./19050/2017 A.BAIL IPC 354A,32A.BAIL	1	MD. MAHFOOZ ALAM & ORS vs THE STATE OF BIHAR	Mr.FAKHRUDDIN ALI AHMAD	Mr.SMT. ANITA KUMARI (APP239)
238.	CR. MISC./19051/2017 A.BAIL IPC 307,341A.BAIL	1	BUDHDEV RAY @ HIMANSHU KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR TIWARY	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
239.	CR. MISC./19052/2017 A. BAIL IPC 420,34A.BAIL	1	RAJ BALLABH SHARMA vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI BINOD KUMAR 3 (APP89)
240.	CR. MISC./19056/2017 A. BAIL IPC 341,32A.BAIL	1	ROHIT MISHRA @ ROHIT KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.SRI UDAY CHAND PRASAD (APP145)
241.	CR. MISC./19057/2017 A.BAIL IPC 406,420A.BAIL	1	ARINDAM BAKSHI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.SRI BHARAT BHUSHAN (APP156)
242.	CR. MISC./19059/2017 A.BAIL IPC 448,341A.BAIL	1	SAJAAD MIAN @ MD. SAJJAD MIAN vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.MD. ARIF (APP105)
243.	CR. MISC./19060/2017 A.BAIL IPC 363,366A.BAIL	1	SUBHAM KUMAR vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI PARMANAND PRASAD (APP116)
244.	CR. MISC./19065/2017 A. BAIL IPC 498A,3A.BAIL	1	PRABHASH SINGH vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR	Mr.SRI NARENDRA KUMAR SINGH (APP150)
245.	CR. MISC./19070/2017 A.BAIL IPC 341,323A.BAIL	1	NAKUL RAJAK & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.SRI AMRENDRA PRASAD (APP77)
246.	CR. MISC./19074/2017 A.BAIL IPC 307,147A.BAIL	1	DAYANAND MANDAL @ DAYANAND MANAL @ SADANAND MANDAL & ORS vs THE STATE OF BIHAR	Mr.SAKET TIWARY	Mr.SRI NAND KUMAR (APP154)
247.	CR. MISC./19078/2017 A. BAIL IPC 498A,4A.BAIL	1	ANIL KUMAR BHAGAT @ ANIL BHAGAT vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SRI RAMESH CHANDRA (APP54)

248.	CR. MISC./19082/2017 A. BAIL IPC 406,42A.BAIL	1	GUDDU GOPE vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.DEEPAK KUMAR Mr.RAJESH SINHA Mr.CHANDAN KUMAR SINGH	Mr.SRI KANHAIYA KISHORE (APP100) Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA
249.	CR. MISC./19083/2017 A. BAIL IPC 307,14A.BAIL	1	MD. RAHAMTULLA QURAISHI @ REHAMTULLA QURESHI & ORS vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.SMT. REENA SINHA (APP163)
250.	CR. MISC./19084/2017 A.BAIL IPC 363,366A.BAIL	1	LALITA DEVI vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
251.	CR. MISC./19085/2017 A. BAIL IPC 498A,3A.BAIL	1	SRI NIWASH RAM @ SRI NAWAS RAM vs STATE OF BIHAR & ANR	Mr.SADA NAND ROY	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
252.	CR. MISC./19086/2017 A. BAIL IPC 376A.BAIL	1	MITHILESH KAMAT vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SMT SANGEETA SHARMA (APP58)
253.	CR. MISC./19087/2017 A.BAIL IPC 302,34,A.BAIL	1	TANUJA KUMARI vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.NAVIN ANAND	Mr.SMT. SUMAN KUMARI SINGH (APP164)
254.	CR. MISC./19088/2017 A.BAIL IPC 498A,30A.BAIL	1	SHIVGANGA DEVI & ORS vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SRI DINESH SINGH (APP21)
255.	CR. MISC./19089/2017 A. BAIL IPC 302,34A.BAIL	1	RAMJI PANDEY vs THE STATE OF BIHAR	Mr.BRIJ BIHARI TIWARY Mr.LALAN KUMAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
256.	CR. MISC./19091/2017 A. BAIL IPC 307,34A.BAIL	1	NEPO SAH vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI NARENDRA KUMAR SINGH (APP150)
257.	CR. MISC./19092/2017 A. BAIL IPC 307,44A.BAIL	1	RAM BABU PASWAN & ORS vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI AJAY KUMAR - 2 (APP71)
258.	CR. MISC./19097/2017 A. BAIL IPC 341,32A.BAIL	1	DINESH SAHANI @ BILLA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.KUMAR KAUSHLENDRA	Mr.SRI UDAY PRATAP SINGH (APP178)
259.	CR. MISC./19099/2017 A.BAIL IPC 13F,47FA.BAIL	1	GANESH PRASAD SAH vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158)
260.	CR. MISC./19100/2017 A.BAIL IPC 143,447A.BAIL	1	NARENDRA SINGH @ NARENDRA KUMAR SINGH @ MOHAN SINGH & ORS vs THE STATE OF BIHAR	Mr.JAGDISH PRASAD SINGH	Mr.SRI MADAN KUMAR (APP223)
261.	CR. MISC./7438/2017 A.BAIL IPC 409,420A.BAIL	8	MANTOON RAM @ MANTUN RAM & ANR vs STATE OF BIHAR & ANR	Smt.NIRMALA KUMARI Mr.SHYAMESHWAR DAYAL Mr.JEETENDRA NARAYAN Mr.AMIT NARAYAN	Mr.SMT. ANITA KUMARI (APP239) Mr.SATYA PRAKASHTRIPATHY

(AT 12.00 Noon)

FOR ORDERS

1.	CR. MISC./19927/2017 R. BAIL IPC 302,30R.BAIL-1	1	DASHRATH MANDAL @ DASHRATH PRASAD MANDAL vs THE STATE OF BIHAR	Mr.BHARAT LAL Mr.RABINDRA KUMAR	Mr.SRI SURESH PRASAD SINGH (APP230)
2.	CR. MISC./19930/2017 R.BAIL IPC 302,341R.BAIL-1	3	HARVIND KUMAR @ HARBIND KUMAR vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
3.	CR. MISC./19931/2017 R.BAIL IPC 406,419R.BAIL-1	3	DHARMENDRA ROY vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SMT. RITA VERMA (APP126)
4.	CR. MISC./19935/2017 R.BAIL IPC 302,307R.BAIL-1	1	MADAN SHARMA vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
5.	CR. MISC./19936/2017 R.BAIL IPC 498A,32R.BAIL-1	3	MD. SEHJAAD FAROOKI vs STATE OF BIHAR & ANR	Mr.SADA NAND ROY	Mr.MD. NAZIR ANSARI (APP106)
6.	CR. MISC./19938/2017 R.BAIL IPC 302,34 R.BAIL-1	1	SHASHI SHEKHAR @ SHASHI KUMAR @ SHASHI RANJAN SUMAN vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.PRIYANKA SINGH Mr.VAISHALI SINHA	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./9316/2017 R.BAIL IPC 498A,32R.BAIL-1	3	RAJA KUMAR SAH @ RAJA KUMAR vs STATE OF BIHAR & ANR	Mr.DEVENDRA KUMAR	Mr.SRI ANIL KUMAR SINGH 1 (APP232) Mr.BIJAY KUMAR PANDEY

FOR ADMISSION

1.	CR. MISC./14773/2017 R.BAIL IPC 41 EXCIR.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.YOGENDRA KR. SINGH(APP)
2.	CR. MISC./22478/2016 R.BAIL 20B,(1),22 R.BAIL-1	6	PAPPU SAH vs THE STATE OF BIHAR	Mr.RADHA MOHAN SINGH	Mr.L.K. SHARMA (APP)
3.	CR. MISC./53304/2016 R.BAIL IPC 376,323R.BAIL-1	5	MD. ASRAT @ MD. ASRAF vs THE STATE OF BIHAR	Mr.BIMAL KUMAR	Mr.SRI SATYAVARAT VERMA (APP171)
4.	CR. MISC./7103/2017 R. BAIL IPC 395R.BAIL-1	5	VAKIL RAI & ANR vs THE STATE OF BIHAR	Mr.BHOLA KUMAR	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129) Mr.MANOJ KUMAR PANDEY

5.	CR. MISC./9635/2017 R.BAIL 7,13(2),13(R.BAIL-1	4	RANJEET PRASAD SINGH @ RANJIT PRASAD SINGH vs THE STATE OF BIHAR THROUGH VIGILANCE, BIHAR, PATNA	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.RAMAKANT SHARMA (L.O., INC., VIGILANCE)
6.	CR. MISC./11027/2017 R.BAIL IPC 302,34,R.BAIL-1	3	BALESHWAR CHOUDHARY vs THE STATE OF BIHAR	Mr.BHARAT LAL Mr.RABINDRA KUMAR	Mr.SRI ASHOK KUMAR SINGH (APP213)
7.	CR. MISC./11115/2017 R. BAIL IPC 302,14R.BAIL-1	4	BINESH YADAV vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR	Mr.SRI AMIT KUMAR RAKESH (APP179)
8.	CR. MISC./11535/2017 R.BAIL IPC 302,363R.BAIL-1	4	MUKESH KUMAR @ MUKESH PAL vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SMT RENU KUMARI (APP160) Mr.JYOTI SHANKAR
9.	CR. MISC./11575/2017 R.BAIL IPC 302,120R.BAIL-1	3	RAJ KISHORE RAI @ JHOTAHANA @ BILARIYA vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
10.	CR. MISC./13438/2017 R. BAIL IPC 304B,2R.BAIL-1	3	SANTOSH YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.KALPNA KUSUM	Mr.SRI DASHRATH MEHTA (APP157) Mr.PRAMOD KUMAR Mr.RUDAL SINGH
11.	CR. MISC./14632/2017 R.BAIL IPC 302,364R.BAIL-1	1	TULSI MANDAL vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SRI MUSTAQUE ALAM (APP36)
12.	CR. MISC./14636/2017 R. BAIL IPC 302,14R.BAIL-1	1	VICKY YADAV vs THE STATE OF BIHAR	Mr.MANENDRA KUMAR SINHA Mr.NAND KISHOR Mr.ANIRUDH KUMAR	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
13.	CR. MISC./14640/2017 R.BAIL IPC 498A,30R.BAIL-1	1	ARUN SINGH vs THE STATE OF BIHAR	Mr.ANANT KUMAR PANDEY Mr.ASHOK KUMAR SINGH	Mr.SMT. VEENA RANI PRASADD. (APP68)
14.	CR. MISC./14647/2017 R.BAIL IPC 272,273R.BAIL-1	1	SHANKAR SHARMA vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI MATLOOB RAB (APP34)
15.	CR. MISC./14649/2017 R. BAIL IPC 302,14R.BAIL-1	1	MANOJ BHUIYAN vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.SRI MADHURANAND JHA (APP102)
16.	CR. MISC./14650/2017 R.BAIL 21,22 NDPS R.BAIL-1	1	SARTHI BISHWAS vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.RAJNISH KUMAR Mr.VIJAY KUMAR	Mr.SRI DILIP KUMAR (APP19)
17.	CR. MISC./14652/2017 R. BAIL IPC 420,40R.BAIL-1	1	DILIP KUMAR vs STATE OF BIHAR & ANR	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH Mr.ABHIPRAV SINGH	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
18.	CR. MISC./14654/2017 R.BAIL IPC 114,290R.BAIL-1	1	RAHUL KUMAR CHANDRA vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR SINGH	Mr.SRI NIRMAL KUMAR SINHA (APP199)
19.	CR. MISC./14655/2017 R.BAIL IPC 385,387R.BAIL-1	1	MD. NEHAL vs THE STATE OF BIHAR	Mr.SANJAY KUMAR MISHRA Mr.ASHOK KUMAR	Mr.SRI S. EHTESHAMUDDIN (APP56)
20.	CR. MISC./14657/2017 R.BAIL IPC 461,379R.BAIL-1	1	PAPPU SHARMA vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.SRI RAM ANURAG SINGH (APP227)
21.	CR. MISC./14660/2017 R. BAIL IPC 307,34R.BAIL-1	1	VISHAL PASWAN vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
22.	CR. MISC./14663/2017 R.BAIL IPC 379,411R.BAIL-1	1	GORELAL SAH vs THE STATE OF BIHAR	Mr.RAM NIWAS PRASAD	Mr.SRI NAGENDRA PRASAD (APP169)
23.	CR. MISC./14666/2017 R.BAIL IPC 366A,34R.BAIL-1	1	BIPIN RAJBANSHI vs THE STATE OF BIHAR	Mr.RAJESH RANJAN KUMAR	Mr.SRI MURLIDHAR (APP110)
24.	CR. MISC./14674/2017 R.BAIL IPC 307,341R.BAIL-1	1	NESAR ANSARI vs THE STATE OF BIHAR	Mr.PARWEJ KHAN	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
25.	CR. MISC./14677/2017 R.BAIL IPC 307,341R.BAIL-1	1	SHRI BHAGAWAN SINGH @ SRI BHAGWAN SINGH vs THE STATE OF BIHAR	Mr.MD. ATAUL HAQUE	Mr.SRI AMITESH KUMAR (APP8)
26.	CR. MISC./14686/2017 R.BAIL IPC 307,34 R.BAIL-1	1	ABHISHEK KUMAR @ ABHISHEK SINGH vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.SRI ARUN KUMAR (APP82)
27.	CR. MISC./14689/2017 R. BAIL IPC 302,1R.BAIL-1	1	MOTI YADAV vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SRI DILIP KUMAR (APP19)
28.	CR. MISC./14690/2017 R. BAIL IPC 376,51R.BAIL-1	1	SANJAY RAI vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI UDAY PRATAP SINGH (APP178)
29.	CR. MISC./14692/2017 R. BAIL 30A EXCISR.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.AMAR NATH SINGH Mr.MUKESH KUMAR JHA	Mr.DR. AJEET KUMAR (APP94)
30.	CR. MISC./14693/2017 R.BAIL IPC 420,406R.BAIL-1	1	RANJIT KUMAR RAI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.SRI ATUL CHANDRA (APP12)

31.	CR. MISC./14694/2017 R.BAIL 30A EXCISE R.BAIL-1	1	SANJAY SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.SRI PARMESHWAR MEHTA (APP42)
32.	CR. MISC./14695/2017 R. BAIL IPC 363,36R.BAIL-1	1	PRABHU RAI vs THE STATE OF BIHAR	Mr.HEMANT KUMAR SHARAN Mr.KAMALA KANT TIWARY Mr.KUNDAN KUMAR	Mr.MD. ARIF (APP105)
33.	CR. MISC./14696/2017 R.BAIL IPC 273 & 3R.BAIL-1	1	RATAN KUMAR vs THE STATE OF BIHAR	Mr.BHOLA KUMAR Mr.NAVIN KUMAR SINHA	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
34.	CR. MISC./14699/2017 R.BAIL IPC 272,273R.BAIL-1	1	MD. ASFAK ANSARI @ MD. ASFAQUE ANSARI vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
35.	CR. MISC./14703/2017 R.BAIL IPC 366A,37R.BAIL-1	1	CHINTU KUMAR & ORS vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.ROHIT KUMAR	Mr.SRI SADANAND PASWAN (SPP246)
36.	CR. MISC./14705/2017 R.BAIL IPC 188,420R.BAIL-1	1	KRISHN NANDAN GUPTA vs THE STATE OF BIHAR THROUGH VIGILANCE, BIHAR, PATNA	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.RAMAKANT SHARMA(L.O.,INC.,VIGILANCE)
37.	CR. MISC./14706/2017 R.BAIL IPC 323,376R.BAIL-1	1	NAUSHAD ANSARI vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.SRI RAJBALLABH SINGH (APP122)
38.	CR. MISC./14709/2017 R.BAIL IPC 302,120R.BAIL-1	1	LATTU SHARMA vs THE STATE OF BIHAR	Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR	Mr.SRI NARSINGH TANTI (APP111)
39.	CR. MISC./14711/2017 R.BAIL IPC 307,447R.BAIL-1	1	SRI NARAYAN SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI BRAJ KISHORE PRASAD (APP90)
40.	CR. MISC./14712/2017 R. BAIL IPC 307,14R.BAIL-1	1	UPENDRA SINGH vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.SRI LALAN KUMAR (APP224) Mr.SANJAY KUMAR SINGH Mr.DIPAK KUMAR Mr.ASHUTOSH KUMAR Mr.MADHURESH SINGH
41.	CR. MISC./14713/2017 R.BAIL IPC 364,34R.BAIL-1	1	GAUTAM YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR YADAV	Mr.SMT. ASHA DEVI (APP85)
42.	CR. MISC./14718/2017 R.BAIL IPC 364,201R.BAIL-1	1	SUBHAN MIYAN @ SUBAHAN MIYAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.SANJEEV KUMAR @ DEEPAK SAHAY	Mr.SRI AJIT KUMAR (APP73)
43.	CR. MISC./14720/2017 R. BAIL IPC 498A,3R.BAIL-1	1	UTTAM PANJIYARA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.SAJEEV KUMAR @ DEEPAK SAHAY	Mr.SRI AJIT KUMAR (APP73)
44.	CR. MISC./14723/2017 R.BAIL IPC 363,366R.BAIL-1	1	RAJENDRA SAH vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.SMT PUSHPA SINHA (APP45) Mr.AMARDEEP Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD
45.	CR. MISC./14729/2017 R.BAIL IPC 272,273R.BAIL-1	1	JAMUN SAHNI vs THE STATE OF BIHAR	Mr.JAI PRAKASH VERMA	Mr.SRI NAWAL KISHORE PRASAD (APP113)
46.	CR. MISC./14732/2017 R.BAIL IPC 272,273R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.SANJAY PARASMANI Mr.MARUTH NATH ROY	Mr.SMT SANGEETA SHARMA (APP58)
47.	CR. MISC./14733/2017 R. BAIL IPC 307,14R.BAIL-1	1	BIDESHI NUT vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI AHTASH ALI KHAN (APP4)
48.	CR. MISC./14735/2017 R.BAIL IPC 304B,20R.BAIL-1	1	BULAKI DEVI @ RAM SAKHI DEVI vs THE STATE OF BIHAR	Smt.NIRMALA KUMARI Mr.SHYAMESHWAR DAYAL Mr.AMIT NARAYAN	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
49.	CR. MISC./14736/2017 R. BAIL IPC 467,46R.BAIL-1	1	GOKHUL SAH @ GOKUL SAH & ANR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR	Mr.SRI ANIL KUMAR (APP78)
50.	CR. MISC./14738/2017 R. BAIL IPC 302,36R.BAIL-1	1	KAMAL NARAYAN PANDEY @ KISTO vs THE STATE OF BIHAR	Mr.RAJESH KUMAR MISHRA Mr.SOURENDRA PANDEY	Mr.SRI S. EHTESHAMUDDIN (APP56)
51.	CR. MISC./14739/2017 R.BAIL 20,22 NDPS R.BAIL-1	1	MD. GAYAS UDDIN @ GAYAS UDDIN vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ANJANI KUMAR SINHA Mr.ASHOK KUMAR	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
52.	CR. MISC./14741/2017 R.BAIL 47(A)(E) EXR.BAIL-1	1	PANO DEVI vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI AMRENDRA PRASAD (APP77)
53.	CR. MISC./14744/2017 R.BAIL IPC 272,273R.BAIL-1	1	BHIM SINGH vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA Mr.SHIV KUMAR Mr.KAMALDEO KR. SHUKLA	Mr.SRI SANJAY KUMAR TIWARY (APP128)
54.	CR. MISC./14747/2017 R. BAIL 30A,F ,37DR.BAIL-1	1	SANJAY MEHTA vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH	Mr.SRI AKBAR ALI (APP7)
55.	CR. MISC./14748/2017 R.BAIL IPC 379,411R.BAIL-1	1	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI ANANT KUMAR (APP237)

56.	CR. MISC./14752/2017 R.BAIL IPC 272,273R.BAIL-1	1	JOKHU SINGH @ JAKU SINGH & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH	Mr.SRI AKHILESHWAR DAYAL (APP74)
57.	CR. MISC./14754/2017 R. BAIL IPC 395,39R.BAIL-1	1	MRITUNJAY KUMAR SINGH @ CHHOTU vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SRI SANJAY KUMAR PANDEY (APP222)
58.	CR. MISC./14757/2017 R. BAIL IPC 272,27R.BAIL-1	1	SATYA KUMAR SHARMA @ SATYA SHARMA vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI MATLOOB RAB (APP34)
59.	CR. MISC./14761/2017 R. BAIL IPC 272,27R.BAIL-1	1	MD. RAJA RAIN vs THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.PRAMOD KUMAR PRASAD SINGH	Mr.SRI NAVIN KUMAR PANDEY (APP112)
60.	CR. MISC./14762/2017 R.BAIL IPC 307,341R.BAIL-1	1	SUSHANT KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.MONIKA	Mr.SRI NAWAL KISHORE PRASAD (APP113)
61.	CR. MISC./14765/2017 R. BAIL IPC 356,37R.BAIL-1	1	GUDDU SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.SRI UMANATH MISHRA (APP234)
62.	CR. MISC./16923/2017 R.BAIL IPC 376 & 4R.BAIL-1	1	NOOR ALAM vs THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH Mr.RAJU KUMAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
63.	CR. MISC./16927/2017 R.BAIL IPC 147,341R.BAIL-1	1	RAVINDRA THAKUR @ NABINDRA vs THE STATE OF BIHAR	Mr.ALOK KUMAR SINGH	Mr.DR. AJEET KUMAR (APP94)
64.	CR. MISC./16934/2017 R.BAIL IPC 420,471R.BAIL-1	1	RANA GAURAV SINGH @ DHINUA @ DHANANJAY vs THE STATE OF BIHAR	Mr.SANJIV KUMAR SINGH	Mr.SRI MUSTAQUE ALAM (APP36)
65.	CR. MISC./16941/2017 R.BAIL IPC 304B,34R.BAIL-1	1	PINTU KUMAR vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SRI SHYAM KUMAR SINGH (APP138)
66.	CR. MISC./16943/2017 R.BAIL IPC 30A EXCR.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SMT. SUCHETA YADAV (APP140)
67.	CR. MISC./16948/2017 R.BAIL IPC 304B,20R.BAIL-1	1	ANANDI SINGH vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.SHASHANK SHEKHAR	Mr.SRI RAJENDRA PRASAD NAT (APP123)
68.	CR. MISC./16949/2017 R.BAIL IPC 25(1-B)R.BAIL-1	1	RAJU SINGH RATHOUR @ SURENDRA NARAYAN SINGH vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI RAJENDRA PRASAD NAT (APP123)
69.	CR. MISC./16958/2017 R.BAIL IPC 304B,20R.BAIL-1	1	BIPUL TIWARI vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.SRI RAJBALLABH SINGH (APP122)
70.	CR. MISC./16963/2017 R. BAIL IPC 414R.BAIL-1	1	KULSUM KHATOON vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI SATYENDRA PRASAD (APP133)
71.	CR. MISC./16965/2017 R. BAIL IPC 384,34R.BAIL-1	1	MONARIK YADAV @ MUNDRIKA YADAV @ JARLAHWA @ MUNIRAK YADAV vs THE STATE OF BIHAR	Mr.ARUN KUMAR ARUN Mr.DSHIRENDRA KUMAR TRIVEDI	Mr.SRI UDAY CHAND PRASAD (APP145)
72.	CR. MISC./16966/2017 R.BAIL IPC 304B,20R.BAIL-1	1	CHANDESHWAR PANDIT vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.PANKAJ KUMAR	Mr.SRI NITYANAND (APP114)
73.	CR. MISC./16968/2017 R.BAIL IPC 30A,38,R.BAIL-1	1	JITAN SINGH vs THE STATE OF BIHAR	Mr.SATYA PRAKASH	Mr.SRI NARSINGH TANTI (APP111)
74.	CR. MISC./16972/2017 R. BAIL IPC 461,3R.BAIL-1	1	PRAMOD MANJHI vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SMT. SUCHETA YADAV (APP140)
75.	CR. MISC./16974/2017 R.BAIL 30A EXCISE R.BAIL-1	1	MD. RAHUL & ANR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
76.	CR. MISC./16975/2017 R.BAIL IPC 392R.BAIL-1	1	MUKESH YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.MONIKA	Mr.SRI RAJBALLABH SINGH (APP122)
77.	CR. MISC./16978/2017 R. BAIL 8,20B(II)R.BAIL-1	1	NAND KISHORE SINGH vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, ECONOMIC OFFENCE, BIHAR, PATNA	Mr.MANOJ KUMAR Mr.NIVEDITA NIRVIKAR	Mr.V. N. P. SINHA(EOU)UNIT
78.	CR. MISC./16980/2017 R. BAIL IPC 379,4R.BAIL-1	1	RANJEET KUMAR vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
79.	CR. MISC./16984/2017 R. BAIL 8,20(B)(IIR.BAIL-1	1	VIKASH KUMAR @ VIKASH KR. @ OM PRAKASH vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.SRI MURLIDHAR (APP110)
80.	CR. MISC./16989/2017 R. BAIL IPC 272,27R.BAIL-1	1	SAHEB MANJHI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.SRI SUNIL KUMAR PANDEY (APP141)
81.	CR. MISC./16990/2017 R.BAIL IPC 363,366R.BAIL-1	1	AVINASH KUMAR @ AVINASH RAI vs THE STATE OF BIHAR	Mr.RANA ISHWAR CHANDRA Mr.KAUSHAL KUMAR	Mr.SRI PANCHANAND PANDIT (APP115)

82.	CR. MISC./17191/2017 R.BAIL 30A EXCISE R.BAIL-1	3	SUDHIR KUMAR vs THE STATE OF BIHAR	Mr.JAY RAM PRASAD Mr.NIRANJAN KUMAR SINGH	Mr.SMT. RENUKA RATNAKAR (APP125)
83.	CR. MISC./18975/2017 R. BAIL 13,17,20 UR.BAIL-1	1	SAJAN RAI @ SAJAN RAJBHAR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.ANAMIKA SINHA	Mr.SRI GOPESH KUMAR (APP26)
84.	CR. MISC./19006/2017 R.BAIL IPC 302,363R.BAIL-1	1	GOPAL KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.SOURENDRA PANDEY Mr.RAJESH KUMAR MISHRA	Mr.SRI PARMANAND PRASAD (APP116)
85.	CR. MISC./19007/2017 R.BAIL IPC 395,397R.BAIL-1	1	NARAYAN YADAV vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.SRI AHTASH ALI KHAN (APP4)
86.	CR. MISC./19008/2017 R. BAIL IPC 272,27R.BAIL-1	1	BHUPESH KUMAR SHARMA vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
87.	CR. MISC./19009/2017 R. BAIL IPC 395R.BAIL-1	1	SUNIL MISTRY vs THE STATE OF BIHAR	Mr.SATYA VEER Mr.SANJAY KUMAR JHA	Mr.SRI BISHESHWAR RAM (APP18)
88.	CR. MISC./19010/2017 R.BAIL 30A,38,41 ER.BAIL-1	1	RAUSHAN KUMAR @ CHUNNU vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.SRI SURENDRA PRASAD SINGH (APP143)
89.	CR. MISC./19012/2017 R.BAIL IPC 392R.BAIL-1	1	CHHOTU KUMAR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI UMESH LAL VERMA (APP146)
90.	CR. MISC./19014/2017 R. BAIL IPC 302,3R.BAIL-1	1	RAVI KUMAR @ VIKASH KUMAR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.MR. MANOJ KUMAR (APP168)
91.	CR. MISC./19015/2017 R.BAIL IPC 302,34R.BAIL-1	1	BAIDYA NATH MAHATO vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
92.	CR. MISC./19019/2017 R.BAIL IPC 304BR.BAIL-1	1	SRI NIWASH GUPTA vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.SRI MADHURANAND JHA (APP102) Mr.MAHESHWAR DHAR DWIVEDI
93.	CR. MISC./19020/2017 R. BAIL IPC 420 & R.BAIL-1	1	SATYENDRA SINGH vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
94.	CR. MISC./19021/2017 R.BAIL IPC 302,120R.BAIL-1	1	AMIT KUMAR SINHA @ AMRIT RAJ ANAND @ AMIT LALA vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN	Mr.SRI JITENDRA KUMAR SINGH (APP98)
95.	CR. MISC./19022/2017 R. BAIL IPC 420 &R.BAIL-1	1	AMOD KUMAR SINGH vs THE STATE OF BIHAR	Mr.BRAJESH KUMAR Mr.RAGHWENDRA PRATAP SINGH Mr.KAMLESH KUMAR SINGH	Mr.SRI ABHAY KUMAR - 1 (APP186)
96.	CR. MISC./19024/2017 R.BAIL 8,20(C) NDPR.BAIL-1	1	MUNNA RAI vs STATE OF BIHAR & ANR	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.SRI JAI NARAIN THAKUR (APP184)
97.	CR. MISC./19025/2017 R.BAIL IPC 272,273R.BAIL-1	1	SINTU BHAR & ANR vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.MANOJ KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
98.	CR. MISC./19030/2017 R.BAIL IPC 302R.BAIL-1	1	JAWADUL @ JAWARUL vs THE STATE OF BIHAR	Mr.AJAY KUMAR Mr.MD. MANZER KARIM	Mr.SRI SATYAVARAT VERMA (APP171)
99.	CR. MISC./19031/2017 R. BAIL IPC 363,36R.BAIL-1	1	AWADESH SINGH @ AWADHESH SINGH vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.SHAFIUR RAHMAN	Mr.SRI RAM ANURAG SINGH (APP227)
100.	CR. MISC./19037/2017 R.BAIL IPC 498A,37R.BAIL-1	1	PARAS SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.SMT. INDU BALA PANDEY (APP27)
101.	CR. MISC./19039/2017 R.BAIL 30A EXCISE R.BAIL-1	1	JAIKY KUMAR @ JAIKY KUMAR VERMA vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SMT. RENUKA RATNAKAR (APP125)
102.	CR. MISC./19041/2017 R. BAIL IPC 379,41R.BAIL-1	1	HASAN ALI vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SRI CHAUBEY JAWAHAR (APP158)
103.	CR. MISC./19043/2017 R.BAIL IPC 376,313R.BAIL-1	1	MD. ARMAN vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.SRI NARENDRA KUMAR SINGH (APP150)
104.	CR. MISC./19045/2017 R. BAIL IPC 302,14R.BAIL-1	1	MOHAN YADAV vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH Mr.HEMANT KUMAR SHARAN	Mr.SRI SURENDRA KUMAR (APP190)
105.	CR. MISC./19046/2017 R.BAIL IPC 304B,34R.BAIL-1	1	MANOJ YADAV vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
106.	CR. MISC./19048/2017 R. BAIL IPC 420,46R.BAIL-1	1	ARVIND KUMAR @ ARVIND KUMAR PAL @ ARVIND KUMAR PAUL vs STATE OF BIHAR & ANR	Mr.PRIYADARSHI MATRI SHARAN Mr.APURVA KUMAR	Mr.SRI BHARAT BHUSHAN (APP156)
107.	CR. MISC./19053/2017 R. BAIL 25(1-B)A,2R.BAIL-1	1	CHHOTI YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.SRI NITYANAND (APP114)
108.	CR. MISC./19054/2017 R.BAIL IPC 302,307R.BAIL-1	1	RAM SAGAR YADAV vs THE STATE OF BIHAR	Mr.RANJIT KUMAR YADAV	Mr.SMT. NIRMALA KUMARI (APP167)

109.	CR. MISC./19055/2017 R.BAIL IPC 376 & 4R.BAIL-1	1	RAM BAHADUR RAI vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.RAJEEV RANJAN	Mr.SRI NAND KUMAR (APP154)
110.	CR. MISC./19058/2017 R. BAIL IPC 147,14R.BAIL-1	1	SARDAR YADAV vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH	Mr.SMT. SUCHETA YADAV (APP140)
111.	CR. MISC./19061/2017 R. BAIL IPC 302,30R.BAIL-1	1	KRISHNA YADAV vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.SRI PARMANAND KUMAR (APP244)
112.	CR. MISC./19062/2017 R.BAIL IPC 363,366R.BAIL-1	1	MD. SHANNY vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.OBAIDUR RAHMAN	Mr.SRI CHAUBEY JAWAHAR (APP158)
113.	CR. MISC./19063/2017 R.BAIL IPC 366AR.BAIL-1	1	SANTOSH KUMAR @ BHOLA MEHTA vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
114.	CR. MISC./19064/2017 R. BAIL IPC 461,37R.BAIL-1	1	RAJ KISHORE KUMAR @ PRADHUMAN vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.PANKAJ KUMAR DUBEY Mr.DEEP ANSHUMAN	Mr.SRI ABHAY KUMAR - 1 (APP186)
115.	CR. MISC./19066/2017 R.BAIL IPC 392R.BAIL-1	1	ALOK KUMAR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
116.	CR. MISC./19067/2017 R.BAIL IPC 47,57 ER.BAIL-1	1	AKHILESH SINGH @ AKHILESHWAR KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR DUBEY	Mr.SRI RANA RANDHIR SINGH (APP209)
117.	CR. MISC./19068/2017 R. BAIL IPC 457,38R.BAIL-1	1	MD. MOIN @ HATTA vs THE STATE OF BIHAR	Mr.SUBHASH KUMAR JHA Mr.CHAUDHARY PREM KUMAR THAKUR	Mr.YOGENDRA KR. SINGH(APP)
118.	CR. MISC./19069/2017 R.BAIL IPC 302,147R.BAIL-1	1	MANGAL MANJHI vs THE STATE OF BIHAR	Ms.RASHMI KUMARI MANDILWAR Mr.NITYA NAND NEERAJ	Mr.SMT. NIRMALA KUMARI (APP167)
119.	CR. MISC./19071/2017 R. BAIL IPC 302,20R.BAIL-1	1	GULAM ANSARI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.NISHA SINGH	Mr.SRI SANJAY KUMAR (APP127)
120.	CR. MISC./19072/2017 R. BAIL 30A,37C EXR.BAIL-1	1	UPEN BHOKTA vs THE STATE OF BIHAR	Mr.FIROZ AHMAD	Mr.SMT PUSHPA SINHA (APP45)
121.	CR. MISC./19073/2017 R.BAIL IPC 302,341R.BAIL-1	1	VIJAY KUMAR @ VIJAY KUMAR YADAV vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
122.	CR. MISC./19075/2017 R. BAIL 30A EXCISR.BAIL-1	1	RABIN RISHIDEO vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SMT. GULNAR BEGAM (APP162)
123.	CR. MISC./19076/2017 R. BAIL 25(1-B)A,2R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.SAROJ KUMAR SINGH Mr.MANJEET MISHRA	Mr.SRI PARMANAND KUMAR (APP244)
124.	CR. MISC./19077/2017 R.BAIL IPC 302,379R.BAIL-1	1	RANJIT YADAV vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.DHANANJAY KUMAR SINGH	Mr.SRI DASHRATH MEHTA (APP157)
125.	CR. MISC./19079/2017 R. BAIL IPC 376,34R.BAIL-1	1	BARKAT ALI vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
126.	CR. MISC./19080/2017 R.BAIL 30A,36 EXCIR.BAIL-1	1	SANDEEP BHADANI @ SANDEEP RAI @ SANDEEP RAM vs THE STATE OF BIHAR	Mr.VINAY KUMAR	Mr.SMT. PUSHPA SINHA (APP121)
127.	CR. MISC./19081/2017 R. BAIL 30A EXCISER.BAIL-1	1	MITHILESH KUMAR @ MITHALESH KR PANDEY vs THE STATE OF BIHAR	Mr.RAVI BHUSHAN VERMA	Mr.SRI RAJENDRA PRASAD NAT (APP123)
128.	CR. MISC./19090/2017 R.BAIL 25(1-B)A,25R.BAIL-1	1	MD. PARWEJ @ PREMI vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.SRI ABHAY KUMAR ROY (APP229)
129.	CR. MISC./19093/2017 R.BAIL IPC 307,147R.BAIL-1	1	RAMASHISH @ RAMASHISH RAI & ANR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI SURENDRA PRASAD SINGH (APP143)
130.	CR. MISC./19094/2017 R.BAIL IPC 302,34 R.BAIL-1	1	ADHIR YADAV vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.AMIT KUMAR	Mr.SRI NAND KUMAR (APP154)
131.	CR. MISC./19095/2017 R. BAIL IPC 379R.BAIL-1	1	KAMLESH PASWAN @ SHEOCHANDRA PASWAN @ SHEOCHAND PASWAN vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.SADA NAND ROY	Mr.SRI GOPESH KUMAR (APP26)
132.	CR. MISC./19096/2017 R.BAIL IPC 307,147R.BAIL-1	1	PINTU KUMAR vs THE STATE OF BIHAR	Mr.VINOD SHANKER MODI Mr.MANOJ KUMAR SINGH	Mr.SMT. GULNAR BEGAM (APP162)
133.	CR. MISC./19793/2017 R. BAIL 30A EXCISER.BAIL-1	1	BALESHWAR RAI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.SANJEEV KUMAR @ DEEPAK SAHAY	Mr.SRI YOGENDRA KUMAR (APP200)
134.	CR. MISC./19794/2017 R.BAIL IPC 307,147R.BAIL-1	1	SAKET SINGH @ SAKET BIHARI SINGH vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.MONIKA	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
135.	CR. MISC./19795/2017 R. BAIL 30A EXCISER.BAIL-1	1	JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.SRI AMIT KUMAR RAKESH (APP179)

136.	CR. MISC./19799/2017 R. BAIL 341,447,35R.BAIL-1	1	AMITESH KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINHA Mr.SANTOSH KUMAR VERMA	Mr.SRI YOGENDRA KUMAR (APP200)
137.	CR. MISC./19810/2017 R. BAIL 30A EXCISER.BAIL-1	1	ARVIND KUMAR vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH Mr.ANIL KUMAR	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
138.	CR. MISC./19813/2017 R. BAIL IPC 302,30R.BAIL-1	1	INDAL SINGH & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.KUMAR DEVASHISH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
139.	CR. MISC./19814/2017 R. BAIL 30,37,38 ER.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	Mr.JAY RAM PRASAD Mr.NIRANJAN KUMAR SINGH	Mr.SRI SURESH PRASAD SINGH (APP230)
140.	CR. MISC./19821/2017 R.BAIL IPC 302,364R.BAIL-1	1	KAUSHAL YADAV vs THE STATE OF BIHAR	Mr.SIDHENDRA NARAYAN SINGH	Mr.SRI SHYAM BIHARI SINGH (APP173)
141.	CR. MISC./19822/2017 R.BAIL IPC 399,402R.BAIL-1	1	PINTU KUMAR @ LANGARA @ PINTU CHOUDHARY vs THE STATE OF BIHAR	Mr.GANESH PRASAD YADAV	Mr.SRI RAMESH CHANDRA (APP54)
142.	CR. MISC./19823/2017 R.BAIL IPC 379,411R.BAIL-1	1	RAKESH KUMAR YADAV vs THE STATE OF BIHAR	Mr.SHAMBHU PRASAD YADAV	Mr.SRI AMIT KUMAR RAKESH (APP179)
143.	CR. MISC./19825/2017 R.BAIL IPC 457,380R.BAIL-1	1	RAJ KUMAR DAS vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.ASHOK KUMAR	Mr.SRI UMANATH MISHRA (APP234)
144.	CR. MISC./19827/2017 R.BAIL IPC 498A,30R.BAIL-1	1	RAMOD RAM vs STATE OF BIHAR & ANR	Mr.VIKAS RATAN BHARTI Mr.RAVI SHANKAR	Mr.SRI RAM SUMIRAN ROY (APP240)
145.	CR. MISC./19828/2017 R.BAIL IPC 272,273R.BAIL-1	1	KULDIP KUMAR vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)
146.	CR. MISC./19830/2017 R. BAIL IPC 188,27R.BAIL-1	1	SUBODH RAM & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA	Mr.SRI ASHOK KUMAR (APP220)
147.	CR. MISC./19835/2017 R.BAIL IPC 436,34R.BAIL-1	1	RAVINDRA SINGH & ANR vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SRI NIRMAL KUMAR SINHA (APP199)
148.	CR. MISC./19839/2017 R. BAIL IPC 457,3R.BAIL-1	1	AJAY RAM @ AJAY PRASAD vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.JAI PRAKASH SINGH	Mr.SRI ASHOK KUMAR (APP220)
149.	CR. MISC./19842/2017 R. BAIL 30A EXCISR.BAIL-1	1	MAYA KAPAR vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
150.	CR. MISC./19847/2017 R.BAIL IPC 302 & 2R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.ANSUL Mr.ANUJ KUMAR	Mr.JITENDRA KR. SINGH-I
151.	CR. MISC./19853/2017 R. BAIL IPC 302R.BAIL-1	1	ROHIT CHOUDHARY vs THE STATE OF BIHAR	Mr.VIVEKANAND VIVEK Mr.DEBESH KUMAR PODDAR	Mr.SRI ANISH CHANDRA (APP183)
152.	CR. MISC./19860/2017 R. BAIL IPC 406,40R.BAIL-1	1	RAJANI DEVI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SMT. NIRMALA KUMARI (APP167)
153.	CR. MISC./19861/2017 R.BAIL IPC 302,201R.BAIL-1	1	GUDDU @ KARTIK KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
154.	CR. MISC./19868/2017 R.BAIL IPC 302,120R.BAIL-1	1	RAGINI DEVI vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI NAND KUMAR (APP154)
155.	CR. MISC./19869/2017 R. BAIL IPC 498A,3R.BAIL-1	1	MD. SHAHABUDDIN vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.KUMAR DILIP SINGH Mr.AVNISH KUMAR SINGH	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
156.	CR. MISC./19873/2017 R.BAIL 25(1- B)A,26R.BAIL-1	1	MAHENDRA SINGH vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
157.	CR. MISC./19875/2017 R.BAIL IPC 302,307R.BAIL-1	1	SK. MAHMOOD & ORS vs THE STATE OF BIHAR	Mr.SURYA PRAKASH Mr.SANJAY KUMAR Mr.SURENDRA KUMAR CHOUBEY	Mr.SRI SANJAY KUMAR (APP127)
158.	CR. MISC./19876/2017 R. BAIL IPC 413 & R.BAIL-1	1	BINDESHWARI SAW @ BINDESHWARI KR. MANDAL @ BINDESHWARI KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SAMIR KUMAR BHARTI	Mr.SMT. INDU BALA PANDEY (APP27)
159.	CR. MISC./19883/2017 R.BAIL IPC 302,307R.BAIL-1	1	BHARAT MANDAL vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.SRI BINOD KUMAR 3 (APP89)
160.	CR. MISC./19888/2017 R.BAIL IPC 302,307R.BAIL-1	1	ARJUN RAM vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
161.	CR. MISC./19894/2017 R.BAIL IPC 307,341R.BAIL-1	1	MD. ISLAM @ ISLAM vs THE STATE OF BIHAR	Mr.KEDAR JHA	Mr.SMT. MEENA SINGH (APP166)
162.	CR. MISC./19896/2017 R. BAIL IPC 376,51R.BAIL-1	1	BANTI KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI UDAY CHAND PRASAD (APP145)

163.	CR. MISC./19901/2017 R. BAIL IPC 419,42R.BAIL-1	1	RAM SEWAK PRASAD vs THE STATE OF BIHAR	Mr.KULANAND JHA Mr.NAGENDRA KUMAR	Mr.SRI SHYAM KUMAR SINGH (APP138)
164.	CR. MISC./19903/2017 R.BAIL IPC 8,20(B)R.BAIL-1	1	RAJIV KUMAR THAKUR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.SHIVJEE SINGH	Mr.SMT. SUCHETA YADAV (APP140)
165.	CR. MISC./19908/2017 R.BAIL IPC 467,468R.BAIL-1	1	ASHUTOSH KUMAR @ ASHUTOSH vs THE STATE OF BIHAR	Mr.RAMASHRAY ROY Mr.RANG NATH DWIWEDI	Mr.DR. INDIWAR KUMARI (APP22)
166.	CR. MISC./19909/2017 R.BAIL IPC 302,120R.BAIL-1	1	SUJEET KUMAR vs THE STATE OF BIHAR	Mr.PUSHPENDRA PRIYEDARSHI Mr.SHIVA SHANKAR PRASAD SINGH	Mr.SRI AKBAR ALI (APP7)
167.	CR. MISC./19911/2017 R.BAIL IPC 379,402R.BAIL-1	1	ABODH MAHTO vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN KUMAR Mr.SANTOSH CHANDRA BHASKAR	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)

(AFTER CHAMBER CASE)

TO BE MENTIONED

1.	CR. MISC./41483/2013 QUASHING(276C1/C2 QSH COMPLAIN FOR CONGN	7	VIJAY KUMAR MALLIK vs COMMISSIONER OF INCOME TAX & ANR	Mr.D.V.PATHY	Mr.HARSHWARDHAN PRASAD Mr.RISHI RAJ SINHA Mr.ARCHANA PRASAD

FOR ORDERS

1.	CR. MISC./19609/2017 QUASHING (341,323,C QSH OF ORDER OF COGN	1	UPENDRA RAI & ORS vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
2.	CR. MISC./19934/2017 QUASHING(228) CR.PQUASHING	3	KRISHNA SINGH vs STATE OF BIHAR & ANR	Mr.DHANANJAY MISHRA	Mr.SRI SADANAND PASWAN (SPP246)
3.	CR. MISC./19937/2017 QUASHING (302,34 IP OTHER UNCATEGORIZED	1	NAKUL PRASAD @ NAKUL YADAV vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.SAMIR KUMAR BHARTI	Mr.SRI NARENDRA KUMAR SINGH (APP150)
4.	CR. MISC./19939/2017 QUASHING(144)CR.P.J QSH OF ORDER OF EXEC	3	BINOD KUMAR CHOUDHARY vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR SINGH	Mr.SMT. ASHA DEVI (APP85)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./50148/2013 QUASHING(376,493)- QSH F.I.R. FOR CONGNIZ	12	BIKASH KUMAR TIWARI vs THE STATE OF BIHAR	Mr.SURESH PD SINGH NO.1	Mr.MAYANAND JHA (APP)
2.	CR. MISC./7667/2017 QUASHING (498A,494F QSH OF ORDER OF DISC	3	SHIV PATEL vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.SUBODH KUMAR	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
3.	CR. MISC./13853/2017 QUASHING(239 CR.PCQUASHING	4	AJAY KUMAR vs STATE OF BIHAR & ANR	Mr.RAJEEV KUMAR SINGH Mr.RAJESH KUMAR SINGH Mr.MUKESH KUMAR SINGH	Mr.SRI JHARKHANDI UPADHYAY (APP28)
4.	CR. MISC./13858/2017 QUASHING (166,506)B QSH OF THE ORDER OF	4	RANJEET KUMAR SAH vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA Mr.SHRINATH	Mr.SRI DILIP KUMAR (APP19)
5.	CR. MISC./14672/2017 QUASHING (364,34)IC QSH OF ORDER OF COGN	3	GAUTAM PRASAD BHUWANIA @ GAUTAM KUMAR BHUWANIA & ANR vs STATE OF BIHAR & ANR	Mr.REEBHA KUMARI	Mr.SRI NITYANAND (APP114)
6.	CR. MISC./16690/2017 QUASHING (498A,313A QSH OF F.I.R	4	NEERAJ KUMAR vs THE STATE OF BIHAR	Mr.SADANAND PASWAN	Mr.SRI AJAY KUMAR-1 (APP6)
7.	CR. MISC./16735/2017 QUASHING (323,380,QUASHING	4	RAM BALLAM SINGH @ RAJ BALLAV SINGH vs STATE OF BIHAR & ANR	Mr.NAVENDU KUMAR	Mr.SRI UMESHNAND PANDIT (APP187)

FOR ADMISSION

1.	CR. MISC./29539/2013 QUASHING (302,201,QUASHING	7	MITHILESH SINGH @ MITHILESH KUMAR SINGH @ MUNNA SINGH @ MUNNA & ANR. vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.PRAVIN KUMAR	Mr.M.DAYAL (APP)
2.	CR. MISC./41393/2013 QUASHING(468,465,4QS H COMPLAIN FOR CONGN	8	VIVEKANAND & ORS. vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR PANDEY Mr.RAJESH KUMAR	Mr.INDRA KUMAR SINGH(APP) Mr.VANDANA SINGH Mr.GAJENDRA KUMAR SINGH Mr.RADHA KRISHNA SINGH
3.	CR. MISC./41757/2013 QUASHING(239 CR.P.QUASHING	8	TULIKA VERMA & ORS vs STATE OF BIHAR & ANR	Mr.GYANENDRA KUMAR SHUKLA Mr.SANJEEV KUMAR Mr.SHAILESH KASHYAP Mr.NAGENDRA KUMAR	Mr.ANSUIYA JAISWAL(APP)
4.	CR. MISC./43906/2013 QUASHING(498A,323,QU ASHING	7	LAKHAN RAM @ RAM LAKHAN RAM & ORS. vs STATE OF BIHAR & ANR	Mr.HARISH KUMAR	Mr.SUNIL KUMAR PANDEY(APP)

5.	CR. MISC./43942/2013 QUASHING(220(3)/16QSH COMPLAIN FOR CONGN	12	M/S SHRI BIR ISPAT PVT. LTD. & ORS. vs THE UNION OF INDIA THROUGH THE REGISTRAR OF COMPANIES BIHAR & JHARKHAND	Mr.GAUTAM KUMAR KEJRIWAL Mr.ALOK KUMAR	Mr.N. A. SHAMSI (A.S.G.) Mr.MD.ANIS AKHTAR (CGC) Mr.RAKESH KUMAR SINHA (C.G.C.)
6.	CR. MISC./44070/2013 QUASHING(498A/406)QSH COMPLAIN FOR CONGN	11	SHAIL DEVI @ SHAIL SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.ANAND KISHORE CHOUDHARY Mr.MUKUL PRASAD	Mr.ANIL PD.SINGH (APP) Mr.ONKAR NATH
7. with	CR. MISC./44079/2013 QUASHING(323,417,4QUASHING	14	RAMESH DUIVEDI @ RAMESH KUMAR DUIVEDI & ORS vs STATE OF BIHAR & ANR	Mr.DHANNJAY KUMAR NO 2	Mr.ASHOK KR.SINGH-I(APP) Mr.BIMLESH KUMAR PANDEY
8.	CR. MISC./17134/2014 QUASHING(420)-IPC QUASHING	7	RAMESH KUMAR DUIVEDI vs STATE OF BIHAR & ANR	Mr.DHANNJAY KUMAR NO 2	Mr.SHYAM BIHARI SINGH(APP)
9.	CR. MISC./53879/2013 QUASHING(18(B) N.DQSH F.I.R. FOR CONGNIZ	5	JANARDAN MANDAL @ JALDHAR MANDAL vs THE STATE OF BIHAR	Mr.SUBODH PRASAD	Mr.KHURSHID ANWAR (APP)
10.	CR. MISC./53899/2013 QUASHING(147,323,3QSH COMPLAIN FOR OTHER	5	SUBASH TIWARI & ORS. vs STATE OF BIHAR & ANR	Mr.LOKESH KUMAR SINGH	Mr.ASHOK KR. SINGH 1(APP)
11.	CR. MISC./53924/2013 QUASHING (302,307,QSH F.I.R. FOR CONGNIZ	5	SITA RAM RAM & ORS vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.MURLIDHAR (APP) Mr.ASHOK KUMAR GUPTA
12.	CR. MISC./53932/2013 QUASHING (498A,323QSH COMPLAIN FOR CONGN	6	AVNISH KUMAR @ BABLU & ORS vs STATE OF BIHAR & ANR	Mr.BIRJU PRASAD	Mr.MANOJ KUMAR 1(APP) Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR SINGH
13.	CR. MISC./53939/2013 QUASHING(420/406/3QSH COMPLAIN FOR CONGN	5	SUNIL SHARMA vs STATE OF BIHAR & ANR	Mr.MITHILESH KUMAR	Mr.RAJENDRA PD. NAT (APP)
14.	CR. MISC./53945/2013 QUASHING (323,354,QSH F.I.R. FOR CONGNIZ	5	NAND LAL RAI & ORS. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.RAM SHANKAR DAS (APP)
15.	CR. MISC./53955/2013 QUASHING(376,323,5QSH F.I.R. FOR DISMISS	5	NIRPENDRA KUMAR JHA @ BHULAN JHA @ CHAND KUMAR JHA & ANR vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.AMIT KR. RAKESH (APP)
16.	CR. MISC./53960/2013 QUASHING(304)-IPCQSH F.I.R. FOR CONGNIZ	8	DR. BIBHA JHA vs STATE OF BIHAR & ANR	Mr.SUNIL PRASAD SINGH Mr.RAJEEVA ROY	Mr.NIRMALA KUMARI (APP)
17.	CR. MISC./53962/2013 QUASHING(467,468,4QSH COMPLAIN FOR OTHER	5	MD. ABU BAKR ARIF vs STATE OF BIHAR & ANR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.OBAIDUR RAHMAN	Mr.M.K.NIRALA (APP)
18.	CR. MISC./53963/2013 QUASHING(406,420)-QUASHING	9	SHAILENDRA LAL vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.KR. VIRENDRA NARAYAN (APP) Mr.BAJARANGI LAL
19.	CR. MISC./54016/2013 QUASHING(498A,34)-QSH F.I.R. FOR CONGNIZ	7	MARKENDAY MISHRA & ANR. vs STATE OF BIHAR & ANR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA	Mr.TAPESHWAR SHARMA(APP) Mr.ALOK KUMAR JHA
20.	CR. MISC./54017/2013 QUASHING(323,406,5QSH F.I.R. FOR DIRECT	5	ASHA DEVI & ANR. vs THE STATE OF BIHAR	Mr.SITA RAM SHARAN Mr.SAROJ KUMAR SHARMA	Mr.M.DAYAL(APP)
21.	CR. MISC./54020/2013 QUASHING(164 CR.P.QSH F.I.R. FOR OTHERS	6	JINNI KHATOON vs THE STATE OF BIHAR & ORS	Mr.MD. HELAL AHMAD Mr.MD. ANJUM AKHTER	Mr.SHYAM KUMAR SINGH(APP)
22.	CR. MISC./54022/2013 QUASHING(323,384,5QSH F.I.R. FOR DISCHAR	5	SAMTA SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR PANDEY	Mr.ASHA DEVI(APP)
23.	CR. MISC./54024/2013 QUASHING(307/34,32QSH F.I.R. FOR CONGNIZ	5	SURESH CHANDRA SHARMA vs STATE OF BIHAR & ANR	Mr.PRABHAKAR SINGH	Mr.RITA VERMA (APP)
24.	CR. MISC./54026/2013 QUASHING (144,379)QSH F.I.R. FOR OTHERS	5	DIN DAYAL SAH vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.RENU KUMARI (APP)
25.	CR. MISC./54031/2013 QUASHING(384,341)-QSH COMPLAIN FOR CONGN	5	JITENDRA KUMAR SINHA & ANR vs STATE OF BIHAR & ANR	Mr.PRABHAT RANJAN SINGH	Mr.DR. RABINDRA KUMAR (APP)
26.	CR. MISC./54033/2013 QUASHING (323,342,QUASHING	7	RAJESH BAHADUR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.TRIBHUWAN NARAYAN	Mr.RAM NARESH ROY(APP) Mr.TEJ PRATAP SINGH
27.	CR. MISC./54034/2013 QUASHING(147 CR.P.QUASHING	5	YAMUNA DEVI vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR	Mr.SANJAY KR. SINGH (APP) Mr.VIVEKANAND JHA Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA
28.	CR. MISC./54038/2013 QUASHING(363,366,3QSH F.I.R. FOR OTHERS	5	ATISH SHRI GYAN vs STATE OF BIHAR & ANR	Mr.NAGENDRA UPADHYAY Mr.ASHWANI KUMAR TIWARY	Mr.AWADHESH KR. SINGH(APP)

29.	CR. MISC./54043/2013 QUASHING(245 CR.P.QSH COMPLAIN. FOR DISC	5	BINOD KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.DURGESH NANDAN	Mr.NAJIR ANSARI (APP)
30.	CR. MISC./54047/2013 QUASHING (420,467,QSH F.I.R. FOR CONGNIZ	5	MD. ISLAM vs STATE OF BIHAR & ANR	Mr.SHAKIL AHMAD KHAN	Mr.ANITA KUMARI (APP)
31.	CR. MISC./54082/2013 QUASHING(302/34)IPQS H S.T	5	JITENDRA YADAV @ JITU & ANR. vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.RAM SUMIRAN ROY (APP) Mr.RAJIV KUMAR SINGH Mr.KAMAL KISHORE JHA
32.	CR. MISC./54083/2013 QUASHING(245 CR.P.QUASHING	5	SATYENDRA KUMAR VERMA vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SURENDRA KUMAR (APP)
33.	CR. MISC./54085/2013 QUASHING(397) CR.PQUASHING	5	PRIYASHEEL UPADHYAYA & ORS. vs STATE OF BIHAR & ANR	Mr.DEVI DAS SRIVASTAVA	Mr.ASHOK KR. SINGH 1(APP) Smt.VEENA KUMARI JAISWAL
34.	CR. MISC./54094/2013 QUASHING(498,327,1QU ASHING	8	SUSHIL KUMAR JHA @ KUMAR SUSHIL & ORS vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR	Mr.IFTEKKHAR MAHMOOD(APP)
35.	CR. MISC./54104/2013 QUASHING(406,420)-QUASHING	6	SUNIL KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR SINHA Mr.ANIL KUMAR MALAKAR	Mr.SATYAVRAT VERMA(APP) Mr.SANJIV SHARAN
36.	CR. MISC./54106/2013 QUASHING(406,420)-QSH COMPLAIN FOR CONGN	9	MAHESH BAHADUR SINGH vs STATE OF BIHAR & ANR	Mr.SHAILESH KUMAR SHARMA Mr.RAMJI KUMAR Mr.ONKAR NATH	Mr.SUNIL KR.PANDEY(APP) Mr.RAJIV RANJAN Mr.AHTASHAM ALI KHAN
37.	CR. MISC./54109/2013 QUASHING (420,406,QSH F.I.R. FOR DIRECT	6	GIRISH CHANDRA SINHA @ GIRISH SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.SHAILENDRA KR.SINGH(APP) Mr.NAVIN SHARMA Mr.SUNIL KUMAR
38.	CR. MISC./54115/2013 QUASHING(395)-IPCQSH F.I.R. FOR CONGNIZ	5	SUDHIR BIND vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR	Mr.SATYENDRA PD.(APP)
39.	CR. MISC./54118/2013 QUASHING (420,421,QSH F.I.R. FOR CONGNIZ	5	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR TIWARY	Mr.DASHRATH MEHTA(APP)
40.	CR. MISC./54119/2013 QUASHING (376,366AQSH F.I.R. FOR CONGNIZ	5	RAM ASHISH SINGH & ANR. vs THE STATE OF BIHAR	Mr.NIL KAMAL	Mr.RAJENDRA SINGH SHASTRI JI(APP)
41.	CR. MISC./54137/2013 QUASHING(302)-IPCQSH F.I.R. FOR OTHERS	5	BIBHUTI JHA vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.T.P.MANDAL(APP)
42.	CR. MISC./54142/2013 QUASHING(346/34)QSH COMPLAIN FOR DISMI	5	DEPTI BIND @ DEPTI PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.ANIRUDH MISHRA	Mr.PARMANAND KUMAR (APP)
43.	CR. MISC./54154/2013 QUASHING (307,324,QUASHING	5	JAI PRAKASH SINGH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH	Mr.SATYENDRA NR.SINGH(APP) Mr.MANISH KUMAR Mr.SURENDRA PRASAD SINGH Mr.ASHOK KUMAR
44.	CR. MISC./54165/2013 QUASHING(420,385,5QS H COMPLAIN FOR CONGN	8	SAVANA PARVIN vs STATE OF BIHAR & ANR	Mr.SANJEET KUMAR	Mr.PUSHPA SINHA-II(APP)
45.	CR. MISC./54168/2013 QUASHING(498A,34)-QSH COMPLAIN FOR CONGN	9	ANAMIKA KUMARI @ NISHA KUMARI & ORS vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD	Mr.A.H.M.RAHMAN(APP) Mr.VIJAY ANAND Mr.SARITA KUMARI
46.	CR. MISC./54169/2013 QUASHING (302,328,QSH F.I.R. FOR OTHERS	5	JAYSHANKAR PRASAD vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.PRAVIN KUMAR	Mr.SMT.VEENA RANI PD.(APP)
47.	CR. MISC./54175/2013 QUASHING (498A)IPCQUASHING	7	MD. AFATAB ALAM @ AFTAB ALAM @ LADDAN & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI RANJAN PD. SINGH	Mr.NAND KUMAR(APP)
48.	CR. MISC./54204/2013 QUASHING(279,304A,QS H F.I.R. FOR CONGNIZ	5	RAJA @ MD. SAHANWAJ vs STATE OF BIHAR & ANR	Mr.UDAY KUMAR	Mr.UMA NATH MISHRA(APP)
49.	CR. MISC./54212/2013 QUASHING(7 E.C.ACTQSH F.I.R. FOR CONGNIZ	5	YADUNANDAN SINGH vs STATE OF BIHAR & ANR	Mr.MANISH JHA	Mr.SURENDRA PD.SINGH(APP)
50.	CR. MISC./54230/2013 QUASHING(135 ELECTQSH F.I.R. FOR CONGNIZ IN (CR. WJC/1047/2013)	2	RAJ KUMAR @ RAJ KUMAR VARNWAL vs THE BIHAR STATE ELECTRICITY BOARD, THROUGH ITS CHAIRMAN, VIDYUT BHAWAN, BAILEY ROAD, PATNA & ORS.	Mr.LAKSHMINDRA KUMAR YADAV	Mr.MAYANAND JHA (APP) Mr.VINAY KIRTI SINGH Mr.SANJAY KUMAR GIRI
51.	CR. MISC./54240/2013 QUASHING(307,326,3QU ASHING	5	SK. IMTEYAZ @ SHEIKH INTEYAZ @ INTEYAZ ALAM & ANR. vs STATE OF BIHAR & ANR	Mr.RAM KUMAR SINGH	Mr.SATYENDRA NR. SINGH (APP)

52.	CR. MISC./54270/2013 QUASHING (323,341,QSH F.I.R. FOR CONGNIZ	5	DIWAKAR RAI & ORS vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR CHOUDHARY	Mr.HARENDRA PD.(APP)
53.	CR. MISC./54273/2013 QUSAHING (272,273)QSH F.I.R. FOR OTHERS	6	MADHU SUDAN PRASAD vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH	Mr.SHYAM KR.SINGH(APP)
54.	CR. MISC./54276/2013 QUASHING(417)-IPCQSH COMPLAIN FOR CONGN	5	VIJAY RAI @ VIJAY PRAKASH ROY vs STATE OF BIHAR & ANR	Mr.RAJESH RANJAN Mr.SUSHIL KUMAR Mr.SHAKTI SUMAN KUMAR	Mr.AJIT KUMAR (APP)
55.	CR. MISC./54277/2013 QUASHING(363,366A)QS H F.I.R. FOR CONGNIZ	5	MANISH KUMAR vs THE STATE OF BIHAR	Mr.ABDUL WADOOD Mr.KULANAND JHA Mr.CHANDRA SHEKHAR PRASAD	Mr.HIRDAY PD. SINGH (APP)
56.	CR. MISC./54286/2013 QUASHING(406,420)-QSH COMPLAIN FOR CONGN	5	RANJEET KUMAR SINGH @ RANJEET KUMAR vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.NAVIN KUMAR PANDEY(APP)
57.	CR. MISC./54290/2013 QUASHING (380,427,QSH COMPLAIN FOR CONGN	5	SANTOSH KUMAR SINHA @ SANTOSH KUMAR SINGH @ SANTOSH KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.ADITYA NR. SINGH 1(APP)
58.	CR. MISC./54292/2013 QUASHING (471,465,QSH COMPLAIN FOR CONGN	5	LAXMI NARAYAN JHA @ SOHAN JHA & ANR vs STATE OF BIHAR & ANR	Mr.SABAL KUMAR JHA	Mr.RENUKA RATNAKAR (APP) Mr.RISHIT DEO KUMAR SINGH Mr.ASHOK KUMAR MISHRA Mr.CHANDRA MOHAN JHA
59.	CR. MISC./54293/2013 QUASHING (302,201,QSH F.I.R. FOR CONGNIZ	5	MD. NAIYER @ MD. MAIYAR ALAM & ORS vs THE STATE OF BIHAR	Mr.KUMARI RITAMBHARA	Mr.UMESHNAND PANDIT(APP)
60.	CR. MISC./54294/2013 QUASHING(7 E.C.ACTQSH F.I.R. FOR CONGNIZ	5	TAPESHWAR PRASAD & ANR vs THE STATE OF BIHAR	Mr.JAI PRAKASH	Mr.RAJ KISHOR SINGH(APP)
61.	CR. MISC./54295/2013 QUASHING (498A,34)QSH F.I.R. FOR CONGNIZ	6	DORIK THAKUR & ANR vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.S.D.SINGH YADAV(APP) Mr.GIRISH CHANDRA JHA Mr.KRISHNA NARAYAN JHA
62.	CR. MISC./54300/2013 QUASHING(420,468)-QSH F.I.R. FOR CONGNIZ	5	HIMANSHU SHEKHAR vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.SURESH PD.SINGH(APP)
63.	CR. MISC./54303/2013 QUASHING (323,31,3QSH F.I.R. FOR DISCHAR	5	RAM CHANDRA MANDAL @ RAM CHANDRA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.MIRA KUMARI	Mr.SHAILENDRA KR.SINGH(APP)
64.	CR. MISC./54327/2013 QUASHING(323,352,5QS H COMPLAIN FOR OTHER	6	DR. PARMESHWAR OJHA vs STATE OF BIHAR & ANR	Mr.SHREE NIVAS MADHUVAN Mr.SHEKHAR SINGH	Mr.NARENDRA KR. SINGH (APP)
65.	CR. MISC./54352/2013 QUASHING (145 CR.PQUASHING	3	RAJESHWAR PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.ANANT KUMAR-1	Mr.MAYANAND JHA(APP)
66.	CR. MISC./54355/2013 QUASHING (395)IPCQSH F.I.R. FOR OTHERS	7	PARASH SINGH @ PARASH AWADHIYA vs THE STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD	Mr.PRAMOD KR.PANDEY(APP)
67.	CR. MISC./54359/2013 QUASHING (144 CR.PQUASHING	6	AWADHESH KUMAR UPADHYAY vs STATE OF BIHAR & ANR	Mr.SHASHI SHEKHAR TIWARY	Mr.BINOD KR. 3(APP) Mr.NAGENDRA UPADHYAY Mr.MAHENDRA PATHAK
68.	CR. MISC./54361/2013 QUASHING(145 CR.P.QUASHING	3	HARIBANSH MAHTO vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR	Mr.ABHAY KUMAR 1 (APP)
69.	CR. MISC./54362/2013 QUASHING(33,41,42 QUASHING	5	MOHAMMAD AZAD vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY Mr.RAVI SHANKAR SAHAY	Mr.D.P.TIWARY (APP)
70.	CR. MISC./54365/2013 QUASHING (144 CR.PQUASHING	5	RAVINDRA PRASAD SINGH & ANR. vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.ANITA KUMARI SINGH(APP)
71.	CR. MISC./54366/2013 QUASHING(307,27)-IQUASHING	5	GAUTAM SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR	Mr.P.K.CHAURASIYA (APP) Mr.AMRENDRA NARAYAN RAI

FOR HEARING

1.	CR. MISC./22142/2011 QUASHING	8	UPENDRA SHARMA & ANR. vs THE STATE OF BIHAR & ANR.	Mr.RITESH KUMAR Mr.SANJEET KUMAR SINGH Mr.ASHUTOSH SINGH	Mr.TARUN PD.MANDAL(APP)
2.	CR. MISC./22830/2011 QUASHING	3	BINOD KUMAR SINHA & ORS. vs THE STATE OF BIHAR & ANR.	Mr.VIJOY KUMAR SINHA Mr.DIPAK KUMAR	Mr.ATAUR RAHMAN (APP) Mr.ASHOK KUMAR VARMA Mr.PRAMOD KUMAR SINGH
3.	CR. MISC./22852/2011 QUASHING	6	DR. ARUN KUMAR BARNWAL & ANR vs THE STATE OF BIHAR & ANR	Mr.GOURANGA CHATTERJEE	Mr.M.N.JHA (APP)
4.	CR. MISC./22904/2011 QUASHING	21	PRANAY KUMAR vs THE STATE OF BIHAR & ANR.	Mr.RAJEEV PRAKASH	Mr.AJAY KR.JHA (APP) Mr.N. A. SHAMSI (A.S.G.) Mr.RAVINDER KUMAR SHARMA (CGC)
5.	CR. MISC./23041/2011 QUASHING	8	AJIT CHANDRA SINHA & ORS vs THE STATE OF BIHAR & ANR	Mr.JAGNNATH SINGH	Mr.M.N.JHA(APP) Mr.PRAMOD KUMAR Mr.SUNIL KUMAR

6.	CR. MISC./23084/2011 QUASHING	8	RAMANUJ SINGH vs THE STATE OF BIHAR & ANR.	Mr.SURENDRA MISHRA	Mr.RANA RANDHIR SINGH (APP)
7.	CR. MISC./23086/2011 QUASHING	15	YOGENDRA SAH & ORS vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.M.N.JHA (APP) Mr.CHANDRA MOHAN JHA
8. with	CR. MISC./23222/2011 QUASHING	17	MR. VIVEK KHANNA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.SUNIL KR.PANDEY (APP) Mr.ASHOK KUMAR JHA
9.	CR. MISC./8250/2012 QUASHING	2	KHUSHBOO NARAYAN & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY SINGH	Mr.SUBHASH CHANDAR MISHRA (A Mr.RAJEEV RANJAN PRASAD Mr.ASHOK KR.JHA
10.	CR. MISC./23478/2011 QUASHING	20	DHARMENDRA PRASAD & OTHER vs THE STATE OF BIHAR & ANR.	Mr.UDAY PRASAD	Mr.GANESH PD.SINGH(APP) Mr.AMRENDRA NATH VISHAWAS
11.	CR. MISC./23547/2011 QUASHING	23	DIWAN SHAMIM AHMAD KHAN & ORS. vs THE STATE OF BIHAR & ORS	Mr.RAVI SHANKAR SAHAY Mr.AJAY NANDAN SAHAY	Mr.MUKESH KR.SINGH(APP)
12.	CR. MISC./23585/2011 QUASHING	11	MADAN PRASAD SINHA vs THE STATE OF BIHAR & ANR.	Mr.NIRMAL KUMAR SINHA-3	Mr.UMA NATH MISHRA(APP) Mr.RAJANI RANJAN PD. SINGH
13.	CR. MISC./23690/2011 QUASHING	15	MANZAR ANSARI @ MD. MANZAR ANSARI @ GUDDU vs THE STATE OF BIHAR & ANR.	Mr.RAMESH KUMAR SINGH	Mr.UMA NATH MISHRA(APP)
14.	CR. MISC./23848/2011 QUASHING	13	P.S.VEENA @ PRASAD SINGH VEENA @ MEENA SINGH & ORS. vs THE STATE OF BIHAR & ANR.	Mr.AMRESH KR. VERMA	Mr.SANJAY KUMAR SINGH(APP) Mr.PRITISH KUMAR LAL
15.	CR. MISC./46281/2013 QUASHING(323,420,5QSH COMPLAIN. FOR DISC	6	PRADEEP KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.AMBIKA BHAGAT	Mr.S.DAYAL(APP) Mr.RAJESH KUMAR SINHA
16.	CR. MISC./46981/2013 QUASHING(239 CR.P.QSH F.I.R. FOR DISCHAR	5	MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA	Mr.RAJESH KUMAR(APP) Mr.ASHOK KUMAR Mr.SANJAY KUMAR MISHRA
17. with	CR. MISC./47966/2013 QUASHING(420,406,3QSH F.I.R. FOR DIRECT	6	MR. MANOJ KUMAR SHAHI vs STATE OF BIHAR & ANR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN Mr.ANSUL Mr.SANJEEV KUMAR	Mr.SURENDRA PD. SINGH (APP) Mr.BALMEEKI PANDEY BHASKER Mr.RAJENDRA NATH SINHA Mr.MAYA SHANKAR MISHRA Mr.NITYANAND MISHRA Mr.SANTOSH KUMAR
18.	CR. WJC/189/2015 QSH F.I.R. FOR DIR	6	SUNIL KANORIA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA & ORS.	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN Mr.PANKAJ KUMAR	Mr.GA8-S.KUMAR Mr.RAJENDRA NATH SINHA Mr.MAYA SHANKAR MISHRA
19.	CR. MISC./48943/2013 QUASHING(420,406)-QSH COMPLAIN. FOR DISC	7	SANTOSH KUMAR TRIVEDI vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN PATHAK	Mr.M.DAYAL (APP) Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR
20.	CR. MISC./49259/2013 QUASHING (420,467,QUASHING	9	SUBHASH SAHANI vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.JHARKHANDI UPADHYAY(APP) Mr.CHANDRA MOHAN JHA Mr.SHANKAR KUMAR THAKUR
21.	CR. MISC./49974/2013 QUASHING(363,366A,QUASHING	9	GOPAL KRISHNA vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA	Mr.SANJAY KUMAR TIWARY(APP) Mr.AJAY KUMAR VERMA Mr.MADHUBALA VERMA
22.	CR. MISC./50793/2013 QUASHING(363,366A,QUASHING	10	CHHOTU MANDAL @ CHANDAN @ CHANDAN MANDAL vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.SUDHIR KUMAR THAKUR	Mr.BRAJ KISHORE PD.(APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR
23.	CR. MISC./51013/2013 QUASHING (420,406,QSH F.I.R. FOR DIRECT	13	AJAY KUMAR DEWEDI vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR MISHRA	Mr.SUBASH CHANDRA (APP)
24.	CR. MISC./51577/2013 QUASHING(498A) IPCQSH COMPLAIN. FOR DISC	8	UMESH PRASAD vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.RAJ KISHORE SINGH(APP) Mr.ABHITABH KUMAR
25.	CR. MISC./54156/2013 QUASHING(227 CR.P.QSH F.I.R. FOR DISCHAR	7	MAHESH KUMAR RAI @ MAHESH RAI vs THE STATE OF BIHAR	Mr.SURAJ NARAIN YADAV	Mr.JHARKHANDI UPADHYAY(APP)

Monday the 24th April 2017

IN CHAMBERS (AT 2.15 P.M.)

Mr. Justice Sanjay Priya

FOR ADMISSION

1.	CR. MISC./10023/2017 A.BAIL IPC 498AA.BAIL	3	MD. TASLIM vs STATE OF BIHAR & ANR	Mr.MD. RAHMATULLAH	Mr.SRI AHMAD ALI (APP5) Mr.SANJEEV KUMAR SINGH

Notice: NOTICE-NO ADJOURNMENT SHALL BE GRANTED IN FIRST 10 CASES LISTED UNDER HEADING "FOR HEARING".

Monday the 24th April 2017
Court No. 31 (AT 10.30 A.M.)
Mr. Justice Arun Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR HEARING			
1.	CR. MISC./17399/2012 QUASHING	12	RAJ BALAM RAM & ORS. vs THE STATE OF BIHAR & ANR	Mr.SATISH CHANDRA MISHRA Mr.MD. NURUL HODA	Mr.J.UPADHYAY(APP) Mr.RAJ DULAR SAH	
2.	CR. MISC./17435/2012 QUASHING	6	MANOHAR YADAV & ORS vs THE STATE OF BIHAR & ANR	Mr.DINESH PRASAD VERMA	Mr.RAM SEWAK CHOUDHARY (APP) Mr.PRAMOD KUMAR SINGH Mr.RANJIT JHA	
3.	CR. MISC./17482/2012 QUASHING	13	LAKHANLAL SINHA @ LAKHAN NARAIN SINHA vs THE STATE OF BIHAR & ANR.	Mr.DINESH PRASAD VERMA	Mr.HARENDRA PRASAD (APP) Mr.AJAY KUMAR SINHA Mr.SHARVESH CHANDRA VERMA Mr.ANANT KUMAR-1	
4.	CR. MISC./21001/2012 QUASHING	5	RAJ KUMAR PATEL @ SONU PATEL & ORS vs THE STATE OF BIHAR & ANR	Mr.ANIRUDH MISHRA	Mr.SAHIN BEGAM (APP) Mr.SUSHIL KUMAR SINGH Mr.RAM BINOD SINGH	
5.	CR. MISC./21046/2012 QUASHING	6	RAJ KISHORE SINGH @ BABLU SINGH & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1	Mr.A.HAQUI SAHARA(APP) Mr.UDAY SHANKAR PANDEY Mr.OM PRAKASH	
6.	CR. MISC./21149/2012 QUASHING	8	SYED MOHAMMED ALI & ORS. vs THE STATE OF BIHAR & ANR	Mr.ABBAS HAIDER Mr.RANJAY KUMAR SINGH	Mr.SURENDRA PD.SINGH (APP)	
7.	CR. MISC./21183/2012 QUASHING	11	MANISH CHAND JAIN & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR	Mr.P.K.CHAURASIA (APP) Mr.MADAN JEET KUMAR	
8. with	CR. MISC./21271/2012 QUASHING	8	SMT. BELPATI DEVI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.DAMODAR PD.TEWARY(APP) Mr.KRISHNA CHANDRA JHA Mr.DHIRENDRA KUMAR JHA	
9.	CR. MISC./44114/2012 QUASHING(420,406,1 QUASHING	3	SANJAY VISHWAKARMA vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SANJIVE KUMAR	Mr.C.B.PRASAD (APP) Mr.KRISHNA CHANDRA JHA Mr.DHIRENDRA KUMAR JHA	
10. with	CR. MISC./21438/2012 QUASHING	5	VISHAL KUMAR MISHRA @ BABLOO MISHRA @ VIKASH MISHRA & ANR vs THE STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR MISHRA	Mr.SURESH PD SINGH(APP)	
11.	CR. MISC./10909/2014 QUASHING (420,323, QUASHING	6	S. MALOO @ SURENDRA MALOO & ANR. vs STATE OF BIHAR & ANR	Mr.MIRA KUMARI	Mr.UMESHNAND PANDIT(APP)	
12.	CR. MISC./21546/2012 QUASHING	18	JAI BIR KUMAR RAM vs THE STATE OF BIHAR	Mr.BIRJU PRASAD	Mr.D.P.TIWARY(APP) Mr.DHANANJAY MISHRA	
13.	CR. MISC./21687/2012 QUASHING	9	SAJJAN KUMAR HISARIYA & ORS vs THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR	Mr.ANGAD KUNWAR Mr.SUDHIR RANJAN Mr.FAROOQUE MOAZZAM	
14.	CR. MISC./22048/2012 QUASHING	17	NIYAJ AHMAD & ORS. vs THE STATE OF BIHAR & ANR.	Mr.DILIP KUMAR ROY	Mr.S. JAMIL AKHTAR	
15.	CR. MISC./22850/2012 QUASHING	3	RAMASHISH SHARMA vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.BIMLESH KUMAR PANDEY Mr.SANJAY KUMAR NO.-7	
16.	CR. MISC./23695/2012 QUASHING(156 CR.P.QSH S.T	10	VIJAY KUMAR SINGH & ORS. vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR BHAGAT	Mr.KUMARI ANITA(APP)	
17.	CR. MISC./23912/2012 QUASHING(323,506,5QSH F.I.R. FOR CONGNIZ	7	DR. SUMAN KANT SINGH vs STATE OF BIHAR & ANR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.SURENDRA KUMAR(APP) Mr.AMRENDRA KUMAR	
18.	CR. MISC./24650/2012 QUASHING(379/323/3QSH COMPLAIN FOR CONGN	5	SMT. MEENA KUMARI vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.J.UPADHYAY (APP) Mr.VIKASH KUMAR PANKAJ	
19.	CR. MISC./24867/2012 QUASHING(420,498A,QSH F.I.R. FOR CONGNIZ	12	SADANAND YADAV & ORS. vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.DILIP KUMAR(APP)	
20.	CR. MISC./24970/2012 QUASHING(498A/323)QSH COMPLAIN FOR OTHER	9	PRAMOD KR. PANDIT @ PRAMOD KUMAR & ORS. vs THE STATE OF BIHAR	Mr.VIVEK KUMAR	Mr.BHARAT LAL (APP) Mr.SANJAY KUMAR SINGH Mr.RAMESH KUMAR SINGH Mr.MD. ATAUL HAQUE	
21.	CR. MISC./25083/2012 QUASHING(498A,494,QSH F.I.R. FOR CONGNIZ	11	LAL BABU CHOUDHARY & ORS. vs THE STATE OF BIHAR & ANR.	Mr.MIRA KUMARI Mr.SHRIKANT MISHRA	Mr.A.H.M.RAHMAN (APP)	
22. with	CR. MISC./25271/2012 QUASHING(498A)-IPCQUASHING	9	MANZAR HUSSAIN MANZAR & ORS. vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA Mr.MIRA KUMARI	Mr.MD.SUFIYAN(APP) Mr.SEEMA Mr.RANJAN KUMAR SINHA	
23.	CR. MISC./7569/2012 QUASHING	3	MD. AFSAR HUSSAIN PARVEZ & ORS. vs THE STATE OF BIHAR & ANR.	Mr.JITENDRA NARAIN SINHA	Mr.NIRMAL KUMAR SINHA (APP) Mr.SEEMA Mr.RANJAN KUMAR SINHA	

24.	CR. MISC./25497/2012 QUASHING(302/34)-IQSH COMPLAIN FOR CONGN	11	RANI SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.KAMAL KUMAR SINHA	Mr.NAVIN KUMAR PANDEY (APP) Mr.JITENDRA KUMAR PANDEY Mr.RAJESH KUMAR SINHA
25.	CR. MISC./25912/2012 QUASHING(354)-IPCQSH COMPLAIN FOR CONGN	6	BABLU JAISWAL vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.GAJENDRA PD.YADAV(APP) Mr.MD. MUSOWIR
26.	CR. MISC./25950/2012 QUASHING(420,467,4QSH COMPLAIN. FOR DISC	11	SATISH SINGH & ORS vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.S.DAYAL(APP) Mr.ANIL KUMAR MISHRA Mr.RISHIKESH OJHA
27.	CR. MISC./26023/2012 QUASHING(417,406,5QSH COMPLAIN FOR CONGN	4	SHARFA ZINAT @ RUHI vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINHA	Mr.NARSING TANTI (APP) Mr.MD. FAIZ AHMAD
28.	CR. MISC./26251/2012 QUASHING(379/34)-IQSH COMPLAIN FOR CONGN	12	GAURI SHANKAR SAO & ORS vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.SMT.ASHA KUMARI (APP)
29.	CR. MISC./26257/2012 QUASHING(279,337)-QSH F.I.R. FOR OTHERS	12	LAL BABU @ LAL BABU MIYAN vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR	Mr.HARENDRA PRASAD (APP) Mr.RAJESH ROY Mr.RAGHWENDRA KUMAR
30.	CR. MISC./26376/2012 QUASHING(498(A))-IQUASHING	13	SHANKAR ROY vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR JHA Mr.MUKESH KUMAR JHA	Mr.LALAN KUMAR(APP) Mr.MD. MUSOWIR
31.	CR. MISC./26441/2012 QUASHING(227 CR.P.QUASHING	10	BIJAY KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.ASHOK KUMAR 1(APP) Mr.BAL MUKUND PRASAD SINHA Mr.PRATIK KUMAR SINHA
32.	CR. MISC./26574/2012 QUASHING(3 R .P.(UQUASHING	4	MD. FAIYAZ AHMAD vs THE UNION OF INDIA	Mr.VINAY RANJAN	Mr.MAHESH PRASAD(APP) Mr.ANIL SINGH
33.	CR. MISC./26643/2012 QUASHING(323,427)-QSH COMPLAIN FOR CONGN	8	RAM PADARATH PASWAN & ANR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH	Mr.J.UPADHYAY(APP) Mr.RAJESH MOHAN
34.	CR. MISC./26807/2012 QUASHING(227,228)-QUASHING	9	KRISHNA KUMAR MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.SHIV KUMAR DWIVEDY	Mr.ANISH CHANDRA(APP) Mr.SATYENDRA PRASAD
35.	CR. MISC./26813/2012 QUASHING(447,379,3QSH COMPLAIN FOR CONGN	6	NIREN KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.GOPAL PRASAD ROY	Mr.R.B.ROY RAMAN (APP) Mr.JAINENDRA KUMAR Mr.MRIGENDRA KUMAR
36.	CR. MISC./26831/2012 QUASHING(420)-IPCQSH COMPLAIN FOR CONGN	14	RAM DAYAL RAI & ANR. vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PD. SHAHA	Mr.J.UPADHYAY(APP) Mr.VIVEKA NAND SINGH Mr.MUKESH Mr.PRAMOD KUMAR Mr.SUNIL KUMAR
37.	CR. MISC./27010/2012 QUASHING(420,406)-QSH F.I.R. FOR CONGNIZ	11	SHRI VINOD BAID vs STATE OF BIHAR & ANR	Mr.RAVI BHARDWAJ Mr.INDRA MOHAN KUMAR Mr.NAGENDRA KUMAR	Mr.ABHAY KR. ROY (APP)
38.	CR. MISC./27253/2012 QUASHING(467,420,4QSH F.I.R. FOR DIRECT	7	PASHUPATI BAGCHI vs THE STATE OF BIHAR & ANR.	Mr.ANAND KUMAR OJHA Mr.SRI ASHOK KUMAR KARNA	Mr.S.EHTESHAMUDDIN (APP) Mr.BIJENDRA KUMAR SINGH
39. with	CR. MISC./27501/2012 QUASHING(420)-IPCQSH COMPLAIN FOR CONGN	15	SANJAY KUMAR GUPTA & ANR vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.AVINASH KUMAR	Mr.DR.KR.UDAY PRATAP(APP) Mr.ANAND PRAKASH PRABHAKAR
40.	CR. MISC./37467/2012 QUASHING(420,406,4QSH COMPLAIN FOR C	7	RAKESH BHARGARA & ORS. vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.AVINASH KUMAR	Mr.SATYAVRAT VERMA (APP) Mr.ANIL KUMAR CHOUDHARY
41.	CR. MISC./27595/2012 QUASHING(323/337/3QSH COMPLAIN FOR CONGN	10	LALAN YADAV vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.UMA SHANKAR PRASAD SINGH(APP) Mr.ADITYA NATH JHA
42.	CR. MISC./27651/2012 QUASHING(379/323/4QSH COMPLAIN FOR CONGN	11	KASHI CHOUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.SURESH PRASAD BHAKTA	Mr.PRAMOD KR.PANDEY (APP) Mr.RAJESH KUMAR Mr.PANKAJ KUMAR DUBEY
43.	CR. MISC./27656/2012 QUASHING(406)-IPCQSH COMPLAIN FOR CONGN	13	SIDHARTH SHANKAR vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.B.M.P.SINHA(APP) Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH
44.	CR. MISC./27769/2012 QUASHING(420,419)-QSH COMPLAIN FOR CONGN	10	MD. KHURSHID ALAM vs STATE OF BIHAR & ANR	Mr.SAURABH KUMAR	Mr./SMT.RENUKA RATNAKAR(APP) Mr.ZEYAUL HODA
45.	CR. MISC./27793/2012 QUASHING(7E.C.ACT)QSH F.I.R. FOR CONGNIZ	8	PAPPU GIRI vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.AMITESH KUMAR (APP)
46.	CR. MISC./28055/2012 QUASHING(317 CR.P.QSH COMPLAIN. FOR DISC	9	BOSCO FERNANDES vs STATE OF BIHAR & ANR	Mr.PRABHU NATH PATHAK	Mr.SUBHASH CHANDRA MISHRA (APP) Mr.SHARDA NAND MISHRA Mr.JEEVRAJ KUMAR SINGH Mr.DHANANJAY KUMAR GUPTA Mr.UMANATH MISHRA (APP)

47.	CR. MISC./28147/2012 QUASHING(188)-IPCQSH F.I.R. FOR DIRECT	3	DR. SANJEEV KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.ANIL PD.SINGH (APP)
48.	CR. MISC./28166/2012 QUASHING(506)-IPCQSH COMPLAIN FOR CONGN	7	DR. SACHIN SINHA vs STATE OF BIHAR & ANR	Mr.ARBIND KUMAR	Mr.NARENDRA KUMAR SINGH(APP) Mr.RAKESH KUMAR SINHA
49.	CR. MISC./28174/2012 QUASHING(323/417/5QS H COMPLAIN FOR CONGN	13	NIKHILA NAND THAKUR vs STATE OF BIHAR & ANR	Mr.RAJU GIRI	Mr.A.M.P.MEHTA (APP) Mr.SANJEEV KUMAR SINGH
50.	CR. MISC./28309/2012 QUASHING(406)-IPCQSH COMPLAIN FOR CONGN	5	RAJESH KUMAR KESHARI vs STATE OF BIHAR & ANR	Mr.SHUBHESH PANDEY	Mr.RAM BACHAN SINGH (APP)
51.	CR. MISC./28398/2012 QUASHING(166,167,4QS H COMPLAIN FOR CONGN	11	ARUN KUMAR RAY vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ MANU Mr.RAM NARESH SINGH	Mr.NITYA NAND(APP) Mr.SANJAY KUMAR SINGH
52.	CR. MISC./28569/2012 QUASHING(376,366A)QS H F.I.R. FOR CONGNIZ	7	BHARAT SINGH @ BHARAT KUMAR SINGH vs THE STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH Mr.RASHMI KUMARI	Mr.DR.KR.UDAY PRATAP(APP)
53.	CR. MISC./28695/2012 QUASHING(304B,201)QS H COMPLAIN FOR CONGN	5	KUMAR DAS & ORS. vs THE STATE OF BIHAR	Mr.KRIPA NAND JHA	Mr.UDAY CHAND PD.(APP) Mr.GAGAN DEO YADAV
54.	CR. MISC./28716/2012 QUASHING(344,504,3QS H COMPLAIN FOR CONGN	6	SUSHANTA KUMAR GHOSH & ORS vs STATE OF BIHAR & ANR	Mr.KAMLESH KUMAR SHARMA Mr.SUBROTESWAR DE Mr.SANJEEV KUMAR Mr.NAGIR ALAM	Mr.SHANTANU KUMAR(APP)
55.	CR. MISC./28722/2012 QUASHING(239 CR.P.QSH F.I.R. FOR DISCHAR	10	KUMAR RANVIJAY @ ANIL KUMAR vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.PRADEEP NR.KUMAR (APP) Mr.SIDDHARTHA PRASAD
56.	CR. MISC./28860/2012 QUASHING(323,147,1QS H F.I.R. FOR CONGNIZ	9	ANIL TIGER & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KR SINGH NO. 6 Mr.RANJIT KUMAR	Mr.T.N.THAKUR(APP) Mr.SHAILESH KUMAR SINGH

Monday the 24th April 2017

IN CHAMBERS (AT 4:15 P.M.)

Mr. Justice Sanjay Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1.	CR. MISC./13271/2017 A.BAIL IPC 498A,34A.BAIL	4	VISHNUKANT PRASAD vs STATE OF BIHAR & ANR	Mr.DR. BIDHU RANJAN	Mr.MD. ANSARUL HAQUE (APP159) Mr.ROHIT MISHRA	

Monday the 24th April 2017

Provisional Group 13 Other than Education Service

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CWJC/6045/2017 OTHERS, NON GAZETT	3	BHOLA PANDIT & ORS vs THE STATE OF BIHAR & ORS	Mr.RAKESH RANJAN	Mr.JITENDRA KR.ROY NO1-SC13	
2.	CWJC/6105/2017 SELECTION , NON GA	1	RINA KUMARI vs THE STATE OF BIHAR & ORS	Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA	Mr.KAUSHAL KR.JHA-AAG8	
			FOR ADMISSION			
1.	CWJC/6063/2017 RGL.AD-HOC., NON G	1	LAL BABU SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.SITA RAM PRASAD	Mr.PUSHKAR NR. SHAHI-AAG6	
2.	CWJC/6072/2017 OTHERS, HEALTH SER	1	DR. RAGHBENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.PRASHANT KUMAR	Mr.BIRJU PRASAD -GP13	
3.	CWJC/6077/2017 DATE BIRTH, POLIC	1	PRAMOD KUMAR YADAV vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.MD. NADEEM SIRAJ-GP5	
4.	CWJC/6081/2017 OTHERS, POLICE SER	1	OM PRAKASH MISHRA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR OJHA	Mr.PRABHAT KR. VERMA-AAG3 Mr.KAMESHWAR PRASAD GUPTA	
5.	CWJC/6082/2017 PROMOTION , NON G	1	ASHOK KUMAR JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR OJHA	Mr.VINAY KRITI SINGH-GA2	
6.	CWJC/6084/2017 PROMOTION , NON G	1	ABDUL WAHABUDDIN & ORS vs THE STATE OF BIHAR & ORS	Mr.ANUJ KUMAR Mr.PRIYANKA SINGH	Mr.RAJIV ROY-GP1	
7.	CWJC/6086/2017 RGL.AD-HOC., NON G	1	NARESH PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SIYARAM PANDEY	Mr.SANJAY KR. GIRI- GP9	
8.	CWJC/6087/2017 PROMOTION , NON G	1	RAM NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.KUMAR MALENDU	Mr.MD.NADEEM SERAJ-GP5	
9.	CWJC/6092/2017 PAY SCALES , NON G	1	BRAJ BHUSHAN PRASAD & ORS vs THE STATE OF BIHAR & ANR	Mr.ABHINAV SRIVASTAVA Mr.UJJAWAL BHUSHAN Mr.RAUSHAN	Mr.MANISH KUMAR-GP4	
10.	CWJC/6097/2017 REM/DIS/TER, OTHER	1	ABHISHEK KUMAR SINGH vs THE UNION OF INDIA & ORS	Mr.PRITHVI NATH MISHRA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)	
11.	CWJC/6098/2017 SELECTION , NON GA	1	SUSHMITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.YASHRAJ BARDHAN	Mr.SMT. KUMARI AMRITA-GP3	
12.	CWJC/6101/2017 SELECTION , NON GA	1	ANIK KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAVI SHANKER PANKAJ	Mr.K.P. GUPTA- GP10	
13.	CWJC/6102/2017 COMP.GRND. , BOARD	1	RINA DEVI vs THE STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH Mr.RAM PARWESH KUMAR	Mr.RAJIV ROY-GP1 Mr.VINAY KIRTI SINGH	
14.	CWJC/6112/2017 REM/DIS/TER, HEALT	1	JAY GANESH PRASAD vs THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH VERMA	Mr.BIRJU PRASAD-GP13	
15.	CWJC/6123/2017 SELECTION , NON GA	1	AWADH KISHORE SAO & ORS vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN SINGH Mr.PRABEEN KUMAR SINGH	Mr.BINOD KR. YADAV- SC18	
16.	CWJC/6128/2017 SALARY, BOARD/CORP	1	SAMUNDRI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMENDRA PRASAD	Mr.KINKAR KUMAR-SC9 Mr.PRASOON SINHA	
17.	CWJC/6131/2017 PROMOTION , NON G	1	BADRI PRASAD BIMAL & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.KAMESHWAR PRASAD GUPTA-GP10	
18.	CWJC/6132/2017 OTHERS, HEALTH SER	1	TEJ NARAIN RAM vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.PRASHANT KUMAR SINGH	Mr.MUJTABUL HAQUE-GP12	
19.	CWJC/6137/2017 COMP.GRND. , POLIC	1	SUSHILA DEVI & ANR vs THE STATE OF BIHAR & ORS	Ms.SHRUTI SINHA Mr.EBRAHIM KABIR	Mr.P.K. VERMA- AAG3	
20.	CWJC/6139/2017 OTHERS, NON GAZETT	1	BALMATI DEVI vs THE STATE OF BIHAR & ORS	Mr.ALOK Mr.JITENDRA KUMAR RAI	Mr.SARVESH KUMAR- GP24 Mr.RAM KINKER CHOUBEY	

Monday the 24th April 2017

Provisional Group 14 Education Service

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CWJC/6043/2017 SELECTION , SCHOO	3	BINOD KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.S.C. MISHRA- SC16	
			FOR ADMISSION			
1.	CWJC/6050/2017 RGL.AD-HOC., SCHOO	1	MD. AKHTAR ALAM vs THE STATE OF BIHAR & ORS	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA	Mr.KAMESHWAR KUMAR - GP17	
2.	CWJC/6065/2017 PROMOTION , SCHOO	1	SIYA SHARAN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJEEV LOCHAN Mr.RAJEEV NAYAN	Mr.RAM BALAK MAHTO-AG	
3.	CWJC/6068/2017 SALARY, SCHOOL SER	1	SHASHI BHUSHAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR	Mr.SMT. BINITA SINGH- SC28	
4.	CWJC/6073/2017 SENIORITY , SCHOO	1	PRATIMA KUMARI vs THE STATE OF BIHAR & ORS	Mr.BASANT KUMAR SINGH	Mr.SUBHASH CHANDRA MISHRA- SC16	

5.	CWJC/6104/2017 OTHERS, UNIV./COLL	1	MURLIDHAR PATHAK vs THE STATE OF BIHAR & ORS	Mr.UMA KANT TIWARY Mr.ARVIND KUMAR JHA	Mr.MADANJIT SINGH- GP20 Mr.AWADHESH PRASAD SINHA
6.	CWJC/6118/2017 OTHERS, SCHOOL SER	1	MALA SINGH vs THE STATE OF BIHAR & ORS	Mr.VIBHAKAR KUMAR Mr.BINAY KUMAR	Mr.SUBHASH CHANDRA MISHRA- SC16
7.	CWJC/6124/2017 SALARY, SCHOOL SER	1	GEETA KUMARI vs THE STATE OF BIHAR & ORS	Mr.NIKHIL KUMAR AGRAWAL Mr.ADITI HANSARIA	Mr.SMT. BINITA SINGH-SC28
8.	CWJC/6125/2017 CONTIN.SER , SCHOO	1	PANKAJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.BINIT KUMAR	Mr.MADHAW PD. YADAV-GP23

Monday the 24th April 2017
Court No. 29 (AT 12:00 NOON)
The Joint Registrar Judicial Lawazima

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			MISCELLANEOUS			
1.	SA/344/1987	4	SHANKAR DAS & ORS vs BHOLA DAS & ORS	Mr. Y.V.GIRI	Mr.BIPIN BIHARI SINHA	
2.	SA/420/1987	5	LALAN CHOUBEY & ORS vs SARYOOG CHOUBEY & ORS	Mr.SAMRENDRA KUMAR SINGH Mr.ASHOK KUMAR	Mr.RAVI SHANKAR PD. Mr.MAYA SHANKAR MISHRA Mr.RATAN KUMAR KUMAR Mr.ASHWANI KUMAR TIWARY Mr.SUNIL KUMAR NO.2 Mr.SANTOSH KUMAR SINHA NO. 1	
3.	SA/57/1992	4	SHAIL KUMARI DEVI & ORS vs BARMESHWAR DUBEY & ORS	Mr.SUKUMAR SINHA	Mr.ASHOK KUMAR Mr.SATISH KUMAR Mr.SANJAY TRIPATHY Mr.SATISH KUMAR	
4.	SA/347/1993	8	SAHU UCHYA VIDYALAYA PARBATTA vs BAIDYANATH MANDAL & ORS	Mr.. Mr.MALLIKA MAZUMDAR Mr.BISHWA NATH CHOUDHARY	Mr.PARMESHWAR PRASAD Mr.LALIT NARAYAN JHA Mr.MANOJ KUMAR SINHA	
5.	SA/202/2003	1	SUDAMA TIWARI & ORS vs RAMA SHANKAR MAHTO & ORS	Mr.BINAY KUMAR CHOUBEY Mr.MRS.SANGEETA SHARMA Mr.RAJIV SHANKAR DUIVEDI Mr.UMESH KUMAR SINGH		
6.	SA/369/2004	1	HARISHCHANDRA CHOUDHARY vs KUSHUMA DEVI & ORS	Mr.SUNIL KUMAR KARN	Mr.RAM BALI JHA	
7.	SA/393/2004	1	KUMAR PASWAN & ORS vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR		
8.	SA/21/2007	1	SADANAND MANDAL vs LUXMI KANT & ORS	Mr.SWAPNIL KUMAR SINGH Mr.BHOLA PRASAD Mr.TARUN PD.MANDAL	Mr.AJIT KR. SINGH NO.2	
9.	SA/78/2007	1	GANESH MISHTRI vs RAM CHANDAR SAH @ RAMCHARAN SA	Mr.RANJEET KUMAR Mr.DILIP KUMAR Mr.RAJESH KUMAR SINHA	Mr.AMARENDRA KUMAR Mr.SANDEEP JHA	
10.	SA/19/2009	1	BUDHIYA DEVI & ANR vs VIJAY BIND & ORS	Mr.KUMAR SUNIL	Mr.NIRMAL KUMAR SINHA -3 Mr.ARUN KUMAR	
11.	SA/20/2009	1	MD. ALAUDDIN @ SK. ALAUDDIN & vs SK. MUSTAFA & ORS	Mr.MD. QUMRUL HODA	Mr.SUSHMITA MISHRA Mr.KRISHNA BALLABH SHARMA	
12.	SA/54/2009	1	DHIRENDRA SINGH vs RAMPATI KUER & ORS	Mr.ASHOK KUMAR Mr.MD. WALIUR RAHMAN Mr.RADHA MOHAN PANDEY	Mr.VIJAY KUMAR SRIVASTVA	
13.	SA/65/2010	10	SRIMATI RUKMINI KUAR vs SMT. LALJHARI DEVI & ANR.	Mr.RAM NARESH SHARMA Mr.RAM NARAYAN Mr.NARESH CHENDRA VERMA	Mr.RAJEEV KUMAR SINHA	
14.	C. REV./54/2011 IN (CWJC/1288/2004)	1	NIRMALA SINGH vs THE STATE OF BIHAR & ORS.	Mr.UTSAV KUMAR Mr.KUMAR VIKRAM	Mr.DINBANDHU SINGH GP9	
15.	SA/120/2011	5	SUKHRAJ ROY & ANR. vs SANICHAR MANDAL & ORS.	Mr.DHANANJAY KUMAR GUPTA Mr.GAURAV KUMAR Mr.DEEPAK KUMAR	Mr.NARENDRA PANDEY Mr.BIJOY KANT MISHRA Mr.RAJESH RANJAN Mr.SANJEEV KUMAR Mr.ASHUTOSH JHA	
16.	SA/537/2011	13	RAM GOPAL BHAGAT vs THE STATE OF BIHAR & ORS	Mr.NAWAL KISHOR SINGH Mr.ALOK KUMAR SINGH	Mr.NEERAJ KR (AC TO SC22)	
17.	SA/126/2012	12	RAM CHANDRA RAI & ORS vs MOSTT. MAGRET DEVI & ORS	Mr.ANSHAY BAHADUR MATHUR	Mr.PRAVEEN PRAKASH	
18.	C.R./95/2013	19	RAJENDRA PRASAD SINHA vs DAYMANTI DEVI @ BACHCHI DEVI & ORS.	Mr.REWTI KANT RAMAN	Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR	
19.	SA/332/2013	6	BRIJMOHAN CHOUDHARY vs RAMASHISH YADAV & ORS.	Mr.PRABHAKAR NATH RAI	Mr.NARESH PRASAD Mr.NAVIN NIKUNJ	
20.	C. REV./7/2014 IN (CWJC/9637/2010)	1	SURYA NARAIN SINHA vs THE STATE OF BIHAR & ORS	Mr.BASANT KUMAR TRIPATHY	Mr.RISHIRAJ SINHA (GP19)	

21.	SA/38/2014	6	ALAMGIR MIYA vs HAKIM MIAN	Mr.NARESH PRASAD	
22.	C. REV./212/2014 IN (CWJC/2439/2012)	1	SERAJUL HAQUE vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.KINKAR KUMAR (SC27)
23.	C. REV./317/2014 IN (SA/171/2012)	10	VIVEKANAND PATHAK vs VINAYANAND PATHAK & ORS	Mr.ABHAY KUMAR THAKUR Mr.PRASHANT KASHYAP Mr.ASHOK KUMAR	Mr.DINESHWAR MISHRA Ms.PRAKRITITA SHARMA Mr.SURENDRA MISHRA
24.	C. REV./6/2015 IN (CWJC/20570/2012)	3	SURESH PRASAD YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA	Mr.PRASOON SINHA
25.	SA/183/2015	3	THE STATE OF BIHAR THROUGH THE COLLECTOR & ANR vs ASHOK KUMAR & ANR	Mr.NEERAJ KUMAR Mr.KAMESHWAR PD.GUPTA (GP10)	Mr.ANIL KUMAR CHOUDHARY Mr.ARVIND KUMAR SINHA Mr.MANOJ KUMAR SINHA
26.	SA/186/2015	4	THE STATE OF BIHAR & ANR vs ASHOK KUMAR & ANR	Mr.NEERAJ KUMAR Mr.KAMESHWAR PD.GUPTA (GP10)	Mr.ANIL KUMAR CHOUDHARY Mr.ARVIND KUMAR SINHA Mr.MANOJ KUMAR SINHA
27.	C.R./132/2016	4	THE STATE OF BIHAR & ORS vs MAGADH CONSTRUCTION WORKS, THROUGH ITS PARTNER SRI RAM NARESH SHARMA	Mr.UJJWAL KUMAR SINHA Mr.MD.KHURSID ALAM (AAG12)	
28.	C. REV./158/2016	1	PRITHVIRAJ YADUVANSHI vs B.N.MANDAL UNIVERSITY MADHEPURA THROUGH ITS REGISTRAR & ORS	Mr.BINOD KUMAR SINHA	Mr.RAJU GIRI
29.	C. REV./209/2016	4	MAHANTH VIVEKANAND SARSWATI CHELA OF LATE MAHANTH SHARDANAND SARSWATI & ANR vs BAIJNATH ROY & ORS	Mr.SATYA RANJAN SINHA	
30.	C. REV./223/2016	1	MITHLESH KUMAR PATHAK vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR	
31.	C.R./299/2016	4	SANJEEV KUMAR MISHRA vs MAHADEO MISHRA	Mr.DEEPAK KUMAR SINHA	Mr.AMAR NATH MISHRA
32.	C. REV./304/2016 IN (CWJC/17011/2015)	1	DHARMBIR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJESH MOHAN	Mr.SATYA PRAKASHTRIPATHY
33.	C. REV./332/2016 IN (CWJC/15039/2015)	1	THE STATE OF BIHAR & ORS vs SATISH PRASAD	Mr.ABHINAY RAJ	
34.	C. REV./342/2016 IN (CWJC/24122/2013)	1	THE ZILA PARISHAD, SAHARSA & ANR vs BIRENDRA SAH & ORS	Dr.AMITESH KUMAR Mr.RAGHUNATH SINGH Mr.SARVODAYA KUMAR	Mr.PRAFULL CHANDRA JHA
35.	C. REV./415/2016 IN (MA/670/2010)	1	NARVDESHWAR KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA RAI Mr.SHREE NIVAS MADHUVAN	Mr.KAMESHWAR PRASAD GUPTA (GP X)
36.	C. REV./435/2016 IN (CWJC/9773/2012)	1	INDRADEO VISHWAKARMA & ORS vs HIRA LAL VISHWAKARMA @ HIRA LAL MISTRY & ORS	Mr.ABHAY KUMAR THAKUR	
37.	C. REV./510/2016 IN (CWJC/12622/2013)	1	AJAY KUMAR SAHA vs THE STATE OF BIHAR & ORS	Mr.FIROZ AHMAD	
38.	C. REV./512/2016 IN (CWJC/18818/2013)	1	PARMANAND SINGH vs THE STATE OF BIHAR & ORS	Ms.MAHASWETA CHATTERJEE	Mr.ASHUTOSH RANJAN PANDEY (AAG 15)
39.	C. REV./526/2016 IN (L.P.A/1156/2015)	1	SOHAN PRASAD vs UNITED BANK OF INDIA THROUGH THE GENERAL MANAGER & ORS	Mr.BIJAY KUMAR PANDEY Mr.MUKESH KUMAR	Mr.AMARJEET CHOUDHARY Mr.BINOD BIHARI SINHA
40.	C. REV./537/2016 IN (FA/116/1974)	1	SHYAM BALLABH SINGH & ORS vs SUNIL SINGH & ORS	Mr.SHAILENDRA KUMAR	
41.	C. REV./563/2016 IN (L.P.A/831/2016)	1	OM PRAKASH RAM vs THE STATE OF BIHAR & ORS	Mr.VIKRAM SINGH	
42.	C. REV./13/2017 IN (CWJC/18736/2014)	1	SASHI KANT & ORS vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.ASHUTOSH RANJAN PANDEY (AAG 15)
43.	C.R./14/2017	4	BABAN SINGH & ORS vs MOSTT. CHAMELI KUER & ANR	Mr.REWTI KANT RAMAN	Mr.ASHOK KUMAR Mr.SUSHIL KUMAR OJHA
44.	C.R./26/2017	4	THE MANAGING DIRECTOR, BIHAR RAJYA PUL NIRMAN NIGAM LTD. & ANR vs M/S VIJAY ASSOCIATES, PROP VIJAY KUMAR & ORS	Mr.VIKAS KUMAR	
45.	C.R./29/2017 CONVERTED FROM (C. IN (C.Misc./1074/2016)	1	JAGESHWAR YADAV & ORS vs SATENDRA YADAV & ORS	Mr.MRIGENDRA KUMAR Mr.KUSUM KUMARI	
46.	C.R./32/2017	3	MADHO YADAV & ANR vs RAM CHANDRA SHARMA & ORS	Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR Mr.AJAY KUMAR	Mr.RAY SAURABH NATH Mr.MANJRI NATH
47.	C. REV./35/2017 IN (CWJC/14817/2012)	1	SMT. VIJAYA SINGH @ SMT. VIJAY SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.RAJEEV RANJAN	Mr.YOGENDRA PRASAD SINHA (AAG 7) Mr.PANKAJ KUMAR SINGH Mr.ANIL KUMAR SINHA Mr.ANSHUMAN SINGH Mr.MD. SHAKIR AHMAD Mr.GAJENDRA KUMAR SINGH Mr.RAJESH KUMAR

48.	C.R./42/2017	1	MOHAMMADDIN vs MOHAMMAD RAFIQUE	Mr.RANJAN KUMAR DUBEY	
49.	C.R./43/2017	1	MD. SHAMSHUZZOHA KHAN @ MD. M. S. KHAN @ BIKKI vs MD. RUSTAM & ORS	Mr.IQBAL ASIF NIAZI Mr.MD. WALIUR RAHMAN Mr.NISHANT KUMAR SINHA	
50.	C.R./44/2017	1	DEWANTI DEVI & ORS vs SHARDA DEVI @ SHANTI DEVI	Mr.ANUJ KUMAR Mr.PRIYANKA SINGH	
51.	C.R./45/2017	1	THE STATE OF BIHAR & ORS vs SHRI DINESH KUMAR YADAV	Mr.UJJWAL KUMAR SINHA	Mr.UMA SHANKAR TIWARY
52.	C.R./46/2017	1	GORELAL vs DEVENDRA PRASAD	Mr.RABINDRA PRASAD SINGH	
53.	C. REV./53/2017 IN (CWJC/114/2015)	1	ROHIT KUMAR vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR MUKUND	Mr.ASHUTOSH RANJAN PANDEY (AAG 15) Mr.GYAN SHANKAR
54.	C. REV./54/2017 IN (C.Misc./1409/2016)	1	ANAND KUMAR vs SRI LAL BABU RAI & ORS	Mr.DR. RATAN KUMAR Mr.INDU BHUSHAN PANDEY	
55.	C. REV./55/2017 IN (C.Misc./08/2017)	1	ANJU KUMARI @ ANJU DEVI & ANR vs BIBI SALMA KHATOON & ORS	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	
56.	C. REV./56/2017 IN (L.P.A/314/2016)	1	SUBHENDRA JHA vs THE STATE OF BIHAR & ORS	Mr.ANJU MISHRA	Mr.RAJ BALLABH PRASAD YADAV (AAG XI)
57.	C. REV./57/2017 IN (CWJC/4966/2016)	1	AMIR HASAN SAKUR AHMED MAHAVIDYALAYA SHIKSHAK KARMCHARI SANGH vs THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH VERMA	Mr.MD. NADIM SERAJ Mr.ASHUTOSH RANJAN PANDEY (AAG15)
58.	C. REV./70/2017 IN (SA/120/1998)	1	GIRISH SINGH vs BINDESHWARI SINGH @ BINDA SINGH & ORS	Mr.SANJAY KUMAR GRIYAGHEY Mr.SUNIL KUMAR SHARMA	
59.	C. REV./75/2017 IN (C.R./118/2013)	1	D. A. V. TRUST AND MANAGEMENT SOCIETY vs INDIRA GANDHI INSTITUTE OF MEDICAL SCIENCE (I. G. I. M. S.) SHEKHPURA	Mr.SURINDER KUMAR	
60.	C. REV./78/2017 IN (C.Misc./1565/2016)	1	M/S BALAJI TRANSPORT, THROUGH ITS PROPRIETOR CHANDRA SHEKHAR SRIVASTAVA & ANR vs THE CHAIRMAN, PUNJAB NATIONAL BANK & ORS	Mr.SANJAY KUMAR GHOSARVEY Mr.BIPIN KUMAR @ DEO	Mr.KUMAR PRIYA RANJAN
61.	C. REV./79/2017 IN (SA/105/2014)	1	BIRENDRA YADAV vs RAM REKHA DEVI & ORS	Mr.BISHWANATH PRASAD SINGH Mr.RAMASHANKAR SINGH Mr.BIMAL KUMAR	
62.	SA/80/2017	1	BIHAR STATE DIGAMBAR JAIN TEERATH KHHETRA COMMITTEE, GONAWAN vs SRI GAUTAM SWAMI SRI MAHABIR SWAMI SRI JAIN SWETAMBAR BHANDAR SRI GUNAWJI TEERTH & ORS	Mr.SURAJ NARAIN YADAV	
63.	C. REV./81/2017 IN (CWJC/13157/2016)	1	DR. JATA SHANKAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.KRISHNA CHANDRA Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.ASHUTOSH RANJAN PANDEY (AAG 15) Mr.ARABIND NATH PANDEY Mr.PRABHAT KUMAR VERMA
64.	C. REV./89/2017 IN (MJC/5530/2013)	1	RANA BAIDYANATH SINGH vs RAMANAND SINGH & ANR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA Mr.RANJIT KUMAR THAKUR	
65.	C. REV./90/2017 IN (CWJC/999/2017)	1	SUNITA KUMARI & ORS vs THE UNION OF INDIA & ORS	Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SANJAY KUMAR CHAUBEY	Mr.ANIL KUMAR SINHA Mr.DR.ANAND KUMAR
66.	C. REV./91/2017 IN (CWJC/14134/2015)	1	KAMLESHWARI PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR LAL Mr.GIRJANAND PRASAD Mr.KARN SATISH KUMAR	
67.	SA/92/2017	1	SADANAND MANDAL & ORS vs MD. WASHIK	Mr.SUSHANTA KUMAR DAS Mr.SANGHA MITRA GHOSH	
68.	C. REV./92/2017 IN (CWJC/6379/2014)	1	THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY CUM COMMISSIONER & ANR vs THE FOOD CORPORATION OF INDIA	Mr.BISHWA BIBHUTI KUMAR SINGH	
69.	SA/99/2017	1	DEONATH MAHTO & ORS vs UMESH THAKUR & ORS	Mr.SUDHIR KUMAR	
70.	C. REV./106/2017 IN (L.P.A/2136/2016)	1	NISHA KUMARI vs THE STATE OF BIHAR & ORS	Mr.MADHESHWAR SINGH	Mr.PRABHAT KUMAR VERMA (AAG 3)
71.	C. REV./108/2017 IN (CWJC/11465/2016)	1	THE UNION OF INDIA & ORS vs RAISUDDIN	Mr.SHEKHAR SINGH	
72.	C. REV./109/2017 IN (L.P.A/04/2017)	1	SANJAY KUMAR MADHUKAR vs THE STATE OF BIHAR & ORS	Mr.DURGA NAND JHA	Mr.ASHUTOSH RANJAN PANDEY (AAG 15)
73.	C. REV./110/2017 IN (SA/134/2014)	1	BIRENDRA PRASAD & ORS vs RAMCHANDRA PRASAD & ORS	Mr.SURENDRA KUMAR Mr.JAINENDRA KUMAR PUSHKAR	

Monday the 24th April 2017

Court No. 29 (AT 12:45 P.M.)

The Joint Registrar Judicial Lawazima

Defective Cases Cause List

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			CRIMINAL DEFECTIVE CASES			
1.	TN/18107/2017 CR. MISC. 45. Quashing	1	HIRDAYANAND PANDEY vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH		
2.	TN/18212/2017 CR. MISC. QUASHING	1	BRAJ MOHAN PRASAD vs STATE OF BIHAR & ANR	Mr.ANWAR KARIM		
3.	TN/22032/2017 CR. WJC	1	BIJENDRA SAO vs THE STATE OF BIHAR & ORS	Mr.RAM JANAM MAHARAJ		